

07.03.2025



NOTE

" TO BID FAREWELL TO HON'BLE MS. JUSTICE REKHA PALLI ON HER LADYSHIP'S RETIREMENT, THERE WILL BE A FAREWELL REFERENCE BY THE FULL COURT ON 7TH MARCH, 2025 AT 3.00 P.M. IN COURT ROOM NO. 1. HOWEVER, LIVE STREAMING OF THE FAREWELL REFERENCE MAY BE VIEWED BY CLICKING/USING THE FOLLOWING LINK:-

<https://webcast.gov.in/delhi/highcourt>

NOTE

SPECIAL DIVISION BENCH COMPRISING HON'BLE THE CHIEF JUSTICE AND HON'BLE MS. JUSTICE REKHA PALLI WILL ASSEMBLE AT 10:30 A.M.. IMMEDIATELY AFTER THE SPECIAL DB MATTERS ARE OVER, HON'BLE DB-I COMPRISING HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE TUSHAR RAO GEDELA AND HON'BLE DB-IV HEADED BY HON'BLE MS. JUSTICE REKHA PALLI WILL ASSEMBLE TO HEAR MATTERS LISTED BEFORE THEIR LORDSHIPS.

NOTE

ON 07.03.2025 (FRIDAY), HON'BLE MR. JUSTICE SACHIN DATTA WOULD TAKE UP SUPPLEMENTARY MATTERS IN THE PRE-LUNCH SESSION.

NO. 9/G3/GENL.-I/DHC

DATED 04.03.2025

NOTICE

IT IS CIRCULATED FOR INFORMATION OF ALL CONCERNED THAT ON 14TH MARCH, 2025 ON ACCOUNT OF HOLI FESTIVAL, ALL THE LAWYERS' CHAMBER BLOCKS WILL REMAIN OPEN ONLY FROM 2.00 P.M. TO 9.00 P.M.

Sd-

JOINT REGISTRAR (GENL.-I)
FOR REGISTRAR GENERAL

NOTE

IT IS CIRCULATED FOR INFORMATION OF ALL CONCERNED THAT NOTIFICATION NO. 06/RULES/DHC DATED 25.02.2025 REGARDING "THE CONTEMPT OF COURTS (DELHI HIGH COURT) RULES, 2025" STANDS PUBLISHED IN DELHI GEZETTE EXTRAORDINARY PART II, SECTION I, NO. 17 (NCTD NO. 420) DATED 25.02.2025 AND IS AVAILABLE ON THE WEBSITE OF THIS COURT NAMELY www.delhihighcourt.nic.in UNDER THE LINK "NOTIFICATIONS AND PRACTICE DIRECTIONS."

NOTE

IN COMPLIANCE OF THE ORDER DATED 13.02.2025 PASSED BY HON'BLE DIVISION BENCH COMPRISING HON'BLE MS. JUSTICE PRATHIBA M. SINGH AND HON'BLE MR. JUSTICE DHARMESH SHARMA IN W.P.(C) 2069/2022, THE PETITIONS i.e., W.P.(C) 2069/2022 AND THE CONNECTED MATTERS, AS ANNEXED AT **FLAG-A**, WHICH ARE ADJOURNED SINE DIE, PENDING THE DECISION OF THE SUPREME COURT ***IN REVIEW PETITION (CIVIL) NO. 400/2021***, TITLED ***COMMISSIONER OF CUSTOMS V. M/S CANON INDIA PRIVATE LIMITED (COMMONLY REFERED TO AS 'CANON II')*** SHALL BE TAKEN UP ON THE NEXT DATE OF HEARING ON 12TH MARCH, 2025 FOR HEARING AND DISPOSAL.

FURTHER, IN COMPLIANCE OF THE ORDER DATED 21.02.2025 PASSED BY HON'BLE DIVISION BENCH COMPRISING HON'BLE MS. JUSTICE PRATHIBA M. SINGH AND HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA IN W.P.(C) 6821/2021, COUNSELS ARE REQUESTED TO INFORM THE REGISTRY BY 7TH MARCH 2025 GIVING DETAILS OF ANY OTHER MATTERS WHICH WOULD BE COVERED BY THE DECISION OF THE SUPREME COURT IN ***REVIEW PETITION NO. 400/2021*** TITLED ***COMMISSIONER OF CUSTOMS V. M/S CANON INDIA PRIVATE LIMITED.***

(Flag-A)

Sl. No.	Case Number	Cause Title
1	W.P.(C)-8750/2021	RM PRINTS PRIVATE LIMITED V/s ADVANCE LEARNERS PRESS
2	CUSAA-272/2018	AVTAR SINGH BEDI V/s PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) & ORS.
3	CUSAA-81/2019	SUSHIL SHARMA V/s COMMISSIONER OF CUSTOMS [EXPORT]
4	CUSAA-83/2019	SHEKHAR V/s COMMISSIONER OF CUSTOMS [EXPORT]
5	CUSAA-232/2019	COMMISSIONER OF CUSTOMS v/s SH. GIRISH KUMAR MISHRA
6	CUSAA-4/2021	COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI V/s M/S ROYAL CONNEXIONS PVT LTD
7	CUSAA-15/2021	COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI V/s SUDHIR GULATI
8	W.P.(C)-8779/2021	SUDHIR GULATI V/s COMMISSIONER OF CUSTOMS, ICD (EXPORT) & ANR.
9	CUSAA-16/2021	COMMISSIONER OF CUSTOMS,(IMPORT AND GENERAL) NEW DELHI V/s ALLIANCE STRATEGIES L TO.
10	CUSAA-25/2021	COMMISSIONER OF CUSTOMS, NEW DELHI (IMPORT AND GENERAL) V/s M/S ALLIANCE STRATEGIES LTD
11	CUSAA-38/2021	PRINCIPAL COMMISSIONER OF CUSTOM (IMPORT) V/s SHRI AJAY KAPUR PROPRIETOR OF M/S CHEMICAL CONNECTION & ORS.
12	CUSAA-39/2021	PRINCIPAL COMMISSIONER OF CUSTOM IMPORT V/s MS AISHWARYA OVERSEAS & ORS.
13	CUSAA-40/2021	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) V/s SH. MANISH SINGHAL & ORS.
14	CUSAA-41/2021	PRINCIPAL COMMISSIONER OF CUSTOM IMPORT V/s SHRI AJAY KAPUR & ORS.
15	CUSAA-42/2021	PRINCIPAL COMMISSIONER OF CUSTOM IMPORT V/s MS SHUBHAM CHEMICALS SOLVENTS LTD & ORS.
16	CUSAA-81/2022	PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE) V/s AJIT SING
17	CUSAA-82/2022	PRINCIPAL COMMISSIONER V/s M/S VENUS INDUSTRIES
18	CUSAA-83/2022	PRINCIPAL COMMISSIONER V/s ARUN KUMAR AGARWAL
19	CUSAA-84/2022	COMMISSIONER OF CUSTOMS (IMPORT) V/s M/S AJANTA OVERSEAS
20	CUSAA-87/2022	COMMISSIONER OF CUSTOMS (IMPORT) V/s M/S N. V. DISTILLERIES AND BREWERIES PVT LTD.
21	CUSAA-152/2022	COMMISSIONER OF CUSTOMS (IMPORT), ICD, TKD, NEW DELHI V/s ASHOK SINGHLA
22	W.P.(C)-12553/2018	PARESH K DAFTARY V/s ADDITIONL DIRECTOR GENERAL
23	W.P.(C)-13006/2018	PARESH K DAFTARY V/s ADDITIONAL DIRECTOR GENERAL
24	W.P.(C)-13010/2018	PARESH K. DAFTARY V/s ADDITIONAL DIRECTOR GENERAL
25	W.P.(C)-1051/2020	PARESH K. DAFTARY V/s ADDITIONAL DIRECTOR GENERAL (ADJUDICATION), DRI, NEW DELHI AND ANR.
26	W.P.(C)-4214/2019	M/S FASHION TRADERS & ORS. V/s DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE (HQ.) & ORS.
27	W.P.(C)-5529/2019	M/S. FASHION TRADERS & ORS. V/s DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE (HQ.) & ORS.
28	W.P.(C)-13527/2019	TARA INTERNATIONAL V/s DIRECTORATE OF REVENUE INTELLIGENCE (DRI)

		GOVERNMENT OF INDIA AND ORS.
29	W.P.(C)-3902/2021	SEETU KOHLI CONCEPTS PVT LTD AND ORS V/s UNION OF INDIA AND ORS
30	W.P.(C)-6842/2021	MARUTI SUZUKI INDIA LIMITED V/s UNION OF INDIA & ORS.
31	W.P.(C)-6850/2021	M/S C-NET COMMUNICATIONS (INDIA) PVT LTD V/s UNION OF INDIA & ORS.
32	W.P.(C)-6851/2021	M/S CATVISION LTD V/s UNION OF INDIA & ORS.
33	W.P.(C)-6871/2021	M/S SUMINOE TEIJIN TECHNO KRISHNA INDIA PVT LTD & ORS. V/s UNION OF INDIA & ANR.
34	W.P.(C)-4046/2021	M/S NEKTAR THERAPEUTICS INDIA PVT LTD & ANR. V/s UNION OF INDIA & ORS.
35	W.P.(C)-4490/2021	M/S MICRO WELD ENGINEERINGS V/s THE PRINCIPAL ADDITIONAL DIRECTOR GENERAL, & ORS.
36	W.P.(C)-5025/2021	RAJIV SHEWARAMANI V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.
37	W.P.(C)-5161/2021	RAJIV SHEWARAMANI V/s COMMISSIONER OF CUSTOMS (IMPORT) AND ANR
38	W.P.(C)-6534/2021	M/S MAHALAXMI JEWEL EXPORTS (THROUGH PROPRIETOR SH. PREM SAGAR ARORA) V/s UNION OF INDIA & ANR.
39	W.P.(C)-6299/2021	M/S HQ LAMPS MANUFACTURING CO. PVT LTD V/s ADDITIONAL DIRECTOR GENERAL DRI & ANR
40	W.P.(C)-6302/2021	M/S BIMAL PAPERS PVT. LTD., THROUGH ITS DIRECTOR SH. RAHUL JAIN V/s UNION OF INDIA THROUGH THE SECRETARY, GOVERNMENT OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE & ORS.
41	W.P.(C)-6402/2021	LALIT KUMAR BABU LAL TATER V/s UNION OF INDIA & ANR.
42	W.P.(C)-6455/2021	MONIT TRADING PVT. LTD. V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
43	W.P.(C)-7155/2021	LALIT KUMAR BABU LA TATER V/s UNION OF INDIA REPESENTED BY MINISTRY OF FINANACE & ORS.
44	W.P.(C)-7581/2021	SATISH CHEMCIAL INDIA PRIVATE LIMITED V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
45	W.P.(C)-7711/2021	RAMESH WADHERA V/s ADDITIONAL DIRECTOR DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
46	W.P.(C)-8067/2021	SINOTEX CHANGSHU INDIA PVT. LTD. & ANR. V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
47	W.P.(C)-8251/2021	SANDEEP SHARMA V/s DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE MINISTRY OF FINANCE & ANR.
48	W.P.(C)-9161/2021	RAM NIWAS YADAV V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
49	W.P.(C)-9159/2021	M/S SKECHERS SOUTH ASIA PVT LTD V/s UNION OF INDIA & ORS.
50	W.P.(C)-10359/2021	PACIFFIC SPIRITS PVT. LTD V/s UNION OF INDIA & ORS.
51	W.P.(C)-10780/2021	SANAT PRINTERS V/s DIRECTORATE OF REVENUE INTELLIGENCE
52	W.P.(C)-11056/2021	SANAT SETH V/s DIRECTORATE OF REVENUE INTELLIGENCE
53	W.P.(C)-11426/2021	SGM PAPER PRODUCTS V/s DIRECTORATE OF REVENUE INTELLIGENCE
54	W.P.(C)-11559/2021	SANDEEP PAWAR V/s JOINT DIRECTOR GENERAL AND ANR
55	W.P.(C)-11629/2021	NITIN GUPTA V/s UNION OF INDIA & ORS.
56	W.P.(C)-11721/2021	M/S. RANI ENTERPRISES V/s PRINCIPAL COMMISSIONER OF CUSTOMS, ICD, PATPARGANJ & ORS.
57	W.P.(C)-12119/2021	COLORPLAST SYSTEMS PRIVATE LIMITED V/s DIRECTORATE OF REVENUE INTELLIGENCE

58	W.P.(C)-13402/2021	SHAIL SINGHAL V/s ADDITIONAL DIRECTOR DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
59	W.P.(C)-14392/2021	M/S MAHALAXMI JEWEL EXPORTS & ORS. V/s UNION OF INDIA & ORS.
60	W.P.(C)-14915/2021	NEW ERA TRADING PVT LTD V/s THE DIRECTOR DIRECTORATE OF REVENUE INTELLIGENCE ANR
61	W.P.(C)-337/2022	SANDEEP SHARMA V/s DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS.
62	W.P.(C)-446/2022	MS SUPER PLASTRONICS PVT LTD V/s ADD DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ANR
63	W.P.(C)-1235/2022	RAJESH VERMA V/s UNION OF INDIA & ORS.
64	W.P.(C)-1290/2022	MANISH GAHLAUT V/s DIRECTORATE OF REVENUE INTELLIGENCE
65	W.P.(C)-1698/2022	PANKAJ V/s DIRECTORATE OF REVENUE INTELLIGENCE
66	W.P.(C)-2069/2022	HARBHAJAN SINGH V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.
67	W.P.(C)-3185/2022	MS. CHAN KAI LI V/s SH. SUMIT KUMAR ., INTELLIGENCE OFICER , DRI AND ANR
68	W.P.(C)-4121/2022	SHRI AJAY SAINI V/s INTELLIGENCE OFFICER DRI HEADQUARTERS & ANR.
69	W.P.(C)-4453/2022	ANIL SAINI V/s INTELLIGENCE OFFICER, DRI (HEADQUARTERS) & ANR.
70	W.P.(C)-5768/2022	RAMBHAJ V/s UNION OF INDIA & ORS.

HIGH COURT OF DELHI: NEW DELHI
(LITIGATION BRANCH)

No. Lit./Misc./2025

Dated:

CIRCULAR

In continuation of Circular No. 258/Lit./Misc./2025 dated 31.01.2025 with regard to the Nominated Counsels for Hon'ble Supreme Court of India on behalf of this Court, it is hereby informed that the updated contact details of the following nominated counsels are as under:

- 10. Ms. Anuradha Arputham**, 25, Bazar Lane (1st & 2nd Floor), Bengali Market, New Delhi-110001. Mobile: 9871422641, Email: aoranuradha@gmail.com; anuradharputham@gmail.com

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(NEERAJ GOEL)
JOINT REGISTRAR (LITIGATION)
FOR REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI
(LITIGATION BRANCH)

No. /Lit./Misc./2025

Dated:

CIRCULAR

In continuation of Circular No. 253/Lit./Misc./2025 dated 31.01.2025 with regard to the Nominated Counsels for Hon'ble Delhi High Court, District Courts, CIC etc. on behalf of this Court, it is hereby informed that the updated contact details of the following nominated counsels are as under:

- 9. Ms. Radhika Bishwajit Dubey**, D-15, Ground Floor, Gulmohar Park, New Delhi-110049. Mobile: 9810982927; Email: radhika.arora@gmail.com, radhika.bishwajitdubey@bishwajitdubey.com

- 23. Mr. Sunil Choudhary**, K-5, LGF, Lajpat Nagar-III, New Delhi-110024. Mobile: 9899750209; 9312933300, Email: sunil_chb@yahoo.co.in

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(NEERAJ GOEL)
JOINT REGISTRAR (LITIGATION)
FOR REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI
(DELHI HIGH COURT MEDIATION & CONCILIATION CENTRE)

NO. 04/MISC.16/MEDIATION/DHC
DATED 17.02.2025

NOTICE

IT IS HEREBY NOTIFIED FOR THE INFORMATION OF ALL CONCERNED THAT THE NEW EMAIL ADDRESS OF THE DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE, SAMADHAN IS 'samadhan@dhc.nic.in' IN PLACE OF 'mediation.dhc@nic.in'. ACCORDINGLY, IT IS REQUESTED THAT HENCEFORTH, ALL COMMUNICATIONS WITH THE CENTRE MAY BE MADE ON THE SAID EMAIL ADDRESS i.e. 'samadhan@dhc.nic.in' ONLY.

(VEENA KUMAR)
DEPUTY REGISTRAR (MEDIATION AND CONCILIATION)
FOR REGISTRAR GENERAL

HIGH COURT OF DELHI AT NEW DELHI

No. 128/Rules/DHC

Dated : 19.02.2025

PRACTICE DIRECTIONS

Hon'ble the Chief Justice is pleased to issue the following practice directions in respect of matters falling in the categories of cases viz. **Rent Control Revision, Land Acquisition Act, Public Premises Act** for information and compliance by all concerned:

1. *“ When an appeal or revision or writ petition is filed in the above categories of cases, the digital copy of the Trial Court Record, where applicable, shall be requisitioned prior to listing of the matter before the Court, except in those cases where any urgent relief is sought. In such cases, Trial Court Record shall be requisitioned immediately after the matter is listed.*
2. *The digital copy of the Trial Court Record for pending matters in the above categories shall also be requisitioned by the Registry prior to the listing of the matter (if not already requisitioned).*
3. *The appeal, revision or writ petition filed in the above categories of cases shall be accompanied by a statement/undertaking of the counsel to the effect that **“no document is filed/relied upon which was not placed before the Trial Court.”***
4. *Service shall be effected on the interested parties/land owners in Land Acquisition Appeals by **more than one mode and Affidavit of Service** shall be filed by the counsel for the appellant.*
5. *Matters being shown in the Cause List under different categories e.g. ‘After Notice Miscellaneous Matters’, ‘Final Arguments’, ‘Final Hearing’, etc. shall not be shown in any category, and shall be listed as per year of seniority.’”*

These Practice Directions shall come into force with immediate effect.

BY ORDER

Sd/-

(KANWAL JEET ARORA)
REGISTRAR GENERAL

COURT NO. 33

DIVISION BENCH-V

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F
3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE
MATTERS IN THE FOLLOWING MANNER

1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE
SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE
AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL
SIDE SHALL BE TAKEN UP.

2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE
SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE
AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF
CIVIL/TAX SIDE SHALL BE TAKEN UP.

HIGH COURT OF DELHI AT NEW DELHI
(CASE FLOW MANAGEMENT BRANCH)

No.129/CFM/DHC

Dated: 03.02.2025

CIRCULAR

It has lately been observed that certain documents such as affidavits are being filed by Advocates/ Concerned Parties alongwith the paper books in appeals under clause 10 of the Letters Patent. However, in pursuance of the provisions of Part C, Chapter 2, Volume V, Delhi High Court Rules (as replaced vide Notification No. 147/Rules/DHC dated 22.03.2011) (*copy enclosed*) only such documents as mentioned in above stated rules are required to be filed when specifically ordered by the Hon'ble Judge admitting the appeal.

Accordingly, as per the directions of the Competent Authority, it is hereby circulated for information of all the Advocates/ Concerned Parties that no other document/ affidavit shall be filed alongwith the paper books in appeals under clause 10 of the Letters Patent until and unless specifically directed by the concerned Hon'ble Court.

BY ORDER

Sd/-

(KANWAL JEET ARORA)

REGISTRAR GENERAL

COURT NO. 49

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

NOTE: THE REGULAR MATTERS SHALL BE TAKEN UP AT THE 'END OF THE BOARD'

THE REGULAR MATTERS IN WHICH DATE HAS ALREADY BEEN FIXED SHALL BE TAKEN UP IN THE CATEGORY 'AFTER NOTICE MISC. MATTERS' .

COURT NO. 10

HON'BLE MR. JUSTICE AMIT MAHAJAN

NOTE: MATTERS LISTED IN "REGULARS" CATEGORY WILL BE TAKEN UP AT THE END OF THE BOARD ON DAILY BASIS FROM MONDAY ONWARDS i.e., 27.01.2025.

HIGH COURT OF DELHI: NEW DELHI

No. 24/D-04/Portfolio/DHC/2025

Dated:13.01.2025

CIRCULAR

In continuation of Circular bearing No. 07/DA-04/T.R./DHC/2024 dated 04.01.2024 all concerned are hereby informed that Hon'ble the Chief Justice on the recommendations of the Hon'ble Information Technology and Artificial Intelligence Committee has been pleased to order that, henceforth, in cases of digital copies of cases pending in Hon'ble e-Courts, the applicant shall have the option to obtain the complete judicial file (except the records, papers, documents, things or matters prohibited for inspection or ordered to be kept as confidential by the Hon'ble Court/Authority) free of charge, on CDs/DVDs and/or via email.

All concerned are requested to submit their applications for supply of digital copy of the cases pending in Hon'ble e-Courts of Delhi High Court in the set format (available on the official website of this Court under the heading "Public Notices/Download Forms") to the Court Master of the Court where the matter is listed for hearing, who, in turn, will forward the same to the Portfolio/Digitization & Scanning Branch. To obtain a digital copy of cases on CDs/DVDs, the applicant needs to submit the CDs/DVDs alongwith the application. The CDs/DVDs containing the digital data can be collected from the concerned Court Masters. For obtaining a digital copy of cases via email, the email ID of the applicant must be mentioned in the application. Only those Advocates who have already filed the Vakalatnama, Litigants who are appearing in person & have not engaged any Advocate(s) and nominated Standing Counsel, will be entitled to apply for the digital copy.

Sd/-

(Deepti Chhabra)

Joint Registrar (Digitization)

No.503/Filing/DHC/2024

CIRCULAR

The Hon'ble Acting Chief Justice on the recommendation of the Committee to consider proposed draft rules titled "Case Flow Management (Subordinate Courts of Delhi) Rules, 2009" along with the evaluation and Case Flow Management Rules in High Court Court of Delhi, has been pleased to issue Practice Directions dated 24.12.2024 for listing of the non-contentious compromise based petitions involving quashing of FIRs for preliminary hearing before the Joint Registrar (Judicial) for criminal jurisdiction.

All the advocates/litigants are requested to please mention in the computer field "Compromise/Settlement" at the time of filing WP(Crl.)/Crl.M.C. for quashing of FIR together with a certificate to this effect, if the quashing petition is filed on the basis of some compromise/settlement.

Fresh cases from 7th January, 2025 onwards shall be entertained at the Filing Counter following the above practice.

(Ajit Aswani)
Joint Registrar (Filing)
24.12.2024

As approved by Hon'ble Mr. Justice Yashwant Varma, Chairman, Delhi High Court Legal Services Committee (DHCLSC), National Lok Adalat is to be held on **08.03.2025 (SECOND SATURDAY)** at High Court of Delhi for pending cases under following category:-

- i) Criminal Compoundable Offence
- ii) NI Act cases under Section 138;
- iii) Bank Recovery cases;
- iv) MACT cases;
- v) Labour disputes cases;
- vi) Electricity and Water Bills[excluding non-compoundable cases];
- vii) Matrimonial disputes;
- viii) Land Acquisition cases;
- ix) Services matters relating to pay and allowances and retiral benefits;
- x) Revenue cases;
- xi) Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc;

To facilitate settlements, DHCLSC will conduct Pre-Lok Adalat sittings through hybrid mode (Physical & Virtual) w.e.f. 07.01.2025 to 06.03.2025. The parties and their Advocates, who want their pending matter to be referred to National Lok Adalat, may either make request to the concerned Hon'ble Court or, with consent of opposite party, may approach office of Delhi High Court Legal Services Committee, at Ground Floor of the Ancillary Block, Delhi High Court,, Delhi High Court or communicate through email i.e. hclsthebest@yahoo.co.in and Mobile No. 9910850905.

-Sd/-

Shefali Sharma, DHJS
Secretary, DHCLSC

HIGH COURT OF DELHI AT NEW DELHI

No. 42/Listing/DHC

Dated: 25.10.2024

PRACTICE DIRECTIONS

Hon'ble the Chief Justice, on the recommendation of the Hon'ble Information Technology Committee, was pleased to issue the following Practice Directions No.1349/IT Cell/DHC dated 22.09.2022:

“In view of Practice Directions No.1349/IT Cell/DHC Dated 22.09.2022,
“The adjournment slip moved must accompany the ‘No Objection’ of
other party (ies) and sent to the email ID of concerned Court Master
latest by 6 P.M. on last working day before the date fixed in the matter.”

It has been quite often observed that adjournment slips are moved without accompanying the ‘No Objection’ obtained from the other party(ies). This causes inconvenience not only to the Hon'ble Judges, who have prepared themselves with the case, but also to the other side.

Accordingly, these Practice Directions are once again issued to come into force w.e.f. 25.10.2024.

By Order,

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI : NEW DELHI

No.: 436/Filing/DHC/2024

Dated :20.09.2024

Circular

It is reiterated that vide order dated 06.09.2024 passed by HMJ Tara Vitasta Ganju in WP(C)-12542/2024 Hon'ble Court has directed to ensure compliance of the direction passed vide order dated 21.03.2014 in W.P.(C) No. 1814/2014, which is reproduced as under:-

“it has been directed that in future as and when a writ petition is filed challenging the award/order of the Labour Court/Industrial Tribunal/Competent Authority under a Labour Enactment, complete record of the Labour Court/Industrial Tribunal/Authority be filed along with the writ petition.

A certificate alongwith the petition certifying that the complete record of the Labour Court/Industrial Tribunal/Authority has been filed shall be necessary.”

Order by

Sd/-

(P.K.Uppal)

Registrar (Filing)

The DHC **WhatsApp Chatbot** provides users with

- 1) Real-time updates on case listings, uploading of judgment/orders, defect markings allows easy access to case status and orders.
- 2) By enabling notifications on key developments, such as upcoming hearings and judgment/order uploads, it streamlines communication between the court and Advocates/litigants.
- 3) Users can query case details by case number or party name, making it a convenient tool for accessing important legal information instantly, reducing manual effort and improving overall efficiency in managing court proceedings.
- 4) For the first time, user(s) have to send message “Hi” to the WhatsApp Chatbot

Scan the QR Code to access the Delhi High Court WhatsApp Chabot



HIGH COURT OF DELHI AT NEW DELHI

No. 716/Listing/DHC

Dated 25.07.2024

CIRCULAR

In order to streamline and enhance the efficiency of legal proceedings and also for expediting the disposal of certain categories of matters viz. Interim Bail, Bail, Suspension of sentence, Parole, Furlough and cancellation thereof, the following resolutions have been adopted by this court and the same are hereby communicated for compliance by all concerned.

In all matters viz. Interim Bail, Bail, Suspension of sentence, Parole, Furlough and cancellation thereof, learned counsel(s) for petitioners and prosecuting agencies are requested to avoid unnecessary pass-overs or adjournments and must file status reports and replies within the stipulated time frame. Further, learned counsels are requested to render all assistance in obtaining nominal rolls from jail authorities promptly and to swiftly comply with court orders so as to ensure the smooth functioning of judicial proceedings. All Bail applications filed in this court must also be accompanied by status reports filed by the Investigating Authorities before the District Courts.

These resolutions are aimed at ensuring the expeditious disposal of the aforesaid categories of cases and would aid in the efficient functioning of the judicial system.

Cooperation of the Bar in adhering to these resolutions would be highly appreciated.

By Order

sd/-

Registrar General

**PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY ACT)**

“All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to Persons with Disabilities are impressed upon to apprise the office of Registrar(Listing) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority.”

COURT NO. 41

HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY
AFTER COMPLETION OF SUPPLEMENTARY LIST."

HIGH COURT OF DELHI: NEW DELHI

No. : 378/Filing/DHC/2024

Dated: 14.05.2024

Circular

The Hon'ble IT Committee directs that at the time of e-filing, all the documents must be OCR enabled, for which assistance from the e-Sewa Kendra may be sought in converting non-OCR documents into OCR format.

Order by

Sd/-

(P.K. Uppal)

Registrar(Filing)

For uninterrupted and smooth functioning of DRAT, Delhi, in reference to the matters pertaining to DRAT, Delhi, the following office Memorandum has been issued by the Ministry of Finance, Department of Financial Services, Government of India providing 1st link Officers and 2nd Link Officers during the absence or unavailability of Chairperson of DRAT, Delhi.

F.NO. 7/1/2020 DRI
Government of India
Ministry of Finance
Department of Financial Services

3rd Floor, Jeevan Deep Building
Sansad Marg, New Delhi
Dated 3rd April 2020

Office Memorandum

In order to ensure uninterrupted and smooth functioning at DRAT, the Competent Authority has approved the Link Officer System with immediate effect for assignment of additional charge of Chairperson(s) of a DRAT (s) during the absence or unavailability of any chairperson of a DRAT either due to leave or due to any other reason, until further orders:-

S. No.	Hon'ble Chairperson on Leave	1 st Link Officers	2 nd Link Officers
1.	Chairperson, DRAT Allahabad (CDA)	CDD	CDK
2.	Chairperson, DRAT Chennai (CDC)	CDK	CDM
3.	Chairperson, DRAT Delhi (CDD)	CDM	CDC
4.	Chairperson, DRAT Kolkata (CDK)	CDA	CDD
5.	Chairperson, DRAT Mumbai (CDM)	CDC	CDA

2. In case first link officer is not available then only the charge will be assigned to second link Officer, as indicated above. In case both the Link Officers are not available, the concerned DRAT may refer the matter to this Department for obtaining the approval of the Competent Authority for assigning additional charge in the matter.

3. Hon'ble Chairpersons of DRATs are also requested to put into place the similar Link Officer System in respect of Presiding Officers to ensure uninterrupted smooth functioning of DRTs during the leave or absence of any Presiding Officer of DRT under their respective jurisdiction. A copy of such order issued by each DRAT may be furnished to this Department for records.

(Sanjay Kumar)
Deputy Secretary to the Govt. of India

HIGH COURT OF DELHI : NEW DELHI

No. : 321/Filing/DHC/2024

Dated :21.02.2024

Circular

In term of order dated 10.01.2024 in Transfer Petition (C) No. 1957/2023 titled 'Shama Sharma Vs. Kishan Kumar' passed by Hon'ble the Supreme Court of India, wherein it has directed to all the High Courts to ensure that the caste/religion of a litigant does not appear in the memo of parties in any petition/suit/proceeding filed before the High Court or the Subordinate Courts under their respective jurisdictions.

Order by

Sd/-

(P.K.Uppal)

Registrar (Filing)

REGULAR MATTERS SHALL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST IN THE COURT OF HON'BLE MR. JUSTICE CHANDRA DHARI SINGH.

OFFICE ORDER

It is to inform to all the concerned that Hon'ble Court has once again directed that all the e-filing in this Court must be according to the directions contained in Notification No.11/Rules/DHC dated 22.02.2022.

[CLICK HERE FOR NOTIFICATION DATED:22.02.2022](#)

PUBLIC NOTICE

IT IS HEREBY INFORMED TO ALL CONCERNED THAT ANY ADVOCATE, WHO IS DESIROUS OF GETTING TRAINING OF 'ONLINE E-FILING SYSTEM' & 'VIDEO CONFERENCING SYSTEM' OF THE HIGH COURT OF DELHI, MAY VISIT E-FILING CENTRE - I, ROOM NO. 4, GROUND FLOOR, LAWYERS' CHAMBERS BLOCK-1, DELHI HIGH COURT BETWEEN 10:30 A.M. TO 4:30 P.M. ON ANY WORKING DAY.

A LIST OF REGULAR MATTERS(CIVIL AND CRIMINAL) IS ATTACHED HEREWITH WHICH WILL BE TAKEN UP FOR HEARING ON ANY GIVEN DAY DURING THIS MONTH, IN THE EVENT OF NON-ASSEMBLING OF A DIVISION BENCH DUE TO INDISPOSITION/LEAVE OF ONE HON'BLE JUDGE.

[CLICK HERE FOR ATTACHMENT](#)

CIRCULAR REGARDING PROVIDING DIGITIZED DATA OF THE CASES (EXCEPT THE RECORDS, PAPERS, DOCUMENTS, THINGS OR MATTERS PROHIBITED FOR INSPECTION OR ORDERED TO BE KEPT AS CONFIDENTIAL BY THE HON'BLE COURT/AUTHORITY) FREE OF CHARGE TO ADVOCATES/LITIGANTS APPEARING IN PERSON.

[CLICK HERE FOR ATTACHMENT](#)

IN VIEW OF PRACTICE DIRECTIONS NO. 1349/IT CELL/DHC DATED 22.09.2022, "THE ADJOURNMENT SLIP MOVED MUST ACCOMPANY THE 'NO OBJECTION' OF OTHER PARTY(IES) AND SENT TO THE EMAIL ID OF CONCERNED COURT MASTER LATEST BY 6 P.M. ON LAST WORKING DAY BEFORE THE DATE FIXED IN THE MATTER."

ANY FRESH PETITION, APPLICATION FILED BEFORE 12 NOON WILL BE LISTED BEFORE THE ROSTER BENCH ACCORDINGLY ON THE NEXT DAY, IF IN ORDER.

HIGH COURT OF DELHI : NEW DELHI

No. : 93/Filing/DHC/2023

Dated : 01.06.2023

Practice Directions

In terms of order dated 19.05.2023 passed by HMJ Rekha Palli in WP(C) No.6748/2023 titled 'M/s. Moets bar-B-Que Vs. Presiding Officer & Ors.' Hon'ble Court has directed the Registry to issue the following practice directions:-

“In any writ petition, which is filed assailing an award passed by the Industrial Adjudicator(Labour Court/Industrial Tribunal), the petitioner will ensure that the Presiding Officer, who has passed the award is not impleaded as a party/respondent”.

Endst. No. 93-119/Filing/DHC/2023

Dated: 01.06.2023

HIGH COURT OF DELHI : NEW DELHI

No. :66/Filing/DHC/2023

Dated : 01.06.2023

Practice Directions

In terms of order dated 10.05.2023 passed in Bail Application No.1538/2023, the Hon'ble Court has directed that henceforth while filing the bail application, the status report filed before the learned Trial Court is also filed along with the bail application.

Order by

Sd/-

Endst. No. 66-92 /Filing/DHC/2023 Dated: 01.06.2023

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HIGH COURT OF DELHI

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LETTER DATED 17.02.2025

HIGH COURT OF DELHI

REGISTRAR (LISTING)

06.03.2025

(Corrected as per Corrigendum No. 48/Rules/DHC dated 04.04.2022)

HIGH COURT OF DELHI: NEW DELHI

NOTIFICATION

No. 11/Rules/DHC

Dated: 22.02.2022

RULES FOR ON-LINE ELECTRONIC FILING (E-FILING) FRAMED BY THE HIGH COURT OF DELHI UNDER SECTION 7 OF THE DELHI HIGH COURT ACT, 1966 (Act 26 of 1966) AND ARTICLE 227 OF THE CONSTITUTION OF INDIA WITH THE PREVIOUS APPROVAL OF THE LT. GOVERNOR OF NATIONAL CAPITAL TERRITORY OF DELHI.

Short Title, Applicability and Commencement:

These Rules will be called “e-Filing Rules of the High Court of Delhi 2021”. They will apply to the High Court of Delhi and the District Courts and Tribunals under the control and supervision of the High Court of Delhi.

These Rules will come into force from the date notified by the High Court and will apply to such categories of cases and courts and tribunals as would be notified by the High Court.

1. Preface

These Rules will apply to on-line e-filing and e-filing via Designated Counters and facilities provided for e-filing through e-Sewa Kendras. These Rules amend and consolidate the existing Rules and Practice Directions.

2. Definitions

- 2.1. **Action:** includes all proceedings instituted in the Court such as suits, criminal complaints, appeals, civil or criminal writ petitions, revision petitions, contempt petitions, execution petitions, arbitration petitions, probate cases and interlocutory applications.
- 2.2. **Administrator:** means the Registrar (IT) or an officer appointed by the Chief Justice for administering and dealing with matters connected with or relating to e-filing for the High Court. In so far as the District Courts are concerned it would mean the In-Charge Computer Branch or any other Officer nominated by the District and Sessions Judge (HQ).
- 2.3. **Bench:** means and includes one or more Judges assigned to adjudicate upon Actions or the Presiding Officer of the Court or Tribunal as the case may be.
- 2.4. **Designated Counter:** means and includes that counter which finds mention in APPENDIX – I & APPENDIX – IA concerning the High Court and District Courts

respectively and those that may be included or excluded therefrom from time to time.

- 2.5. **District Courts:** means and includes the courts established and functioning under the control and supervision of the High Court.
- 2.6. **E-Committee:** means the Committee constituted and mandated by Hon'ble Chief Justice of India from time to time.
- 2.7. **Electronic Filing (e-filing):** means e-filing as prescribed through the Internet (at the web portal of the Court) and through the internet/intranet at Designated Counters, unless the context requires otherwise.
- 2.8. **Evidence:** means and includes evidence as defined under the Indian Evidence Act, 1872.
- 2.9. **High Court:** High Court means the High Court of Delhi.
- 2.10. **Objections:** means and includes deficiencies and errors pointed out by the Registry concerning the Actions instituted in the Court.
- 2.11. **Opposite Party:** means defendant(s), respondents, judgment debtor(s) and non-applicant(s).
- 2.12. **Party:** means appellant(s), plaintiff(s), petitioner(s), complainant(s) and applicant(s).
- 2.13. **PDF:** means an electronic document filed in a portable document format.
- 2.14. **PDF/A:** means an ISO-standardized version of the Portable Document Format (PDF) specialized for the digital preservation of electronic documents.
- 2.15. **Physical Filing:** means Actions and pleadings filed as hard copies.
- 2.16. **Pleadings:** means pleadings filed in support or defence of an Action including affidavits, additional affidavits and supplementary affidavits.
- 2.17. **Registry:** means and includes the Registry of the High Court and the Filing Centre of the concerned District Court.
- 2.18. **Statement of Defence:** means and includes written statements, replies, counter-affidavits and additional or supplementary affidavits.
- 2.19. **Sterile Environment** shall include environment protected from dirt, humidity, fluids, extreme temperatures, external electric, nuclear and magnetic fields.
- 2.20. **Technical failure:** means a failure of the court's hardware, software, and/or telecommunications facility which results in the impossibility of submitting a file electronically. Technical failure does not include malfunctioning of the equipment of the person submitting an e-file.
- 2.21. **Third Party:** means and includes any person or entity seeking to become a party or to

intervene in an Action.

2.22. **Tribunal** means and includes all Tribunals under the control and supervision of the High Court.

2.23. **Working Day:** means and includes a day when the Registry of the Court is working under the Calendar published or as directed by the Court.

3. General Instructions

3.1 Online e-filing shall be made by visiting the web portal of the Court¹.

3.2. Except as provided in these Rules, Actions, whether in fresh, pending or disposed of cases, will be filed electronically by an advocate or litigant in person from their home, office or other remote location in the manner provided in these Rules.

3.3. Any person who is unable to access the e-filing portal would be entitled to make use of the facilities provided at the Designated Counters for that purpose upon payment of charges if stipulated.

3.4. For the moment the maximum size of the e-file is fixed at 100 MB for the High Court and 20 MB for the District Court, subject to enhancement of the e-file size upon a notification being issued in that behalf by the Administrator. Where the High Court is concerned, in case the size of the e-file exceeds 100 MB, the Advocate or litigant should visit any one of the Designated Centres for enabling e-filing through the intranet. Likewise, where the District Courts is concerned, in case the size of e-file exceeds 20 MB, the Advocate or litigant should either split the e-file in parts not exceeding 20 MB or seek the assistance of the E-Sewa Kendra located at the concerned District Court.

4. Steps for Registration

4.1. Persons other than Advocates and litigants in person who are already registered on the Court web portal will take the following steps to register themselves.

i) Advocates

- a) Should visit the web portal² to view the form.
- b) Click the registration link.
- c) Fill the form with requisite details.
- d) Submit the filled-up form along with a self-attested copy of the Bar Council Registration Certificate or Bar Council I-card (in PDF format

¹ For the High Court <http://dhcefiling.nic.in:8080/eFiling/>. For District Courts and Tribunals <https://efiling-dl.ecourts.gov.in/>

² For High Court <http://dhcefiling.nic.in:8080/eFiling/GetRegistration.do> For District Courts and Tribunals <https://efiling-dl.ecourts.gov.in/register>.

only).

ii) Litigants in person

- a) Should visit the web portal² to view the form.
- b) Click the registration link.
- c) Fill the form with requisite details.
- d) Submit the filled-up form along with the self-attested copy of any identity document issued by the Government (in PDF format only).

4.2 Litigants in person shall submit an affidavit/undertaking that they have not engaged an Advocate in the Action. A litigant in person who subsequently engages an Advocate shall make an application before the Administrator for transferring the data in respect of the Action to the Advocate's account in. Once the Administrator allows the application, the data in the Action shall be transferred in the user account of the Advocate. The litigant in person will not be in a position to modify the data of the subject Action, without the permission of the Administrator. As regards the District Court, as and when the application is made available, the relevant procedure to be followed shall be notified by the Administrator.

- 4.3. A login ID will be allotted on the next working day if the application is found complete in all respects. The procedure for registration is set out qua High Court and District Courts in **APPENDIX – II** & **APPENDIX – IIA** respectively.

5. Frame of Pleadings

The pleadings should be clear and concise. Parties and third parties should set forth their claims/averments in separate paragraphs. The statement of truth/ affidavit of the concerned person must bear their signature. Opposite parties should also file their replies under sequentially numbered paragraphs and headings (such as Preliminary Objections and Objections on Merits).

6. Formatting

- 6.1. All the original typed text material including notice of motion, memorandum of parties, main petition or appeal, interlocutory application(s), reply, status report, affidavit, documents, will be prepared electronically using the following formatting style:

Paper size	:	A-4 (29.7 cm x 21 cm)
Top Margin	:	2 cm
Bottom Margin	:	2 cm
Left Margin	:	4 cm
Right Margin	:	4 cm
Alignment	:	Justified
Font	:	Times New Roman
Font size	:	14
Line spacing	:	1.5

(for quotations and indents – font size 12 in single line spacing)

If any document is typed in a local language in Trial Courts, it must be prepared using xxx Unicode Font 14.

- 6.2. The document should be converted into Optical Character Recognition (OCR) searchable Portable Document Format (PDF) or PDF/A using any PDF converter or in-built PDF conversion plug-in provided in the software. PDF/A is the preferred format.
- 6.3. A document which is not a text document and has to be enclosed with the Action should be scanned using an image resolution of 300 DPI (Dots per inch) in OCR searchable mode and saved as a PDF document. The procedure for converting a document into an OCR searchable PDF as mentioned above and as required in clause 8.1 is set out in **APPENDIX – III.**

7. Digital Signatures

- 7.1. The PDF document shall be digitally signed either by the parties and/or by their Advocate. The digital signatures shall be appended on such places on the PDF document as prescribed under the extant rules. If neither the party nor the Advocate who has been engaged possesses a digital signature, a print out of the Action shall be physically signed by the party concerned and/or their Advocate in accordance with rules and it shall thereafter be scanned and uploaded.
- 7.2. A List of recognized Digital Signature Providers and the procedure involved in appending single or multiple signatures is set out in **APPENDIX – IV.**
- 7.3. A litigant in person or advocate who does not possess a digital signature issued by the competent authority can authenticate e-filed documents by e-Sign based on Aadhaar authentication. In addition to the above, for the District Courts a litigant in person or advocate who does not possess a digital signature issued by the competent authority can authenticate e-filed documents by making use of One Time Password (OTP) transmitted to the mobile phone of the concerned person.

8. Do's and Don'ts

- 8.1. The text documents and scanned documents set out in clauses 6.3 and 7.1 should be merged as a single OCR searchable PDF file and should be book-marked as per the Master Index, duly approved by the Registry. The procedure in this behalf is, set out in **APPENDIX – V.**
- 8.2. The merged documents should be uploaded at the time of on-line e-filing. Screenshots of the manner of accessing the on-line e-filing portal and for the filing of the main case and documents including written statements, replies, replications, rejoinders, affidavits and evidence by way of affidavit in a pending case are set out in **APPENDIX – VI & APPENDIX – VIA** concerning the High Court and District

Courts respectively.

- 8.3. Once e-filing is accepted, the filing or registration number shall be notified to the Advocate or litigant in person.
- 8.4. In so far as evidence in the form of an electronic record, such as audio and/or video files, which are to be filed in the High Court as set out in **APPENDIX – VII** shall be followed. As and when this facility is made available for District Courts, the procedure to be followed will be notified by the Administrator.
- 8.5. Special Characters are not allowed while e-filing Memo of Parties and Advocate remarks.
- 8.6. Document Binary File Name Standards

The following special characters are not allowed in a file name:

- A quotation mark (")
- A number sign/Pound (#)
- Per cent (%)
- An ampersand (&)
- Asterisk (*)
- Colon (:)
- Angle brackets (less than, greater than) (<>)
- A question mark (?) (*allowed in Delhi High Court)
- Backslash (\)
- Forward slash (/) (*allowed in Delhi High Court)
- Braces (left and right) ({ })
- Pipe (|)
- A tilde (~)

The period (.) character used consecutively in the middle of the file name or at the beginning or end of the file name.

File names should not exceed 45 characters in length, including spaces. Single space must be counted as one character each.

- 8.7. Online e-filing shall not be watermarked or encrypted. The e-filed documents shall not contain any virus, malware, spam-ware, trojan horse or the like. All the e-filed documents shall be legible and free of markings, track changes or annotations.

9. Payment of Court Fees/Other Charges

Court fee and other charges can be paid either electronically by purchase on the online facility provided by the authorised agency or from the Designated Counters provided for the purpose in the High Court and District Courts or from any authorized court fee vendor. The Transaction ID provided upon payment of court fee and other charges is required to be entered in the appropriate field at the time of on-line e-filing.

10. Retention of Originals

- 10.1. Originals of the documents that are scanned and digitally signed by the Advocate or the litigant in person at the time of e-filing should be preserved, for production or inspection, as may be directed by the Bench.
- 10.2. The signed vakalatnama, signed and notarized/attested affidavit and any other document whose authenticity is likely to be questioned should be preserved, at least, for two years till after the final disposal of the Action. Final disposal shall include disposal of the Action by the superior appellate court.
- 10.3. Notwithstanding anything above, the following documents will have to be preserved permanently:-
 - a) A Negotiable Instrument (other than a cheque) as defined in Section 13 of The Negotiable Instruments Act, 1881 (26 of 1881).
 - b) A Power-of-Attorney as defined in section 1A of the Powers-of-Attorney Act, 1882 (7 of 1882).
 - c) A Trust as defined in Section 3 of The Indian Trusts Act, 1882 (2 of 1882).
 - d) A Will as defined in Clause (h) of Section 2 of The Indian Succession Act, 1925 (39 of 1925) including any other testamentary disposition by whatever name called.
 - e) Any contract for the sale or conveyance of immovable property or any interest in such property.
 - f) Any other document as may be directed by the Bench.
- 10.4. The responsibility of producing the originals and proving their genuineness shall be of the party that has electronically filed scanned copies of the document.

11. Access to the Electronic Data of the Action

Free of cost access will be available to the authorized person(s) in respect of data e-filed by any of the parties to an Action, as is presently being provided qua pending Actions. This facility shall be in addition to the procedure put in place for obtaining certified copies.

12. Exemption from e-filing

Exemption from online e-filing and e-filing via Designated Counters qua either the entire pleading or a part of the pleadings and/or documents, may be permitted by the Bench upon an application being made for that purpose or by Hon'ble the Chief Justice upon issuance of an appropriate order on the administrative side, albeit in the following circumstances:

- i) where on-line e-filing is for reasons set out in the application not feasible; or
- ii) where there are concerns about confidentiality and protection of privacy; or

- iii) where the document cannot be scanned or filed electronically because of its size, shape or condition; or
- iv) where the online e-filing portal is either inaccessible or not available for some reason; and/or
- v) for a just and sufficient cause.

13. Service of Electronic Documents

In addition to the prescribed mode of service, notices, documents, pleadings that are filed electronically may also be served through the designated e-mail IDs of Registry officials to the e-mail address of the advocates or parties, if available. E-mail IDs of Registry officials will be published on the Court website to enable the recipients to verify the source of the e-mail.

14. Computation of Time

14.1. Wherever limitation/time limits apply, it will be the responsibility of the party concerned to ensure that the filing is carried out well before the cut-off date and time. The date of e-filing will be taken as that date when the Action is electronically received in the Registry within the prescribed time on any working day. For computing the time at which e-filing is made, Indian Standard Time (IST) will apply.

14.2. E-filing through Designated Counters will be permissible up to 1600 hours on any court working day. Online e-filing carried out after 1600hours on any day, will be treated as the date which follows the actual filing date provided it is a court working day. Actions filed on a day declared as gazetted holiday or on a day when the court is closed, will be regarded as having been filed on the next working day. For the computation of limitation, online e-filing shall be subject to the same legal regime as applicable to the physical filing, save and except as provided hereinabove.

14.3. The facility for online e-filing through the web portal shall be available during all twenty-four hours of each day, subject to breakdown, server downtime, system maintenance or such other exigencies. Where on-line e-filing is not possible for any of the reasons set out above, parties can either approach the Designated Counters for e-filing between 10 am to 4 pm on court working days or take recourse to the physical filing. No exemption from limitation shall be permitted on the ground of failure of the web-based online e-filing facility.

14.4. Provisions for limitation governing online e-filing will be the same as those applicable to the physical filing. The period of limitation for such actions will commence from the date when e-filing is made as per the procedure prescribed in these Rules.

15. Procedure for Filing Caveat

All caveats can be filed on-line. In so far as the High Court is concerned, the procedure is set out in **Appendix– VIII**. As regards the District Court, as and when the application is made available, the relevant procedure to be followed shall be notified by the Administrator.

16. Hard Copies of Pleadings and Documents filed Electronically

Advocates, as well as parties, may print hard copies of all pleadings and documents filed electronically for their use in the court or elsewhere. The Registry will wherever required to prepare hard copies for official use.

17. Storage and Retrieval of e-Filed Documents and Pleadings

E-filings will be stored on an exclusive server maintained under the control and directions of the High Court / E-Committee. Each such filing will be separately labelled and encrypted to facilitate easy identification and retrieval. The security of such filings will be ensured. Access to e-filings would be restricted in the manner provided herein above and as may be notified from time to time. For continuity of operations in case of disaster, natural calamity or breakdown, a mirror image of e-filings available on the servers located in the Court may be maintained at different geographical locations, as decided from time to time by the High Court / E-Committee.

Provided for marking electronic records as exhibits in the course of the trial, the protocol set out in **Appendix IX** shall be followed qua the Actions instituted in the High Court. As regards the District Court, as and when the application is made available, the relevant procedure to be followed shall be notified by the Administrator. However, the mere assigning of a unique number to the electronic record will not amount to the authentication or proof of such electronic record. Nothing in these rules shall be construed as dispensing with the proof of the electronic record as required under the law.

18. Residuary provisions

18.1. The e-filing made by an Advocate/litigant in person will be rejected if they do not follow the protocol mandated by these Rules or practice directions.

18.2. Subject to such further directions as may be issued, it would not be obligatory on the part of the opposite party to accept pleadings and documents by email. In such an eventuality, hard copies of pleadings and documents will have to be provided to the opposite party. In such circumstances, the plaintiff/ petitioner can be called upon to deposit the charges calculated based on the number of pages per defendant/respondent which are required to be photocopied. This facility will be provided by the Registry on a written request being made by the defendant(s)/respondent(s).

18.3. The Registry will communicate the objections, if any, regarding the cases filed by email/SMS/web hosting to the concerned Advocate/litigant in person. After the objections are cleared the case will be processed for listing and the Advocate/litigant in person will be informed including by email/SMS.

19. General Caution

Email is not a secure medium of communication. Any communication transmitted by email can be intercepted or read by a third party. An Advocate or litigant in person

seeking to transmit confidential or sensitive document/material shall approach the Registry for requisite assistance/advice.

APPENDICES

- APPENDIX – I List of Designated Counters **(For High Court)**.
- APPENDIX – IA List of Designated Counters **(For District Courts)**.
- APPENDIX – II Screenshots showing the procedure for registration. **(For High Court)**
- APPENDIX – IIA Screenshots showing the procedure for registration. **(For District Courts)**
- APPENDIX – III Screenshots showing the procedure for converting a document into an OCR searchable PDF.
- APPENDIX – IV Screenshots showing the procedure for appending single or multiple digital signatures.
- APPENDIX – V Screenshots showing the procedure for book-marking.
- APPENDIX – VI Screenshots of the manner of accessing the on-line e-filing portal and for the filing of the main case and documents including written statements, replies, replications, rejoinders, affidavits and evidence by way of affidavit. **(For High Court)**
- APPENDIX – VIA Screenshots of the manner of accessing the on-line e-filing portal and for the filing of the main case and documents including written statements, replies, replications, rejoinders, affidavits and evidence by way of affidavit. **(For District Courts)**
- APPENDIX – VII Procedure for filing of all evidence in the form of an electronic record, such as audio and/or video files, etc.
- APPENDIX – VIII Procedure for on-line filing of Caveat with screenshots.
- APPENDIX – IX Protocol for marking of electronic records as exhibits in the course of the trial.

LIST OF DESIGNATED COUNTERS

- ✓ eFiling Center 1, Chamber No. 4, LCB-1 Delhi High Court
- ✓ eFiling Center 2, Filing Counter Original Side, LCB-1 Delhi High Court

- ✓ eFiling Ext. Counter, Facilitation Centre, Ground floor, Karkardooma Courts, Delhi
- ✓ eFiling Ext. Counter, Facilitation Centre 2, Ground floor, Dwarka Courts, New Delhi
- ✓ eFiling Ext. Counter, Facilitation Centre, Ground floor, Near Gate No. 2, Patiala House Courts, New Delhi
- ✓ eFiling Ext. Counter, Facilitation Centre, Ground floor, Rouse Avenue District Courts, New Delhi
- ✓ eFiling Ext. Counter, Facilitation Center Ground floor, Near Sub Post Office, Rohini Courts Complex, Rohini Delhi
- ✓ eFiling Ext. Counter, Filing Counter, Tis Hazari Delhi
- ✓ eFiling Ext. Counter, Lawyer's Chamber Block, Ground floor, Saket Court Complex, New Delhi

Information regarding e-filing counters functioning in Delhi District Courts

Sl. No.	Name of Court Complex	No. of e-filing counter	Location of e-filing counter	
1.	Patiala House Court	3	1)	Facilitation Centre (Admin Block)
			2)	Bail Section Counter (Admin Block)
			3)	Facilitation Centre (Family Court Building)
2.	Rohini Court	2	Ground Floor, Near Post Office	
3.	Saket Court	1	Lawyers Block	
4.	Rouse Avenue Court	2	Facilitation Centre/Filing Section	
5.	Dwarka Court	1	Facilitation Centre-2	
6.	Karkardooma Court	4	1)	Facilitation Centre, Ground Floor
			2)	Porta Cabin near Police Chowki outside the Court building
			3)	Porta Cabin near Police Chowki outside the Court building
			4)	Porta Cabin near Police Chowki outside the Court building
7.	Tis Hazari Court	2	Facilitation Centre/Filing Section	

APPENDIX-II

**Procedure for
REGISTRATION**

USER REGISTRATION AS: ADVOCATE

At the time of registration a valid Email Id & Mobile number to be provided so that electronic notification confirming the status of online filing can be sent.

TO REGISTER:

1. Click “Register as Advocate/
Party In-Person”
2. You will be directed to the
Registration Page where you
can Register as an Advocate or
a Party In-Person

HIGH COURT OF DELHI
e-Filing Management System

Log In

Login ID * :

Password * :

Enter the Validation code : 

[Submit](#)

Login ID and Password are case sensitive

Not Registered? [Register as Advocate/Party In-Person.](#)

Forgot Password ? [Click here.](#)

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

USER REGISTRATION AS ADVOCATE: THE REGISTRATION FORM

The registration form requests information about you.

1.) Select option **Advocate**



2.) Enter your
Bar Council Enrolment
Number and
Date of Enrolment

3.) Enter Your Personal
Information.

4) Upload self attested
copy of Bar Council ID/
Bar Council Certificate

5) Enter Vaild Captcha

6) Click **Register** Button
to register your profile

HIGH COURT OF DELHI e-Filing Management System	
e-FILING :: REGISTRATION FORM	
You want to register as :	<input checked="" type="radio"/> Advocate <input type="radio"/> In-Person
*Bar Council Enrolment-No.	<input type="text"/> / <input type="text"/> / <input type="text"/> Date of Enrolment <input type="text"/>
Name	*First <input type="text"/> Mid <input type="text"/> Last <input type="text"/>
*Sex	<input checked="" type="radio"/> Male <input type="radio"/> Female
*e-Mail	<input type="text"/> *Mobile No. <input type="text"/>
Phone No. Off.	<input type="text"/> Phone No. Res. <input type="text"/>
*Correspondence Address	<input type="text"/> (max 250 characters) *Pin Code <input type="text"/>
Is Permanent and Correspondence are same ?	<input type="radio"/> YES <input checked="" type="radio"/> NO
*Permanent Address	<input type="text"/> (max 250 characters) *Pin Code <input type="text"/>
*Upload BarCouncil ID or Certificate	<input type="text"/> Browse... (Please upload .pdf format only, MAX size allowed 2 MB)
Enter the Validation code :	 <input type="text"/> 
<input type="button" value="Back"/> <input type="button" value="Register"/>	
<small>(NOTE: * fields are mandatory) If you want to do filing as Party-In-Person in any case, you must give an undertaking that you have not engaged any advocate in the matter and in case of future engagement will be inform.</small>	

USER REGISTRATION AS ADVOCATE

1. After filling of the details, click on the “Register” button.
2. A pop is generated to confirm about the information filled by you.
3. If all the information is correct click on “OK” button else on “Cancel” button to correct the details.

HIGH COURT OF DELHI
e-Filing Management System

e-FILING :: REGISTRATION FORM

You want to register as : Advocate In-Person

*Bar Council Enrolment-No. D 18 1998 Date of Enrolment [20]

Name *First FIRST Mid MIDDLE Last LAST

*Sex Male Female

*e-Mail xxxxx@xxx.xx


Phone No.Off. []

*Correspondence Address DHC [] Pin Code 110003

Is Permanent and Correspondence are same ? YES NO

*Permanent Address DHC [] Pin Code 110003

*Upload BarCouncil ID or Certificate C:\Practice Directions\ Browse... (Please upload .pdf format only. MAX size allowed 2 Mb.)

Enter the Validation code :  cleezer []

Back Register

(NOTE: * fields are mandatory)
If you want to do filing as Party-In-Person in any case, you must give an undertaking that you have not engaged any advocate in the matter and in case of future engagement will be inform.


Message from webpage

Are you sure you want to continue ...

OK Cancel

USER REGISTRATION AS ADVOCATE: LOGIN INFORMATION

The login ID will be allotted on the next working day, only if, the application is found complete in all respects.

 A mail has been sent at e-mail : xxxxxxx@xx.com.
Your Login ID & Password will be communicated after approval

[Please Click here to Login In](#)

USER REGISTRATION AS PARTY-IN PERSON

TO REGISTER:



1. Click **“Register as Advocate/
Party In-Person”** link
2. You will be directed to the
Registration Page where you can
Register as a Party In-Person

HIGH COURT OF DELHI
e-Filing Management System

Log In

Login ID * :

Password * :

Enter the Validation code :  

[Submit](#)

Login ID and Password are case sensitive

Not Registered ? [Register as Advocate/Party In-Person.](#)

Forgot Password ? [Click here.](#)

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

USER REGISTRATION AS PARTY-IN PERSON: THE REGISTRATION FORM

FILLING OUT THE REGISTRATION:

1) Select **In-Person** radio button.

2.) Enter Your Personal Information

3.) Upload self attested copy of any Govt ID card

4.) Click **Register** Button to register your profile

HIGH COURT OF DELHI
e-Filing Management System

e-FILING :: REGISTRATION FORM

You want to register as : Advocate In-Person

Name: *First Mid Last

*Sex: Male Female

*e-Mail: *Mobile No.:


Phone No. Off.: Phone No. Res.:

*Correspondence Address: (max 250 characters) *Pin Code:

Is Permanent and Correspondence are same? YES NO

*Permanent Address: (max 250 characters) *Pin Code:


*Upload BarCouncil ID or Certificate: Browse... (Please upload .pdf format only, MAX size allowed 2 MB)

Enter the Validation code:  

(NOTE: * fields are mandatory)
If you want to do filing as Party-In-Person in any case, you must give an undertaking that you have not engaged any advocate in the matter and in case of future engagement will be inform.

USER REGISTRATION AS PARTY-IN PERSON LOGIN INFORMATION

The login ID will be allotted on the next working day, only if, the application is found complete in all respects.

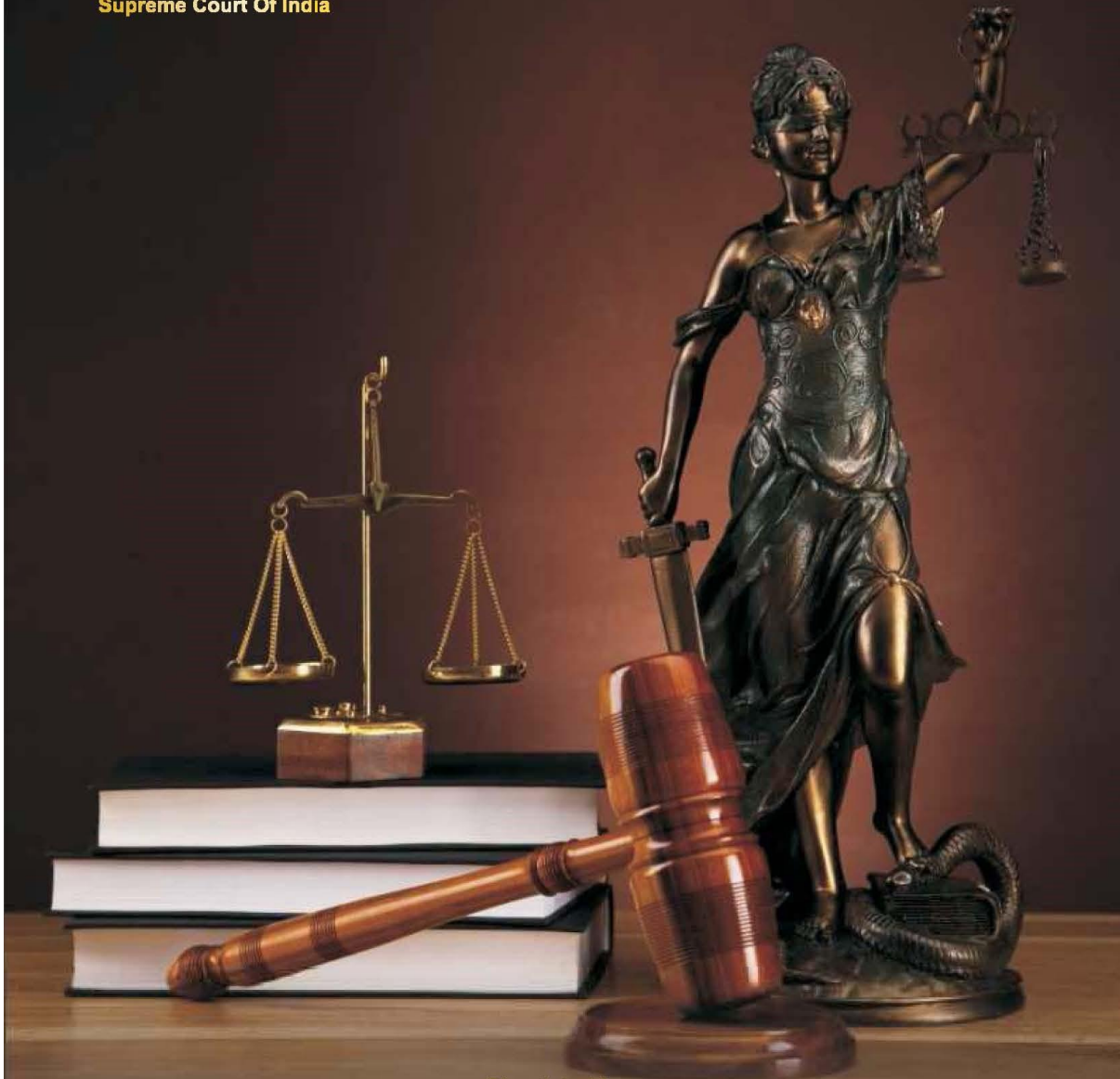
 A mail has been sent at e-mail : xxxxxxxx@xx.com.
Your Login ID & Password will be communicated after approval

[Please Click here to Login In](#)



**eCommittee
Supreme Court Of India**

**Register for eFiling
for High courts / District courts in India
and Become a Digital Era Advocate**



Circulated by
eCommittee
SUPREME COURT OF INDIA



Register for efilng for High courts / District courts in India and Become a Digital Era Advocate



Register for efilng

- Are you an advocate practicing in High court / District court of India ?
- Do you want to file your case in the comfort of your office ?
- Do you want to file your case without visiting court complex ?

✓ Then choose efilng -the digital online filing process

- 10 step Registration procedure for Advocate at efilng portal www.efiling.ecourts.gov.in
- Visit efilng portal www.efiling.ecourts.gov.in and become registered user by following the 10 steps hereunder

Getting started

"Before starting registration keep the following details ready"

- Details of your mobile number, email ID registered with court database
- Details of your bar enrollment number
- Digital photo in Jpeg/Jpg format size between 5 KB and 5 MB
- Identity proof (Any one Pan card / Aadhar card / Voter card / Driving License / Bar Registration certificate in Jpeg / Jpg format size between 5 KB and 5 MB)
- Smart Phone / Laptop with internet connection

- As it is a time bound registration you need to complete within 18 minutes. Dont start registration without having all the above details ready !

Lets start Registration

STEP : 1

Visit www.efiling.ecourts.gov.in



NIDG Supreme Court High Court District Court



HIGH COURTS & DISTRICT COURTS E-FILING REGISTRATION

STEP : 2

select your <state>

- by clicking on the drop list (or)
- by clicking the state directly from the India map

Please select

STEP 2



LOGIN

USER-ID
User-Id

PASSWORD
Password

CAPTCHA
157087 Captcha

LOGIN

your password ?
your password ?

STEP 3 New User ? Register How Do I ?

STEP : 3

Click "Register" in the login page

REGISTRATION

ADVOCATE PARTY IN PERSON

MOBILE STEP 5
Mobile Number ?

EMAIL
Email id ?

BAR REGISTRATION NO
Bar Registration Number ?

CHOOSE USER ID
Enter User Id For Login ?

HIGH COURT COURT ESTABLISHMENT

HIGH COURT
Select High Court ▼

CAPTCHA
10189 Captcha

GET OTP

STEP : 5

Fill up the following details

- Mobile Number *
- Email ID *
- (* The mobile number and the email ID that is registered with the court here the advocate practices must be furnished. If mobile number and email id are not registered with court database then registration will not be completed and in that case contact concerned court for registering the same)
- Bar Registration Number of the Advocate
- Choose User ID (your preferable choice)
- Choose where you are Enrolled
- High Court / court establishment
- Choose the High court
- Enter the captcha
- Click "GET OTP"

Select the radio button "Advocate" in the registration form

STEP : 4

REGISTRATION STEP 4
 ADVOCATE PARTY IN PERSON

STEP : 6

- Check your registered mobile number and the registered email ID for OTP. You should receive 2 separate OTP in your mobile number and the email ID. In some cases you may receive one OTP in your mobile number alone, in that case enter the OTP received in your mobile number and proceed further.

STEP : 7

Two OTP verification : If you have received Two OTPs, Enter the OTP received in your mobile number and the OTP received in your email Id In the respective entrybar and click verify OTP

(or)

One OTP verification : In some cases If you have received one OTP in your mobile number alone, then enter that OTP in the mobile OTP entry bar and click verify OTP.

VALIDATE OTP **STEP 7**

MOBILE OTP
Enter Mobile Number ?

EMAIL OTP
Enter Email Id Number ?

VALIDATE OTP

STEP 8 REGISTER

PASSWORD Choose Password ? **CONFIRM PASSWORD** Confirm Password ?

FIRST NAME Enter First Name ? **LAST NAME** Enter Last Name ?

OTHER CONTACT NO Enter Other Contact Number ? **GENDER** Male

DATE OF BIRTH Enter Date Of Birth ? **ADDRESS LINE 1** Address Line 1 ?

ADDRESS LINE 2 Address Line 2 ? **CITY** Enter City ?

STATE Select State ? **PINCODE** Enter PinCode ?

Photo Image Size Should Be Between 5k and 5mb in Jpeg Format **ID** Image Size Should Be Between 5k and 5mb in Jpeg Format

Choose File No File Chosen Choose File No File Chosen

ID TYPE

CAPTCHA Select Id Proof Type

GET OTP

STEP : 8

STEP : 9

Upload your Photo and ID

- Upload your Photo (in Jpeg/Jpg format of size less between 5 KB and 5 MB) using "Choose file" option
- Upload Identity proof in image size less than 5 KB and 5 MB using the "Choose file" option
- Suppose you don't have digital photograph just take a photo from your smart phone and upload

PHOTO *(IMAGE SIZE SHOULD BE BETWEEN 5 KB AND 5 MB, IN JPEG FORMAT) **ID** *(IMAGE SIZE SHOULD BE BETWEEN 5 KB AND 5 MB, IN JPEG FORMAT)

Browse... Browse...

CAPTCHA **ID TYPE***

260452 CAPTCHA Select Id Proof Type

STEP 9

Fill other Details

- Password**
(Password must contain minimum 8 digit and must include 1 uppercase character, 1 lower case character, 1 number, 1 special character)
- Confirm Password**
- First Name** **Last Name**
- Other contact number** **Gender**
- Date of Birth (DD/MM/YY)**
- Address Line 1** **Address Line 2**
- City** **State**
- Pincode**

- Similarly, if you don't have digital copy of your ID cards, then you can take a photo or scan the ID cards using any scan application and upload. Before uploading ensure that your photo and the ID card are in the format Jpeg or Jpg and in size between 5 KB and 5 MB
- Then you have to choose the type of ID card uploaded i.e. Pan card / Aadhar card / Voter card / Driving License / Bar Registration certificate from the drop box.

CAPTCHA **ID TYPE** **STEP 10**

Capcha Select Id Proof Type

REGISTER

STEP : 10

- Finally enters the captcha code given in box and click the "Register" button to complete the Registration process. You will finally get the message "Registered Successfully"

You have successfully become a registered Advocate of efilng
Welcome to the digital world of efilng of High Courts / District Courts of India
Start efilng your cases from the comfort of your office

Registered successfully



Circulated by
ecommittee
Supreme Court of India



APPENDIX-III

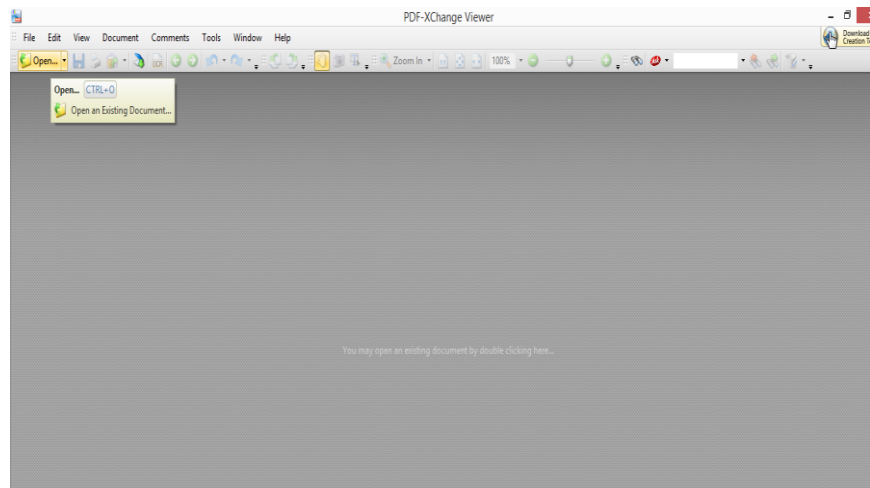
**Procedure for
converting a document
into an OCR searchable
PDF.**

There are many free & trial version software available online that can be downloaded from internet for creating OCR in PDF files. These includes PDF -XChange viewer, Acrobat Adobe, Abbyy FineReader etc.

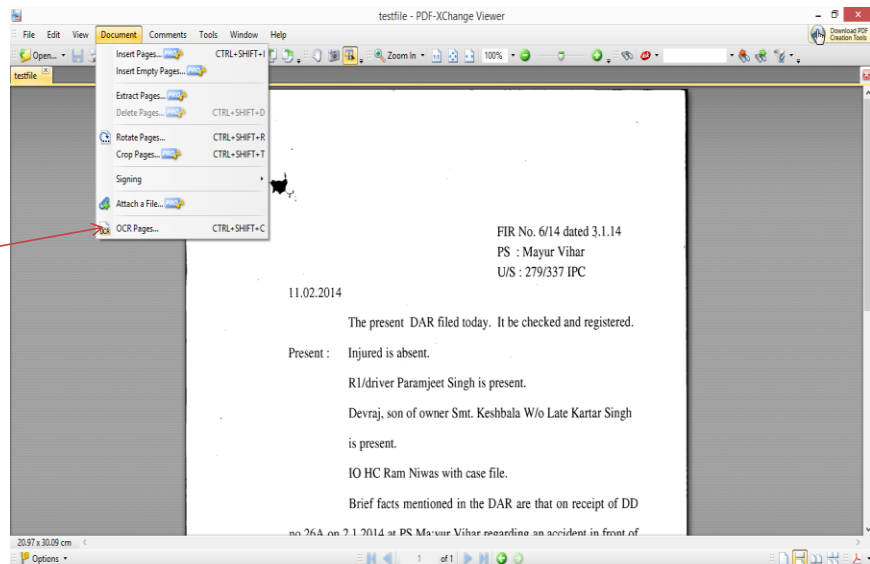
Open the PDF file containing a scanned image you wish to Convert in OCR Format

Using PDF- XChange Viewer – free

From the main menu, select “Open” → “Open an Existing Document” → Open any PDF Document.



From the main menu, select "Document" → "OCR Pages".



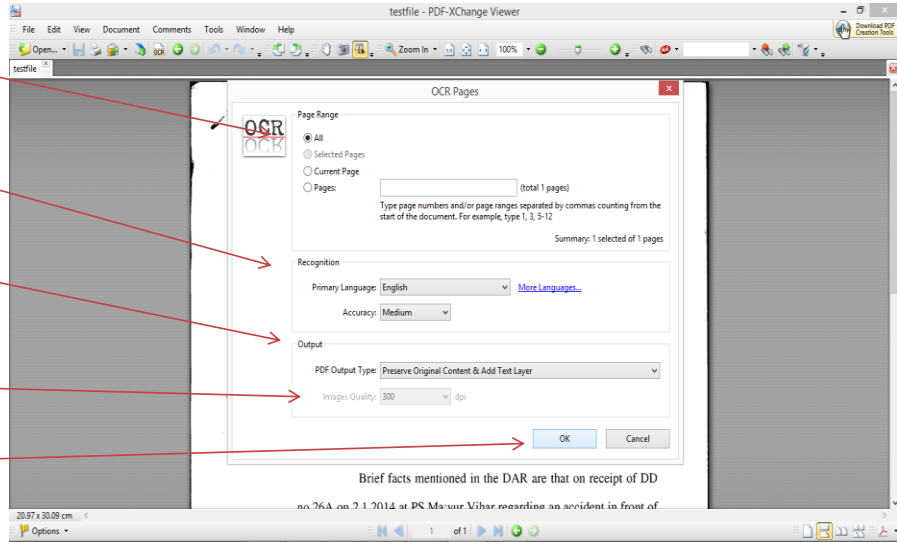
Select "Page Range"

Select "Recognition"

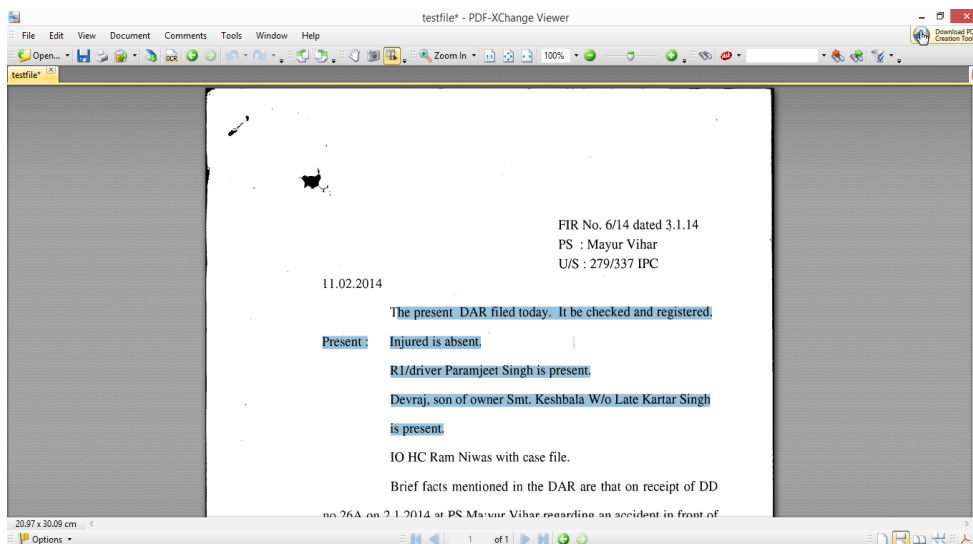
Select "Output"

Image Quality at least 300 dpi

Click "OK"



Document in
OCR Format



APPENDIX - IV

Please go to the website - <http://cca.gov.in> to get the list of Licensed CAs-

PKI Framework Root CA of India Licensed CAs Root Certificate CA Certificates eSign Guidelines

Home » Licensed CAs

Licensed CAs

1. Safescript
2. IDRBT
3. (n)Code Solutions
4. e-Mudhra
5. CDAC
6. Capricorn
7. NSDL e-Gov
8. Vsign (Verasys)
9. Indian Air Force
10. CSC
11. RISL (RajComp)
12. Indian Army
13. IDSign
14. CDSL Ventures
15. Panta Sign

[CA Services Overview](#)

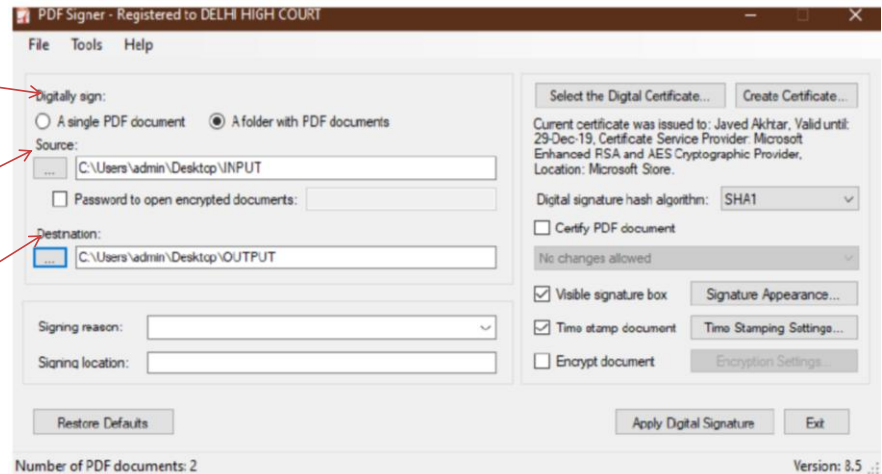
Licensed CA's

Licensed CAs - Disclosure Records

The image displays a grid of logos for various Licensed CAs. The logos are arranged in a grid format, with some logos having text below them. The logos include: SAFE SCRIPT (with tagline 'the confidence to do more'), IDRBT, (n)Code Solutions (with tagline 'Trust Delivered'), emudhra (with tagline 'Trust Delivered'), CDCC (with tagline 'सी डेक'), Capricorn (with tagline 'Identity Services Pvt. Ltd.'), NSDL (with tagline 'Technology, Trust & Reach'), VSIGN, Indian Air Force, CSC (with tagline 'E-GOVERNANCE SERVICES INDIA LIMITED'), RISL (with tagline 'RajCOMP Info Services Ltd. Ministry, RajComp'), ID Sign, and CDSL VENTURES LIMITED.

Procedure for Digital Signature

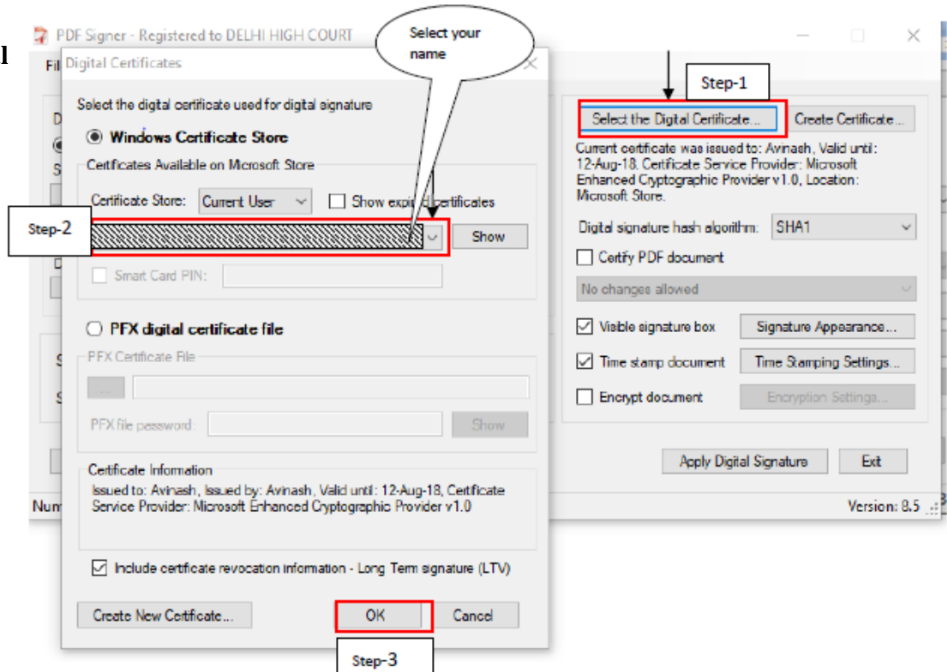
1. Using PDF Signer.
2. Select “A single PDF document” or “A Folder with PDF documents”.
3. Select Source
4. Select Destination

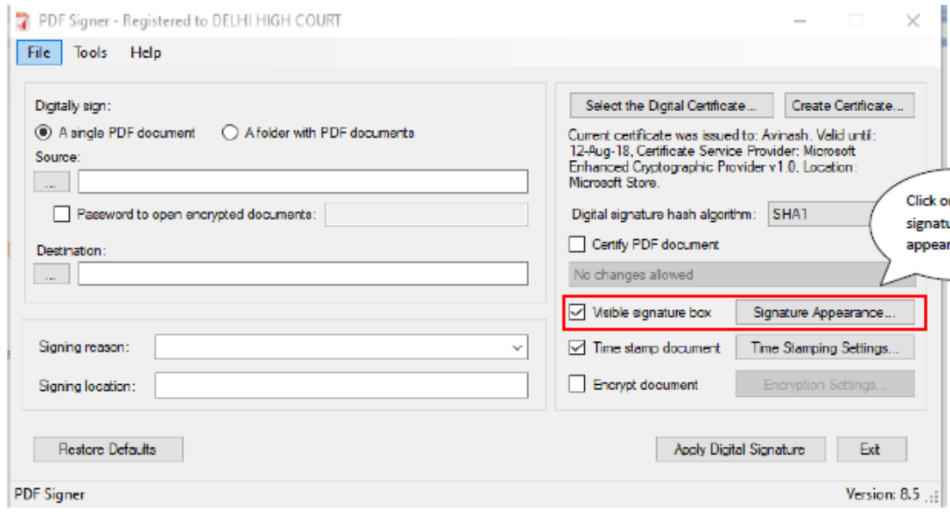


1. Select Digital Certificate

2. Select your Name.

3. Click *OK*





Configure Signature Appearance

Signature Page: All Pages

Include Adobe signature status images (e.g. question mark, green tick)

Position: Bottom Left

Large signature box

Custom position

X-axis: 30 Width: 86

Y-axis: 30 Height: 50

Place an image on the signature box

Image and text (selected) | Image as background | Image with no text

Restore Defaults

Fonts: Standard fonts: Times-Roman

Font size: 10 Right to Left text

Use a custom font

Configure Signature Box

Name from digital certificate Entire certificate subject

Reason Location

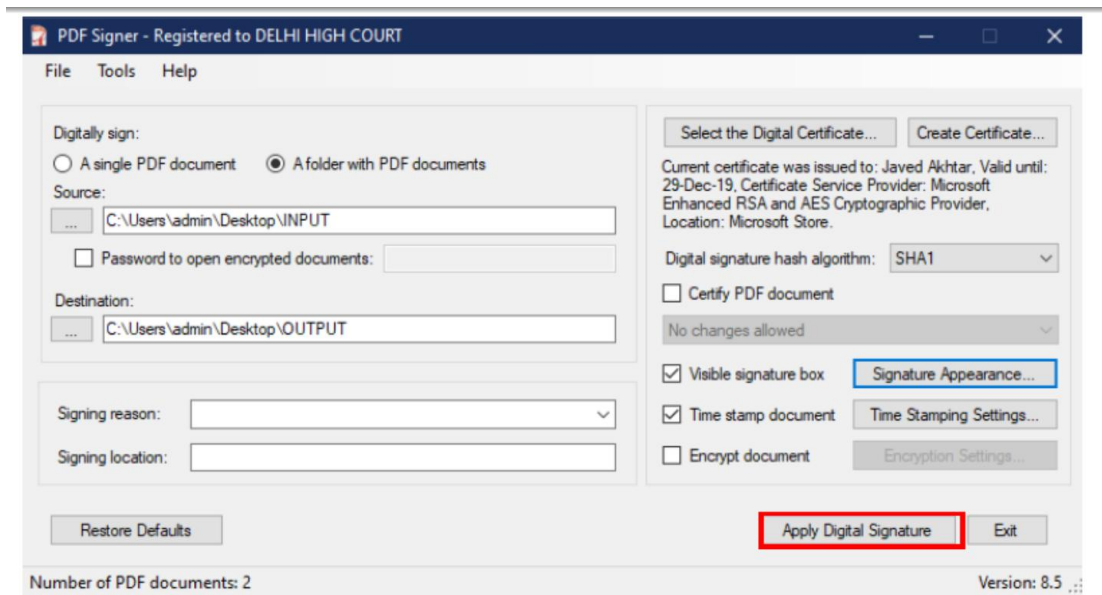
Signing Date Date format: dd.MM.yyyy.HH:mm:ss

Labels

Labels: Signed By: Digitally signed by: Location: Reason: Signing Date: Signing Date:

Custom Text

OK Cancel



1. Go to Destination Folder & check Digitally signed PDF File
2. PDF File After Digital Signature
3. Digital Signature

* IN THE HIGH COURT OF DELHI AT NEW DELHI
+ ABC XYZ/2020
X Appellant
Through
versus
Y Respondent
Through
CORAM
H.M.J.
% ORDER
01.10.2019
H.M.J.
OCTOBER 01, 2019

Signature valid
Digitally signed by
ABC XYZ/2020
Date: 01.10.2019
10:10:10

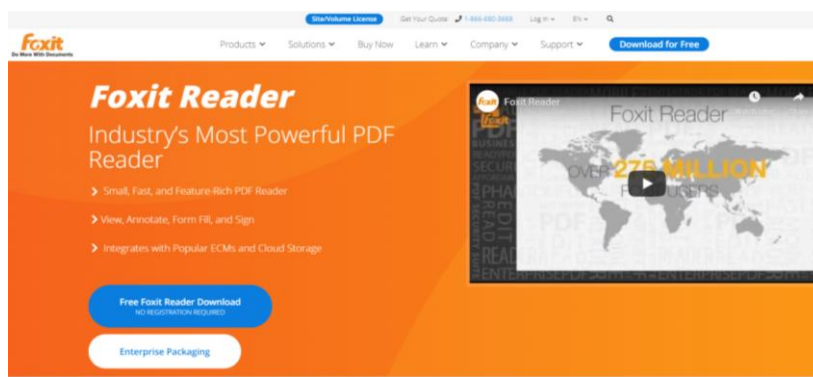
APPENDIX - V

There are many free software program available online that can be downloaded from internet for creating bookmarks in PDF files. These includes Foxit Reader, Abbyy FineReader, Adobe Acrobat etc.

Foxit Reader(Using for Bookmark)

Download the software from website

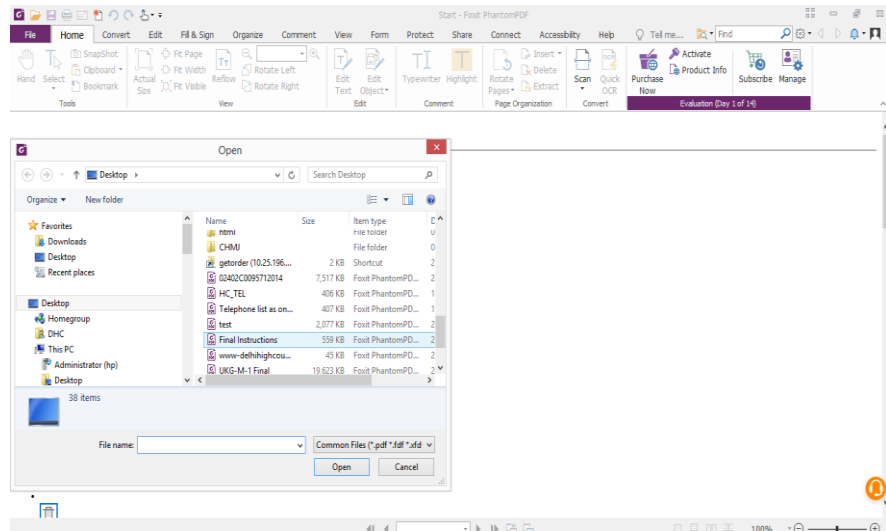
<https://www.foxitsoftware.com/pdf-reader>. The software program may be downloaded by clicking on Free Foxit Reader Download link available on website.



Open the PDF file to Bookmark

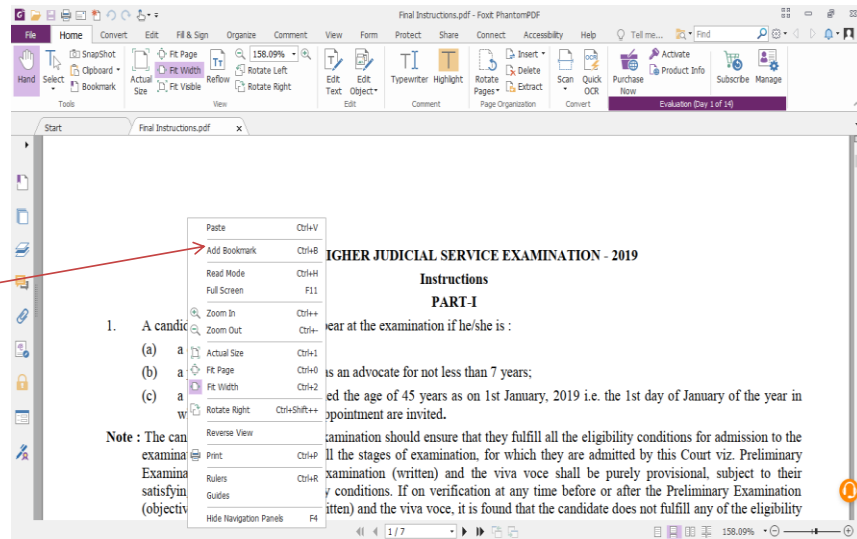
Using Foxit Reader – free trial

Select & open
the PDF
document to
make
bookmark



Using Foxit Reader – free trial

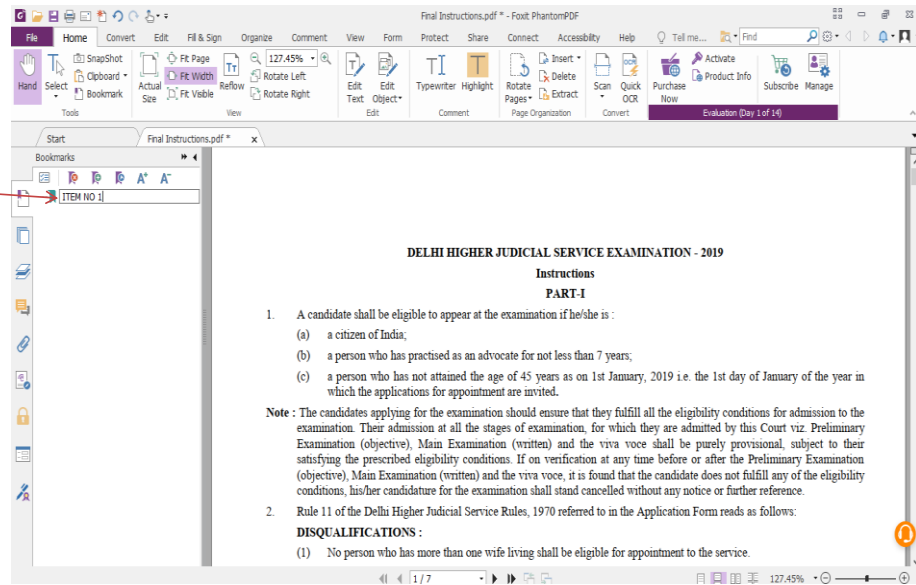
Right-click the selection and click **Add Bookmark...** on the shortcut menu or Press **Ctrl+B** → Click on **Add Bookmark** (Bookmarks panel will open)



Using Foxit Reader – free trial

1. Type the name of your Bookmark

2. By default, the newly created bookmark will point to the start of the current page.



APPENDIX-VI

**Procedure for accessing
the online web portal and
electronically filing
documents**

DELHI HIGH COURT WEBSITE

1) Go to
www.delhihighcourt.nic.in

2) click on **e-filing** link

The screenshot shows the homepage of the Delhi High Court website. At the top, there is a navigation bar with the URL delhihighcourt.nic.in/index.asp and utility links for Print, Email, and Bookmark. A search bar is also present. The main header features the High Court of Delhi logo and name. Below this is a horizontal menu with links to Home, History, Judges, Calendar, Multimedia Resources, e-Library, Registrars, Feedback, FAQs, and Links. A central banner celebrates the 150th anniversary of Mahatma Gandhi, with the text '150 YEARS OF CELEBRATING THE MAHATMA'. To the left of the banner is a vertical sidebar menu with various court-related links. To the right, there are sections for 'Latest Announcement' (including judgments from 08.05.2020), 'Public Notice' (regarding the extension of court functioning until 17.05.2020), 'Downloads', and 'Disposal of Old and Summary Cases of the District Court'. Below the banner, there are icons for 'Judgements', 'Cause List', 'e-Filing', and 'Virtual Tour'.

LOGIN

Only Registered Advocate/ Party In Person can file the cases


**1. Please Enter Login
Credentials & Click Submit**

HIGH COURT OF DELHI
e-Filing Management System

Log In

Login ID * :

Password * :

Enter the Validation code : 

[Submit](#)

Login ID and Password are case sensitive

Not Registered ? [Register as Advocate/Party In-Person.](#)

Forgot Password ? [Click here.](#)

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

LOGIN

First Time Login

When login first time in e-filing system user will be prompted to change the password

HIGH COURT OF DELHI
e-Filing Management System

First Time Log In
Please Change your password

Login ID * : D12341998

Auto Generated Password * : *****

New Password * :

Confirm Password * :

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

Guidelines for usage of password

- **Sharing Login IDs and password is prohibited. Access to the online application account is restricted to the individual/firm to whom that account is assigned.**
- **Do not share password with anyone.**
- **If you fail to Logout your account will be locked & activated after 30 minutes.**
- **As a user of the E-File Application, you can change your password anytime. However it will be mandatory for the new user to change the password at the time of first login.**
- **A valid E-Filing Application password must be at least eight characters in length and contain at least one special character one capital letter & one number.**
- **The password should not be the same as or a subset of your User ID. Other methods of protecting your password identity is to make sure that it is not easily discernible, such as a common name or location and should not be posted or stored in a location easily accessible by others.**
- **If you forget your password, you may reset your Password by using Forgot Password link.**

AFTER LOGIN


- 1) After login to e-filing system you will get the status of the cases filed under different categories MAIN, APPLICATION, DOCUMENT & DRAFT
- 2.) There are two main menu items
 - i) **e-Filing** :-Under this menu there are following sub-menu items
 - ✓ 1. Main Case
 - ✓ 2. Application
 - ✓ 3. Document
 - ✓ 4. Vakalatnama
 - ✓ 5. Caveat

HIGH COURT OF DELHI
e-Filing Management System

Welcome DEEP CHANDRA
JARBOLA
Login 04:29 May, 2020 3:17
PROFILE
- e-Filing
• 1. Main Case
• 2. Application
• 3. Document
• 4. Vakalatnama
• 5. Caveat
+ Inbox
• 6. Main Case Inbox
• 7. Application Inbox
• 8. Document Inbox
• 9. Caveat Inbox
• 10. Previously Filed Cases
• 11. Draft Inbox
• 12. Caveat Matching
• 13. Add Reference No for file
[CHANGE PASSWORD](#)
[LOGOUT](#)

e-Filing (fresh cases)

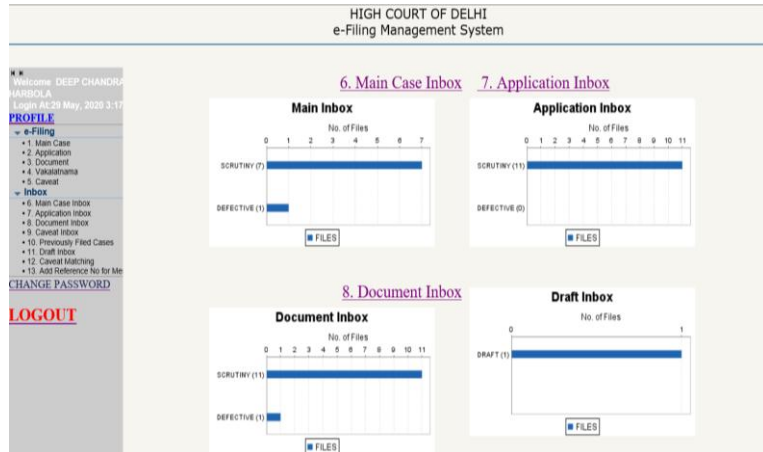
- [1. Main Case](#)
- [2. Application](#)
- [3. Document](#)
- [4. Vakalatnama](#)
- [5. Caveat](#)



AFTER LOGIN

ii) Inbox :- Under this menu there are sub-menu items

- ✓ 6. Main Case Inbox
- ✓ 7. Application Inbox
- ✓ 8. Document Inbox
- ✓ 9. Caveat Inbox
- ✓ 10. Previously Filed Cases
- ✓ 11. Draft Inbox
- ✓ 12. Caveat Match
- ✓ 13. Add Reference No for mentioned cases



MAIN CASE FILING

Click on the link **e-Filing** → **1. Main Case**

HIGH COURT OF DELHI
e-Filing Management System

Welcome DEEP CHANDRA
HARBOLA
1:00pm 16:23 May, 2020 1:17

[PROFILE](#)

- e-Filing
 - 1. Main Case
 - 2. Application
 - 3. Document
 - 4. Vakalatnama
 - 5. Caveat
- Inbox
 - 6. Main Case Inbox
 - 7. Application Inbox
 - 8. Document Inbox
 - 9. Caveat Inbox
 - 10. Previously Filed Cases
 - 11. Draft Inbox
 - 12. Caveat Matching
 - 13. Add Reference No for Me

[CHANGE PASSWORD](#)

[LOGOUT](#)

[6. Main Case Inbox](#) [7. Application Inbox](#)

Main Inbox
No. of Files

Category	No. of Files
SCRUTINY (7)	7
DEFECTIVE (1)	1

Application Inbox
No. of Files

Category	No. of Files
SCRUTINY (11)	11
DEFECTIVE (0)	0

[8. Document Inbox](#)

Document Inbox
No. of Files

Category	No. of Files
SCRUTINY (11)	11
DEFECTIVE (1)	1

Draft Inbox
No. of Files

Category	No. of Files
DRAFT (1)	1

MAIN CASE FILING

Step 1 On completion of form of MEMO OF PARTIES, click on the button **Next**.

1. Enter Petitioner / Plaintiff details

2. To add another Petitioner/ Plaintiff details click on "ADD".

3. Enter Respondent details.

4. To add another respondent details, click on "ADD".

HIGH COURT OF DELHI
e-Filing Management System

1 of 3 2 3 MEMO OF PARTIES Next

	Plaintiff/Petitioner *	Father/Husband Name	Address*	e-Mail	
<input type="checkbox"/>	PNB HOUSING FINANCE		DELHI	PNB@PNB.COM	23378654
	<small>Add</small>	<small>Remove</small>			
	Respondent *	Father/Husband Name	Address*	e-Mail	
<input type="checkbox"/>	CHANGE BOARD OF INDIA		UTTAR PRADESH	EXCHANGE@XX.COM	23454323
<input type="checkbox"/>	STATE OF NCT DELHI		DELHI	NCT@DEL.COM	32459808
	<small>Add</small>	<small>Remove</small>			

Next

MAIN CASE FILING

Step 2 Now the screen for filling other detail will appear with the Petitioner and respondent details as you had entered in the previous screen.

•Select Case Type
(Mandatory)

After filling above fields you may fill the following as per your requirement.

- Impugned Order
- Name of Organization
- Constitutional
- Criminal
- Land Acquisition
- Tax
- Motor Accident
- Acts

HIGH COURT OF DELHI
e-Filing Management System

1 **2 of 3** **3** **FILING DETAIL** Previous Next

PLAINTIFF/PETITIONER: PNB HOUSING FINANCE
DEFENDANT/RESPONDENT: VS EXCHANGE BOARD OF INDIA & ANR.

Case Type* Select
Year 2020 Urgent Ordinary Jail

Case Category 1. Select
2. Select

Is there any Similar Matter:

Statutes Involved _____ Jurisdiction Value : _____

Impugned Order | Name of Organization | Constitutional | Criminal | Land Acquisition | Tax | Motor Accident | Acts

Previous Next

You can choose any option to fill and can go to the next page anytime.

MAIN CASE FILING

Step 2. Impugned Order → To use this option Click on *Impugned Order* Tap

•Select Court Name

•Enter Case Details

•Enter Decision Date &
Select the decision

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous Next	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS Year 2020 <input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	<input type="checkbox"/>
Statutes Involved	Jurisdiction Value : <input type="text"/>
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Court Name	Select
Case Type	Case No. <input type="text"/> OF <input type="text"/>
Decision Date	Decision <input type="text"/>
Previous Next	

MAIN CASE FILING

Step 2. Name of Organization → To use this option Click on *Name of Organization* Tap

•Enter Organization Name

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous Next	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS Year 2020 <input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail
Case Category 1.	4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	<input type="checkbox"/>
Statutes Involved	Jurisdiction Value :
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Organization/Department.	
Previous Next	

MAIN CASE FILING

Step 2. Constitutional → To use this option Click on *Constitutional* Tap

•Enter Details

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous Next	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS
Year	2020 <input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	<input type="checkbox"/>
Statutes Involved	<input type="text"/> Jurisdiction Value : <input type="text"/>
Impugned Order	<input type="checkbox"/> Name of Organization <input type="checkbox"/> Constitutional <input type="checkbox"/> Criminal <input type="checkbox"/> Land Acquisition <input type="checkbox"/> Tax <input type="checkbox"/> Motor Accident <input type="checkbox"/> Acts
Title Statute Rule	<input type="text"/>
Previous Next	

MAIN CASE FILING

Step 2. Criminal → To use this option Click on *Criminal* Tap

- Select Police Station
- Enter FIR No.
- Enter FIR Date
- Enter Sections of IPC

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous Next	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS
Year	2020 <input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail
Case Category 1.	4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	<input type="checkbox"/>
Statutes Involved	<input type="text"/> Jurisdiction Value : <input type="text"/>
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Police Station	Select
FIR No.	<input type="text"/> FIR Date <input type="text"/>
Sections IPC	<input type="text"/>

Previous Next

MAIN CASE FILING

Step 2. Land Acquisition → To use this option Click on *Land Acquisition* Tap

HIGH COURT OF DELHI
e-Filing Management System

1 2 of 3 3 FILING DETAIL Previous Next

PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE						
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.						
Case Type*	W.P.(C) - CIVIL WRITS						
Year	2020	<input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail					
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI						
2.	Select						
Is there any Similar Matter:	<input type="checkbox"/>						
Statutes Involved	Jurisdiction Value :						
Impugned Order	Name of Organization	Constitutional	Criminal	Land Acquisition	Tax	Motor Accident	Acts
Village				Notification Date Sec4			
Sec6				Sec17			
No. of Award				Date of Award			

Previous Next

• Enter Details

MAIN CASE FILING

Step 2. Tax → To use this option Click on *Tax* Tap

• Enter Assessment
Year

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous [] Ne.	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS Year 2020 <input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	<input type="checkbox"/>
Statutes Involved	Jurisdiction Value : <input type="text"/>
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Assessment Year	Select - NIL

Previous Next

MAIN CASE FILING

Step 2. Motor Accident → To use this option Click on *Motor Accident* Tap

• Enter Name of Insurance Company

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous Next	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS Year 2020 <input checked="" type="radio"/> Urgent <input type="radio"/> Ordinary <input type="radio"/> Jail
Case Category 1.	4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	<input type="checkbox"/>
Statutes Involved	Jurisdiction Value :
Impugned Order	Name of Organization
Constitutional	Criminal
Land Acquisition	Tax
Motor Accident	Acts
Name of Insurance Company	
Previous Next	

MAIN CASE FILING

Step 2. Acts → To use this option Click on *Acts* Tap

HIGH COURT OF DELHI
e-Filing Management System

1 2 of 3 3 FILING DETAIL Previous Next

PLAINTIFF/PETITIONER: PNB HOUSING FINANCE

DEFENDANT/RESPONDENT: VS EXCHANGE BOARD OF INDIA & ANR.

Case Type* W.P.(C) - CIVIL WRITS

Year 2020 Urgent Ordinary Jail

Case Category 1. 4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI

2. Select

Is there any Similar Matter:

Statutes Involved Jurisdiction Value:

Impugned Order | Name of Organization | Constitutional | Criminal | Land Acquisition | Tax | Motor Accident | Acts

Act

Select Act

Type Name Remarks

Select Select Select

Add Row

Act Type Name Remarks

Remove

Previous Next

• Select Act

MAIN CASE FILING

Step 3.

- Enter 17 digits eCourt fee number & Click ADD

HIGH COURT OF DELHI
e-Filing Management System

1 2 **3 of 3** **FILE UPLOAD** Previous ◀

Enter e-Court Fee Receipt No.(if any)

<input type="text" value="ePayment ID:"/>	<input type="text" value="Amount:"/>
<input type="button" value="Remove"/>	

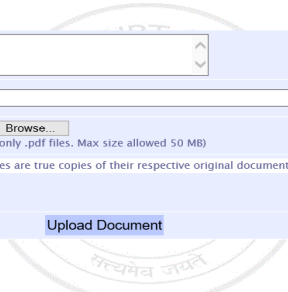
Previous Remarks:

Advocate Remarks:

Upload Complete File:
(please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

I agree
 I don't agree



MAIN CASE FILING

Step 3.

1. Multiple eCourt fee receipts can be clubbed.
2. You can also remove e-Court Fee, if it is wrongly added by selecting the checkbox before the locking of e-Court Fee and click on Remove button
3. Advocate Remarks can be added, if any
4. Upload the prepared petition in PDF format
5. Click on *Upload Document* button to complete the process of main case filing

HIGH COURT OF DELHI
e-Filing Management System

1 2 **3 of 3** FILE UPLOAD Previous

Enter e-Court Fee Receipt No.(if any)

	ePayment ID:	Amount:
<input type="checkbox"/>	DLCT1556251L1551N	1
<input type="checkbox"/>	DLCT2634190K1512K	1

Previous Remarks:

Advocate Remarks:

Upload Complete File:
(please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

I agree
 I don't agree

MAIN CASE FILING

After uploading the case, the following screen will appear with the Diary number for the case you have filed

Diary no. for the current filed case.

Email & SMS has been sent to your registered email id & Mobile No.

File is forwarded to scrutiny assistant.

Please *Click here* and fill details if matter is urgent

Check inbox for status.

✓ Diary No. E-434802/2020



Add Reference Number

One Reference Number (provided at time of allowing of Urgent Application) can be used for filing that particular case and will be clubbed with one Dairy Number only. Same Reference Number cannot be used in more than one case.

Diary number

Diary Year

Reference Number

Please Save

Add Reference Number Details	
Dairy Number:	<input type="text" value="436066"/>
Diary Year:	<input type="text" value="2020"/>
Reference Number:	<input type="text" value="1587365747753_9660956524"/>
SAVE	

NOTE :One Reference Number (provided at time of allowing of Urgent Application) can be used for filing that particular case and will be clubbed with one Dairy Number only. Same Reference Number cannot be used in more than one case.

Add Reference Number

Welcome DEEP CHANDRA HARJOL
Login At: 23 May, 2020 8:09:45 PM

PROFILE

- e-Filing
 - 1. Main Case
 - 2. Application
 - 3. Document
 - 4. Vakalatnama
 - 5. Caselet
- Inbox
 - 6. Main Case Inbox
 - 7. Application Inbox
 - 8. Document Inbox
 - 9. Caselet Inbox
 - 10. Previously Filed Cases
 - 11. Draft Inbox
 - 12. Caselet Matching
- 13. Add Reference No For Member

CHANGE PASSWORD

LOGOUT

✓ Successfully Saved



MAIN CASE INBOX

INBOX: Now you can track the status of case filed through your inbox.

1.) In the system there is facility of tracking the status of different types of filings viz Main, Application etc.

2.) Click on the **Main Case Inbox** sub menu under **Inbox** menu

3.) under **Main Case Inbox** there are two tabs viz **SCRUTINY**--- Lists the cases which are in scrutiny stage

HIGH COURT OF DELHI
e-Filing Management System

Welcome DEEP CHANDRA
HARBOLA
Login At: 29 May, 2020 8:08

Search By:

SCRUTINY (7) **DEFECTIVE (1)**

S/No	Diary No.	Case Type	Case No.	Petitioner Vs Respondent	Date of Filing	Status	Dealing	Court Fee	Reference No
1	435885/2020	W.P.(C)		TEST Vs HHJJ	Memo of Party 30-04-2020	SCRUTINY	RAMANDEEP KAUR		
2	435905/2020	BAIL APPLN.		TEST Vs HEU	Memo of Party 01-05-2020	SCRUTINY	BRJ BHUSHAN		
3	435966/2020	ITA		TEST 1 & ANR. Vs HELLO1 & ORS.	Memo of Party 10-05-2020	SCRUTINY	NEERU CHAUHAN		
4	436005/2020	W.P.(C)		GFG Vs GDGD	Memo of Party 15-05-2020	SCRUTINY	PRIYANKA SAROHA		
5	436065/2020	D.M.P. (MISC)		AMIT VERMA & ANR. Vs STATE OF NCT DELHI	Memo of Party 29-05-2020	SCRUTINY	SUNIL DUTT		1587198452475_9891655677
6	436066/2020	ARB.P.		ANKUR MAIKAR & ANR. Vs STATE OF NCT DELHI & ANR.	Memo of Party 29-05-2020	SCRUTINY	SUNIL DUTT		1587367560033_9810171537
7	436073/2020	W.P.(C)		FG Vs DFGD	Memo of Party 29-05-2020	SCRUTINY	KIRAN BALA		

MAIN CASE INBOX

INBOX: In this you can track the status of your cases.

1.) **DEFECTIVE** → Lists the cases which are in defective stage

2.) To view the defect in case click on **List Of Defects** link

3.) In **DEFECTIVE** → option are given to **REFILE** the defective cases, after removing the objections.

High Court of Delhi e-Filing Management System

Welcome DEEP CHANDRA HARBOLA
Login At: 29 May, 2020 8:09

Search By: Diary No [] ALL [] Go []

SCRUTINY (7) DEFECTIVE (1)

S/No	Diary No.	Case Type	Case No.	Petitioner Vs Respondent	Date of Filing	Status	Dealing	Court Fee	Reference No
1	435906/2020	RFA		HH Vs YIYIJI	Memo of Party	01-05-2020	AVINASH KUMAR VERMA		

Navigation Menu:

- PROFILE
- e-Filing
 - 1. Main Case
 - 2. Application
 - 3. Document
 - 4. Vakalatnama
 - 5. Caveat
- Inbox
 - 7. Application Inbox
 - 8. Document Inbox
 - 9. Caveat Inbox
 - 10. Dismissed/Filed-Cases
 - 11. Draft Inbox
 - 12. Caveat Matching
 - 13. Add Reference No for Me
- CHANGE PASSWORD
- LOGOUT

MAIN CASE INBOX

On Clicking List of Defects, all the objections raised by the Scrutiny Assistant(s) will be displayed

1.) Option to enter remarks with respect to every defect(s) raised by scrutiny assistant.

2.) Click "Save" after giving remarks, if any

HIGH COURT OF DELHI
e-Filing Management System

Scrutiny Report Print

Diary Number: 435906/2020 Case Type: RFA

SINo.	Defects marked during Scrutiny	Date of Defects	
		Marked	Remove
1)	(1)- Fair typed copy of dim written annexures be filed. <input type="text"/>	10/05/2020	-
2)	(1)- Caveat Report is to be obtained and at the time of each subsequent refiling <input type="text"/>	10/05/2020	-

Information of Any other Defects

Date of Defects	Description
10/05/2020	Description of any other Defects:bookmarking not done

APPLICATION FILING

In this you can do Application filing in the already filed matter.

1) There is a submenu **Application** available in **e-Filing** menu .

2) Select Case Type, Case No., Year of the already filed matter and click on Go button

The screenshot displays the 'Application Filing' interface of the High Court of Delhi e-Filing Management System. The page title is 'HIGH COURT OF DELHI e-Filing Management System'. The main content area is titled 'Application Filing' and contains a form with the following fields: 'Case Type:' with a dropdown menu showing 'BAIL APPLN - BAIL APPLICATION', 'Case No.:' with a text input field containing '1', and 'Year:' with a dropdown menu showing '2019'. A 'Go' button is located below the 'Case No.' field. A large, faint watermark of the High Court of Delhi seal is visible in the background. Three red arrows point from labels 'Case Type', 'Case No.', and 'Year' (in ovals) to their respective input fields. On the left side, a sidebar menu is visible with options: 'Welcome DEEP', 'HANDRA HARBOLA', 'Login At: May 12, 2020 10:28 PM', 'ROFILE', 'e-Filing' (with a submenu: '1. Main Case', '2. Application', '3. Document', '4. Vakalatnama', '5. Casevet', '6. Inbox'), 'CHANGE PASSWORD', and 'LOGOUT'.

APPLICATION FILING

1) Select Filing Type
Select the Type of filing you want to do

2) Select Application Type
Select the Type of Application to be filed.

HIGH COURT OF DELHI
e-Filing Management System

Application Filing

Case Type*: BAIL APPLN - BAIL APPLICATION Case No.*: 1 Year*: 2019

Go

Filing Type: Urgent Ordinary Jail

Appl. Type: **Select**

- (AW) - AWARD
- (CAV) - CAVEAT
- (CC) - COUNTER CLAIM
- (CC(COMM)) - COUNTER CLAIM (COMMERCIAL)
- (CC(O)) - CIVIL CONTEMPT PET.
- (CF) - COURT FEE
- (CM APPL) - CIVIL MISC. IN CIVIL WRITS
- (CO APPL) - COMPANY APPLICATION
- (CRL M (BAIL)) - CRIMINAL MISCELLANEOUS APPL FOR BAIL
- (CRL M A) - CRIMINAL MISC APPL
- (EDA) - ESTATE DUTY APP.
- (EXAPPL (OS)) - EXECUTION APPLICATION
- (I.A) - INTERLOCUTORY APPL.
- (O.A) - ORIGINAL APPEAL
- (O.A (APPLT)) - CHAMBER APPEAL (APPLT)
- (OBJ) - OBJECTION
- (OD) - ORIGINAL DOCUMENT
- (OLR) - OFFICIAL LIQUIDATOR REPORT
- (REVIEW PET.) - REVIEW PETITION

Petitioner:

Respondent:

Advocate:

Remarks:

File to Upload: (please upload only .pdf files. Max size allowed 50 MB)

agree
 I don't agree

Save

APPLICATION FILING

- 1) Select parties
- 2) Add e-court fee
- 3) Select document To upload
- 4) Click on *Save* button to submit the Filing.

HIGH COURT OF DELHI
e-Filing Management System

Application Filing

Case Type: BAIL APPLN - BAIL APPLICATION Case No.: 1 Year: 2020

Go

Filing Type: Urgent Ordinary Jail

Appl. Types: ((CRL.M (BAIL)) - CRIMINAL MISCELLANEOUS APPL. FOR BAIL

on behalf of(Party)

Petitioner: JAG PARVESH @ TONI DAGAR

Respondent: STATE

Enter e-Court Fee Receipt No.(if any) Add

ePayment ID: Amount:

Remove

Previous Remarks:

Advocate Remarks: remarks

File to Upload: C:\Users\Deep\Desktop Browse...
(please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

I agree
 I don't agree

Save

APPLICATION FILING

After uploading, following screen will appear with the Diary number for the case you have filed

Diary no. for the current filed case.

Email & SMS has been sent to your registered email id & Mobile No.

File is forwarded to scrutiny assistant.

Please *Click here* and fill details if matter is urgent

Check inbox for status.

HIGH COURT OF DELHI
e-Filing Management System

✓ Diary No. E-435945/2020

Confirmation E-mail Message has been sent.
SCRUTINY ASSISTANT : Mr. SUDHANSHU SEKHAR BERA

- e-filing is subject to scrutiny.

Please fill the Diary Number and Reference Number (received on allowing of Urgent Mentioning Application) details in the link to urgently process your matter. [Click Here](#)

(Note: If Reference Number available is not mentioned, then the matter will be processed in due course after lockdown or as directed by the authorities)

APPLICATION INBOX

INBOX: Now you can track the status of Application Filing through your inbox.

1.) Click on the **Application Inbox** sub menu under **Inbox** menu

2.) under **Application Inbox** there are two tabs viz

SCRUTINY--- Lists the cases which are in scrutiny stage

DEFECTIVE--- Lists the cases which are in defective stage

HIGH COURT OF DELHI
e-Filing Management System

Welcome DEEP CHANDRA HARGOLA
Login At: 29 May, 2020 8:05

Search By: Diary No ALL

Application (7) **DEFECTIVE (0)**

S.No.	Diary No.	Case Type	Case No.	Date of Filing	Status	Dealing	Court Fee	Reference No
1	435945/2020	OMP (ENF.) (COMM.)	1/2020	04-05-2020	SCRUTINY	DINESH RATHI		
2	435945/2020	BAIL APPLN.	1/2020	08-05-2020	SCRUTINY	SUDHANSHU SEKHAR BERA		
3	436045/2020	CS(COMM)	1/2019	28-05-2020	SCRUTINY	DINESH RATHI		
4	436048/2020	W.P.(C)	1/2019	29-05-2020	SCRUTINY	DHEERAJ KASHYAP		
5	436049/2020	ARB. A. (COMM.)	1/2020	29-05-2020	SCRUTINY	AMIT KATARIA		
6	436051/2020	CS(COMM)	2/2020	29-05-2020	SCRUTINY	SUNIL DUTT		
7	436067/2020	O.M.P. (MISC.)	1/2020	29-05-2020	SCRUTINY	DINESH RATHI		1587365767668_9212165655

PROFILE

- e-Filing
 - 1. Main Case
 - 2. Application
 - 3. Document
 - 4. Vakalatnama
 - 5. Caveat
 - Inbox
 - 6. Main Case Inbox
 - 7. Document Inbox
 - 8. Caveat Inbox
 - 9. Previously Filed Cases
 - 10. Draft Inbox
 - 11. Caveat Matching
 - 12. Add Reference No for Me

CHANGE PASSWORD

LOGOUT

DOCUMENT FILING

In this you can do Document filing in the already filed matter.

1) There is a submenu **Document** available in **e-Filing** menu .

2) Select Case Type, Case No., Year of the already filed matter and click on Go button

The screenshot displays the 'HIGH COURT OF DELHI e-Filing Management System' interface. On the left is a sidebar menu with options like 'PROFILE', 'e-Filing', '1. Main Case Filing', '2. Misc. Application Case Filing', '3. Document Filing', '4. Vakalatnama Filing', '5. Counsel Filing', 'Inbox', 'CHANGE PASSWORD', and 'LOGOUT'. The main content area is titled 'Document Filing' and contains a search form with the following fields: 'Case Type*' (dropdown menu showing 'BAIL APPLN - BAIL APPLICATION'), 'Case No.*' (text input with '11'), and 'Year*' (dropdown menu showing '2018'). A 'Go' button is positioned below the 'Case Type*' field. A large, semi-transparent watermark of the High Court of Delhi seal is centered in the background. Three red arrows point from grey ovals labeled 'Case Type', 'Case No.', and 'Year' to their respective input fields in the search form.

DOCUMENT FILING

In this you can do Document filing in the already filed matter.

1) Select Type of Document for Uploading

2) Select Party

3) Add e-court fee

4) Select document To upload

5) Click on Save button to submit the Filing.

HIGH COURT OF DELHI
e-Filing Management System

Document Filing

Case Type*: BAIL APPLN. - BAIL APPLICATION Case No.*: 11 Year*: 2018

Go

Type of Document for Uploading*

Name:

Name:

Previous Remarks:

Advocate Remarks:

REMARKS

File to upload: Browse...

(please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

I agree

I don't agree

Save

Select

- AFFIDAVIT
- AWARD
- BOND
- DOCUMENT
- ORIGINAL DOCUMENT
- EVIDENCE
- LOCAL COMMISSIONER REPORT
- REPLY
- REJOINDER
- WRITTEN STATEMENT
- REPLICATION
- LIST OF WITNESS OF PLAINTIFF
- LIST OF WITNESS OF DEFENDENT
- MEMO OF PARTIES
- AMENDED MEMO OF PARTIES
- AMENDED AWARD
- AMENDED WRITTEN STATEMENT
- WRITTEN SUBMISSION
- WRITTEN STATEMENT WITH ADMISSION / DENIAL AFFIDAVIT
- REPLICATION WITH ADMISSION / DENIAL AFFIDAVIT
- ADMISSION / DENIAL AFFIDAVIT

DOCUMENT FILING

After uploading, the following screen will appear with the Diary number for the case you have filed

HIGH COURT OF DELHI
e-Filing Management System

 Diary No. E-435946/2020

E-mail Message is delivered successfully

- e-filing is subject to scrutiny.

Please fill the Diary Number and Reference Number (received on allowing of Urgent Mentioning Application) details in the link to urgently process your matter.
[Click Here](#)

(Note: If Reference Number available is not mentioned, then the matter will be processed in due course after lockdown or as directed by the authorities)

DOCUMENT INBOX

INBOX: Now you can track the status of Document & Vakalatnama Filing through your inbox.

1.) Click on the **Document Inbox** sub menu under **Inbox** menu

2.) under **Document Inbox** there are two tabs viz **SCRUTINY**--- Lists the cases which are in scrutiny stage

DEFECTIVE--- Lists the cases which are in defective stage

SINo	Diary No.	Case Type	Case No	Filing Category	Date of Filing	Status	Court Fee	Reference No.
1	435946/2020	BAIL APPLN.	11/2018	LIST OF WITNESS OF DEFENDENT	08-05-2020	SCRUTINY	₹	
2	435985/2020	OMP (CONT.)	2/2019	VAKALATNAMA	11-05-2020	SCRUTINY	₹	
3	435986/2020	ITA	4/2019	WRITTEN STATEMENT	11-05-2020	SCRUTINY	₹	
4	436050/2020	W.P.(C)	1/2019	WRITTEN STATEMENT	29-05-2020	SCRUTINY	₹	
5	436053/2020	TR.P.(C)	1/2020	REPLY	29-05-2020	SCRUTINY	₹	
6	436068/2020	ITA	1/2020	REJOINDER	29-05-2020	SCRUTINY	₹	
7	436069/2020	CO.PET.	1/2014	VAKALATNAMA	29-05-2020	SCRUTINY	₹	
8	436071/2020	CMI	1/2020	LOCAL COMMISSIONER REPORT	29-05-2020	SCRUTINY	₹	

DRAFT INBOX

Draft Inbox: It keeps the track of main cases which are not filed yet due to some reason.

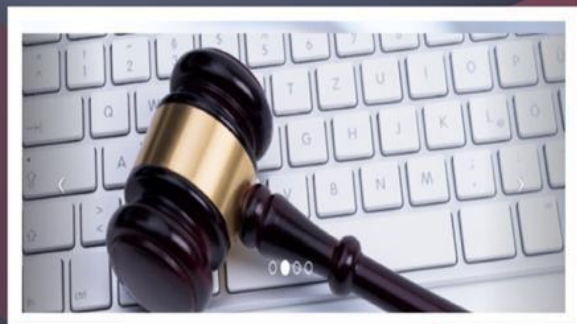
1.) Click on the **Draft Inbox** sub menu under **Inbox** menu

The screenshot displays the user interface of the High Court of Delhi e-Filing Management System. The header shows the system name and the user's name, DEEP CHANDRA HARBOLA, with a login time of May 12, 2020, at 1:18:52 PM. The left sidebar contains a navigation menu with options like PROFILE, e-Filing, and Inbox. The Draft Inbox sub-menu is highlighted, and a red arrow points to it from the instruction text. The main content area shows a table with two draft cases, each with a 'Click Here' link and a 'REMOVE' button.

Serial No.	Date of Draft creation	e-Filing	Remove
1.	2020-04-25 14:09:25.0	Click Here	REMOVE
2.	2020-05-06 14:57:34.0	Click Here	REMOVE

A STEP BY STEP GUIDE FOR EFILING

(efiling for High courts & District Courts of India)



**Circulated by
e committee
Supreme Court of India**

A Step by Step Guide for e-filing (For High courts & District Courts of India)

Delhi District Courts
e-Filing Application

NJDG Supreme Court High Court District Court

LOGIN

USER-ID
User-Id

PASSWORD
Password

CAPTCHA
188857 Captcha

LOGIN

[Forgot your password ?](#)
[Forgot your User-Id ?](#)
[New User?](#) [Register](#) | [Help](#)

DISCLAIMER :

1. Hard Copies shall also be filed other than e-filing within seven days of e-filing.
2. E-filing shall not confer any right regarding limitation.
3. Physical filing at Court Complex shall be considered for the purpose of calculation of limitation.

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A step by step guide for e-filing

(For High Courts & District Courts of India)

**Circulated by
e-committee,
Supreme Court of India.**

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First Edition : May, 2020.

Disclaimer

This referance material circulated by e-Committee is meant solely for the study and training purpose. References made are indicative and may not be used for any official or judicial reference.

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A Step by Step Guide for E-filing

(For High courts & District Courts of India)

1.1. Introduction

Welcome to the digital world of E-filing of High courts /District courts of India and this user guide will help you with step by step how to efile your case in the online efileing portal. Follow this step by step guide and Start E-filing your cases from the comfort of your Office and And join the new band of **DIGITAL ERA ADVOCATE**.

1.2. Getting Started

- Before starting efileing confirm and ensure the following details:
- You must be a registered Advocate in www.efiling.ecourts.gov.in
- If you are not a registered Advocate, immediately register today in the efileing portal by watching our helpline tutorial/manual.
- To Watch the Help video / manual click on this hyperlink <https://efiling.ecourts.gov.in/help>.
- Unless you are a registered user you cannot efile a new case
- Keep you registered user name and Password ready. Lets start efileing a new case
- Lets start e filing a new case .

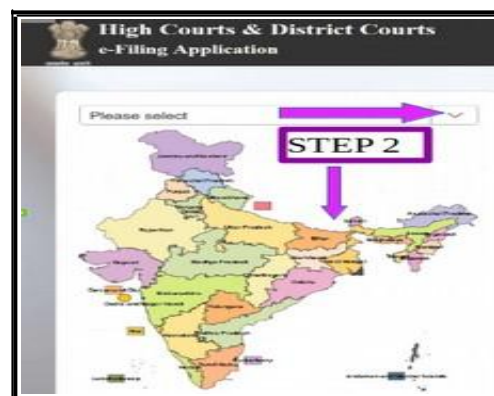
1.3. E.Filing portal www.efiling.ecourts.gov.in

Type (www.efiling.ecourts.gov.in) in your browser you will reach the filing online portal.



1.4. Select your< state>

- (i) by clicking on the drop list (or)
- (ii) by clicking the state directly from the India map



1.5. Login

- Type the login id and password
- Enter the captcha
- Click on **LOGIN** button.

1.5.1 Forgot password :

If you forget your password or User-Id, you can click on the same and can enter your 10 digit mobile number or valid email id which you had registered with e Filing Portal at the time of Registration and then reset your password..

1.6. Dashboard :

Dash board is the most important page from where you can keep track of the e filed cases digitally under two head (a) My e filing status and (b) My e filed cases. Let us see one by one.

1.6.1. My e filing status:



The e filing status shows the cases pending for acceptance, the cases not accepted, cases which have deficit court fees the cases pending for scrutiny and which are defective. There is another wonderful option under Draft where you can store all your drafts which are ready for e filing.

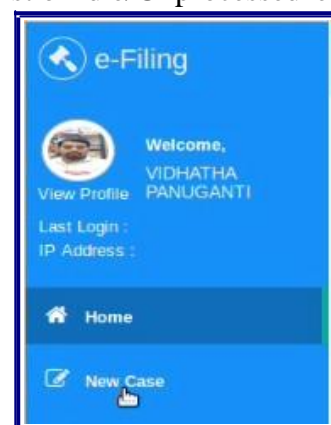
1.6.2 My e filed cases:



Under e filed cases you can see your list of e filed cases, e filed documents, deficit court fee paid, the list of Interlocutory Applications(IA), the list of Rejected Cases, the list of Idle/Unprocessed e-Filed cases. So once you e file your case you can keep track of the case digitally using dashboard option without even visiting the court complex.

1.7. New case option:

After you login, you will be welcome d by the dashboard with the filing menu list on the left hand side . In the e filing menu list Click on 'New Case' Option under the dash board which will take you to the form where to file the case .



1.8. Where to file High court /Lower court:

After Choosing the new case option in the dashboard page you need to select where you are going to file the case whether in the



High court or in the Lower court . For filing in the High court choose the radio button for High court and for filing in the lower court choose the radio button of the lower court option . And fill the following details through drop box i.e High court , civil or criminal ,Matter Type, Case Type , and whether it is MACT case or not and whether it is an ordinary or Urgent matter. In case of lower court choose the State, the District, the Court Establishment in addition to the above particulars.

Check all the particulars and if it is correct then click on submit button .If you want to make any corrections then click reset button .

1.9. Filling up of forms:

1.9.1. Colour coding:

The next step is to fill the digital forms generated. Before filling up the forms we need to understand the colour coding used in the forms page which will make our task easier.

- **Blue** colour for the form in use and **Active**
- **Green** colour for the form which is **completed** or **Done** .
- **Orange** colour for the forms which are **optional**;
- **Red** colour for the forms which are **mandatory** to be filled up.

Though there are optional forms and optional fields it is advisable to fill up all the details because only then you can have a complete digital picture of your e filed case. And don't forget that after filling up each and every form click “SAVE” and then “NEXT” .



1.9.2. Complainant/Petitioner form:

In the complainant/petitioner form you need to fill up all the details relating to the petitioner. And the fields with red star are mandatory. But it is advisable to completely fill up all the details. For example the mail is given as optional .But only when you fill up email you can get various alerts to your inbox from the eCourts services. Hence fill up all details and click “SAVE” and then “NEXT” .

1.9.3. e filing number:

The Saved Form will generate an e Filing Number at the Right Top. It can be noted for your reference.



1.9.4. Respondent form:

The respondent form is similar to the petitioner form and hence fill up all the details relating to the respondent and click “SAVE” and then “NEXT” .

After adding all the details you will get the message as **respondent added successfully**



1.9.5. Extra information Form (optional):

If you wish to fill up any extra information regarding complainant or accused, like the Passport number, Pan card number, Fax number, Phone number Alternate Address it can be filled up under this form. Though this form is optional it is advisable that these all particulars to be filled up as far as possible. After filling up the extra information, click on Save button and; then Click on Next button. But If you do not want to fill the extra

information about the Complainant/Petitioner or Accused/Respondent then directly click on the **Next** button.

1.9.6. Extra Party Details :

The Extra Party information arises in cases where there are more than one parties on the Complainants/Accused side or on the Petitioners/Respondents side or on both sides. Though this Form is also optional, it is highly recommended that it need to be filled up because once this form is submitted it cannot be modified later .

1.9.7 Case Details:

The Case Details Form contain the particulars of Cause of Action Details/ Date/ Dispute Place, the claim amount, Any Important Information/ Subject/ Reason, the Prayer, Relief Particulars.

1.9.7.1. Hide Party:

Hide party is an important option in Case details form. In case of offenses against women and children, POSCO act matrimonial disputes wherever law mandates the protection of the identity of the Victim or petitioner then this option should be enabled so that the privacy of the petitioner will be protected and the mandate of law can be complied with. Hence the identity of the Hide party option enabled person will not be revealed in the digital screens !

1.9.8. Act-Section:

Fill the details of the Act and Section and save the details and then click Next to move to the next form .

1.9.9. Signing Method:

- In the e-signing option, there are three options to sign
- uploaded and later on e signing Using Aadhaar
- uploaded using digital signature digital token.
- Uploaded and later on e signing using mobile OTP. You can choose any one option and then proceed further by clicking SAVE and NEXT .

1.9.10. Upload Document:

Document Information

Documents * :

Documents Title * :

File ** : No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Show entries

Search:

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	ECKABIFF000122020_PETITION.pdf, PETITION COPY, 66918fe90d112ddb5d14a8dc1b1330b5f817890dba70f4acf18838acd8df61e	1 - 1	1	Delete
2	VAKALATHANAMA	ECKABIFF000122020_VAKALATHANAMA.pdf, VAKALATHANAMA, 8fb08e639f7b35a81a0b68042815e54e248436b538173d9776dd46c5a4f091d3	2 - 3	2	Delete

Showing 1 to 2 of 2 entries

When you have documents to upload use this option and upload the documents. Choose the document type, document title and attach the document file which should not be more than 50 MB and click upload. The uploaded document will be displayed. If you have wrongly uploaded any document you can use the delete option and delete it. Then, you may upload the correct document. Once all the documents are uploaded, click on **Next** button.

Document Information

Documents * :

Documents Title * :

File ** : No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Show entries

Search:

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	ECKABIFF000122020_PETITION.pdf, PETITION COPY, 66918fe90d112ddb5d14a8dc1b1330b5f817890dba70f4acf18838acd8df61e	1 - 1	1	Delete
2	VAKALATHANAMA	ECKABIFF000122020_VAKALATHANAMA.pdf, VAKALATHANAMA, 8fb08e639f7b35a81a0b68042815e54e248436b538173d9776dd46c5a4f091d3	2 - 3	2	Delete

Showing 1 to 2 of 2 entries

1.9.11. Pay court fees:

For making payment of court fee you can make online payment or through Challan payment and upload the challan details. After filing up payment details and clicking submit button, then click on **Next** button.

1.9.12 Affirmation and Verification of Applicant.

I. Applicant/Complainant/ Litigant Affirmation.

- Type the Name of the Applicant
- Type the mobile number of the Applicant
- Click on **Send OTP** button. Then, type the OTP received in the mobile number of the applicant and then Click on **Verify OTP** button.

1.9.13. Advocate Identification and Verification:

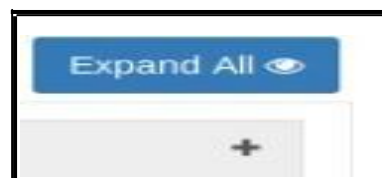
- After the e-verification of applicant, then Advocate identification also to be verified accordingly.
- Type the name of the advocate
- Type the mobile number of the Advocate
- Click on the **Send OTP button**. Then, type the OTP received to your registered mobile number and then Click on **Verify OTP** button.



- After the verification of (i)the applicant and (ii) the Advocate, then Click on the **Next** button.

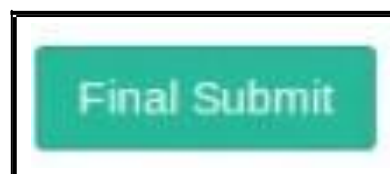
1.9.14 . View:

After filling up all the details, the filled up form details can be viewed using the ‘EXPAND ALL’ option or click on + to view the details against each category.



1.10. Final submit:

After checking all the details click the option “FINAL SUBMIT”



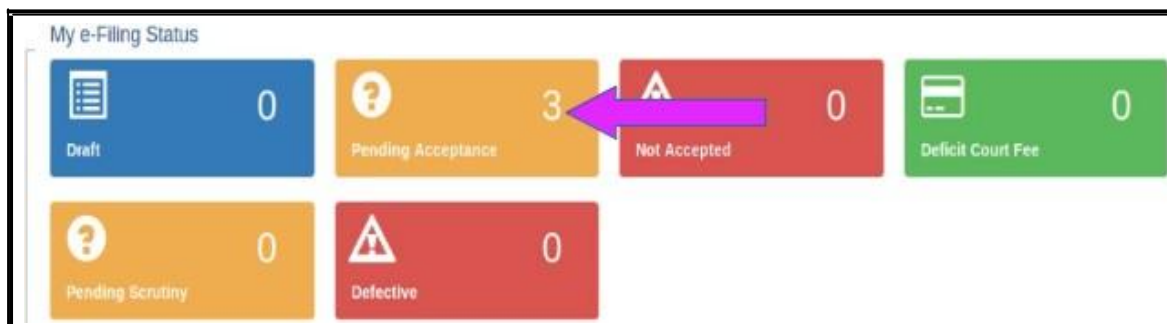
1.11. Submitted for approval of e filing admin :

E-filing number EC-KABIFF-00012-2020 submitted successfully for approval of E-filing Admin.!

After final submit you will get the message that the e filing case number XXXXsubmitted successfully for approval of e filing admin.

1.12. Generate acknowledgment:

You can also generate acknowledgment for filing by clicking on **Pending Acceptance** option in the dashboard. From the files in the **“Pending Acceptance option”**, find



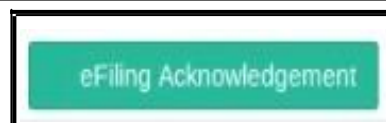
out case by looking into the e filing no, case details, date and time of submission.

and click on the e filing number of the concerned case as shown below.

Pending Acceptance				
#	eFiling No.	Type	Case Details	Submitted On
1	EC-KABIFF-00012-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	RAVINDRA MADHAVA Vs. RAHUL KUMAR	02/05/2020 09.30.33 PM
2	EC-KABIFF-00011-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	RAMAKRISHNA Vs. RENUKESH	02/05/2020 08.54.42 PM
3	EC-KABIFF-00010-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	PRAGATHI KRISHNA, GRAMINA BANK Vs. ABC	02/05/2020 08.14.43 PM

Showing 1 to 3 of 3 entries

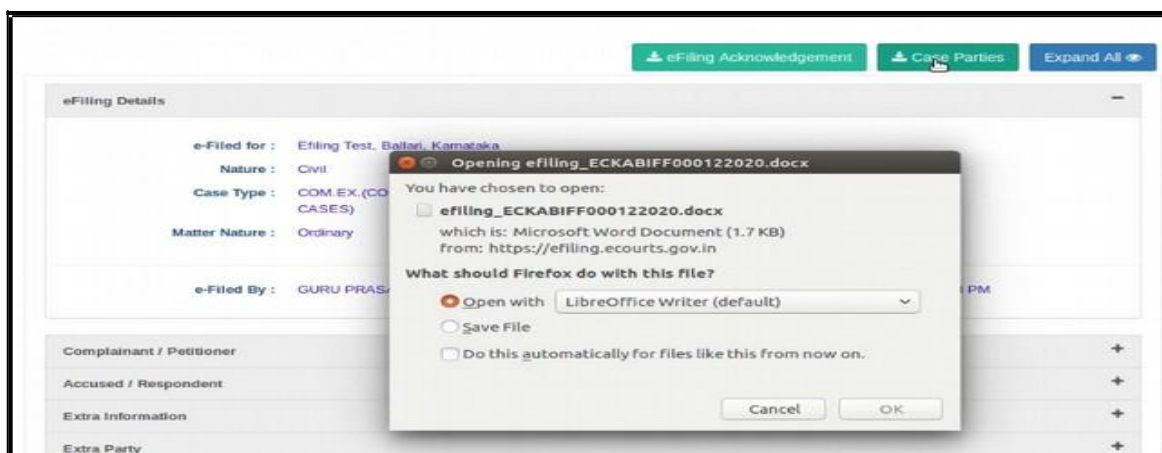
Then Click on the e Filing **Acknowledgment** button
Now, the e filing acknowledgment gets downloaded automatically in PDF form as shown below.



EFILING TEST, BALLARI, KARNATAKA Acknowledgement				
	e-Filing No	: EC-KABIFF-00012-2020	e-Filed Date/Time	: 02-05-2020 09:30:33 PM
	Petitioner	: RAVINDRA MADHAVA		
	Respondent	: RAHUL KUMAR		
	IA(s)	: 0		
	Advocate	: Guru Prasad (KAR/1000/2019)	Matter Nature	: Ordinary
	Efiling Admin	: IV ADDL DISTRICT AND SESSIONS JUDGE BALLARI COMMERCIAL COURT		
Payment Details :				
Generated Date: 02-05-2020				

1.13. Generate Case party details:

Similarly you can generate the case party details by clicking on the case parties option.



HIGH COURT OF JUDICATURE FOR EFILING TEST,,	
COM.EX.(COMMERCIAL EXECUTION CASES)	
1	Ravindra Madhava W/o RAMAKRISHNA, Aged about 45 years, Resident of Madhay Transport, Ballari, Bellary, Ballari, Karnataka, India
----Petitioners	
Versus	
1	Rahul Kumar W/o SOMASHEKAR Resident of Amarapura,ballri, Bellary, Ballari, Karnataka, India

1.14. Logout:

Lastly, you can log out from the current session by going to the **Home** in the dashboard and then click on the **log out** icon on the right side top of the screen.



1.15. Conclusion:

Thus you can successfully e file a new case in the online e filing portal which has the added advantage of keeping track of the status of the case digitally through Dashboard options. So keep e filing new cases through e filing portal and join the new band of **“Digital Era Advocate”**.

-----**Start e filing new cases in** www.efiling.ecourts.gov.in -----

www.efiling.ecourts.gov.in

 **e-Filing**

 **Welcome,**
VIDHATHA
PANUGANTI

[View Profile](#)
Last Login :
IP Address :

-  Home
-  New Case
-  Documents
-  ₹ Deficit Court Fee
-  Interim Application
-  Reports
-  Contacts
-  News & Events

My e-Filing Status

 29 Draft	 17 Pending Acceptance
 3 Pending Scrutiny	 0 Defective
 0 Not Accepted	 0 Deficit Court Fee

My e-Filed Cases

 0 e-Filed Cases	 0 e-Filed Documents
 0 Rejected Cases	 0 Idle/Unprocessed e-Filed No.'s
 0 Deficit Court Fee	 0 IA

**ONLINE EFILING PORTAL
FOR HIGHCOURTS &
DISTRICT COURTS IN INDIA**



eCommittee
Supreme Court of India

APPENDIX -VII

1. Any information contained in an electronic record that is sought to be produced in an electronic form and/or intended to be proved as per law shall be filed only through Designated Counters. Any party found dumping irrelevant data / electronic records.
2. Where the electronic record is contained in an electronic device it shall, before being produced, be imaged for being produced on to a removable media.
3. The electronic record shall be accompanied by a memo [**see Form A below**]. The details and columns shall be filled up to the extent the information is available. Where the Operating System and software required to read/view/access the electronic record is unavailable, it shall be provided by the party producing the electronic record in a separate storage media.
4. Upon the receipt of the electronic record, the hash value thereof shall be verified by the Registry and the electronic record shall be transferred forthwith to the server of the Court following the protocol set out as under:
 - *Image of the electronic record shall be received only by the authorized personnel.*
 - *Image of the electronic record shall be accompanied by a memo (**Form A**) by the party tendering it.*
 - *There shall be a dedicated server for receipt and storage of electronic records with clearly specified access rights.*
 - *A standardized procedure, as reviewed and updated from time to time, shall be followed for the verification of the details mentioned in the memo accompanying the electronic record.*
 - *The file structure of the electronic record based on the case number and the unique reference number shall be generated through the software. For example, Case Number Unique Reference Number of the Electronic Record*
 - *An acknowledgement depicting the unique reference number assigned to the electronic record shall be given to the party tendering the electronic record.*
 - *No electronic record in auto-erase mode shall be received. Every electronic record will be preserved in read-only mode.*
 - *A backup shall be created simultaneously of each electronic record after assignment of the unique reference number and the backup shall be stored at a separate location.*
 - *Logs shall be maintained for all actions and the entire process shall be automated.*
5. Where confidentiality is sought in respect of the whole or any part of the electronic record, directions may be sought from the Court concerned.

6. The extant rules (of the Court concerned) regarding retention and production of original documents will apply *mutatis mutandis* to electronic records produced in terms of these rules.
7. Upon verification and transfer, a unique number will be assigned to the electronic record by the Registry. Such a unique number shall be made available to the person tendering such electronic record.
8. After a unique number is assigned, the storage media will be returned to the party/counsel concerned.
9. A separate register in the prescribed format shall be maintained in every Court or Court complex as the case may be, of the electronic records received, verified and transferred to the server.
10. Till such time the electronic record is transferred to the server and returned to the person tendering it, the storage device containing the electronic record should be placed in antistatic and magnetic proof or another such appropriate envelope, to be provided by the party. Such envelope will be appropriately labelled, by the party with the details of the case and the electronic record in the manner indicated below:

- *The storage media containing the electronic record will be tendered in an appropriate envelope or cover.*
- *The envelope or cover should be free of dust, grease and chemical pollutants and kept in a sterile environment*
- *As far as possible:*
 - *The appropriate size of the envelope would be 6" x 6" for pen drives and memory cards; 7" x 10" for CD, DVD and 8" x 10" for hard disks.*
 - *Electronic record should always be packed in anti-static packing and magnetic proof. Only paper or cardboard should be used with a thin water/dustproof plastic layer on the outside of the envelope.*
 - *A master envelope may be used to hold multiple disks (packed in separate hard plastic cases) if necessary.*
- *The Label affixed thereupon, should necessarily include the case details, type, make and Sr. no. of the electronic storage media along with the name of the party or the person tendering it.*

Such envelope should be kept in a sterile environment. After the electronic record is transferred as per the protocol hereinabove, the envelope will be returned along with the storage media. In any event, the storage media and the envelope will not be retained beyond one week, unless otherwise ordered by the Court.

11. The Registry shall maintain logs documenting all processes and protocols for electronic records created in the normal course of business.
12. The court concerned will display on the website the list of the operating systems and the softwares available in the court system. Guidance notes will be uploaded on the websites of the High Court and District Courts.
13. Only authorized personnel shall have access to electronic records.
14. These rules/guidelines do not deal with the destruction of electronic records or devices which

have not been collected under clause 11. These will be governed by the rules framed by the Court concerned for that purpose, as the case may be.

15. These rules will apply also to the production of electronic records during the cross-examination of a witness in the course of the trial.

FORM A

MEMO TO BE ATTACHED TO THE ELECTRONIC RECORD

Name of the Court –

Case No. –

Cause Title of the Case –

The party producing the electronic record and name of person tendering it	
Description (Brand name, Serial number, etc.), if any, of storage media (whether CD/DVD/Pen Drive etc)	
Operating System and Software/Application required to view/read the electronic record	
Number of files and size of each as contained in the storage media.	
Duration of each file in HH:MM: SS (in case of audio/video file)	
The date on which data was stored or copied on said storage media (DD:MM: YY).	
Name of person/agency, if any, which extracted and transferred Electronic Record.	
Hash Function used (SHA-2/MD5and / or any other media notified from time to time) and software used to generate the hash value.	
Hash Value	
Description of the device from which such electronic record was extracted and transferred (Brand name/Serial number/IMEI number, etc.)	
Any other particulars	

Date -

Party (Name & Signature) -

Place -

Counsel (Name & Signature) -

FOR OFFICE USE ONLY	
Date of receipt (with time):	
If the record is produced in sealed cover from an agency, description of seal:	
Date of Transfer to the server (with time):	
Reasons for delay in transfer (if any):	
Unique Document ID No. (to be filled by the Registry):	
Verified and transferred by: (Name, designation, signature):	

RETURN OF STORAGE MEDIA	
Date of return of the storage media after the transfer of the electronic record to the server.	
Name and signature (with date) of party/counsel to whom returned	

APPENDIX-VIII

**Procedure for filing
Caveat**

CAVEAT FILING

In this you can file Caveat.

1) There is a submenu **Caveat** available in **e-Filing** menu.

1) Select Case Type

2) Enter Caveator's & Non-Caveator's Details

3) Enter Impugned Order details (compulsory for Appellate side matter)

3) Add e-court fee

4) Select document to be upload

5) Click on **Save** button to submit the Filing.

The screenshot shows a web form titled "Caveat Filing" with the following sections:

- Case Type ***: A dropdown menu with "SELECT" as the current selection.
- Filing Date ***: A date field showing "09/06/2020 11:48 AM".
- NonCaveator/ Petitioner Name ***: A text input field.
- ADDRESS ***: A text input field.
- Multiple NonCaveator/Petitioner**: A checkbox.
- Caveator/Respondent Name ***: A text input field.
- ADDRESS ***: A text input field.
- Multiple Caveator/Respondent**: A checkbox.
- IMPUGNED JUDGEMENT DETAIL**: A section with a red warning: "If you are filing Caveat in Appellate side matter, the filing details of impugned Order is Compulsory (otherwise objection will be raised by registry)".
- Court Name :** A dropdown menu with "SELECT" as the current selection.
- Case Type :** A dropdown menu.
- Case No. :** A text input field.
- Year :** A dropdown menu.
- Decision Date :** A date field with a calendar icon and "(ddmmyyyy)" as a placeholder.
- Court Fee Detail :** A text input field.
- Enter e-Court Fee Receipt No. (if any) :** A text input field with an "Add" button.
- ePayment ID:** A text input field.
- Amount:** A text input field.
- Remove**: A button below the ePayment ID and Amount fields.
- Previous Remarks:** A text input field.
- Advocate Remarks:** A text input field.
- File to upload:** A "Choose File" button and "No file chosen" text.
- (please upload only .pdf files. Max size allowed 50 MB)**: A note below the file upload section.
- It is certified that all the annexures are true copies of their respective original documents.**: A certification statement.
- I agree**: A radio button.
- I don't agree**: A radio button.
- Save**: A button at the bottom right.

CAVEAT FILING

After uploading, the following screen will appear with the Diary number for the case you have filed

HIGH COURT OF DELHI
e-Filing Management System

✓ Diary No. E-435022/2020

Confirmation E-mail Message has been sent.

- e-filing is subject to scrutiny.

Please fill the Diary Number and Reference Number (received on allowing of Urgent Mentioning Application) details in the link to urgently process your matter

[Click Here](#)

(Note: If Reference Number available is not mentioned, then the matter will be processed in due course after lockdown or as directed by the authorities)

Please *Click here*
and fill details if
matter is urgent

CAVEAT INBOX

INBOX: Now you can track the status of Caveat through your inbox.

1.) Click on the **Caveat Inbox** sub menu under Inbox menu

2.) under Caveat Inbox there are two tabs viz

SCRUTINY--- Lists the cases which are in scrutiny stage

DEFECTIVE--- Lists the cases which are in defective stage

The screenshot shows a web application interface for tracking caveats. At the top, there is a search bar with a dropdown menu set to 'Diary No', a text input field, and buttons for 'ALL' and 'Go'. Below the search bar are two tabs: 'SCRUTINY (3)' (highlighted in green) and 'DEFECTIVE (0)'. A table below the tabs displays the following data:

SlNo	Diary No.	Case Type	Case No.	Caveator Vs Respondent	Date of Filing	Status	Court Fee	Reference No
1	436070/2020	BAIL APPLN.	/0	AJAY BAJAJ Vs AMIT KUMAR	Memo of Party	29-05-2020	SCRUTINY	
2	435965/2020	CS(COMM)	/0	RESP 1 Vs RAHUL 1	Memo of Party	10-05-2020	SCRUTINY	
3	435948/2020	CS(COMM)	/0	RAKESH Vs ANAND	Memo of Party	08-05-2020	SCRUTINY	

The interface also includes a sidebar menu with options like 'PROFILE', 'e-Filing', 'Inbox', 'CHANGE PASSWORD', and 'LOGOUT'. The user's name 'DEEP CHANDRA HARBOLA' and login time '29 May, 2020 9:27' are visible at the top left.

APPENDIX –IX

PROTOCOL TO BE FOLLOWED FOR THE MARKING OF ELECTRONIC RECORDS AS EXHIBITS DURING TRIAL

1. Image of the electronic record shall be retrieved from the server of the Court during the stage of trial after verifying its authenticity with reference to its hash value and metadata.
2. Where an electronic record is printable, its print out shall be marked as an exhibit as per applicable rules and practices. This print out so marked as an exhibit be scanned, electronically signed by the Judge and uploaded on to the Court server as the exhibited electronic record.
3. Where the image of the electronic record is in the form of an audio recording of a conversation, the parties concerned shall produce transcripts of the recorded conversation. The transcripts must bear all material particulars including the date, time and duration of the recordings, the mobile phone numbers with IMEI numbers of the handsets used and the names of the purported conversationalists. The audio recording shall be played in the Court. The matching transcript of such audio recording will be marked as an exhibit as per applicable rules and practices. The exhibited transcript of the audio recording will be scanned, electronically signed by the Judge and uploaded on to the Court server as the exhibited electronic record.
4. Where the image of the electronic record is in the form of an audio recording of a music clip, tune, etc. The audio file may be accessed with the help of prescribed 'audio file visualiser' software for viewing and analysing the contents of music audio files; for viewing their waveforms, audio visualisations such as spectrogram views, with interactive adjustment of display parameters. The relevant portion(s) of the audio data may be annotated by adding labelled time points and defining segments, point values, curves, overlay annotations on top of one another with aligned scales, and overlay annotations on top of waveform or spectrogram views, etc.;
5. Where the image of the electronic record is in the form of a video recording, the same shall be played in the Court. The proceeding of the Court in which the video record is played, statement of the witness including cross-examination in respect of any part of the video record shall be video recorded to form part of the record of the trial. This video recorded deposition of the witness be treated as an exhibit. The Court in its order sheet must record in detail the persons identified by the witness and any other material aspect of the deposition/cross-examination concerning all / any part of the video record played in the Court. Time frame in the video be also mentioned in the order, wherever required.

BY ORDER OF THE COURT

Sd/-

REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

No. 11 /D-1/T.R./DHC/2023

Dated: 08-08-2023

CIRCULAR

In continuation of Circular bearing F.No.365/DA-1/IT/DHC/No.1850 dated 23.12.2022, all concerned are hereby informed that henceforth in case of digital copies provided by the Digitization Branch (duly forwarded by the concerned Court Master) of the current cases also, complete judicial file (except the records, papers, documents, things or matters prohibited for inspection or ordered to be kept as confidential by the Hon'ble Court/Authority) will be provided free of charge to Advocates/litigants appearing in person.

All concerned are requested to submit their application for supply of digital copy of the cases pending in the e-Courts of Delhi High Court in the set format (available on website under the heading Public Notices/Download Forms) alongwith the CDs/DVDs to the Court Master of the Court where the matter is listed for hearing who, in turn, will forward the same to the Portfolio/Digitization & Scanning Branch. The CDs/DVDs containing the digital data can be collected from the concerned Court Masters. Only those Advocates who have already filed the Vakalatnama or Litigants who are appearing in person and have not engaged any Advocate(s) will be entitled to apply for the digital copy.

Sd/-

(Satish Chander Thaladi)
Joint Registrar (Digitization)

Endst. No. 12 /D-1/Portfolio/DHC

Dated: 08-08-2023

Copy to:

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Coordinator- with a request to all Registrars on Judicial side to direct the concerned officials working under them to update the records as expeditiously as possible so that the copy of the complete record can be provided by the Portfolio Branch.
3. The President, Delhi High Court Bar Association, New Delhi.
4. JR-cum-PA to Registrar General.
5. Joint Registrar (Listing & Filing) for publishing in the Cause List for 10 days.
- ✓ 6. Joint Registrar (IT) for uploading the same on the intranet and website of this Court.
7. JR-cum-Central Project Coordinator, Delhi High Court.
8. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
9. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.

11. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
12. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
13. The Hony. Secretary, Saket Bar Association, Saket Court Complex, New Delhi.
14. The Hony. Secretary, Rouse Avenue Courts Complex, New Delhi.
15. The Secretary, Delhi High Court Legal Services Committee, 35-38, LCB-I, Delhi High Court, New Delhi.
16. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
17. Court Masters to all the Hon'ble Judges.
18. Private Secretaries to all the Hon'ble Judges.
19. Notice Board.
20. Guard File.

Sunil Dutt

Sunil Dutt

Deputy Registrar (Digitization)

Please get the needful done.

D.K. (12)

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AoJ (IT Cell)

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STANDARD OPERATING PROCEDURE W.E.F.22.11.2021

(A) Regulations relating to entry in the court blocks for attending physical hearings and VC Court Rooms for VC Hearings

- 1) Entry into the court block, for the purposes of attending physical hearings and VC hearings shall stand restricted to:-
 - Only one Advocate accompanied by one Junior/Intern per party whose vakalatnama is on record or who has been duly authorized by such Advocate to appear and whose case is listed for hearing that day.
 - Senior Counsel engaged by any such Advocate.
 - Registered Clerk only for the limited purpose of delivering heavy and bulky case files of such Advocates at the designated point. Such Clerk shall leave the court block and shall enter again only to recollect the same.
 - Standing/Nominated counsel for any of the party/entity whose cases are listed for physical hearing that day.
 - Party-in-person where such party is pursuing the case himself/herself without any legal assistance.

- 2) No entry in the court blocks shall be permitted to: -
 - Relative of any party-in-person/litigant
 - Non-registered clerks

- 3) No litigant, who is represented by any Advocate, would be permitted entry unless there is specific direction by the Hon'ble Court.

- 4) The Advocates, Party-in-person and registered clerks above the age of 65 years and those suffering from co-morbidities may refrain from appearing in courts.

- 5) Persons displaying symptoms of flu, fever, cough etc. shall not be permitted entry inside the court complex.

- 6) Following mandatory norms are to be followed by all concerned who are permitted to enter the court building/court room: -
 - Wearing of mask all times.
 - Undergoing thermal scanning at the designated entry points and random checking inside the court blocks.

- Sanitizing the hands before/at the time of entry.
- Strict adherence to the norm of social distancing within the court-complex.
- Social/ physical distancing by maintaining a minimum distance of six feet.
- Adherence to all the directions/ guidelines/ SOPs/ advisories issued by the Government of India and the Govt. of NCT of Delhi in respect of the Covid-19 pandemic.

(B) Court Blocks for Physical Hearing

- 1) Physical courts shall function from all the three blocks i.e. Block-A (Main Block), Block-B (Extension Block) & Block-C (New Block).
- 2) Entry inside the court blocks shall be permitted from the designated entry points.
- 3) DHCBA shall render due assistance in this regard by deputing Advocate(s) on rotational basis to facilitate smooth and better management.
- 4) As far as possible, use of lift be avoided for going upto first floor. Lift Operator has been directed to permit entry of maximum three persons at a time.
- 5) Once the matter is over, learned Advocate/party-in-person shall immediately leave from the designated exit point.

(C) Arrangements Inside the Courtroom

- 1) In order to ensure strict adherence to the norm of social distancing, seats in each courtroom have been limited to bare minimum.
- 2) Entry in the court-room shall be permitted to those Advocates/ party-in-person whose matter is called out for hearing and also for the Advocates whose item is the immediate next, subject to availability of space.
- 3) Rest of the Advocates shall wait outside the courtroom in the designated area for their turn, while maintaining social distancing norm.
- 4) The display boards shall be functional for their convenience and information.
- 5) Ordinarily, no request for pass over shall be entertained to ensure adherence to time slots, effectively regulating the entry and orderly conduct of cases.

(D) Other Facilities

- 1) Snacks, coffee, tea, water bottle etc. shall be available for sale from the kiosk and canteen. However, sitting or the consumption of the snacks and beverages etc. inside the canteen shall be subject to strict adherence to the norms of social distancing.
- 2) Lawyers Chambers shall remain open as per the staggered timings proposed by DHCBA and as approved by the High Court.
- 3) Oath Commissioner and typists shall be permitted to sit at the designated places on rotational basis subject to strict adherence to the norms of social distancing.
- 4) Court-fee Counter and Scanning facility shall be available and manned by requisite number of officials on a rotational basis.
- 5) Visit to the Branches for making enquiries shall be permitted only to the Advocates.

(E) System of Mentioning

- 1) The existing system of mentioning of urgent matters through the designated link shall be continued till further orders.
- 2) All the urgent matters be filed through online e-filing module only. Reasons for urgency be very clearly specified.
- 3) All filing shall be accompanied with the proof of payment of requisite court fee as well as the affidavit duly attested by the Oath Commissioner. In e-filing module, scanned copy of the receipt of court fee/attested affidavit shall be uploaded.
- 4) Registry shall ensure that the court fee, obtained online by the concerned Advocate/party, is duly cancelled/locked after verification.

- 5) Urgent cases shall be listed before the Hon'ble Court as per Rules and after removal of objections. However, the listing before the Court shall be subject to administrative exigency.

(F) General Regulations

- 1) Vehicular entry would be permitted only from Gate Nos. 7 & 9, however, pedestrian entry would be permitted only from Gate no.5. The exit of the vehicles would be permitted from Gate Nos.4, 7 and 9.
- 2) Advocates shall be permitted entry for using videoconferencing facility created at the ground floor of the Main Building (A Block).
- 3) The litigants, wherever necessary, shall be permitted entry to meet their respective lawyers in the Lawyers' Chamber Blocks as per the timings fixed by DHCBA. Such visit shall be strictly as per the approved timings.
- 4) Medical Facilities in the form of an additional Ambulance with complete infrastructure to tackle Covid-19 emergencies shall be stationed during working hours in the High Court. There shall be an earmarked room in the High Court dispensary designated as Covid-19 *Isolation Room*, to be used, as and when an infected person or a person reflecting Covid-19 symptoms is found. The infected/symptomatic person shall be immediately shifted to the *Isolation Room* till he/she is taken to the hospital, after which the *Isolation Room* shall be sanitized. The High Court dispensary shall depute extra medical and para-medical staff and enhance infrastructure as required.
- 5) The Caretaking/House Keeping Staff shall ensure deep cleaning and complete sanitization of the Court buildings.

BY ORDERS

Sd/-

18.11.2021

**NOTE: THE FOLLOWING MATTERS WILL BE TAKEN UP FOR
HEARING ON ANY GIVEN DAY DURING THIS MONTH,
IN THE EVENT OF NON-ASSEMBLING OF A DIVISION
BENCH DUE TO INDISPOSITION/LEAVE OF ONE HON'BLE
JUDGE.**

REGULAR MATTERS

- | | | |
|--|---|---|
| 1. W.P. (C) 23/2010 | KRISHNA ENGINEERING WORKS
Vs. DOODH NATH MISHRA | SK BHATTACHARYA |
| 2. W.P. (C) 407/2010 | ALPNA CINEMA
Vs. RAM KUMAR AND ORS | KAMESHWAR GUMBER, ANJALI
CHATURVEDI |
| 3. W.P. (C) 412/2010 | SH SURENDER SINGH
Vs. PSL ENGINEERING PVT LTD | JITESH PANDEY |
| 4. W.P. (C) 438/2010 | OM PRAKASH AND ORS
Vs. GUIDE PUBLICATION | SINGH AND ASSOCIATES |
| 5. W.P. (C) 564/2010 | BANOMALI BANERJEE
Vs. NEW DELHI KALI BARI AND
ANR | NANDINI SEN, HUKAM CHAND
SUKHIJA |
| 6. W.P. (C) 573/2010 | TEJ PAL SINGH
Vs. DTC | RK TIKANIA |
| 7. W.P. (C) 603/2010 | DEPUTY DIRECTOR
Vs. PARMOD KUMAR | R.V.SINHA, ANJUM NAVED |
| 8. W.P. (C) 679/2010 | CHIEF ADMINISTRATIVE
OFFICER/CONSTRUCTION
DEPARTMENT NORTHERN RAILWAYS
AND ORS
Vs. JOKHU | JITENDER KUMAR SINGH |
| 9. W.P. (C) 685/2010 | CHIEF ADMINISTRATIVE
OFFICER/CONSTRUCTION
DEPARTMENT NORTHERN RAILWAY
AND ORS
Vs. DASRATH | JITENDRA KUMAR SINGH |
| 10. W.P. (C) 716/2010 | NANHE SINGH AND ORS
Vs. ALPNA CINEMA | SANJEEV KUMAR |
| 11. W.P. (C) 727/2010
CM APPL. 21305/2010 | DELHI TRANSPORT CORPORATION
Vs. JAGBIR SINGH (DRIVER) | KISHORE KUMAR PATEL, SARARAZ
KHAN, NAWAL KISHORE JHA |

12. W.P. (C) 848/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. BHOLA	J K SINGH
13. W.P. (C) 858/2010	CHIEF ADMN. OFFICER/CONSTRUCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. MUNESHWAR	JITENDER KUMAR SINGH
14. W.P. (C) 859/2010	CHIEF ADMN . OFFICER/ CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. SHIV	J K SINGH
15. W.P. (C) 861/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. RANJIT	JITENDER KUMAR SINGH
16. W.P. (C) 870/2010	CHIEF ADMN . OFFICER/ CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. NAND LAL	J K SINGH
17. W.P. (C) 873/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND OR Vs. JANGLI	J K SINGH
18. W.P. (C) 1155/2010 CM APPL. 2411/2010	JAGWATI Vs. I.P.G.C.L. (GENCO)	DEEPALI GUPTA (DHCLSC)
19. W.P. (C) 1225/2010 CM APPL. 11977/2015	THE MANAGEMENT OF MOOLCHAND KHARATI RAM HOSP Vs. MARIAMMA VARGHESE	NA SEBASTIAN, MY KHAN
20. W.P. (C) 1337/2010	JHARSUGUDA ELECTRICAL DIVISION Vs. REGIONAL PROVIDENT FUNDS COMMISSIONER, II, ORISSA	SURESH TRIPATHY
21. W.P. (C) 1372/2010	SHRI SUDESH PAL DESHWAL Vs. HOTEL INTERNATIONAL THE GRAND (NEW DELHI)	SUDHIR KUMAR SHARMA
22. W.P. (C) 1626/2010	VIRENDER KSUMAR Vs. THE MANAGEMENT OF DELHI TRANSPORT CORPORATION	RANIL TEJAN, JS MANN
23. W.P. (C) 1720/2010 CM APPL. 3431/2010	CHAHADHA ELECTRO INDUSTRIES Vs. THE REGIONAL PROVIDENT FUND COMMISSIONER-II AND ANR.	PADMA PRIYA, M.L.KHATTAR

24. W.P. (C) 1801/2010 WORKMEN THROUGH RICHA SUJIT K SINGH, REETESH SINGH
ANDCOMPANY KARAMCHARI UNION
Vs. RICHA AND COMPANY

25. W.P. (C) 1928/2010 RAMESHWAR MS NAGAR, SC SHARMA
Vs. SINGER INDIA LIMITED AND
ORS

26. W.P. (C) 1929/2010 KADIR KHAN MS NAGAR, SC SHARMA
Vs. SINGER INDIA LTD AND ORS

27. W.P. (C) 1930/2010 SURAJ SINGH CHAUHAN MS NAGAR, PK MAITRA
Vs. SINGER INDIA LTD AND ORS

28. W.P. (C) 1937/2010 FOREMOST INDIA EXPORTS S MADHUSUDAN BABU, SK GUPTA
Vs. ASSISTANT PF COMMISSIONER

29. W.P. (C) 1973/2010 MANAGEMENT OF EXECUTIVE SUMAN MALHOTRA
ENGINEER,DOWNMUKH DIVISION
Vs. WORKMAN SRI RAM SEWAK

30. W.P. (C) 2102/2010 GD MOTHER INTERNATIONAL KM GAJARIA,BALRAJ DEWAN
SCHOOL
Vs. EMPLOYEES PROVIDENT FUND
APPELLATE TRIBUNAL NEW DELHI
AND ORS

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1. CRL.M.C. 1640/2010 SARAL TANWAR AND ORS RIYAZ AHMAD, VARUN DESWAL, N
Vs. STATE AND ORS S DALAL, N HARIHARAN
Other Case filed against P.S.-FIR No. : (ALIPUR-208/2001)
CRL.M.C. 281/2002 filed by AJAY KUMAR & ANR. (Disposed on : 2002-03-01) and P.S.-FIR No. : (ALIPUR-208/2001)
CRL.REV.P. 599/2004 filed by STATE NCT OF DELHI (Disposed on : 2006-07-10) and P.S.-FIR No. : (ALIPUR-208/2001)
P.S.-FIR No. : (ALIPUR-208/2001)

2. CRL.M.C. 2431/2010 AKHIL KUMAR KHATRI AND ORS. SATISH AGGARWALA
CRL.M.A. 2377/2013 Vs. BHARATI ARORA

3 . CRL.M.C. 3885/2010 PRABHU KUMAR RAJIV BAJAJ
CRL.M.A. 18567/2010 Vs. STATE AND ANR.
P.S.-FIR No. : (PATEL NAGAR-60/2001)

4 . CRL.M.C. 3969/2010 NITIN G.SHAH ARUNABH CHOWDHURY
CRL.M.A. 18857/2010 Vs. STATE AND ANR.
Other Case filed against P.S.-FIR No. : (SHAKARPUR-258/1992)
CRL.M.C. 12600/2004 filed by DINESH KUMAR (Disposed on : 2010-08-30) and P.S.-FIR
P.S.-FIR No. : (SHAKARPUR-258/1992)

5 . CRL.M.C. 3988/2010 SAVITRI GOENKA M P SINGH,HARVINDER SINGH
CRL.M.A. 18935/2010 Vs. STATE GOVT. OF NCT OF DELHI AND ORS.

Other Case filed against P.S.-FIR No. : (TILAK MARG-369/2004)
P.S.-FIR No. : (TILAK MARG-369/2004)

- 6 . CRL.M.C. 2185/2013 ARDEEP KUMAR BATTA ABHISHEK KUKKAR, JITENDRA
CRL.M.A. 12500/2016 Vs. STATE SETHI
CRL.M.A. 17907/2016
P.S.-FIR No. : (SUBZI MANDI-184/2010)
- 7 . CRL.M.C. 5043/2013 GAURAV SHARMA DUSHYANT CHOUDHARY, CHANDRANI
Vs. SUNSTRIKE TELECOM PVT. PRASAD
LTD. AND ANR
- 8 . CRL.M.C. 5270/2013 NEERAJ NAGPAL AND ORS SUNIL SETHI, RICHA OBEROI, H
CRL.M.A. 13827/2017 Vs. STATE AND ANR L KAPUR
- 9 . CRL.M.C. 2580/2014 DEEPAK PENTAL PRAVEEN KR SINGH, SAMRAT K
CRL.M.A. 22654/2023 Vs. THE STATE AND ORS NIGAM
WITH CRL.M.C. 5470/2014
CRL.M.C. 691/2015
CRL.M.C. 2744/2015
10. CRL.M.C. 3860/2014 CBI PRASANTA VARMA, R V SINHA
CRL.M.A. 13224/2014 Vs. SHRI KANT CHAWLA AND ORS
WITH CRL.M.C. 3864/2014
Other Case filed against P.S.-FIR No. : (CBI-4-E-2006)
CRL.M.C. 1335/2012 filed by RAKESH KUMAR VIJ (Disposed on : 2012-07-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 914/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 915/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 917/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 916/2013 filed by SUSHIL VERMA (Disposed on : 2023-02-21) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 675/2013 filed by SANJAY KUMAR RATHI (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 757/2013 filed by VIRENDER KUMAR SYAL (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 667/2013 filed by ISHLEEN KAUR & ORS (D. of Hearing : 2022-07-06) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 1639/2014 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 616/2014 filed by RAKESH KUMAR VIJ (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.M.C. 3864/2014 filed by CBI (D. of Hearing : 2023-08-09) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.REV.P. 179/2020 filed by ASHWANI SHARMA (Disposed on : 2020-02-27) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 76/2021 filed by SANJAY GUPTA (D. of Hearing : 2022-12-20) and P.S.-FIR No. : (CBI-4-E-2006)
P.S.-FIR No. : (CBI-4-E-2006)
- 11 CRL.M.C. 3864/2014 CBI PRASANTA VARMA, R V SINHA
CRL.M.A. 13235/2014 Vs. SHRI KANT CHAWLA AND ORS
Other Case filed against P.S.-FIR No. : (CBI-4-E-2006)
CRL.M.C. 1335/2012 filed by RAKESH KUMAR VIJ (Disposed on : 2012-07-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 914/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 915/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 917/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 916/2013 filed by SUSHIL VERMA (Disposed on : 2023-02-21) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 675/2013 filed by SANJAY KUMAR RATHI (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 757/2013 filed by VIRENDER KUMAR SYAL (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)

CRL.A. 667/2013 filed by ISHLEEN KAUR & ORS (D. of Hearing : 2022-07-06) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.A. 1639/2014 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.A. 616/2014 filed by RAKESH KUMAR VIJ (D. of Hearing : 2015-11-20) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.M.C. 3860/2014 filed by CBI (D. of Hearing : 2023-08-09) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.REV.P. 179/2020 filed by ASHWANI SHARMA (Disposed on : 2020-02-27) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.A. 76/2021 filed by SANJAY GUPTA (D. of Hearing : 2022-12-20) and P.S.-FIR No. :(CBI-4-E-2006)
P.S.-FIR No. :(CBI-4-E-2006)

12. CRL.M.C. 4006/2014 DEEPAK SHANTILAL PAREKH MACE CORPORATE ASSOCIATES,
CRL.M.A. 13746/2014 Vs. STATE AND ANR ARUNABH CHOWDHARY
13. CRL.M.C. 4092/2014 M/S LUPIN LTD MACE CORPORATE ASSOCIATES,
CRL.M.A. 14064/2014 Vs. M/S SOCIAL POLITICAL AJAY BHARGAVA
WITH CRL.M.C. 4136/2014 OBSERVER OF INDIA
CRL.M.C. 4137/2014
CRL.M.C. 4138/2014
CRL.M.C. 4139/2014
- 14 CRL.M.C. 4121/2014 GLAXOSMITHKLINE MAVE CORPORATE ASSOCIATES,
CRL.M.A. 14144/2014 PHARMACEUTICALS LTD AND ORS ARUNABH CHOWDHURY
Vs. THE GOVT OF NCT OF DELHI
AND ANR
- 15 CRL.M.C. 4136/2014 NILESH GUPTA AJAY BHARGAVA
CRL.M.A. 14225/2014 Vs. M/S SOCIAL POLITICAL
OBSERVER OF INDIA
- 16 CRL.M.C. 4137/2014 DESH BANDHU GUPTA AJAY BHARGAVA
CRL.M.A. 14228/2014 Vs. M/S SOCIAL POLITICAL
OBSERVER OF INDIA
17. CRL.M.C. 4138/2014 DILEEP CHINUBHAI CHOKSI AJAY BHARGAVA
CRL.M.A. 14231/2014 Vs. M/S SOCIAL POLITICAL
OBSERVER OF INDIA
18. CRL.M.C. 4139/2014 KAMAL KISHORE SHARMA AJAY BHARGAVA
CRL.M.A. 14234/2014 Vs. M/S SOCIAL POLITICAL
OBSERVER OF INDIA
19. CRL.M.C. 4385/2014 MAMTA GYAN MITRA
WITH CRL.REV.P. 32/2014 Vs. VIJAY KUMAR AND ORS.
Other Case filed against P.S.-FIR No. :(GANDHI NAGAR-264/2003)
CRL.M.C. 40/2005 filed by VIJAY KUMAR & ORS. (Disposed on : 2006-07-17) and P.S.-FIR No. :(GANDHI NAGAR-
264/2003)
CRL.REV.P. 32/2014 filed by MAMTA (D. of Hearing : 2024-12-06) and P.S.-FIR No. :(GANDHI NAGAR-264/2003)
P.S.-FIR No. :(GANDHI NAGAR-264/2003)
20. CRL.M.C. 4708/2014 IPCA LABORATORIES LTD. AND ORS. AJAY BHARGAVA
CRL.M.A. 16003/2014 Vs. SOCIAL POLITICAL OBSERVER
OF INDIA
- 21 . CRL.M.C. 4846/2014 ALOK SAXENA AND ORS AJAY BHARGAVA
CRL.M.A. 16630/2014 Vs. M/S SOCIAL POLITICAL
WITH CRL.M.C. 4847/2014 OBSERVER OF INDIA

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSEOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-1539/2025 CM APPL. 7558/2025	MANEESH PIPES PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE AND ORS.	ESHNA KUMAR	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MITTAL(ESHNA@ESHNAKUMAR.COM)(9717313618)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
2	LPA-377/2024 CM APPL. 27953/2024	STATE OF NCT OF DELHI V/s PREETI & ORS.	UDIT MALIK	
		OTHER DETAILS OF ADVOCATES: UDIT MALIK(UDITGNCTD@GMAIL.COM)(9811981128)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PAWAN(PAWANRELEYLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) NDMC(LEGAL.ADVISOR@NDMC.GOV.IN)()(RESPONDENT) DIRECTORATE(CIVILDEFENCEHQ.DELJI@GOV.IN)()(RESPONDENT) DELHI JAL BOARD(CEDELHI.DJB@NIC.IN)()(RESPONDENT)		
3	W.P.(C)-5101/2021 CM APPL. 15624/2021	PROBLEMS OF THE MIGRANT/ORGANISED WORKERS V/s UNION OF INDIA THROUGH THE CABINET SECRETARY & ORS.	VARUN SINGH, VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) ABHIJEET PANDEY(ABHIJEETPANDEYKUMAR@GMAIL.COM)(8587073661)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT) SECLG(SECLG@NIC.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SSLG(SSLG.DELHI@GOV.IN)()(RESPONDENT)		
4	W.P.(C)-111/2024 CM APPL. 509/2024 CM APPL. 512/2024	AMANAT ALI INTER COLLEGE THROUGH ITS SECRETARY SHRI ASAD ALI V/s UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF LAW AND JUSTICE & ORS.	SHYAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: SHYAM R AGARWAL(OFFICE@ARIALAW.IN)(9810062835)(PETITIONER) SHYAM R. AGARWAL(OFFICE@ARIALAW.IN)(9810062835)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CWPRANCHI@GOV.IN, AMANATALIINTERCOLLEGE.BUNDU@GMAIL.COM)()(RESPONDENT) SECRETARY(SECRETARY.JAC2003@GMAIL.COM, SECRETARYALMOMIN@GMAIL.COM, JP.NCMEI@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
5	W.P.(C)-7420/2024 CM APPL. 30947/2024	GAURAV SOMANI V/s PRINCIPAL COMMISSIONER OF INCOME TAX -24 & ORS.	VAIBHAV GUPTA	
		OTHER DETAILS OF ADVOCATES: SHANKAR KUMAR SEN AND VAIBHAV GUPTA(VAIBHAVGUPTALEGAL@GMAIL.COM)(9899505223)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
6	W.P.(C)-13147/2024 CM APPL. 54938/2024	PRASHANT KUMAR V/s ASSITANT COMMISSIONER OF INCOME TAX & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) INCOME TAX, RUCHIR BHATIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, BHATIARUCHIR@GMAIL.COM)(0)(RESPONDENT) EASHA(EASHA@LGCLASSOCIATES.COM)(0)(RESPONDENT) EASHA(EASHA@LGCLASSOCIATES.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE PRATEEK JALAN
HON'BLE MR. JUSTICE GIRISH KATHPALIA

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MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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manish.prasad@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-6300/2015 CM APPL. 11471/2015	M/S. RISHABH AGRO INDUSTRIES LTD. V/s UNION OF INDIA AND ORS.	PURTI MARWAHA AND HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 37
 HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CONT.CAS(C)-844/2023 CM APPL. 62118/2023	RAKESH KUMAR KHER V/s DEPUTY COMMISSIONER & ORS.	NANDITA RAO, KAMLESH KUMAR MISHRA, CHETANYA SINGH	
		OTHER DETAILS OF ADVOCATES: JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) JAI SHANKAR , NANDITA RAO(JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) JAI(JAI.25KPUC@GMAIL.COM)()(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(RESPONDENT) CHETANYA SINGH(CHETANYA@CRLEGAL.IN)(9810388850)(RESPONDENT)		
2	REVIEW PET. 132/2022 In W.P.(C)-375/2021(Disposed off case) WITH CONT.CAS(C) 844/2023	1. PRAVEEN KUMAR & ORS. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	JAI SHANKAR	
		OTHER DETAILS OF ADVOCATES: 1. PRAVEEN KUMAR & ORS.(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) O P SAXENA AND KUMKUM SARIN()(7042552727)(PETITIONER) JAISHANKAR(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) 1. NORTH DELHI MUNICIPAL CORPORATION(RAVINDERCLOMCD@GMAIL.COM)(9212504099)(PETITIONER) 2. STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) JAI SHANKAR(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) NDMC(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MS.JUSTICE TARA VITASTA GANJU

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MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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AFTER NOTICE MISC. MATTERS				
1	FAO (COMM)- 208/2023 CM APPL. 53033/2023	M/S NARESH KUMAR GUPTA AND CO. PVT. LTD. V/s UNION OF INDIA	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES: BHUPESH NARULA(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9210066504)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
2	LPA-332/2015 CM APPL. 38691/2019 CM APPL. 37167/2023 CM APPL. 65049/2023 CM APPL. 65050/2023 WITH LPA 372/2015	SANJAY VATS V/s DELHI POLLUTION CONTROL COMMITTEE	DIVYAKANT LAHOTI, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI()(9868541200)(PETITIONER) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) AVINSH(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		

3	LPA-372/2015 CM APPL. 38690/2019 CM APPL. 11802/2024	V K JAIN V/s DELHI POLLUTION CONTROL COMMITTEE	DIVYAKANT LAHOTI, AVNISH AHLAWAT	
		<p>OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI()(9868541200)(PETITIONER) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) AVNISH(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) AVNISH(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)</p>		

07.03.2025

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HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

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MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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AFTER NOTICE MISC. MATTERS				
1	ITA-49/2024	SPIRITUAL REGENERATION MOVEMENT FOUNDATION OF INDIA V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 2(1), NEW DELHI	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(7327094333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT2.1@INCOMETAX.GOV.IN){}(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE AMIT MAHAJAN

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FOR ADMISSION				
1	CM APPL. 6135/2025 CM APPL. 6136/2025 REVIEW PET. 53/2025 In LPA-564/2019(Disposed off case)	UDAY J DESAI & ORS V/s UNION OF INDIA & ORS	NEEHA NAGPAL, SUDARSH MENON, ARUN AGGARWAL, SAURABH KIRPAL, ANSHUMAN NANDI, RAVI PRAKASH, EKTA SINGH, KARAN KHANNA, SIDDHESH KOTWAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL()(9810030834)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
2	CM APPL. 3582/2024 CM APPL. 1299/2025 REVIEW PET. 22/2024 In LPA-471/2023(Disposed off case)	SHALINI SINGH V/s UNITED INDIA INSURANCE COMPANY LIMITED & ORS.	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKKUMARRAVI@GMAIL.COM)()(PETITIONER) AKDE_ADVOCATE(AKDE_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT) NIKHIL JAIN (OFFICEOFNIKHILJAIN@GMAIL.COM)()(RESPONDENT) ANANAYA16DE(ANANAYA16DE@GMAIL.COM)()(RESPONDENT) RAVI KUMAR (RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) ARNAV(ARNAV@DGLAW.CO.IN)()(RESPONDENT) ANANYA DE(ANANYA16DE@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT) OFFICEOFNIKHILJAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)()(RESPONDENT) AKDE(AKDE_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
3	W.P.(C)-12512/2021 WITH W.P.(C) 17538/2022	M/S KANIKA EXPORTS V/s UNION OF INDIA & ORS.	NAND KISHORE SHARMA	
		OTHER DETAILS OF ADVOCATES: N.K. SHARMA(ADVOCATENKS393@GMAIL.COM)(9810256796)(PETITIONER) AE CGST DELHI SOUTH(AE.CGSTDELHISOUTH@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){1123384193}(RESPONDENT) DINESH MEENA(DINESHMEENA.IRS@GOV.IN){}(RESPONDENT) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
4	W.P.(C)-17538/2022	M/S MALIK SEASONING AND SPICES PRIVATE LIMITED V/s COMMISSIONER OF GOODS AND SERVICE TAX	DINESH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PULKIT PANDEY (DELHINORTH-LEGAL@GMAIL.COM){}(RESPONDENT)		

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
 HON'BLE MR. JUSTICE TEJAS KARIA

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AFTER NOTICE MISC. MATTERS				
1	CM APPL. 19995/2023 REVIEW PET. 111/2023 In W.P.(C)-8867/2014 (Disposed off case)	M/S M.R. TOWERS PVT. LTD. V/s UNION OF INDIA & ORS	CHETAN ANAND, MANIKA TRIPATHY, JYOTI TYAGI, ARINDAM DEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(RESPONDENT) ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(PETITIONER)		
2	W.P.(C)-7202/2015	NIRMAL SINGH V/s UNION OF INDIA & ORS	N.S. CHECHI, ADITYA PAROLIA, VIJAY JOSHI, SANJAY KUMAR PATHAK, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
3	W.P.(C)-10405/2015	PIMA LAL V/s GOVERNMENT OF NATIONAL CAPITAL TERRITROY OF DELHI & ORS	V.K. SHAILENDRA, PAWAN MATHUR, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
4	REVIEW PET. 10/2018 In W.P.(C)-1869/2016 (Disposed off case)	CHAMAN SINGH AND ORS V/s LAND ACQUISITION COLLECTOR EAST AND ANR	INDER SINGH, RAJIV KUMAR GHAWANA, YEESHU JAIN, JYOTI TYAGI, ASHUTOSH KAUSHIK, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA()(9899308878)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT) ASHUTOSH		

		KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
5	W.P.(C)-2819/2018	BIMAL KUMAR JANA V/s SANTA DEY & ORS	SANDEEP KUMAR & ASSOCIATES ADVOCATES, ANJU BHATTACHARYA, ANUJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR & ASSOCIATES ADVOCATES()(8291261610)(PETITIONER) ANUJ KUMAR SHARMA(ANUJKRSHARMA01@GMAIL.COM)(9971075016)(PETITIONER)		
6	W.P.(C)-14966/2022 CM APPL. 40603/2024	DALJIT SINGH V/s REGISTRAR OF COOPERATIVE SOCIETIES & ANR.	NITISH CHAUDHARY, BRIJENDER SINGH DHULL, SIMARJEET SINGH SALUJA, SANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) REGISTRAR OF CO-OPERATIVE SOCIETIES(RCOOP@NIC.IN, MUSHTAQMIR6@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BRIJENDER SINGH DHULL(BRIJENDERDHULL@GMAIL.COM)(9810616615)(PETITIONER) NITISH(NITISHCY@GMAIL.COM)(0)(RESPONDENT) SIMARJEET SINGH SALUJA(ADVSIMARSALUJA@GMAIL.COM)(8368860092)(PETITIONER) BRIJENDER SINGH DHULL(BRIJENDERDHULL@YAHOO.COM)(9810616615)(RESPONDENT) SANDEEP KUMAR (SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER)		
7	CM APPL. 54979/2024 In W.P.(C)-11350/2023 (Disposed off case)	JAIN COOPERATIVE BANK LTD V/s NAVEEN KUMAR JAIN & ANR.	ABHINAV SHARMA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) NAVIN JAIN(JAINNAVIN17@GMAIL.COM, ANILADVOCATE@GMAIL.COM, RCOOP@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANILKUMAR(ANILADVOCATE@GMAIL.COM)(9810537420)(PETITIONER) SANTOSH KUMAR TRIPATHI(ADVASOFFICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-17381/2024	NATIONAL SPORTS CLUB OF INDIA V/s GOVERNMENT OF NCT DELHI & ORS.	HASAN MURTAZA	
		OTHER DETAILS OF ADVOCATES: HASAN MURTAZA(H.MURTAZA@HOTMAIL.COM)(9871592299)(PETITIONER) SANTOSH KUMAR TRIPATHI, PWD, LDO(STANDINGCOUNSELGNCTD@GMAIL.COM, DIRM-PWD@DELHI.GOV.IN, LDO@NIC.IN)(9868250806)(RESPONDENT) NDMC, GNCTD, NDMC(LAW.DEPTT.NDMC@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM, CE.CIVIL1@NDMC.GOV.IN)(0)(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
9	W.P.(C)-2912/2016	DISCOVER INDIA TOUR (P) LTD & ORS. V/s UNION OF INDIA & ORS.	SUMI ANAND, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTH PANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		

COURT NO. 38
HON'BLE MR.JUSTICE YASHWANT VARMA
HON'BLE MR.JUSTICE DHARMESH SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTER(END OF THE BOARD)				
1	FAO(OS) (COMM)-173/2022 CM APPL. 30294/2022 CM APPL. 30295/2022 WITH FAO(OS) (COMM) 174/2022 FAO(OS) (COMM) 209/2022 RFA(OS)(COMM) 3/2024	GODADDY.COM LLC V/s SNAPDEAL PRIVATE LIMITED AND ORS	ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, PRITHVI SINGH	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ALIPAK BANERJEE & SHWETA SAHU(LITIGATION.DELHI@NISHITHDESAI.COM)(9004057125)(PETITIONER) GODADDY.COM LLC(HQ@GODADDY.COM)()(PETITIONER) NAME CHEAP(LEGALANDABUSE@NAMECHEAP.COM)()(RESPONDENT) ENDURANCE DOMAIAANS TECHNOLOGY LLP(COMPLIANCE@EDTPL.IN)()(RESPONDENT) FIRST ALLIANCE GROUP(DOMAINS.INFO@NETLUCES.COM)()(RESPONDENT) TUCONWS.COM(DOMAINS@TUCOWS.COM)()(RESPONDENT) TLD REGISTRAR(ADMIN@TLDREGSTRARSOUTIONS.COM)()(RESPONDENT) NAME SILO(SUPPORT@NAMESILO.COM)()(RESPONDENT) WIX.COM(ABUSE@WIX.COM)()(RESPONDENT) CRAZY DOMAINS(REGISTRY@CRAZYDOMAINS.COM)()(RESPONDENT) NATIONAL INTERNET(INFO@NIXI.IN)()(RESPONDENT) EPIK INC(SUPPORT@EPIK.COM)()(RESPONDENT) FAST DOMAIN(LEGAL@FASTDOMAIN.COM)()(RESPONDENT) DOMAIN(ICANN@BUYDAMAINS.COM)()(RESPONDENT) HIO(SUPPORT@RRPPROXT.NET)()(RESPONDENT) ALIBABA(REGSUPPORT@LIST.ALIBABA-INC.COM)()(RESPONDENT) IAPI GMBH(REGISTRY-LIAISON@KEY-SYSTEMS.NET)()(RESPONDENT) KEY-SYSTEMS (SUPPORT@RRPPROXT.NET)()(RESPONDENT) APP CRO(INFO@VEBONIX.COM)()(RESPONDENT) DYNADOT LLC(INFO@DYNADOT.COM)()(RESPONDENT) SNAPDEAL PVT LTD(COPMLIANCE@SNAPDEAL.COM)()(RESPONDENT) HOSTING(ABUSE@OPENPROVIDER.COM)()(RESPONDENT) DNC HONDINGS(DOMAINS.INFO@NETLUCES.COM)()(RESPONDENT) TURN COMMERCE(SUPPORT@NAMEBIRGHT.COM)()(RESPONDENT) DNSP POD(INFO@DNSPOD.COM)()(RESPONDENT) HOSTINGER(ABUSE@HOSTINGER.COM)()(RESPONDENT) FREE DROP(CUSTOMERSERVICE@NETWORKSOLUTIONS.COM)()(RESPONDENT) DOMAIN(CONTACT@PUBLICCDOMAINREGISTRY.COM)()(RESPONDENT) WILD WEST DOMAINS(ABUSE@WILDWESTDOMAINS.COM)()(RESPONDENT) ONLINE SA(RIPE-LIRMAL@PROXAD.NET)()(RESPONDENT) PDR LTD(COMPLAINT@PUBLICDOMAINREGISTRY.COM)(9004057125)(RESPONDENT) DOMAIN(TLDDAMIN@LOGICBOXES.COM)()(RESPONDENT) INONOS(COMPLIANCE@IONOS.DE)()(RESPONDENT)		

		DEPARTMENT OF (SECY-DOT@NIC.IN, DIRDS2-DOTNIC.IN){}(RESPONDENT) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(RESPONDENT) PRITHVI SINGH (ADVKUMARVK@GMAIL.COM)(9911167179)(RESPONDENT)			
2	FAO(OS) (COMM)-174/2022 CM APPL. 30300/2022 CM APPL. 30301/2022	ENDURANCE DOMAINS TECHNOLOGY LLP AND ORS V/s SNAPDEAL PRIVATE LIMITED AND ORS	ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, PRITHVI SINGH	Listing Remarks: PH/EOB	
		OTHER DETAILS OF ADVOCATES: BIG ROCK SOLUTIONS LTD(ABUSE@BIGROCK.COM)(9004057125)(PETITIONER) ENDURANCE DOMAINS TECHNOLOGY LLP(COMPLIANCE@EDTPL.IN)(9004057125)(PETITIONER) PDR LTD (COMPLAINT@PUBLICDOMAINREGISTRY.COM)(9004057125)(PETITIONER) ALIPAK BANERJEE & SHWETA SAHU(LITIGATION.DELHI@NISHITHDESAI.COM)(9987115749)(PETITIONER) DROP CATCH(DOMAINS@HUGEDOMAINS.COM){}(RESPONDENT) FAST DOMAIN(LEGAL@FASTDOMAIN.COM){}(RESPONDENT) ALIBABA(REGSUPPORT@LIST.ALIBABA-INC.COM){}(RESPONDENT) DNC HONDINGS(INQUIRIES@DIRECTNIC.COM){}(RESPONDENT) ONLINE SAS(RIPE-LIRMAL@PROXAD.NET){}(RESPONDENT) TURN COMMERCE(SUPPORT@NAMEBIRGHT.COM){}(RESPONDENT) DOMAIN(TLDDAMIN@LOGICBOXES.COM){}(RESPONDENT) DOMAIN(ICANN@BUYDOMAINS.COM){}(RESPONDENT) EPIK INC(SUPPORT@EPIK.COM){}(RESPONDENT) DEPARTMENT OF (SECY-DOT@NIC.IN, DIRDS2-DOTNIC.IN){}(RESPONDENT) NATIONAL INTERNET(INFO@NIXI.IN){}(RESPONDENT) COMPLIACE(COMPLIANCE@SNAPDEAL.COM){}(RESPONDENT) SHWETA SAREEN(SHWETASREE@FIDULAWCHAMBER.COM){}(RESPONDENT) DNSP POD(INFO@DNSPOD.COM){}(RESPONDENT) GODADDY.COM LLC(HQ@GODADDY.COM){}(RESPONDENT) TUCOWS.COM CO(DOMAINS@TUCOWS.COM){}(RESPONDENT) SNAPDEAL PVT LTD(COMPLAINCE@SNAPDEAL.COM){}(RESPONDENT) DOMAIN(CONTACT@PUBLICCDOMAINREGISTRY.COM){}(RESPONDENT) WIX(ABUSE@WIX.COM){}(RESPONDENT) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(RESPONDENT) PRITHVI SINGH (ADVKUMARVK@GMAIL.COM)(9911167179)(RESPONDENT)			
3	FAO(OS) (COMM)-209/2022 CM APPL. 35847/2022 CM APPL. 35849/2022	SNAPDEAL LIMITED V/s GODADDY.COM, LLC AND OTHERS	PRITHVI SINGH	Listing Remarks: PH/EOB	
		OTHER DETAILS OF ADVOCATES: TANYA VARMA AND DEVYANI NATH(LITIGATION@FIDUSLAWCHAMBERS.COM)(9911167179)(PETITIONER) ENDURANC DOMAINS TECHNOLOGY LLP(LEGAL@GODADDY.COM, COMPLIANCE@EDTPL.IN, ABUSE@BIGROCK.COM, SUPPROT@EPIC.COM){}(RESPONDENT) FREE DROP ZONE LLC(CUSTOMERSERVICE@NETWORKSOLUTIONS.COM, CONTACT@PUBLICDOMAINREGISTRY.COM){}(RESPONDENT) IAPI GMBH(REGISTRY-LIAISON@KEY-SYSTEMS.NET, REGISTRY@CRAZYDOMAINS.COM, INFO@VEBONIX.COM){}(RESPONDENT) ALIBABA CLOUD COMPUTING BEIJING CO LTD(REGSUPPORT@LIST.ALIBABA- INC.COM,ICANN@BUYDOMAINS.COM,INQUIRES@DIRECTNIC.COM){}(RESPONDENT)			
4	RFA(OS)(COMM)-3/2024 CM APPL. 4887/2024	GODADDY.COM LLC V/s SPORTA TECHNOLOGIES PVT.LTD. & ORS.	R MAYA, R MAYA	Listing Remarks: PH/EOB	
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANYA CHAUDHARY(TANYA.CHAUDHARY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) FIDUS LAW CHAMBERS(LITIGATION@FIDUSLAWCHAMBERS.COM){}(RESPONDENT) CP MITTAL(CPMITTAL1986@GMAIL.COM){}(RESPONDENT) DREAMZ(HR@DREAMZ11.COM){}(RESPONDENT) DREAM(FINANCE@DREAM11.COM){}(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)			

5	FAO(OS) (COMM)-270/2023 CM APPL. 63992/2023 WITH FAO(OS) (COMM) 173/2022	GODADDY.COM LLC V/s SONY INTERACTIVE ENTERTAINMENT INC.	R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANYA CHAUDHARY(TANYA.CHAUDHARY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) PLAY STATION(PLAYSTATIONPR@SONY.COM)()(RESPONDENT) SONY PLAY STATION(SONYPLAYSTATIONSTORE84@GMAIL.COM)()(RESPONDENT) SONY PLAY STATION(SONYPLAYSTATIONSTORE414@GMAIL.COM)()(RESPONDENT)		
6	FAO(OS) (COMM)-279/2023 CM APPL. 66338/2023 WITH FAO(OS) (COMM) 33/2024 FAO(OS) (COMM) 173/2022	GODADDY COM LLC V/s JOCKEY INTERNATIONAL INC AND ORS	R MAYA, R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANAYA CHAUDHARY(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) JOCKEY SHOP(INFO@JOCKEYSHOPS.COM)()(RESPONDENT) GOOGLE (REGISTRAR-DOMAINS@GOOGLE.COM)()(RESPONDENT) JOCKEY SHOP(CONTACT@JOCKEYSHOPS.COM)()(RESPONDENT) HOSECRETARIAL(HOSECRETARIAL@CANRABANK.COM)()(RESPONDENT) MOC (MOC-OFFICE@GOV.IN)()(RESPONDENT) JOCKEY SHOP(INFO@JOCKEYCONNECT.COM)()(RESPONDENT) JOCKEY(SUPPORT@JOCKEYDEALERSHIP.COM)()(RESPONDENT) HELPLEGAL(HELPLEGAL@RBI.ORG.IN)()(RESPONDENT) JOCKEY(SUPPORT@JOCKEYSTOREFRANCHIESE.COM)()(RESPONDENT) JOCKEY SHOP(CONTACT@JOCKEYSHOP.COM)()(RESPONDENT) JOCKEY(ASSISTANCE@JOCKEY.COM)()(RESPONDENT) SHREEGANESH(SHREEGANESH9898.IN@GMAIL.COM)()(RESPONDENT) ABUSE(ABUSE@BIGROCK.COM)()(RESPONDENT) PNB(CARE@PNB.CO.IN)()(RESPONDENT) APINAME(DOMAIN@APINAME.COM)()(RESPONDENT) DESTEK(DESTEK@ATAKDOMAIN.COM)()(RESPONDENT) CALCUTTA(HOLAW.CALCUTTA@UCOBANK.CO.IN)()(RESPONDENT) BANK(SERVICE.BANK@KOTAK.COM)()(RESPONDENT) JOCKEY(BUSINESS@JOCKEYCONNECT.COM)()(RESPONDENT) RAKESH(RAKESH@MEITY.GOV.IN)()(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)		
7	FAO(OS) (COMM)-33/2024 CM APPL. 11711/2024	GODADDY.COM LLC V/s JOCKEY INTERNATIONAL INC & ORS.	R MAYA, MADHURIMA SARANGI, R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA, TANYA CHAUDHRY, SHIVAM(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) ALTA VISTA(SEARCH.ALTAVISTA@GMAIL.COM)(9067854900)(RESPONDENT) BIGROCK SOLUTIONS LTD(ABUSE@BIGROCK.COM)()(RESPONDENT) TARINI DAS()(6299796289)(RESPONDENT) INDRAMANI ()(7750880379)(RESPONDENT) MUSKAN()(9748120989)(RESPONDENT) RIMPA NASKAR()(9038182466)(RESPONDENT) GOOGLE LLC(REGISTRAR-DOMAINS@GOOGLE.COM)()(RESPONDENT) CANARA BANK(HOSECRETARIAL@CANRABANK.COM)()(RESPONDENT) DEPARTMENT(MOC-OFFICE@GOV.IN)()(RESPONDENT) SK HUMAYUN()(8276962126)(RESPONDENT) DOMAIN(SUPPORT@JOCKEYDEALERSHIP.COM)(9474121603)(RESPONDENT) NAMESILO LLC(SUPPORT@NAMESILO.COM)()(RESPONDENT) JOCKEY INTERNATIONAL(WECARE@JOCKEYINDIA.COM)()(RESPONDENT) UJJWAL KUMAR(SHREEGANESH9898.IN@GMAIL.COM)(9474121603)(RESPONDENT) RESERVE BANK OF INDIA(HELPLEGAL@RBI.ORG.IN)()(RESPONDENT) DOMAIN (INFO@JOCKEYSHOPS.COM)(8276962126)(RESPONDENT) ATAK(DESTEK@ATAKDOMAIN.COM)()(RESPONDENT) KOTAK MAHINDRA BANK LTD(SERVICE.BANK@KOTAK.COM)()(RESPONDENT) SK ASGARALI()(9474121603)(RESPONDENT) SAURAV KUMAR()(8825357553)(RESPONDENT) NORUAL HASSAN ()(9163708207)(RESPONDENT) UCO BANK(HOLAW.CALCUTTA@UCOBANK.CO.IN)()(RESPONDENT) UBIN(UBIN0931667@UNIONBANKOFINDIA.BANK)(0)(RESPONDENT) MADHURIMA SARANGI(MADHURIMA.SARANGI@GMAIL.COM)(9870118999)(RESPONDENT)		

		R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(RESPONDENT)		
8	FAO(OS) (COMM)-14/2024 CM APPL. 5483/2024 WITH FAO(OS) (COMM) 33/2024 RFA(OS)(COMM) 3/2024	GODADDY.COM LLC V/s COLGATE PALMOLIVE COMPANY AND ORS	R MAYA, R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANAYA CHAUDHARY(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) COLPAL(INVESTOR_RELATIONS@COLPAL.COM){}(RESPONDENT) COLGATE(INFO@COLGATEPALOLIVEINDIA.IN){}(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)		

07.03.2025

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cmrajeevkumar.dhc@gov.in

cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1.	CM APPL. 7431/2025 CM APPL. 7432/2025 REVIEW PET. 61/2025 In W.P.(C)-10971/2023(Disposed off case)	ELENA SHVEDOVA V/s UNOIN OF INDIA AND ORS	PRABJYOTI KAUR CHADHA, ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: D S CHADDA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PANKAJ JUNG PURA(PANKAJ.JUNGPURA@GMAIL.COM)(0)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
2.	CM APPL. 68324/2024 CM APPL. 68325/2024 CM APPL. 68326/2024 REVIEW PET. 434/2024 In W.P.(C)-12633/2024(Disposed off case)	KAWALPREET SINGH V/s INCOME TAX OFFICER, WARD 58 (1), DELHI & ANR.	LALIT MOHAN GROVER	
		OTHER DETAILS OF ADVOCATES: ESTEEM LAW ASSOCIATES LLP(ESTEEMLAWASSOCIATES@GMAIL.COM, LALIT.G.LAW@GMAIL.COM)(9810113968)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) ESTEEM LAW ASSOCIATES LLP(ESTEEMLAWASSOCIATES@GMAIL.COM)(9810113968)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTER(END OF THE BOARD)				
3.	W.P.(C)-10999/2018 WITH W.P.(C) 15170/2022	M/S PYRAMID INFRATECH PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
4.	W.P.(C)-15170/2022	CAROA PROPERTIES LLP AND ANR V/s UNION OF INDIA AND ORS.	TRANSFER PETITON, KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
5.	W.P.(C)-12647/2018	LIFESTYLE INTERNATIONAL PVT. LTD. V/s UNION OF INDIA & ORS.	TARUN GULATI, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		
6.	W.P.(C)-13194/2018	SHARMA TRADING COMPANY V/s UNION OF INDIA & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: UDIT JAIN(AJAY.KUMAR7054@GMAIL.COM)(9811419024)(PETITIONER)		
7.	W.P.(C)-378/2019	HINDUSTAN UNILEVER LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER)		
8.	W.P.(C)-1418/2019	M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL, PROPRIETOR V/s NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH ITS SECRETARY & ORS.	SWARNENDU CHATTERJEE, TARUN GULATI, ANMOL GUPTA, SWARNENDU CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SWARNENDU CHATTERJEE(SWARNENDUCHATTERJEE.PSA@GMAIL.COM)(8826352053)(PETITIONER) TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(RESPONDENT) ANMOL GUPTA(GUPTA15MOLI@GMAIL.COM)(7428415530)(PETITIONER) SWARNENDU CHATTERJEE(CHATTERJEEAOR@SWARNENDU.CO)(7838714096)(PETITIONER)		
9.	W.P.(C)-1655/2019	M/S EXCEL RASAYAN PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO., HARPREET SINGH, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
10.	W.P.(C)-2347/2019	JUBILANT FOODWORKS LTD. & ANR. V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
11.	W.P.(C)-4213/2019	ABBOTT HEALTHCARE PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER)		
12.	W.P.(C)-5558/2019 CM APPL. 24368/2019	UNICHARM INDIA PVT. LTD. V/s UNION OF INDIA & ORS.	RUPENDER SINHMAR	
		OTHER DETAILS OF ADVOCATES: RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER)		

13.	W.P.(C)-7743/2019 WITH W.P.(C) 8162/2019 W.P.(C) 10999/2018 W.P.(C) 12444/2018 W.P.(C) 12647/2018 W.P.(C) 13194/2018 W.P.(C) 378/2019 W.P.(C) 1418/2019 W.P.(C) 1655/2019 W.P.(C) 2347/2019 W.P.(C) 3759/2019 W.P.(C) 4213/2019 W.P.(C) 5558/2019 W.P.(C) 7910/2019 W.P.(C) 7911/2019 W.P.(C) 8078/2019 W.P.(C) 9053/2019 W.P.(C) 11253/2019 W.P.(C) 12355/2019 W.P.(C) 12717/2019 W.P.(C) 12847/2019 W.P.(C) 969/2020 W.P.(C) 1171/2020 W.P.(C) 1406/2020 W.P.(C) 1780/2020 W.P.(C) 2083/2020 W.P.(C) 2084/2020 W.P.(C) 2445/2020 W.P.(C) 2490/2020 W.P.(C) 2742/2020 W.P.(C) 3737/2020 W.P.(C) 3910/2020 W.P.(C) 3911/2020 W.P.(C) 4131/2020 W.P.(C) 4345/2020 W.P.(C) 4348/2020 W.P.(C) 4375/2020 W.P.(C) 4516/2020 W.P.(C) 4607/2020 W.P.(C) 4824/2020 W.P.(C) 4957/2020 W.P.(C) 5347/2020 W.P.(C) 5798/2020 W.P.(C) 5979/2020 W.P.(C) 6671/2020 W.P.(C) 7412/2020 W.P.(C) 2440/2021 W.P.(C) 7736/2020 W.P.(C) 8229/2020 W.P.(C) 8751/2020 W.P.(C) 9146/2020 W.P.(C) 9931/2020 W.P.(C) 9934/2020 W.P.(C) 9935/2020 W.P.(C) 10901/2020 W.P.(C) 10932/2020 W.P.(C) 990/2021 W.P.(C) 997/2021 W.P.(C) 1357/2021 W.P.(C) 1366/2021 W.P.(C) 1593/2021 W.P.(C) 1765/2021 W.P.(C) 1766/2021 W.P.(C) 1852/2021 W.P.(C) 1951/2021 W.P.(C) 2676/2021 W.P.(C) 2785/2021 W.P.(C) 2897/2021 W.P.(C) 2970/2021	RECKITT BENCKISER INDIA PRIVATE LIMITED V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	R. JAWAHAR LAL	
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	<p>W.P.(C) 3254/2021 W.P.(C) 3306/2021 W.P.(C) 3327/2021 W.P.(C) 3508/2021 W.P.(C) 3867/2021 W.P.(C) 4600/2021 W.P.(C) 4789/2021 W.P.(C) 4794/2021 W.P.(C) 6337/2021 W.P.(C) 12471/2021 W.P.(C) 14666/2021 W.P.(C) 6983/2022 W.P.(C) 7781/2022 W.P.(C) 8705/2022 W.P.(C) 12533/2022 W.P.(C) 12557/2022 W.P.(C) 12573/2022 W.P.(C) 12639/2022 W.P.(C) 12797/2022 W.P.(C) 13657/2022 W.P.(C) 13715/2022 W.P.(C) 14835/2022 W.P.(C) 15169/2022 W.P.(C) 15172/2022 W.P.(C) 15240/2022 W.P.(C) 16890/2022 W.P.(C) 17073/2022 W.P.(C) 15289/2022 W.P.(C) 16178/2022 W.P.(C) 16266/2022 W.P.(C) 16734/2022 W.P.(C) 16935/2022 W.P.(C) 17010/2022 W.P.(C) 246/2023 W.P.(C) 3866/2023 W.P.(C) 11180/2023 W.P.(C) 11910/2023</p>			
		OTHER DETAILS OF ADVOCATES: R. JAWAHAR LAL(JAWAHAR@PRALAW.IN)(9958998396)(PETITIONER)		
14.	W.P.(C)-12355/2019	PARAMOUNT, PROPBUILD PVT. LTD. V/s UNION OF INDIA & ORS.	SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER)		
15.	W.P.(C)-12717/2019	BHARTIYA CITY DEVELOPERS PVT LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
16.	W.P.(C)-12847/2019 CM APPL. 52474/2019	RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER)		
17.	W.P.(C)-7910/2019 CM APPL. 32779/2019	SALARPURIA REAL ESTATE PVT. LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., HARPREET SINGH, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		

18.	W.P.(C)-7911/2019	SATTVA DEVELOPERS PVT. LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., HARPREET SINGH, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
19.	W.P.(C)-8162/2019	AFFINITI ENTERPRISES V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	R. JAWAHAR LAL, HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: R. JAWAHAR LAL(JAWAHAR@PRALAW.IN)(9958998396)(PETITIONER)		
20.	W.P.(C)-9053/2019	UNICHARM INDIA PVT. LTD V/s UNION OF INDIA & ORS.	RUPENDER SINHMAR, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
21.	W.P.(C)-10901/2020 CM APPL. 34162/2020 CM APPL. 34163/2020	S.C. JOHNSON PRODUCTS PVT. LTD. V/s UNION OF INDIA, THROUGH ITS SECRETARY & ORS.	RAJAT BOSE, RAJAT BOSE	
		OTHER DETAILS OF ADVOCATES: RAJAT BOSE(RAJAT.BOSE@AMSSHARDUL.COM)(8448798974)(PETITIONER) UNION OF INDIA, THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY, THROUGH ITS CHAIRMAN(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(PETITIONER) DIRECTORATE GENERAL OF ANTI PROFITEERING, THROUGH ITS DIRECTOR GENERAL(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
22.	REVIEW PET. 127/2024 In W.P.(C)-10932/2020	M/S EMAAR MGF LAND LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, KARAN SACHDEV, AGRIM ARORA	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN(CHARANYA.L@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) RAHUL KUMAR(RAHUL.KUMAR@ARCS.ASIA)(9910602435)(RESPONDENT) V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)()(RESPONDENT) V.LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9560712505)(PETITIONER) ZOHEB HOSSAIN, RAVI PRAKASH(HOSSAINZOHEB@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
23.	W.P.(C)-1171/2020	IFB INDUSTRIES LTD, V/s NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.	UJJWAL ANILCHANDRA RANA, KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: UJJWAL ANILCHANDAR RANA(GAGRAT@GAGRATDELHI.COM)(9811153618)(PETITIONER) KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER)		
24.	W.P.(C)-1406/2020 CM APPL. 4879/2020	M/S FRIENDS LAND DEVELOPERS V/s UNION OF INDIA & ORS.	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER)		

25.	W.P.(C)-1780/2020	JOHNSON & JOHNSON PVT.LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
26.	W.P.(C)-2083/2020 CM APPL. 7369/2020	FUSION BUILDTECH PVT LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
27.	W.P.(C)-2084/2020 CM APPL. 7371/2020	ASTER INFRAHOME PVT LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
28.	W.P.(C)-2445/2020 WITH W.P.(C) 2748/2019	MIS SARVPRIYA SECURITIES PVT. LTD V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER)		
29.	W.P.(C)-2490/2020	JOHNSON & JOHNSON PVT LTD, V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
30.	W.P.(C)-2742/2020 CM APPL. 9552/2020	ACME HOUSING INDIA PVT. LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN, ANAND DILIP LANDGE	
		OTHER DETAILS OF ADVOCATES: UDIT JAIN(AJAY.KUMAR7054@GMAIL.COM)(9811419024)(PETITIONER) ANAND DILIP LANDGE(ADVANANLANDGE@GMAIL.COM)(9930309799)(PETITIONER)		
31.	W.P.(C)-3737/2020	PHILIPS INDIA LIMITED. V/s UNION OF INDIA & ORS.	SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR, SIDDHARTH RAJKONWAR(SIDDHARTH.RAJ.ADV@GMAIL.COM)(9971220849)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(8588089272)(RESPONDENT) NATIONAL ANTI-PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) DIRECTOR GENERAL OF ANIT- PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) KERALA STATE LEVEL SCREENING COMMITTEE(JOINTCOMMISSIONERTAXES@GMAIL.COM)(9446168584)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
32.	W.P.(C)-3910/2020	MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR V/s UNION OF INDIA & ORS	TRANSFER PETITION, KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER)		
33.	W.P.(C)-3911/2020	M/S NANI RESORTS AND FLORICULTURE PVT. LTD. V/s UNION OF INDIA & ORS.	TRANSFER PETITION, RAJEEV MAHESHWARANAND ROY	
		OTHER DETAILS OF ADVOCATES: RAJEEV MAHESHWARANAND ROY(RAJEEVMROY@GMAIL.COM)(9811181935)(RESPONDENT)		
34.	W.P.(C)-4131/2020	MS. SAMSONITE SOUTH ASIA PVT. LTD V/s UNION OF INDIA & ORS.	ALOK YADAV	
		OTHER DETAILS OF ADVOCATES: ALOK YADAV(ALOK.YADAV@ICLOUD.COM)(9971499911)(PETITIONER) ALOKYADAV(YADAVALOKOFFICE@GMAIL.COM)(9971499911)(PETITIONER)		

		MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
35.	W.P.(C)-4345/2020	RECKITT BENCKISER INDIA PRIVATE LIMITED V/s UNION OF INDIA AND ORS & ORS.	R. JAWAHAR LAL
		OTHER DETAILS OF ADVOCATES: RECKITT BENCKISER INDIA PRIVATE LIMITED(JAWAHAR@PRALAW.IN)()(RESPONDENT) PRA LAW OFFICES, R. JAWAHAR LAL(ANUJ@PRALAW.IN)(9958996312)(PETITIONER) THE DIRECTOR GENERAL OF ANTIPROFITEERING(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) THE NATIONAL ANTIPROFITEERING AUTHORITY(MOHAMMEDMUGEEM@GMAIL.COM)()(PETITIONER) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)	
36.	W.P.(C)-4348/2020	APEX MEADOWS PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, RAMBABU MULLAPUDI
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, BL NARASIMHAN , YOGENDER ALDAK(NARASIMHAN.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) SH. D. SIVA KRISHAN(EUREKA_VIC@YAHOO.CO.IN)()(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SH. PAWAN KUMAR(PAWAN_ALLOYS@REDIFFMAIL.COM)()(RESPONDENT) SH. S. SURYA RAO(UDAY4GUNNY@GMAIL.COM)()(RESPONDENT) SH. P RAVIKANTH(RKPTTD@GMAIL.COM)()(RESPONDENT) SH. B. V. RAVISANKAR(RAVISANKARBATTULA.99@GMAIL.COM)()(RESPONDENT) SH. KARPURA PANICKAR(KARPURAVP@GMAIL.COM)()(RESPONDENT) MR. RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) SMT P. DAMAYANTHI(DHANALASKHMIENTERPRIS@GMAIL.COM)()(RESPONDENT) RAMBABU MULLAPUDI(MULLAPUDIRAM@YAHOO.COM)(8800511022)(RESPONDENT) RAMBABU MULLAPUDI(MULLAPUDIRAM@YAHOO.COM)(8800511022)(RESPONDENT)	
37.	W.P.(C)-4375/2020	M/S PATANJALI AYURVED LTD V/s UNION OF INDIA & ORS.	PRAVESH THAKUR, PRIYADARSHI MANISH
		OTHER DETAILS OF ADVOCATES: M/S PATANJALI AYURVED LTD(YDARYA@PATANJALIAYURVED.ORG)()(RESPONDENT) PRAVESH THAKUR(ADVPRAVESH THAKUR@YAHOO.COM)(9810341671)(PETITIONER) PRAVESH THAKUR(ADVPRAVESH@YAHOO.COM)(9810341671)(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(DGSsafeguards@NIC.IN)()(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER)	
38.	W.P.(C)-4516/2020	MCNROE CONSUMER PRODUCTS PVT. LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH , UDIT JAIN() (9811419024)(PETITIONER) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT) STANDING COMMITTEE(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAHUL SHARMA(COMMUNITIES@LOCALCIRCLES.COM)(8826663719)(RESPONDENT)	
39.	W.P.(C)-4607/2020	AFFINITI ENTERPRISES V/s UNION OF INDIA & ORS.	R. JAWAHAR LAL
		OTHER DETAILS OF ADVOCATES: AFFINITI ENTERPRISES(JAWAHAR@PRALAW.IN)()(RESPONDENT) PRA LAW OFFICES(ANUJ@PRALAW.IN)(9958996312)(PETITIONER) R. JAWAHARLAL(JAWAHAR@PRALAW.IN)(9958998396)(PETITIONER) THE DIRECTOR GENERAL OF ANTI PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)()(PETITIONER) UNION OF INDIA ORS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) THE NATIONAL ANTI PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	

		RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT)	
40.	W.P.(C)-4824/2020 CM APPL. 2183/2021	M/S CILANTRO DINERS PVT. LTD V/s UNION OF INDIA & ORS.	NIKHIL GUPTA, NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) NIKHILGUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH()(9871452750)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT)	
41.	W.P.(C)-4957/2020	WHIRLPOOL OF INDIA LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) RAVI PRAKASH()(9810529222)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
42.	W.P.(C)-5347/2020 CM APPL. 23558/2020	GAURSONS REALTECH PVT LTD V/s UNION OF INDIA & ORS.	MRINAL BHARAT RAM, MONISH PANDA
		OTHER DETAILS OF ADVOCATES: MRINALRAM(MRINALBHARATRAM@GMAIL.COM)(9811505953)(PETITIONER) MONISH PANDA, MRINAL BHARAT RAM(OFFICE@MONISHPANDA.COM)(9811505953)(PETITIONER) RAVI PRAKASH(DGAP.CBIC@GOV.IN)(9810529222)(RESPONDENT) RAVI PRAKASH(SECRETARY.NAA@GOV.IN)(9810529222)(RESPONDENT) SHIVAM AGARWAL(SOLARSHIVAM@GMAIL.COM)(7300644496)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) V.VALTE(COMMRCEXLKO@NIC.IN)(9402507544)(RESPONDENT) RAVI PRAKASH(SC.ANTIPROFITEERING@GOV.IN)(9810529222)(RESPONDENT) MONISH PANDA AND MRINAL BHARAT RAM(OFFICE@MONISHPANDA.COM)(9971084442)(PETITIONER) MONISHPANDA(MONISH@MONISHPANDA.COM)(9810319252)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SHIVAM(SOLARSHIVAM@GMAIL.COM)()(RESPONDENT)	
43.	W.P.(C)-5798/2020 WITH W.P.(C) 5979/2020	RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL, DEEPAK ANAND, HEMLATA RAWAT(PUNEET@ALALEGAL.IN, DANANDADV@GMAIL.COM)(9891898911)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)	
44.	REVIEW PET. 128/2024 In W.P.(C)-5979/2020 WITH W.P.(C) 10932/2020	EMAAR MGF LAND LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, AGRIM ARORA, ADITYA PRAKASH ARORA, PARANGAT PANDEY, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN(CHARANYA.LAKSHMISRI.COM, KARNA.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) VANITA BANSAL(PUNEETBANSAL78@GMAIL.COM)(9810546841)(RESPONDENT) PUNEET BANSAL(PUNEETBANSAL178@GMAIL.COM)(9810546841)(RESPONDENT) V.LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9716000366)(PETITIONER) ZOHEB HOSSAIN, RAVI PRAKASH(HOSSAINZOHEB@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9953744141)(RESPONDENT) PARANGAT PANDEY (PARANGAT.JANUSLAW@GMAIL.COM)(9910800560)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	

45.	W.P.(C)-6671/2020	GAURAV SHARMA FOOD INDUSTRIES V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA, BUBEL BAREJA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT)		
46.	W.P.(C)-7412/2020 CM APPL. 24800/2020	SAMSUNG INDIA ELECTRONICS PVT LTD V/s UNION OF INDIA & ORS.	ANURADHA DUTT, PUNEET AGARWAL	
		OTHER DETAILS OF ADVOCATES: SAMSUNG INDIA ELECTRONICS PVT LTD(A.NIKHIL@SAMSUNG.COM)(9810749346)(RESPONDENT) ANURADHA DUTT(ADMIN@DUMEDS.COM, TUSHAR.JARWAL@DUMEDS.COM)(9910044138)(PETITIONER) ANURADHADUTT(ADMIN@DUMEDS.COM)(9910044138)(PETITIONER) SAMSUNG INDIA ELECTRONICS PVT LTD(A.NIKHIL@SAMSUNG.COM)(9810749346)(PETITIONER) MR RAHUL SHARMA M S LOCAL CIRCLE I PVT LTD(COMMUNITIES@LOCALCIRCLES.COM){}(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN){}(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(DGAP.CBIC@GOV.IN){}(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(DGAP.CBIC@GOV.IN){}(RESPONDENT) NATIONAL ANTI - PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH (SC.ANTIPROFITEERING@GOV.IN)(9810529222)(RESPONDENT) RAHUL SHARMA(COMMUNITIES@LOCALCIRCLES.COM){}(RESPONDENT) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER)		
47.	W.P.(C)-7736/2020	M/S PRASAD MEDIA CORPORATION PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN, BL NARASIMHANL, BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.L@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
48.	W.P.(C)-8229/2020	LITECON INDUSTRIES PVT.LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: LITECON INDUSTRIES PVT.LTD.(UDITJAIN@ELP-IN.COM){}(RESPONDENT) LITECON INDUSTRIES PVT.LTD.(UDITJAIN@ELP-IN.COM){}(RESPONDENT) KUMAR VISALAKSH, UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN){}(PETITIONER) MR. APPORVE R. TALERA(APPORVETALERA7564@GMAIL.COM){}(PETITIONER) UNION OF INDIA(RSECY@NIC.IN){}(PETITIONER) UNION OF INDIA(RSECY@NIC.IN){}(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY,(SECRETARY.NAA@GOV.IN){}(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY,(SECRETARY.NAA@GOV.IN){}(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN){}(PETITIONER) MR. APPORVE R. TALERA(APPORVETALERA7564@GMAIL.COM){}(PETITIONER) APPORVE R TALERA(APPORVETALERA7564@GMAIL.COM)(9979882983)(RESPONDENT) RAVI PRAKASH(SECRETARY.NAA@GOV.IN)(9899136507)(RESPONDENT) RAVI PRAKASH(DGAP.CBIC@GOV.IN)(9899136507)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
49.	W.P.(C)-8751/2020 CM APPL. 28192/2020	M/S SIGNATURE BUILDERS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL, DEEPAK ANAND(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)		

50.	W.P.(C)-9146/2020	LITE BITE TRAVELS FOODS PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN, BL NARASIMHAN, L BADRI NARAYAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
51.	W.P.(C)-969/2020 CM APPL. 5342/2020	NESTLE INDIA LTD. & ANR. V/s UNION OF INDIA & ORS.	KARAN SACHDEV, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER) RAVI PRAKASH(KRISHANITA1981@GMAIL.COM)(9871452750)(PETITIONER)		
52.	W.P.(C)-9931/2020 WITH W.P.(C) 9934/2020 W.P.(C) 9935/2020	M/S. NIRALA PROJECTS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL, DEEPAK ANAND(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
53.	W.P.(C)-9934/2020 CM APPL. 31623/2020 CM APPL. 31624/2020	M/S S3 BUILDWELL LLP V/s UNION OF INDIA & ORS.	DEEPAK ANAND, DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)		
54.	W.P.(C)-9935/2020 CM APPL. 31625/2020 CM APPL. 31626/2020	M/S. JMK HOLDINGS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND, DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) SONU BHATNAGAR(SNOUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
55.	W.P.(C)-1357/2021	M/S INFINITI RETAIL LTD V/s UNION OF INDIA AND ORS.	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: MS INFINITI RETAIL LTD(RAJAT.LAW@GMAIL.COM)(9971933199)(RESPONDENT) RAJATMITTAL(RAJAT.LAW@GMAIL.COM)(9971933199)(PETITIONER) RAJAT MITTAL (VERMA.AASHISH29@GMAIL.COM)(9971933199)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
56.	W.P.(C)-1366/2021	M/S TATA STARBUCKS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	MAHESH SANKARASUBBAN SAHASRANAMAN	
		OTHER DETAILS OF ADVOCATES: M/S TATA STARBUCKS PRIVATE LIMITED(MAHESH.S@LEXARBITRI.IN MS@MAHESHS.IN)(9619900828)(RESPONDENT) S MAHESH SHASRANAMAN AND GEETANJALI MURTI(MAHESH.S@LEXARBITRI.INMS@MAHESHS.IN)(9619900828)(PETITIONER) MAHESHSAHASRANAMAN(MS@MAHESHS.IN)(9619900828)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE NATIONAL ANTI PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM (9871452750)(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(PETITIONER)		

		RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
57.	W.P.(C)-14666/2021 CM APPL. 46201/2021 CM APPL. 46202/2021 CM APPL. 46203/2021	ANAND RATHI V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: RASHMI DESHPANDE(DESHPANDE.RASHMI@KHAITANCO.COM)(9833862234)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
58.	W.P.(C)-1593/2021	RAYMOND CONSUMER CARE LTD. V/s UNION OF INDIA & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) STANDING COMMITTEE OF ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) SH. RAHUL SHARMA(RAHULS@GLOBALRATERS.COM)()(RESPONDENT)	
59.	W.P.(C)-1765/2021	M/S LE REVE V/s UNION OF INDIA & ORS.	NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH()(9871452750)(RESPONDENT)	
60.	W.P.(C)-1766/2021	NEEVA FOODS PVT. LTD V/s UNION OF INDIA & ORS.	NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) RAVI PRAKASH()(9871452750)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
61.	W.P.(C)-1852/2021 CM APPL. 5359/2021 CM APPL. 29026/2021 CM APPL. 29027/2021	M/S SUBWAY SYSTEMS INDIA PVT LTD V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA, SATYA RANJAN SWAIN
		OTHER DETAILS OF ADVOCATES: PRATYUSHPRAVASAHA(PRATYUSH.SAHA@KHAITANCO.COM)(9892548930)(PETITIONER) ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY()(9711448663)(RESPONDENT) DIRECTORATE GENERAL OF LANTIPROFITEERING(DGAP.CBIC@GOV.IN)(9398467583)(RESPONDENT) SOUN BHATNAGAR(SOUNUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) R SECY(RSECY@NIC.IN)(9477330556)(RESPONDENT) SATYA RANJAN SWAIN(SATYARANJANKLS@GMAIL.COM)(8860189238)(PETITIONER) ABHISHEK RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)()(RESPONDENT)	
62.	W.P.(C)-1951/2021 CM APPL. 5705/2021 CM APPL. 5706/2021	M/S SUB WEST RESTAURANTS LLP V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA
		OTHER DETAILS OF ADVOCATES: ADV ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) PRATYUSHPRAVASAHA(PRATYUSH.SAHA@KHAITANCO.COM)(9892548930)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) SONU BHATNAGAR(SOUNBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)	
63.	W.P.(C)-2440/2021	BONNE SANTE V/s UNION OF INDIA & ORS.	NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	

		RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT)	
64.	W.P.(C)-2676/2021 CM APPL. 7906/2021	HORIZON PROJECTS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	UDIT JAIN, UDIT JAIN, PARANGAT PANDEY
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>HORIZON PROJECTS PRIVATE LIMITED(TAXATION@RUNWAL.COM)()(RESPONDENT) HORIZON PROJECTS PRIVATE LIMITED(TAXATION@RUNWAL.COM)()(RESPONDENT) HORIZON PROJECTS PRIVATE LIMITED(TAXATION@RUNWAL.COM)()(RESPONDENT) KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY,NAA@GOV.IN)()(PETITIONER) DIRECTORATE GENERAL OF ANTI-PROFITEERING(DGAP.CBIC@GOV.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY,NAA@GOV.IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC,IN)()(PETITIONER) DIRECTORATE GENERAL OF ANTI-PROFITEERING(DGAP.CBIC@GOV.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY,NAA@GOV.IN)()(PETITIONER) DIRECTORATE GENERAL OF ANTI-PROFITEERING(DGAP.CBIC@GOV.IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC,IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC,IN)()(PETITIONER) DIWAKAR BANSAL(DIWBANSAL@GMAIL.COM)(7506185225)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NATION ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(RESPONDENT) DIRECTOR GGENERAL OF ANTI PROFITEERING(DGAP.CBIC@GOV.IN)()(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT) PARANGAT PANDEY (PARANGAT.JANUSLAW@GMAIL.COM)(9910800560)(PETITIONER)</p>	
65.	W.P.(C)-2785/2021 CM APPL. 8368/2021	SAMSUNG INDIA ELECTRONICS PVT LTD V/s UNION OF INDIA & ORS.	SUJIT KUMAR GHOSH, MANNAT WARAICH, PUNEET AGARWAL
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>SAMSUNG INDIA ELECTRONICS PVT LTD(SUJIT@LAWCHAMBERSOFSG.COM)(9871706348)(RESPONDENT) SUJIT GHOSH AND MANNAT WARAICH()(9871706348)(PETITIONER) SUJITGHOSH(SUJIT@LAWCHAMBERSOFSG.COM)(9811019857)(PETITIONER) DIRECTOR GENERAL OF ANTI- PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE ASSISTANT COMMISSIONER NODAL OFFICER(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(PETITIONER) RAVI PRAKASH()(9810529222)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER)</p>	
66.	W.P.(C)-2897/2021	ITC LIMITED & ANR. V/s UNION OF INDIA & ORS.	RAJAN NARAIN, PIYUSH BERIWAL
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>ITC LIMITED (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT) ANSHUL JAIN (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT) ITC LIMITED (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT) ANSHUL JAIN (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT) ITC LIMITED (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT) ANSHUL JAIN (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT) RAVINDER NARAIN(RAVINDERNARAIN@GMAIL.COM)(7042830838)(PETITIONER) UNION OF INDIA (SONIASLAW@HOTMAIL.COM)(9811111993)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY (RAVI@INDIACP.COM)(9810529222)(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY (SONIASLAW@HOTMAIL.COM)(9811111993)(PETITIONER) THE DIRECTOR GENERAL(SONIASLAW@HOTMAIL.COM)(9811111993)(PETITIONER) THE DIRECTOR GENERAL(RAVI@INDIACP.COM)(9810529222)(PETITIONER) UNION OF INDIA (SONIASLAW@HOTMAIL.COM)(9811111993)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE DIRECTOR GENERAL(SONIASLAW@HOTMAIL.COM)(9811111993)(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY (SONIASLAW@HOTMAIL.COM)(9811111993)(PETITIONER) NATION ANTI PROFITEERING AUTHORITY(RAVI@INDIACP.COM)(9810529222)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)</p>	

67.	W.P.(C)-2970/2021	M/S DRA AADITHYA PROJECTS PVT. LTD. V/s UNION OF INDIA & ORS.	MONISH PANDA	
		OTHER DETAILS OF ADVOCATES: MONISHPANDA(MONISH@MONISHPANDA.COM)(9810319252)(PETITIONER) MONISH PANDA(OFFICE@MONISHPANDA.COM)(9971084442)(PETITIONER) PRAKASH BALAJI(PRAKASH.BALAJI@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
68.	W.P.(C)-3254/2021	GILLETTE INDIA LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN AND L BADRI NARAYANAN AND CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTOR GENERAL OF ANTI PROFITEERING(SECRETARY.NAA@GOV.IN)()(RESPONDENT)		
69.	W.P.(C)-3306/2021	PROCTER AND GAMBLE HOME PRODUCTS PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
70.	W.P.(C)-3327/2021	PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
71.	W.P.(C)-3867/2021	M/S ELECTRONICS MART INDIA LTD V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) RAVI PRAKASH()(9871452750)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
72.	W.P.(C)-4600/2021	INOX LEISURE LIMITED. V/s UNION OF INDIA & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: INOX LEISURE LIMITED.(UDITJAIN@ELP-IN.COM)()(RESPONDENT) INOX LEISURE LIMITED.(UDITJAIN@ELP-IN.COM)()(RESPONDENT) INOX LEISURE LIMITED.(UDITJAIN@ELP-IN.COM)()(RESPONDENT) KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(RSECY@NIC.IN)()(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

73.	W.P.(C)-4789/2021	M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD. V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) SECRETARY NAA(SECRETARY.NAA@GOV.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9820241489)(RESPONDENT) RESECY(RSECY@NIC.IN)()(RESPONDENT) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
74.	W.P.(C)-4794/2021 CM APPL. 14802/2021	YELLOW SUN RESTAURANTS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	NIKHIL GUPTA, NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
75.	W.P.(C)-6337/2021 CM APPL. 19960/2021	M/S PURI CONSTRUCTION PVT. LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT, HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) HEMLATARAWAT(HEMLATA274@YAHOO.COM)(9910039942)(PETITIONER) PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) SOUN BHATNAGAR(SOUNBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SH. RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(SOUNUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)		
76.	W.P.(C)-990/2021 WITH W.P.(CRL) 3332/2023 W.P.(C) 10999/2018	M/S BPTP LTD. V/s UNION OF INDIA & ORS.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL AND MANISH RASTOGI(MANISH.RASTOGI@KCOLAW.IN)(9871278561)(PETITIONER) KISHORE KUNAL AND MANISH RASTOGI()(9871278561)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) STANDING COMMITTEE ON ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(PETITIONER) STANDING COMMITTEE ON ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(PETITIONER) STANDING COMMITTEE ON ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) NARESH ARORA(NARESHARORA21@REDIFFMAIL.COM)()(RESPONDENT) SOUY BHATNAGAR(SOUNUBHATNAGAROFFICE@GMAIL.COM)(9810134978)(RESPONDENT) STANDING COMMITTEE OF ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) RAM PRAKASH SHARMA(LLBCACS51@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
77.	W.P.(C)-997/2021 CM APPL. 2721/2021	M/S MAN REALTY LTD & ANR. V/s UNION OF INDIA & ORS.	KARAN SACHDEV, KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARN(CHARANYA.L@LAKSHMISRI.COM)(9560712505)(PETITIONER)		
78.	W.P.(C)-12557/2022 CM APPL. 38027/2022 CM APPL. 38028/2022	L OREAL INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		

79.	W.P.(C)-12573/2022 CM APPL. 38062/2022 CM APPL. 38063/2022	M/S SWATI REALTY V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA, GURVINDER KAUR SURI, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK A RASTOGI(9820241489)(PETITIONER) ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) ADAVE(ADAVE.LAW@GMAIL.COM)(9873979844)(RESPONDENT) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(RESPONDENT) NATIONAL ANTIPROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)(1121400650)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) CBEC(CHAIRPERSON-CBEC@NIC.IN)(RESPONDENT) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
80.	W.P.(C)-12639/2022 CM APPL. 38309/2022 CM APPL. 38310/2022 CM APPL. 39263/2022	M/S PERFECT BUILDWELL PVT LTD V/s UNION OF INDIA AND ORS	PARUL SACHDEVA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: MIMANSA LAW OFFICES(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) KRISHANAMOHAN K MENON(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(RESPONDENT) SAGIART (SAGIRT@GMAIL.COM, HRIDAY1JAN@GMAIL.COM, KAPILMANDIL@GMAIL.COM)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
81.	W.P.(C)-12797/2022 CM APPL. 38922/2022 CM APPL. 38923/2022 CM APPL. 38924/2022	VASAVI AND GP INFRA LLP V/s UNION OF INDIA	N SAI VINOD	
		OTHER DETAILS OF ADVOCATES: N. SAI VINOD(SAIVINOD@NSVLAW.IN)(8826561767)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT) DGAP(DGAP.CBIC@GOV.IN)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(RESPONDENT) ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(RESPONDENT) SECRETARY(SECRETARY.NAA@GOV.IN)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(RESPONDENT)		
82.	W.P.(C)-13657/2022 CM APPL. 41646/2022 CM APPL. 41647/2022	M/S DLF LIMITED V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM, OFFICEZHOSSAIN@GMAIL.COM)(9999711099)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
83.	W.P.(C)-13715/2022 CM APPL. 41879/2022 CM APPL. 45056/2022 CM APPL. 45505/2022	NY CINEMAS LLP V/s UNION OF INDIA ORS.	PRATEREK KRISHAN CHADHA, PRATEREK KRISHAN CHADHA	
		OTHER DETAILS OF ADVOCATES: PRATEEK CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) VAIBHAV KAUL(VAIBHAVKAUL4@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(RESPONDENT) PRATEEK K. CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT) CBIC(CHMN-CBIC@GOB.IN)(RESPONDENT)		

		DGAP(DGAP.CBIC@GOV.IN){}(RESPONDENT) SECRETARY(SECRETARY.NAA@GOV.IN){}(RESPONDENT) PRATEEK K. CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) ANURAG DULAW(ANURAGDULAW@GMAIL.COM, DGAP.CBIC@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
84.	W.P.(C)-14835/2022	M/S AIRMID REAL ESTATE LTD. V/s UNION OF INDIA & ORS.	KISHORE KUNAL
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL(ANKITA.PRAKASH@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVIPRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) GSTVSKP(COMMR-GSTSOUTH@NIC.IN)(8912568838)(RESPONDENT) RRCADV(RRCADV1@GMAIL.COM){}(RESPONDENT) NAGENDRA(NAGENDRA.IIDC@GMAIL.COM)(9395360369)(RESPONDENT)	
85.	W.P.(C)-15169/2022 WITH W.P.(C) 15170/2022 W.P.(C) 15172/2022	GELENMARK PHARMACEUTICAL LIMITED AND ANR V/s UNION OF INDIA AND ORS	TRANSFER PETITON
		OTHER DETAILS OF ADVOCATES:	
86.	W.P.(C)-15172/2022	BARBEQUE NATION HOSPITALITY LTD V/s UNION OF INDIA AND ORS	TRANSFER PETITON, SHYAM KISHOR MAURYA, RAJ LATHA KOTNI
		OTHER DETAILS OF ADVOCATES: SHYAM KISHOR MAURYA(2ADVOSKM@GMAIL.COM)(9540024465)(PETITIONER) RAJ LATHA KOTNI(RAJLATHA@LEXPORT.IN)(9899978082)(PETITIONER)	
87.	W.P.(C)-15289/2022 CM APPL. 47442/2022 CM APPL. 47443/2022	ANUTONE ACOUSTICS LIMITED V/s UNION OF INDIA & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) DESHPANDE(DESHPANDECONSTRUCTIONS@YAHOO){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM, OFFICEZHOSSAIN@GMAIL.COM)(9999711099)(RESPONDENT)	
88.	W.P.(C)-16178/2022 CM APPL. 38836/2023	ARIHANT SUPERSTRUCTURES LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANUSHREE NARAIN AND RAVI PRAKASH(ANUSHREERAIN@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) HEMLATA RAWAT(DELHI@ALALEGAL.IN)(9910039942)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM, UOIDHC@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM)(1123384193)(RESPONDENT)	
89.	W.P.(C)-16266/2022 CM APPL. 50925/2022 CM APPL. 50926/2022	PRASU INFRABUILD PVT LTD V/s UNION OF INDIA & ORS.	NIKUNJ VERMA, SUMIT GAUR
		OTHER DETAILS OF ADVOCATES: TARUN JAIN AND DIVYANSH SINGH(DIVYANSHSINGH.LAW@GMAIL.COM)(6396916263)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM){}(RESPONDENT) SUMIT GAUR(GAURSUMIT11@GMAIL.COM)(9868384843)(PETITIONER) SUMIT GAUR(GAURSUMIT11@GMAIL.COM)(9868384843)(RESPONDENT)	
90.	W.P.(C)-16890/2022 CM APPL. 53510/2022 CM APPL. 53511/2022 CM APPL. 53512/2022	BHAGWATI INFRA V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR KHOKHAR(UBRLEGAL@YAHOO.COM)(9820875305)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)	

91.	W.P.(C)-17073/2022 CM APPL. 54098/2022	ALLERGAN HEALTHCARE INDIA PVT. LTD V/s UNION OF INDIA & ORS.	SPARSH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM, ISHITA.FARSAIYA@AUREATECHMABERS.COM)(9811225467)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVIPRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
92.	W.P.(C)-6983/2022 CM APPL. 21405/2022	WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED V/s UNION OF INDIA & ORS.	BALASUBRAMANIAN RAMESH, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: BALASUBRAMANIAN RAMESH(BALA@KASHYAPCHAMBERS.COM)(7875904684)(PETITIONER) ANGAD SINGH KOHLI(ANGADKOHLI@HTMAIL.COM)()(RESPONDENT) ANIT PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) RAVIPRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(RESPONDENT) CEXIDH(CEDIDH@NIC.IN)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
93.	W.P.(C)-7781/2022 CM APPL. 23831/2022	SAMSUNG INDIA ELECTRONICS PVT LTD V/s UNION OF INDIA & ORS.	SUJIT KUMAR GHOSH, PUNEET AGARWAL, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH AND MANNAT WARAICH()(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
94.	W.P.(C)-8705/2022 CM APPL. 26239/2022 CM APPL. 26240/2022	M/S TATA PLAY LIMITED V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES	
		OTHER DETAILS OF ADVOCATES: BHARAT RAICHANDANI AND DEEPAK KUMAR (UBRLEGAL@YAHOO.IN)(9820875305)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MS. SONIA SHARMA(SONIASLAW@HOTMAIL.COM)(9811111993)(RESPONDENT)		
95.	W.P.(C)-11180/2023 CM APPL. 43445/2023 CM APPL. 43446/2023	M/S ATS TOWNSHIP PVT LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM)(1123384193)(RESPONDENT) CTCOMHQ(CTCOMHQLU-UP@NIC.IN)()(RESPONDENT)		
96.	W.P.(C)-11910/2023 WITH W.P.(C) 16266/2022	PAREENA INFRASTRUCTURE PVT. LTD. V/s UNION OF INDIA AND ORS.	VINEET BHATIA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
97.	W.P.(C)-246/2023 CM APPL. 939/2023 CM APPL. 940/2023	M/S BHARTIYA URBAN PVT LTD (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD)) V/s UNION OF INDIA AND OTHERS & ANR.	GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: GARIMA GUPTA(ABHISHEK@RASTOGICHAMBERS.COM)(9820241489)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
98.	W.P.(C)-3866/2023 CM APPL. 15035/2023 WITH W.P.(C) 990/2021	ATS HOMES PVT LTD V/s UNION OF INDIA & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
99.	W.P.(C)-14137/2023	M/S SALARPURIA SIGNUM COMPLEX LLP V/s UNION OF INDIA & ORS.	ABHISHEK RANA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK A RASTOGI(ASRSTOGICHAMBERS@GMAIL.COM)(8769294929)(PETITIONER) UNION OF INDIA(SAXSONSLAWCO@GMAIL.COM){}(RESPONDENT) DAMODAR ROPEWAYS AND INFRA LTD(INFO@DRIL.NET.IN, INFO@ACCURATEREALITY.IN, PROPERTIESSPLASH1234@GMAIL.COM){}(RESPONDENT) ABUNDANT PROPERTIES PVT LTD(INDAINROPE@VSNL.COM, PROPERTIESSSEED@GMAIL.COM, KINGPROPERTIESPVT@GMAIL.COM){}(RESPONDENT) MASON BUILDCON PVT LTD(MASONBUILDCONPVT@GMAIL.COM, PANSYNIRMAN@GMAIL.COM, TECHSERVETELESERVICES@GMAIL.C){}(RESPONDENT) NATIONAL ANTI PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
100.	W.P.(C)-14681/2023 CM APPL. 58468/2023	ADHIRAJ CONSTRUCTIONS PVT LTD V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES	
		OTHER DETAILS OF ADVOCATES: BHARAT RAICHANDANI (UBRLEGAL@YAHOO.COM)(9820875305)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		

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 DIVISION BENCH-III
 HON'BLE MR.JUSTICE YASHWANT VARMA
 HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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cmrajeevkumar.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CO.APP.-2/2025 CM APPL. 8897/2025 CM APPL. 8898/2025	RAM KUMAR GUPTA V/s OFFICIAL LIQUIDATOR & ORS.	UDDHAV PRATAP	
		OTHER DETAILS OF ADVOCATES: UDDHAV PRATAP(ADVUDDHAVPRATAP@GMAIL.COM)(9717674866)(PETITIONER) MCA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT)		
2	W.P.(C)-2631/2025 CM APPL. 12496/2025	GANESH TRADING COMPANY V/s SUPERINTENDENT RANGE 27 CENTRAL GST DIVISION NEW DELHI & ANR.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) CEXDEL, DELHI NORTH LEGAL(COMMR-CEXDEL11@NIC.IN, DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
3	FAO(OS) (COMM)-30/2025 CM APPL. 10347/2025 CM APPL. 10348/2025	M/S IN TIME GARMENTS PVT. LTD V/s M/S HSPS TEXTILE PRIVATE LIMITED	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-17441/2024	DEEPAK SHARMA V/s COMMISSIONER, DEPARTMENT OF TRADE AND TAXES, GOVT. OF NCT OF DELHI & ANR.	BHWESH BHOLA	
		OTHER DETAILS OF ADVOCATES: UDIT BAKSHI & BHWESH BHOLA(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, MANISH(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, MANISH2586@HOTMAIL.COM)(9868250806)(RESPONDENT) INDUSIND(REACHUS@INDUSIND.COM)(0)(RESPONDENT)		
5	W.P.(C)-743/2025 CM APPL. 3661/2025	MAHABIR TRADERS V/s SUPERINTENDENT CENTRAL GOODS AND SERVICES TAX RANGE - 93 & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAM NARESH(BHARDWAJKAUSHIK@GMAIL.COM, RNARESH31@GMAIL.COM)(9868000346)(PETITIONER) LEGALST DELHI(LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		

6	W.P.(C)-1906/2025	DEEPSHIKHA OVERSEAS PVT LTD V/s GOODS AND SERVICE TAX OFFICER WARD - 92 & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAM NARESH(JANPATH.HC@GMAIL.COM)(9868000346)(PETITIONER) LEGALST DELHI, GST DELHI EAST(LEGALSTDELHI3@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
7	W.P.(C)-2076/2025 CM APPL. 9735/2025	SAMEER SETH V/s DEPARTMENT OF TRADE AND TAXES THROUGH ITS COMMISSIONER & ANR.	MAMTA	
		OTHER DETAILS OF ADVOCATES: MAMTA SHARMA(MAMTASHARMAADVSC@GMAIL.COM)(9971002686)(PETITIONER) SANTOSH KUMAR TRIPATHI, RAJEEV(STANDINGCOUNSELGNCTD@GMAIL.COM, RAJEEV.AGGARWAL@GRAVITASLEGAL.CO.IN)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	FAO (COMM)-44/2022 CM APPL. 13157/2022	CENTRAL ELECTRONICS LIMITED V/s M/S ELCOMPONICS TECHNOLOGIES P. LTD.	SHAIWAL SRIVASTAVA, RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: SHAIWAL SRIVASTAVA(SHAIWAL@PARASLEGAL.COM)(9871214365)(PETITIONER) RSDLAW(RSDLAWCHAMBERS@GMAIL.COM){}(RESPONDENT) RISHABH JAIN(RISHABHJNN@GMAIL.COM)(8826878875)(RESPONDENT)		
9	FAO (COMM)-53/2022 WITH FAO (COMM) 91/2022	OMAXE LTD. V/s ASHA SAINI	MUKTI BODH, PRAVEEN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: MUKTI BODH & CO(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) M/S OMAXE LTD(PAVANAGRAWAL@OMAXE.COM)(9711800223)(PETITIONER) ASHA SANI(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT) PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT)		
10	FAO (COMM)-91/2022	M/S OMAXE LTD. V/s ASHA SAINI	MUKTI BODH, PRAVEEN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: MUKTI BODH & CO(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) M/S OMAXE LTD(PAVANAGRAWAL@OMAXE.COM)(9711800223)(PETITIONER) ASHA SANI(ADVOATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT) PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT)		
11	FAO (COMM)-152/2023	M/S TELECOMMUNICATION CONSULTANTS INDIA LIMITED V/s M/S RAJPUT CONSTRUCTION	P.K. BANSAL, NIKHILESH KRISHNAN	
		OTHER DETAILS OF ADVOCATES: P.K.BANSAL(RAKESH.BAKSHI@NIT.IN)(9810925670)(PETITIONER) SPGUPTA(ADV.SPGUPTA@YAHOO.COM){}(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9717149318)(PETITIONER)		
12	FAO (COMM)-28/2024 CM APPL. 8763/2024 CM APPL. 8764/2024	NEO DEVELOPERS PVT. LTD V/s ASHOK SHARMA	JITENDER CHAUDHARY, APARNA ARUN	
		OTHER DETAILS OF ADVOCATES: M/S NEO DEVELOPERS(INFO@NEODEVELOPERS.COM)(9810494638)(PETITIONER) JITENDER CHAUDHARY, SHILPA(JURIS_CONSULT@REDIFFMAIL.COM)(9810494638)(PETITIONER) ASHOK(ASHOK.SHARMA36D@GMAIL.COM)(8742928383)(RESPONDENT) APARNA ARUN(APARNA.ARUN1@GMAIL.COM)(7903387807)(PETITIONER)		
13	FAO (COMM)-70/2024 CM APPL. 23687/2024	UNION OF INDIA V/s M/S TOMAR AND COMPANY	RUCHIR MISHRA, SYED WASIF HAIDER	
		OTHER DETAILS OF ADVOCATES: SYED WASIF HAIDER(HAIDER.ADV@GMAIL.COM)(9311307710)(PETITIONER)		

14	FAO (COMM)-75/2024 CM APPL. 24522/2024	CENTRAL WAREHOUSING CORPORATION V/s INDO ARYA LOGISTICS A UNIT OF INDO ARYA CENTRRAL TRANSPORT LTD	K K TYAGI, BHARAT BHUSHAN GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA(BBGUPTAVAKIL@GMAIL.COM)(9711925013)(RESPONDENT)		
15	FAO (COMM)-113/2024 CM APPL. 33935/2024	OMINDER SHARMA V/s HINDUSTAN PETROLEUM CORPORATION LIMITED	JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
16	FAO(OS) (COMM)-42/2019 WITH FAO(OS) (COMM) 128/2019	M/S NTPC VIDYUT VYPAR NIGAM LTD V/s M/S PRECISION TECHNIK PVT LTD	BHARAT SANGAL, KAVITA JHA, R R KUMAR, SIDHARTHA SHARMA	
		OTHER DETAILS OF ADVOCATES: BHARAT SANGAL()(9711474121)(PETITIONER) SIDHARTHA SHARMA (SIDHARTHA.SHARMA@SHARMAANDSHARMALEGAL.COM)(9831030748)(RESPONDENT)		
17	FAO(OS) (COMM)-128/2019	PRECISION TECHNIK PVT LTD V/s NTPC VIDYUT VYAPAR NIGAM LTD	KAVITA JHA, VINAY VAISH, KARTIK NAGARKATTI, RAJESH GUPTA, PUNEET TANEJA, SIDHARTHA SHARMA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA , VINAY VAISH()(981174307)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) SIDHARTHA SHARMA (SIDHARTHA.SHARMA@SHARMAANDSHARMALEGAL.COM)(9831030748)(PETITIONER) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
18	FAO(OS) (COMM)-16/2023 CM APPL. 3778/2023 CM APPL. 3781/2023	CAPITAL FOODS PRIVATE LIMITED V/s RADIANT INDUS CHEM PVT. LTD.	NANCY ROY	
		OTHER DETAILS OF ADVOCATES: JYOTIDEEP KAUR, NANCY ROY(NROY@INDIAIP.COM)(9711288594)(PETITIONER) JYOTI(NROY@INDIAIP.COM)(9711288594)(PETITIONER) RADIANT INDUS CHEM PVT LTD(WECARE@FOODRITEINDIA.COM)()(RESPONDENT) ABHIJEET(ABHIJEET@INTTLADVOCARE.COM)()(RESPONDENT) RADIANT(WECARE@FOODRITEINDIA.COM, CONTACT@FOODRITEINDIA.COM,SANDEEP@FOODRITEINDIA.COM)()(RESPONDENT) ABHIJEET(ABHIJEET@INTTLADVOCATE.COM,MBHADU@INTTLADVOCARE.COM)()(RESPONDENT) MAMTA(MAMTA@INTTLADVOCARE.COM)()(RESPONDENT)		
19	FAO(OS) (COMM)-186/2023	M/S C.P. & ASSOCIATES PVT. LTD. V/s DELHI METRO RAIL CORPORATION LTD.	VIVEKANAND, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: VIVEKANAND(VIVEKANANDLAW@GMAIL.COM)(9810149231)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(JOHRIG67@YAHOO.COM)()(RESPONDENT) TARUN JOHRI(GIRISH1985_UJT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
20	FAO(OS) (COMM)-23/2024 CM APPL. 8761/2024	M/S TECHNO AIRCON INDUSTRIES PVT. LTD. V/s M/S ABB LIMITED	ANANYA BHATTACHARYA, NIKHILESH KRISHNAN, NISHANT YADAV	
		OTHER DETAILS OF ADVOCATES: ANANYA BHATTACHARYA(AKCNCYOY@GMAIL.COM)(9811758559)(PETITIONER) M/S ABB LTD(DEBASIS.MODAK@IN.ABB.COM)()(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9717149318)(PETITIONER) NISHANT YADAV(OPTIMUSJURIS@GMAIL.COM)(9711699186)(PETITIONER)		
21	FAO(OS) (COMM)-283/2024	AUTHUM INVESTMENT AND INFRASTRUCTURE LTD. (FORMERLY KNOWN AS RELIANCE COMMERCIAL FINANCE LTD.) V/s TARAASHNA FINANCIAL SERVICES LIMITED	AKHIL SACHAR, NAMRATA LANGADE	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) JASPREET(JASPREET@DUAASSOCIATES.COM)(0)(RESPONDENT)		

		NAMRATA LANGADE(NAMRATALANGADE31@GMAIL.COM)(9354179343)(PETITIONER)		
22	FAO(OS) (COMM)-21/2025	NARESH KUMAR BAJAJ & ORS. V/s BUNGE INDIA PVT. LTD.	GAYATRI VERMA	
		OTHER DETAILS OF ADVOCATES: V C LEGAL LLP(G.VERMA@VCLEGAL.IN)(9971786665)(PETITIONER) DESAIDIWANJI(RECEPTIONDELHI@DESAIDIWANJI.COM)(0)(RESPONDENT) DESAIDIWANJI(RECEPTIONDELHI@DESAIDIWANJI.COM)(0)(RESPONDENT) SHRADDHA (SHRADDHA.CHAUDHRI@DESAIDIWANJI.COM)(0)(RESPONDENT) SAMEER (SAMEER.PATEL@DESAIDIWANJI.COM)(0)(RESPONDENT) BUNGEINDIA(CARE@BUNGEINDIA.COM)(0)(RESPONDENT)		
23	ITA-527/2017	SUN AERO LTD V/s PRINCIPAL COMMISSIONER OF INCOME TAX	SIDDHARTH GARG	
		OTHER DETAILS OF ADVOCATES:		
24	ITA-692/2023 CM APPL. 62551/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-7, DELHI V/s M/S SRI ENDARSH INVESTMENT AND FINANCE PVT LTD	SUNIL KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL AGARWAL(SKAMUM1986@GMAIL.COM)(9871300622)(PETITIONER) SRIENDRASH(SRIENDRASH@GMAIL.COM)(0)(RESPONDENT)		
25	ITA-725/2023	PR COMMISSIONER OF INCOME TAX 4 NEW DELHI V/s M/S NCR VEHICLES PVT LTD	SHLOK CHANDRA, ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(9999670588)(PETITIONER) SHLOK CHANDRA(9999670588)(PETITIONER) FRONTIER(ACCOUNTS.SERVICE@VW-FRONTIER.CO.IN)(0)(RESPONDENT) ANANYA KAPOOR(SATISH@SALILKAPOOR.CO)(9910629894)(RESPONDENT)		
26	RFA(COMM)-144/2023 CM APPL. 35980/2023	SMRITI ARORA V/s PARATUS CAFES N CATERERS PVT. LTD & ORS.	AMAN TEHLAN	
		OTHER DETAILS OF ADVOCATES: AMAN TEHLAN(AMANBHALLACHAMBERS@GMAIL.COM)(0)(PETITIONER) MOTHERINDIA(MOTHERINDIAACP2017@GMAIL.COM)(0)(RESPONDENT) SAISABOORI(SAISABOORI@GMAIL.COM)(0)(RESPONDENT)		
27	RFA(COMM)-525/2024 CM APPL. 71632/2024 CM APPL. 71633/2024	DHARAM VIR MANUFACTURING AND TRADING THROUGH SOLE PROPRIETOR V/s M/S KND SHOPPERS MART PVT LTS THROUGH ITS DIRECTOR & ORS.	JAI PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: JAI PRAKASH GAUTAM(ADVJPGAUTAM@GMAIL.COM)(9711935593)(PETITIONER) NKAR ROY(LAWCHAMBEROFNKARROY@GMAIL.COM)(0)(RESPONDENT) YASHPAL GEHLOT(YASHPAL.YASH@GMAIL.COM)(0)(RESPONDENT)		
28	RFA(COMM)-534/2024 CM APPL. 72458/2024 CM APPL. 72459/2024 CM APPL. 72460/2024 CM APPL. 72461/2024	DELHI MAGAZINE DISTRIBUTORS PVT. LTD. V/s SHRI VIJAY KUMAR	GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR , VARUN KUMAR(GAGAN@MATHURLEGAL.COM)(9811143007)(PETITIONER) FATUM LAW (FATUMLAWOFFICES@GMAIL.COM)(0)(RESPONDENT)		
29	W.P.(C)-2065/2013 WITH W.P.(C) 2095/2013	HINDUSTAN PETROLEUM CORPORATION LTD AND ANR V/s MUNICIPAL CORPORATION OF DELHI, SOUTH AND ORS	SUSHIL KUMAR GUPTA, SAMEER VASHISHT, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		

30	W.P.(C)-2095/2013 WITH W.P.(C) 2937/2020 W.P.(C) 2065/2013	BHARAT PETROLEUM CORP. LTD V/s SOUTH DELHI MUNICIPAL CORP. AND ORS	ANIL K.BATRA, KUNAL VAJANI, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
31	W.P.(C)-987/2022 CM APPL. 2791/2022	M/S PERNOD RICARD INDIA PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: HEMLATA RAWAT(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-4925/2022 WITH W.P.(C) 5082/2022	RADIANT INNOVATIVE MANUFACTURING LIMITED V/s ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 19(1), DELHI & ANR.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(())(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
33	W.P.(C)-5082/2022	RADIANT INNOVATIVE MANUFACTURING LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19-1, NEW DELHI & ANR.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
34	W.P.(C)-16610/2022 WITH W.P.(C) 16828/2022 W.P.(C) 16829/2022 W.P.(C) 25/2023	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 4 & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: DHARMENDER SHARMA(BHARATAGGARWAL84@GMAIL.COM)(9899972647)(PETITIONER) VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)(())(RESPONDENT) DELHI ADDLCIT(DELHI.ADDLCIT10@INCOMETAX.GOV.IN, DELHI.DICIT10.1@INCOMETAX.GOV.IN)(())(RESPONDENT)		
35	W.P.(C)-16828/2022	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX-4, NEW DELHI AND ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)(())(RESPONDENT) INCOME TAX(DELHI.ADDLCIT10@INCOMETAX.GOV.IN, DELHI.DICIT10.1@INCOMETAX.GOV.IN)(())(RESPONDENT)		
36	W.P.(C)-16829/2022	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 4 & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
37	W.P.(C)-25/2023 WITH W.P.(C) 16610/2022	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 4 & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		

38	W.P.(C)-6768/2023	SHREE RADHE VALLABH TRADERS V/s COMMISSIONER CENTRAL GOODS AND SERVICE TAX, DELHI EAST COMMISSIONERATE, NEW DELHI	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
39	W.P.(C)-10126/2023 CM APPL. 39185/2023	ROHIT DHAWAN V/s PRINCIPAL COMMISSIONER OF INCOME TAX & ANR.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: ANJALI J MANISH (ADVPM01@GMAIL.COM)()(PETITIONER) PRIYADARSHINI MANISH (ADVPM01@GMAIL.COM)(921243535)(PETITIONER) DELHI DCIT (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
40	W.P.(C)-3218/2024	MS IBA CRAFTS PRIVATE LIMITED AND ORS V/s UNION OF INDIA AND ORS	MUKESHWAR NATH DUBEY, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DEVESH TRIPATHI AND MANOJ BHATLA(EMINENTJURISTS@GMAIL.COM)(9599310001)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SONIA (SONIASLAW@HOTMAIL.COM, SANJEEVNARULA.CGSC@GMAIL.COM)()(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		
41	W.P.(C)-15803/2024	KGN ENTERPRISES V/s PRINCIPAL ADDITIONAL DIRECTOR GENERAL DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE & ORS.	SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR PAANCHAL(SKPAANCHAL@GMAIL.COM)(9910252814)(PETITIONER) DGGI, DELHI NORTH LEGAL, VIKAS(GRC.DGGI.SNUNORTH@GOV.IN, DELHINORTH- LEGAL@GOV.IN, VIKAS_SEHGAL65@YAHOO.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
42	FAO(OS) (COMM)-63/2021 WITH FAO(OS) (COMM) 64/2021	NEW DELHI MUNICIPAL COUNCIL V/s AMES IMPEX ELECTRICALS PVT. LTD.	MAYANK BAMNIYAL, AKSHAY VERMA	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) MAYANK BAMNIYAL(BAMNIYAL.MAYANK@GMAIL.COM)(9971999961)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)()(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMESI MPEX(INFO@AMESIMPEX.COM)()(RESPONDENT) AKSHAY VERMA(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9650144651)(PETITIONER)		
43	FAO(OS) (COMM)-64/2021	NEW DELHI MUNICIPAL COUNCIL V/s AMES IMPEX ELECTRICALS PVT. LTD.	MAYANK BAMNIYAL	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) MAYANK BAMNIYAL(BAMNIYAL.MAYANK@GMAIL.COM)(9971999961)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)()(PETITIONER)		

		AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) M B LEGAL ATTORNEYS(MBLEGALATTORNEYS@GMAIL.COM){}(RESPONDENT)	
44	W.P.(C)-11366/2024	KING IMPEX V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX	RAJESH JAIN
		OTHER DETAILS OF ADVOCATES: RAJESHJAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	

COURT NO. 42
 DIVISION BENCH-IV
 HON'BLE MS.JUSTICE REKHA PALLI
 HON'BLE MS.JUSTICE RENU BHATNAGAR

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: " MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER, WILL BE TAKEN UP AT 03:30 P.M. EXCEPT FRIDAY."

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dhc.court2102@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	RFA(COMM)-270/2024 CM APPL. 39990/2024 CM APPL. 39991/2024 CM APPL. 39993/2024	SIMPLEX INFRASTRUCTURES LTD V/s M/S ANI MARBLE AND GRANITE & ORS	SAMRAT SENGUPTA, B.S. RAJESH AGRAJIT	
		OTHER DETAILS OF ADVOCATES: B.S. RAJESH AGRAJIT (AGRAJITLAWYER@GMAIL.COM)(9811568418)(RESPONDENT)		
2	RFA(COMM)-472/2024	MAHESH PAL V/s MUNICIPAL CORPORATION OF DELHI	CHAMAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: CHAMAN KUMAR SHARMA(CHAMAN.SHARMA@YAHOO.CO.IN)(9811861348)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
3	RFA(COMM)-491/2024 CM APPL. 66974/2024	ASHISH SETHI V/s MODERN MASTI PRIVATE LIMITED & ORS.	NAVEEN KUMAR CHAUDHARY, JENIS FRANICS	
		OTHER DETAILS OF ADVOCATES: JENIS FRANICS(LITIGATION@JFASSOCIATES.IN)(9711340134)(RESPONDENT)		
4	RFA(OS)-10/2022 CM APPL. 25316/2022	RAJ KUMAR JAIN V/s PARMOD KUMAR JAIN	KULJEET RAWAL, VARUN KAPOOR, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR JAIN(POLEXIM@YAHOO.CO.IN)(9811069016)(PETITIONER) KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER) RAMESH KUMAR JAIN(JAIN.RAMESH@GMAIL.COM)(9810270894)(RESPONDENT)		

		NIRMAL DEVI BAJORIA()(9911854429)(RESPONDENT) PARMOD KUMAR JAIN(JAINPARMOD@GMAIL.COM)(9810001959)(RESPONDENT) NITI(DIP110@GMAIL.COM)(9810267233)(RESPONDENT) MANISH JAIN(VKJAIN45@REDIFFMAIL.COM)(9810004007)(RESPONDENT) RAM KALI()(9810082260)(RESPONDENT) VINEET JAIN(GARVI_07@YAHOO.COM)(9810010574)(RESPONDENT) ANKIT JAIN(ANKITJAIN1@HOTMAIL.COM)(982025500)(RESPONDENT) ABHILASHA(ABHILASHA_A@HOTMAIL.COM)(9811395556)(RESPONDENT) RASHMI JAIN(ANKITJAIN1@HOTMAIL.COM)(9810033166)(RESPONDENT) RAKESH KUMAR JAIN(DHURVJAIN83@GMAIL.COM)(9810267233)(RESPONDENT) SHRUTI JAIN(SHRUTIJAIN2705@GMAIL.COM)(9810270894)(RESPONDENT) SUNIL JAIN(SKUMARJAIN00029@GMAIL.COM)(9810039034)(RESPONDENT) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM)(9871111556)(RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM)(9871111556)(RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM)(9871111556)(RESPONDENT) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
FOR DIRECTIONS				
5	CM APPL. 10197/2022 CM APPL. 10198/2022 REVIEW PET. 44/2022 In W.P.(C)-12163/2015(Disposed off case)	KALU RAM V/s GOVT OF NCT OF DELHI & ORS	LALIT KUMAR RAWAL, MANIKA TRIPATHY PANDEY, JYOTI TYAGI	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY PANDEY(MANIKATRIPATHYCHAMBERS@GMAIL.COM)(9811831835)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9968630786)(RESPONDENT) TRIPATHY MANIKA(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) MANIKA PANDEY(MANIKA_PANDEY@YAHOO.CO.IN)()(RESPONDENT)		
FOR DISPOSAL				
6	FAO(OS)-284/2017 CM APPL. 39266/2017 CM APPL. 39267/2017 CM APPL. 7028/2020	PRATAP SINGH CRANE SERVICE & ANR V/s BAJAJ FINANCE LIMITED	ANANT AGARWAL, RAJAT KATYAL, SWETA RANI	
		OTHER DETAILS OF ADVOCATES: ANANT AGARWAL()(9999638025)(PETITIONER) SWETA RANI(SIROHI.SIROHISHWETA@GMAIL.COM)(9818749584)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
7	MAT.APP.(F.C.)-74/2024	DIVYA BHATIA V/s DR VIDYAMANI VALECHA	ASHOK CHHAPARIA	
		OTHER DETAILS OF ADVOCATES: DIVYA BHATIA(IDIVYABHATIA@GMAIL.COM)(9873888153)(PETITIONER) ASHOK CHHAPARIA(ASHOKCHHAPARIA@GMAIL.COM)(9312209463)(PETITIONER)		
8	MAT.APP.(F.C.)-127/2024	JASKIRAN KAUR V/s HARISHARAN SINGH	MOHIT SAROHA, MOHIT SAROHA, SHALINI KAUL	
		OTHER DETAILS OF ADVOCATES: TANVI SHARMA, MOHIT SAROHA, ARUN KANWA(CHAMBERSOFTAVISHARMA@GMAIL.COM)(9717031377)(PETITIONER) JASKIRAN KAUR(JASKIRANPABLEY@GMAIL.COM)(9811557529)(PETITIONER) HARISHARAN SINGH(ADVOCATEBAGGA@GMAIL.COM)(9205587636)(RESPONDENT) MOHIT SAROHA(MOHITSAROHA21@GMAIL.COM)(9466009095)(PETITIONER) SHALINI KAUL(SHALINIKAUL.SK@GMAIL.COM)(8800299949)(RESPONDENT)		

COURT NO. 33
DIVISION BENCH- V
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

-
1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CRL.A.-450/2024 CRL.M.(BAIL) 1911/2024 WITH CRL.A. 454/2024 CRL.A. 488/2024 CRL.A. 774/2024	RAJU LAL JAT V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA (VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKAS PADORA(VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08) BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22) BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25) BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28) BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14) BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25) BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27) CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-03-07) CRL.A. 488/2024 FILED BY ANADIL HASAN (D. OF HEARING : 2025-03-07) CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(I.P.ESTATE-139/2011)
2	CRL.A.-454/2024 CRL.M.(BAIL) 1972/2024	MEHBOOB ALAM V/s STATE (NCT) OF DELHI	VIKAS PADORA, SANT NARAYAN SHUKLA, SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHIVENDER SINGH(SNSHUKLA80@GMAIL.COM)(8588853448)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANT NARAYAN SHUKLA(SNSHUKLA80@GMAIL.COM)(8588853448)(PETITIONER) SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08)

				<p>BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22)</p> <p>BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25)</p> <p>BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28)</p> <p>BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14)</p> <p>BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25)</p> <p>BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27)</p> <p>CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-03-07)</p> <p>CRL.A. 488/2024 FILED BY ANADIL HASAN (D. OF HEARING : 2025-03-07)</p> <p>CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-03-07)</p> <p>P.S.-FIR NO. :(I.P.ESTATE-139/2011)</p>
3	CRL.A.-488/2024 CRL.M.(BAIL) 1846/2024	ANADIL HASAN V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		<p>OTHER DETAILS OF ADVOCATES: VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKAS PADORA (VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011)</p> <p>W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12)</p> <p>CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06)</p> <p>CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11)</p> <p>BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04)</p> <p>BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17)</p> <p>BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17)</p> <p>BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10)</p> <p>BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08)</p> <p>BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22)</p> <p>BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25)</p> <p>BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28)</p> <p>BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14)</p> <p>BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25)</p> <p>BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27)</p> <p>CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-03-07)</p> <p>CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-03-07)</p> <p>CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-03-07)</p> <p>P.S.-FIR NO. :(I.P.ESTATE-139/2011)</p>

4	CRL.A.-774/2024	RAM RATTAN AHLAWAT V/s STATE NCT OF DELHI AND ORS	HARSH PRABHAKAR(DHCLSC), VIKAS PADORA, AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: HARSH PRABHAKAR (HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS PADORA(VIKAS.PADORA@GMAIL.COM)(9999195702)(RESPONDENT) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08) BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22) BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25) BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28) BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14) BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25) BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27) CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-03-07) CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-03-07) CRL.A. 488/2024 FILED BY ANADIL HASAN (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(I.P.ESTATE-139/2011)
5	W.P.(C)-10234/2019	RATE GAIN TRAVEL TECHNOLOGIES (P) LTD. (DEMERGED ENTITY FROM) RATEGAIN IT SOLUTION PVT. LTD. V/s PR. ADDITIONAL DIRECTOR GENERAL, DIRECTORATE GENERAL OF GST INTELLIGENCE (HQRS.)	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER)		
6	W.P.(C)-11496/2023 WITH W.P.(C) 11498/2023 W.P.(C) 11497/2023	MS ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL, VANDANA MITTAL, AASHNA SURI(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
7	W.P.(C)-11497/2023	MS ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL, VANDANA MITTAL, AASHNA SURI(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
8	W.P.(C)-11498/2023	M/S ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL, VANDANA MITTAL, AASHNA SURI(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
9	W.P.(C)-15508/2024 CM APPL. 65096/2024	C.H. ROBINSON WORLDWIDE FREIGHT INDIA PRIVATE LIMITED V/s ADDITIONAL COMMISSIONER, CGST- DELHI-SOUTH & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ DEEPAK THACKUR/ AAKANSHA WADHWANI(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHANDRESH GUPTA, CCU (STANDINGCOUNSELGCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN, CCU- CEXDEL@NIC.IN)(9868250806)(RESPONDENT) GST DELHI EAST, GST DELHI SOUTH, UNION OF INDIA(GSTDELHIEAST.LEGAL@GMAIL.COM, GSTDELHISOUTH.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 04
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE NAVIN CHAWLA
 HON'BLE MS.JUSTICE SHALINDER KAUR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-3349/2014	RAJU SHARMA & ORS V/s UNION OF INDIA AND ORS	PADMA KUMAR.S.	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-8467/2019	SMT. KAMLESH AND ANR. V/s THE DIRECTOR GENERAL(BSF) AND ORS.	RAJESH KUAMR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUAMR()(9873724006)(PETITIONER)		
3	W.P.(C)-2004/2021 CM APPL. 19549/2022	ANITA KUMARI & ANR. V/s UNION OF INDIA & ORS.	RAKESH KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAKESH SHUKLA(RKSHUKLARKSHUKLA@GMAIL.COM)(9711373820)(PETITIONER) R K SHUKLA()(9811607101)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) R K SHUKLA(RKSHUKLARKSHUKLA366@GMAIL.COM)()(PETITIONER) SIDHARTH (SIDHARTHKHATANA@GMAIL.COM)()(RESPONDENT)		
4	W.P.(C)-5681/2021	HARIHER PRASAD V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER (ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		

5	W.P.(C)-2297/2022	VINOD KUMAR V/s UNION OF INDIA THROUGH SECRETARY MHA AND ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
6	W.P.(C)-15012/2022	MAN SINGH MANGAWA V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(1123384193)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-15158/2022	HIRA SINGH V/s UNION OF INDIA MINISTRY OF HOME AFFAIRS THROUGH ITS SECRETARY & ORS.	JAYA	
		OTHER DETAILS OF ADVOCATES: JAYA PAHWA(JAYAPAHWA000@GMAIL.COM)(8178444588)(PETITIONER) CHANDAN MISHRA(CHANDANMISHRAADV@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-510/2023	MANOJ KUMAR V/s UNION OF INDIA AND OTHERS	GAYA PRASAD	
		OTHER DETAILS OF ADVOCATES: SUKH DEV SINGH(GAYAPRASAD52@GMAIL.COM)(9811529912)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
9	W.P.(C)-2302/2023	MOHD. KHALID V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
10	W.P.(C)-6536/2023	MOHAMMAD MEERAJ KHAN V/s UNION OF INDIA AND ORS	NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ(9910052133)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
11	W.P.(C)-8211/2023	RITESH SONI V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-11512/2023 CM APPL. 44804/2023	PUSHKAR RAM V/s BHARAT SEEMA BAL POLICE BAL(ITBP) AND ORS	HEMCHAND VASHISHT	
		OTHER DETAILS OF ADVOCATES: JUS CORPORATATUM LAW OFFICES(JUSCORPORATUMLAWOFFICE@GMAIL.COM)(9311039867)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, DG@ITBP.GOV.IN, ITCELLBRLY@ITBP.GOV.IN)(1123384193)(RESPONDENT)		
13	W.P.(C)-11645/2023	SRINIVASA V/s UNION OF INDIA & ORS.	KRISHNA KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: KRISHNA KUMAR YADAV(ADV.KRISHNAYADAV91@GMAIL.COM)(9415106950)(PETITIONER) ANKUR YADAV(ADV.ANKURYADAV@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

14	W.P.(C)-13982/2023	MIJAN SINGH CHOUHAN V/s UNION OF INDIA AND ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
15	W.P.(C)-15741/2023	NURNAHAR KHATUN V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-7735/2024 CM APPL. 32101/2024 WITH W.P.(C) 8530/2024	UNION OF INDIA & ORS. V/s VINOD DUTT SHARMA & ORS.	VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
17	W.P.(C)-8530/2024 CM APPL. 35001/2024	UNION OF INDIA & ANR. V/s SH. DHARAMVIR SINGH	VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: VIVEK GOYAL AND GOKUL SHARMA(GOKULATRYA@GMAIL.COM)(9045885304)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
18	FAO(OS) (COMM)-225/2019 CM APPL. 41651/2019 CM APPL. 41654/2019 CM APPL. 41655/2019 CM APPL. 51707/2019 (CROSS OBJ.) CM APPL. 32607/2022 WITH FAO(OS) (COMM) 226/2019 FAO(OS) (COMM) 55/2020 FAO(OS) (COMM) 56/2020	RUKMINI DEVI & ANR V/s M/S PRABHAT ZARDA FACTORY (CO) & ANR	VIDIT GUPTA, SUSHANT SINGH, AVINASH KUMAR TRIVEDI, AVINASH TRIVEDI	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA()(9910995511)(PETITIONER) SUSHANT SINGH()(9811777625)(RESPONDENT) AVINASH KR TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(PETITIONER) AVINASH (AVINASHTRIVEDI.LEGAL@GMAIL.COM)()(RESPONDENT) SUSHANT(SUSHANTLAW@GMAIL.COM)()(RESPONDENT) SMS(SMSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) VIDIT(ADV.VIDITGUPTA@GMAIL.COM)()(RESPONDENT)		
19	FAO(OS) (COMM)-226/2019 CM APPL. 41656/2019 CM APPL. 41657/2019 CM APPL. 52439/2019 (CROSS OBJ.) CM APPL. 32484/2022 CM APPL. 67226/2024	RUKMINI DEVI & ANR V/s M/S PRABHAT ZARDA FACTORY INTERNATIONAL (NOIDA) & ANR	VIDIT GUPTA, SUSHANT SINGH, AVINASH KUMAR TRIVEDI, AVINASH TRIVEDI	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA()(9910995511)(PETITIONER) SUSHANT SINGH()(9811777625)(RESPONDENT) AVINASH KR TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(PETITIONER) SUSHANT LAW (SUSHANTLAW@GMAIL.COM)()(RESPONDENT) AVINASH TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)()(RESPONDENT) VIDIT GUPTA(ADV.VIDITGUPTA@GMAIL.COM)()(RESPONDENT) SMSA LAW CHAMBERS(SMASLAWCHAMBERS@GMAIL.COM)()(RESPONDENT)		
20	FAO(OS) (COMM)-55/2020 WITH FAO(OS) (COMM) 56/2020 FAO(OS) (COMM) 225/2019 FAO(OS) (COMM) 226/2019	CHHAYA DEVI V/s RUKMINI DEVI(DECEASED THROUGH LRS) & ORS.	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

21	FAO(OS) (COMM)-56/2020	CHHAYA DEVI V/s RUKMINI DEVI(DECEASED THROUGH LRS) & ORS.	THOURGH COURT	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
22	W.P.(C)-11926/2021	DAMODARA BANGERA B V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ARGUMENT				
23	W.P.(C)-2418/2023 CM APPL. 11254/2024	NO. 005262797 EX CT. KAPIL V/s UNION OF INDIA & ORS.	MANOJ KUMAR GAUR, SAURABH	
		OTHER DETAILS OF ADVOCATES: M K GAUR()(7503987226)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) M.K. GAUR(CAT.OFFICEWORK@GMAIL.COM)(7503987226)(PETITIONER) CERUB GOEL(CHERUB_GOEL@YAHOO.CO.IN)()(RESPONDENT)		
FOR FINAL DISPOSAL				
24	W.P.(C)-6961/2022 CM APPL. 21273/2022 CM APPL. 21274/2022 CM APPL. 41130/2022	SHIVYOGI PANDEY (THROUGH MR. AMIT KUMAR PANDEY, SON AND PAROKAR) V/s UNION OF INDIA AND ORS	DIGAMBER SINGH KAUNTAE	
		OTHER DETAILS OF ADVOCATES: D S KAUNTAE(DSKAUNTAE7777@GMAIL.COM)(9871733359)(PETITIONER) SCHETIA(AJILKARIMGANJ@GMAIL.COM, SCHETIA44@GMAIL.COM)(6001736864)(RESPONDENT) COMMANDANT(COMMANANT007@BSF.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) D S KAUNTAE(DSKAUNTAE7777@GMAIL.COM)(9871733359)(PETITIONER) JAIL KARIMGANJ(JAILKARIMGANJ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

COURT NO. 05
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR. JUSTICE AMIT BANSAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	REVIEW PET. 23/2022 In W.P.(C)-7712/2020(Disposed off case) WITH W.P.(C) 9851/2020	KENDRIYA VIDYALAYA SANGATHAN V/s MANJU SAHGEL	UPENDRA NATH SINGH, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: KENDRIYA VIDYALAYA SANGATHAN(UN.SINGH210@GMAIL.COM)()(RESPONDENT) KENDRIYA VIDYALAYA SANGATHAN(UN.SINGH210@GMAIL.COM)(9891249549)(RESPONDENT) UN SINGH(UN.SINGH210@GMAIL.COM)(9891249549)(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)()(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)(9899419355)(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)(9899419355)(RESPONDENT) AK TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)(9899419355)(PETITIONER) UN SINGH(UN.SINGH210@GMAIL.COM)()(RESPONDENT)		
2	CM APPL. 3881/2022 In W.P.(C)-9851/2020(Disposed off case)	KENDRIYA VIDYALAYA SANGATHAN V/s RAMESH CHANDRA AGARWAL	UPENDRA NATH SINGH, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: KENDRIYA VIDYALAYA SANGATHAN(UN.SINGH210@GMAIL.COM)(9891249549)(RESPONDENT) U N SINGH (UN.SINGH210@GMAIL.COM)(9891249549)(PETITIONER) RAMESH CHANDRA AGARWAL(RCAGRAWAL48@YAHOO.CO.IN)(9374022894)(PETITIONER) RAMESH CHANDRA AGARWAL(RCAGRAWAL48@YAHOO.CO.IN)(9374022894)(RESPONDENT) A.K. TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) RAMESH CHANDRA AGARWAL(RCAGRAWAL48@YAHOO.CO.IN)(9374022894)(PETITIONER) UN SINGH(UN.SINGH210@GMAIL.COM)()(RESPONDENT)		

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 DIVISION BENCH-VII
 HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-2368/2020	RAHUL AHLWAT V/s UNION OF INDIA AND ANR.	ANUJ AGGARWA, AMIT ALOK, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWA()(9891403206)(PETITIONER) AMIT ALOK(OFFICEOFAMITALOKADVOCATE@GMAIL.COM)(8588844192)(PETITIONER) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER)		
2	W.P.(C)-6820/2023 CM APPL. 26629/2023	UNION OF INDIA & ANR. V/s B. K. DUTTA	PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: PRATIMA LAKRA(ADVOCATEPRATIMA@GMAIL.COM)(9968324260)(PETITIONER) MANJEET SINGH(MANJEETSINGHREEN@GMAIL.COM)(9899286492)(RESPONDENT)		
3	W.P.(C)-10595/2023 CM APPL. 41149/2023 WITH W.P.(C) 10930/2023 W.P.(C) 11271/2023	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s SURESH & ORS.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(KAUSHALGAUTAM@GMAIL.COM)()(PETITIONER) MAHESH SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)()(RESPONDENT)		

4	W.P.(C)-10930/2023 CM APPL. 42335/2023	ALL INDIA INSTITUTE OF MEDICAL SCEINCES V/s SURAJ KARAN JAT & ANR.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(KAUSHALGAUTAM@GMAIL.COM)()(PETITIONER) MAHESH SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)()(RESPONDENT) ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) CFO(CFO@EIS.ERNET.IN)()(RESPONDENT)		
5	W.P.(C)-11271/2023 CM APPL. 43877/2023	ALL INDIA INSTITUTE OF MEDICAL SCEINCES V/s MUKESH DHAYAL & ANR.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(KAUSHALGAUTAM@GMAIL.COM)()(PETITIONER) MAHESH(MAHESHVIBHA1984@GMAIL.COM)()(RESPONDENT)		
6	W.P.(C)-15283/2024 CM APPL. 64229/2024 CM APPL. 64230/2024	ELECTION COMMISSION OF INDIA V/s SANDEEP KUMAR & ORS.	UNUM LAW	
		OTHER DETAILS OF ADVOCATES: UNUM LAW(SKUMAR@UNUMLAW.IN, OBATRA@UNUMLAW.IN, RDHINGRA@UNUMLAW.IN)(9810225856)(PETITIONER) MOHAMMED, SACHIN, UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM, SACHIN.CHAUHAN30@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-17600/2024	SHAMAEM AYESHA JAWAID V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS & ANR.	AYESHA SHAMAEM JAWAID	
		OTHER DETAILS OF ADVOCATES: SHAMAEM AYESHA JAWAID(AYESHASHAMAEM10@GMAIL.COM)(8238372957)(PETITIONER) RAVINDER, UNION OF INDIA(ADVRAVINDER@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL DISPOSAL				
8	W.P.(C)-6556/2023 CM APPL. 25697/2023	UNION OF INDIA AND OTHERS V/s RAKESH KUMAR MATHUR	RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)()(PETITIONER) AMRIT (AMRITSIRVAIYAVASU@GMAIL.COM)()(RESPONDENT)		
PART-HEARD MATTERS				
9	W.P.(C)-13272/2019 CM APPL. 28483/2023	NARENDER KUMAR V/s UNION OF INDIA & ORS	M K GAUR, HARISH KUMAR	
		OTHER DETAILS OF ADVOCATES: M K GAUR()(9810278876)(PETITIONER) HARISH KUMAR GARG()(9810150029)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CAT OFFICE WORK(CAT.OFFICEWORK@GMAIL.COM)()(RESPONDENT)		

07.03.2025

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COURT NO. 04

HON'BLE MR.JUSTICE NAVIN CHAWLA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 12149/2024 CM APPL. 12150/2024 REVIEW PET. 72/2024 In MAC.APP.-270/2021(Disposed off case)	MANGLA GOODS CARRIER V/s NATIONAL INSURANCE CO. LTD. & ORS.	KANWAL CHAUDHARY, ANUKUL RAJ, ASUTOSH SHARMA	
		OTHER DETAILS OF ADVOCATES: KANWAL CHAUDHARY(KANWALCHAUDHARY@GMAIL.COM)(9810050567)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) INDRAJ KUMAR(INDRAJKUMAR8@GMAIL.COM)()(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) INDRAJ KUMAR(INDRAJKUMAR8@GMAIL.COM)()(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) PANKAJ(PANKAJSETH74@SIFY.COM)()(RESPONDENT) ASUTOSH SHARMA(ASUTOSHSCBA1@GMAIL.COM)(9810729655)(RESPONDENT)		
FOR FINAL HEARING				
2	LPA-231/2016 CM APPL. 13063/2016	PRIME MINISTER'S NATIONAL RELIEF FUND V/s ASEEM TAKYAR	SANJEEV MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 05
HON'BLE MR.JUSTICE C.HARI SHANKAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	REVIEW PET. 222/2024 In RFA-470/2015(Disposed off case)	NEETU RANI & ORS V/s KISHAN DEVI @ KISHORI DEVI	KAPIL GUPTA, JAVED HASAN, RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES: GEETA(GEETA_ADVOCATE2006@YAHOO.CO.IN){}(RESPONDENT)		
2	CM APPL. 56159/2023 CM APPL. 45649/2024 In RFA-478/2018(Disposed off case)	STATE BANK OF INDIA (SBI) V/s NATIONAL STOCK EXCHANGE OF INDIA LTD (NSE) & ORS	R P KAPUR, AKSHIT KAPUR, RADHIKA GUPTA, HRISHIKESH BARUAH, SHIVANI KHANDEKAR	
		OTHER DETAILS OF ADVOCATES: R P KAPUR(){9990955931}(PETITIONER) R P KAPUR(RAJIV@RPKAPUR.COM){9716076533}(PETITIONER) AUBERT SEBASTIAN(AUBERT.SEBASTIAN@TRILEGAL.COM){}(RESPONDENT) RADHIKA GUPTA(RADHIKAG.7755@GMAIL.COM){}(RESPONDENT) JAHNVI(JAHNVI.W@GMAIL.COM){}(RESPONDENT) RAJIV (RAJIV@RPKAPUR.COM){0}(PETITIONER) RADHIKA GUPTA(OFFICEOFRADHIKAGUPTA@GMAIL.COM){9958387755}(RESPONDENT) RADHIKA GUPTA (OFFICEOFRADHIKAGUPTA@GMAIL.COM){9958387755}(RESPONDENT) RADHIKA GUPTA (OFFICEOFRADHIKAGUPTA@GMAIL.COM){9958387755}(RESPONDENT) RAJIV (RAJIV@RPKAPUR.COM){0}(RESPONDENT) AUBERT SEBASTIAN(AUBERT.SEBASTIAN@TRILEGAL.COM){0}(RESPONDENT) SHIVANI KHANDEKAR(GHOLANI@SNRLAW.IN){9755435063}(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 35
HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(CRL)-381/2025	BHUMIKA ARORA V/s STATE AND ORS	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (CHAMBERSOFJAY.PHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-210/2023)
AFTER NOTICE MISC. MATTERS				
2	CRL.A.-104/2010 CRL.M.A. 39111/2019 CRL.M.A. 42248/2019 CRL.M.A. 43008/2019 WITH CRL.A. 117/2010	ASHOK KUMAR @ SONU V/s STATE OF DELHI	MUKESH SHARMA, ASHIM SHRIDHAR, R.N.VATS	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR()(9971547353)(PETITIONER) ASHIM SHRIDHAR()(9971547353)(PETITIONER) ASHIM SHRIDHAR()(9971547353)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-864/2007) BAIL APPLN. 262/2008 FILED BY ASHOK KUMAR SHARMA @ SONU (DISPOSED ON : 2008-05-26) CRL.A. 117/2010 FILED BY SANDEEP (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(DABRI-864/2007)
3	CRL.A.-117/2010 CRL.M.A. 42166/2019 CRL.M.A. 43009/2019	SANDEEP V/s STATE	ANANT SINGH, ASHIM SHRIDHAR, R N VATS	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR()(9971547353)(PETITIONER) ASHIM SHRIDHAR()(9971547353)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-864/2007) BAIL APPLN. 262/2008 FILED BY ASHOK KUMAR SHARMA @ SONU (DISPOSED ON : 2008-05-26) CRL.A. 104/2010 FILED BY ASHOK KUMAR @ SONU (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(DABRI-864/2007)
4	CRL.L.P.-451/2017 CRL.M.A. 12658/2017	STATE (NCT OF DELHI) V/s MADAN LAL ARORA	KAMAL KUMAR GHEI, BIBHUTI KUMAR, BALDEV RAJ, SUNIL KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR MEHTA(SUNILRLMEHTA@GMAIL.COM)(9810150483)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-248/2012) CRL.REV.P. 640/2014 FILED BY MADAN LAL ARORA (DISPOSED ON : 2015-02-04) P.S.-FIR NO. :(MAURYA ENCLAVE-248/2012)

5	CRL.L.P.-680/2017 CRL.M.A. 19525/2017	CENTRAL BUREAU OF INVESTIGATION V/s UDAY SHANKAR & ORS	RAJDIPA BEHURA, NISHAANK MATTOO, ANURAG KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-4-A-2004)
6	CRL.M.C.-684/2019 CRL.M.A. 2781/2019	V P SINGH & ANR V/s STATE & ANR	A FARAZ KHAN, B.P. SINGH, AKASH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A FARAZ KHAN()(9350531539)(PETITIONER) AKASH TRIPATHI(AKASHTRIPATHI439@GMAIL.COM)(8178497153)(PETITIONER)		
7	CRL.M.C.-2398/2019 CRL.M.A. 9511/2019 WITH CRL.M.C. 5769/2019 CRL.M.C. 621/2020 CRL.M.C. 644/2020 CRL.M.C. 668/2020 CRL.M.C. 669/2020	MANISH GOYAL V/s S P REALTORS	KAPIL KHER, KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER) KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(PETITIONER)		
8	CRL.M.C.-5769/2019 CRL.M.A. 40220/2019	MANISH GOYAL V/s HARLEEN KAUR SACHDEVA & ANR	KAPIL KHER, S.K GOYAL	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
9	CRL.M.C.-621/2020 CRL.M.A. 2574/2020 WITH CRL.M.C. 644/2020 CRL.M.C. 668/2020 CRL.M.C. 669/2020	MANISH GOYAL V/s GAGAN PREET SINGH & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
10	CRL.M.C.-644/2020 CRL.M.A. 2689/2020	MANISH GOYAL V/s S.P. REALTORS	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
11	CRL.M.C.-668/2020 CRL.M.A. 2766/2020	MANISH GOYAL V/s HARLEEN KAUR SACHDEVA & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
12	CRL.M.C.-669/2020 CRL.M.A. 2768/2020	MANISH GOYAL V/s GAGAN PREET SINGH & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
13	CRL.M.C.-4392/2019 CRL.M.A. 34897/2019 WITH CRL.M.C. 4393/2019	M/S TINCORP ENTERPRISES & ANR. V/s SANGEE COMMUNICATION PVT. LTD.	DHAN MOHAN, PAWAN KUMAR, YOGESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN()(9811180987)(PETITIONER) PAWAN KUMAR(PAWAN.JAKHU@GMAIL.COM)(9810362196)(RESPONDENT) YOGESH KUMAR VERMA(YKVCOURT@GMAIL.COM)(9650104104)(RESPONDENT)		
14	CRL.M.C.-4393/2019 CRL.M.A. 34900/2019	M/S TINCORP ENTERPRISES & ANR. V/s SANGEE COMMUNICATIONS PVT. LTD.	DHAN MOHAN, PAWAN KUMAR, YOGESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN()(9811180987)(PETITIONER) PAWAN KUMAR(PAWAN.JAKHU@GMAIL.COM)(9810362196)(RESPONDENT) YOGESH KUMAR VERMA(YKVCOURT@GMAIL.COM)(9650104104)(RESPONDENT)		

15	CRL.REV.P.-620/2015 CRL.M.A. 14425/2015	STATE (GNCT OF DELHI) V/s SANJEEV KUMAR & ANR	RAJAT KATYAL, DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-102/2009) BAIL APPLN. 819/2009 FILED BY RAJIV KUMAR (DISPOSED ON : 2009-05-04) W.P.(CRL) 98/2012 FILED BY RAJIV KUMAR @ RAJIV KUMAR VERMA & ORS. (DISPOSED ON : 2015-12-09) W.P.(CRL) 99/2012 FILED BY RAJIV KUMAR @ RAJIV KUMAR VERMA & ORS. (DISPOSED ON : 2017-07-12) P.S.-FIR NO. : (NEW ASHOK NAGAR-102/2009)
16	CRL.REV.P.-441/2016	JEET SINGH V/s THE STATE (NCT OF DELHI)	R.D TYAGI & ASSOCIATES, BHUPESH NARULLA	
		OTHER DETAILS OF ADVOCATES:		
17	CRL.REV.P.-197/2022 CRL.M.A. 18998/2024 CRL.M.A. 23958/2024	PRIYANKA V/s PRAVEEN	MEHAK TANWAR, RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)()(PETITIONER) MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)(9999226947)(PETITIONER) MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)()(PETITIONER) PRAVEEN(PRAVEENNHPC@GMAIL.COM)()(RESPONDENT) PRAVEEN NHPC(PRAVEENNHPC@GMAIL.COM)()(RESPONDENT) TRIPAKSHA (LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) MEHAKTANWAR(MEHAKTANWAR0309@GMAIL.COM)(0)(RESPONDENT)		
18	CRL.REV.P.-405/2022	MEENU & ANR. V/s NEERAJ	BHAVNEET SINGH, ANJANI KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR SINGH(ANJANI_2222@REDIFFMAIL.COM)(9868028297)(PETITIONER)		
19	CRL.REV.P.-462/2022 CRL.M.A. 14299/2022 CRL.M.A. 21269/2023	NAVED MANZOOR V/s AMIT MALHOTRA	MALLIKA PARMAR, DEEPAK VUTTSYA	
		OTHER DETAILS OF ADVOCATES: RAJIV RAHEJA(RRAJIVE@GMAIL.COM)(9811826000)(PETITIONER) RAJIV RAHEJA (RRAJIVE@GMAIL.COM)(9811826000)(PETITIONER)		
20	CRL.REV.P.-533/2022 CRL.M.A. 16242/2022 CRL.M.A. 16243/2022	SHRI ANAND KUMAR V/s SMT. ANJU & ANR.	SURENDRA KUMAR ROY	
		OTHER DETAILS OF ADVOCATES: SONU VIVEK(SONUUVIVEK22@GMAIL.COM)()(PETITIONER) CHANDRANIGAM(CHANDRANIGAM@GMAIL.COM)()(RESPONDENT)		
21	CRL.REV.P.-543/2022	SMT YOGITA V/s SUKHBIR SINGH @ SONU & ORS.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.REV.P.-653/2022 CRL.M.A. 20281/2022	ANKIT KHANNA V/s DEEPA SAPRA	DEVESH PRATAP SINGH, SHIKHA SAPRA, VIKRANT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ADVKUMARALOK0810@GMAIL.COM)()(PETITIONER) DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) DEEPASAPRA(DEEPASAPAR@GMAIL.COM)()(RESPONDENT) SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(RESPONDENT) VIKRANT BHARDWAJ(ADV.VIKRANTBHARDWAJ@GMAIL.COM)(9911132259)(PETITIONER)		

23	CRL.REV.P.-862/2022 CRL.M.A. 26255/2022	RAJESH MEENA V/s STATE OF DELHI	RAJEEV BANSAL	
		OTHER DETAILS OF ADVOCATES: VIBHOR BHATIA(ADVIBHORBHATIA@GMAIL.COM)(8377998979)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BCC(BCC.ACQUITYLAWASSOCIATES)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PAHARGANJ-315/2021) BAIL APPLN. 3347/2021 FILED BY BHUPENDER (DISPOSED ON : 2021-09-13) BAIL APPLN. 3413/2021 FILED BY VISHAL (DISPOSED ON : 2021-09-27) BAIL APPLN. 3712/2021 FILED BY AMIT RAGHAV @ TAMATAR (DISPOSED ON : 2021-11-25) BAIL APPLN. 3337/2021 FILED BY RAJESH MEENA (DISPOSED ON : 2021-09-27) BAIL APPLN. 4418/2021 FILED BY MANOJ @ SUNNY (DISPOSED ON : 2022-01-07) BAIL APPLN. 768/2022 FILED BY SH. GAJENDER @ BANNAR (DISPOSED ON : 2022-03-08) BAIL APPLN. 3766/2021 FILED BY RISHABH SHARMA (DISPOSED ON : 2021-11-25) BAIL APPLN. 1750/2022 FILED BY SH. HIMANSHU @ NIPPLE (DISPOSED ON : 2022-08-26) BAIL APPLN. 3503/2021 FILED BY GAJENDER ALIAS BENNAR (DISPOSED ON : 2021-09-23) BAIL APPLN. 3654/2022 FILED BY GAJENDER @ BANNAR (DISPOSED ON : 2023-06-01) BAIL APPLN. 3469/2022 FILED BY SH. MANOJ RANA (DISPOSED ON : 2023-11-16) P.S.-FIR NO. :(PAHARGANJ-315/2021)
24	CRL.REV.P.-69/2023 CRL.M.A. 1884/2023 CRL.M.A. 1886/2023	AMARJEET MALHOTRA & ORS. V/s STATE & ANR.	MOHD ZAHID, DINESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MOHD. ZAHID(ZAHID9811750070@GMAIL.COM)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH KAUSHIK(KAUSHIK.DINESH06@GMAIL.COM)(9599459050)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DESHBANDHU GUPTA ROAD-231/2017) BAIL APPLN. 438/2018 FILED BY AMAN KHURANA (DISPOSED ON : 2018-05-09) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-231/2017)
25	CRL.REV.P.-312/2023 CRL.M.A. 7773/2023	SHRI ARUN KUMAR V/s SMT. SARLA & ANR.	RAVI SHANKAR SHARMA, BHASKAR KUMAR AGRAWAL, SUDHIR KUMAR SHARMA, SMRITI VARMA	
		OTHER DETAILS OF ADVOCATES: KHATRI (SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER) BHASKAR KUMAR AGRAWAL(ICLOUDLAWPARTNERS@GMAIL.COM)(8178359238)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER) SMRITI VARMA (SMRITIV794@GMAIL.COM)(9654825944)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER)		
26	CRL.REV.P.-332/2023 CRL.M.A. 8251/2023	SUKH LAL V/s PARMOD KUMAR	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PURAN (ADVDRPC1948@GMAIL.COM)(7042286270)(PETITIONER)		
27	CRL.REV.P.-718/2023 CRL.M.A. 17560/2023 CRL.M.A. 25200/2024	AMIT SINHA V/s SHILPI SINHA	SUMIT THAKUR, KUMAR RAJESH SINGH	
		OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) KUMAR RAJESH SINGH(ADVKUMARRAJESHESINGH@GMAIL.COM)(9811013515)(PETITIONER) TAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT)		

28	CRL.REV.P.-748/2023 CRL.M.A. 18540/2023	BALJEET KAUR V/s CENTRAL BUREAU OF INVESTIGATION	UJWAL GHAI	
		OTHER DETAILS OF ADVOCATES: UJWAL GHAI (UJWALGHAI@GMAIL.COM)(8860151818)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2020-A-0025)
29	CRL.REV.P.-877/2023 CRL.M.A. 22708/2023 CRL.M.A. 22709/2023	ASHA ALIAS VIDYA V/s STATE OF NCT DELHI	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI(RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-36/2021) BAIL APPLN. 1801/2021 FILED BY JILU KUMAR @JIYA LAL (DISPOSED ON : 2021-07-16) BAIL APPLN. 3015/2021 FILED BY BHAWAR (DISPOSED ON : 2021-08-13) BAIL APPLN. 685/2021 FILED BY SMT. SUMAN (DISPOSED ON : 2021-03-05) BAIL APPLN. 2938/2021 FILED BY LALA RAM (DISPOSED ON : 2021-11-25) BAIL APPLN. 3319/2021 FILED BY ROHIT (DISPOSED ON : 2021-09-08) CRL.M.C. 3509/2022 FILED BY DEEPAK KUMAR (D. OF HEARING : 2025-03-10) BAIL APPLN. 3836/2022 FILED BY BHAWAR KUMAR (DISPOSED ON : 2022-12-21) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-36/2021)
30	CRL.REV.P.-993/2023 CRL.M.A. 25396/2023	SAJIT KUMAR DUBEY V/s PUNITA	VIJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: V.K YADAV (OFFICEVIJAYYADAV@GMAIL.COM)(8527233905)(PETITIONER) V.K. YADAV(OFFICEVIJAYYADAV@GMAIL.COM)(8527233905)(PETITIONER)		
31	CRL.REV.P.-1010/2023 CRL.M.A. 25912/2023	THE STATE (GNCT OF DELHI) V/s NIRJESH CHAUHAN	SHUBHI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHUBHI GUPTA(SHUBHIGUPTA712@GMAIL.COM)(8130640287)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BUDH VIHAR-119/2020) BAIL APPLN. 926/2020 FILED BY MAYA DEVI (DISPOSED ON : 2020-07-31) BAIL APPLN. 2197/2020 FILED BY MAYA DEVI (DISPOSED ON : 2020-11-09) P.S.-FIR NO. :(BUDH VIHAR-119/2020)
32	CRL.REV.P.-1196/2023 CRL.M.A. 9029/2024	VARSHA RAWAT V/s JITENDRA KUMAR SHARMA	SHITANSHU KUMAR GAUR, KAPIL GOSWAMI, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN GOSWAMI (PRAVEEN_GOSWAMI@YAHOO.COM)(9899442929)(PETITIONER) PRAVEEN GOSWAMI(PRAVEEN_GOSWAMI@YAHOO.COM)(9899442929)(PETITIONER) PRAVEEN GOSWAMI (PRAVEEN_GOSWAMI@YAHOO.COM)(9312133000)(PETITIONER) JKSHARMA (JKSHARMAADVOCATE@GMAIL.COM)()(RESPONDENT) JK SHARMA(JKSHARMA20@GMAIL.COM)()(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT)		
33	CRL.REV.P.-1203/2023 CRL.M.A. 30530/2023	NAWAL KUMAR V/s NEETU VERMA	NAVIN BAINSLA, CHANDAN MISHRA	
		OTHER DETAILS OF ADVOCATES: NAVIN BAINSLA(NAVINBAINSLAOFFICE@GMAIL.COM)(9999123644)(PETITIONER) CHANDAN MISHRA(CHANDANMISHRAADVOCATE@GMAIL.COM)(9310856200)(RESPONDENT)		

34	CRL.REV.P.-1315/2023	NALINI SIGHAL V/s STATE & ANR	RAMA SHANKAR, NISHANT DATTA	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(CRL)-22/2025 CRL.M.A. 195/2025	AMIT KAKKAR AND ANR V/s STATE NCT OF DELHI AND ANR	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PUNJABI BAGH-102/2024)
CONNECTED MATTERS (ANMM)				
36	CRL.M.C.-5153/2019 CRL.M.A. 37911/2019 CRL.M.A. 3583/2021 CRL.M.A. 2172/2022 CRL.M.A. 2173/2022 CRL.M.A. 26293/2022 WITH CRL.M.C. 5154/2019 CRL.M.C. 5155/2019	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, JATIN SETHI, K BHIMRAJ ACHARY, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)()(RESPONDENT) BHIMRAJ ACHARY(ACHARY.RAJ@GMAIL.COM)()(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
37	CRL.M.C.-5154/2019 CRL.M.A. 37913/2019 CRL.M.A. 3581/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
38	CRL.M.C.-5155/2019 CRL.M.A. 37915/2019 CRL.M.A. 3592/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
39	CRL.M.C.-5156/2019 CRL.M.A. 37917/2019 CRL.M.A. 3633/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR		

		THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
40	CRL.M.C.-5157/2019 CRL.M.A. 37919/2019 CRL.M.A. 3572/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET JAIN(GS.LAWATTAORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
41	CRL.M.C.-5158/2019 CRL.M.A. 37921/2019 CRL.M.A. 2479/2021 CRL.M.A. 3949/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GOYAL M G GASES PVT LTD()(9811688721)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)()(PETITIONER) HEM PAPNAI(PAPNAIHEM@GMAIL.COM)()(PETITIONER) GS(GS.LAWATTRONEYS@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
42	CRL.M.C.-5159/2019 CRL.M.A. 37923/2019 CRL.M.A. 3584/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
43	CRL.M.C.-5160/2019 CRL.M.A. 37925/2019 CRL.M.A. 3573/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G.GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
44	CRL.M.C.-5161/2019 CRL.M.A. 37927/2019 CRL.M.A. 3587/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	

45	CRL.M.C.-5162/2019 CRL.M.A. 37929/2019 CRL.M.A. 3590/2021 CRL.M.A. 3943/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) HEM PAPNAI(PAPNAIHEM@GMAIL.COM)()(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)(9811688721)(PETITIONER) GS(GS.LAWATTRONEYS@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
46	CRL.M.C.-5163/2019 CRL.M.A. 37931/2019 CRL.M.A. 3586/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
47	CRL.M.C.-5165/2019 CRL.M.A. 37935/2019 CRL.M.A. 3576/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
48	CRL.M.C.-5166/2019 CRL.M.A. 37938/2019 CRL.M.A. 3582/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT.LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
49	CRL.M.C.-5168/2019 CRL.M.A. 37941/2019 CRL.M.A. 3602/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		

50	CRL.M.C.-5169/2019 CRL.M.A. 37943/2019 CRL.M.A. 3574/2021 CRL.M.A. 3981/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) M.L MAHAJAN (GAURAVMAHAJAN_23@YAHOO.CO.IN)(9811688721)(PETITIONER) GS LAW(GS LAWATTORNEY@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
51	CRL.M.C.-5170/2019 CRL.M.A. 37945/2019 CRL.M.A. 3575/2021 CRL.M.A. 3944/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) HEM PAPNAI(PAPNAIHEM@GMAIL.COM)(9811688721)(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)(9811688721)(PETITIONER) GS (GS.LAWATTRONEY@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
52	CRL.M.C.-5171/2019 CRL.M.A. 37947/2019 CRL.M.A. 3611/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
53	CRL.M.C.-5172/2019 CRL.M.A. 37949/2019 CRL.M.A. 3568/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
54	CRL.M.C.-5173/2019 CRL.M.A. 37951/2019 CRL.M.A. 3580/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		

55	CRL.M.C.-5174/2019 CRL.M.A. 37953/2019 CRL.M.A. 3601/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
56	CRL.M.C.-5175/2019 CRL.M.A. 37955/2019 CRL.M.A. 3597/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
57	CRL.M.C.-5176/2019 CRL.M.A. 37957/2019 CRL.M.A. 3567/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
58	CRL.M.C.-5177/2019 CRL.M.A. 37959/2019 CRL.M.A. 3596/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
59	CRL.M.C.-5178/2019 CRL.M.A. 37961/2019 CRL.M.A. 3617/2021	IND SYNERTY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
60	CRL.M.C.-5179/2019 CRL.M.A. 37963/2019 CRL.M.A. 3615/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET		

		SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
61	CRL.M.C.-5180/2019 CRL.M.A. 37965/2019 CRL.M.A. 3600/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GUPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
62	CRL.M.C.-5181/2019 CRL.M.A. 37967/2019 CRL.M.A. 3616/2021	IND SYNERTY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
63	CRL.M.C.-5182/2019 CRL.M.A. 37969/2019 CRL.M.A. 3564/2021	IND SYNERGY LTD. & ORS. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
64	CRL.M.C.-5184/2019 CRL.M.A. 37972/2019 CRL.M.A. 3613/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPEET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
65	CRL.M.C.-5185/2019 CRL.M.A. 37974/2019 CRL.M.A. 3569/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		

66	CRL.M.C.-5186/2019 CRL.M.A. 37976/2019 CRL.M.A. 3610/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
67	CRL.M.C.-5187/2019 CRL.M.A. 37978/2019 CRL.M.A. 3579/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
68	CRL.M.C.-5188/2019 CRL.M.A. 37980/2019 CRL.M.A. 3629/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
69	CRL.M.C.-5189/2019 CRL.M.A. 37982/2019 CRL.M.A. 3619/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
70	CRL.M.C.-5190/2019 CRL.M.A. 37984/2019 CRL.M.A. 3628/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
71	CRL.M.C.-5191/2019 CRL.M.A. 37986/2019 CRL.M.A. 3612/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER)		

		JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
72	CRL.M.C.-5192/2019 CRL.M.A. 37988/2019 CRL.M.A. 3626/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
73	BAIL APPLN.- 4316/2021(Disposed off case)	ASHIT JAIN V/s STATE OF NCT OF DELHI	VARUN BHATI, ADITYA VARUN BHAT, FARMAN ALI, SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAAVI SHARMA(RAAVISHARMAADV@GMAIL.COM)(8802285182)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA VARUN BHAT(ADITYA.BHAT@SYMLAW.AC.IN)(8713977007)(PETITIONER) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) SOHIL SHARMA(CHAMBERSOFSOHLISHARMA@GMAIL.COM)(7060079384)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(R.K.PURAM-257/2019) BAIL APPLN. 3008/2019 FILED BY SUBHASH JAIN (DISPOSED ON : 2020-02-10) BAIL APPLN. 3010/2019 FILED BY ANKUSH JAIN (DISPOSED ON : 2020-02-10) P.S.-FIR NO. :(R.K.PURAM-257/2019)
FOR FINAL HEARING				
74	CRL.M.C.-3056/2019 CRL.M.A. 12290/2019	JHABAR MAL V/s STATE & ANR	VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER)		
FOR ARGUMENT				
75	CRL.M.C.-4688/2019	KD BISWAL V/s CENTRAL BUREAU OF INVESTIGATION	VAIBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SHARMA()(9999009950)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-2018-0009)
SPECIAL BENCH MATTERS				
76	REVIEW PET. 23/2025 REVIEW PET. 24/2025 In RFA-9/2022(Disposed off case)	APARNA ASHRAM SOCIETY & ANR. V/s MR.MOHAN JHA & ORS.	SANJAY KUMAR KHANNA, KARANJAWALA & CO, RISHIKA JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KHANNA (ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) SANJAY KHANNA (ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) SANJEEV DUBEY(SANJEEV123_DUBEY@HOTMAIL.COM)(9810062521)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) RISHIKA JAIN(RISHIKAJAIN.2803@GMAIL.COM)(8860069588)(RESPONDENT)		

COURT NO. 41
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 61588/2024 In W.P.(C)-9959/2016(Disposed off case)	OM PRAKASH JATAV V/s GNCT OF DELHI AND ORS	MK GAHLAUT, MUKESH AGGARWAL, RAJAN TYAGI, M S SAINI	
		OTHER DETAILS OF ADVOCATES: DR. M K GAHLAUT(MANOJ@MANOJADVOCATE.COM)(9717266278)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-1437/2025 CM APPL. 7000/2025	MAHENDRA PRATAP SINGH V/s REGISTRAR OF SOCIETIES , GOVT OF NCT OF DELHI AND ORS	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: VEDANT BHARDWAJ(ADVVEDANT@GMAIL.COM)(9999481002)(PETITIONER) SANTOSH KUMAR TRIPATHI, MOHAN KHERDE(STANDINGCOUNSELGNCTD@GMAIL.COM, MOHAN_KHERDE2@REDIFFMAIL.COM)(9868250806)(RESPONDENT) RAJ KUMAR JAIN(DRRAJKUMARJN@GMAIL.COM)(0)(RESPONDENT)		
3	CM APPL. 9111/2025 In W.P.(C)-1556/2025	KALEEM KHAN V/s GOVT OF NCT OF DELHI & ORS.	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, THE JAI HIND(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CARE@THEJAIHIND.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CARE@THEJAIHIND.COM)(0)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	CONT.CAS(C)-1742/2024 WITH W.P.(C) 3164/2024	SATYWART KADIAN V/s UNION OF INDIA AND ORS	ATHARVA LEGAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		

5	W.P.(C)-3164/2024 CM APPL. 13051/2024 CM APPL. 66223/2024	BAJRANG PUNIA AND ORS. V/s UNION OF INDIA AND ORS.	ATHARVA LEGAL, HEMANT PHALPHER	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SIDDHARTH NAYAK(SIDDHARTHANAYAK@ATHARVALEGAL.COM)(9999539689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) WRESTLING FEDERATION OF INDIA(IND@UWW.ORG, IOA@OLYMPIC.IND.IN)()(RESPONDENT) SIDDHARTH NAYAK(OFFICE@ATHARVALEGAL.COM)(9999539689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HEMANT PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(RESPONDENT)		
6	RFA-624/2017 CM APPL. 24735/2017 WITH RFA 909/2017	AMARJEET SINGH RANA THR HIS SON AND SPA HOLDER Inderpal Singh V/s M/S PUREARTH INFRASTRUCTURE LIMITED & ANR	SUBHASH JINDAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		
7	RFA-909/2017 WITH RFA 624/2017	PUREARTH INFRASTRUCTURE LIMITED V/s AMARJEET SINGH RANA	NEHA JAIN, SUBHASH C JINDAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		
8	CM APPL. 5471/2025 In RFA-826/2017	IDBI BANK LIMITED V/s LALIT MOHAN MADHAN	SANJAY BHATT, PIYUSH KAUSHIK, KAPUR AND COMPANY, PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(PRADEEPKUMARY403@GMAIL.COM)(9910263212)(PETITIONER)		
9	RFA-657/2018 CM APPL. 32526/2018	AMIT SOLANKI & ANR V/s PRABHU RAM BUILD WELL PVT LTD & ANR	AKSHAT GUPTA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA()(9312131210)(PETITIONER)		
10	CM APPL. 7327/2025 CM APPL. 7328/2025 In RFA-982/2018	UMA AGGARWAL V/s GURPREET SINGH BHATTAL	SAJAY DUA, ARJUN MALIK, BRIJESH SHARMA, AMAN SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAJAY DUA()(9811122114)(PETITIONER) SAJAY DUA()(8920052402)(PETITIONER) ARJUN MALIK(MALIKADVOCATES05@GMAIL.COM)(9873503295)(PETITIONER) JSECHAMBERS(JAI@JSECHAMBES.COM)()(RESPONDENT) JAI SAHAI(JAISAHAI@GMAIL.COM)()(RESPONDENT) ARJUN MALIK()(9873503295)(PETITIONER) JAI SAHAI ENDLAW(JAISAHAI@GMAIL.COM)(0)(RESPONDENT) ARJUN MALOK()(9873503295)(PETITIONER) JAI SAHAI ENDLAW(JAISAHAI@GMAIL.COM, BSADVDELHI@YAHOO.COM)(0)(RESPONDENT) BRIJESH SHARMA(BSADVDELHI@YAHOO.COM)(9810115969)(RESPONDENT) AMAN SHARMA(AMAN@AMANSHARMA.PRO)(9717490965)(RESPONDENT)		
11	RFA-25/2019 CM APPL. 1466/2019 CM APPL. 1468/2019 CM APPL. 1470/2019 CM APPL. 1471/2019 CM APPL. 29254/2022 CM APPL. 51948/2022 CM APPL. 51949/2022 CM APPL. 51950/2022 CM APPL. 51951/2022 CM APPL. 51952/2022 CM APPL. 51953/2022	VIDYA DEVI (DECEASED) THR LRS V/s RAM KISHORE (DECEASED) THR LRS & ORS	UMESH KUMAR, ADITYA GOEL, SACHIN GUPTA, JINENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR()(9654909310)(PETITIONER) ANIL GOEL(INTERNATIONALLEGALWORK@GMAIL.COM)(9999904433)(PETITIONER) SACHIN GUPTA(INFO@SGASSOCIATES.COM)()(RESPONDENT) JINTENDER(JINENDERJAIN@GMAIL.COM)()(RESPONDENT)		

		INFO(INFO@LITLEGAL.IN){}(PETITIONER) ANIL GOEL(INTERNATIONALLEGALNETWORK@GMAIL.COM){}(RESPONDENT)		
12	RFA-691/2019 CM APPL. 34181/2019	M/S JAS VENTURE & ANR V/s PUNJAB NATIONAL BANK	SUSHIL KUMAR SINGH, M HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR SINGH(9654244955)(PETITIONER)		
13	RFA-1020/2019 CM APPL. 57041/2024	SUBHASH ARORA V/s ARUN KHOSLA & ANR	GURMEET SINGH, ARUN KHOSLA	
		OTHER DETAILS OF ADVOCATES: GURMEET SINGH(8750002000)(PETITIONER) ARUN KHOSLA (ARUNKHOSLAANDASSOCIATES@GMAIL.COM)(9810790636)(RESPONDENT)		
14	W.P.(C)-839/2008 CM APPL. 854/2025	VINITA BHARGAVA V/s M.C.D	SADHANA CHAUDHRY, SURENDRA NATH BHARGAVA, KAPIL DUTTA	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-3908/2013 CM APPL. 2493/2015 WITH W.P.(C) 8230/2013 W.P.(C) 7398/2014	EMAAR MGF CONSTRUCTION PVT LTD. V/s EAST DELHI MUNICIPAL CORPORATION & ANR.	MANMEET ARORA	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-8230/2013	DELHI DEVELOPMENT AUTHORITY & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	NEERAJ YADAV	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-7398/2014 CM APPL. 17296/2014 CM APPL. 27381/2015 WITH W.P.(C) 3908/2013 W.P.(C) 8230/2013	DELHI DEVELOPMENT AUTHORITY V/s SOUTH DELHI MUNIIPAL CORPORATION & ORS.	GIRIRAJ SUBRAMANIUM & HITESH KUMAR SAINI, GIRIRAJ SUBRAMANIUM & VIKASH PATHAK, NITIN MISHRA, JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(PETITIONER) JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER)		
18	W.P.(C)-9336/2015 CM APPL. 64980/2023	BSES RAJDHANI POWER LTD. V/s SHUBHRA CHATTERJI	SUNIL FERNANDES, SUCHINTO CHATTERJI	
		OTHER DETAILS OF ADVOCATES: SACHINTO CHATTERJI(ESSCEE@LIFADVOCATE.COM)(7042297621)(PETITIONER) SUNIL (SUNILF.ADV@GMAIL.COM){}(RESPONDENT)		
19	W.P.(C)-6059/2018 CM APPL. 23469/2018 CM APPL. 41493/2018 CM APPL. 7139/2022 CM APPL. 7637/2025 WITH W.P.(C) 9311/2019 W.P.(C) 2024/2023 W.P.(C) 2066/2023	ASHOK CHAWLA V/s CENTRAL VIGILANCE COMMISSION & ORS	SWATHI SUKUMAR, TARKESHWAR NATH, RAJESH KUMAR GOGNA, RAVINDER AGARWAL	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SWATHI SUKUMAR(7834941314)(PETITIONER) SWATHI SUKUMAR(7834941314)(PETITIONER) TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) SWATHI(SWATHI@SUKUMAR.IN){}(RESPONDENT) RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT) RAVI RANJAN(ADVRAVIRANJAN@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(PETITIONER)		
20	W.P.(C)-9311/2019 CM APPL. 38403/2019 CM APPL. 7765/2022 WITH W.P.(C) 6059/2018	B D MAJUMDAR V/s CENTRAL VIGILANCE COMMISSION AND ORS.	SWATHI SUKUMAR, TARKESHWAR NATH	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SWATHI SUKUMAR(7834941314)(PETITIONER)		

		TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT)		
21	W.P.(C)-2024/2023 WITH W.P.(C) 2066/2023	B DATTA MAJUMDAR V/s THE STATE TRADING CORPORATION OF INDIA LTD & ORS.	RAVI RANJAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: V P SINGH()(9810276825)(PETITIONER) THE STATE TRADING CORPORATION(CO@STCLIMITED.CO.IN, NKMATHUR52@GMAIL.COM)()(RESPONDENT) TARKESHWARNATH(TARKESHWARNATH@REDIFFMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-2066/2023	ASHOK CHAWLA V/s THE STATE TRADING CORPORATION OF INDIA LTD. & ORS.	RAVI RANJAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: V P SINGH()(9810276825)(PETITIONER) THE STATE TRADING CORPORATION(CO@STCLIMITED.CO.IN, NKMATHUR52@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-1886/2019 CM APPL. 75955/2024 CM APPL. 75969/2024	SMT. ANITA GARG V/s NEW DELHI MUNICIPAL COUNCIL	ANAMIKA GHAI NIYAZI, AKSHAY VERMA, VIVEK NARAYAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI()(9811191180)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(0)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) AKSHAY VERMA(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9650144651)(RESPONDENT) VIVEK NARAYAN SHARMA(NARAYAN@ANCOLAWYERS.COM)(9717417779)(RESPONDENT)		
24	W.P.(C)-9049/2019 CM APPL. 37360/2019 CM APPL. 54515/2019 CM APPL. 11986/2021 CM APPL. 14590/2023	SHRI CHAND KAPOOR V/s UNION OF INDIA AND ORS.	KIRAN KALRA UPPAL, SHAINI BHARDWAJ, SHAINI BHARDWAJ	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: KIRAN KALRA UPPAL()(9873862937)(PETITIONER) KIRAN KALRA UPPAL()(9711436642)(PETITIONER) UPPAL AND ASSOCIATES(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) SHAINIBHARDWAJ(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) KIRAN KALRA(DIKSHAMATHUR14@YAHOO.IN)(9971424628)(PETITIONER) GROVERA ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM)(9811089646)(RESPONDENT)		
25	W.P.(C)-3554/2021 CM APPL. 10738/2021	HINDU COLLEGE THROUGH CHAIRMAN HINDU EDUCATIONAL TRUST V/s DELHI JAL BOARD & ANR.	ATUL SHARMA, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES: HINDU COLLEGE THROUGH CHAIRMAN HINDU EDUCATIONAL TRUST(TCARANGACHARI@GMAIL.COM)(9811691201)(RESPONDENT) ATULSHARMA(ASA@ASALEGAL.IN)(9654012526)(PETITIONER) ASA LEGAL SERVICES LLP(ASA@ASALEGAL.IN)(9873144315)(PETITIONER) DELHI JAL BOARD(DJB@DELHI.GOV.IN)()(PETITIONER) SANGEETA (SANGEETABHARTI@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-4026/2021 CM APPL. 4089/2025	IQBAL CHAND MALHOTRA V/s NEW DELHI MUNICIPAL COUNCIL NDMC	TARA SHANKAR JHA, DHARUV MOHAN	
		OTHER DETAILS OF ADVOCATES: TARA SHANKAR JHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) TARAJHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) TARAJHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		

		TARA SHANKAR JHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) DHRUV MOHAN(DHRUV_M@YAHOO.COM)(9910961933)(PETITIONER)	
27	W.P.(C)-9801/2021	DEEPAK SHARMA V/s GNCT OF DELHI AND ANR	SHASHI PANWAR
		OTHER DETAILS OF ADVOCATES: RAJARAM CIYER(RAJARAMC.IYER@GMAIL.COM)(9560394800)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
28	W.P.(C)-12279/2021 CM APPL. 38470/2021	MS SALASAR FOOD SERVICES LLP V/s UNION OF INDIA AND ORS	MANISH RAGHAV, RAMAN TOMAR
		OTHER DETAILS OF ADVOCATES: ROHIT GOUR(MANISHRAGHAV@GMAIL.COM){}(PETITIONER) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) NIKHIL MAJITHIA(NIKHIL.MAJITHIA@GMAIL.COM){}(RESPONDENT) RAMAN TOMAR(RAMANTOMAR@GMAIL.COM)(9911418802)(PETITIONER)	
29	W.P.(C)-854/2022 CM APPL. 2410/2022	FAMILY HOSPITAL PVT LTD V/s NORTH DELHI MUNICIPAL CORPORATION AND ANR	NANDNI SAHNI
		OTHER DETAILS OF ADVOCATES: SACHIN BANDUNI(CSSACHINBANDOONI@GMAIL.COM){}(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN, RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT)	
30	W.P.(C)-5857/2022	MS HIGHWAY TRANS SERVICES PVT LTD V/s GNCT OF DELHI TRANSPORT DEPARTMENT	NIDHI MOHAN PARASHAR, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR(NIDHI@VEDYAPARTNERS.COM)(9953899908)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
31	W.P.(C)-6920/2022	GAGANDEEP SINGH ADHI AND ANR V/s THE STATE (NCT OF DELHI) AND ORS.	PRIYA KHURANA
		OTHER DETAILS OF ADVOCATES: PRIYA KKHURANA(ADVOCATEPRIYAKHURANA@GMAIL.COM)(8146449794)(PETITIONER) NDMC(CLONDMC@GMAIL.COM, RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJIV(SANJIVSAGAR@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
32	W.P.(C)-13153/2022	MAHAVIR PRASAD GARG V/s MUNICIPAL CORPORATION OF DELHI AND ANR	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)	
33	W.P.(C)-96/2023 CM APPL. 315/2023 CM APPL. 4902/2023	SIR SOBHA SINGH AND SONS PRIVATE LIMITED & ANR. V/s NEW DELHI MUNICIPAL COUNCIL	KULJEET RAWAL
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATE@YAHOO.CO.IN)(9811088203)(PETITIONER) KULJEET RAWAL(RAWALADVOCATE@YAHOO.CO.IN){}(PETITIONER) NDMC (LAW.DETT.NDMC@GMAIL.COM){}(RESPONDENT)	

34	W.P.(C)-6698/2023	HASMAT ALI V/s THE COMMISSIONER , MCD AND ORS	ALAMGIR	
		OTHER DETAILS OF ADVOCATES: ALAMGIR(ALAMGIR.ALAMGIR1@GMAIL.COM)(9811483438)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SALIL KAPOOR AND SANAT KAPOOR(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
35	W.P.(C)-9140/2023 CM APPL. 34780/2023	SHRI VIKAS SONI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KMG LEGAL, ASHISH VERMA	
		OTHER DETAILS OF ADVOCATES: KMG LEGAL(KMGLEGALDELHI@GMAIL.COM)(9582156789)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ASHISH VERMA(ASHISH@SAARASSOCIATES.IN)(9871603434)(PETITIONER)		
36	W.P.(C)-11391/2023 CM APPL. 44333/2023	RAMWATI SHARMA & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	GAUTAM SHARMA, ROHIT KHURANA, K R SASIPRABHU	
		OTHER DETAILS OF ADVOCATES: NIPUN BHUSHAN(ADV.VASUBHUSHAN@GMAIL.COM)(9958417262)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ROHIT KHURANA(ADVROHITKHURANA@GMAIL.COM)(9873727659)(RESPONDENT) K R SASIPRABHU(CLARKAMIT@GMAIL.COM)(8851382791)(PETITIONER)		
37	W.P.(C)-13412/2023 CM APPL. 52954/2023 CM APPL. 3461/2025	M/S ATLANTA SYSTEM PVT LTD V/s UNION OF INDIA & ORS.	ANANT KUMAR VATSYA, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: DEVENDER SINGH(DEVENDRASINGHCHAMBER430@GMAIL.COM)(9810141145)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, PARATRANSIT@DIMTS.IN)(9868250806)(RESPONDENT) DEEPAK VOHRA(ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
38	W.P.(C)-16579/2023 CM APPL. 5874/2024 WITH W.P.(C) 12934/2024	AMAN SINGH V/s MUNICIPAL CORPORATION OF DELHI & ANR.	DANIYAL KHAN, NITIN WADHWA, NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) NITIN SAXENA(NITIN.SAXENA2379@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MCD. NITIN SAXENA(COMMISSIONER@MCD.ORG.IN, CLOMCDHQ@GMAIL.COM, NITIN.SAXENA2379@GMAIL.COM)()(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT) DANIYAL K(DANIYALK18@GMAIL.COM)()(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT)		
39	W.P.(C)-12934/2024 CM APPL. 53986/2024	AMIT SAXENA V/s MUNICIPAL CORPORATION OF DELHI	NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT)		
40	W.P.(C)-14694/2024 CM APPL. 61778/2024	MANISH RAWAT V/s MUNICIPAL CORPORATION OF DELHI	AJAY SINGH BHANDARI	
		OTHER DETAILS OF ADVOCATES: ANKITA CHAUHAN(YOGESH.BHRD@GMAIL.COM)(8295695559)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

41	W.P.(C)-631/2025 WITH W.P.(C) 632/2025	SUMAN KUMAR V/s UNION OF INDIA AND ORS	SHREYAS JAIN	
		<p>OTHER DETAILS OF ADVOCATES: SHASHANK DEO(SUMAN2212197@GMAIL.COM)(9899999672)(PETITIONER) UNION OF INDIA, SECY. MCA, ICSI(UOIDHC@GMAIL.COM, SECY.MCA@NIC.IN, PRESIDENT@ICSI.EDU, SECRETARY@ICSI.EDU)(1123384193)(RESPONDENT) DEVENDRA, ICSI, MANISH(DEVENDRA.DESHPANDE@ICSI.EDU, VP@ICSI.EDU, MANISH@RMGCS.COM)(0)(RESPONDENT) SURESH PANDEY, NPS CHAWLA, D SHUKLA(CS.SURESHPANDEY@GMAIL.COM, NPSCHAWLA@AEKOMLEGAL.COM, DSHUKLA2007@GMAIL.COM)(0)(RESPONDENT) PURBEY, CS. RANJEET, RP TULSIAN(PURBEY31@GMAIL.COM, CS.RANJEET@GMAIL.COM, RPTULSIAN@GMAIL.COM)(0)(RESPONDENT) A TYAGI, PREETI BANERJEE, ALKA ARORA(ATYAGI53@GMAIL.COM, PREETI.BANERJEE@ICSI.EDU, ALKA_ARORA79@REDIFFMAIL.COM)(0)(RESPONDENT) SONIA BAIJAL, CS NESAR, ANANG(SONIA.BAIJAL@ICSI.EDU, CSNESAR367@GMAIL.COM, ADVANANG@GMAIL.COM)(0)(RESPONDENT) SWATI, NISHI TALWAR(POPLISWATI88@GMAIL.COM, NISHITALWARASSOCIATES@HOTMAIL.COM,)(0)(RESPONDENT) SUNAINA, PINKI, H PSC(SUNAINAJHINGAN@GMAIL.COM, PINKICS@GMAIL.COM, H_PSC@REDIFFMAIL.COM)(0)(RESPONDENT) RITU KANSAL, HANUMAN SINGH SAINI. RASHMI SAIN(CSRITUKANSAL@GMAIL.COM, HANUMANSINGHSAINI@GMAIL.COM, RASHMISAIN.576@GMAIL.COM)(0)(RESPONDENT) AAYATI, AISHWARYA TOSHNIWAL , KHUSHBU(GUPTAAYATI@GMAIL.COMM, TOSHNIWALAISH60@GMAIL.COM, GOELKHUSHBU001@GMAIL.COM)(0)(RESPONDENT) MONIKA, ESHA NAGPAL, SANTOSH(MONIKATAILOR0310@GMAIL.COM, ESHANAGPAL45@GMAIL.COM, SANTOSH.SHARMACS@GMAIL.COM)(0)(RESPONDENT) SUSHIL, PRADEEP, AWANISH(SUSSHIL@AMICUSLEGAL.IN, CHAIRMANNIRC2018@GMAIL.COM, AWANISHCORPORATE@GMAIL.COM)(0)(RESPONDENT) AMIT, VIMAL, BHUPENDRA KAUSHIK(AMITGUPTACS@GMAIL.COM, VIMALG_JPR@YAHOO.CO.IN, CSBHUPENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT) MONIKA KOHLI, HITENDER(MONIKAKOHLI@GMAIL.COM, HITENDER@CENTRUMLEGAL.COM)(0)(RESPONDENT)</p>		
42	W.P.(C)-632/2025 CM APPL. 2991/2025	SUMAN KUMAR V/s UNION OF INDIA AND ORS.	SHREYAS JAIN	
		<p>OTHER DETAILS OF ADVOCATES: SHASHANK DEO(ADVSHREYASJAIN@GMAIL.COM)(9899999672)(PETITIONER) UNION OF INDIA, SECY MCA, PRESIDENT OF ICSI, ICSI(UOIDHC@GMAIL.COM, SECY.MCA@NIC.IN, PRESIDENT@ICSI.EDU, SECRETARY@ICSI.EDU)(1123384193)(RESPONDENT) DEVENDRA, ICSI, MANISH(DEVENDRA.DESHPANDE@ICSI.EDU, VP@ICSI.EDU, MANISH@RMGCS.COM)(0)(RESPONDENT) SURESH PANDEY, NPS CHAWLA, D SHUKLA(CS.SURESHPANDEY@GMAIL.COM, NPSCHAWLA@AEKOMLEGAL.COM, DSHUKLA2007@GMAIL.COM)(0)(RESPONDENT) PURBEY, CS. RANJEET, RP TULSIAN(PURBEY31@GMAIL.COM, CS.RANJEET@GMAIL.COM, RPTULSIAN@GMAIL.COM)(0)(RESPONDENT) ASHOK TYAGI, PREETI, ALKA(ATYAGI53@GMAIL.COM, PREETI.BANERJEE@ICSI.EDU, ALKA_ARORA79@REDIFFMAIL.COM)(0)(RESPONDENT) SONIA, CS NESAR, ANANG(SONIA.BAIJAL@ICSI.EDU, CSNESAR367@GMAIL.COM, ADVANANG@GMAIL.COM)(0)(RESPONDENT) SWATI, NISHI TALWAR(POPLISWATI88@GMAIL.COM, NISHITALWARASSOCIATES@HOTMAIL.COM)(0)(RESPONDENT) SUNAINA, PINKI, H PSC(SUNAINAJHINGAN@GMAIL.COM, PINKICS@GMAIL.COM, H_PSC@REDIFFMAIL.COM)(0)(RESPONDENT) RITU KANSAL, HANUMAN SINGH SAINI. RASHMI SAIN(CSRITUKANSAL@GMAIL.COM, HANUMANSINGHSAINI@GMAIL.COM, RASHMISAIN.576@GMAIL.COM)(0)(RESPONDENT) AYATI, TOSHIWALAISH, KHUSHBU(GUPTAAYATI@GMAIL.COMM, TOSHNIWALAISH60@GMAIL.COM, GOELKHUSHBU001@GMAIL.COM)(0)(RESPONDENT) MONIKA TAILOR, ESHA NAGPAL, SANTOSH(MONIKATAILOR0310@GMAIL.COM, ESHANAGPAL45@GMAIL.COM,</p>		

		SANTOSH.SHARMA@GMAIL.COM)(0)(RESPONDENT) SUSHIL, PRADEEP, AWANISH(SUSSHIL@AMICUSLEGAL.IN, CHAIRMANNIRC2018@GMAIL.COM, AWANISHCORPORATE@GMAIL.COM)(0)(RESPONDENT) AMIT, VIMAL, BHUPENDRA KAUSHIK(AMITGUPTACS@GMAIL.COM, VIMALG_JPR@YAHOO.CO.IN, CSBHUPENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT) MONIKA KOHLI, HITENDER(MONIKAKOHLI@GMAIL.COM, HITENDER@CENTRUMLEGAL.COM)(0)(RESPONDENT)		
43	W.P.(C)-2415/2025 CM APPL. 11428/2025	AMIT SAXENA V/s MUNICIPAL CORPORATION OF DELHI	NITIN WADHWA, VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: CHEITANYA MADAN/ NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT)		
FOR DIRECTIONS				
44	CONT.CAS(C)-1766/2024 WITH W.P.(C) 9724/2016 W.P.(C) 7482/2022	DR. AJIT KUMAR YADAV AND ORS V/s DR. RAJINDER K. DHAMIJA AND ORS	KRISHAN KANHAIYA MUKHIJA	
		OTHER DETAILS OF ADVOCATES: K K MUKHIJA & JASVINDER KAUR(KKMUKHIJAADV@YAHOO.COM)(9312836524)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) VIKRAM(VIKRAM.JETLY@GMAIL.COM)(0)(RESPONDENT)		
45	W.P.(C)-9724/2016 CM APPL. 642/2017 CM APPL. 22323/2018 CM APPL. 23007/2022 CM APPL. 62491/2023 CM APPL. 45389/2024 WITH W.P.(C) 7482/2022	DR. AJIT KUMAR YADAV & ORS V/s UNION OF INDIA & ORS	S. MUKERJEE & AVIJIT SINGH, S D SINGH, TUSHAR SANNU DAHIYA, KRISHAN KANHAIYA MUKHIJA, AVIJIT SINGH, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) AVIJIT(AVIJIT.COUNSEL@GMAIL.COM, SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT) K.K. MUKHIJA(KKMUKHIJAADV@YAHOO.COEM)(9810387379)(PETITIONER) IBHAS, UNION OF INDIA, SANTOSH KUMAR TRIPATHI(DIRECTOR@IBHAS.ORG, UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) S. MUKERJEE AND AVIJIT SINGH(AVIJIT.COUNSEL@GMAIL.COM)(8130729886)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) D M SIHBAS(DMSIHBAS@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
46	W.P.(C)-7482/2022 CM APPL. 22866/2022	SHABANA NIKHAT & ANR. V/s UNION OF INDIA AND ORS.	AVIJIT SINGH, KRISHAN KANHAIYA MUKHIJA	
		OTHER DETAILS OF ADVOCATES: S. MUKERJEE AND AVIJIT SINGH(AVIJIT.COUNSEL@GMAIL.COM)(8130729886)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KRISHAN KANHAIYA MUKHIJA(KKMUKHIJAADV@YAHOO.COM)(9810387379)(PETITIONER)		

FOR FINAL DISPOSAL				
47	W.P.(C)-2395/2008 WITH W.P.(C) 2396/2008 W.P.(C) 2417/2008	NORTH DELHI POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ORS.	MR.J.SAGAR, SUMIT PUSHKARNA, ZUBEDA BEGUM, UPENDER THAKUR	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-2396/2008 WITH W.P.(C) 2395/2008	B.S.E.S.RAJDHANI POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ORS.	MR.J.SAGAR, SUMIT PUSHKARNA, ZUBEDA BEGUM, UPENDER THAKUR	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-2417/2008	B.S.E.S.YAMUNA POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ORS.	MR.J.SAGAR	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING				
50	RFA-170/2019 CM APPL. 9411/2019 CM APPL. 9412/2019 CM APPL. 42880/2019 (CROSS OBJ.)	VIDYA & ANR V/s PYARI DEVI & ANR	MAHESH K CHAUDHARY, ATUL KHARBANDA	
		OTHER DETAILS OF ADVOCATES: MAHESH K CHAUDHARY()(9811211232)(PETITIONER) ATUL KHARBANDA()(9811333939)(PETITIONER)		
51	W.P.(C)-12941/2022	PREM PRAKASH SHARMA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHEETESH KHANNA, GANDHARV ANAND	
		OTHER DETAILS OF ADVOCATES: SHEETESH KHANNA()(9873834002)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GANDHARV ANAND(COCDIARY@CIRCLEOFCOUNSELS.COM)(7020589021)(PETITIONER)		
FOR FINAL HEARING				
52	RFA-345/2017 CM APPL. 36628/2023	BHAGWAN DASS KABRA V/s SANJAY KUMAR & ORS	VIJAY K JAIN, LOKESH BHARDWAJ, MAYANK MIKHAIL MUKHARJEE, LOKESH BHARDWAJ, ASHISH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHARDWAJ, ASHISH , PRATISHTHA MALHOTRA(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(RESPONDENT) MAYANK(MAYANK@MIKHAILCHAMBERS.COM)()(RESPONDENT) LOKESH BHARDWAJ(ADVLOKESHBHARDWAJ@GMAIL.COM)(7701902515)(PETITIONER) ASHISH (ASHISHCHANDRA339@GMAIL.COM)(9540557294)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN

ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE

CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-1892/2008 CM APPL. 3677/2008 WITH W.P.(C) 1934/2008 W.P.(C) 2446/2025	VINOD SHOKEEN V/s THE GOVERNING BODY, CRRIT, DELHI & ORS	MR.R.K.SAINI, HARIHAR PRATAP SINGH, MUKESH GUPTA, SUMIT BABBAR, SHOBIT MOHANT, K.C.MITTAL, RAJIV AGARWAL	Listing Remarks: FRESH MATTER
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
2	W.P.(C)-1934/2008 CM APPL. 3727/2008	ISHWAR SHARMA V/s THE GOVERNING BODY CRRIT DELIH & ORS.	MR.R.K.SAINI, SHOBHIT MAHANT, K.C.MITTAL, JATAN SINGH, MOHD.SAJID, SUMIT BABBAR, RAJIV AGARWAL	

		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
3	W.P.(C)-2446/2025	SANJAY KUMAR SHARMA V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	Listing Remarks: FRESH MATTER
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) DAVPS ROHINI, DAVCMC, AVNISH AHLAWAT(DAVPSROHINI85@GMAIL.COM, INFO@DAVCMC.NET.IN, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) AVNISH, DIRECTORATE OF EDUCATION , GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	W.P.(C)-3135/1998	N.K. JAIN V/s ALLAHABAD BANK & ORS	R.P.KATHURIA, V.P.GOGGAR, SM HOODA, PET IN PRERSON, RASMEET K.CHARYA, RAJESH KUMAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-3626/2007 CM APPL. 8683/2010	H.G.PODDAR V/s EXECUTIVE DIRECTOR NTPC & ORS.	S.N.ANAND, BHARAT SANGAL, S. CHATTERJEE, RICHA KAPOOR, A.S.N.MURTI, ARJUN HARKAULI, PUNEET TANEJA, ANIL KUMAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
6	W.P.(C)-7259/2013 WITH W.P.(C) 5567/2014	HARI PRASAD SHARMA & ORS V/s UNION OF INDIA & ANR.	V.S. TOMAR, RANI CHHABRA, ANANGA BHATTACHARYYA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(PETITIONER)		
7	W.P.(C)-5567/2014 WITH W.P.(C) 7259/2013	LAL SINGH DAHIYA & ORS. V/s UNION OF INDIA & ANR.	RANI CHHABRA, PRIYANKA SONI, VIKRAM JAITLEY, ANANGA BHATTACHARYYA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(PETITIONER)		
8	W.P.(C)-2619/2015 CM APPL. 4678/2015 CM APPL. 3098/2018	GIRIRAJ SINGH & ORS V/s A D M (LA)/ LAND ACQUISITION COLLECTOR & ORS	VISHAL SINGH, SUNIL CHAUHAN, SANJAY KUMAR PATHAK, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN()(9873744868)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
9	W.P.(C)-9822/2016 CM APPL. 28559/2017	SUKHBIR SINGH & ORS V/s UNION OF INDIA & ORS	HEMANT MALHOTRA & ASSOCIATES, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
10	W.P.(C)-5748/2019 CM APPL. 25076/2019 CM APPL. 41635/2019	RAJ KUMAR CHAUHAN V/s DIRECTOR OF EDUCATION & ORS	PRAVINDER CHAUHAN, PARVINDER CHAUHAN, RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: PRAVINDER CHAUHAN()(9868102274)(PETITIONER) PARVINDER CHAUHAN()(9868102274)(PETITIONER) RAJ KUMAR KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(RESPONDENT)		
11	W.P.(C)-9131/2019 CM APPL. 37706/2019 WITH W.P.(C) 9984/2019	DINESH CHANDRA V/s GOVT. OF NCT OF DELHI		
		OTHER DETAILS OF ADVOCATES: JAI BANSAL()(9958674642)(PETITIONER)		
12	W.P.(C)-9984/2019 CM APPL. 41371/2019	YOGESH CHANDRA V/s GOVT. OF NCT OF DELHI		
		OTHER DETAILS OF ADVOCATES: JAI BANSAL()(9868566649)(PETITIONER)		

13	W.P.(C)-10623/2019 CM APPL. 43865/2019 CM APPL. 53312/2019	DR. SUMER SINGH V/s GOVT OF INDIA OF DELHI THROUGH ITS CHIEF SECRETARY & ORS	M K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER) M K BHARDWAJ()(9210951550)(PETITIONER)		
14	W.P.(C)-10024/2022 WITH W.P.(C) 10037/2022	VIKAS KUMAR V/s LAND AND BUILDING DEPARTMENT	PANKAJ KUMAR SHARMA	Listing Remarks: CONSIDERATION
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SHARMA(CHANAKYAS51@YAHOO.IN)(9013624025)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9968630786)(RESPONDENT)		
15	W.P.(C)-10037/2022	BALKESH SINGH V/s LAND AND BUILDING DEPARTMENT	PANKAJ KUMAR SHARMA, SANJAY KUMAR PATHAK	Listing Remarks: CONSIDERATION
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SHARMA(CHANAKYAS51@YAHOO.IN)(9013624025)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9968630786)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
16	W.P.(C)-13532/2022 CM APPL. 41210/2022 CM APPL. 3129/2024	DR MRS. PUSHP LATA JAIN & ANR. V/s SH KISHAN CHAND & ORS.	PRAG CHAWLA, PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES: JASPREET KAUR(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUSKAN AGGARWAL(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) VR LEGAL, J9810559536(VRLEGALASSOCIATES2@GMAIL.COM, J9810559536@GMAIL.COM)()(RESPONDENT) RACHITA GARG, ALOK(RACHITAGARGOFFICE@GMAIL.COM, ADV KUMARALOK0810@GMAIL.COM)()(RESPONDENT)		
17	W.P.(C)-14972/2022	ASHA & ORS. V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY	RICHA VERMA, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: RAVHIT GUPTA AND ASSOCIATES(GUPTAR_RACHIT@YAHOO.IN)(9953945544)(PETITIONER) SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)()(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		
18	W.P.(C)-373/2023 CM APPL. 1481/2023 CM APPL. 17412/2024	SURESH KUMAR & ANR. V/s UNION OF INDIA & ORS.	NIDHI MITTAL, KUMAR SHASHANK SHEKHER, ABHISEKH KUMAR SINGH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAIN@GMAIL.COM)()(RESPONDENT) SHASHANK SHEKHAR(KSSHEKHER.ADV@GMAIL.COM)(7838379879)(PETITIONER) ANJANA GOSAIN, MV KINI(ANJANGOSAIN@GMAIL.COM, DELHI@MVKINI.COM)()(RESPONDENT) DIGVIJAY RAI, PERS, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, PERS@ALLIANCEAIR.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ABHISEKH KUMAR SINGH(ADVABHISEKHSINGH@GMAIL.COM)(9899593267)(PETITIONER) KUMAR SHASHANK SHEKHER(SHASHANK.CNLU@GMAIL.COM)(7838379879)(PETITIONER)		
19	W.P.(C)-2358/2023 CM APPL. 9008/2023 CM APPL. 9010/2023 CM APPL. 53135/2023	SNEH RAJORA AISWAL V/s JAWAHARLAL NEHRU UNIVERSITY, THROUGH REGISTRAR	PARIVESH SINGH, GINNY JETLEY RAUTRAY	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: JAI & RAJ ASSOCIATES(PLEADERS08@GMAIL.COM)(9891662235)(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT) M/S JAI & RAJ ASSO(PLEADERS08@GMAIL.COM)(9891662235)(PETITIONER)		

		GRAUTRAY(GRAUTRAY@GMAIL.COM)()(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT)	
20	W.P.(C)-9091/2023 CM APPL. 34584/2023	AKASHGANGA INFRADEVELOPERS PVT LTD V/s RAJENDER SINGH DABAS AND ORS	PANKAJ GUPTA
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(PANKAJ.GUPTA@SUMITLAW.COM)(9811022227)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
21	W.P.(C)-10045/2023	DINESH KUMAR TYAGI V/s UNION OF INDIA AND ORS	RAJESH TYAGI
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM,)()(RESPONDENT)	
22	W.P.(C)-13386/2023 CM APPL. 52838/2023	RUSTAM KHAN V/s GOVT OF UT OF J AND K AND ANR	MOHD ANAS
		OTHER DETAILS OF ADVOCATES: MOHD. ANAS(MOHDANASDV@GMAIL.COM)(9818729629)(PETITIONER) SUHAIL MALIK(CHAMBERSOFSUHAILMALIK@GMAIL.COM, JKHSDELHI@GMAIL.COM, AKSHAY17BEDI@GMAIL.COM)()(RESPONDENT)	
23	W.P.(C)-14925/2023 CM APPL. 59523/2023 CM APPL. 42520/2024 WITH W.P.(C) 14993/2023 W.P.(C) 14928/2023 W.P.(C) 42624/2024	DALBIR SINGH & ORS. V/s GOVT OF NCT OF DELHI & ANR.	SUSHIL KUMAR SINGH, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9)(RESPONDENT) SUSHIL KUMAR (SUSHILKUMARSINGH1@GMAIL.COM)(9810034298)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) SANTOSH KUMAR TRIPATHI, VARUN(STANDINGCOUNSELGNCTD@GMAIL.COM, VARUNPHOGAAT@GMAIL.COM)(7982557892)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
24	W.P.(C)-14928/2023 CM APPL. 59536/2023 CM APPL. 10232/2024 CM APPL. 42625/2024	GAUTAMA NAND SHAH & ORS. V/s GOVERNMENT OF NCT OF DELHI, LAND AND BUILDING DEPARTMENT THROUGH ITS SECRETARY & ANR.	MURARI KUMAR, CHANDRA SHEKHAR, SANJAY KUMAR PATHAK, VARUN PHOGAAT
		OTHER DETAILS OF ADVOCATES: AMIT CHOUDHARY(ADV.CHOUDHARYAMIT@GMAIL.COM)(9891149413)(PETITIONER) LEGAL VIBES(LEGALVIBES.LAWFIRM@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SUSHIL KUMAR SINGH, NAVIN KUMAR JHA(SUSHILKUMARSINGH1@GMAIL.COM, NAVINKUMARJHA98@GMAIL.COM)(9958682054)(PETITIONER) LEGAL VIBES LAW FIRM(LEGALVIBES.LAWFIRM@GMAIL.COM)(0)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VARUN(VARUNPHOGAAT@GMAIL.COM)(7982557892)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) VARUN PHOGAAT(VARUNPHOGAAT@GMAIL.COM)(7982557892)(PETITIONER)	
25	W.P.(C)-14993/2023 CM APPL. 59880/2023 CM APPL. 42588/2024	SWAMI NATH PANDEY & ORS. V/s UNION OF INDIA & ORS.	ADITYA RAJ, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: D.K.SINGH (DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DK SINGH	

		ASSOCIATES(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) UNION OF INDIA, DDA(UOIDHC@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)	
26	CM APPL. 42624/2024 In W.P.(C)-1107/2024	DR. SUBHASH CHANDRA PANDEY V/s GOVT. OF NCT OF DELHI AND ANR.	ABHIMANYU LALL, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: LALL AND ASSOCIATES()(9910808880)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LALL AND ASSOCIATES(INFO@LALLANDASSOCIATES.COM)(9910808880)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
27	W.P.(C)-3539/2024	B. VASUDEVA RAO V/s UNION OF INDIA & ANR.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
28	W.P.(C)-4204/2024 CM APPL. 17195/2024 WITH W.P.(C) 4256/2014 W.P.(C) 4636/2024 W.P.(C) 4672/2024	RONALD NAGAR V/s GOVT OF NCT OF DELHI AND ORS.	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) DISTRICT COLLECTOR(DCSOUTH@NIC.IN, HANSNAGAROFF30@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)	
29	W.P.(C)-4636/2024 CM APPL. 19009/2024	JOHN NAGAR V/s GOVT OF NCT OF DELHI AND ORS	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) D C SOUTH(DCSOUTH@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)	
30	W.P.(C)-4672/2024 CM APPL. 19163/2024	JOHN NAGAR V/s GOVT OF NCT OF DELHI AND ORS.	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) DISTRICT COLLECTOR(DCSOUTH@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)	
31	W.P.(C)-4256/2024 CM APPL. 17295/2024	RONALD NAGAR V/s GOVT OF NCT OF DELHI & ORS.	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) DISTRICT COLLECTOR(DCSOUTH@NIC.IN,	

		HANSNAGAROFF30@GMAIL.COM)(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)		
32	W.P.(C)-8952/2024 CM APPL. 36574/2024 CM APPL. 73264/2024	INDIA TOURISM DEVELOPMENT CORPORATION LTD. V/s MARUTI SUZUKI INDIA LIMITED	AAKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AAKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(PETITIONER) SANJEEV GROVER (SANJEEV.GROVER@MARUTI.CO.IN)(0)(RESPONDENT) AKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(PETITIONER) AKT LAW ASSOCIATES(AKTLAWASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-11181/2024 CM APPL. 46235/2024	ANUJ KUMAR V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA AND ANUPAM BANSAL(SOURABAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) VASANTH(VASANTH@TRINITYCHAMBERS.IN)(0)(RESPONDENT)		
34	W.P.(C)-14641/2024 CM APPL. 61450/2024	VINITA TYAGI V/s BALA PRITAM GURU HARIKRISHAN INT. PUBLIC SCHOOL AND ORS	JANANI SRINIVASAN	
		OTHER DETAILS OF ADVOCATES: SHARIKA RAI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) RAKESH KUMAR SAINI(RKSAINI6458@GMAIL.COM)(0)(RESPONDENT)		
35	W.P.(C)-15500/2024	SHIV SHANKER VYAS V/s NTPC LIMITED & ORS.	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR(ADVVIKASHKUMAROFFICE@GMAIL.COM)(7762088277)(PETITIONER) NTPC, RAJEEVA KOTKAR, HOP SINGRAULI(CMD@NTPC.CO.IN, RAJEEVAKOTKAR@NTPC.CO.IN, HOPSINGRAULI@NTPC.CO.IN)(0)(RESPONDENT) NTPC, NTPC, SK PANDEY(DHR@NTPC.CO.IN, REDNR@NTPC.CO.IN, SKPANDEY05@NTPC.CO.IN)(0)(RESPONDENT) RAJ KUMAR(RAJKUMAR09NTPC@GMAIL.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 29
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: ALL PETITIONS SEEKING QUASHING OF FIR (ON THE GROUND OF SETTLEMENT / COMPROMISE) IN

ADVANCE LIST AND SUPPLEMENTARY LIST WILL BE TAKEN UP AT 02:15 P.M.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-3960/2024 CRL.M.A. 32763/2024	YASH ALIAS MAAN V/s STATE NCT OF DELHI	SANJAY	
		OTHER DETAILS OF ADVOCATES: PANKAJ (PANKAJDYNAMIC@GMAIL.COM)(9899729791)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-644/2023)
BAIL				
2	BAIL APPLN.-1002/2024	PADMA TIWARI V/s STATE	SHUBHAM VERMA	
		OTHER DETAILS OF ADVOCATES: ANKIT AGGARWAL (ADVSHUBHAMVERMA2020@GMAIL.COM)(9711297155)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KISHAN GARH-157/2019) BAIL APPLN. 2965/2020 FILED BY RAHUL MISHRA (DISPOSED ON : 2020-11-11) BAIL APPLN. 99/2021 FILED BY PADMA TIWARI (DISPOSED ON : 2021-05-24) P.S.-FIR NO. :(KISHAN GARH-157/2019)
3	BAIL APPLN.-1122/2024 CRL.M.A. 9814/2024	CHIZOBA JAMES V/s STATE OF NCT OF DELHI	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: TANBIR QUISEER (RAJIVSONIDOLLY@GMAIL.COM)(8750311398)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-679/2022)
4	BAIL APPLN.-2338/2024	DHEERAJ V/s STATE NCT OF DELHI	SUSHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SUSHIL SHARMA (ADVSHARMASUSHIL@GMAIL.COM)(9810008010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARAINA-634/2020)
5	BAIL APPLN.-2838/2024 CRL.M.A. 29668/2024	NITIN V/s STATE GOVT. OF NCT DELHI	RAJIV TAKBI	
		OTHER DETAILS OF ADVOCATES: RAJIV TAKBI (RAJIVTAKBI@GMAIL.COM)(9015949544)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJIV TAKBI (RAJIVTAKBI@GMAIL.COM)(9015949544)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. :(S.B.DAIRY-677/2023)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
6	BAIL APPLN.-2965/2024	IFEATU CHRISTOPHER V/s STATE GOVT. OF NCT OF DELHI	ARUN KUMAR SRIVASTVA
		OTHER DETAILS OF ADVOCATES: ARUN K SRIVASTAVA (AKSRIVASTVA28@GMAIL.COM)(9999883489)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(MOHAN GARDEN-287/2021)
7	BAIL APPLN.-3167/2024	BHUPENDER @ JOKHAD V/s STATE (GOVT OF NCT, DELHI)	ASHUTOSH BHARDWAJ, BHARAT
		OTHER DETAILS OF ADVOCATES: ASHUTOSH BHARDWAJ (ASHUTOSHBHARDWAJ300A@GMAIL.COM)(9911884567)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-587/2022) BAIL APPLN. 2416/2023 FILED BY DEEPAK (DISPOSED ON : 2023-08-02) P.S.-FIR NO. :(PASCHIM VIHAR EAST-587/2022)
8	BAIL APPLN.-3622/2024	FIROZ V/s THE STATE OF NCT OF DELHI	DILIP KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: DILIP (RAJIVSONIDOLLY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(SHAHEEN BAGH-33/2024)
9	BAIL APPLN.-3739/2024 CRL.M.(BAIL) 1709/2024 WITH BAIL APPLN. 4119/2024	JAYANTA GHOSH V/s STATE OF NCT OF DELHI	KUMAR VAIBHAW
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAW(KUMARVAIBHAW@GMAIL.COM)(9560620075)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	Listing Remarks: POST LUNCH SESSION OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023) W.P.(CRL) 193/2024 FILED BY KALIMUDDIN SIRAJUDDIN KHAN (DISPOSED ON : 2024-02-06) W.P.(CRL) 173/2024 FILED BY SABNAM KHAN (DISPOSED ON : 2024-02-06) BAIL APPLN. 1722/2024 FILED BY PRASENJIT MITRA (DISPOSED ON : 2024-08-08) BAIL APPLN. 4119/2024 FILED BY MOBINUDDIN SHAIKH (D. OF HEARING : 2025-03-06) CRL.M.C. 563/2025 FILED BY PRASENJIT MITRA (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 77/2023)
10	BAIL APPLN.-3795/2024 CRL.M.A. 31504/2024	GULAM NABI V/s STATE (THROUGH SHO PS KHAJURI KHAS)	YOGESH SHARMA
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA (SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(KHAJOORI KHAS-468/2024)
11	BAIL APPLN.-3953/2024	LAL MOHAMMAD V/s STATE NCT OF DELHI	SANJAY
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (WAKILRAHUL@GMAIL.COM)(950005499)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-21/2024) BAIL APPLN. 1235/2024 FILED BY MANGAT RAM (DISPOSED ON : 2024-04-09) BAIL APPLN. 4634/2024 FILED BY VIKAS@VICKEY (DISPOSED ON : 2025-01-20) P.S.-FIR NO. :(CRIME AND RAILWAY-21/2024)

12	BAIL APPLN.-4238/2024	RAJ SAHA @ TARZEN V/s STATE GOVT.OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NORTH AVENUE-10/2018)
13	BAIL APPLN.-4250/2024	RAVI DHIKA V/s THE STATE GOVT NCT OF DELHI	ANIL KUMAR BASOYA	
		OTHER DETAILS OF ADVOCATES: ANIL KR. BASOYA(ADVANILBASOYA@GMAIL.COM)(9899701777)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023-09-12) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27)

				BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-04-09) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025-04-23) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-03-20) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-03-11) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SUBZI MANDI-303/2014)
14	BAIL APPLN.-4404/2024 CRL.M.A. 35984/2024	BEAUTY V/s STATE GOVT OF NCT OF DELHI	VINAY DUGGAL	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-69/2024) BAIL APPLN. 2730/2024 FILED BY TARUN @ RANJAN (DISPOSED ON : 2024-08-02) P.S.-FIR NO. :(CRIME AND RAILWAY-69/2024)
15	BAIL APPLN.-4560/2024	UGOCHUKWU KINGSLEY IKUEZE V/s STATE GOVT. OF NCT OF DELHI	AMIR KHAN	
		OTHER DETAILS OF ADVOCATES: AMIR KHAN(AAMIRKHANALAW53@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-319/2023)
16	BAIL APPLN.-206/2025	PARVEEN @ KUNAL V/s THE STATE (GOVT. OF NCT) OF DELHI	ROHAN JOACHIM ALVA (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-369/2022)
17	BAIL APPLN.-314/2025	DEVRAJ (S/O) NARESH KUMAR (IN JC/ THROUGH HIS PAIROKAR) V/s STATE (GOVT. OF NCT OF DELHI)	PRERAK KHURANA	
		OTHER DETAILS OF ADVOCATES: PRERAK KHURANA(PRERAK.KHURANA@GMAIL.COM)(9811513798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-40/2025)
SUSPENSION OF SENTENCE				
18	CRL.L.P.-224/2023 CRL.M.(BAIL) 606/2023 CRL.M.A. 11266/2023	VINOD SHARMA V/s SUBHASH CHANDER TANEJA	DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR SABHHARWAL(LAWLINES20@GMAIL.COM)()(PETITIONER) ANKIT LEHAN(ANKIT.LEHAN00@GMAIL.COM)()(RESPONDENT) LAWLINES SHARMA(LAWLINES19@GMAIL.COM)()(RESPONDENT)		
CRIMINAL MISC. MAIN				
19	CRL.M.C.-1825/2014 WITH CRL.M.C. 1841/2014 CRL.M.C. 1842/2014	SAI CONSTRUCTIONS V/s STATE & ORS	AVADH KAUSHIK, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(RESPONDENT)		
20	CRL.M.C.-1841/2014	SAI CONSTRUCTIONS V/s STATE & ORS	AVADH KAUSHIK, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(PETITIONER)		

21	CRL.M.C.-1842/2014	SAI CONSTRUCTIONS V/s STATE & ORS	AVADH KAUSHIK, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(RESPONDENT)		
WRIT PETITIONS (CRIMINAL)				
22	W.P.(CRL)-211/2025 CRL.M.A. 1750/2025	MAYANK DANG & ANR. V/s UNION OF INDIA AND ORS.	SHRUTI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (AYUSH@ADMAANDASSOCIATE.COM)(9871650026)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-03-11) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-03-11) BAIL APPLN. 544/2025 FILED BY ARVIND DHAM (D. OF HEARING : 2025-03-10) CRL.M.C. 1548/2025 FILED BY JASPREET SINGH BAGGA (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024)
CRIMINAL APPEALS				
23	CRL.A.-1306/2013 CRL.M.A. 15071/2013	GREEN FRIGHTS PVT LTD V/s ALAKH EXPORTS & ANR	INNER CHAMBERS, RAJESH SRIVASTAVA, A N TIWARI	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.M.A. 22668/2024 In CRL.A.-1477/2014	MAHAVIR PRASAD RAJPUT V/s C B I	ANUJ AGGARWAL, SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: DHARMESH KAPOOR(DHARMESHKAPOOR27@GMAIL.COM)(9717347609)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-S-89) CRL.M.C. 859/2013 FILED BY R K GUPTA (DISPOSED ON : 2013-05-27) CRL.M.C. 2673/2014 FILED BY R K GUPTA (DISPOSED ON : 2014-07-07) CRL.A. 1438/2014 FILED BY VIMAL MAHESHWARI (D. OF HEARING : 2014-10-17) CRL.A. 1454/2014 FILED BY R K GUPTA (D. OF HEARING : 2014-10-27) CRL.A. 1458/2014 FILED BY VIJAY SAHEJWALA (D. OF HEARING : 2014-10-28) P.S.-FIR NO. :(CBI-5-S-89)
CRIMINAL LEAVE PETITIONS				
25	CRL.L.P.-41/2023	SH. MAHENDER SINGH V/s SMT. ATLESH	MAN MOHAN SWAROOP	
		OTHER DETAILS OF ADVOCATES: MAN MOHAN SWAROOP(SWAROOP_MANMOHAN@YAHOO.COM)(9818992285)(PETITIONER) NIKLESH(NIKLESHK9@GMAIL.COM){}(RESPONDENT)		
26	CRL.L.P.-358/2023	SAB MILLER INDIA LTD (NOW KNOWN AS M/S ANHEUSER BUSCH INBEV INDIA LIMITED) V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES: GOYAL (GOYALANDCO86@GMAIL.COM)(9811056767)(PETITIONER) GOYAL (GOYALANDCO86@GMAIL.COM)(9811056767)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HITANKSHI BHATNAGAR (ADVHITANKSHIBHATNAGAR@GMAIL.COM){}(RESPONDENT)		

		HITANKSHI BHATNAGAR (ADVHITANKSHIBHATNAGAR@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.L.P.-463/2023	RASHMI DUBEY V/s SANJEEV KUMAR	SANJAY KUMAR, KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: SANJAY KR. MISHRA(SANJAY.ADVOCATE@GMAIL.COM)(9818336108)(PETITIONER) KUMAR GAURAV (GAURAV@ACTIVELAWFIRM.COM)(9971279779)(PETITIONER) KUMAR GAURAV (GAURAV@ACTIVELAWFIRM.COM)(9971279779)(RESPONDENT)		
28	CRL.L.P.-588/2023 WITH CRL.L.P. 589/2023	M/S SHAKTI DYEING V/s PARMEET SINGH CHATWAL	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) MOHD ASIF(ASIFM5038@GMAIL.COM)()(PETITIONER) SHASHI KAUSHIK(ADV. SHASHIKAUSHIK@GMAIL.COM)()(RESPONDENT)		
29	CRL.L.P.-589/2023	M/S SHAKTI DYEING V/s PARMEET SINGH CHATWAL & ANR.	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) MOHD ASIF(ASIFM5038@GMAIL.COM)(7840857133)(PETITIONER) SASHI KAUSHIK(ADV.SASHIKASUHIK@GMAIL.COM)(7840857133)(PETITIONER) YOGESH SWAROOP (YOGESHSWROOP@GMAIL.COM)(9999553235)(PETITIONER) SASHI KAUSHIK (ADV.SASHIKAUSHIK@GMAIL.COM)()(RESPONDENT) SASHIL KAUSHIK(ADV.SASHILKAUSHIK@GMAIL.COM)()(RESPONDENT)		
30	CRL.L.P.-600/2023	MONU V/s SUDHIR MISHRA	BHAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHI KANT(ADVSKGUPTA.07@GMAIL.COM)(9999656267)(PETITIONER)		
31	CRL.L.P.-54/2024 CRL.M.A. 2867/2024	ANIL JAIN @ ANIL KUMAR JAIN V/s ASHWANI SIKKA & ANR.	MAHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: A.K. PANDEY(PUSHPKUNJ.ANIL@GMAIL.COM)(9891020901)(PETITIONER)		
32	CRL.L.P.-68/2024	M/S FAITH MERCENTILE PVT LTD V/s MS MVS ENGINEERS & ANR.	SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR (RAMESH_KUMAR_COPANY@YAHOO.CO.IN)(9810159436)(PETITIONER) RAMESH KUMAR(RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)(9810159436)(PETITIONER) HARJOGINTER NATIONAL(HARJOGINTERNATIONAL@GMAIL.COM)()(RESPONDENT)		
33	CRL.L.P.-143/2024	ASHOK JAISWAL V/s NAVEEN SETHI	KAPIL MADAN	
		OTHER DETAILS OF ADVOCATES: KAPIL MADAN(KMADAN@KMALAWOFFICE.COM)(9971305252)(PETITIONER)		
34	CRL.L.P.-156/2024 CRL.M.A. 33229/2024	SUDHIR KUMAR V/s PRADEEP JAIN	SANGEETA JAIN	
		OTHER DETAILS OF ADVOCATES: SANGEETA JAIN (SANGEETAJAIN1234567@GMAIL.COM)(9810330185)(PETITIONER) SANGEETA JAIN ()(9810330185)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) MOHIT(ADVMOHITSHR@GMAIL.COM)(0)(RESPONDENT)		

35	CRL.L.P.-231/2024	CENTRAL BUREAU OF INVESTIGATION V/s A K SHANKARAN AND OTHERS	PRASANTA VARMA, HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER) HITENDRA KR. NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISHI (D. OF HEARING : 2025-03-07) CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
36	CRL.L.P.-469/2024	DHEERAJ ARORA V/s STATE THROUGH PS SHARLIMAR BAGH & ANR.	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES:		
37	CRL.L.P.-532/2024	JAYKANT CHOUDHARY V/s RAM AVTAR	ABHISHEK RANJAN, SANDEEP YADAV	
		OTHER DETAILS OF ADVOCATES: SUKANYA HAZARIKA(SUKANYA.HAZARIKA14@GMAIL.COM)(9999320737)(PETITIONER) SANDEEP YADAV(SANDPYADV@GMAIL.COM)(9891006537)(PETITIONER)		
38	CRL.L.P.-580/2024 CRL.M.A. 36152/2024	RAJAN VERMA V/s BHANU PRAKASH SHUKLA	RUPESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RUPESH KUMAR (RUPESHADV08@GMAIL.COM)(9810793688)(PETITIONER)		
CRIMINAL REVISION				
39	CRL.REV.P.-184/2020	STATE V/s SHIVAM @ SUGGO	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER)		P.S.-FIR NO. :(KISHAN GARH-166/2019)
40	CRL.REV.P.(MAT.)-87/2025 CRL.M.A. 5846/2025 CRL.M.A. 5847/2025 CRL.M.A. 5848/2025	RAJAT KANWAR V/s SHIKHA KANWAR	AADITYA VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AADITYA VIJAYKUMAR (AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) TINA (TINA04@HOTMAIL.COM)(0)(RESPONDENT)		

PART-HEARD MATTERS			
41	W.P.(C)-17430/2022 CM APPL. 55509/2022 CM APPL. 31748/2024	DR. (MS.) VANIT NALWA & ANR. V/s SUB-DIVISIONAL MAGISTRATE, MEHRAULI & ORS.	SAMAPIKA BISWAL, VIVEK VISHAL GAUTAM, KAMAL KANT JHA, BUTUL KHAN
		<p>OTHER DETAILS OF ADVOCATES: SAMAPIKA BISWAL(SAMAPIKABISWAL91@GMAIL.COM)(9406951592)(PETITIONER) DELH JAL BOARD(MEMBERWSDJB@GMAIL.COM, CONSULTANTLAWDJB@GMAIL.COM)(9650291629)(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENT BOARD(DELHISHELTER@GMAIL.COM)(1123379626)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUB DIVISIONAL MAGISTRATE(SDMMEHRAULI.DELHI@NIC.IN)(1126641772)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(DCP.SOUTH@DELHIPOLICE.GOV.IN, DCP- SOUTH-DL@NIC.IN)(1126858366)(RESPONDENT) ADDITIONAL COMMISSIONER OF POLICE(DPSBSZ@GMAIL.COM, ACP-MEHRAULI- DL@NIC.IN)(1126644203)(RESPONDENT) SIDDHANT GAUTAM(SIDDHANTGAUTAMCEC@GMAIL.COM, ADVOVVG@GMAIL.COM)(9312059057)(PETITIONER) SANTOSH KUMAR TRIPATHI, CS DELHI, ANUJ CHATURVEDI(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, AC10.ADV@GMAIL.COM)(9868250806)(RESPONDENT) PRABHSAHAY KAUR, PREETI NALWA, VANIT NALWA(SAHAYK@GMAIL.COM, PREETI.NALWA@GMAIL.COM, VANIT.NALWA@GMAIL.COM)()(RESPONDENT) ACP MEHRAULI, DCP SOUTH, DELHI POLICE(ACP-MEHRAULI-DL@NIC.IN, DCP- SOUTH-DL@NIC.IN, DCP.SOUTH@DELHIPOLICE.GOV.IN)()(RESPONDENT) DELHI SHELTER, ANUJ BHARGAVA, DC SOUTH ZONE(DELHISHELTER@GMAIL.COM, ANUJBHARGAVA1995@GMAIL.COM, DCSOUTHZONE@GMAIL.COM)()(RESPONDENT) UDIT MALIK, SDM MEHRAULI, VCDDA(UDITMALIK@HOTMAIL.COM, SDMMEHRAULI.DELHI@NIC.IN, VCDDA@DDA.ORG.IN)()(RESPONDENT) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT) BUTUL KHAN(K.BUTUL94@GMAIL.COM)(8750647440)(PETITIONER)</p>	

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

Click below to join the VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2530/2024	SHAKOOR MOHAMMED V/s STATE OF NCT OF DELHI	KAMAL KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD(ASIFNLUJ97@GMAIL.COM)(9648337405)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023) BAIL APPLN. 1609/2024 FILED BY HIMANSHU JAIN (DISPOSED ON : 2024-05-07) BAIL APPLN. 2367/2024 FILED BY LOKESH YADAV (DISPOSED ON : 2024-08-28) BAIL APPLN. 3502/2024 FILED BY SANJAY (DISPOSED ON : 2025-01-09) BAIL APPLN. 809/2025 FILED BY SHIV LAL (D. OF HEARING : 2025-03-25) BAIL APPLN. 854/2025 FILED BY HIMANSHU JAIN (D. OF HEARING : 2025-04-02) P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023)
2	BAIL APPLN.-3581/2024 CRL.M.A. 29960/2024	DEEPAK @ TATTU V/s THE STATE (GOVT. OF N.C.T DELHI)	ABHISHEK CHAUHAN, AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AKASH DHAWAN (ADVAKASHDHAWAN@GMAIL.COM)(9643796363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-1188/2023) BAIL APPLN. 2926/2024 FILED BY LALIT @ SUNNY (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(KAROL BAGH-1188/2023)
3	BAIL APPLN.-3627/2024	JUBER AHMED V/s STATE OF DELHI & ANR.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH (LEXTRIDEVAM@GMAIL.COM)(9999016907)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-428/2023)

4	BAIL APPLN.-3751/2024	JOGINDER @ KALA V/s THE STATE (NCT OF DELHI)	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(ROHITDAHIYA9595@GMAIL.COM)(9810190103)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-218/2021) W.P.(CRL) 1067/2021 FILED BY AMIT KUMAR (DISPOSED ON : 2021-06-02) BAIL APPLN. 421/2022 FILED BY SUSHIL KUMAR (DISPOSED ON : 2022-08-31) W.P.(CRL) 2329/2021 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-04-25) CRL.M.C. 965/2022 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-03-03) W.P.(CRL) 78/2022 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2024-04-25) CRL.M.C. 5844/2022 FILED BY ASHOK DHANKHAD (DISPOSED ON : 2022-12-20) CRL.M.C. 5845/2022 FILED BY AMIT SINGH (DISPOSED ON : 2022-12-20) W.P.(CRL) 3013/2022 FILED BY ASHOK (DISPOSED ON : 2023-05-03) BAIL APPLN. 2661/2023 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2023-08-10) BAIL APPLN. 3928/2023 FILED BY SUSHIL KUMAR (DISPOSED ON : 2023-11-22) BAIL APPLN. 998/2024 FILED BY PRAVEEN DABAS (D. OF HEARING : 2025-03-10) BAIL APPLN. 2654/2024 FILED BY SUSHIL KUMAR (DISPOSED ON : 2025-03-04) P.S.-FIR NO. :(MODEL TOWN-218/2021)
5	BAIL APPLN.-4388/2024 CRL.M.(BAIL) 2016/2024	SUSHIL RAMESH KOLHE V/s STATE (GOVT NCT OF DELHI)	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI (RUCHIKA@CRBLAW.IN)(9711154508)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-415/2023)
6	BAIL APPLN.-4761/2024 CRL.M.A. 38807/2024	LAL CHAND V/s THE STATE (N.C.T. OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-273/2022) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-273/2022)
7	BAIL APPLN.-424/2025	DEVENDRA JHA V/s STATE (NCT OF DELHI)	ANUBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV SHARMA(ADVOCATEANUBHAVSHARMA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-132/2024)
8	BAIL APPLN.-532/2025	JASWANT SINGH V/s STATE OF NCT OF DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH (ADVOCATEABHISHEKSINGHY@GMAIL.COM)(8707830631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR WEST-268/2024)

9	BAIL APPLN.-536/2025	AJAY RANA V/s STATE GOVT. OF NCT OF DELHI	KASHISH VATS	
		OTHER DETAILS OF ADVOCATES: JAGDEEP VATS(JAGDEEPVATS20@GMAIL.COM)(9810046303)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-543/2023)
FOR ADMISSION				
10	CRL.M.C.-1376/2025 CRL.M.A. 6046/2025 CRL.M.A. 6047/2025	DEBOBRATA DEB V/s STATE OF NCT OF DELHI AND ANR	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHYAY (NEHA@LEXGRID.IN)(9999158843)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-349/2024) BAIL APPLN. 2586/2024 FILED BY DEBOBRATA DEB (DISPOSED ON : 2024-08-23) P.S.-FIR NO. :(MEHRAULI-349/2024)
11	W.P.(CRL)-1551/2023 CRL.M.A. 14616/2023 CRL.M.A. 14617/2023 CRL.M.A. 15309/2023	ASHISH RANJAN PRASAD V/s CENTRAL BUREAU OF INVESTIGATION AND ORS.	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHUBHI SRIVASTAVA (ADV.SHUBHSRIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) CBI (DCBI@CBI.GOV.IN)()(RESPONDENT) HOBACDEL (HOBACDEL@CBI.GOV.IN)()(RESPONDENT) ADV.SHUBHSRIVASTAVA(ADV.SHUBHSRIVASTAVA@GMAIL.COM)()(RESPONDENT) SHUBHI SRIVASTAVA (ADV.SHUBHSRIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2023-A-0008) W.P.(CRL) 1417/2023 FILED BY SAMEER DNYANDEV WANKHEDE (DISPOSED ON : 2023-05-17) P.S.-FIR NO. :(CBI-217-2023-A-0008)
AFTER NOTICE MISC. MATTERS				
12	CRL.A.-371/2018 CRL.M.A. 5700/2018	RAMJUS V/s B.S.E.S RAJDHANI POWER LTD	S.K.SINGH, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: S.K.SINGH()(9811217093)(PETITIONER)		
13	CRL.M.A. 5788/2024 CRL.M.A. 5789/2024 In CRL.A.-634/2022	A@S V/s THE STATE (NCT OF DELHI) & ORS.	KULDEEP SINGH, ASHOK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH(KULDEEP1982TAUNK@GMAIL.COM)(9355725379)(PETITIONER) KULDEEP SINGH(KULDEEP1982TAUNK@GMAIL.COM)(9355725379)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(AMITJOSHI8862@GMAIL.COM)(9818101992)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK KUMAR GARG(ASHOKGARG19@REDIFFMAIL.COM)(9818101992)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-88/2021)
14	CRL.L.P.-179/2020	SHRI AJAY V/s SMT. SONIA MALHOTRA	SUMIT KUMAR KHATRI	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR KHATRI()(8860707138)(PETITIONER)		
15	CRL.M.C.-591/2025 CRL.M.A. 2857/2025	VINEET JAIN V/s GOVT. OF NCT OF DELHI	TUSHARJEET SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-504/2022)

16	CRL.REV.P.-256/2019(Disposed off case) CRL.M.A. 7464/2023(CM For Restoration) CRL.M.A. 7466/2023	PAWAN KUMAR V/s THE STATE (GOVT. OF NCT OF DELHI)	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR()(9871974116)(PETITIONER) SURAJ SINGH (SURAJSSINGHLLB7531@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-154/2018) CRL.REV.P. 1075/2018 FILED BY JAGNOOR ANEJA & ORS. (D. OF HEARING : 2025-03-07) CRL.M.C. 4883/2018 FILED BY JAGNOOR ANEJA & ANR. (DISPOSED ON : 2018-09-24) BAIL APPLN. 2227/2018 FILED BY JAGNOOR ANEJA (DISPOSED ON : 2018-11-13) BAIL APPLN. 1617/2018 FILED BY PRABHJOT ANEJA (DISPOSED ON : 2018-11-13) BAIL APPLN. 181/2019 FILED BY PAWAN KUMAR (DISPOSED ON : 2019-02-18) BAIL APPLN. 2335/2018 FILED BY MINTOO ANEJA (DISPOSED ON : 2018-11-13) CRL.REV.P. 499/2019 FILED BY VICKY (DISPOSED ON : 2022-11-03) BAIL APPLN. 1188/2019 FILED BY VICKY (DISPOSED ON : 2020-02-27) P.S.-FIR NO. :(MODEL TOWN-154/2018)
17	CRL.REV.P.-1223/2019 CRL.M.A. 40977/2019	SARIKA MISHRA V/s HARENDER DUBEY	ARATI MAHAJAN SHEDHA, OMKAR	
		OTHER DETAILS OF ADVOCATES: ARATI MAHAJAN SHEDHA()(9810596166)(PETITIONER) OMKAR (ADV.OMKARSHARMA@GMAIL.COM)(9718006200)(PETITIONER)		
18	CRL.REV.P.-229/2021 CRL.M.A. 11174/2021	SANDEEP BAHL V/s ARUSHI BAHL & ORS.	ARPITA RAI, ARPITA RAI, DIPESH SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(PETITIONER) SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(PETITIONER) SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(PETITIONER) ARPITA RAI(ARPITA.RAI@GAMIL.COM)(9818816217)(PETITIONER) MR SANDEEP BAHL(DRPUJABAHL@GMAIL.COM)()(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(PETITIONER) MR SANDEEP BAHL(DRPUJABAHL@GMAIL.COM)()(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(PETITIONER) ISHA BAHL(DRPUJABAHL@GMAIL.COM)()(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(RESPONDENT) DIPESH SHARMA(DIPESHSHARMA999@GMAIL.COM)(9100933684)(PETITIONER)		
19	TR.P.(CRL.)-29/2024 CRL.M.A. 8663/2024 CRL.M.A. 8664/2024 CRL.M.A. 6177/2025 WITH TR.P.(CRL.) 30/2024	MAYANK TOMER & ORS. V/s SONAL SINGH & ANR.	NAMAN ISSRANI, PANKAJ PALIWAL	
		OTHER DETAILS OF ADVOCATES: BHUMIT SOLANKI (ADV.BHUMITSOLANKI@GMAIL.COM)(9711330006)(PETITIONER) GAURAV (GAURAV7.ONLINE7@GMAIL.COM)()(RESPONDENT) BHUMIT SOLANKI(SOLANKIBHUMIT2009@GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PANKAJ PALIWAL(PALIWALPANKAJ_ADV@YAHOO.COM)(9811460311)(PETITIONER)		

20	TR.P.(CRL.)-30/2024 CRL.M.A. 8766/2024 CRL.M.A. 8767/2024 CRL.M.A. 12291/2024	MAYANK TOMER & ORS. V/s STATE OF NCT OF DELHI & ANR.	NAMAN ISSRANI, PANKAJ PALIWAL	
		OTHER DETAILS OF ADVOCATES: BHUMIT SOMANKI(ADV.BHUMITSOLANKI@GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHUMIT (ADV.BHUMITSOLANKI@GMAIL.COM)(9711330006)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ PALIWAL(PALIWALPANKAJ_ADV@YAHOO.COM)(9811460311)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-306/2022) W.P.(CRL) 2755/2022 FILED BY MAYANK TOMER & ORS. (D. OF HEARING : 2025-05-07) BAIL APPLN. 3114/2022 FILED BY MAYANK TOMER (DISPOSED ON : 2024-04-03) BAIL APPLN. 3206/2022 FILED BY PAWAN KUMAR (DISPOSED ON : 2024-04-03) W.P.(CRL) 3132/2022 FILED BY KHYATI TOMAR & ORS. (D. OF HEARING : 2025-05-07) CRL.M.C. 5044/2023 FILED BY XXX (DISPOSED ON : 2024-01-30) P.S.-FIR NO. :(ANAND VIHAR-306/2022)
21	W.P.(CRL)-1691/2023	SH SAMAY GARG V/s THE STATE (GOVT. OF NCT OF DELHI) AND ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-510/2021)
22	W.P.(CRL)-2308/2023	MAINA AND OTHERS V/s STATE NCT OF DELHI AND OTHERS	MIR AKHTAR HUSSAIN, VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: BHARTI LAW (MIRAKHTARADVOCATE@GMAIL.COM)(9811298012)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINOD KUMAR(VINODADLO@GMAIL.COM)(9990675556)(PETITIONER)		
23	W.P.(CRL)-2951/2023	JANARJAN PRASAD V/s STATE & ANR. & ORS.	POOJA ROY, RIZWAN AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL (ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9818852888)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RIZWAN AHMAD KHAN(RKHANADV58@GMAIL.COM)(8750115604)(PETITIONER)		P.S.-FIR NO. :(TIMAR PUR-222/2022)
24	W.P.(CRL)-3446/2023 CRL.M.A. 31938/2023 CRL.M.A. 31939/2023	KARTIK YADAV V/s STATE & ORS.	RIZWAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-248/2023)
25	W.P.(CRL)-3591/2023	ALMAS KHAN @ALLU V/s UNION OF INDIA & ORS.	MOHD RAIS FAROOQUI	
		OTHER DETAILS OF ADVOCATES: M. RAIS FAROOQUI(MRFAROOQU.ADV@GMAIL.COM)(9810898754)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
26	CRL.M.C.-5441/2018 CRL.M.A. 34979/2018	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		

		ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
27	CRL.M.C.-5442/2018 CRL.M.A. 34982/2018	AVINASH PARKASH GANDHI V/s STATE OF NCT OF DELHI & ANR	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
28	CRL.M.C.-5443/2018 CRL.M.A. 34986/2018	MS SUMAN LATA SARASWAT V/s STATE OF NCT OF DELHI & ANR	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
29	CRL.M.C.-232/2019 CRL.M.A. 1010/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
30	CRL.M.C.-233/2019 CRL.M.A. 1013/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
31	CRL.M.C.-235/2019 CRL.M.A. 1019/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
32	CRL.M.C.-241/2019 CRL.M.A. 1032/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
33	CRL.M.C.-243/2019 CRL.M.A. 1040/2019	SHRI AVINASH PRAKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
34	CRL.M.C.-244/2019 CRL.M.A. 1044/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
35	CRL.M.C.-245/2019 CRL.M.A. 1047/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
36	CRL.M.C.-246/2019 CRL.M.A. 1051/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	

37	CRL.M.C.-247/2019 CRL.M.A. 1054/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
38	CRL.M.C.-250/2019 CRL.M.A. 1072/2019	SHRI AVINASH PRAKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
39	CRL.M.C.-253/2019 CRL.M.A. 1077/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
40	CRL.M.C.-268/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
41	CRL.M.C.-272/2019 CRL.M.A. 1148/2019	SHRI AVINASH PARAKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
42	CRL.M.C.-273/2019 CRL.M.A. 1154/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
43	CRL.M.C.-3345/2019 CRL.M.A. 30980/2019 CRL.M.A. 30983/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
44	CRL.M.C.-3346/2019 CRL.M.A. 30984/2019 CRL.M.A. 30987/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
45	CRL.M.C.-3347/2019 CRL.M.A. 30988/2019 CRL.M.A. 30991/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
46	CRL.M.C.-3348/2019 CRL.M.A. 30992/2019 CRL.M.A. 30995/2019 CRL.M.A. 30996/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
47	CRL.M.C.-3349/2019 CRL.M.A. 30997/2019 CRL.M.A. 31000/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	

		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
48	CRL.M.C.-3350/2019 CRL.M.A. 31001/2019 CRL.M.A. 31004/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
49	CRL.M.C.-3351/2019 CRL.M.A. 31005/2019 CRL.M.A. 31008/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
FOR COMPLIANCE				
50	W.P.(CRL)-1565/2023(Disposed off case)	ROHIT NAYYAR V/s THE STATE GOVT OF NCT DELHI & ORS.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: FIROZ KHAN(ADVOCATEFIROZKHAN786@GMAIL.COM)(9891876595)(PETITIONER) ROHIT NAYYAR(ROHITNAYYAR2010@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-248/2023) W.P.(CRL) 1543/2023 FILED BY KARTIK MONGA (DISPOSED ON : 2023-10-09) P.S.-FIR NO. :(MEHRAULI-248/2023)

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 27

HON'BLE MR.JUSTICE JASMEET SINGH

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM

THE COURT MASTER BY 1 P.M. OF THEIR PRESENCE. ONLY THE MAIN PETITIONER & COMPLAINANT NEED TO BE PRESENT IN COURT OR THROUGH VIRTUAL MODE, AS PER THEIR CONVENIENCE. ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 02:15 P.M.).

NOTE: MATTERS PERTAINING TO CANCELLATION OF BAIL WILL BE TAKEN UP AFTER LUNCH (IMMEDIATELY AFTER THE QUASHING OF FIR MATTERS ARE OVER).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-3885/2024	PARMINDER ALIAS BABBAL V/s STATE GOVT. OF NCT, DELHI	ARUN KUMAR SRIVASTVA	
		OTHER DETAILS OF ADVOCATES: ASHISH SINDHU(KAMALKANTMOR109@GMAIL.COM)(9717655789)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-197/2023) BAIL APPLN. 4164/2023 FILED BY JITENDER ALIAS BICHHU (DISPOSED ON : 2024-11-14) BAIL APPLN. 28/2024 FILED BY BRIJ MOHAN (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(CRIME AND RAILWAY-197/2023)
2	BAIL APPLN.-4732/2024 CRL.M.(BAIL) 2191/2024	LUVKUSH ALIAS GOLU V/s STATE OF NCT OF DELHI & ORS.	MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR (MUKESH.CLC@GMAIL.COM)(9810629420)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-347/2024)
3	BAIL APPLN.-665/2025	MOHD AURANGZEB V/s STATE GOVT. OF NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-267/2022) BAIL APPLN. 1207/2024 FILED BY MOHD

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	AURANGZEB (DISPOSED ON : 2025-01-31) P.S.-FIR NO. :(S.B.DAIRY-267/2022)
BAIL			
4	BAIL APPLN.-2206/2024	SAGEER AHMED V/s STATE OF GNCT OF DELHI	LAXMI NARAIN
		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-512/2021) BAIL APPLN. 969/2022 FILED BY NAFEEES AHMAD (DISPOSED ON : 2022-05-05) BAIL APPLN. 4247/2021 FILED BY NAGINO BANO (DISPOSED ON : 2022-03-15) BAIL APPLN. 1056/2022 FILED BY SANABBAR (DISPOSED ON : 2022-05-05) BAIL APPLN. 993/2023 FILED BY SAGIR (DISPOSED ON : 2023-11-03) P.S.-FIR NO. :(HARSH VIHAR-512/2021)
5	BAIL APPLN.-2339/2024	RACHIDE OMAR SUETE V/s CUSTOMS	SATYAM THAREJA (DHCLSC), GIBRAN NAUSHAD
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)	P.S.-FIR NO. :(CUSTOMS-VIII/(AP)(10)P AND I/3200-D/AR)
6	BAIL APPLN.-2388/2024	SHAHNAWAJ V/s THE STATE (GNCT OF DELHI)	MANISH KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-13/2021) W.P.(CRL) 2292/2024 FILED BY MOHD. FAIZAN @ MOHD. FAIJAN (DISPOSED ON : 2024-07-31) BAIL APPLN. 4222/2024 FILED BY MD. FAIZAN (DISPOSED ON : 2024-11-29) P.S.-FIR NO. :(JAFFARABAD-13/2021)
7	BAIL APPLN.-4208/2024 CRL.M.A. 34598/2024	SHAILENDER V/s STATE NCT OF DELHI	PRASHANT CHAKRAVARTY
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR & ASSOCIATES(ADVKUNDANKUMAR12@GMAIL.COM)(9899521200)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ QAZI-7/2021) BAIL APPLN. 3508/2021 FILED BY SHAILENDER (DISPOSED ON : 2022-08-03) CRL.M.C. 450/2022 FILED BY SHAILENDER (DISPOSED ON : 2022-07-13) BAIL APPLN. 1010/2023 FILED BY SHAILENDER (DISPOSED ON : 2023-03-28) BAIL APPLN. 1253/2023 FILED BY SHAILENDER (DISPOSED ON : 2023-04-19) BAIL APPLN. 301/2023 FILED BY SHAILENDER (DISPOSED ON : 2023-03-03) BAIL APPLN. 750/2024 FILED BY SHAILENDER (DISPOSED ON : 2024-09-06) P.S.-FIR NO. :(HAUZ QAZI-7/2021)

8	BAIL APPLN.-4598/2024 CRL.M.A. 37608/2024	SUMIT LAMA V/s STATE GOVT. OF NCT OF DELHI	GAUTAM KHAZANCHI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-87/2020)
9	BAIL APPLN.-432/2025	SUFİYAN ALIAS SUHAIL ALAM V/s STATE (GOVT OF NCT OF DELHI)	OSAMA SUHAIL	
		OTHER DETAILS OF ADVOCATES: ANZ LAWZ(AMZLAWZ@GMAIL.COM)(9717345345)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-2/2025)
10	BAIL APPLN.-435/2025	SUNIL KUMAR V/s STATE & ANR. & ORS.	PANKAJ KUMAR, PRASHANT PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(7351707007)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRASHANT PRABHAKAR (ADVPRASHANT606@GMAIL.COM)(9911002715)(RESPONDENT)		
11	BAIL APPLN.-575/2025	SAHIL V/s STATE OF NCT OF DELHI	DHIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: DHIRENDRA SINGH(DHIRENDRARAJPOOT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHASTRI PARK-299/2023)
SUSPENSION OF SENTENCE				
12	CRL.A.-595/2023 WITH CRL.A. 602/2023	ATHAR KHAN V/s STATE OF NCT OF DELHI	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: MOHD.SUZA FAISAL (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-85/2014) CRL.A. 602/2023 FILED BY ANAM KHAN (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(RANI BAGH-85/2014)
13	CRL.M.(BAIL) 1079/2023 CRL.M.(BAIL) 434/2025 In CRL.A.-602/2023 WITH CRL.A. 595/2023	ANAM KHAN V/s STATE OF NCT OF DELHI	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: SHUJAKHAN (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD SUZA FAISAL(SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-85/2014) CRL.A. 595/2023 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(RANI BAGH-85/2014)
14	CRL.M.(BAIL) 1131/2023 In CRL.A.-640/2023	VISHAL @ SONU V/s STATE (NCT OF DELHI)	VIGNARAJ PASAYAT (DHCLSC), ASHISH KUMAR, PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH KUMAR(ASHISH.KUMARCL@GMAIL.COM)(9990924745)(RESPONDENT) PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER)		P.S.-FIR NO. :(FATEHPUR BERI-305/2017)

15	CRL.M.(BAIL) 1359/2023 In CRL.A.-808/2023	RAHUL @ BHUPINDER VERMA V/s STATE (NCT OF DELHI)	VINAYAK BHANDARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-255/2016)
16	CRL.M.(BAIL) 1386/2023 In CRL.A.-828/2023	AMAR @ CHOTU V/s STATE	KANHAIYA SINGHAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-560/2021)
FRESH MATTERS & APPLICATIONS				
17	CRL.M.C.-671/2025 CRL.M.A. 3196/2025	SAURABH KUMAR PANDEY V/s STATE GOVT OF NCT OF DELHI & ANR.	POOJA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUGAM MISHRA (ADVSUGAMMISHRA@GMAIL.COM)(9999212420)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-322/2024)
AFTER NOTICE MISC. MATTERS				
18	CRL.M.A. 5795/2025 In CRL.A.-764/2016	UDIT RATHI V/s CENTRAL BUREAU OF INVESTIGATION	TANMAY MEHTA, TANMAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA (TANMAYAMEHTA@GMAIL.COM)(9999255931)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2013-E-0007) CRL.A. 760/2016 FILED BY PRADEEP RATHI (D. OF HEARING : 2023-04-10) CRL.A. 759/2016 FILED BY KUSHAL AGARWAL (D. OF HEARING : 2017-09-26) CRL.A. 1022/2016 FILED BY RATHI STEEL & POWER LTD (D. OF HEARING : 2017-09-26) P.S.-FIR NO. :(CBI-219-2013-E-0007)
19	CRL.A.-46/2023 WITH CRL.A. 47/2023 CRL.A. 51/2023 CRL.A. 62/2023 CRL.A. 170/2023 CRL.L.P. 231/2024	JOGINDER SINGH SOLANKI V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07) CRL.A. 170/2023 FILED BY A K SHANKARAN

				(D. OF HEARING : 2025-03-07) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
20	CRL.A.-170/2023	A K SHANKARAN V/s CENTAL BUREAU OF INVESTIGATION	HIREN DASAN	
		OTHER DETAILS OF ADVOCATES: HIREN DASAN(HIRENDASAN@HOTMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
21	CRL.A.-47/2023	VIRENDER MOHAN RISHI @ V M RISH V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: NAHATA N ACOMPANY(NAHATA.COMPANY@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-

				<p>04) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2006-E-0006)</p>
22	CRL.A.-51/2023	MADAN MOHAN SHARMA @ MM SHARMA V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07) CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2006-E-0006)</p>
23	CRL.A.-62/2023	AJAY KUMAR SOLANKI V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29) W.P.(CRL) 2285/2019 FILED BY AMARNATH</p>

				(DISPOSED ON : 2024-09-17) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07) CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
24	CRL.A.-378/2023 CRL.M.A. 11794/2023	STATE V/s VIKAS @ BILLA	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		P.S.-FIR NO. :(BUDH VIHAR-344/2021)
25	CRL.A.-481/2023 WITH CRL.A. 482/2023 CRL.A. 483/2023	RAM BRIJ KUSHWAHA V/s JAI PRAKASH BHAGAT	AMIT KUMAR, VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPIN CHAUDHARY(ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9711161241)(RESPONDENT)		
26	CRL.A.-482/2023	RAM BRIJ KUSHWAHA V/s JAI PRAKASH BHAGAT	AMIT KUMAR, VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPIN CHAUDHARY(ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9711161241)(RESPONDENT)		
27	CRL.A.-483/2023	RAM BRIJ KUSHWAHA V/s JAI PRAKASH BHAGAT	AMIT KUMAR, VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPIN CHAUDHARY(ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9711161241)(RESPONDENT)		
28	CRL.A.-590/2023 CRL.M.A. 2405/2025	JITENDER KUMAR V/s SURJEET SINGH	DHIRAJ BIDHURI, SHIVAM BAJAJ, SHIVAM BAJAJ	
		OTHER DETAILS OF ADVOCATES: SHIVAM BAJAJ(OFFICEOFADVOCATEBAJAJ@GMAIL.COM)(9999660747)(PETITIONER) PANKAJ (PANKAJ@FORTUNELEGAL.IN)(0)(RESPONDENT) SHIVAM BAJAJ(ADVBAJAJ@OUTLOOK.COM)(9999660747)(RESPONDENT)		

29	CRL.A.-748/2023	DELHI POLLUTION CONTROL COMMITTEE V/s KRISHNA AGENCIES AND ANR	SANJEEV RALLI, NARENDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: NARENDER PAL SINGH(NARENDERPALSINGH@GMAIL.COM)(9311010090)(PETITIONER)		
30	CRL.L.P.-285/2018 CRL.M.A. 7911/2018	STATE (GOVT OF NCT OF DELHI) V/s SONU SHARMA & ORS	HIREIN SHARMA, JAI DEV SHARMA, KAMAL SINGH	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER) KAMAL SINGH(717KAMALSINGHADV@GMAIL.COM)(9818882972)(PETITIONER)		P.S.-FIR NO. :(DWARKA NORTH-313/2013)
31	CRL.M.A. 4083/2025 In CRL.L.P.-428/2018	FULLIN V/s STATE & ANR	PRABHSAHAY KAUR, BINDITA CHATURVEDI, ANIL KUMAR, BINDITA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-401/2013) CRL.REV.P. 452/2014 FILED BY FULLIN MURMU (DISPOSED ON : 2014-08-08) P.S.-FIR NO. :(VASANT KUNJ NORTH- 401/2013)
32	CRL.L.P.-830/2018	VINITA BANSAL V/s POONAM SAXENA	SANGEET JAIN	
		OTHER DETAILS OF ADVOCATES: SANGEET JAIN()(9810330185)(PETITIONER)		
33	CRL.L.P.-31/2022 CRL.M.A. 447/2022	CBI V/s SRICHAND AND ORS	NIKHIL GOEL, RUPAL LUTHRA, ADITYA MISHRA, AMISH DABAS	
		OTHER DETAILS OF ADVOCATES: RUPAL LUTHRA(RUPALLUTHRA@GMAIL.COM)(9999312524)(RESPONDENT) ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(RESPONDENT) AMISH DABAS (DABASAMISH@GMAIL.COM)(9899932100)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-12-S-2006) W.P.(CRL) 1813/2020 FILED BY MOHAN LAL & ORS. (DISPOSED ON : 2021-01-14) CRL.M.C. 2046/2016 FILED BY AJIT SINGH (DISPOSED ON : 2018-07-30) CRL.REV.P. 804/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-21) CRL.M.C. 684/2018 FILED BY GOPAL SINGH BIST (DISPOSED ON : 2019-01-28) CRL.M.C. 3965/2018 FILED BY P.K. THIRWANI (DISPOSED ON : 2020-02-28) W.P.(CRL) 614/2020 FILED BY P K THIRWANI (DISPOSED ON : 2021-01-14) CRL.M.C. 327/2023 FILED BY SANJAY KUMAR (DISPOSED ON : 2023-01-20) CRL.M.C. 3259/2023 FILED BY SANJAY KUMAR (D. OF HEARING : 2025-03-19) P.S.-FIR NO. :(CBI-12-S-2006)
34	CRL.L.P.-260/2022 CRL.M.A. 10987/2022 WITH CRL.L.P. 261/2022 CRL.L.P. 262/2022 CRL.L.P. 263/2022 CRL.L.P. 264/2022 CRL.L.P. 265/2022	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A V/s PREMLATA GUPTA & ANR.	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER)		

35	CRL.L.P.-261/2022 CRL.M.A. 14930/2023	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A SECURITEIS PVTY. LTD. V/s PRAMILA DHANJI NISAR	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182625)(PETITIONER) HEMANT MANJANI ()(9818182925)(PETITIONER)		
36	CRL.L.P.-262/2022 CRL.M.A. 14937/2023	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A SECURITES PVT. LTD. V/s PRAMILA DHANJI NISAR & ANR.	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI ()(9818182925)(PETITIONER)		
37	CRL.L.P.-263/2022 CRL.M.A. 15065/2023	TRUSTLINE SECURITIES LTD FORMERLY AS K AND A SECURITIES PVT. LTD. V/s DEEPAK OMPRAKASH SINGH	HEMANT MANJANI, VIKAS VERMA	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI()(9818182925)(PETITIONER) VIKAS VERMA (VIKASVERMAADVOCATE@GMAIL.COM)(9891110555)(RESPONDENT)		
38	CRL.L.P.-264/2022	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A SECURITIEC PVT. LTD. V/s KIRAN POPATLAL KARIYA	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(981885925)(PETITIONER)		
39	CRL.L.P.-265/2022 CRL.M.A. 14933/2023	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND SECURITEIS PVT. LTD. V/s DEEPAK OMPRAKASH SINGH	HEMANT MANJANI, VIKAS VERMA	
		OTHER DETAILS OF ADVOCATES: VIKAS VERMA (VIKASVERMAADVOCATE@GMAIL.COM)(9891110555)(RESPONDENT)		
40	CRL.L.P.-585/2022	M/S SOUND OF MUSIC V/s M/S NGENIUS CONSTRUCTIONS & ANR.	MR RUKBAN TYAGI	
		OTHER DETAILS OF ADVOCATES: RUKBAN TYAGI(RUKBANTYAGI@GMAIL.COM)(9582786764)(PETITIONER) RUKBAN TYAGI(RUKBANTYAGI@GMAIL.COM)(9582786764)(PETITIONER) RIKBAN TYAGI(RUKANTYAGI@GMAIL.COM)(958286764)(PETITIONER) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT) DEV BORTY(DEV BORTY@GMAIL.COM)()(RESPONDENT) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT)		
41	CRL.M.C.-17/2020	CHANDRA VEER SINGH V/s PARMITA DEVI	SATYAJIT KUMAR SINGH, ARJUN SINGH, SURBHIT NANDAN	
		OTHER DETAILS OF ADVOCATES: SATYAJIT KUMAR SINGH()(9811571606)(PETITIONER) ARJUN SINGH (ARJUNSINGH1959@GMAIL.COM)(9560032419)(PETITIONER) SURBHIT NANDAN(CHAMBERSOFSURBHITNANDAN@GMAIL.COM)(7064169058)(RESPONDENT)		
42	CRL.M.C.-2300/2020	KHALIL SARVAR V/s STATE OF NCT OF DELHI	NAGENDER KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: DHARMENDER BASOYA & ASSOCIATES()(9899994990)(PETITIONER) NAGENDERYADAV(COUNSELNAGENDER@GMAIL.COM)(9717274731)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

43	CRL.M.C.-593/2025 CRL.M.A. 2904/2025	MR. R. V/s STATE & ANR.	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R.K TARUN (RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER)		P.S.-FIR NO. :(S.B.DAIRY-656/2024)
PART-HEARD MATTERS				
44	CRL.A.-1099/2016 CRL.M.A. 20337/2022 CRL.M.A. 28669/2024 WITH CRL.A. 86/2017	MAJOR GENERAL ANAND KUMAR KAPUR (RETD) V/s C B I	R L BHAGAT, HARSH K SHARMA, SHASHANK DEWAN, HARISH K. SHARMA, SHASHANK DEWAN	
		OTHER DETAILS OF ADVOCATES: PROSOLL LAW(PROSOLLAWINE@GMAIL.COM)()(PETITIONER) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN (OFFICE@CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC-2-2007-A-0003) W.P.(CRL) 2222/2014 FILED BY MAJ GEN ANAND KUMAR KAPUR (DISPOSED ON : 2016-02-19) CRL.M.C. 743/2016 FILED BY MAJ. GEN. ANAND KUMAR KAPUR (DISPOSED ON : 2016-09-28) P.S.-FIR NO. :(CBI-AC-2-2007-A-0003)
45	CRL.M.A. 19559/2023 CRL.M.A. 21368/2023 In CRL.A.-86/2017	MAJ GEN ANAND KUMAR KAPUR V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA, AJAY TEJPAL, SHASHANK DEWAN, DR N PRADEEP SHARMA, SHASHANK DEWAN	
		OTHER DETAILS OF ADVOCATES: HARSH K SHARMA()(9971595083)(PETITIONER) PROSOLL LAW INC(PROSOLLAWINC@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) INTERNATIONAL INVESTMENT & LAW CONSULT(IILC@IILC.CO.IN)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN (OFFICE@CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN(OFFICE@CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER)		P.S.-FIR NO. :(CBI-ACIW-2007-A-0003)
SPECIAL BENCH MATTERS				
46	CONT.CAS(C)-1149/2022 CM APPL. 26421/2023 CM APPL. 44853/2023 CM APPL. 6403/2024 CM APPL. 6406/2024 CM APPL. 7979/2024 CM APPL. 7980/2024 CM APPL. 22099/2024 CM APPL. 26203/2024 CM APPL. 29795/2024 CM APPL. 29796/2024 CM APPL. 32242/2024 CM APPL. 32897/2024 CM APPL. 32898/2024 CM APPL. 37645/2024 CM APPL. 44009/2024 CM APPL. 44143/2024 CM APPL. 45986/2024 CM APPL. 46221/2024 CM APPL. 47590/2024 CM APPL. 51019/2024 CM APPL. 51020/2024 CM APPL. 53808/2024 CM APPL. 53844/2024 CM APPL. 53949/2024 CM APPL. 57042/2024 CM APPL. 57162/2024 CM APPL. 57215/2024 CM APPL. 62212/2024	BHAVREEN KANDHARI V/s SHRI C. D. SINGH AND ORS.	ADITYA NARAYAN PRASAD, AGIR GUPTA, TARUN JOHRI, PETAL CHANDHOK, RAJESH KATYAL, HARDIK RUPAL, ROOH- E-HINA DUA, HETU ARORA SETHI, MEHAK NAKRA, SIDDHANT NATH, AKSHAT GUPTA, FARMAN ALI, AVSHREYA PRATAP SINGH, ASHISH KUMAR, BALENDU SHEKHAR, KHUBAIB SHAKEEL BHAT, RASHMI MALHOTRA, ROHAN ANAND, V.S.R KRISHNA, MANU CHATURVEDI, SAMEER VASHISHT, NAVEEN KUMAR, LAKSHAY DHAMIJA, SANJAY KUMAR PATHAK, AAKASH SEHRAWAT, PRADEEP CHHINDRA	

<p>CM APPL. 63373/2024 CM APPL. 63375/2024 CM APPL. 65260/2024 CM APPL. 67188/2024 CM APPL. 67527/2024 CM APPL. 68217/2024 CM APPL. 69803/2024 CM APPL. 69804/2024 CM APPL. 2762/2025 CM APPL. 2763/2025 CM APPL. 2939/2025 CM APPL. 2940/2025 CM APPL. 4623/2025 CM APPL. 5956/2025 CM APPL. 6101/2025 CM APPL. 6618/2025 CM APPL. 8103/2025 CM APPL. 10839/2025 WITH W.P.(C) 14010/2024</p>			
	<p>OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER) SANTOSH KUMAR TRIPATHI , ANP CHAMBERS, ANUPAM(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBERSANP@GMAIL.COM, ANUPAM@TCI-INDIA.NET)(9868250806)(RESPONDENT) DHAIRYA, ANUPAM, SAMEER(DHAIRYA@TCL-INDIA.NET, ANUPAM@TCL-INIDA.NET, SAMEER.VASHISHT@GMAIL.COM){}(RESPONDENT) TARUN JOHRI(JOHR167@YAHOO.COM)(9810013352)(PETITIONER) AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9818280821)(RESPONDENT) ADITYA(CHAMBERSANP@GMAIL.COM)(9213155390)(RESPONDENT) ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT) AGIR GUPTA (ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) SAMEER(SAMEER.VASHISHT@GMAIL.COM){}(RESPONDENT) CHAMBERS ANP(CHAMBERSANP@GMAIL.COM){}(RESPONDENT) DHAIRYA(DHAIRYA@TCL-INDIA.NET){}(RESPONDENT) ANUPAM(ANUPAM@TCI-INIDA.NET){}(RESPONDENT) ANUPAM (ANUPAM@TCI-INIDA.NET){}(RESPONDENT) PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(PETITIONER) DHAIRYA (DHAIRYA@TCL-INDIA.NET){}(RESPONDENT) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){}(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM){}(RESPONDENT) ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ANUPAM(ANUPAM@TCL-INIDA.NET){}(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) SANP(CHAMBERSANP@GMAIL.COM){}(RESPONDENT) PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN){}(RESPONDENT) HETU ARORA SETHI(HETUARORASETHIADV@GMNAIL.COM)(0)(PETITIONER) RAJESH(RAJESHLAWYER@YAHOO.CO.IN)(0)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ANUPAM(ANUPAM@TCI-INIDA.NET){}(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ANUPAM (ANUPAM@TCL-INIDA.NET){}(RESPONDENT) DHAIRYA(DHAIRYA@TCL-INDIA.NET){}(RESPONDENT) CHETAN(CHETAN2211996@GMAIL.COM)(0)(PETITIONER) MEHAK NAKRA(CHETAN2211996@GMAIL.COM)(0)(RESPONDENT) ANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(8750231333)(PETITIONER) RAJESH LAWYER(RAJESHLAWYER@YAHOO.CO.IN)(0)(RESPONDENT) ROOH E HINA DUA (ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT) SAMEER VASHIST (SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT) ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT)</p>		

	<p> ROOHE E HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)()(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)()(RESPONDENT) ANUPAM(ANUPAM@TCL-INIDA.NET)()(RESPONDENT) SAHIB (LAW.SAHIB@GMAIL.COM)()(RESPONDENT) MEHAK NAKRA(ADV.MEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) JOHRI(JOHRI67@YAHOO.COM)(0)(RESPONDENT) SNAP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) ANUPAM(ANUPAM@TCL-INIDA.NET)(0)(RESPONDENT) GNCTD(SCGNCTD@GMAIL.COM)(0)(RESPONDENT) PRABH SAHAY(SAHAYK@GMAIL.COM)(0)(RESPONDENT) AMICUSCURIAE DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM)(0)(RESPONDENT) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA (ADVMEHAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER) PCCF GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT) DCF SOUTH (DCFSOUTH.DELHI@GOV.IN)(0)(RESPONDENT) DCF WEST(DCFWESTGNCTD@DELHI.GOV.IN)(0)(RESPONDENT) DCF (DCFORESTN@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SIDDHANT NATH (SIDDHANTADV.NATH@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) TANMAY VATS(TANMAYVATS31@GMAIL.COM)(9711904649)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT) CHAMBERSANP(CHAMBERSANP@GMAIL.COM)()(PETITIONER) RAJESH KATYAL(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(PETITIONER) ANUPAM(ANUPAM@TCL-INIDA.NET)()(RESPONDENT) SAMEER(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) MEHAK NAKRA (ADVMEHNAKRA@GMAIL.COM)(0)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) TANMAY VATS(TANMAYVATS31@GMAIL.COM)(9711904649)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARATI(SANGEETABHARTI@GMAIL.COM)(9811112863)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) AMICUSCURIAE DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM)(0)(RESPONDENT) G NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) PRABH SAHAY(SAHAYK@GMAIL.COM)(0)(RESPONDENT) AMICUS(AMICUS.ANKITJAIN@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(981112863)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER SNAP(CHAMBERSANP@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) GUPTA AND ASSOCIATES()(9818402326)(PETITIONER) ROHAN ANAND(ROAHANAND@VERATRILEGAL.COM)(9968791199)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM)(0)(RESPONDENT) ROHAN ANAND()(9968791199)(PETITIONER) </p>	
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		<p>G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM)(0)(RESPONDENT) V S R KRISHNA(VSRKRISHNA.ER402GMAIL.COM)(9891205519)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144528)(PETITIONER) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) GNCTD PCCF(PCCF-GNCTD@DELHI.GOV.IN)(0)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) DCF SOUTH(DCF SOUTH.DELHI@GOV.IN, DCFWESTGNCTD@GMAIL.COM, DDACHMBERHC@DDA.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) NAVEEN KUMAR(NAVEEN.DAHIYA100@GMAIL.COM)(9999220958)(PETITIONER) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) AAKASH SEHRAWAT(ADVAAKASHSEHRAWAT@GMAIL.COM)(8010505957)(RESPONDENT) PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER)</p>		
47	W.P.(C)-14010/2024 WITH CONT.CAS(C) 1149/2022	URBTECH FOOD AND HOSPITALITY PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI AND ORS.	JEETENDER GUPTA	
		<p>OTHER DETAILS OF ADVOCATES: JEETENDER GUPTA(GUPTAJEETENDER@GMAIL.COM)(9810050748)(PETITIONER) SANTOSH KUMAR TRIPATHI, CS DELHI, DFAWL(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, TREECELHQ.DFAWL@DELHI.GOV.IN)(9868250806)(RESPONDENT) DC SOUTH(DCF SOUTH.DELHI@GOV.IN)(0)(RESPONDENT)</p>		
48	CONT.CAS(C)-934/2023(Disposed off case)	ANJALI COLLEGE OF PHARMACY AND SCIENCE THROUGH ITS FOUNDER -CUM-CHAIRMAN DEVENDRA GUPTA V/s DR. MONTU M. PATEL PRESIDENT PHARMACY COUNCIL OF INDIA & ANR.	ASEEM MEHROTRA, SAMEER VASHISHT	
		<p>OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA (MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ADV ANCE SERVICE(ADVANCESERVICEPCI@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)</p>		
49	CONT.CAS(C)-480/2024 CM APPL. 18314/2024	GEETHA RATHINAVEL V/s ANIL KUMAR SINGH & ANR.	ADITYA NARAYAN PRASAD	
		<p>OTHER DETAILS OF ADVOCATES:</p>		
50	CM APPL. 33362/2023 CM APPL. 63504/2023 CM APPL. 10196/2024 CM APPL. 33705/2024 In MAC.APP.-978/2018(Disposed off case)	NEW INDIA ASSURANCE CO LTD V/s HIMANSHU SHARMA & ORS	RAVINDER SINGH, ADITYA NARAYAN PRASAD, MRINALINI SEN GUPTA, GARUD M V, SAMEER VASHISHT, BEENASHAW NANDA SONI, RUPALI SHARMA	
		<p>OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER) JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)(0)(RESPONDENT) PARASHAR CHAMBER(PARASHARCHAMBER@GMAIL.COM)(0)(RESPONDENT) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) R(COURTCOMMISSIONERDHC@GMAIL.COM)(0)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)(0)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)</p>		

		BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT) RUPALI SHARMA(RUPALISHARMA.LAWYER@GMAIL.COM)(9654773239)(RESPONDENT)		
51	W.P.(C)-4355/2020 CM APPL. 15685/2020 CM APPL. 16890/2024 WITH W.P.(C) 12271/2022 W.P.(C) 6976/2023	GEETHA RATHINAVEL V/s GOVT OF NCT OF DELHI AND ORS & ORS.	PIYUSH SHARMA, ADITYA NARAYAN PRASAD, SAMEER VASHISHT, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: GEETHA RATHINAVEL(PIYUSH.SHARMA@UNITYLEGAL.COM)()(RESPONDENT) PIYUSHSHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) UNITY LEGAL(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) DELHI POLICE(CP.SNSHRIVASTAVA@DELHIPOLICE.GOV.IN)()(PETITIONER) DEPARTMENT OF FORESTS AND WILDLIFE(PCCFGNCTD@GMAIL.COM)()(PETITIONER) TREE OFFICER -WEST DIVISION(DCFWEST.GNCTD@GOV.IN)()(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SOLICITORS(SOLICITORS6@GMAIL.COM)(9810031680)(RESPONDENT) RICHA(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) PRANAV, FOX AND MANDAL(PRANAV.MALHOTRA@BLACKROBECHAMBERS.LAW, FILING.NEWDELHI@FOXANDMANDAL.CO.IN)()(RESPONDENT) SAMEER VASHISHT,RALEGAL(SAMEERVASHISHT.ASC@GMAIL.COM, INFO@RALEGAL.CO.IN, LEGAL@RAJLEGAL.CO.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		
52	W.P.(C)-12271/2022 CM APPL. 33546/2023 CM APPL. 29115/2024	RAJIV DUTTA V/s GOVT OF NCT OF DELHI AND ORS	ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: ADITYA N. PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9711407765)(PETITIONER) AVISHKAR SINGHVI(CHAMBER.SINGHVI@GMAIL.COM)()(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SINGHVI(CHAMBER.SINGHVI@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-6976/2023 CM APPL. 27165/2023 CM APPL. 37976/2024	BHAVREEN KANDHARI V/s UNION OF INDIA & ORS.	PIYUSH SHARMA, ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)		

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR CONSIDERATION				
1	CM APPL. 23160/2024 CM APPL. 70546/2024 CM APPL. 10777/2025 In RFA-968/2016	AMRIK SINGH RATHOR V/s RANJIT KAUR (DECEASED) THR LRS & ORS	GURVINDER SINGH, GURVINDER SINGH KHALSA, HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) HARSH SHARMA(HARSHADVOCATE1269@GMAIL.COM)()(RESPONDENT) HARSH ADVOCATE(HARSHADVOCATE1269@GMAIL.COM)()(RESPONDENT) HARSH VARDHAN SHARMA()(9999897692)(PETITIONER) GURVINDER(ADVOCATEGURVINDER@GMAIL.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4664/2024	BALBINDER SINGH V/s THE STATE GOVT. OF NCT DELHI	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ANS LAW SYNDICATE LLP(ANSLAWSYNDICATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-652/2024)
2	BAIL APPLN.-489/2025	MEENA KUMARI @ MEENA THEKEDARNI V/s THE STATE NCT OF DELHI THROUGH SHO OF PS HARSH VIHAR	AMAN AKHTAR, LEWISH EDWARD, AMAN AKHTAR	
		OTHER DETAILS OF ADVOCATES: AMAN AKHTAR(AMANAKHTAR96@GMAIL.COM)(9999851232)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LEWISH EDWARD(ADVLEWISHEDWARD@GMAIL.COM)(9686805809)(PETITIONER) AMAN AKHTAR(AMANAKHTAR96@GMAIL.COM)(9999851232)(PETITIONER)		P.S.-FIR NO. :(HARSH VIHAR-306/2024)
3	BAIL APPLN.-559/2025	PUSHKAR V/s THE STATE OF NCT DELHI	RAVI DRALL	
		OTHER DETAILS OF ADVOCATES: RAVI DRALL (ADVOCATERAVIDRALL@GMAIL.COM)(9999500503)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-252/2023)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
4	CRL.M.C.-1478/2021	CENTRAL BUREAU OF INVESTIGATION V/s VEENA AGGARWAL	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) PRAKARSHAIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) VEENA AGGARWAL(ANKKIT@ME.COM)(8178187711)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BDI-2008-E-0008) BAIL APPLN. 1909/2022 FILED BY ANKUR AGGARWAL (DISPOSED ON : 2022-07-12) BAIL APPLN. 104/2022 FILED BY ANKUR AGGARWAL (DISPOSED ON : 2022-03-08) CRL.M.C. 853/2022 FILED BY

				CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-03-08) CRL.M.C. 5504/2022 FILED BY PRAVIN JUNEJA (DISPOSED ON : 2022-11-02) P.S.-FIR NO. :(CBI-BDI-2008-E-0008)
AFTER NOTICE MISC. MATTERS				
5	CRL.L.P.-54/2021	STATE V/s INDER SINGH & ORS.	ASHISH DUTTA, MANPREET SINGH, KRISHAN KANT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONPOLICE@GAMIL.COM)(9891919168)(PETITIONER) MANPREET SINGH(MANPREETSINGH.SINGH05@GMAIL.COM)(9540180060)(RESPONDENT) KRISHAN KANT KAUSHIK(ADV.KRISHANKANTKAUSHIK@GMAIL.COM)(9999667046)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-804/2005)
6	CRL.L.P.-115/2021	STATE V/s ASHOK KUMAR	MEENAKSHI DAHIYA	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA(MEENAKSHIDAHIYA@GMAIL.COM)(9953765076)(PETITIONER)		P.S.-FIR NO. :(K.N.KATJU MARG-119/2015)
7	CRL.L.P.-122/2021	STATE V/s RAMESH KUMAR	MEENAKSHI DAHIYA, VARSHA AGARWAL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHRAMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) MEENAKSHI DAHIYA(ADVMEENAKSHIDAHIYA@GMAIL.COM)(9953765076)(PETITIONER) VARSHA AGARWAL(AGARWALVARSHA688@GMAIL.COM)(9587587910)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-399/2017) CRL.M.C. 2395/2021 FILED BY RAJESH KUMAR DOGRA (DISPOSED ON : 2021-10-01) P.S.-FIR NO. :(ALIPUR-399/2017)
8	CRL.M.C.-2209/2017	TARUN NAGAR V/s STATE & ANR	ARJUN DEWAN, B S NAGAR, PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(RESPONDENT)		P.S.-FIR NO. :(SAKET-214/2014)
9	CRL.M.C.-3806/2017	SMT KAVITA DEVI YADAV V/s STATE OF NCT OF DELHI & ANR	ANILENDRA PANDEY, RAKESH TANWAR, VIBHOR MITTAL	
		OTHER DETAILS OF ADVOCATES: VIBHOR MITTAL(VIBHORMITTALANDASSOCIATES@GMAIL.COM)(9971099691)(PETITIONER)		
10	CRL.M.C.-586/2018	CENTRAL BUREAU INVESTIGATION BS&FC V/s SANJAY JAIN & ORS	RIPU DAMAN, SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN()(9818030700)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2014-E-0001) CRL.M.C. 857/2015 FILED BY RAJIV JAIN (DISPOSED ON : 2016-02-25) CRL.M.C. 2367/2015 FILED BY SANJAY JAIN (DISPOSED ON : 2016- 02-01) CRL.M.C. 2350/2016 FILED BY RAJIV JAIN (DISPOSED ON : 2016-06-15) CRL.M.C. 2349/2016 FILED BY SANJAY JAIN (DISPOSED ON : 2016- 07-12) P.S.-FIR NO. :(CBI-BD1-2014-E-0001)

11	CRL.M.C.-5485/2018 CRL.M.A. 35154/2018 CRL.M.A. 23553/2023 WITH CRL.M.C. 5504/2018	M/S. SHRI COLONIZERS & DEVELOPERS PRIVATE LIMITED & ORS. V/s THE STATE & ANR.	RAMAN GANDHI, THAREJA & ASSOCIATES, PANKAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAMAN GANDHI(9891561631)(PETITIONER) RAMAN GANDHI(RAMAN7806@GMAIL.COM)(9891561631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ KUMAR SINGH(PKSINGH704@GMAIL.COM)(9810027325)(RESPONDENT)		
12	CRL.M.C.-5504/2018 CRL.M.A. 35213/2018 CRL.M.A. 23499/2023	M/S. SHRI COLONIZERS & DEVELOPERS PRIVATE LIMITED & ORS. V/s THE STATE & ANR.	RAMAN GANDHI, THAREJA & ASSOCIATES, PANKAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAMAN GANDHI(9891561631)(PETITIONER) RAMAN GANDHI(RAMAN7806@GMAIL.COM)(9891561631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ KUMAR SINGH(PKSINGH704@GMAIL.COM)(9810027325)(RESPONDENT)		
13	CRL.M.C.-5531/2018 WITH CRL.M.C. 5532/2018	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED (IREDA) V/s STATE & ORS.	G S LAW ATTORNEY	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY(9891894030)(PETITIONER)		
14	CRL.M.C.-5532/2018	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED (IREDA) V/s STATE & ORS.	G S LAW ATTORNEY	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY(9891894030)(PETITIONER)		
15	CRL.M.C.-5637/2018	RANJAN SAMTANI V/s STATE (NCT OF DELHI) & ANR	PAWAN MADAN	
		OTHER DETAILS OF ADVOCATES: PAWAN MADAN(9899541112)(PETITIONER)		P.S.-FIR NO. :(DEFENCE COLONY-306/2002)
16	CRL.M.C.-657/2021 CRL.M.A. 3197/2021 WITH CRL.M.C. 658/2021 CRL.M.C. 3007/2022	BHARAT HEAVY ELECTRICALS LIMITED V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATULGULERIA(GULERIA.ADV@GMAIL.COM)(9899183282)(PETITIONER) ATUL GULERIA(MAILS@ATULGULERIA.COM)(9899183282)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-390/2005) CRL.M.C. 658/2021 FILED BY SH. S. CHANDAR (D. OF HEARING : 2025-03-07) CRL.M.C. 3007/2022 FILED BY CHANDER SHEKHAR SAXENA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(I.P.ESTATE-390/2005)
17	CRL.M.C.-658/2021 CRL.M.A. 3199/2021	SH. S. CHANDAR V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATULGULERIA(GULERIA.ADV@GMAIL.COM)(9899183282)(PETITIONER) ATUL GULERIA(MAILS@ATULGULERIA.COM)(9899183282)(PETITIONER) K & K LAW ASSOCIATES(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-390/2005) CRL.M.C. 657/2021 FILED BY BHARAT HEAVY ELECTRICALS LIMITED (D. OF HEARING : 2025-03-07) CRL.M.C. 3007/2022 FILED BY CHANDER SHEKHAR SAXENA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(I.P.ESTATE-390/2005)

18	CRL.M.C.-3007/2022 CRL.M.A. 12663/2022 WITH CRL.M.C. 657/2021	CHANDER SHEKHAR SAXENA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ(RABLAWCHAMBER@GMAIL.COM)(9310110100)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-390/2005) CRL.M.C. 658/2021 FILED BY SH. S. CHANDAR (D. OF HEARING : 2025- 03-07) CRL.M.C. 657/2021 FILED BY BHARAT HEAVY ELECTRICALS LIMITED (D. OF HEARING : 2025-03- 07) P.S.-FIR NO. :(I.P.ESTATE-390/2005)
19	CRL.M.C.-853/2021 CRL.M.A. 4236/2021	NIMESH KUMAR V/s STATE (NCT) OF DELHI	PRATIBHA YADAV, KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: SANJAY SINGH(DIVYESHPSING@HOTMAIL.COM)(9999091167)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI- 883/2015)
20	CRL.M.C.-868/2021 CRL.M.A. 4342/2021	KRISHNA MURARI BANGAR V/s CENTRAL BUREAU OF INVESTIGATION	SUKANT VIKRAM	
		OTHER DETAILS OF ADVOCATES: SUKANT VIKRAM(SUKANTVIKRAM@GMAIL.COM)(9717062602)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CBI(DLA.SDOPDEL.CBI.GOV.IN)(RESPONDENT)		P.S.-FIR NO. :(CBI-AC1-2011-A-0008)
21	CRL.M.C.-1902/2021 CRL.M.A. 12975/2021 CRL.M.A. 18453/2021 WITH CRL.M.C. 1903/2021	SH. AJAY KUMAR BISHNOI V/s STATE OF NCT OF DELHI & ANR.	JAIDEEP KHANNA, JAIDEEP KHANNA, ANIL SAINI	
		OTHER DETAILS OF ADVOCATES: JAIDEEP KHANNA(JAIDEEPKHANNA@CHAMBER20A.COM)(893093199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHI@GMAIL.COM)(RESPONDENT) NIRGUL(NIRGUL2002@YAHOO.COM)(RESPONDENT) JAIDEEP KHANNA(JAIDEEPKHANNA@CHAMBER20A.COM)(893093199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIRGUL (NIRGUL2002@YAHOO.COM)(RESPONDENT) ANIL SAINI(ANILSAINI_PHC@YAHOO.COM)(9811714245)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-490/2016) W.P.(CRL) 1594/2017 FILED BY AJAY KUMAR BISHNOI (DISPOSED ON : 2018-03-07) CRL.M.C. 322/2019 FILED BY AMUL GABRANI & ORS. (DISPOSED ON : 2019-01-22) CRL.M.C. 323/2019 FILED BY AMUL GABRANI (DISPOSED ON : 2019-01- 22) CRL.M.C. 1903/2021 FILED BY SH. AJAY KUMAR BISHNOI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(JANAKPURI-490/2016)
22	CRL.M.C.-1903/2021 CRL.M.A. 18423/2021	SH. AJAY KUMAR BISHNOI V/s STATE OF NCT OF DELHI & ANR.	JAIDEEP KHANNA, JAIDEEP KHANNA, ANIL SAINI	
		OTHER DETAILS OF ADVOCATES: JAIDEEP KHANNA(JAIDEEPKHANNA@CHAMBER20A.COM)(893093199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIRGUL(NIRGUL2002@YAHOO.COM)(RESPONDENT) JAIDEEP KHANNA(JAIDEEPKHANA@CHAMBER20A.COM)(893093199)(PETITIONER) NIRGUL(NIRGUL2002@YAHOO.COM)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL SAINI(ANILSAINI_PHC@YAHOO.COM)(9811714245)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-490/2016) W.P.(CRL) 1594/2017 FILED BY AJAY KUMAR BISHNOI (DISPOSED ON : 2018-03-07) CRL.M.C. 322/2019 FILED BY AMUL GABRANI & ORS. (DISPOSED ON : 2019-01-22) CRL.M.C. 323/2019 FILED BY AMUL GABRANI (DISPOSED ON : 2019-01- 22)

				CRL.M.C. 1902/2021 FILED BY SH. AJAY KUMAR BISHNOI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(JANAKPURI-490/2016)
23	CRL.M.C.-3341/2021 CRL.M.A. 4182/2022 CRL.M.A. 20517/2024 WITH W.P.(CRL) 2341/2021	AKHIL SIROHI V/s STATE OF NCT OF DELHI & ORS.	PULKIT DEORA, AWNISH MAITHANI	
		OTHER DETAILS OF ADVOCATES: PULKIT DEORA(NDH_117@OUTLOOK.COM)(7532883063)(PETITIONER) VIKRAM KAPOOR(16KAPOORV@GMAIL.COM)()(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI GYM KHANA CLUB(SECYDGC@GMAIL.COM)()(RESPONDENT) AWNISH MAITHANI(ADV.AWNISHM@GMAIL.COM)(9289093111)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-168/2021) W.P.(CRL) 2537/2021 FILED BY RAAJ DHAWAN (DISPOSED ON : 2023-09-27) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-168/2021)
24	W.P.(CRL)-2341/2021 CRL.M.A. 1353/2022 CRL.M.A. 4237/2022 CRL.M.A. 18464/2022 CRL.M.A. 9262/2023 CRL.M.A. 18863/2023 CRL.M.A. 30943/2023 CRL.M.A. 32682/2023 CRL.M.A. 10450/2024 CRL.M.A. 20567/2024 CRL.M.A. 23639/2024 CRL.M.A. 27737/2024 CRL.M.A. 30930/2024 CRL.M.A. 36378/2024 CRL.M.A. 3384/2025	COL. ASHISH KHANNA, SM RETD V/s STATE OF NCT DELHI AND OTHERS	JAIDEEP SINGH, JAIDEEP SINGH, KARTIK DABAS, ADWAIT SINGH SIROHI, AWNISH MAITHANI, KARTIK KHANNA	
		OTHER DETAILS OF ADVOCATES: DHARMVIDHI LEGAL(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) NEERAJ KUMAR(NEERAJ.KUMAR1986@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKRAM KAPOOR(16KAPOORV@GMAIL.COM)()(RESPONDENT) CBEOW(CBEOW-DL@DELHIPOLICE.GOV.IN)()(RESPONDENT) KAPOOR(16KAPOORV@GMAIL.COM)()(RESPONDENT) DHARMVIDHI LEGAL(DHARMVIDHILEGALSERVICES@GMAIL.COM)()(PETITIONER) DHARMVIDHI LEGAL(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHARMVIDHI LEGAL(DHARMVIDHILEGALSERVICES@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK (ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS (ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NEERAJ KUMAR(NEERAJ.KUMAR1986@GMAIL.COM)()(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) KAPOOR V(16KAPOORV@GMAIL.COM)()(RESPONDENT) ADMNGYM KHANA CLUB(ADMNGYMKHANA CLUB@GMAIL.COM)()(RESPONDENT) SECY DGC(SECYDGC@GMAIL.COM)()(RESPONDENT) KHANDITARAO(KHANDITARAO@GMAIL.COM)()(RESPONDENT) NAMIT SAXENA(OFFICE@NAMITSAXENA.IN)()(RESPONDENT) JAIDEEP SINGH(DHARMVIDHILEGALSERVICES@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CBEOW(CBEOW_DL@DELHIPOLICE.GOV.IN)()(RESPONDENT)		P.S.-FIR NO. :(MANDIR MARG-168/2021)

		KAPOORV(KAPOORV@GMAIL.COM)()(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868404528)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ADWAIT SINGH SIROHI(DHYUTIDHARALLP@GMAIL.COM)(8126943506)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AWNISH MAITHANI(ADV.AWNISHM@GMAIL.COM)(9289093111)(RESPONDENT) KARTIK KHANNA(KARTIKKHANNA2013@GMAIL.COM)(9953272101)(RESPONDENT)		
25	CRL.M.C.-178/2025	VIKRAM LAKHOTIA V/s THE STATE OF NCT OF DELHI AND ORS.	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR (PRADEEPKUMAADV8@GMAIL.COM)(9871941162)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-394/2024)
26	CRL.REV.P.-170/2005	JAGWANTI V/s MANJEET SINGH & ORS.	MR.N.S.DALAL, S.C. RANA, JAIDEEP MALIK, SHAILENDER SINGH, RAJ KUMAR KAUSHIK	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		P.S.-FIR NO. :(DABRI-258/1998)
27	W.P.(CRL)-562/2016	RAJINDER SINGH & ORS V/s GOVT OF NCT OF DELHI & ORS	MEHTA & KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(CRL)-2975/2018 CRL.M.A. 4236/2025	MUNEESH DEVI V/s STATE	UMESH SHARMA, UMESH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA()(9868235388)(PETITIONER) UMESH SHARMA (LEGALHELPPOLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-1383/2015) W.P.(CRL) 648/2016 FILED BY NAVEN KUMAR & ANR. (DISPOSED ON : 2016-03-17) BAIL APPLN. 2212/2017 FILED BY VASU SHARMA @ BUNTY (DISPOSED ON : 2017-11-13) BAIL APPLN. 593/2020 FILED BY VASU SHARMA @ BANTI (DISPOSED ON : 2020-12-21) BAIL APPLN. 2226/2021 FILED BY VASU SHARMA @ BUNTY (DISPOSED ON : 2021-10-21) BAIL APPLN. 1997/2022 FILED BY SANDEEP (DISPOSED ON : 2022-07-05) BAIL APPLN. 763/2023 FILED BY VASU SHARMA @ BUNTY (DISPOSED ON : 2024-04-02) BAIL APPLN. 1566/2024 FILED BY SANDEEP (DISPOSED ON : 2024-07-22) P.S.-FIR NO. :(HARI NAGAR-1383/2015)
29	W.P.(CRL)-605/2019 WITH W.P.(CRL) 609/2019	ADITYA BHUSHAN MITRA V/s THE STATE & ORS	SANJEEV MAHAJAN, K&K ASSOCIATES, GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN()(9811156437)(PETITIONER) GURMIT SINGH HANS(LEGALASK@GMAIL.COM)(9810209575)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-360/2018) W.P.(CRL) 609/2019 FILED BY AJAY KUMAR KEJRIWAL & ANR (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(K.N.KATJU MARG-

				360/2018)
30	W.P.(CRL)-609/2019	AJAY KUMAR KEJRIWAL & ANR V/s THE STATE & ORS	SANJEEV MAHAJAN, GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN()(9811156437)(PETITIONER) GURMIT SINGH HANS(LEGALASK@GMAIL.COM)(9810209575)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG- 360/2018) W.P.(CRL) 605/2019 FILED BY ADITYA BHUSHAN MITRA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(K.N.KATJU MARG- 360/2018)
31	W.P.(CRL)-233/2021	MAHENDER KUMAR KHANDELWAL V/s UNION OF INDIA & ORS.	AVINASH BHATI	
		OTHER DETAILS OF ADVOCATES: AVINASHBHATI(AVINASHBHATI6@GMAIL.COM)(9891696410)(PETITIONER) AVINASH BHATI(AVINASHBHATIADV@GMAIL.COM)(9891696410)(PETITIONER) NITESH SHRANA(NITESHSHRANA18@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(ANILK.MONGA@NIC.IN)(1141651977)(RESPONDENT)		
32	CRL.M.A. 23432/2023(CM For Restoration) CRL.M.A. 23433/2023 In W.P.(CRL)-568/2021(Disposed off case)	SAPNA CHAUDHARY & ORS. V/s STATE NCT OF DELHI	ANIL KUMAR AGGARWAL, PREETI SINGH, KARAN LUTHRA, JATIN	
		OTHER DETAILS OF ADVOCATES: SAPNA CHAUDHARY(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) NEELAM(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) SHIVANI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) KARAN ATTRI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) RASHMI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) NITIN KUMAR(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) NEELAM(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) SHIVANI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) KARAN ATTRI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) RASHMI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) NITIN KUMAR(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) SAPNA CHAUDHARY(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) NEELAM(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) SHIVANI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) KARAN ATTRI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) RASHMI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) NITIN KUMAR(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) SAPNA CHAUDHARY(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) ANIL K AGGARWAL (ADV.ANIL.AGG@PROGRESSIVELAW.IN)(9871228998)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PREETI SINGH (PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT) JATIN (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-29/2021)

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HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

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ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-2349/2025 CM APPL. 11169/2025	VIJAYLAXMI VYANKATARAO SHINDE V/s JNU AND ORS	RAJESH TYAGI	
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER) VASANTH(VASANTH@TRINITYCHAMBERS.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	CM APPL. 24996/2024 CM APPL. 24997/2024 In EX.F.A.-1/2023(Disposed off case) WITH EX.F.A. 2/2023	KISHAN LAL DECEASED THROUGH LRS & ORS. V/s R K ASSOCIATES	SHIVOM GARG, YOGESH, SACHIN GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIVOM GARG & ASSOCIATES(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) SHIVOM GARG & ASSOCIATES(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) SHIVOM KUMAR(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) LIT LEGAL(INFO@LITLEGAL.IN)()(RESPONDENT) LIT LEGAL(INFO@LITLEGAL.IN)()(RESPONDENT) TANMAY NAGAR (TANMAYLAWYER@GMAIL.COM)(9811999558)(PETITIONER) BANDANA (BANDANA.GROVER@GMAIL.COM)()(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(PETITIONER) SACHIN GUPTA(INFO@LITLEGAL.IN)(9811180270)(RESPONDENT)		
3	CM APPL. 25390/2024(CM For Restoration) CM APPL. 25391/2024 CM APPL. 25392/2024 In EX.F.A.-2/2023(Disposed off case)	KISHAN LAL SINCE DECEASED THROUGH LRS & ORS. V/s R.K ASSOCIATES	SHIVOM GARG, YOGESH	

		OTHER DETAILS OF ADVOCATES: SHIVOM GARG & ASSOCIATES(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) LIT LEGAL(INFO@LITLEGAL.IN){}(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(PETITIONER)		
4	RFA-547/2011	MEDICAL SUPRINTENDENT & ORS V/s PINKY	ADITYA MADAN, J B PRAKASH	
		OTHER DETAILS OF ADVOCATES:		
5	RFA-548/2011 CM APPL. 20807/2011	H DOHIL CONSTRUCTION CO PVT LTD V/s SWAMI BRAHM DAS TRUST	MANCHANDA	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-554/2011	RAM NIWAS TYAGI V/s SUMITRA KAUR & ANR	SUNIL SATYARTHI, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES:		
7	RFA-555/2011	ARAVALI HYDRO POWER PROJECT V/s MS THAKUR	ABHAY SINGH	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-558/2011	KARTAR SINGH V/s SMT ANITA JHA & ANR	SK SHARMA, BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES:		
9	RSA-90/2013	MANJIT KAUR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	L K SINGH & SONAL SINHA, BEENASHAW N SONI	
		OTHER DETAILS OF ADVOCATES:		
10	RSA-55/2019	SHANGAR SINGH (NOW DECEASED) THR LRS V/s GEETANJALI KAME	J C MAHINDRO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO & ASSOCIATES{}(9810138091)(PETITIONER)		
11	W.P.(C)-8804/2019	NEURO-INTERVENTIONAL RADIOLOGY RESIDENT DOCTORS ASSOCIATION (NIRDA) V/s UNION OF INDIA AND ORS.	GURMEHAR S. SISTANI, KIRTIMAN SINGH, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: GURMEHAR S. SISTANI{}(9810977667)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		
12	W.P.(C)-14473/2022 CM APPL. 44191/2022 CM APPL. 56195/2022 CM APPL. 27726/2023 CM APPL. 36605/2023 CM APPL. 31967/2024 CM APPL. 33190/2024 CM APPL. 43817/2024 WITH W.P.(C) 12361/2024	DIVYA MATTEY AND ORS V/s GOVT OF GNCT AND ORS & ORS.	PRASHANT BHUSHAN, HITENDRA KR. NAHATA, ATUL KUMAR SRIVASTAV, SANDEEP GUPTA, MANISH GUPTA, SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: NEHA PANCHPAL(ADVNEHAPANCHPAL@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRASHANT BHUSHAN(PRASHANTBHUSH@GMAIL.COM)(9868255089)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		<p>SAKSHI(SAKSHI@PUNEETMITTAL.IN)()(RESPONDENT) MANISH GUPTA(ADVNEHAPANICAL@GMAIL.COM)(9584100418)(PETITIONER) SANTOSH KUMAR TRIPATHI, RP SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM, RPSINGH@PUNEETMITTAL.IN)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SUNITA , VASU BAJAJ(SUNITA.MENDIRATTA30@GMAIL.COM, VASUDHABAHAJ@PUNEETMITTAL.IN)()(RESPONDENT) MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) SUNITA, VASUDHA BAJAJ(SUNITA.MENDIRATTA30@GMAIL.COM, VASUDHABAHAJ@PUNEETMITTAL.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, RP SINGH, AVNISH AHLAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, RPSINGH@PUNEETMITTAL.IN, AVNISHAHLAWAT@YAHOO.COM)(9868250806)(RESPONDENT) HITENDRA KR NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) SANTOSH KUMAR TRIPATHI, RP SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM, RPSINGH@PUNEETMITTAL.IN)(9868250806)(RESPONDENT) SUNITA, VASUDHA BAJAJ(SUNITA.MENDIRATTA30@GMAIL.COM, VASUDHABAHAJ@PUNEETMITTAL.IN)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) HITENDRA KR. NAHATA(HITENDRANAHAATA@GMAIL.COM)(9910290400)(PETITIONER) MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) SHIKHA SHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER)</p>		
13	W.P.(C)-12361/2024 CM APPL. 51441/2024	ABHINAV CHOWDHURY AND ORS V/s GOVT. OF NCT OF DELHI AND ORS	SANDEEP GUPTA, RUPENDRA PRATAP SINGH	
		<p>OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, DELHI PUBLIC SCHOOL DWARKA(STANDINGCOUNSELGNCTD@GMAIL.COM, VCDDA@DDA.ORG.IN, RPSINGH@PUNITMITTAL.IN)(0)(RESPONDENT) SUNITA, DDA(SUNITA.MENDIRATTA30@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(PETITIONER)</p>		
14	W.P.(C)-14640/2024 CM APPL. 61448/2024 CM APPL. 62995/2024	DELHI PUBLIC SCHOOL DWARKA AND ANR V/s GOVT. OF NCT. OF DELHI AND ANR	RUPENDRA PRATAP SINGH, SANDEEP GUPTA	
		<p>OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH & SAKSHI MENDIRATTA(RPSINGH@PUNEETMITTAL.IN, SAKSHI@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9868250806)(RESPONDENT) HITENDRA KR NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9910290400)(PETITIONER) RP SINGH(RPSINGH@PUNEETMITTAL.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)</p>		
15	W.P.(C)-9243/2024 CM APPL. 50351/2024 CM APPL. 50425/2024 CM APPL. 5119/2025 WITH W.P.(C) 14640/2024	SOMENDER YADAV AND ORS V/s GOVT OF NCT OF DELHI AND ORS	SANDEEP GUPTA, MANPREET KAUR, RUPENDRA PRATAP SINGH	
		<p>OTHER DETAILS OF ADVOCATES: HITENDRA KR NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GARGI TULI()(9873288908)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM,</p>		

		RPSINGH@PUNEETMITTAL.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RUPENDRA PRATAP SINGH(SAKSHI@PUNEETMITTAL.IN)(9818928506)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANDEEP GUPTA(SANDY41IN@GMAIL.COM)(0)(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(RESPONDENT)		
16	W.P.(C)-10462/2024 CM APPL. 43029/2024 CM APPL. 43030/2024	MD ARAM V/s STATE OF NCT OF DELHI & ORS.	MD AZAM ANSARI	
		OTHER DETAILS OF ADVOCATES: AZAM ANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, ASHOK1166@YAHOO.COM, NIYAZI786@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR(ATULKUMAR.ADV@GMAIL.COM, INFO.CBSE2GOV.IN, CONTROLLER@CBSE.GOV.IN, GBSSJB@GMAIL)(0)(RESPONDENT)		
17	W.P.(C)-12556/2024	DR. RAJEEV VIJAY V/s JOINT ADMISSION COMMITTEE (JAC) & ORS.	SAURABH MISHRA	
		OTHER DETAILS OF ADVOCATES: SAURABH MISHRA(OFFICE@MISHRA.LAW, REACHSAURABH@HOTMAIL.COM)(9810160176)(PETITIONER) JOINT ADMISSION COMMITTEE, DELHI TECHNOLOGICAL UNIVERSITY, THE VICE CHANCELLOR(RAJIVCHAUDHARY@DTU.AC.IN, REGISTRAR@DTU.AC.IN, VCDTU@DTU.AC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
18	W.P.(C)-12861/2024 CM APPL. 53685/2024	AJAY VIJAYRAN V/s THE PRINCIPAL DE INDIAN PUBLIC SCHOOL AND ANR	SANJAY SINGH, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: NAND KUMAR(ADVOCATENANDKUMARJI@GMAIL.COM)(8377966651)(PETITIONER) SANTOSH KUMAR TRIPATHI, ROHINI(STANDINGCOUNSELGNCTD@GMAIL.COM, ROHINI.DIPS@YAHOO.CO.IN)(9868250806)(RESPONDENT) DEVENDRA KUMAR(ASIAPROFILE786@GMAIL.COM)(8744880124)(RESPONDENT)		
19	W.P.(C)-14236/2024 CM APPL. 620/2025	MANISH KUMAR & ORS. V/s UNIVERSITY OF DELHI, THROUGH ITS REGISTRAR & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(DUPG0054140@LC2.DU.AC.IN, 1MANISH22@GMAIL.COM)(9939639598)(PETITIONER) DEAN OF DU, DELHI UNIVERISITY, SENSRI MANTO(DEANLAWDU.SO@GMAIL.COM, REGISTRAR@DU.AC.IN, SENSRI MANTO@GMAIL.COM)(0)(RESPONDENT) UMESH JOSHI, RUPAL MOHINDER, KRIPA SHANKAR PRASAD(ADVUMESHJOSHI@GMAIL.COM, RUPALMOHINDER@GMAIL.COM, KRIPA.P.IN@GMAIL.COM)(0)(RESPONDENT) MANISH KUMAR(DUPG0054140@LC2.DU.AC.IN)(0)(PETITIONER) DEAN LAW DU(DEANLAWDU.SO@GMAIL.COM)(0)(RESPONDENT)		
20	W.P.(C)-16742/2024	SHWETA THAKUR V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ANR	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) PNPS DELHI, CBSE, NIYAZI(PNPSDELHI@YAHOO.COM, INFO.CBSE@GOV.IN, NIYAZI786@GMAIL.COM)(0)(RESPONDENT)		

21	W.P.(C)-16948/2024	BHUVNESH V/s UNION OF INDIA & ORS.	ANUJ RUHELA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: AANUJ SAXENA & ASSOCIATES(ADVOANUJSAXENA@GMAIL.COM)(9971546057)(PETITIONER) SANJAY KHANNA, LEGAL BUREAU UGC, UNION OF INDIA(ADVKHANNA2002@GMAIL.COM, LEGALBUREAUUGC@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
22	W.P.(C)-16952/2024	MANZU WAZIR V/s UNIVERSITY GRANT COMMISSION & ORS.	NEERAJ KUMAR JHA, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA(NEERAJJHAADV@GMAIL.COM)(8825276304)(PETITIONER) OP LAW ASSOCIATES, AKURUP, IKS(0PLAWASSOCIATES@GMAIL.COM, OFFICE@AKURUP.COM, REGISTRAR@IKSV.AC.IN)(0)(RESPONDENT) TIDMFA(TIDMFA.TECNIA@GMAIL.COM)(0)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		
23	W.P.(C)-205/2025 CM APPL. 881/2025	KAMANT CHAUDHARY & ORS. V/s FACULTY OF LAW, UNIVERSITY OF DELHI THROUGH ITS DEAN & ANR.	GOVIND JEE	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR MISHRA(COUNSELAKM@GMAIL.COM)(7827702860)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, REGISTRAR@DU.AC.IN, DEANLAWDU.SO@GMAIL.COM)(0)(RESPONDENT) UMESH JOSHI, BAR COUNCIL OF INDIA(ADVUMESHJOSHI@GMAIL.COM, COURTMATTERS.BCI@GMAIL.COM)(0)(RESPONDENT)		
FOR DISPOSAL				
24	RSA-38/2019 CM APPL. 8505/2019	PRAKASH AUTO INDUSTRIES V/s DARSHAN GOGIA & ANR	AMIT PUNJ	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ(9810524966)(PETITIONER)		
END OF THE BOARD MATTERS				
25	RFA-53/2013 CM APPL. 28634/2018 CM APPL. 46234/2022 CM APPL. 46235/2022 CM APPL. 8241/2023	USHA AGGARWAL & ORS V/s BIRMATI & ORS	SURYAKANT SINGLA, AMIT SETHI, RAJIV KUMAR GHAWANA, VARUN MEHLAWAT, SUSHANT DAHIYA	
		OTHER DETAILS OF ADVOCATES: AMIT SETHI(9811050339)(PETITIONER) RAJIV KUMAR GHAWANA, AKSHITA CHHATWAL (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(RESPONDENT) RAJIV KUMAR GHAWANA, AKSHITA CHHATWAL (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(RESPONDENT) RAJIV KUMAR GHAWANA, NEELAKSH SHARMA (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(RESPONDENT) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(9873486348)(PETITIONER) SUSHANT DAHIYA(SUSHANT_Dahiya@HOTMAIL.COM)(9711112974)(PETITIONER) RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
26	RFA-550/2007	MANOJ BUILDER V/s UOI & ORS.	MR.J.V.RANA, MR. PAWAN MATHUR, MANISH KAUSHIK, MANSI BAJAJ, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)(9818000003)(PETITIONER)		

07.03.2025

ADVANCE CAUSE LIST

		MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)	
27	RFA-582/2007 CM APPL. 17629/2011	RAJ KUAMR V/s DELHI FINANCIAL CORPORATION & ORS.	MR.S.N.GUPTA, MK SINGH, S.K.LUTHRA, SHEETAL PRASAD JUNEJA, GAURAV BARATHI, UTTARA BABBAR, RASHMI MALHOTRA
		OTHER DETAILS OF ADVOCATES: RASHMI MALHOTRA(FAIRTRADEPRACTICES@GMAIL.COM)(9818539397)(RESPONDENT)	

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HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-320/2025	SANAULLAH@IMRAN V/s STATE OF NCT OF DELHI	UMESH KUMAR BURNWAL	
		OTHER DETAILS OF ADVOCATES: UMESH K. BURNWAL (GLOBALJUDEXLAWFIRM@GMAIL.COM)(9911633057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHEEN BAGH-148/2019)
BAIL				
2	BAIL APPLN.-77/2023 WITH BAIL APPLN. 81/2023 CRL.M.C. 7012/2022 CRL.M.C. 88/2023	SANJAY V/s THE STATE OF NCT OF DELHI	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-03-07) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-03-07) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)

3	CRL.M.C.-7012/2022 CRL.M.A. 27134/2022 WITH CRL.M.C. 88/2023	SANJAY & ORS. V/s STATE OF N.C.T. OF DELH & ANR.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9312260341)(PETITIONER) RAVINDER RAWAL(RAVINDERRAWAL0059@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-609/2022) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-03-07) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-03-07) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
4	BAIL APPLN.-81/2023	RAJPAL V/s STATE OF NCT OF DELHI	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-03-07) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-03-07) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
5	CRL.M.C.-88/2023	SUNNY V/s STATE & ANR.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-03-07) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-03-07) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
6	BAIL APPLN.-693/2025	SALMAN V/s STATE GOVT OF NCT OF DELHI	DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH (ADVDEEPAKPRAKASH@GMAIL.COM)(9810903376)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-262/2024)
7	BAIL APPLN.-704/2025	BABULA KHARA V/s STATE GOVT. OF NCT OF DELHI	HASIM ALAM	
		OTHER DETAILS OF ADVOCATES: HASIM ALAM(HASIMALAM980@GMAIL.COM)(8130208159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW DELHI RAILWAY STATION-145/2023) BAIL APPLN. 735/2024 FILED BY SUBHASH KUMAR YADEV (DISPOSED ON : 2024-05-28) P.S.-FIR NO. :(NEW DELHI RAILWAY STATION- 145/2023)

8	BAIL APPLN.-815/2025	SHIVAM@BATA V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SADAR BAZAR-385/2021)
9	BAIL APPLN.-834/2025	MANISH V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-390/2022) BAIL APPLN. 2475/2023 FILED BY SADDAD ALAM (DISPOSED ON : 2023-10-11) BAIL APPLN. 1720/2024 FILED BY MANISH (DISPOSED ON : 2024-08-29) P.S.-FIR NO. :(KALINDI KUNJ-390/2022)
SUSPENSION OF SENTENCE				
10	CRL.A.-70/2025 CRL.M.(BAIL) 129/2025	ALOK PAWAR V/s STATE (NCT OF DELHI)	SHIVEK TREHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-311/2017)
11	CRL.REV.P.-84/2017 CRL.M.(BAIL) 131/2017 WITH CRL.REV.P. 285/2017	M/S SKIPPER SALES PVT LTD V/s STATE (GOVT OF NCT OF DELHI) & ANR	MANINDER SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991) CRL.M.C. 2338/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2014-05-16) CRL.M.C. 3791/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2015-09-15) CRL.REV.P. 285/2017 FILED BY MAJ GEN JOGINDER SINGH (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991)
12	CRL.REV.P.-285/2017	MAJ GEN JOGINDER SINGH V/s STATE, GNCT OF DELHI & ORS	RAJIV MOHAN LAW OFFICES, SURAJ PRAKASH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991) CRL.M.C. 2338/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2014-05-16) CRL.M.C. 3791/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2015-09-15) CRL.REV.P. 84/2017 FILED BY M/S SKIPPER SALES PVT LTD (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991)
13	CRL.REV.P.-174/2024 CRL.M.(BAIL) 226/2024	MUKESH BABU SHARMA & ANR. V/s THE STATE GOVT NCT OF DELHI & ANR.	RAJESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR VERMA (LAWYERRAJESHVERMA@GMAIL.COM)(8736012713)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-92/2015)

14	CRL.REV.P.-1306/2024 CRL.M.(BAIL) 1939/2024	SMT RANI V/s THE STATE NCT OF DELHI & ANR.	HARITMANI GAURACHARYA, SHOBHIT SABHARWAL	
		OTHER DETAILS OF ADVOCATES: H.M GAURACHARYA (ADVOCATEMAGAU@GMAIL.COM)(9868521152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHOBHIT SABHARWAL(SHOBHITSABHARWAL02@GMAIL.COM)(9599016255)(RESPONDENT)		
15	CRL.REV.P.-75/2025 CRL.M.(BAIL) 360/2025	VIKRAM KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	SACHIN DHAMIJA	
		OTHER DETAILS OF ADVOCATES: SACHIN DHAMIJA(SACHINDHAMIJA2010@GMAIL.COM)(9971755433)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-224/2016)
16	CRL.REV.P.(NI)-11/2025 CRL.M.(BAIL) 122/2025 CRL.M.A. 1554/2025 WITH CRL.REV.P.(NI) 12/2025 CRL.REV.P.(NI) 13/2025 CRL.REV.P.(NI) 14/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: SUNIL (LALITBESOYA@INNOVLEGUM.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
17	CRL.REV.P.(NI)-12/2025 CRL.M.(BAIL) 123/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: INNOV LEGUM(INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) MEHAK KALRA(MEHAKKALRA@INNOVLEGUM.COM)(0)(RESPONDENT)		
18	CRL.REV.P.(NI)-13/2025 CRL.M.(BAIL) 124/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER)		
19	CRL.REV.P.(NI)-14/2025 CRL.M.(BAIL) 125/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
20	CRL.M.A. 38540/2024 In BAIL APPLN.- 2934/2024(Disposed off case)	ANDRY JAVIER GRATEROL ARIAS V/s CUSTOMS	MARY VIMALA BAIP	
		OTHER DETAILS OF ADVOCATES: MARYA VIMALA BAI(VIMALARGSC2002@GMAIL.COM)(9717561902)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT) MARYA VIMALA BAI(VIMALARGS2002@GMAIL.COM)(9717561902)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM- VIII(SB)10/CUS.PREV./GR-1/490/)
21	CRL.M.C.-526/2025 CRL.M.A. 2575/2025	DHIRENDER CHHAUNKAR V/s STATE OF NCT OF DELHI & ANR.	KARTIKEYA LAL RASTOGI	
		OTHER DETAILS OF ADVOCATES: RITVIKA(RITVIKASPOSWAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
22	CRL.M.C.-343/2022 CRL.M.A. 1469/2022	MANEESH MOUDGIL AND ANOTHER V/s THE STATE N.C.T. OF DELHI AND ANOTHER	SAURABH AGRAWAL	
		OTHER DETAILS OF ADVOCATES: ANITA MOUDGIL(AKMGOLD@YAHOO.CO.IN){}(PETITIONER) MANESH MOUDGLI(MANEESHMODY@YAHOO.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHARU SHARMA(CSHARMA@JGUEDU.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT VIHAR-266/2021) BAIL APPLN. 892/2022 FILED BY ANITA MOUDGIL (DISPOSED ON : 2022-11-25) BAIL APPLN. 1271/2022 FILED BY MANEESH MOUDGIL (DISPOSED ON : 2022-11-25) P.S.-FIR NO. :(VASANT VIHAR-266/2021)
23	CRL.M.C.-837/2022	ANJALI WADHWA V/s STATE OF NCT DELHI & ANR.	NIRAJ JHA, SANJAY MISHRA	
		OTHER DETAILS OF ADVOCATES: NIRAJ JHA(ADV.NIRAJ@HOTMAIL.COM)(9650618231)(PETITIONER) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SONIA VIHAR-42/2020) BAIL APPLN. 2979/2020 FILED BY RAJESH LAL (DISPOSED ON : 2021-06-14) BAIL APPLN. 1601/2020 FILED BY RAJESH LAL (DISPOSED ON : 2020-07-28) BAIL APPLN. 747/2020 FILED BY ANJALI WADHWA (DISPOSED ON : 2021-09-28) BAIL APPLN. 2154/2021 FILED BY RAJESH LAL (DISPOSED ON : 2021-09-03) BAIL APPLN. 1895/2022 FILED BY RAJESH LAL (DISPOSED ON : 2022-08-01) P.S.-FIR NO. :(SONIA VIHAR-42/2020)
24	CRL.M.C.-1776/2022	SHOBHA KUMARI V/s SH. RAJESH RAUSHAN	HIREN DASAN, RUPALI KAPOOR, SUBEY SINGH PANWAR, VIKRAM DUA, TANUJ GULATI, ANAND DARSHAN	
		OTHER DETAILS OF ADVOCATES: CHAND QURESHI(HIRENDASAN@HOTMAIL.COM)(9810728316)(PETITIONER) RUPALI KAPOOR(RUPALI.KAPOOR24@GMAIL.COM)(9999761604)(PETITIONER) SUBEY SINGH PANWAR(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) VIKRAM DUA (MAILVIKRAMDUA@GMAIL.COM)(9810080638)(PETITIONER) TANUJ GULATI(TANUJGULATI4@GMAIL.COM)(9813997999)(PETITIONER) ANAND DARSHAN(ANANDDARSHAN.ADV@GMAIL.COM)(9810888917)(PETITIONER)		
25	CRL.M.C.-1835/2022	SURENDER SINGH & ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	ANKIT MUTREJA, SANA MALIK	
		OTHER DETAILS OF ADVOCATES: ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANA MALIK(SANA.LAW4@GMAIL.COM)(9971762061)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-6/2022)
26	CRL.M.C.-2009/2022 CRL.M.A. 8538/2022 WITH CRL.M.C. 2010/2022	MR. GURMEET GREWAL V/s SMT. REENA DEVI SINGHAL	KUNAL MADAN, DEEPAK SINGH POONIA	
		OTHER DETAILS OF ADVOCATES: MOHIT AGGARWAL(MOHIT@KMALAWOFFICE.COM){}(PETITIONER) KMA LAW OFFICES(ADMIN@KMALAWOFFICE.COM)(817866086)(PETITIONER) MOHIT AGGARWAL(MOHIT@KMALAWOFFICE.COM){}(PETITIONER) KMA LAW OFFICE(ADMIN@KMALAWOFFICE.COM)(8178766086)(PETITIONER) RAGHAVLOVE(RAGHAVLOVE1995@GMAIL.COM){}(RESPONDENT) RAGHAV LOVE(RAGHAVLOVE1995@GMAIL.COM){}(RESPONDENT) AKSHAT GUPTA(AKSHATGUPTA1@HOTMAIL.COM){}(RESPONDENT) AKSHAT GUPTA(AKSHATGUPTA1@HOTMAIL.COM){}(RESPONDENT) DEEPAK SINGH POONIA(ADVDEEPAKPOONIA@GMAIL.COM)(8955123521)(PETITIONER)		

27	CRL.M.C.-2010/2022 CRL.M.A. 8540/2022	MR. GURMEET GREWAL V/s SH. MANJEET SINGH	KUNAL MADAN, DEEPAK SINGH POONIA	
		OTHER DETAILS OF ADVOCATES: KMA LAW OFFICE(ADMIN@KMLAWOFFICE.COM)(8178766086)(PETITIONER) MOHIT AGGARWAL(MOHIT@KMLAWOFFICE.COM)()(PETITIONER) AKSHA GUPTA(AKSHAGUPTA1@HOTMAIL.COM)()(RESPONDENT) RAGHAV (RAGHAVLOVE1995@GMAIL.COM)()(RESPONDENT) DEEPAK SINGH POONIA(ADVDEEPAKPOONIA@GMAIL.COM)(8955123521)(PETITIONER)		
28	CRL.M.C.-2820/2022 CRL.M.A. 11666/2022	MOHINDER SINGH SAHNI V/s STATE OF NCT OF DELHI	DILLIP KUMAR NAYAK, PRATIK MALIK, SHUBHAM PRAJAPATI	
		OTHER DETAILS OF ADVOCATES: NITYA SHARMA(ATTORNEY.NITYA@GMAIL.COM)(9899009555)(PETITIONER) SONU CHAUDHARY(SONUCHAUDHARY1015@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRATIK MALIK(PRATIK@COPM.IN)(9818199302)(PETITIONER) SHUBHAM PRAJAPATI(ADVSPRAJAPATI@GMAIL.COM)(9958713178)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-16/2020)
29	CRL.M.C.-3426/2022 CRL.M.A. 14364/2022	ABDUL WARIS V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	SUSHIL KUMAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUMIT RAJPUT(SUMITRAJPUT7641@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIMAR PUR-147/2008)
30	CRL.M.C.-3438/2022 CRL.M.A. 9748/2023	SARA CARRIERE DUBEY & ORS. V/s ASHISH DUBEY	HIMANSHU YADAV, GAURAV KEJRIWAL, CHIRAG PATHOR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU YADAV(ADVOCATEYADAV@GMAIL.COM)(9810791391)(PETITIONER) HIMANSHU YADAV (ADVOCATEHYADAV@GMAIL.COM)()(PETITIONER) VJALANLAW (VJALANLAWGK@GMAIL.COM)()(RESPONDENT) GAURAV KEJRIWAL(LAWGKOFFICE@GMAIL.COM)(9873800202)(RESPONDENT) CHIRAG PATHOR(ADVCPATHOR@GMAIL.COM)(7303669027)(PETITIONER)		
31	CRL.M.C.-3590/2022 CRL.M.A. 15172/2022	ANURAG GUPTA V/s STATE OF NCT OF DELHI	AWNISH MAITHANI, VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: NAMIT SAXENA(OFFICE@NAMITSAXENA.IN)(7014180781)(PETITIONER) NAMIT SAXENA(NAMITASAXENAOFFICE@GMAIL.COM)(7014180781)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS ARORA(VIKAS.ARORA@ALO.NET.IN)(9811414440)(RESPONDENT)		P.S.-FIR NO. :(PREET VIHAR-260/2021)
32	CRL.M.C.-3669/2022 CRL.M.A. 15356/2022	MICHELLE YAUGHN POSEY V/s STATE GOVT. NCT OF DELHI	PARANJAY CHOPRA	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-405/2016)
33	CRL.M.C.-4202/2022	NAVNEET RANA AND ORS V/s STATE OF NCT OF DELHI	VIPIN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR YADAV(ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) VIPIN KUMAR YADAV(ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-304/2014)

34	CRL.M.C.-5081/2022	SANDEEP GABA V/s THE STATE(NCT OF DELHI)	ANKIT SETHI	
		OTHER DETAILS OF ADVOCATES: ANKIT SETHI(ANKITSETHI65@GMAIL.COM)(9899939000)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-23/2011)
35	CRL.M.C.-5219/2022	MUKESH LAL V/s STATE AND ANR.	RAVI BASSI, ARPIT RAWAT	
		OTHER DETAILS OF ADVOCATES: RAVI BASSI(ADVOCATERAVIBASSI@GMAIL.COM)(9810021293)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL ASTHA (ANILASTHAPACK@GMAIL.COM)()(RESPONDENT) ARPIT RAWAT(ARPIT.RWT@GMAIL.COM)(7607797414)(PETITIONER)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-737/2021)
36	CRL.M.C.-5397/2022 CRL.M.A. 21428/2022 CRL.M.A. 29151/2023 CRL.M.A. 24080/2024	BABU RAM V/s STATE (NCT OF DELHI)	UMESH KUMAR SINHA, ANIL KUMAR SINGH, ANUBHAV SHARMA, ASHWANI	
		OTHER DETAILS OF ADVOCATES: UMESH SINHA(UMESHADV341@GMAIL.COM)(9999981006)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH SINHA (UMESHADV341@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH SHARMA(UMESHADV341@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHWANI (ADV.ASHWANI.CLC@GMAIL.COM)(8130740034)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIGRI-476/2021) BAIL APPLN. 1996/2022 FILED BY RASHMI (DISPOSED ON : 2023-03-21) BAIL APPLN. 2245/2022 FILED BY RAHUL KUMAR (DISPOSED ON : 2023-03-21) BAIL APPLN. 2146/2022 FILED BY BABU RAM (DISPOSED ON : 2023-03-21) BAIL APPLN. 2246/2022 FILED BY ROHIT ASHIYAN (DISPOSED ON : 2023-03-21) P.S.-FIR NO. :(TIGRI-476/2021)
37	CRL.M.C.-5955/2022	M/S SHUBHAM RICE MILL AND ORS. & ORS. V/s THE STATE & ANR.	DHARITA P MALKAN, ABU JOHN MATHEW	
		OTHER DETAILS OF ADVOCATES: MALKAN & MALKAN(ADVOCATEMALKAN@GMAIL.COM)()(PETITIONER) DHARITA MALKAN(PURVISH5FEB@GMAIL.COM)(9871357454)(PETITIONER) CITILAW FIRM(CITILAWFIRM.ADVOCATE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABU JOHN MATHEW(AJMATHEW.V@GMAIL.COM)(9871536016)(RESPONDENT)		
38	CRL.M.C.-6323/2022 CRL.M.A. 24700/2022	VINAY KAUSHIK V/s THE STATE GOVT OF NCT OF DELHI & ANR.	VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: VARDHMAN KAUSHIK(OFFICE@TRIUMPHLEGAL.CO.IN)(9899697730)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA NORTH-144/2021) CRL.M.C. 1125/2021 FILED BY VINAY KAUSHIK AND ORS (DISPOSED ON : 2022-08-29) P.S.-FIR NO. :(DWARKA NORTH-144/2021)
39	CRL.M.C.-6572/2022	MOHD ARIF AND ORS V/s STATE GOVT OF NCT OF DELHI AND ANR	MOHAMMAD KAUSAR PERWEZ	
		OTHER DETAILS OF ADVOCATES: S.A. RAJPUT(SARAJPUT28@GMAIL.COM)(9891337341)(PETITIONER) LAWYER MK PERWEZ(LAWYERMKPERWEZ@GMAIL.COM)(9810573020)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-348/2017)

40	CRL.M.C.-6614/2022	ARVIND KHANNA V/s CENTRAL BUREAU OF INVESTIGATION	RUPAL BHATIA	
		OTHER DETAILS OF ADVOCATES: SAURAV CHAUDHARY(SAURAVCHCHAUDHARY@OUTLOOK.COM)()(PETITIONER) LEX COUNSEL (LITIGATION@LEXCOUNSEL.IN)(9891047715)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-AC1-2007-A-0003) CRL.M.C. 2784/2011 FILED BY ARVIND KHANNA (DISPOSED ON : 2015-11-30) CRL.M.C. 3342/2011 FILED BY ARVIND KHANNA (DISPOSED ON : 2015-11-30) W.P.(CRL) 1168/2014 FILED BY ARVIND KHANNA (DISPOSED ON : 2014-07-08) P.S.-FIR NO. :(CBI-AC1-2007-A-0003)
41	CRL.M.C.-6965/2022 CRL.M.A. 26950/2022	VIJAY PANT V/s NEEMA BAHUGUNA	SHEETAL TIWARI, DEVENDER KUMAR JAIN, SAHIL RAVEEN, BAHULI SHARMA, AMANDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SHEETAL TIWARI(SHEETALTIWARIADVOCATE@GMAIL.COM)(798515013)(PETITIONER) NEEMA BAHUGUNA(BINOD330@GMAIL.COM)()(RESPONDENT) DEVENDER KUMAR JAIN(DEVENDERKUMARJAIN@GMAIL.COM)(9899291379)(PETITIONER) SAHIL RAVEEN(SAHILRAVEEN1@GMAIL.COM)(9620015280)(PETITIONER) BAHULI SHARMA(BAHULI.SHARMA@GMAIL.COM)(9811319485)(PETITIONER) AMANDEEP SINGH(AMANSINGH.AS17@GMAIL.COM)(9873967070)(PETITIONER)		
42	CRL.M.C.-7116/2022	MANOJ KUMAR & ORS. V/s STATE & ANR.	RAKESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MANOJ SHARMA(ADVMISHARMA@100@GMAIL.COM)(9136779100)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-190/2017)
43	CRL.M.C.-456/2025 CRL.M.A. 2178/2025	ANIL KUMAR YADAV V/s PPG ASIAN PAINTS PVT. LTD	GANESH KHANNA	
		OTHER DETAILS OF ADVOCATES: GANESH KHANNA(GANESHKHANNA8@GMAIL.COM)(0)(PETITIONER) AJAY NAND(AJAYNANAD@PPPGASIANPAINTS.COM)(0)(RESPONDENT)		
44	CRL.M.C.-571/2025 CRL.M.A. 2753/2025	DR. SALIM SHEIKH V/s STATE (NCT DELHI) & ANR.	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ROHINI NORTH-119/2024) CRL.M.C. 572/2025 FILED BY DR. SALIM SHEIKH (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(ROHINI NORTH-119/2024)
45	CRL.M.C.-572/2025 CRL.M.A. 2755/2025	DR. SALIM SHEIKH V/s STATE (NCT DELHI) & ANR.	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ROHINI NORTH-119/2024) CRL.M.C. 571/2025 FILED BY DR. SALIM SHEIKH (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(ROHINI NORTH-119/2024)
46	CRL.REV.P.-410/2017 CRL.M.A. 9230/2017	PROSECUTRIX R V/s STATE OF NCT OF DELHI	SUMAN ARORA, ABINASH K MISHRA, J M KALIA	
		OTHER DETAILS OF ADVOCATES: J M KALIA(SOLICITORJMK@GMAIL.COM, JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BHAJAN PURA-282/2016) CRL.REV.P. 614/2016 FILED BY T (THROUGH HIS FATHER/PAROKAR) (DISPOSED ON : 2016-11-28)

) CRL.M.C. 2631/2016 FILED BY RATAN SINGH (DISPOSED ON : 2017-02-15) BAIL APPLN. 1359/2016 FILED BY MAASTER PRAJIWAL (DISPOSED ON : 2016-08-16) CRL.M.C. 4715/2016 FILED BY SUMIT KUMAR @ SUMIT DEDHA @ SANNU (DISPOSED ON : 2017- 02-15) P.S.-FIR NO. :(BHAJAN PURA-282/2016)
47	CRL.REV.P.-413/2017 CRL.M.A. 9355/2017	STATE V/s PRAMILA TOKAS & ANR	RAJNI GUPTA, UDAY PRAKASH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-968/2014) CRL.M.C. 2630/2015 FILED BY BHAGWAN DEV & ANR (DISPOSED ON : 2016-04-19) CRL.M.C. 2401/2015 FILED BY RAKESH TOKAS & ANR (DISPOSED ON : 2016-04-19) P.S.-FIR NO. :(VASANT VIHAR-968/2014)
48	CRL.REV.P.-953/2017 CRL.M.A. 21123/2017 CRL.M.A. 5480/2022	RAJESH NEHRA V/s SUNITA NEHRA	RANBIR SHARMA	
		OTHER DETAILS OF ADVOCATES: ROHIT SHARMA(ADV.ROHITSHARMA7@GMAIL.COM)(9166268622)(PETITIONER) MAHAVIR SHARMA(MAHAVIRSHARMA32@GMAIL.COM)()(RESPONDENT)		
49	CRL.REV.P.-409/2024 CRL.M.A. 9309/2024	PANKAJ V/s ARCHANA & ANR.	RAJ KUMAR, JAI PRAKASH SINGH, GAURAV YADAVA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) JAI PRAKASH SINGH(JPSINGHADV61@GMAIL.COM)(9818025538)(RESPONDENT) GAURAV YADAVA(GAURAVBUDDHAM@GMAIL.COM)(9555445112)(PETITIONER)		
50	CRL.REV.P.-492/2024	MANOJ THAKUR V/s STATE THROUGH S H O P S BURARI & ANR.	NAVEEN KUMAR, AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AVINASH KUMAR(ADV.AVINASHKUMAR@GMAIL.COM)(9999991527)(RESPONDENT)		P.S.-FIR NO. :(BURARI-156/2022)
51	CRL.REV.P.-660/2024 CRL.M.A. 15257/2024	JASVEER @ JASBIR KUMAR V/s STATE (GNCT OF DELHI)	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK CHAUHAN (VK1253352@GMAIL.COM)(9899284364)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-243/2022)
52	CRL.REV.P.-677/2024 CRL.M.A. 15479/2024	MOHD YAMIN V/s KHALIL AHMAD	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTA(AYANSAIFI145@GMAIL.COM)(9818084368)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
53	CRL.REV.P.-737/2024 CRL.M.A. 17307/2024 CRL.M.A. 17447/2024	HITESH KUMAR V/s RITU DAGAR	KAMAL MOHAN GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMLA MOHAN GUPTA(KMGVAKIL@GMAIL.COM)(9971800229)(PETITIONER)		
54	CRL.REV.P.-821/2024	ANUPRIYA BAJAJ V/s SHAURYA SAINI	VARUN MITTAL, MANBHAR MITTAL	

		OTHER DETAILS OF ADVOCATES: R.S GOSWAMI (GOSWAMIPRATEEK284@GMAIL.COM)(9999489807)(PETITIONER) MANBHAR MITTAL (MANUMITTAL0607@GMAIL.COM)(9718591657)(RESPONDENT)		
55	CRL.REV.P.-900/2024	SATENDER & ORS. V/s STATE OF NCT OF DELHI & ANR.	SUBHASH CHANDRA LOCHAKIA, JATIN, SURYA DEV SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH YADAV(SANTOSHDHC83@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JATIN (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER) SURYA DEV SINGH(ADVOCATESDDORIWAL@GMAIL.COM)(9582236913)(PETITIONER) SURYA DEV SINGH(ADVOCATESDDORIWAL@GMAIL.COM)(9582236913)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KARAWAL NAGAR-299/2011) W.P.(CRL) 1628/2011 FILED BY MUKESH & ORS (DISPOSED ON : 2012-05-24) P.S.-FIR NO. :(KARAWAL NAGAR-299/2011)
56	CRL.REV.P.-979/2024 CRL.M.A. 22405/2024 CRL.M.A. 22406/2024 CRL.M.A. 22407/2024	CENTRAL BUREAU OF INVESTIGATION V/s SUDHANSHU RANJAN & ORS.	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-2020-A-0023)
57	CRL.REV.P.-1199/2024 CRL.M.A. 30046/2024	JAVED V/s STATE GOVT. OF NCT OF DELHI	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-72/2021)
58	CRL.REV.P.-1239/2024 WITH CRL.REV.P.(MAT.) 85/2024	RASHID MALIK V/s SHABNAM RASHID & ORS.	MOHIT KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR (ADV.MOHITKUMARSHARMA@GMAIL.COM)(8750763200)(PETITIONER) MOHIT KUMAR SHARMA(ADV.MOHITKUMARSHARMA@GMAIL.COM)(8750763200)(PETITIONER)		
59	CRL.REV.P.(MAT.)-85/2024 CRL.M.A. 33236/2024	SHABNAM RASHID V/s RASHID MALIK	SHIVANI LUTHRA LOHIYA	
		OTHER DETAILS OF ADVOCATES: SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) MR. MALIK(MRMALIKRS@GMAIL.COM)(0)(PETITIONER) SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) SANSKRITI BANSAL(SANSKRITIB@GMAIL.COM)(0)(PETITIONER) M.R. MALIK(MRMALIKRS@GMAIL.COM)(0)(RESPONDENT) M.R. MALIK(MRMALIKRS@GMAIL.COM)(0)(RESPONDENT)		
60	CRL.REV.P.(MAT.)-109/2024 CRL.M.A. 35251/2024 CRL.M.A. 35252/2024	BHAVISHYA NAGAR V/s POONAM KUMARI & ORS.	MANISH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA ()(8383947263)(PETITIONER)		
61	CRL.REV.P.(MAT.)-121/2024 CRL.M.A. 35876/2024	RAKESH SHARMA V/s RITU SHARMA @ DIKSHA AND ANR	YOGESHWAR DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: Y.D. SHARMA()(9810780497)(PETITIONER)		
62	CRL.REV.P.(NI)-10/2025 CRL.M.A. 1396/2025	ARUN V/s SACHIN KUMAR	LOKESH BHARTI	
		OTHER DETAILS OF ADVOCATES: LOKESH BHATIA(ADVOCATELOKESHBHARTI@GMAIL.COM)(9911230505)(PETITIONER)		

FOR CONSIDERATION				
63	CRL.M.C.-3794/2022 CRL.M.A. 15843/2022	SI PRAKASH V/s STATE (NCT OF DELHI) & ANR.	DHANANJAY SINGH SEHRAWAT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CRIME AND RAILWAY-237/2021)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-3499/2010 CM APPL. 7003/2010	HARSHVARDHAN CHEMICALS AND MINERALS LTD AND ANR V/s UOI	PK MULLICK, SANJIV SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		

2	CM APPL. 6882/2025(CM For Restoration) CM APPL. 6883/2025 In LA.APP.-197/2011(Disposed off case)	PRADEEP KUMAR V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES: R B SING & ASSOCIATS(RBSINGHANDASSOCITES1@GMAIL.COM)(9899736510)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-7949/2011	GLAXO SMITHKLINE PHARMACEUTICAL LTD AND ANR V/s UOI AND ANR	U.A.RANA, KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-2775/2012 CM APPL. 5957/2012 CM APPL. 19500/2019 WITH W.P.(C) 3197/2012 W.P.(C) 5784/2012 W.P.(C) 6389/2012	GLOBAL VECTRA HELICORP V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ANR	SANDEEP BAJAJ, BALAJI SUBRAMANIAN, ISHANI BANERJEE	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN()(8800613054)(PETITIONER)		
5	W.P.(C)-3197/2012 CM APPL. 6842/2012	MR. ROHIT HANS AND ANR V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ANR	AKSHAY CHANORA AND VARUN PATHAK, BALAJI SUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-5784/2012 CM APPL. 19499/2019	M/S INDOCOPTERS PVT. LTD AND ANR V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ANR	DSK LEGAL, BALAJI SUBRAMANIAN, ISHANI BANERJEE	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN()(8800613054)(PETITIONER)		
7	W.P.(C)-6389/2012 CM APPL. 17033/2012 CM APPL. 19501/2019	INDOCTERS PVT LTD AND ANR V/s UNION OF INDIA ANDORS	DSK LEGAL, BALAJI SUBRAMANIAN, ISHANI BANERJEE	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN()(8800613054)(PETITIONER)		
8	W.P.(C)-7587/2012 WITH W.P.(C) 7625/2012	PANEM COAL MINES LTD V/s UNIION OF INDIA AND ANR	CHINMOY PRADIP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-7625/2012	BENGAL EMTA COAL MINES LTD V/s UNION OF INDIA AND ANR	CHINMOY PRADIP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-141/2015 CM APPL. 888/2006 WITH W.P.(C) 142/2015	SHYAM SUNDARI JAIN & ANR. V/s GOVT. N.C.T. DELHI & ANR.	MR.SUMEET MEHTA, RAKESH TIKKU, MR.ARUNA TIKU, ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) ANUJ GUPTA(AGA.JUSTICE@GMAIL.COM)(9999936866)(PETITIONER)		
11	W.P.(C)-142/2015	GOVT. OF N.C.T. OF DELHI & ANR V/s SHYAMA SUNDARI JAIN	ARUNA TIKU, RAKESH TIKU, ANURAG JAIN, MOHIT BAKSHI, ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) ANUJ GUPTA(AGA.JUSTICE@GMAIL.COM)(9999936866)(RESPONDENT)		
12	W.P.(C)-3325/2015	RAJ KUMARI AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	GAURAV SINGH, ANUJ AGGARWAL	

		OTHER DETAILS OF ADVOCATES:			
13	W.P.(C)-3625/2015 CM APPL. 6470/2015 CM APPL. 9216/2015 CM APPL. 25323/2021 WITH W.P.(C) 9505/2016 W.P.(C) 10267/2015	DELHI INTERNATIONAL AIRPORT PRIVATE LIMITED V/s UNION OF INDIA & ORS	SAROJANAND JHA, KAMLESH KUMAR MISHRA, HARDIK LUTHRA AND H.S. JAGGI, BHASIN AND CO, ANUPRADHA, MUGDHA, FAUZIA SHAKIL, RAVNEET SINGH		
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALID@GMAIL.COM)(9582388509)(PETITIONER) UNION OF INDIA(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(PETITIONER) DELHI INTERNATIONAL AIRPORT PRIVATE LIMITED(DELHI@LINKLEGAL.IN, NAINA_DUBEY@HOTMAIL.COM)(1146511000)(RESPONDENT) UNION OF INDIA(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(RESPONDENT) CENTRAL ADVISORY CONTRACT LABOUR BOARD(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(RESPONDENT) CELEBI DELHI CARGO TERMINAL MANAGEMENT INDIA PVT. LTD.(PKSAMAL2006@YAHOO.COM){}(RESPONDENT) AIRPORT EMPLOYEES UNION(GUNJAN@HRLN.ORG)(9718267456)(RESPONDENT) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(RESPONDENT) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(RESPONDENT) FAUZIA SHAKIL (FAUZIASHAKILOFFICE@GMAIL.COM)(7376447722)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(PETITIONER)			
14	W.P.(C)-10267/2015 WITH W.P.(C) 3625/2015	AIRPORT AUTHORITY OF INDIA V/s UNION OF INDIA & ORS	VIVEK CHIB, ANUPRADHA, MUGDHA, RAVNEET SINGH		
		OTHER DETAILS OF ADVOCATES: ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(RESPONDENT) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT)			
15	W.P.(C)-9505/2016 CM APPL. 38015/2016 CM APPL. 760/2018 WITH W.P.(C) 3625/2015	AIRPORT EMPLOYEES UNION V/s AIRPORT AUTHORITY OF INDIA AND ORS	PALLAVI SHARMA, ANJANA GOSAIN, ANUPRADHA, MUGDHA, RAVNEET SINGH		
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN()(9971403194)(PETITIONER) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT)			
16	W.P.(C)-3704/2015 CM APPL. 6599/2015 WITH W.P.(C) 5204/2015	VATIKA LIMITED V/s COLECTOR OF STAMPS, DELHI	TARUN SHARMA		
		OTHER DETAILS OF ADVOCATES:			
17	W.P.(C)-5204/2015 CM APPL. 9451/2015	VATIKA HOTELS PRIVATE LIMITED V/s COLLECTOR OF STAMPS	TARUN SHARMA		
		OTHER DETAILS OF ADVOCATES:			
18	W.P.(C)-1822/2016	FERTILISER ASSOCIATION OF INDIA (FAI) & ORS V/s UNION OF INDIA & ORS	KAVEETA WADIA, ASTHA SHARMA, SARAD KUMAR SUNNY		
		OTHER DETAILS OF ADVOCATES: ASTHA SHARMA(ASTHA.AOR@GMAIL.COM)(9811788754)(PETITIONER) SARAD KUMAR SUNNY(SARADKSUNNY@GMAIL.COM)(9958178853)(PETITIONER)			

19	W.P.(C)-3008/2016 WITH W.P.(C) 4228/2016 W.P.(C) 3909/2017 W.P.(C) 6819/2017 W.P.(C) 8521/2017 W.P.(C) 9808/2017 W.P.(C) 2065/2018 W.P.(C) 2498/2018 W.P.(C) 4900/2018 W.P.(C) 5131/2018	APRAJITA KUMARI & ANR V/s JOINT DIRECTOR, ENFORCEMENT DIRECTORATE & ANR	PARMATMA SINGH, AMIT MAHAJAN, SANJEEV NARULA	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-4228/2016 CM APPL. 45944/2016	PRATIBHA SINGH & ANR V/s JOINT DIRECTOR, ENFORCEMENT DIRECTORATE & ANR	KANIKA SINGH, PARAMATMA SINGH, SANJEEV NARULA, AMIT MAHAJAN, MAYANK JAIN	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-3909/2017 CM APPL. 17256/2017	APRAJITA SINGH AND ORS V/s JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR	PARMATMA SINGH MAYANK JAIN MADHUR JAIN, AMIT MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-6819/2017 CM APPL. 28379/2017	GAGAN DEEP SINGH AND ORS V/s UOI AND ORS	AAKRITI MATHUR	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-8521/2017	SURENDRA KUMAR JAIN AND ORS V/s UNION OF INDIA AND ORS	AAKRITI MATHUR	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-9808/2017 CM APPL. 39897/2017	M/S DHAWAN CREATIVE PRINTS PVT. LTD. AND ANR. V/s UNION OF INDIA AND ORS.	SANGRAM S. SARON	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-2065/2018 CM APPL. 8525/2018 WITH W.P.(C) 3008/2016	M/S TARINI INTERNATIONAL LTD. THROUGH ITS DIRECTOR V/s UNION OF INDIA AND ORS.	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA()(9810035082)(PETITIONER)		
26	W.P.(C)-2498/2018 CM APPL. 10379/2018 CM APPL. 12871/2019 WITH W.P.(C) 3008/2016	M/S TARINI INFRASTRUCTURE LTD. THROUGH ITS DIRECTOR V/s UNION OF INDIA AND ORS.	NAVEEN MALOHTRA, AMIT MAHAJAN	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALOHTRA()(9810035082)(PETITIONER)		
27	W.P.(C)-4900/2018	PEEYUSH AGGARWAL V/s DIRECTORATE OF ENFORCEMENT & ORS	VIKAS ARORA, HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER)		
28	W.P.(C)-5131/2018 CM APPL. 19876/2018	GAGAN DHAWAN V/s UNION OF INDIA & ORS	HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH()(9873966678)(PETITIONER)		
29	W.P.(C)-3265/2016	GAURI RISHI V/s DELHI POLICE LICENSING DEPARTMENT AND ORS	ASEEM CHATURVEDI, S.M. BHASKER, VAIBHAV GAGGAR, RAJESH GOGNA, SRISHTI JUNEJA, GAUTAM KHAZANCHI	
		OTHER DETAILS OF ADVOCATES: SRISHTI JUNEJA(ADV.SRISHTI.JUNEJA@GMAIL.COM)(8447051414)(PETITIONER) GAUTAM		

		KHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(RESPONDENT)		
30	W.P.(C)-5393/2016	KAMLESH KUMARI SHARMA V/s THE REGISTRAR GENERAL DELHI HIGH COURT	R K SAINI	
		OTHER DETAILS OF ADVOCATES:		
31	W.P.(C)-3890/2017	P.J. SEBASTIAN V/s GOVERNMENT OF NCT OF DELHI & ANR	AMIT CHOUDHARY, CHAND CHOPRA, SANYAM KHETARPAL	
		OTHER DETAILS OF ADVOCATES: CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER)		
32	W.P.(C)-6642/2017 CM APPL. 27641/2017 WITH W.P.(C) 6056/2018	VIDYA BHUSHAN SEHGAL V/s INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS ASSESSORS AND ANR	MAYANK PANDEY, DIPAK K NAG, APURVA UPMANYU, FAHAD IMTIAZ	
		OTHER DETAILS OF ADVOCATES:		
33	W.P.(C)-6056/2018	VIDYA BHUSHAN SEHAL V/s INDIAN INSITUTE OF INSURANCE SURVEYORS AND LOSS ASSESSORS AND ANR	RHYTHM BUARIA, PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: RHYTHM BUARIA()(9920037152)(PETITIONER) PRIYANKA PUGLANI(LESJURIS@GMAIL.COM)(8588901609)(PETITIONER)		
34	W.P.(C)-5368/2018 CM APPL. 20870/2018 CM APPL. 26287/2018 CM APPL. 39123/2018 CM APPL. 20815/2019	NATIONAL COOPERATIVE CONSUMERS FEDERATION OF INDIA LTD. V/s UNION OF INDIA & ANR	ANJU BHATTACHARYA, RUCHIR MISHRA, KEITH VARGHESE, PADMESH MISHRA	
		OTHER DETAILS OF ADVOCATES: ANJU BHATTACHARYA()(7840815890)(PETITIONER) RUCHIR MISHRA()(9968276577)(PETITIONER) RUCHIR MISHRA()(9968276577)(PETITIONER) KEITH VARGHESE()(9711131164)(PETITIONER) PADMESH MISHRA(PADMESHMISHRA@GMAIL.COM)(9958230144)(PETITIONER)		
35	W.P.(C)-9239/2018 CM APPL. 35675/2018	LT COL (RETD) NARESH V/s UNION OF INDIA AND ANR.	SURENDER SINGH	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH()(9868276033)(PETITIONER)		
36	W.P.(C)-11883/2018 CM APPL. 46027/2018	WALTER BUSHNELL LABORATORIES PVT. LTD. V/s UNION OF INDIA AND ANR.	MANOJ	
		OTHER DETAILS OF ADVOCATES: MANOJ()(9350041255)(PETITIONER)		
37	W.P.(C)-13521/2018 CM APPL. 52715/2018	SOCIAL ACTION FOR FOREST AND ENVIRONMENT V/s UNION OF INDIA AND ANR.	VANSHDEEP DALMIA	
		OTHER DETAILS OF ADVOCATES: VANSHDEEP DALMIA()(9810077085)(PETITIONER)		
38	RC.REV.-129/2019 CM APPL. 9806/2019 CM APPL. 1169/2025	BALVINDER KAUR & ORS V/s SHEELA KAUSHIK & ORS	MANU NAYAR, SAURABH, RAMA SHANKER & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR()(9811331106)(PETITIONER) RAMA SHANKAR LAW ASSOCIATES()(7065241704)(RESPONDENT)		
39	RC.REV.-421/2019 CM APPL. 31630/2019 CM APPL. 6105/2025 CM APPL. 6106/2025	MAYANK SHARMA V/s VIDYAWATI @ VIDHYA DEVI	P C SHARMA, MANISH KUMAR SHARMA, SACHIN SANGWAN	
		OTHER DETAILS OF ADVOCATES: P C SHARMA()(8130594464)(PETITIONER)		

		P C SHARMA(SHARMAMKADVOCATE@GMAIL.COM)(9990093089)(PETITIONER) SACHIN SANGWAN(SACHINADV.2006@GMAIL.COM)(9310222327)(RESPONDENT)	
40	W.P.(C)-2133/2019 CM APPL. 42214/2024	RAJENDRA SINGH V/s UNION OF INDIA AND ORS.	MOHD AMANULLAH, HARSHAVARDHAN KOTLA, HARSHAVARDHAN KOTLA
		OTHER DETAILS OF ADVOCATES: MOHD AMANULLAH()(9811973607)(PETITIONER) MOHD. AMANULLAK(AMANLEGALISCRAT7@GMAIL.COM)(0)(PETITIONER) KOTLA HARSHVARDHAN(HARSHA@KHRCHAMBERS.COM)(9958400199)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARSHAVARDHAN KOTLA(HARSHA@KHRCHAMBERS.COM)(9911056642)(RESPONDENT) HARSHAVARDHAN KOTLA(HARSHA@KHRCHAMBERS.COM)(9911056642)(RESPONDENT)	
41	CM APPL. 528/2022 CM APPL. 15015/2022 CM APPL. 11405/2023 CM APPL. 61727/2023 In W.P.(C)-5874/2019(Disposed off case)	DHRUV FILMS V/s D D URDU	OM SEHGAL, DAYANAND SHARMA, MEENAKSHI MIDHA, SAHIL BHALAIK
		OTHER DETAILS OF ADVOCATES: OM SEHGAL(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) MAYANK AGGARWAL(DDGDD@PRASARBHARATI.GOV.IN, MAYANK.AGGARWAL17@GOV.IN){}(RESPONDENT) OM SEHGAL(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) RADHA LAXSHI (RADHALAXSHMIADV@GMAIL.COM){}(RESPONDENT) DAYANAND (DAYANAND.SHARMA00@GMAIL.COM){}(RESPONDENT) DDD(DDD@PRASARBHARTI.GOV.IN){}(RESPONDENT) OM SEHGAL(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) BHARATI(DGDD@PRASARBHARATI.GOV.IN, MAYANK.AGGARWAL17@GOV.IN){}(RESPONDENT) DHRUV FILMS(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) DGDD(DGDD@PRASARBHARTI.GOV.IN){}(RESPONDENT) DAYANAND(DAYANAND.SHARMA00@GMAIL.COM){}(RESPONDENT) DAYANAND SHARMA(DAYANAND.SHARMA00@GMAIL.COM)(9718475536)(PETITIONER) MEENAKSHI MIDHA(MEENAKSHIMIDHA@GMAIL.COM)(9810288545)(PETITIONER) SAHIL BHALAIK(SAHILBHAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)	
42	W.P.(C)-12180/2019	SHRI PRADEEP KUMAR JAIN AND ANR. V/s UNION OF INDIA AND ANR.	MS. APARNA BHAT, KARISHMA MARIA
		OTHER DETAILS OF ADVOCATES: MS. APARNA BHAT()(8860280522)(PETITIONER) KARISHMA MARIA(MARIA.KARISHMA@GMAIL.COM)(9650393360)(PETITIONER)	
43	W.P.(C)-9400/2020 CM APPL. 62870/2023 WITH W.P.(C) 9642/2020 W.P.(C) 10389/2020	MOHAMMAD IQBAL V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ANR.	OINDRILA SEN, PARVINDER CHAUHAN
		OTHER DETAILS OF ADVOCATES: MR. JIMUTHBARAN MOHAPATRA AND MR CHOUDHARY ALI ZIA KABIR(JIMUT.BARAN@GMAIL.COM)(8851133959)(PETITIONER) MR.JIMUTBARAN MOHAPATRA AND MR. COUDHARY ALI ZIA KABIR(JIMUT.BARAN@GMAIL.COM)(8851133959)(PETITIONER) DELHI SHELTER(DELHISHELTER@GMAIL.COM){}(RESPONDENT) DELHI SHELTER(DELHISHELTER@GMAIL.COM){}(RESPONDENT) KAWAL PREET(KAWALPREET303@YAHOO.IN){}(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)	
44	W.P.(C)-10389/2020 CM APPL. 62869/2023	RAMESH CHAND V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ANR.	JIMUT MOHAPATRA, PARVINDER CHAUHAN
		OTHER DETAILS OF ADVOCATES: MR. JIMUTBARAN MOHAPATRA AND MR CHAOUHDARY ALI ZIA KABIR(JIMUT.BARAN@GMAIL.COM)(8851133959)(PETITIONER)	

		BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MR. PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) KAWAL PREET(KAWALPREET303@YAHOO.IN)()(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
45	W.P.(C)-9642/2020 CM APPL. 62873/2023	HARDIYA DEVI V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	ANUPRADHA, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH(ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)()(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
46	W.P.(C)-1374/2023 CM APPL. 11314/2023	DELHI DEVELOPMENT AUTHORITY THROUGH ITS AUTHORIZED SIGNATORY V/s R C SOOD AND CO PVT LTD	MAYANK BANSAL, SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH(ADVOCATEMAYANKBANSAL@GMAIL.COM)(9891688600)(PETITIONER) S AILAWADI(S_AILAWADI@HOTMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(SHSHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER) SECRETARIAL(SECRETARIAL@EROS-GROUP.COM)()(RESPONDENT) SHASHI PRATAP SINGH(SHSHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER)		
47	RC.REV.-194/2024 CM APPL. 41245/2024	RAKESH KUMAR V/s BHIM KAUR	VIKRAM AGGARWAL	
		OTHER DETAILS OF ADVOCATES: T R GUPTA(TRGUPTA32@GMAIL.COM)(9811365932)(PETITIONER) SOMPAL SINGH(SOMPAL1217@GMAIL.COM)(0)(RESPONDENT)		
48	RC.REV.-307/2024 CM APPL. 63995/2024	RAJENDER KUMAR V/s ASHOK KUMAR BAKSHI	PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR GOEL()(9891571284)(PETITIONER) ANANT(ANANT9215@GMAIL.COM)(0)(RESPONDENT)		
49	RC.REV.-47/2025 CM APPL. 7400/2025	M/S BRIGHT ELECTROPLATORS AND ORS V/s ARYA PRADESHIK PRATINIDHI SABRA	ANKUR BHASIN	
		OTHER DETAILS OF ADVOCATES: ANKUR BHASIN(BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) ARYA SAMAJ(THEARYASAMAJ@GMAIL.COM)(0)(RESPONDENT)		
50	RC.REV.-48/2025 CM APPL. 7406/2025	M/S. BRIGHT ELECTROPLATORS AND ORS V/s ARYA PRADESHIK PRATINIDHI SABHA	ANKUR BHASIN	
		OTHER DETAILS OF ADVOCATES: ANKUR BHASIN(BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) ARYA SAMAJ(THEARYASAMAJ@GMAIL.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	TR.P.(C.)-7/2024	FAIR FOOD OVERSEAS PVT LTD V/s MS KRBL LIMITED	SHAILEN BHATIA	
		OTHER DETAILS OF ADVOCATES: SHAILEN BHATIA(ADVOCATE.SHAILENBHATIA89@GMAIL.COM)(9818558690)(PETITIONER) UNITED & UNITED(SHRAVANBANSAL@UNITEDANDUNITED.COM)()(RESPONDENT)		

COURT NO. 36
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.M.C.-8142/2024	GARIMA GUPTA V/s THE STATE (GOVT. OF N.C.T. OF DELHI & ANR.	DHRUV JOSHI	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MAYANKSHARMA0410@GMAIL.COM)(9958775001)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION NORTH-123/2022) CRL.M.C. 1602/2024 FILED BY GARIMA GUPTA (DISPOSED ON : 2024-02-28) W.P.(CRL) 2417/2024 FILED BY GARIMA GUPTA (DISPOSED ON : 2024-08-13) CRL.REV.P. 1254/2024 FILED BY GARIMA GUPTA (D. OF HEARING : 2025-05-15) P.S.-FIR NO. :(CYBER POLICE STATION NORTH-123/2022)
BAIL				
2	BAIL APPLN.-3432/2024 WITH BAIL APPLN. 3878/2024	PINKI V/s THE STATE OF NCT OF DELHI	ANSHUL MITTAL, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SUNIL K MITTAL AND ASSOCIATES(SKMLAWCHAMBERS@GMAIL.COM)(9899220567)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024) BAIL APPLN. 3878/2024 FILED BY AYUSH BHEDDA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024)

3	BAIL APPLN.-3878/2024	AYUSH BHEDDA V/s THE STATE GOVT. OF NCT OF DELHI	ANSHUL MITTAL, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024) BAIL APPLN. 3432/2024 FILED BY PINKI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024)
4	BAIL APPLN.-50/2025	RAHUL@PANDA V/s STATE GOVT. OF NCT OF DELHI A	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-630/2016) BAIL APPLN. 177/2022 FILED BY RAHUL@PANDA (DISPOSED ON : 2022-01-28) BAIL APPLN. 609/2022 FILED BY RAHUL@ PANDA (DISPOSED ON : 2022-02-22) BAIL APPLN. 729/2024 FILED BY RAHUL@PANDA (DISPOSED ON : 2024-03-01) BAIL APPLN. 1715/2024 FILED BY SUMIT (DISPOSED ON : 2024-07-31) BAIL APPLN. 3665/2024 FILED BY SUNIL SEHRAWAT @ CHURRI (DISPOSED ON : 2024-11-12) P.S.-FIR NO. :(S.B.DAIRY-630/2016)
5	BAIL APPLN.-784/2025 CRL.M.A. 5694/2025 CRL.M.A. 5695/2025	ANIKET JHA @ HARSH V/s STATE GOVT. OF NCT OF DELIH	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021) BAIL APPLN. 1814/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-06-09) BAIL APPLN. 2115/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-08-29) BAIL APPLN. 2099/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2023-06-23) BAIL APPLN. 3518/2023 FILED BY ANIKET JHA ALIAS HARSH (DISPOSED ON : 2024-02-08) BAIL APPLN. 4264/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2024-01-25) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021)
6	BAIL APPLN.-794/2025 CRL.M.A. 5746/2025	SUMIT SHAKYA & ANR. V/s THE STATE GOVT. OF NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR-350/2023)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
7	CRL.M.C.-9372/2024 WITH CRL.M.C. 9642/2024	A V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR GUPTA(MUKESHKGUPTA2000@YAHOO.COM)(8802169669)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMA MASJID-310/2024) CRL.M.C. 9642/2024 FILED BY MS A (D. OF HEARING : 2025-03-07)

				P.S.-FIR NO. :(JAMA MASJID-310/2024)
8	CRL.M.C.-9642/2024	MS A V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR (MUKESHKGUPTA2000@YAHOO.COM)(8802169669)(PETITIONER) MUKESH GUPTA(UKESHGUPTA2000@YAHOO.COM)(8802169669)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMA MASJID-310/2024) CRL.M.C. 9372/2024 FILED BY A (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(JAMA MASJID-310/2024)
FRESH MATTERS & APPLICATIONS				
9	CRL.M.A. 38090/2024(CM For Restoration) In CRL.M.C.-73/2024(Disposed off case)	PRIYANKA SHARMA V/s STATE (NCT OF DELHI) & ANR.	HRISHIKESH BARUAH, SIDDHARTH MALKANIA, SIDDHARTH MALKANIA	
		OTHER DETAILS OF ADVOCATES: HARISHIKESH BARUAH (HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHARTH MALKANIA(ADVOCATESMALKANIA@GMAIL.COM)(9999468788)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHARTH MALKANIA(ADVOCATESMALKANIA@GMAIL.COM)(9999468788)(PETITIONER)		
FOR ADMISSION				
10	CRL.M.C.-5733/2024 CRL.M.A. 21884/2024 CRL.M.A. 21885/2024 CRL.M.A. 28956/2024 CRL.M.A. 28957/2024	JITENDER SINGH ALIAS BABBU AND ORS. V/s THE STATE (NCT) OF DELHI AND ANR.	ANUPAM DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-279/2019)
11	CRL.M.C.-8098/2024	YAGYA NARAYAN MAURYA V/s STATE OF NCT OF DELHI & ANR.	RAVI JOSHI	
		OTHER DETAILS OF ADVOCATES: JOSHI (JOSHI432RAVI@GMAIL.COM)(9810654743)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-247/2024)
12	CRL.M.C.-9432/2024	PANKAJ V/s THE STATE (GOVT. OF NCT DELHI) & ANR.	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MADHU VIHAR-472/2023)
CONNECTED MATTERS (ADMISSION)				
13	CRL.M.C.-5926/2024 CRL.M.A. 22669/2024 CRL.M.A. 22671/2024	RAJ SINGH GEHLOT V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
14	CRL.M.C.-5927/2024 CRL.M.A. 22672/2024 CRL.M.A. 22674/2024	AMBIENCE PVT LTD V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY		

		(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
15	CRL.M.C.-5928/2024 CRL.M.A. 22675/2024 CRL.M.A. 22677/2024	DAYANAND SINGH V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
16	CRL.M.C.-6673/2024 CRL.M.A. 25492/2024 CRL.M.A. 25493/2024 CRL.M.A. 25494/2024	M S AMBIENCE TOWERS PVT LTD V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
17	CRL.M.C.-6674/2024 CRL.M.A. 25495/2024 CRL.M.A. 25496/2024 CRL.M.A. 25497/2024	RAJ SINGH GEHLOT V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(0)(RESPONDENT)	
18	CRL.M.C.-6713/2024 CRL.M.A. 25629/2024 CRL.M.A. 25630/2024 CRL.M.A. 25631/2024	SUMIT CHAUDHARY V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(0)(RESPONDENT)	
19	CRL.M.C.-6715/2024 CRL.M.A. 25634/2024 CRL.M.A. 25635/2024 CRL.M.A. 25636/2024	SHEKHAR SINGH V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMARDELHI@GMAIL.COM)(9810084798)(PETITIONER) SHANTANU DUBEY(SHANULEXUS93@GMAIL.COM)(0)(PETITIONER) MAHESH (MAHESHK1961@GMAIL.COM)(0)(RESPONDENT) MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(0)(RESPONDENT)	
20	CRL.M.C.-6928/2024 CRL.M.A. 26495/2024 CRL.M.A. 26497/2024	SUMIT CHAUDHARY V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX OFFICE(DELHI.DCIT.JUDICIAL.HC@INCOMTAX.GOV.IN)(0)(RESPONDENT)	
21	CRL.M.C.-6930/2024 CRL.M.A. 26502/2024 CRL.M.A. 26504/2024	M/S AMBIENCE FACILITIES MANAGEMENT PVT LTD V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(SHANNULEXUS93@GMAIL.COM)(8382804877)(PETITIONER) ABHINAV JAIN(ABHINAVJAIN9837@GMAIL.COM)(0)(RESPONDENT)	

22	CRL.M.C.-6945/2024 CRL.M.A. 26534/2024 CRL.M.A. 26536/2024	RUPA RAM V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: SHANT (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
23	CRL.M.C.-6951/2024 CRL.M.A. 26546/2024 CRL.M.A. 26548/2024	SHEKHAR SINGH V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
24	CRL.M.C.-237/2024	NEERAJ RATHEE & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER)		P.S.-FIR NO. :(S.B.DAIRY-118/2022)
25	CRL.M.C.-671/2024	DHEERPAL V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-531/2015) BAIL APPLN. 968/2016 FILED BY VIKAS GULIA @ VIKAS LAGARPURIA (DISPOSED ON : 2016-05-13) BAIL APPLN. 1441/2017 FILED BY VIKAS GULIA @ VIKAS LAGARPURIA (DISPOSED ON : 2017-07-27) BAIL APPLN. 4190/2021 FILED BY DHIRPAL @ KANA @ DHEELU (DISPOSED ON : 2021-11-26) W.P.(CRL) 1477/2023 FILED BY DHIRPAL @ KANA @ DHEELU (DISPOSED ON : 2023-07-05) BAIL APPLN. 593/2024 FILED BY DHEERPAL ALIAS KANA (DISPOSED ON : 2024-05-30) P.S.-FIR NO. :(NAJAFGARH-531/2015)
26	CRL.M.C.-960/2024 CRL.M.A. 3854/2024 CRL.M.A. 9065/2024	DEEKSHA CHOPRA V/s STATE NCT OF DELHI AND ANR. & ORS.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-944/2022) BAIL APPLN. 2307/2023 FILED BY DEEKSHA CHOPRA (DISPOSED ON : 2024-01-16) P.S.-FIR NO. :(PASCHIM VIHAR WEST-944/2022)
27	CRL.M.C.-1098/2024 CRL.M.A. 4348/2024	BRIJ DWIVEDI V/s STATE GOVT. OF NCT OF DELHI AND ANR	HIREIN SHARMA, ANKIT RANA	
		OTHER DETAILS OF ADVOCATES: HIREN SHARMA(HIRENSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKIT RANA(ANKIT.WORDSWORK@GMAIL.COM)(9717444620)(RESPONDENT)		P.S.-FIR NO. :(ROOP NAGAR-443/2023)
28	CRL.M.C.-1587/2024	CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR V/s RAJU DHANPAL RAJ	MRIDUL JAIN, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) SUSHIL GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9810302811)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-A-2011) CRL.M.C. 2314/2013 FILED BY SANJAY KUMAR (DISPOSED ON : 2014-03-27) CRL.REV.P. 268/2013 FILED BY P S BHARDWAJ

				(DISPOSED ON : 2013-08-01) CRL.A. 103/2016 FILED BY SANJAY KUMAR (D. OF HEARING : 2017-10-26) CRL.A. 111/2016 FILED BY P.S BHARDWAJ (D. OF HEARING : 2017-01-18) CRL.M.C. 2163/2024 FILED BY AJAY SINGHANIA (DISPOSED ON : 2024-03-18) CRL.M.C. 2173/2024 FILED BY RAM BHAROSE GOEL (DISPOSED ON : 2024-03-18) P.S.-FIR NO. :(CBI-2-A-2011)
29	CRL.M.C.-2146/2024 CRL.M.A. 8323/2024	VIJENDER SOLANKI V/s CENTRAL BUREAU OF INVESTIGATION	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0016) W.P.(CRL) 2668/2019 FILED BY U.S. BHATNAGAR (D. OF HEARING : 2025-04-21) CRL.L.P. 127/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-07-07) CRL.A. 367/2021 FILED BY UDAY SHANKAR BHATNAGAR (D. OF HEARING : 2021-12-03) CRL.A. 370/2021 FILED BY NARAYAN DIWAKAR (D. OF HEARING : 2021-12-01) P.S.-FIR NO. :(CBI-BD1-2005-E-0016)
30	CRL.M.C.-2753/2024	SVS MULTIEXIM PVT LTD V/s STATE GNCTD AND ANR.	KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR ()(8851569282)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-6/2016)
31	CRL.M.C.-2945/2024 CRL.M.A. 11279/2024	GOKUL DALPAT RANDIVE V/s M/S INDIA GLYCOL LTD & ORS.	VIRAJ SHANKAR KADAM, MIMANSA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VIRAJ KADAM (VIRAJKADAM@GMAIL.COM)(9899164642)(PETITIONER) ADD CHEMIND (ADDCHEMIND@GMAIL.COM)()(RESPONDENT) ()()(PETITIONER)		
32	CRL.M.C.-3530/2024 CRL.M.A. 13565/2024	VIRATPURUSHA DISTRIBUTORS AND ORS V/s GOLDENARCH CONSUMER ELECTRONICS PRIVATE LIMITED & ANR.	SHASHANK SINGH, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
33	CRL.M.C.-3810/2024 CRL.M.A. 14562/2024	MR HEM SINGH AND ORS V/s STATE NCT OF DELHI AND ORS	WILLS MATHEWS	
		OTHER DETAILS OF ADVOCATES: WILLS MATHEWS (WILLSMATHEWS@GMAIL.COM)(9810329666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARABAD-196/2023)
34	CRL.M.C.-4325/2024 CRL.M.A. 16448/2024 CRL.M.A. 16449/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
35	CRL.M.C.-4987/2024 WITH CRL.M.C. 4988/2024	SILVER JUBLIE TRADE EXIM PVT LTD V/s M/S ARCH PHARMALABS LTD AND ORS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER)		
36	CRL.M.C.-4988/2024	SILVER JUBLIE TRADE EXIM PVT LTD V/s M/S ARCH PHARMALABS LTD AND ORS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER)		
37	CRL.M.C.-5226/2024 CRL.M.A. 19937/2024	MR. RISHEM SURI V/s ASEEM SETHI	VISHAL CHOUBEY	
		OTHER DETAILS OF ADVOCATES: VISHAL CHOUBEY (ADVISHALCHOUBEY@GMAIL.COM)(7678656736)(PETITIONER) VISHAL CHOUBEY(ADVISHALCHOUBEY@GMAIL.COM)(9999456718)(PETITIONER)		
38	CRL.M.C.-5407/2024 CRL.M.A. 20703/2024	ANANYA CHAUDHARY V/s THE STATE GOVT OF OF NCT DELHI & ANR.	NIKHIL BENIWAL	
		OTHER DETAILS OF ADVOCATES: NAVISH BHATI (NAVISHBHATI846@GMAIL.COM)(9319336122)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-125/2024)
39	CRL.M.C.-5636/2024	ANKIT V/s STATE NCT OF DELHI & ANR.	SHUBHAM SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL PAYAL(ANILPAYAL123@GMAIL.COM)(7678614106)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-129/2023)
40	CRL.M.C.-5810/2024 CRL.M.A. 22206/2024	MEHER CHAND TANWAR & ORS. V/s THE STATE & ORS.	MANISH VERMA	
		OTHER DETAILS OF ADVOCATES: MANISH VERMA(ADVOCATEMANISHVERMA349@GMAIL.COM)(9871434840)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-253/2012)
41	CRL.M.C.-5826/2024 CRL.M.A. 22260/2024	SANGRAM PATNAIK V/s THE STATE OF NCT OF DELHI & ANR.	SWAYAMISIDHA PATNAIK, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: MRITUNJAU KUMAR SINGH(MAIL@PATNAIKANDASSOCIATES.COM)(9818322192)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
42	CRL.M.C.-5865/2024	PRABHAT RATHORE @BIRU & ORS. V/s STATE OF NCT, DELHI & ANR.	ABHAY SINGH	
		OTHER DETAILS OF ADVOCATES: ABHAY SINGH (SINGH.ABHAY95211@GMAIL.COM)(7389444445)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHASTRI PARK-159/2024)
43	CRL.M.C.-5949/2024	YAMITA RAI ASTHANA V/s ASHUTOSH RAI ASTHANA	AYUSH GAUR	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (ADVOCATESHRUTIGUPTA@GMAIL.COM)(9871650026)(PETITIONER)		

		PIYUSH (GUPTAPIYUSH@LIVE.COM)(0)(RESPONDENT)		
44	CRL.M.C.-6032/2024 CRL.M.A. 23013/2024	AIR CUSTOMS V/s DAVALATJON DADABEAV	ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CUSTOMS-VIII(AP)10P AND I/4215-D/ARRIV)
45	CRL.M.C.-6210/2024 CRL.M.A. 23709/2024	SACHIN ARORA V/s DEEPANSHU GOEL	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES:		
46	CRL.M.C.-6749/2024 CRL.M.A. 25784/2024	M/S PARIDHI ENTERPRISES THROUGH ITS PROPRIETOR M R. SANJAY AGARWAL V/s AKASH FILE WORK THROUGH ITS PROPRIETOR MR. AKASH	TUSHARJEET SINGH	
		OTHER DETAILS OF ADVOCATES: AASHUL AGARWAL(SINGHTUSHARJEET@GMAIL.COM)(9821795027)(PETITIONER)		
47	CRL.M.C.-6816/2024 CRL.M.A. 26031/2024	SUSHIL KUMAR & ORS. V/s STATE (NCT) OF DELHI & ANR.	SACHIN RATHOUR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-359/2016) BAIL APPLN. 1841/2016 FILED BY C HANDEDR SHEKHAR RAY (DISPOSED ON : 2016-09-08) BAIL APPLN. 1960/2024 FILED BY CHANDRA SHEKHAR ROY @ BHEEM (DISPOSED ON : 2024-08-07) P.S.-FIR NO. :(UTTAM NAGAR-359/2016)
48	CRL.M.C.-6852/2024 CRL.M.A. 26186/2024	SH. CHETRAM AGGARWAL AND ORS V/s THE STATE (NCT OF DELHI) AND ANR.	VINEET AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANYOG KUMAR(SANYOGKUMAR303@GMAIL.COM)(0)(PETITIONER) SUSHANT DOGRA (SUSHANTDOGRA1995@GMAIL.COM)(8587898272)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANAK PURA-4/2023) BAIL APPLN. 664/2023 FILED BY PAWAN KUMAR GUPTA (DISPOSED ON : 2023-10-17) P.S.-FIR NO. :(NANAK PURA-4/2023)
49	CRL.M.A. 4183/2025 In CRL.M.C.-7205/2024	RAGHURAJ PRATAP SINGH V/s BHANVI KUMARI SINGH	DHRUV GUPTA, ATUL KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) ATUL SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) DHRUV GUPTA(OFFICEDHRUVGUPTA.G@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(RESPONDENT)		
50	CRL.M.C.-7823/2024 CRL.M.A. 29845/2024	ANUJ TYAGI V/s GIRISH REHANI & ANR.	DEEPAK KOHLI	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI (DEEPAK_ADV@YAHOO.CO.IN)(9811376026)(PETITIONER)		
51	CRL.M.C.-8063/2024 CRL.M.A. 30820/2024 WITH CRL.M.C. 9329/2024	LALIT KUMAR JOSHI V/s MUKESH AGGARWAL	UDIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9953744141)(PETITIONER) AKASH SINHA(AKASHSINHA9328@GMAIL.COM)(0)(RESPONDENT)		
52	CRL.M.C.-9329/2024 CRL.M.A. 35738/2024	MR GAURAV DUTT JOSHI V/s MUKESH AGGARWAL	UDIT CHAUHAN	

		OTHER DETAILS OF ADVOCATES: UDIT CHAUHAN (ADITYA.JADELEX@GMAIL.COM)(9953744141)(PETITIONER) PHOTOSTAT PANKAJ (QUALITYPHOTOSTATE79@GMAIL.COM)(0)(RESPONDENT)		
53	CRL.M.A. 1871/2025 In CRL.M.C.-8420/2024(Disposed off case)	VIJAY KAPOOR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VIJAY KAPOOR	
		OTHER DETAILS OF ADVOCATES: KAPOOR(KAPOORV142@GMAIL.COM)(9953841972)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIJAY KAPOOR(KAPOOR142@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TUGLAQ ROAD-33/2012) BAIL APPLN. 653/2012 FILED BY GOPI CHAND (DISPOSED ON : 2012-07-20) CRL.M.C. 1955/2016 FILED BY VIJAY KAPOOR (DISPOSED ON : 2016-05-27) CRL.M.C. 7418/2023 FILED BY VIJAY KAPOOR (DISPOSED ON : 2023-10-11) P.S.-FIR NO. :(TUGLAQ ROAD-33/2012)
54	CRL.M.C.-8691/2024	SUBODH KUMAR AND OTHERS V/s STATE GOVT N.C.T. DELHI AND ANOTHER	ANIL KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (AKYADAV26@GMAIL.COM)(9999000366)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-432/2016)
55	CRL.M.C.-8902/2024	CENTRAL BUREAU OF INVESTIGATION V/s AJAY KUMAR DIXIT & ANR.	PRAKARSH AIRAN, SHIVESH P SINGH	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) SHIVESH P SINGH(SHIVACELEGAL@YAHOO.IN)(9873901278)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2011-A-0005)
56	CRL.M.C.-9174/2024	OM PARKASH & ORS. V/s GOVT.OF NCT OF DELHI AND ORS.	ASHUTOSH RANA	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH RANA(ADV.ASHUTOSHRANA8381@GMAIL.COM)(7838463577)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	CRL.M.C.-9410/2024 CRL.M.A. 36080/2024	SAURABH KUMAR PANDEY V/s GOVT OF NCT OF DELHI & ANR.	POOJA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUGAM MISHRA(ADVSUGAMMISHRA@GMAIL.COM)(9999212420)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-141/2024)
58	CRL.M.C.-9546/2024	RITIK SHUKLA V/s THE STATE (N.C.T. OF DELHI) & ORS.	ASTHA	
		OTHER DETAILS OF ADVOCATES: ASTHA()(9582365646)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION WEST-40/2023)
59	CRL.M.C.-9751/2024 CRL.M.A. 37381/2024	JAGDISH PRASAD GARG V/s CENTRAL BUREAU OF INVESTIGATION	PANKUSH GOYAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BHARDWAJ(SIDBHARDWAJ1397@GMAIL.COM)(9690654927)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-7-A-2018)
60	CRL.M.C.-10067/2024 CRL.M.A. 38600/2024	MR TAJ MOHAMMAD V/s STATE OF NCT OF DELHI & ANR.	TARA NARULA	
		OTHER DETAILS OF ADVOCATES: TARA NARULA (TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		P.S.-FIR NO. :(SANGAM VIHAR-166/2024)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.M.C.-859/2025	RAJWANTI V/s STATE OF NCT OF DELHI THROUGH SHO & ORS.	AAYUSH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: AJAY KANOJIYA(MALIKGUPTA375@YAHOO.IN)(7838453371)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
62	W.P.(CRL)-491/2025	AFROZ MEHBOOB KHAN V/s STATE NCT OF DELHI	HUM NASHIN AHMED, TARUN CHHABRA	
		OTHER DETAILS OF ADVOCATES: HUM NASHIN (GENTIUMLEX@REDIFFMAIL.COM)(8588891694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(PETITIONER) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-505/2021) CRL.M.C. 2075/2024 FILED BY KASHIF KHAN & ANR. (DISPOSED ON : 2024-09-19) CRL.M.C. 5246/2024 FILED BY KASHIF KHAN & ANR. (DISPOSED ON : 2024-09-19) CRL.REV.P. 42/2025 FILED BY AFROZ MEHBOOB KHAN (DISPOSED ON : 2025-02-03) P.S.-FIR NO. :(MEHRAULI-505/2021)
FOR CONSIDERATION				
63	CRL.M.C.-4720/2024 CRL.M.A. 17629/2024	IC COMMUNICATIONS PVT LTD V/s STATE NCT OF DELHI AND ANR	BIBHUTI KRISHNA	
		OTHER DETAILS OF ADVOCATES: MOHD FAIZ(LAWYERMFK@GMAIL.COM)(9818331923)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 32
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

- 1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.
- 2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.
- 3.NOTE: THE CASES PERTAINS TO QUASHING OF FIR ON JOINT REQUEST, OF ADVANCE LIST, WILL BE TAKEN AT 02:30 P.M.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1406/2024 CRL.M.(BAIL) 677/2024	MANU WAHDWA @ MOHIT V/s THE STATE, GOVT. OF NCT OF DELHI	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA (HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-116/2021) BAIL APPLN. 3523/2023 FILED BY MANU WADHWA @ MOHIT (DISPOSED ON : 2024-04-10) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-116/2021)
2	BAIL APPLN.-2931/2024	SANDEEP @ BUNTY V/s THE STATE GOVT OF NCT OF DELHI	KARAN KAPOOR	
		OTHER DETAILS OF ADVOCATES: KAPOOR (KARAN.KAPOOR893@GMAIL.COM)(9582767512)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-487/2018) BAIL APPLN. 2630/2020 FILED BY SHEKHAR (DISPOSED ON : 2020-11-20) BAIL APPLN. 4020/2021 FILED BY SHEKHAR (DISPOSED ON : 2021-11-23) BAIL APPLN. 917/2023 FILED BY SAGAR @ GOLU (DISPOSED ON : 2023-04-21) P.S.-FIR NO. :(BAWANA-487/2018)
3	BAIL APPLN.-3050/2024 CRL.M.(BAIL) 140/2025 CRL.M.A. 1842/2025	VIPUL KUMAR NAYEE V/s CUSTOMS	AMJAD KHAN, SURAJ PRAKASH SHARMA, ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL		P.S.-FIR NO. :(CUSTOMS-VIII(AP)(10)D AND 4102-B/ARRIV)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SURAJ PRAKASH (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARUN KHATRI(ARUNKHATRILAWYER@GMAIL.COM)(9811821180)(RESPONDENT)		
4	BAIL APPLN.-3074/2024 CRL.M.(BAIL) 1445/2024	RAHUL @ KALE V/s STATE NCT OF DELHI	PARAS JOSHI	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATIA (URVASHIBHATIA.95@GMAIL.COM)(9899905773)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-55/2023) BAIL APPLN. 959/2023 FILED BY RAVI (DISPOSED ON : 2023-09-26) BAIL APPLN. 960/2023 FILED BY SAHIL (DISPOSED ON : 2023-09-26) BAIL APPLN. 1558/2023 FILED BY VIKRAM (DISPOSED ON : 2023-09-26) BAIL APPLN. 1733/2023 FILED BY RAHUL (DISPOSED ON : 2023-09-26) BAIL APPLN. 94/2024 FILED BY VIKRAM (DISPOSED ON : 2024-02-26) CRL.REV.P. 340/2024 FILED BY MAMTA (D. OF HEARING : 2025-03-12) CRL.REV.P. 9/2025 FILED BY ABHILASHA & ORS. (D. OF HEARING : 2025-03-12) P.S.-FIR NO. :(PUNJABI BAGH-55/2023)
5	BAIL APPLN.-4767/2024	AMANAT ALI V/s GOVT OF NCT OF DELHI ANR ORS	NARENDRA KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: NKSRIV (NKSRIVDELHI@GMAIL.COM)(9811235694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-337/2022)
6	BAIL APPLN.-589/2025	DHARA SINGH V/s STATE THROUGH SHO, SAKET PS	VARUN GARG	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PALIWAL(SHUBHAM@SARVOTTAMLAW.COM)(9624786054)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAKET-301/2024)
7	BAIL APPLN.-741/2025 CRL.M.A. 7314/2025 CRL.M.A. 7315/2025	MR RAVINDER MALIK V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KLAD & CO(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-1335/2024)
SUSPENSION OF SENTENCE				
8	CRL.A.-846/2019 CRL.M.(BAIL) 8262/2020 CRL.M.A. 17179/2020 CRL.M.(BAIL) 351/2022	HARSHAD ALAM @ ARSHAD ALAM V/s STATE	KAVITA JHA (DHCLSC), KAVITA JHA, UDITI BALI	Listing Remarks: FOR DISPOSAL
		OTHER DETAILS OF ADVOCATES: KAVITA JHA (DHCLSC)(9818174307)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAVITA JHA(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDITI BALI(ADVUDITIBALI@GMAIL.COM)(9910413782)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-71/2009) CRL.M.C. 264/2011 FILED BY HONEY SHARMA (DISPOSED ON : 2011-01-31) BAIL APPLN. 1045/2011 FILED BY SACHIN SHARMA (DISPOSED ON : 2012-04-16) BAIL APPLN. 677/2012 FILED BY HONEY SHARMA (DISPOSED ON : 2012-11-02) CRL.A. 484/2012 FILED BY STATE (DISPOSED ON : 2014-07-24) BAIL APPLN. 252/2013 FILED BY HARSHAD ALAM

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	(DISPOSED ON : 2013-03-15) BAIL APPLN. 1748/2012 FILED BY SACHIN SHARMA (DISPOSED ON : 2012-12-14) BAIL APPLN. 1809/2014 FILED BY SACHIN SHARMA (DISPOSED ON : 2014-08-27) BAIL APPLN. 1483/2015 FILED BY SACHIN SHARMA (DISPOSED ON : 2015-12-07) W.P.(CRL) 3093/2017 FILED BY VIPIN SHARMA (DISPOSED ON : 2017-11-28) BAIL APPLN. 2043/2018 FILED BY VIPIN SHARMA (DISPOSED ON : 2018-08-31) W.P.(CRL) 2591/2018 FILED BY VIPIN SHARMA (DISPOSED ON : 2018-08-31) BAIL APPLN. 1646/2018 FILED BY HONEY SHARMA (DISPOSED ON : 2018-07-17) BAIL APPLN. 2798/2018 FILED BY SACHIN SHARMA (DISPOSED ON : 2018-12-20) BAIL APPLN. 1618/2018 FILED BY VIPIN SHARMA (DISPOSED ON : 2018-07-17) BAIL APPLN. 3024/2018 FILED BY HONEY SHARMA (DISPOSED ON : 2018-12-20) BAIL APPLN. 999/2019 FILED BY VIPIN SHARMA (DISPOSED ON : 2019-05-21) W.P.(CRL) 1133/2019 FILED BY VIPIN SHARMA (DISPOSED ON : 2019-05-20) CRL.A. 751/2019 FILED BY BHUPENDER SINGH@SIDHU (D. OF HEARING : 2025-05-05) CRL.A. 750/2019 FILED BY HONEY SHARMA (D. OF HEARING : 2023-03-27) CRL.A. 747/2019 FILED BY SACHIN SHARMA (D. OF HEARING : 2021-04-12) CRL.A. 746/2019 FILED BY AMAN ALAM (D. OF HEARING : 2019-12-09) CRL.A. 754/2019 FILED BY VIPIN SHARMA (D. OF HEARING : 2023-03-27) BAIL APPLN. 922/2019 FILED BY HONEY SHARMA (DISPOSED ON : 2019-05-21) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-71/2009)
PAROLE/FURLOUGH			
9	W.P.(CRL)-3499/2024	MOHD ALAM V/s STATE OF NCT OF DELHI	SATYAM THAREJA (DHCLSC)
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@STHAREJA.IN)(7428811529)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-105/2010) BAIL APPLN. 375/2011 FILED BY MOHD.SADDAM @ KALIA (DISPOSED ON : 2012-01-06) CRL.A. 1444/2012 FILED BY MOHD. ALAM (DISPOSED ON : 2018-09-24) CRL.A. 144/2016 FILED BY MOHD. IQHLAK @ ASIF (DISPOSED ON : 2018-09-24) P.S.-FIR NO. :(SHALIMAR BAGH-105/2010)
10	W.P.(CRL)-3887/2024	GANGA SAHAY V/s STATE OF NCT OF DELHI	RUCHIRA GOEL(DHCLSC)
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-169/2012) CRL.A. 803/2013 FILED BY GANGA SAHAY (DISPOSED ON : 2014-07-30) W.P.(CRL) 2373/2014 FILED BY GANGA SAHAY (DISPOSED ON : 2015-02-19) W.P.(CRL) 1054/2017 FILED BY GANGA SAHAI (DISPOSED ON : 2017-04-13) W.P.(CRL) 563/2018 FILED BY GANGASAHAI

				(DISPOSED ON : 2018-02-21) W.P.(CRL) 2550/2018 FILED BY GANGA SAHAI (DISPOSED ON : 2019-02-14) W.P.(CRL) 3365/2019 FILED BY GANGA SAHAY (DISPOSED ON : 2019-12-03) W.P.(CRL) 719/2020 FILED BY GANGA SAHAI (DISPOSED ON : 2020-03-16) P.S.-FIR NO. :(VIJAY VIHAR-169/2012)
FOR ADMISSION				
11	W.P.(CRL)-950/2024 CRL.M.A. 9070/2024	SH. HARMEET SINGH & ANR. V/s STATE & ANR.	SIDDHARTH NARANG	
		OTHER DETAILS OF ADVOCATES: ALOK(ADVOCATEALOK1975@GMAIL.COM)(9654554644)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-789/2023)
AFTER NOTICE MISC. MATTERS				
12	CRL.REV.P.-104/2018	STATE (NCT OF DELHI) V/s JAI BHAGWAN	AMIT CHADHA	
		OTHER DETAILS OF ADVOCATES: AMIT CHADHA()(9911116613)(PETITIONER)		P.S.-FIR NO. :(DABRI-484/1997)
13	W.P.(CRL)-50/2024 CRL.M.A. 8917/2024	PRIYANKA KUMARI V/s GOVT. OF NCT AND ORS. & ORS.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH (ROHITSINGHADVOCATE2016@GMAIL.COM)(8896559667)(PETITIONER) SANJAY ARORA (SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROHIT SINGH ()(8896559667)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	W.P.(CRL)-146/2024	SAMUEL AKUJUOBI V/s UNION OF INDIA & ORS.	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(8368305620)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(MAIDAN GARHI-198/2020)
15	W.P.(CRL)-271/2024 CRL.M.A. 2416/2024 CRL.M.A. 7976/2024 CRL.M.A. 9423/2024	ANUBHAV GUPTA V/s UNION OF INDIA & ORS.	PURTI MARWAHA, JYOTI TANEJA, VENKET RAO, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(ADVANKITAR@GMAIL.COM)(9999500069)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VENKET RAO (SERVICECOPY@INTGRAT.COM)(9599002354)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
16	W.P.(CRL)-433/2024 CRL.M.A. 3988/2024	BETULLAKHAN A PATHAN V/s CENTRAL BUREAU INVESTIGATION & ANR.	SAMRIDHI, RADHIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KAUSHK CHATTERJEE (CKAUSIK11@GMAIL.COM)(9654713565)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) RADHIKA GUPTA(RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER)		P.S.-FIR NO. :(CBI-050-2023-A-0008)

17	W.P.(CRL)-459/2024	MEHAR SINGH & ANR. V/s STATE & ORS.	MANISH KUMAR, VIBHU ANSHUMAN	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR (MANISH@XANDERLEGALSOLUTIONS.COM)(9873079397)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIBHU ANSHUMAN(VIBHU.ANSHUMAN@GMAIL.COM)(9911012008)(RESPONDENT)		P.S.-FIR NO. :(SAKET-493/2023)
18	W.P.(CRL)-923/2024 CRL.M.A. 8810/2024 WITH W.P.(CRL) 1374/2024	HARYANA POLYCHEM THROUGH ITS PROPRIETOR MR SAHIL JINDAL V/s STATE OF GUJARAT & ORS.	LAKSHAY AGARWAL, K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: LAKSHAY AGARWAL(LAKSHAYAGARWAL.INFO@GMAIL.COM)(8800250488)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) (})(RESPONDENT)		
19	W.P.(CRL)-1374/2024 CRL.M.A. 13508/2024	RAJ OVERSEAS THROUGH ITS PROPRIETOR MR MUDIT GUPTA V/s STATE OF GUJARAT MINISTRY OF HOME AFFAIRS THROUGH THE SUPERINTENDANT OF POLICE STATE CYBER CRIME CELL CID CRIME GANDHINAGAR & ORS.	LAKSHAY AGARWAL	
		OTHER DETAILS OF ADVOCATES: LAKSHAY AGARWAL (LAKSHAYAGARWAL.INFO@GMAIL.COM)(8800250488)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	W.P.(CRL)-1288/2024 CRL.M.A. 12577/2024 WITH W.P.(CRL) 1754/2024	PRAVEEN KUMAR V/s STATE GNCTD & ORS.	GYANENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-675/2023) CRL.M.C. 8620/2023 FILED BY HEMANT KUMAR SHARMA & ANR. (DISPOSED ON : 2023-11-24) CRL.M.C. 614/2024 FILED BY NARSINGH SHAH (DISPOSED ON : 2024-04-29) W.P.(CRL) 747/2024 FILED BY KALI CHARAN SHARMA (DISPOSED ON : 2024-05-29) W.P.(CRL) 1754/2024 FILED BY SATISH CHANDRA (D. OF HEARING : 2025-03-07) W.P.(CRL) 1602/2024 FILED BY CHANDAN SINGH (DISPOSED ON : 2024-05-29) P.S.-FIR NO. :(KALINDI KUNJ-675/2023)
21	W.P.(CRL)-1754/2024 CRL.M.A. 17086/2024	SATISH CHANDRA V/s STATE GNCTD & ORS. & ORS.	GYANENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: GYANENDRA SINGH(SRCGSC@GMAIL.COM)(9350313546)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-675/2023) CRL.M.C. 8620/2023 FILED BY HEMANT KUMAR SHARMA & ANR. (DISPOSED ON : 2023-11-24) CRL.M.C. 614/2024 FILED BY NARSINGH SHAH (DISPOSED ON : 2024-04-29) W.P.(CRL) 747/2024 FILED BY KALI CHARAN SHARMA (DISPOSED ON : 2024-05-29) W.P.(CRL) 1602/2024 FILED BY CHANDAN SINGH (DISPOSED ON : 2024-05-29) W.P.(CRL) 1288/2024 FILED BY PRAVEEN KUMAR (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(KALINDI KUNJ-675/2023)

22	W.P.(CRL)-1720/2024	DEEPAK KUMAR BUDHIRAJA V/s STATE NCT OF DELHI & ANR.	NISHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: INDERJEET DAGAR(ADVINDERJEETDAGAR@GMAIL.COM)(9717741717)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASHANT VIHAR-419/2018) W.P.(CRL) 3493/2018 FILED BY AJAY CHOPRA & ORS. (DISPOSED ON : 2019-10-16) P.S.-FIR NO. : (PRASHANT VIHAR-419/2018)
23	W.P.(CRL)-1910/2024 CRL.M.A. 18533/2024	YOGITA & ANR. V/s STATE(GOVT OF NCT OF DELHI) AND ORS	GAURAV CHAUDHRY, ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR ARTYA(PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) PRADEEP KUMAR ARYA (PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) PRADEEP KUMAR ARYA (PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND KUMAR(ARVINDKUMAR2003@GMAIL.COM)(9868001254)(RESPONDENT)		
24	W.P.(CRL)-2627/2024	RAVI SAROHA V/s GOVT OF NCT OF DELHI	DEVENDRA KUMAR YATI	
		OTHER DETAILS OF ADVOCATES: D.K YATI (CHAMBERSOFDKYATI@GMAIL.COM)(999950586)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (VIGILANCE-14/2014)
25	W.P.(CRL)-3123/2024	VIKAS SINGHAL AND ANR V/s STATE OF DELHI AND ORS	LAV DHAWAN, ATUL AGARWAL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: MRIDUL ARORA(JURISASSOCIATESANDSOLICITORS@GMAIL.COM)(9667055391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ATUL AGARWAL(AAGARWALLAWYER@GMAIL.COM)(9899711304)(PETITIONER)		P.S.-FIR NO. : (BABA HARI DASS NAGAR-498/2023)
26	W.P.(CRL)-3409/2024	M/S RS IMPEX V/s THE STATE NCT OF DELHI & ORS.	RAHUL RAHEJA, SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA (RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIVAM KUMAR(ADV.SHIVAM.KR@GMAIL.COM)(7258010113)(RESPONDENT)		P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-421/2024)
27	W.P.(CRL)-3551/2024 CRL.M.A. 34037/2024	JAI PRAKASH JALAN V/s DIRECTORATE GENERAL OF GST INTELLIGENCE & ANR.	PRAVESH BAHUGUNA	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL (JITIN.SINGHAL@SAGELWAFIRM.IN)(9999919168)(PETITIONER) HARPREETG(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. : (DIRECTORATE GENERAL OF GST INTELLIGENCE-DGGI/INV/GST/4312/2023/GR-C/72)
28	W.P.(CRL)-3852/2024	VIBHA PANDEY V/s COMMISSIONER OF POLICE & ORS.	KAMAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: KAMAL CHAUHAN(KAMAL10041992@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MANGOLPURI-390/2016)

29	CRL.M.A. 37598/2024 In W.P.(CRL)-3895/2024	BHAGWAN SHAY AND ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	POONAM LAU	
		OTHER DETAILS OF ADVOCATES: CHIRANJIV KUMAR(KUMARCHIRANJIVI555@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-3/2024)
30	W.P.(CRL)-3964/2024 CRL.M.A. 38305/2024	S V NATARAJAN AND ORS V/s GOVERNMENT OF NCT OF DELHI AND ANR	SHASHANK DEO SUDHI	
		OTHER DETAILS OF ADVOCATES: SHASHANK(CONSULT@ASSOCIATESANDSOLICITORS.COM)(8800217223)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-202/2024)
31	W.P.(CRL)-614/2025	SURJEET @ AJAY @ PAYYU @ SANJAY V/s STATE(GOVT. OF NCT OF DELHI)	ANURAG JAIN	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-942/1997) CRL.A. 75/2001 FILED BY JOGINDER (DISPOSED ON : 2009-09-16) CRL.A. 151/2001 FILED BY SHAMIM (DISPOSED ON : 2009-09-16) CRL.A. 214/2001 FILED BY SURJIT SINGH (DISPOSED ON : 2009-09-16) CRL.A. 543/2001 FILED BY VIJAY (DISPOSED ON : 2009-09-16) W.P.(CRL) 1333/2013 FILED BY JOGINDER (DISPOSED ON : 2013-08-23) W.P.(CRL) 288/2019 FILED BY SURJEET @ AJAY @ PHAIYU @ SANJAY (DISPOSED ON : 2019-05-22) W.P.(CRL) 236/2020 FILED BY JOGINDER (DISPOSED ON : 2020-02-05) W.P.(CRL) 1914/2020 FILED BY SHAMIM @ MUNNA (DISPOSED ON : 2020-11-19) W.P.(CRL) 1328/2020 FILED BY VIJAY (DISPOSED ON : 2020-10-15) W.P.(CRL) 66/2021 FILED BY VIJAY (DISPOSED ON : 2021-01-14) W.P.(CRL) 716/2021 FILED BY VIJAY (DISPOSED ON : 2021-06-14) W.P.(CRL) 35/2022 FILED BY SHAMIM @ MUNNA (DISPOSED ON : 2023-02-20) W.P.(CRL) 2471/2022 FILED BY VIJAY RAI (DISPOSED ON : 2022-12-02) W.P.(CRL) 2835/2023 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2023-12-20) W.P.(CRL) 232/2024 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2024-01-23) W.P.(CRL) 1200/2024 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2024-04-22) W.P.(CRL) 3901/2024 FILED BY SURJEET @ AJAY @ PAYYU @SANJAY (D. OF HEARING : 2025-04-16) W.P.(CRL) 4056/2024 FILED BY VIJAY RAI (DISPOSED ON : 2025-01-10) W.P.(CRL) 318/2025 FILED BY JOGINDER KUMAR (DISPOSED ON : 2025-01-31) P.S.-FIR NO. :(RAJOURI GARDEN-942/1997)

CONNECTED MATTERS (ANMM)				
32	W.P.(CRL)-2532/2024 CRL.M.A. 24687/2024 CRL.M.A. 30003/2024 WITH W.P.(CRL) 2755/2024 W.P.(CRL) 3278/2024 W.P.(CRL) 3290/2024 W.P.(CRL) 3291/2024 W.P.(CRL) 3519/2024 W.P.(CRL) 3528/2024 W.P.(CRL) 3529/2024 W.P.(CRL) 3530/2024	SAQUIB ABDUL HAMID NACHAN V/s NATIONAL INVESTIGATING AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(0)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT) PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(0)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18) P.S.-FIR NO. :(NIA-29/2023)
33	W.P.(CRL)-2755/2024 CRL.M.A. 26992/2024	FARHAN ANSAR SUSE V/s NATIONAL INVESTIGATION AGENCY	ATUL GULERIA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA (MAILS@ATULGULERIA.COM)(9899183282)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL

				<p>HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18)</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>
34	<p>W.P.(CRL)-3278/2024 CRL.M.A. 31646/2024 WITH W.P.(CRL) 3290/2024 W.P.(CRL) 3291/2024 W.P.(CRL) 3519/2024 W.P.(CRL) 3528/2024 W.P.(CRL) 3529/2024 W.P.(CRL) 3530/2024</p>	<p>KASHIF SATTAR BALERE V/s NATIONAL INVESTIGATION AGENCY</p>	<p>PRADEEP CHHINDRA</p>	<p>Listing Remarks: AT 4:00PM</p>
		<p>OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18)</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>

35	W.P.(CRL)-3290/2024 CRL.M.A. 31742/2024	HASEEB ZUBER MULLA & ANR. V/s NATIONAL INVESTIGATING AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NATIONAL INVESTIGATING AGENCY (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18) P.S.-FIR NO. : (NIA-29/2023)
36	W.P.(CRL)-3291/2024 CRL.M.A. 31744/2024	YAHYA RAVISH KHOT V/s NATIONAL INVESTIGATING AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18)

				<p>W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18)</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>
37	W.P.(CRL)-3519/2024 CRL.M.A. 33722/2024	FIROZ DASTGIR KUWARI V/s NATIONAL INVESTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		<p>OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023)</p> <p>W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03)</p> <p>CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11)</p> <p>CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08)</p> <p>CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04)</p> <p>CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20)</p> <p>CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20)</p> <p>W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18)</p> <p>W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18)</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>
38	W.P.(CRL)-3528/2024 CRL.M.A. 33781/2024	MUKHLIS MAQBOOL NACHAN V/s NATIONAL INVESTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		<p>OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023)</p> <p>W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03)</p> <p>CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11)</p> <p>CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08)</p> <p>CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04)</p>

				<p>CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18)) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18)) P.S.-FIR NO. :(NIA-29/2023)</p>
39	W.P.(CRL)-3529/2024 CRL.M.A. 33784/2024	SHAGAF SHAFIQUE DIVKAR V/s NATIONAL INVSTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		<p>OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18)) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18)) P.S.-FIR NO. :(NIA-29/2023)</p>

40	W.P.(CRL)-3530/2024 CRL.M.A. 33786/2024	RAZIL ABDUL LATEEF NACHAN & ANR. V/s NATIONAL INVSTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18) P.S.-FIR NO. :(NIA-29/2023)
FOR FINAL HEARING				
41	W.P.(CRL)-1127/2024 CM APPL. 18996/2023	SATYA PRAKASH V/s UNION OF INDIA AND ANR	DEVANAND RAY	
		OTHER DETAILS OF ADVOCATES:		
FOR CONSIDERATION				
42	W.P.(CRL)-1320/2024(Disposed off case)	REKHA TYAGI AND ANR V/s THE STATE GOVT N.C.T.OF DELHI AND ANR.	VIKRANT SINGH BAIS	
		OTHER DETAILS OF ADVOCATES: VIKRANT SINGH BAIS (VIKRANTBAIS@GMAIL.COM)(9891505795)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-13/2021)

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
 POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 12321/2025 CM APPL. 12329/2025 In W.P.(C)-7456/2023 WITH W.P.(C) 7484/2023	RAGHU RAMA KRISHNA RAJU V/s UNION OF INDIA & ORS.	ANIRUDH WADHWA	
		OTHER DETAILS OF ADVOCATES: ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) HSHSO(HSHSO@NIC.IN, UIDHC@GMAIL.COM, FRRODLI@NIC.IN, CHAIRMAN@SBI.CO.IN)()(RESPONDENT) SBI(MD.CR@SBI.CO.IN, INFO@BATTALLAW.COM, SLGUPTA@BATTALLAW.COM, DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER)		
2	CM APPL. 12320/2025 CM APPL. 12331/2025 In W.P.(C)-7484/2023	RAGHU RAMA KRISHNA RAJU V/s UNION OF INDIA & ORS.	ANIRUDH WADHWA, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) INDIAN BANK(HOACCOUNTS@INDIANBANK.CO.IN, DLACBIDHC@GMAIL.COM)()(RESPONDENT) HSHSO(HSHSO@NIC.IN, UIDHC@GMAIL.COM, FRRODLI@NIC.IN, ZODELHICENTRAL@INDIANBANK.CO.IN)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) ANIRUDH WADHWA()(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIRUDH WADHWA()(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT)		
FOR ADMISSION				
3	W.P.(C)-4083/2023 CM APPL. 15889/2023	PNC INFRA TECH LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	VIJAYA SINGH, SINGHANIA & PARTNERS LLP	
		OTHER DETAILS OF ADVOCATES: NILAVA BANDHOPADHYAY(NILAVA@SNALAWOFFICES.COM)(9560733323)(PETITIONER) MADHU(MADHU@SINGHANIA.IN)()(RESPONDENT) ()()(RESPONDENT)		

4	W.P.(C)-11556/2024 CM APPL. 47937/2024	RAJOKARI PAHARI BASTI UNION V/s GOVERNMENT OF NCT OF DELHI AND ORS	KAOLIANGPOU KAMEI, AJAY VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-4182/2022	MADINA BANO V/s UNION OF INDIA & ORS.	AKSHAY ANAND, AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY ANAND(ARCH2008DELHI@GMAIL.COM)(9910033202)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT)		
6	W.P.(C)-9422/2022	MS. X V/s UNION OF INDIA AND ORS.	LATIKA CHOUDHURY, VYOM RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: MS. LATIKA CHOUDHAURY(LATIKACHOUDHURY@GMAIL.COM)(9899919409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAJESH KUMAR(RAJESHKUMAR@IOBNET.CO.IN, RAHULMEENA@IOBNET.CO.IN){}(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN) (9650768199)(PETITIONER)		
7	W.P.(C)-12811/2022	SECURITAS AB V/s THE REGIONAL DIRECTOR, MINISTRY OF CORPORATE AFFAIRS AND ORS	PRITHVI SINGH	
		OTHER DETAILS OF ADVOCATES: FIDUS LAW CHAMBERS{}(9911167179)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-13880/2022 CM APPL. 42405/2022	ROBIN RAJPUT V/s GOVERNMENT OF NCT OF DELHI AND ORS.	KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM)(9899754667)(PETITIONER) KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM)(9899754667)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DCWEST PUNSDM(DCWEST@NIC.IN, PUNSDM@NIC.IN){}(RESPONDENT)		
9	W.P.(C)-16972/2022 CM APPL. 53774/2022 CM APPL. 52620/2023	M/S THIRD WAVE SERVICES PRIVATE LIMITED V/s ENGINEER IN CHIEF & ANR.	SUJIT KUMAR GHOSH, VINEET DHANDA, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH{}(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUJIT(SUJIT@LAWCHAMBERSOFSG.COM){}(PETITIONER) VINEET DHADHA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
10	W.P.(C)-17678/2022 CM APPL. 56497/2022	SMT RAJ RANI V/s SMT GAYATRI GUPTA & ORS.	JITENDER KUMAR, NIPUN KUMAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ BHARDWAJ(NEERAJLAWX@GMAIL.COM)(9953091927)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NIPUN KUMAR (ADV.NIPUNGARUD@GMAIL.COM)(8802277443)(PETITIONER)		

11	W.P.(C)-17743/2022	SARJEET SINGH AND ORS V/s GOVT OF NCT OF DELHI AND ANR	GAURAV JAIN, ANUPAM SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(GAURAVCYCLEWALLA@GMAIL.COM)(7065770239)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(RESPONDENT)		
12	W.P.(C)-233/2023 CM APPL. 48772/2023	SANDEEP V/s UNION OF INDIA & ORS.	KUNAL ANAND, SUNIL SATYARTHI	
		OTHER DETAILS OF ADVOCATES: RICHA KAPOOR (OFFICE@MARKLEGAL.CO.IN)(8447226339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SUNIL SATYARTHI(SUNILSATYARTHI@YAHOO.CO.IN)(9811060737)(PETITIONER) BARCOUNCIL(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) DLA(SECYLAW-DLA@NIC.IN)()(RESPONDENT) MANAN KUMAR MISHRA(MANANKUMARMISHRA@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-429/2023 CM APPL. 1706/2023 WITH W.P.(C) 3482/2023	SAHIL ARORA V/s COMMISSIONER OF EXCISE, ENTT. AND LUXURY GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	SAHARSH JAUHARI, TUSHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: LAWMEN AND WHITE(OFFICE@LAWMENANDWHITE.COM)(9910173226)(PETITIONER) DCEXCISE(DCEXCISE@NIC.IN, TEHSILWAZIRABAD@GMAIL.COM, SURENDRA.RAI54@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR SHARMA(TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(RESPONDENT)		
14	W.P.(C)-5023/2023 CM APPL. 28097/2023	DR. UPENDER KISHORE V/s MAULANA AZAD MEDICAL COLLEGE & ORS.	UPENDER KISHORE, PAYAL BAHL, HARSIMRAN SINGH DUGGAL, GAURAV SINGH	
		OTHER DETAILS OF ADVOCATES: UPENDER KISHORE(UPENDER.KISHORE@YAHOO.IN, DRUPENDERKISHORE@GMAIL.COM)(9971803027)(PETITIONER) UPENDER KISHORE(UPENDER.KISHORE@YAHOO.IN, DRUPENDERKISHORE@GMAIL.COM)(9971803027)(PETITIONER) DR. UPENDER KISHORE(UPENDER.KISHORE@YAHOO.IN)(9971803027)(PETITIONER) SECY(SECY-HEALTH@DELHI.GOV.IN)(9811922729)(RESPONDENT) SUBHASH VIJYRAN(DRSUBHASHVIJYRAN@GMAIL.COM)(8920086150)(RESPONDENT) SREENIVAS()(9968604260)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEAN(DEANMAMC.2012@GMAIL.COM)(9811922729)(RESPONDENT) SECY(SECY-HEALTH@DELHI.GOV.IN)(9968604417)(RESPONDENT) SREENIVAS(DRSREENIVAS.MAMC@GMAIL.COM)(8368116886)(RESPONDENT) SREENIVAS()(9968604260)(RESPONDENT) DEAN(DEANMAMC.2012@GMAIL.COM)(9968604260)(RESPONDENT) VAISAKH SANAL(FMT.VAISAKH.2020@GMAIL.COM, VAISAKHSANALRAJ@GMAIL.COM)(9745362205)(RESPONDENT) UTKARSH(RAJATFORCHILLZ@GMAIL.COM)(8299010307)(RESPONDENT) STANDING COUNSEL FOR GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, DEANMAMC.2012@GMAIL.COM)()(RESPONDENT) VAISAKH SANAL(FMT.VAISAKH.2020@GMAIL.COM, VAISAKHSANALRAJ@GMAIL.COM)(9745362205)(RESPONDENT) SUBHASH VIJAYRAN(DRSUBHASHVIJAYRAN@GMAIL.COM)(8920086150)(RESPONDENT) UTKARSH(RAJATFORCHILLZ@GMAIL.COM)(8299010307)(RESPONDENT) MAULANA AZAD MEDICAL COLLEGE(DEANMAMC.2012@GMAIL.COM, DRSUBHASHVIJAYRAN@GMAIL.COM, SECY- HEALTH@DELHI.GOV.IN)(8920086150)(RESPONDENT) SREENIVAS(DRSREENIVAS.MAMC@GMAIL.COM)(8368116886)(RESPONDENT)		

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) DR. VAISAKH SANAL & MS. PAYAL BAHL(ABHI@ABHIMISHRA.IN)(9910860430)(PETITIONER) SUBHASH(DRSUBHASHVIJAYRAN@GMAIL.COM)()(RESPONDENT) UPENDER KISHORE(DRUPENDERKISHORE@GMAIL.COM, UPENDER.KISHORE@YAHOO.IN, RAJATFORCHILLZ@GMAIL.COM)()(RESPONDENT) HARSIMRAN SINGH DUGGAL(HARSIMRANDUGGAL21@GMAIL.COM)(9711290620)(PETITIONER) GAURAV SINGH(GSINGH288@GMAIL.COM)(9958740033)(RESPONDENT)		
15	W.P.(C)-5375/2023 CM APPL. 21014/2023 CM APPL. 57053/2023 CM APPL. 16420/2024	UTTAR PRADESH KHO KHO ASSOCIATION V/s KHO KHO FEDERATION OF INDIA AND ORS	VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKHO FEDERATION(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM, SECY-SPORTS@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VRINDA BHAANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKH OF FEDERATION (KHOKHOFEDERATIONOFINDIA@GMAIL.COM)()(RESPONDENT) KHOKH(KHOKHOINDIA2017@GMAIL.COM)()(RESPONDENT) SPORT(SECY-SPORTS@NIC.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) VRINDA BHANDARI(MADHAVAGGARWAL.OFFICE@GMAIL.COM)(9999997369)(PETITIONER) VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKHO FEDERATION OF INDIA(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM)()(RESPONDENT) SECY SPORT, UNION OF INDIA, ANUJ TYAGI(SECY-SPORTS@NIC.IN, UOIDHC@GMAIL.COM, ANUJTYAGI.LAW@GMAIL.COM)()(RESPONDENT) SECY SPORT, UNION OF INDIA, ANUJ TYAGI(SECY-SPORTS@NIC.IN, UOIDHC@GMAIL.COM, ANUJTYAGI.LAW@GMAIL.COM)(1123384193)(RESPONDENT) KHOKHO FEDERATION OF INDIA(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-11010/2023 CM APPL. 42710/2023	PAPER MATE PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SHIVAANG GUPTA	
		OTHER DETAILS OF ADVOCATES: DHRUV PANDE AND SHIVAANG GUPTA()(8181811881)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) NOOR MOHAMMAD()(9871868518)(RESPONDENT)		
17	W.P.(C)-11145/2023	MEHNATKASH KALAKAR SAMITI V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	JEPI Y CHISHO, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: JEPI Y CHISHO AND KAOLIANGPOU KAMEI(JEPI@HRLN.ORG)(9315099368)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SWETANK SHANTANU(SWETANKSTER@GMAIL.COM)(9818058809)(RESPONDENT)		
18	W.P.(C)-16497/2023 CM APPL. 66469/2023	LA POLO INTERNATIONAL PVT. LTD. & ANR. V/s NATIONAL GALLERY OF MODERN ART	PRATEEK KHANNA	
		OTHER DETAILS OF ADVOCATES: JVK AND ASSOCIATES(PRATEEK@JVKASSOCIATES.COM)(9971586998)(PETITIONER) NATIONAL GALLERY OF MODERN ART(DGNGMA@GMAIL.COM, JYOTI.NGMA@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-2908/2024 CM APPL. 11987/2024	BEYOND DESIGNS BISTRO V/s UNION OF INDIA AND ORS	ACM LEGAL, PRATEEK KHANNA	
		OTHER DETAILS OF ADVOCATES: ACM LEGAL(MAIL@ACMLEGAL.ORG)(9650536787)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

		UNION OF INDIA(DGNGMA@GMAIL.COM, MANINDER.SETHI@LAPOL.IN,))(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) PRATEEK KHANNA(PRATEEK@JVKASSOCIATES.COM)(9971586998)(RESPONDENT)		
20	W.P.(C)-6205/2024	ANANYA RAWAT THROUGH ITS LEGAL GUARDIAN FATHER RAM RAWAT V/s UNION OF INDIA AND ANR	AAKANKSHA KAUL, BHUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) BHUPENDRA PRATAP SINGH(OFFICEBPSINGH.DL@GMAIL.COM)(9999636287)(PETITIONER)		
21	W.P.(C)-10354/2024	SHRI MANGE RAM V/s THE OFFICE OF LT. GOVERNOR & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N S DALAL AND ALOK KUMAR AND RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
22	CM APPL. 64639/2024 In W.P.(C)-10434/2024	DELHI PUBLIC SCHOOL DWARKA V/s NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS AND ORS	RUPENDRA PRATAP SINGH, SANDEEP GUPTA, ABHAID PARIKH	
		OTHER DETAILS OF ADVOCATES: RUPRENDRA PRATAP SINGHM SAKSHI MENDIRATTA(SAKSHI@PUNEETMITTAL.IN)(9717889462)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMDWARKASW@GMAIL.COM, DCSW@NIC.IN,)(0)(RESPONDENT) NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS(REGISTRAR.NCPCR@NIC.IN, DCP-DWK-DL@DELHIPOLICE.GOV.IN, DIREDU@NIC.IN, SCGNCTD@GM)(0)(RESPONDENT) HITENDRA KR NAHATA(ADVOCATEMANISHGAUTAMINDIA@GMAIL.COM)(9910290400)(PETITIONER) DP SDWARKA(MAIL@DPSDWARKA.COM,SAKSHI@PUNEETMITTAL.IN)(0)(RESPONDENT) HITENDRA KR NAHATA()(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(PETITIONER)		
23	W.P.(C)-11655/2024 CM APPL. 48408/2024	KALU RAM AND ORS V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	SUMIT CHANDER, AJAY VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) PARVINDER CHAUHAN, SANTOSH KUMAR TRIPATHI, (PARVINDERCHAUHAN.ADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT CHANDER()(9310024126)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) SUMIT CHOUDHARY()(9310024126)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)		
24	W.P.(C)-14780/2024 CM APPL. 62095/2024 CM APPL. 62096/2024	BHARAT TELEMATICS PVT LTD V/s GOVERNMENT OF NCT OF DELHI THROUGH TRANSPORT DEPARTMENT & ORS.	RAKESH KUMAR, MANISH SHANKER, AJIT WARRIER	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/ PREET KASHYAP/ ANKIT SHARMA(INFO@CREDENCELAW.COM, RAKESH@CREDENCELAW.COM)(1141088222)(PETITIONER) SANTOSH KUMAR TRIPATHI, PREET JAIN(STANDINGCOUNSELGNCTD@GMAIL.COM, PREETI.JAIN@DIMTS.IN)(9868250806)(RESPONDENT) SHIVANGI, IDFC FOUNDATION(SHIVANGI.MISTRY@IDFCLIMITED.COM, HO@IDFCFOUNDATION.COM)(0)(RESPONDENT) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(PETITIONER) AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(RESPONDENT)		

25	W.P.(C)-16917/2024	ANAND NVH PRODUCTS PVT LTD V/s UNION OF INDIA & ANR.	SHWETA JAIN	
		OTHER DETAILS OF ADVOCATES: SHWETA JAIN(SHWETA@RSALEGALSOLUTIONS.COM)(9891122735)(PETITIONER) NSEZ, KASHYAP, NSEZ(DDC3@NSEZ.GOV.IN, KASHYAP@NSEZ.GOV.IN, STENO4@NSEZ.GOV.IN)(0)(RESPONDENT) DGFT, UNION OF INDIA(DGFT@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
26	W.P.(C)-12184/2022 CM APPL. 36434/2022 CM APPL. 8957/2023 CM APPL. 24452/2023 CM APPL. 27019/2023 CM APPL. 40753/2023	MS PARIDHI SHARMA V/s UNION OF INDIA & ORS.	ROHIT MADAN, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ROHIT MADAN (RAVI.AKSHAY1918@GMAIL.COM)(8448826400)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(233)(RESPONDENT) ROHIT MADAN AND AKSHAY RAVI(NKRAM2020@GMAIL.COM)(9555431611)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJESH KUMAR GOGNA(RAJESH@GOGNA.CO.IN)(9911222261)(RESPONDENT) ROHIT MADAN(RAVI.AKSHAY1918@GMAIL.COM)(8448826400)(PETITIONER) UNION OF INDIA, RAJESH GOGNA(UOIDHC@GMAIL.COM, RAJESH@GOGNA.CO.IN)(1123384193)(RESPONDENT) ROHIT MADAN(ROHITMDA@GMAIL.COM)(8178373118)(PETITIONER) BABBU SINGH(BSSVKZOREX@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(PETITIONER)		
27	W.P.(C)-3175/2024 CM APPL. 13091/2024 CM APPL. 21209/2024	LA POLO INTERNATIONAL PRIVATE LIMITED & ANR. V/s NATIONAL GALLERY OF MODERN ART & ANR.	PRATEEK KHANNA	
		OTHER DETAILS OF ADVOCATES: JVK AND ASSOCIATES(PRATEEK@JVKASSCIATES.COM)(9810090901)(PETITIONER) SACHIN GUPTA(SACHIN.BEYONDDDESIGNS@GMAIL.COM)()(RESPONDENT) NATIONALGALLERY OF MODERN ART(DGNGMA@GMAIL.COM, JYOTI.NGMA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) JVK & ASSOCIATES(PRATEEK@JVKASSOCIATES.COM)(9971586998)(PETITIONER) DGNGMA, SACHIN GUPTA(DGNGMA@GMAIL.COM, SACHIN.BEYONDDDESIGNS@GMAIL.COM)()(RESPONDENT)		

COURT NO. 10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
 AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
 ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
 COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	MAC.APP.-630/2024	VISHAL V/s HDFC ERGO GIC LTD & ORS.	ARIHANT JAIN	
		OTHER DETAILS OF ADVOCATES: V K VASHISTHA (ARIHANT1992@HOTMAIL.COM)(7048949011)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
2	C.R.P.-56/2025 CM APPL. 9907/2025 CM APPL. 9908/2025 CM APPL. 9909/2025	VANDANA SODHI V/s RAAJIV YADUVANSHI	VIVEK KUMAR NASA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES:		
3	MAC.APP.-116/2025 CM APPL. 8892/2025	SANJEEV KUMAR DABAS V/s SMT SUSHILA DEVI AND ORS.	AMAYA M NAIR	
		OTHER DETAILS OF ADVOCATES: MAHIPAL MALIK (MAHIPALRAJPUTADV@GMAIL.COM)(9810955280)(PETITIONER) YOGESH KUMAR(YOGIADVOCATE1@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
4	C.R.P.-183/2022	SHYAM LAL V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	RACHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: RACHIT GUPTA(GUPTAR_RACHIT@YAOO.IN)(9953945544)(PETITIONER) MUNICIPAL(COMMISSION@MCD.NIC.IN)()(RESPONDENT) DEPUTY(ZONESP6@GMAIL.COM)()(RESPONDENT) DHO(DHOCITYZONE@GMAIL.COM)()(RESPONDENT)		
5	C.R.P.-246/2024 CM APPL. 48023/2024 CM APPL. 48024/2024 CM APPL. 67742/2024 CM APPL. 67743/2024	SUSHMA GAUR SHARMA V/s MANISH GOYAL & ORS.	MANOJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: GARG & ASSOCIATES(GARGLAWNEWDELHI@YAHOO.CO.IN)(9811080423)(PETITIONER) SUSHMA GAUR(SUSHMAGAUR8289@GMAIL.COM)(9310999253)(PETITIONER)		

		SAVITA()(9650168920)(RESPONDENT) MANISH GOYAL()(9871187511)(RESPONDENT) MANOJ GAUR()(9818542339)(RESPONDENT) MAONJ KUMAR GARG(GARGLAWNEWDELHI@YAHOO.CO.IN)(9811080423)(PETITIONER)	
6	C.R.P.-339/2024	AZAZ AHMAD ALIAS AJAJ AHMAD V/s RAJEEV ARORA	ASHISH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR(ASHISHSHARMA379@GMAIL.COM)(9313471929)(PETITIONER)	
AFTER NOTICE MISC. MATTERS			
7	CM APPL. 71986/2024(CM For Restoration) In C.R.P.-106/2023(Disposed off case)	ATTAR SINGH V/s NITIN SHOKEEN & ANR.	PANKAJ KUMAR SRIVASTAV
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV()(9560838391)(PETITIONER)	
8	C.R.P.-289/2023 CM APPL. 52827/2023	SMT LOVELY @ NAINA V/s ASHISH TRIPATHI	ANUBHAV SINGH, SANJAY MISHRA
		OTHER DETAILS OF ADVOCATES: ANUBHAV SINGH(ANUBHAVJANGHU@GMAIL.COM)(9999355333)(PETITIONER) ANUBHAV SINGH(ANUBHAVJANGHU@GMAIL.COM)(9999355333)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(RESPONDENT)	
9	C.R.P.-314/2024 CM APPL. 63266/2024 CM APPL. 63268/2024	OM PRAKSH MALHOTRA & ANR. V/s SACHIN MALHOTRA	TUSHAR ANAND
		OTHER DETAILS OF ADVOCATES: TUSHAR ANAND & ASEEM NAYYAR(ADV.TUSHARANAND@GMAIL.COM)(9999342007)(PETITIONER) PURVESH(PURVESHBUTTAN@GMAIL.COM)(0)(RESPONDENT) PURVESH(PURVESHBUTTAN@GMAIL.COM)(0)(RESPONDENT)	
10	C.R.P.-374/2024 CM APPL. 72232/2024	DINESH SINGHAL V/s DEEPAK JAIN & ANR.	RAKESH AGRAWAL, PRADEEP KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: AGRAWAL BROTHER(ABCLEGAL@GMAIL.COM)(9891903838)(PETITIONER) DEEPAK(DEEPAKJAINLEO@YAHOO.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) PRADEEP KUMAR SHARMA(PKADVOCATE64@GMAIL.COM)(9990148880)(PETITIONER)	
11	MAC.APP.-888/2018 CM APPL. 41410/2018 CM APPL. 9052/2024	THE ORIENTAL INSURANCE CO LTD V/s SANTOSH GUPTA & ORS	PANKAJ SETH, SUBHASH CHANDRA LOCHAKIA
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH()(9811912254)(PETITIONER) JITENDRA KUMAR(JANDKAK@GMAIL.COM)(9873543120)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)	
12	MAC.APP.-1027/2018	ARUN V/s SHEELA RANI & ORS(IFFCO TOKIO INSURANCE CO LTD)	LAVE KUMAR SHARMA, SOURABH PAHWA, LUCKY TIWARI, VRINDA BHANDARI, DEVA NAND
		OTHER DETAILS OF ADVOCATES: LAVE KUMAR SHARMA()(9211344313)(PETITIONER) LUCKY TIWARI(ADVLUCKY197@GMAL.COM)(9015829924)(PETITIONER) VRINDA BHANDARI(VRINDABHANDARI89@GMAIL.COM)(9711680348)(PETITIONER) DEVA NAND(ANANDDEV2011@YAHOO.COM)(7982469008)(PETITIONER)	
13	MAC.APP.-569/2023 CM APPL. 66306/2023	BABY SACHI V/s SH DEVI DUTT & ORS.	ASHISH CHAUHAN
		OTHER DETAILS OF ADVOCATES: A K ASSOCIATES(OFFICE@AKASSOCIATES.ORG.IN)(9999448797)(PETITIONER) APEX(APEXLAW@HOTMAIL.COM)()(RESPONDENT)	

14	MAC.APP.-317/2024 CM APPL. 36821/2024	M/S NATIONAL INSURANCE COMPANY LTD V/s MS. RITU PANWANDA & ORS.	HETU ARORA SETHI, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
15	MAC.APP.-467/2024 CM APPL. 51261/2024 CM APPL. 59443/2024 (CROSS OBJ.)	SBI GENERAL INSURANCE COMPANY LIMITED V/s MS MEHJANBEEN & ORS.	SAMEER NANDWANI, MANISH MAINI, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT)		
16	MAC.APP.-555/2024 CM APPL. 61692/2024	RELIANCE GENERAL INSURANCE CO. LTD. V/s SUMITRA DEVI AND ORS	BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: BRIJESH BAGGA & ASSOCIATES(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) ARCHANA(ARCHANAGAUTAM13683@GMAIL.COM)(9873974124)(RESPONDENT)		
17	MAC.APP.-561/2024 CM APPL. 63115/2024 CM APPL. 63116/2024	NAVEEN KUMAR V/s ASSISTANT MANAGER IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED & ORS.	SANGRAM SINGH	
		OTHER DETAILS OF ADVOCATES: SANGRAM SINGH & ASSOCIATES(ADVSANGRAMSINGH25@GMAIL.COM)(9990785147)(PETITIONER) SANGRAM SINGH & ASSOCIATES(ADVSANGRAMSINGH25@GMAIL.COM)(9990785147)(PETITIONER) SANGRAM SINGH & ASSOCIATES(ADVSANGRAMSINGH25@GMAIL.COM)(9990785147)(PETITIONER) ASSISTANT MANAGER(INFO@IFFCOTOKIO.CO.IN)(0)(RESPONDENT) KAVITA()(9808865372)(RESPONDENT) IFFCO (INFO@IFFCOTOKIO.CO.IN)(0)(RESPONDENT) KAVITA()(9808865372)(RESPONDENT) ASSISTANT MANAGER(INFO@IFFCOTOKIO.CO.IN)(0)(RESPONDENT) KAVITA()(9808865372)(RESPONDENT)		
FOR FINAL HEARING				
18	CM(M)-84/2020 CM APPL. 3039/2020 WITH C.R.P. 90/2019	CHANDER MOHAN KHANDELWAL V/s HEMANT WADHWA	RAJEEV KUMAR & ASSOCIATES, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR & ASSOCIATES()(9868592272)(PETITIONER) SUNIL KUMAR(SUNIL20061994K@GMAIL.COM)(9958574284)(PETITIONER)		
19	MAC.APP.-327/2015 CM APPL. 6325/2015 CM APPL. 6326/2015 WITH MAC.APP. 868/2015	RELIANCE GEN INS CO LTD V/s RASHID ALI & ORS	SHANTHA DEVI RAMAN, O P MANNIE AND MANISH MAINI	
		OTHER DETAILS OF ADVOCATES:		
20	MAC.APP.-868/2015	RASHID ALI V/s RELIANCE GENERAL INSURANCE CO LTD & ORS	O P MANNIE, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES:		
21	MAC.APP.-969/2018 CM APPL. 45771/2018 WITH MAC.APP. 190/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s CHANDER @ MONU & ORS	SHANTHA DEVI RAMAN, YASH PAL LAROYA, BRIJESH BAGGA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		

22	MAC.APP.-190/2019 WITH MAC.APP. 969/2018	CHANDER @ MONU V/s IFFCO TOKIO GENERAL INSURANCE COMPANY & ORS	Y P LAROYA, BRIJESH BAGGA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
23	MAC.APP.-73/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD V/s BABLU & ORS.	ANKIT KALRA	
		OTHER DETAILS OF ADVOCATES: ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9313121222)(PETITIONER)		
24	MAC.APP.-323/2023	BILAS MANDAL V/s RAJ PAL AND ORS (UNITED INSURANCE CO. LTD.)	ARUN YADAV, NEERJA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(PETITIONER) PRATAP SINGH , ARUN YADAV(PRATAP.SINGYADAV@YAHOO.COM)(9911099902)(PETITIONER) RAJEEV KUMAR(RAJEEVKUMAR51082@GMAIL.COM)()(RESPONDENT) NEERJA SACHDEVA(NEERJASACHDEVA@GMAIL.COM)(9810835738)(PETITIONER)		
25	MAC.APP.-402/2023 CM APPL. 44184/2023	ROHTASH KUMAR V/s SANGEETA VERMA & ORS.	SHIV PRAKASH PANDEY, MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIV PRAKASH PANDEY(SHARMISTHA11111@GMAIL.COM)()(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANOJ KUMAR (MANOJRAJPUT.COM@GMAIL.COM)(8527829773)(RESPONDENT)		
26	MAC.APP.-524/2023 CM APPL. 61071/2023	SUSHILA V/s SHRIRAM GENERAL INSURANCE COMPANAY LIMITED	NAGENDRA KASANA, KSHITIJ MITTAL, YASHARTH KANT	
		OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA()(9818518620)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) KSHITIJ MITTAL(ADV.KSHITIJMITTAL@GMAIL.COM)(9461609441)(RESPONDENT) YASHARTH KANT(YASHARTHKANT@GMAIL.COM)(9868764863)(PETITIONER)		
FOR ARGUMENT				
27	C.R.P.-237/2024 CM APPL. 45090/2024	SHRI REWATI PRASAD V/s SHRI RATTAN LAL & ORS.	DHRUV KUMRA, RAJINDER MATHUR	
		OTHER DETAILS OF ADVOCATES: DHRUV KUMRA AND ASSOCIATES(DHRUVKUMRA@GMAIL.COM)(9871195870)(PETITIONER) RAJINDER MATHUR(RAJINDERMATHURADVOCATE@GMAIL.COM)(9810085889)(RESPONDENT)		
28	FAO-165/2023 CM APPL. 35362/2023 CM APPL. 35363/2023	MS POOJA ARORA & ANR. V/s MEENAKSHI GUPTA	ANIL SHARMA, DHIRAJ SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA, PROMD SAIGAL(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) ANIL SHARMA , PRAMOD SAIGAL(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) RRLEGAL(INFO@RRLEGAL.IN)()(RESPONDENT) MEENAKSHI GUPTA()(9810649372)(RESPONDENT) DHIRAJ SACHDEVA(SACHDEVA.DHIRAJ@GMAIL.COM)(9818114050)(PETITIONER)		
29	MAC.APP.-271/2019 CM APPL. 8300/2019 WITH MAC.APP. 408/2019	NATIONAL INSURANCE CO LTD V/s RAIS AHMED & ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9810081811)(PETITIONER)		

30	MAC.APP.-408/2019	RAIS AHMED & ANR V/s NATIONAL INSURNACE CO LTD & ORS	RAJ KUMAR, PRADEEP GAUR & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR()(9871698896)(PETITIONER)		
31	MAC.APP.-184/2024 CM APPL. 18478/2024	IFFCO TOKIO GENERAL INSURANCE CO. LTD V/s MS RAJNI AND OTHERS	BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: BRIJESH BAGGA & ASSOCIATES(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) SANJEEV(SANJEEVKPALLA@GMAIL.COM)()(RESPONDENT)		
32	MAC.APP.-273/2024 CM APPL. 30878/2024 CM APPL. 46302/2024 WITH MAC.APP. 428/2024	MAGMA HDI GIC LTD V/s BEBI DEVI & ORS.	VED VYAS TRIPATHI, PANKAJ GUPTA, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: VED VYAS TRIPATHI(VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER) T R KASHYAP()(9810893027)(RESPONDENT) VED TRIPATHI(VEDTRIPATHI@LIVE.COM)(0)(PETITIONER) PANKAJ GUTPA (ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT)		
33	MAC.APP.-428/2024 CM APPL. 46131/2024	SMT BABI DEVI AND ANOTHER V/s NEERAJ AND ANOTHER	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES:		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CONT.CAS(C)-1864/2024 WITH RFA 197/2022	1. SHELLY KAPUR V/s PROMIL KAPOOR & ORS.	KAJAL CHANDRA	
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA (KAJAL.CHANDRA@YAHOO.COM)(8287386432)(PETITIONER) HARSHVARDHAN (HARSHVARDHAN@DUCK.COM)(0)(RESPONDENT)		
2	CM APPL. 76061/2024 CM APPL. 76062/2024 CM APPL. 5228/2025 In RFA-197/2022 WITH CONT.CAS(C) 1864/2024	SHELLY KAPUR V/s PROMIL KAPOOR & ANR.	RAHUL BINDAL, KAJAL CHANDRA, SHWETA KAPOOR, SUMIT NAGPAL, KAJAL CHANDRA, HARSHVARDHAN PANDEY, ASLAM AHMED JAMAL, SUMIT NAGPAL	
		OTHER DETAILS OF ADVOCATES: KATHPALIA ASSOCIATES(KATHPALIA.ASSOCIATES@YAHOO.COM)(9818780225)(PETITIONER) PM LAW(PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) KAJAL CHANDRA , PRERNA CHOPRA (KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) KAJAL CHANDRA (KAJAL.CHANDRA@YAHOO.COM)(9667489743)(PETITIONER) HARSHVARDHAN(HARSHVARDHAN@DUCK.COM)()(RESPONDENT) KAJAL CHANDRA , PRERNA CHOPRA(KAJAL.CHANDRA@YAHOO.COM)(8287386432)(PETITIONER) HARSHVARDHAN(HARSHVARDHAN@DUCK.COM)(0)(RESPONDENT) PROMIL KAPUR(PROMILKAPUR@GMAIL.COM)(0)(RESPONDENT) RISHI(RISHI.KB@GMAIL.COM)(0)(RESPONDENT) KB KAPUR(KBKAPUR@VSNL.COM)(0)(RESPONDENT) SHWETA KAPOOR(ADV.SHWETAKAPOOR@GMAIL.COM)(9810138025)(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(0)(RESPONDENT) SUMIT NAGPAL(MAIL@NAGPAL.LAW)(9911995000)(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(0)(RESPONDENT) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) HARSHVARDHAN PANDEY(ADV.HARSH10@GMAIL.COM)(9953134789)(PETITIONER) ASLAM AHMED JAMAL(ASLAM.AHMED.LAW@GMAIL.COM)(9891471551)(RESPONDENT) SUMIT NAGPAL(SUMIT@NAGPAL.LAW)(9911995000)(RESPONDENT)		
3	LA.APP.-297/2024	UNION OF INDIA V/s SH. KISHAN CHAND & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) MADAN(MADANPANDEY6680@GMAIL.COM)(0)(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

4	LA.APP.-306/2024	UNION OF INDIA V/s SH. NARESH KUMAR & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) MC(MCVERMA74@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
5	LA.APP.-307/2024	UNION OF INDIA V/s SMT. ANITA & ORS.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS (RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
6	LA.APP.-308/2024	UNION OF INDIA V/s SH. KRISHAN KUMAR & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
7	RFA-38/2020	IRFAN SAIFI V/s ASHOK BIDHURI & ORS	D S CHAUHAN, NAGENDRA KASANA	
		OTHER DETAILS OF ADVOCATES: D S CHAUHAN()(9958988110)(PETITIONER) NAGENDRA KASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(RESPONDENT)		
8	RFA-242/2020 CM APPL. 25169/2020 CM APPL. 28465/2020	M/S AMBER ELECTROTECH LTD. AND ANR V/s M/S DOLLAR SECURITY AND SUPPORT SERVICES	ANEESH SHARMA, NAGENDRA KASANA, RAHUL KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: M/S AMBER ELECTROTECH LTD. AND ANR(AMBERELECTROTECH@GMAIL.COM)(9911198911)(PETITIONER) ANEESH SHARMA(ANEESH1978SHARMA@GMAIL.COM, DPANDEY452@GMAIL.COM)(9811828628)(PETITIONER) M/S DOLLAR SECURITY AND SUPPORT SERVICES(DAGARSEC_SERVICES@YAHOO.COM)(8447754968)(PETITIONER) DOLLAR SECURITY AND SUPPORT SERVICES(DAGARSEC_SERVICES@YAHOO.COM)()(RESPONDENT) ANEESH SHARMA(ANEESH1978SHARMA@GMAIL.COM)()(RESPONDENT) NAGENDRAKASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(PETITIONER) ANEESH SHARMA(ANEESH1978@SHARMA@GMAIL.COM)()(PETITIONER) NAGENDRA KASANA(KASANA.NAGENDRA@GOOGLEMAIL.COM)(9818518620)(RESPONDENT) RAHUL KUMAR JAIN(RAHULKUMARJAIN.1995@GMAIL.COM)(8447321347)(PETITIONER)		
9	W.P.(C)-15430/2006	JAY PEE HOTELS LTD. V/s MURARI LAL	ARUN BIRBAL, SURYA KANT SINGLA, SANTO MUKHERJEE, LEGAL VISTAS, SONIA ARORA, RAAVI BIRBAL, KRISHNA DEV PANDEY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) SONIA ARORA(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(PETITIONER) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(PETITIONER) KRISHNA DEV PANDEY(KRISHNADEV BHU@GMAIL.COM)(9810368562)(RESPONDENT)		

10	CM APPL. 56922/2023 In W.P.(C)-2962/2010	DELHI JAL BOARD V/s MEHMOOD AHMED & ORS.	ARVIND VERMA, SHER AFGON, SARFARAJ HUSAIN, SHER AGGON	
		OTHER DETAILS OF ADVOCATES: SHER AFGON(SHERAFGON@GMAIL.COM)(9811650754)(RESPONDENT)		
FOR FINAL HEARING				
11	RFA-127/2020 CM APPL. 6847/2020	BALVINDER SINGH V/s GURVINDER KAUR & ORS	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR()(9891010535)(PETITIONER)		
12	RFA-1/2021 CM APPL. 103/2021 CM APPL. 104/2021	BABITA & ANR. V/s HUKUM CHAND	SAKSHAM GUPTA, SAKSHAM GUPTA	
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA(NARENDERSHARMA634@GMAIL.COM)(9811480411)(PETITIONER) ARUN(ARUNYADAV8677@GMAIL.COM)()(RESPONDENT) PARTAP(PARTAP.SINGYADAV@YAHOO.COM)()(RESPONDENT) PSA LEGAL COUNSELLORS()(9871200289)(PETITIONER)		
13	W.P.(C)-6999/2002	UMA SHANKAR SHARMA V/s STATE (GOVT. OF NCT) & ANR.	ATUL KUMAR, SK JAIN, M I CHOUDHARY, AK TRIVEDI, ANJU BHATTACHARYA, HARSHIT SANWAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
14	W.P.(C)-8868/2009	NARESH CHAND GUPTA V/s SBI	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-632/2010 CM APPL. 240/2018 CM APPL. 9565/2020 WITH W.P.(C) 633/2010 W.P.(C) 1848/2010	ASHOK HOTEL(ITDC) V/s ASHOK HOTEL MAZDOOR JANTA UNION AND ORS	RAVI SIKRI, PRAMOD KUMAR, PRATABHA SINHA, SIKRI & COMPANY, ATUL NAGARAJAN	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR()(9810154103)(PETITIONER) PRATABHA SINHA()(9711401792)(RESPONDENT) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(RESPONDENT)		
16	W.P.(C)-1848/2010 CM APPL. 46809/2024	ASHOK HOTEL(ITDC) V/s WORKMEN AND ORS	RAVI SIKRI, GAJENDRA GIRI, MAYA RAM, RAVINDRA S GARIA	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-633/2010 CM APPL. 1332/2010 CM APPL. 4813/2010 CM APPL. 5618/2012	ASHOK HOTEL (ITDC) V/s ASHOK HOTEL MAZDOOR JANTA UNION	RAVI SIKRI, S.S.UPADHYAYA	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING				
18	RFA-249/2020 CM APPL. 26752/2020 CM APPL. 33446/2021 WITH RFA 253/2020 RFA 254/2020 RFA 3/2021 RFA 4/2021	RENU ANAND V/s HABITAT DESIGN AND ARTS PRIVATE LIMITED	LOKESH BHOLA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: RENU ANAND(LOKESH@LEGALICONS.IN)()(RESPONDENT) RENU ANAND(LOKESH@LEGALICONS.IN)(9999410660)(RESPONDENT) LOKESH BHOLA, KARAN GORVER(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) LOKESHBHOLA(LOKESHBHOLA@GMAIL.COM)(9999410660)(PETITIONER) HABITAT DESIGN AND ARTS PRIVATE LIMITED(LOKESH@LEGALICONS.IN)()(PETITIONER) HABITAT DESIGN AND ARTS PRIVATE LIMITED(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER)		

		RITU, AJAY JAIN(RITUPR77@GMAIL.COM, AJAYJAIN.ARCHITECT@GMAIL.COM)(9315829565)(RESPONDENT) HRISHIKESH BAURAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		
19	RFA-253/2020 CM APPL. 26916/2020	ARUN ANAND V/s HABITAT DESIGN AND ARTS PRIVATE LIMITED	LOKESH BHOLA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHOLA, KARAN GROVER & SANCHIT GAWRI(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) HABITAT DESIGN & ARTS PVT LTD(RITUPR77@GMAIL.COM)(9315829565)(RESPONDENT) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		
20	RFA-254/2020 CM APPL. 26924/2020 CM APPL. 33447/2021	ARUN ANAND V/s HABITAT DESIGN AND ARTS PRIVATE LIMITED	LOKESH BHOLA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHOLA, KARAN GROVER(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) HABITAT DESIGN & ART PVT LTD(RITUPR77@GMAIL.COM)(9315829565)(RESPONDENT) HRISHIKESH BAURAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		
21	RFA-3/2021	MS. HABITAT DESIGN AND ARTS PRIVATE LIMITED V/s ARUN ANAND	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(PETITIONER) HRISHIKESH BARUAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM, RADHIKAGUPTA144@GMAIL.COM)(9810671087)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) ARUN()(9953021511)(RESPONDENT)		
22	RFA-4/2021	MS. HABITAT DESIGN AND ARTS PRIVATE LIMITED V/s RENU ANAND	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(PETITIONER) HRISHIKESH BARUAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM, RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT)		

07.03.2025

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-786/2025	MANOJ @ BIHARI V/s STATE OF NCT OF DELHI	SWARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SWARANDEEP SINGH (ADVOCATESWARANDEEPSINGH@GMAIL.COM)(9821510040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021) BAIL APPLN. 3591/2023 FILED BY SH. MANOJ @ BIHARI (DISPOSED ON : 2024-07-15) BAIL APPLN. 787/2025 FILED BY MANOJ @ BIHARI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021)
2	BAIL APPLN.-787/2025	MANOJ @ BIHARI V/s STATE OF NCT OF DELHI	SWARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SWARANDEEP SINGH (ADVOCATESWARANDEEPSINGH@GMAIL.COM)(9821510040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021) BAIL APPLN. 3591/2023 FILED BY SH. MANOJ @ BIHARI (DISPOSED ON : 2024-07-15) BAIL APPLN. 786/2025 FILED BY MANOJ @ BIHARI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021)
SUSPENSION OF SENTENCE				
3	CRL.M.(BAIL) 1226/2024 In CRL.A.-649/2024	VINAY KUMAR V/s STATE OF DELHI	ISHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH(ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-267/2018)
4	CRL.M.(BAIL) 1332/2024 In CRL.A.-716/2024	RAJ KISHORE @ KISHORE V/s STATE (NCT OF DELHI)	TUSHAR GUPTA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARINAY GUPTA(PARINAYGUPTA24@GMAIL.COM)(7042805393)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-260/2016)
5	CRL.M.(BAIL) 1662/2024 In CRL.A.-925/2024	RAVINDER SINGH V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA (VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-425/2010) CRL.M.C. 1953/2011 FILED BY MAHENDER SINGH (DISPOSED ON : 2011-10-10) BAIL APPLN. 1626/2011 FILED BY RAVINDER SINGH (DISPOSED ON : 2012-03-02)

				BAIL APPLN. 1294/2012 FILED BY MAHENDER SINGH & ANR. (DISPOSED ON : 2012-12-20) BAIL APPLN. 1751/2012 FILED BY PARMINDER SINGH (DISPOSED ON : 2012-12-20) CRL.REV.P. 613/2013 FILED BY MAHENDER SINGH (DISPOSED ON : 2014-10-13) CRL.REV.P. 578/2013 FILED BY MAHENDER SINGH (DISPOSED ON : 2014-10-13) CRL.M.C. 4095/2018 FILED BY MAHENDER SINGH (DISPOSED ON : 2020-02-06) P.S.-FIR NO. :(MEHRAULI-425/2010)
6	CRL.M.(BAIL) 2145/2024 In CRL.A.-1190/2024	SONU S/O SHRI BEN SINGH V/s STATE OF NCT OF DELHI	MANIKA TRIPATHY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATTACHARAYA(GAURAV.ADVBHATTACHARYA@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-696/2017)
PAROLE/FURLOUGH				
7	W.P.(CRL)-591/2025 CRL.M.A. 5369/2025	JAGDISH V/s STATE OF NCT OF DELHI	ABHINAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAHINDRA PARK-989/2015) BAIL APPLN. 1682/2016 FILED BY JAGDISH (DISPOSED ON : 2016-10-19) BAIL APPLN. 39/2019 FILED BY JAGDISH PRASAD (DISPOSED ON : 2019-04-24) CRL.A. 1373/2019 FILED BY JAGDISH (DISPOSED ON : 2023-06-26) P.S.-FIR NO. :(MAHINDRA PARK-989/2015)
8	W.P.(CRL)-601/2025 CRL.M.A. 5572/2025	GHANSHYAM @JAVED V/s STATE NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHUNNU BAGHEL(ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-7/2001) CRL.A. 885/2005 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2009-09-01) W.P.(CRL) 603/2010 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2010-07-22) W.P.(CRL) 496/2011 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2011-04-20) W.P.(CRL) 298/2013 FILED BY KISHOR KUMAR (DISPOSED ON : 2013-04-01) W.P.(C) 3631/2013 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2013-05-28) W.P.(CRL) 928/2013 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2013-07-24) W.P.(CRL) 750/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-05-22) W.P.(CRL) 1283/2014 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2014-09-17) W.P.(CRL) 2503/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-12-17) W.P.(CRL) 920/2015 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2016-12-02) W.P.(CRL) 918/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-05-12) W.P.(CRL) 1720/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-08-14) W.P.(CRL) 25/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-03-15) W.P.(CRL) 2736/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-11-18)

				<p>W.P.(CRL) 285/2017 FILED BY KISHORE KUMAR (DISPOSED ON : 2017-03-24)</p> <p>W.P.(CRL) 3295/2016 FILED BY GHANSHYAM (DISPOSED ON : 2016-12-06)</p> <p>W.P.(CRL) 706/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-05-02)</p> <p>W.P.(CRL) 2911/2018 FILED BY KISHORE KUMAR (DISPOSED ON : 2018-11-22)</p> <p>W.P.(CRL) 170/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-02-19)</p> <p>W.P.(CRL) 3384/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-11-02)</p> <p>W.P.(CRL) 3071/2019 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2019-11-01)</p> <p>W.P.(CRL) 89/2020 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2020-05-21)</p> <p>W.P.(CRL) 3335/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-11-29)</p> <p>W.P.(CRL) 973/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-05-07)</p> <p>W.P.(CRL) 1068/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-10-18)</p> <p>W.P.(CRL) 2162/2021 FILED BY GHANSHYAM@JAVED (D. OF HEARING : 2025-07-16)</p> <p>W.P.(CRL) 2462/2021 FILED BY GHANSHAYM @ JAVED (DISPOSED ON : 2023-05-01)</p> <p>W.P.(CRL) 1232/2022 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2022-05-25)</p> <p>W.P.(CRL) 1077/2023 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-09-10)</p> <p>W.P.(CRL) 2242/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2024-08-06)</p> <p>W.P.(CRL) 1578/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2023-05-29)</p> <p>W.P.(CRL) 3243/2023 FILED BY GHANSHYAM @ JAVED S/O KISHAN LAL (DISPOSED ON : 2025-02-10)</p> <p>W.P.(CRL) 489/2024 FILED BY GHANSHYAM @ JAVED S/O LATE KISHAN LAL (DISPOSED ON : 2024-04-01)</p> <p>W.P.(CRL) 1438/2024 FILED BY GHANSHYAM @ JAVED & ORS. (DISPOSED ON : 2024-05-09)</p> <p>W.P.(CRL) 3309/2024 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-11-12)</p> <p>W.P.(CRL) 105/2025 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2025-04-03)</p> <p>P.S.-FIR NO. :(CIVIL LINES-7/2001)</p>
FOR ADMISSION				
9	CRL.M.C.-5064/2023	JAINOOR V/s STATE & ANR.	DHEERAJ KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: NITISH NENIWAL (NITISHKUMAR66457@GMAIL.COM)(9999862814)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-70/2018)
AFTER NOTICE MISC. MATTERS				
10	CRL.M.(BAIL) 416/2025 In BAIL APPLN.- 3684/2024(Disposed off case)	PRAVEEN @ SITU V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARVEEN DABAS (PARVDABAS@GMAIL.COM)(9899914199)(PETITIONER) VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER)		P.S.-FIR NO. :(NARELA-439/2021)

11	CRL.A.-433/2024 CRL.M.A. 13733/2024 CRL.M.A. 13734/2024	HEMA BAJAJ V/s STATE OF NCT OF DELHI & ANR.	KUNAL NEGI, CHAMAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL (KUNAL@RAGUELLAW.COM)(9999279361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHAMAN KUMAR SHARMA(CHAMANSHARMAADVOCATE1975@GMAIL.COM)(9811861348)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-1058/2021)
12	CRL.A.-689/2024 CRL.M.A. 22866/2024	MS X V/s STATE NCT OF DELHI AND ANR	JYOTI BABBAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: JYTOI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV KUMAR(CH.GAURAVDALAL@GMAIL.COM)(9891262268)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-111/2019) W.P.(CRL) 1229/2023 FILED BY XYZ (DISPOSED ON : 2023-05-01) P.S.-FIR NO. :(VASANT KUNJ NORTH- 111/2019)
13	CRL.A.-1146/2024 CRL.M.A. 36799/2024 CRL.M.A. 36800/2024	PS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: H.K SHEKHAR ()(9810767301)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-292/2013) BAIL APPLN. 286/2014 FILED BY NAND KISHORE SHARMA (DISPOSED ON : 2014-03- 20) P.S.-FIR NO. :(HAUZ KHAS-292/2013)
14	CRL.M.A. 1700/2025 In CRL.A.-1194/2024	SOHEL @ BABLU @ BACCHAN KHAN V/s STATE (NCT OF DELHI)	ASHUTOSH KAUSHIK(DHCLSC), ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANILJARYAL THAKUR (ANILJARYAL@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-176/2017)
15	CRL.M.C.-2292/2023 CRL.M.A. 8638/2023 CRL.M.A. 8640/2023	MRS. SHILPA AGARWAL V/s THE STATE (NCT OF DELHI)	ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR (ASHU2698@GMAIL.COM)(9717284820)(PETITIONER) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DEFENCE COLONY-77/2012) BAIL APPLN. 174/2013 FILED BY RAKESH KUMAR AGGARWAL & ANR. (DISPOSED ON : 2013-04-23) CRL.M.C. 234/2015 FILED BY RAKESH KUMAR AGARWAL & ORS (DISPOSED ON : 2015-07-29) P.S.-FIR NO. :(DEFENCE COLONY-77/2012)
16	CRL.M.C.-3515/2023 CRL.M.A. 13355/2023 CRL.M.A. 31371/2023	SURINDER KAUR GROVER V/s STATE (GOVT. OF NCT OF DELHI & ANR. & ORS.	RAHUL KUMAR SINGH, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: GAURI GUPTA(GATALEAGALASSOCIATES@YAHOO.CO.IN)()(PETITIONER) GAURI GUPTA (GATALEGALASSOCIATES@YAHOO.CO.IN)(9811966887)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-42/2023)

17	CRL.M.C.-4645/2023	RAKESH GOYAL V/s BHUPINDER SHOKEEN	VIRENDRA SINGH, ASHOK KUMAR DHIRYAN	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR DHIRYAN(ASHOK111182@GMAIL.COM)(9871773326)(PETITIONER)		
18	CRL.M.C.-6642/2023 CRL.M.A. 24886/2023 WITH CRL.M.C. 7822/2023 CRL.M.C. 7823/2023 CRL.M.C. 8359/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHNAN (ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) ABHIJEET (ABHIJEET@SAMVADPARTNERS.COM)()(RESPONDENT) SANJEEV (ASANJEEV117@GMAIL.COM)()(RESPONDENT) ARJUN KRISHNAN(EMAIL@ARJUNKRISHNAN.NET)(9818368288)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER)		
19	CRL.M.C.-7822/2023 CRL.M.A. 29174/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKUR SINGH(ANKUR@SAMVADPARTNERS.COM)(9695100202)(PETITIONER) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)()(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
20	CRL.M.C.-7823/2023 CRL.M.A. 29175/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) SANJAY(SANJAY@ORENDACORP.COM)()(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
21	CRL.M.C.-8359/2023 CRL.M.A. 31133/2023 CRL.M.A. 31134/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKUR SINGH(ANKUR@SAMVADPARTNERS.COM)(9695100202)(PETITIONER) ARJUN KRISHNAN (ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
22	CRL.M.C.-7184/2023	TASNEEM MULLA SHABBIR BHAI MOAIYADI V/s AIR CUSTOMS	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER) VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-VII(AP)10/P AND I/1551-B/ARRIV)
23	CRL.M.C.-7218/2023 CRL.M.A. 26931/2023 WITH CRL.M.C. 7784/2023	SULTAN & ORS. V/s STATE THROUGH SHO PS NEW ASHOK NAGAR NEW DELHI & ANR.	RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEKSHA (DEEKSHALAWFIRM2017@GMAIL.COM)(9871344440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-179/2017) CRL.M.C. 7784/2023 FILED BY ANITA VERMA & ANR. (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(NEW ASHOK NAGAR-179/2017)
24	CRL.M.C.-7784/2023 CRL.M.A. 28980/2023	ANITA VERMA & ANR. V/s STATE & ANR.	RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH AGGARWAL(DEEKSHALAWFIRM2017@GMAIL.COM)(9810179438)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-177/2017)

25	CRL.M.C.-30/2025 CRL.M.A. 156/2025	CORPORATE ADVISORY GROUP V/s M/S PIONEER INFRASTRUCTURE PVT LTD	AASTIK DHINGRA	
		OTHER DETAILS OF ADVOCATES: AASTIKDHINGRA(AASTIKDHINGRA@OUTLOOK.COM)(9873478231)(PETITIONER) RANDHEER (KRANDHIR@GMAIL.COM)(0)(RESPONDENT)		
26	W.P.(CRL)-393/2025	HARPAL SINGH V/s ST ATE OF NCT OF DELHI	SUDARSHAN RAJAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KHAIRWAL (SK.ADV30@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-58/2012) CRL.A. 1054/2015 FILED BY HARPAL SINGH (DISPOSED ON : 2018-02-07) W.P.(CRL) 1911/2018 FILED BY HARPAL SINGH (DISPOSED ON : 2018-07-17) W.P.(CRL) 2051/2019 FILED BY HARPAL SINGH (DISPOSED ON : 2019-07-26) P.S.-FIR NO. :(RANI BAGH-58/2012)
27	W.P.(CRL)-613/2025	RAUSHAN KHATOON & ANR. V/s UNION OF INDIA & ORS.	AKSHAY BEDI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BEDI (AKSHAY17BEDI@GMAIL.COM)(8826364726)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 21
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-3640/2011 CM APPL. 3287/2023 WITH W.P.(C) 3681/2011 W.P.(C) 3898/2011	DTC V/s SHRI BRAHAM PRAKASH	SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-3681/2011	DTC V/s ASHOK KUMAR	SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-1238/2014	ARVIND WADHWA V/s THE GENERAL MANGER (ENGINEERING) AIR INDIA LTD.	NITIN GAUR, M/S BHASIN & CO.	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-5834/2016	M/S SHREE ACIDS AND CHEMICALS LTD. V/s EMPLOYEES PROVIDENT FUND ORGANIZATION	JK CHAUDHARY, ABHIK MISHRA., DEEPAK GAUR, SUSHIL KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: DEEPAK GAUR(ADVOCATEDEEPAKGAUR@OUTLOOK.COM)(9990590642)(PETITIONER) SUSHIL KUMAR DUBEY(SUSHILDUBEY.ADV@GMAIL.COM)(9910920692)(PETITIONER)		

5	W.P.(C)-8713/2017 CM APPL. 35715/2017 CM APPL. 35716/2017	SUKH PAL SINGH V/s DELHI TRANSPORT CORPORATION & ANR	S.N. PARASHAR, ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(RESPONDENT)		
6	W.P.(C)-1871/2018 CM APPL. 7778/2018 CM APPL. 46035/2018 CM APPL. 50262/2018	WRITER SAFEGUARD PRIVATE LIMITED V/s SECRETARY (LABOUR), GOVERNMENT OF NCT OF DELHI & ORS	AMIT SETH, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SETH()(9212549137)(PETITIONER) RAKESH KUMAR()(9818946602)(PETITIONER) RAKESH KUMAR()(9818946602)(PETITIONER)		
7	W.P.(C)-10547/2018	AROON AVIATION SERVICES PVT. LTD. V/s UNION OF INDIA AND ORS.	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA()(9910847658)(PETITIONER)		
8	W.P.(C)-12922/2019 CM APPL. 52731/2019	ELENTEC INDIA PRIVATE LIMITED V/s YOGESH PAL SINGH	RAJESH K. PANDIT AND CO., ZAHID ALI	
		OTHER DETAILS OF ADVOCATES: RAJESH K. PANDIT AND CO.()(9810790787)(PETITIONER) ZAHID ALI(ADV.ZAHID76@GMAIL.COM)(9871099868)(PETITIONER)		
9	W.P.(C)-13019/2019 CM APPL. 53125/2019 CM APPL. 8613/2022 CM APPL. 23084/2022 CM APPL. 15299/2023	SOUTH DELHI MUNICIPAL CORPORATION V/s SUSHIL KUMAR	ARJUN BIRBAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ARJUN BIRBAL()(9810029802)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) RAJIV AGARWAL AND MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9841114275)(RESPONDENT) MR. ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM, ARUNBIRBAL@GMAIL.COM)(9810029802)(PETITIONER) RAJIV AGARWAL AND MEGHNA DE (RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIV(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT)		
10	RFA-139/2023 CM APPL. 8536/2023 CM APPL. 51266/2023	SATYA PAL CHHABRA (SINCE DECEASED) THROUGH LRS & ORS. V/s PUSHPA LATA CHHABRA SINCE DECEASED THROUGH LRS	SOHIL SHARMA, LEENA TUTEJA, LEENA TUTEJA	
		OTHER DETAILS OF ADVOCATES: JAYANT TRIPATHI, HARDIK NAGPAL(TRIPATHI.JAYANT@GMAIL.COM, LEGAL.HARDIK@GMAIL.COM)(9891871186)(PETITIONER) SATYA PAL CHHABRA()(9820059894)(PETITIONER) VIKAS CHHABRA()(9810059894)(PETITIONER) ARCHANA CHHABRA()(9997699989)(RESPONDENT) JAYANT (TRIPATHI.JAYANT@GMAIL.COM)()(PETITIONER) LEENA TUTEJA , ISHITA KADYAN(OFFICE.LEENATUTEJA@GMAIL.COM)(9810049061)(RESPONDENT) HARDIK(LEGAL.HARDIK@GMAIL.COM)()(RESPONDENT) LEENA TUTEJA(LEENATUTEJA25@GMAIL.COM)(9810049061)(RESPONDENT)		
11	RFA-225/2023 WITH RFA 226/2023	RAKESH KUMAR V/s SH AJAY KUMAR & ORS.	SAKSHAM SAXENA, U M TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K SINGH BAJWA ()(9818675540)(PETITIONER) R()(9718389998)(RESPONDENT) R()(9718714949)(RESPONDENT) R()(9999364344)(RESPONDENT)		

		U M TRIPATHI(ADVOCATEUMTRIPATHI@GMAIL.COM)(9891363648)(PETITIONER)	
12	RFA-226/2023 CM APPL. 13344/2023 CM APPL. 13346/2023	RAKESH KUMAR & ANR. V/s SH. AJAY KUMAR	SAKSHAM SAXENA, U M TRIPATHI
		OTHER DETAILS OF ADVOCATES: R K SINGH BAJWA & ASSOCIATES()(9818675540)(PETITIONER) RAKESH KUMAR()(9911625863)(PETITIONER) AJAY KUMAR()(9999364344)(RESPONDENT) U M TRIPATHI(ADVOCATEUMTRIPATHI@GMAIL.COM)(9891363648)(PETITIONER)	
13	RFA-958/2023 CM APPL. 15201/2024 (CROSS OBJ.) CM APPL. 15202/2024	SUSHILA V/s SUNIL KUMAR	AMAN PANWAR, VED PAL RANA
		OTHER DETAILS OF ADVOCATES: APLAW (APLAW.DELHI@GMAIL.COM)()(PETITIONER) V P RANA (VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(RESPONDENT)	
14	RFA-552/2024 CM APPL. 49354/2024 CM APPL. 49355/2024	RAJ KUMAR V/s ASHUTOSH KUMAR	GOVINDA JHA
		OTHER DETAILS OF ADVOCATES:	
15	RFA-815/2024 CM APPL. 68460/2024	SUNIL KUMAR TANDON V/s SMT. SHWETA YADAV & ORS.	DEEPAK VOHRA
		OTHER DETAILS OF ADVOCATES: DEEPAK VOHRA (ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER) R()(952092054)(RESPONDENT) R()(9811050505)(RESPONDENT)	
16	W.P.(C)-6672/2024 CM APPL. 27745/2024 CM APPL. 2292/2025	MUNICIPAL CORPORATION OF DELHI V/s RAJE SINGH	DIVYA SWAMY, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER) RAJIV AGARWAL(RAJIV@RAJIVAGARWAL.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)	
CONNECTED MATTERS (ANMM)			
17	W.P.(C)-13550/2023 WITH W.P.(C) 13552/2023 W.P.(C) 13564/2023 W.P.(C) 13569/2023 W.P.(C) 13570/2023 W.P.(C) 13573/2023	INDRAJIT CHOUDHURY V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR
		OTHER DETAILS OF ADVOCATES: FIDEL SIBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) STATESMEN LTD.(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM)()(RESPONDENT) THE STATESMAN(DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) STATESMAN(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)	
18	W.P.(C)-13552/2023	KRITI NATH JHA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR
		OTHER DETAILS OF ADVOCATES: FIDEL SIBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) STATESMAN(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)	

19	W.P.(C)-13564/2023	VIDHU JINDAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
20	W.P.(C)-13569/2023	PARVINDER KUMAR SHARMA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
21	W.P.(C)-13570/2023	KAILASH CHANDRA JUYAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
22	W.P.(C)-13573/2023	ARUN KUMAR MATHUR V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
23	W.P.(C)-13634/2023 WITH W.P.(C) 13550/2023	AVTAR KRISHAN MATHUR V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SH. GURMUKHLI SINGH(LABDLCNW.DELHI@GMAIL.COM ,DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
24	W.P.(C)-13749/2023	BISHAMBER PRASAD GHILDIYAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
25	W.P.(C)-13752/2023 WITH W.P.(C) 13550/2023	BIBEK BHATTACHARJEE V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
26	W.P.(C)-13753/2023	RAVI BABU GARG V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) LABDLCNW(LABDLCNW.DELHI@GMAIL.COM,		

		STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
27	W.P.(C)-14538/2023 CM APPL. 57616/2023	ATUL KUMAR SOOD V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
28	W.P.(C)-14539/2023 CM APPL. 57633/2023	ROHIT HANDA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
29	W.P.(C)-14540/2023 CM APPL. 57705/2023	BHARAT BHUSHAN SHARMA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-14541/2023 CM APPL. 57635/2023	V.K.SHARMA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SHRI GURUMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) BHAWANA CHOPRA()(9818309049)(RESPONDENT) BHAWANA CHOPRA()(9818309049)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
31	W.P.(C)-14546/2023 CM APPL. 57644/2023	MOHAN LAL BATRA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN LTD(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
32	W.P.(C)-14558/2023 CM APPL. 57751/2023	PRADEEP KUMAR SAIGAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-5928/2023 CM APPL. 57018/2023 CM APPL. 2232/2024 CM APPL. 2258/2024 CM APPL. 46541/2024	UMANG SAGAR V/s DDA AND ANR	ASHISH NEGI, RAJIV VIG, SURENDER PAL S. CHAUHAN, JASPREET SINGH	Listing Remarks: 5 MATTER
		OTHER DETAILS OF ADVOCATES: ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) MIANALI DISTRICT COOPERATIVE HOUSE(MIANWALISOCIETYDELHI@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)(9811231233)(PETITIONER) RCS , ASHISH NEGI, TUSHAR CHAMBERS(RCOOP@NIC.IN, ASHISHNEGI@OUTLOOK.COM, TUSHARCHAMBERS@GMAIL.COM)()(RESPONDENT) JASPREET LAW(JASPREET.LAW@GMAIL.COM)()(RESPONDENT) ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) TUSHAR, JASPREET(TUSHARCHAMBERS@GMAIL.COM, JASPREET.LAW@GMAIL.COM)()(RESPONDENT) ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) TUSHAR CHAMBERS, ASPREET LAW(TUSHARCHAMBERS@GMAIL.COM, ASPREET.LAW@GMAIL.COM)(0)(RESPONDENT) JASPREET SINGH (JASPREET.LAW@GMAIL.COM)(9899641617)(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-1234/2024 CM APPL. 71396/2024 CM APPL. 71397/2024 WITH W.P.(C) 15186/2024	SHRI SUBHASH V/s DELHI DEVELOPMENT AUTHORITY DDA & ORS.	TUSHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SHARMA(TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SHOBHANA(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) THE SUB DIVISIONAL MAGISTRATE(CIVILSDM@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) TUSHAR SHARMA (TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) CIVIL SDM(CIVILSDM@NIC.IN)(0)(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)(0)(RESPONDENT) ANKIT MITTAL(MITTALSOLICITORS@GMAIL.COM)(0)(RESPONDENT)		

		CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
3	W.P.(C)-15186/2024 CM APPL. 63606/2024	BIRENDER SINGH NEGI & ORS. V/s DELHI DEVELOPMENT AUTHORITY	VED PAL RANA
		OTHER DETAILS OF ADVOCATES: V.P. RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
4	CONT.CAS(C)- 339/2008(Disposed off case)	J.K.MITTAL V/s K.S.MEHRA, COMMISSIONER OF MCD & ANR	J.K.MITTAL, ANUP, ANUP BAGAI, DEVENDRA NAUTIYAL, SUSHIL DUTT SALWANS, ANIL MOHAN, RAKESH MALHOTRA
		OTHER DETAILS OF ADVOCATES:	
5	CONT.CAS(C)-693/2015 CM APPL. 17675/2015 CM APPL. 12638/2018	OM PRAKASH VERMA & ORS V/s VIDYA SAGAR & ORS	RISHI KESH, RAJIV DEWAN, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY
		OTHER DETAILS OF ADVOCATES: RAJIV DEWAN()(9811673338)(PETITIONER) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(PETITIONER) SIMRAT SINGH PASAY(SSPASAY@GMAIL.COM)(8860318440)(RESPONDENT)	
6	CONT.CAS(C)-747/2015 CM APPL. 13449/2021 CM APPL. 75130/2024	PAVIT SINGH V/s PUNEET GOEL COMMISSIONER SOUTH DELHI MUNICIPAL CORPORATION & ORS	PETITIONER IN PERSON, ABHISHEK MISHRA, ABHINAV SHRIVASTAVA, M/S MALHOTRA & MALHOTRA, RAHUL CHOUDHARY, ADITYA MALHOTRA, ABHINAV SHRIVASTAVA
		OTHER DETAILS OF ADVOCATES: ABHISHEK MISHRA (ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER) MUNEESH MALHOTRA(MUNEESHMALHOTRA@INDIATIMES.COM)()(RESPONDENT) SUMI ANAND(SUMI.ANAND@SUMITLAW.COM)()(RESPONDENT) ABHISHEK MISHRA(ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER) ADITYA MALHOTRA(ADITYA@MALHOTRAANDMALHOTRA.COM)(9971274278)(PETITIONER) ABHINAV SHRIVASTAVA(GSLC@GSLC.IN)(9811954243)(PETITIONER)	
7	CONT.CAS(C)-369/2017	SARVENDRA SINGH V/s SATISH CHAHAR & ORS	AKHAND PRATAP SINGH, SHUCHISMITA, SHUCHISMITA OJHA, PURUSHOTTAM VASHISHT
		OTHER DETAILS OF ADVOCATES: SHUCHISMITA (SHUCHISMITAOJHA11SOLICITOR@GMAIL.COM)(9899248041)(RESPONDENT)	
8	CONT.CAS(C)-98/2018 CM APPL. 5464/2018	CHANNO DEVI V/s KUSUM RANI	LEGAL ALLY, SOMESH ARORA
		OTHER DETAILS OF ADVOCATES: LEGAL ALLY()(8800994493)(PETITIONER) SOMESH ARORA (SOMESH@LEGALALLY. ARUN@LEGALALLY.IN)(8800994493)(PETITIONER)	
9	CONT.CAS(C)-864/2019 CM APPL. 7145/2022 CM APPL. 7147/2022 CM APPL. 12306/2022 CM APPL. 12308/2022 CM APPL. 42034/2022 CM APPL. 24661/2023 CM APPL. 24662/2023	SUDEEP KUMAR V/s ASHOK KUMAR	VIPUL GOEL, TUSHAR SANNU DAHIYA
		OTHER DETAILS OF ADVOCATES: VIPUL GOEL()(9810095300)(PETITIONER) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) TUSHAR (TUSHARSANNU@GMAIL.COM)()(RESPONDENT) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) TUSHAR(TUSHARCHAMBERS@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) VIPUL(VIPULGOEL_85@YAHOO.CO.IN)()(RESPONDENT)	

		VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) TUSHAR CHAMBERS(TUSHARCHAMBES@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)()(RESPONDENT) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
10	CONT.CAS(C)-602/2021 CM APPL. 28037/2024	MR. SAKET RAI & ANR. V/s MR. MAHESH TULSIANI, DIRECTOR M/S. TULSIANI CONTRUCTIONS AND DEVELOPERS PVT. LTD. & ANR.	AAYUSH PARANJPE	
		OTHER DETAILS OF ADVOCATES: KISHORE M GAJARIA(CHAMBERSKMG@GMAIL.COM)(9811149082)(PETITIONER) TCDL(INFO@TCDL.COM)()(RESPONDENT) KISHORE M GAJARIA(CHAMBERSKMG@GMAIL.COM)(8447023561)(PETITIONER) TCDL(INFO@TCDL.COM)()(RESPONDENT)		
11	CONT.CAS(C)-869/2021	CHATTER SINGH V/s MR. NEERAJ SEMWAL	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS LATIKA CHOUDHURY(RCCHARMA1821@GMAIL.COM)(9899194099)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
12	W.P.(C)-5781/2020 CM APPL. 20885/2020	KRISHAN KUMAR BASIA & ORS. V/s IDBI BANK LTD. & ORS.	RISHI KAPOOR	
		OTHER DETAILS OF ADVOCATES: RISHIKAPOOR(RUPESHKUMARKARN55@GMAIL.COM)(8375879588)(PETITIONER) RISHI KAPOOR & SATISH RAI(ADMIN@KAPOORANDCOMPANY.COM)()(PETITIONER) RBI(ADMIN@RBI.ORG.IN)(9810012444)(RESPONDENT) GEE ISPAT PVT LTD(GEEISPAT@GMAIL.COM)(2696650)(RESPONDENT) IDBI BANK LTD(BOARDSECRETARIAT@IDBI.CO.IN)(9899040660)(RESPONDENT)		
13	W.P.(C)-14914/2022 CM APPL. 45895/2022 CM APPL. 11535/2023 CM APPL. 58633/2023	J.S DUA AND ORS V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH, JAGJIT SINGH SAHNI	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) JSSAHNI (JSSAHNI.ADV@GMAIL.COM)(9350088666)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) DALIP SINGH(DALIPSINGH@GMAIL.COM)()(RESPONDENT)		
14	W.P.(C)-3406/2023 CM APPL. 13160/2023 WITH W.P.(C) 5172/2023	MR. KARAN GUPTA V/s STATE BANK OF INDIA & ANR.	SWECHCHA MISHRA, AVNISH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MS. SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9013851550)(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) AVNISH CHATURVEDI(AVNISH.CH10@GMAIL.COM)(8882170521)(PETITIONER)		
15	W.P.(C)-5172/2023 CM APPL. 20195/2023	MR. KAPIL GUPTA & ANR. V/s STATE BANK OF INDIA & ORS.	SWECHCHA MISHRA, AVNISH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) DELTRONIX(DELTRONIX@GMAIL.COM)()(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) AVNISH CHATURVEDI(AVNISH.CH10@GMAIL.COM)(8882170521)(PETITIONER)		

16	W.P.(C)-13138/2024	SHAYAN LAHIRI V/s DELHI DEVELOPMENT AUTHORITY & ANR.	KUSTUBH SINGH	
		OTHER DETAILS OF ADVOCATES: KUSTUBH SINGH(KUSTUBHSINGH@GMAIL.COM)(9718420107)(PETITIONER) SHAYAN LAHIRI(SHAYANLAHIRI91@GMAIL.COM)(9811065533)(PETITIONER) DELHI DEVELOPMENT AUTHORITY, RAJAT JAIN COOPERATIVE GROUP HOUSING SOCIETY(DDACHAMBERHC@DDA.ORG.IN, RAJAT_JAINCGHS@YAHOO.COM)(1123389451)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
17	CONT.CAS(C)-230/2011 CM APPL. 40033/2017 CM APPL. 8953/2020 CM APPL. 21965/2020 CM APPL. 24394/2024 CM APPL. 36225/2024 CM APPL. 60299/2024 CM APPL. 60307/2024 WITH CONT.CAS(C) 260/2017 CONT.CAS(C) 413/2017 CONT.CAS(C) 641/2020	ALL INDIA CPWD EMPLOYEES UNION V/s CS PRASAD DG CPWD	RK KAPOOR, RAJESH GOGNA, RAJESH KUMAR GOGNA, DEEPAK KHADARIA, DEEPAK KHADARIA, MANEESHA DHIR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA()(9911222261)(PETITIONER) DEEPAKKHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(RESPONDENT) GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT) RAJESH GOGNA (OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT) DEEPAK (DEEPAKKHADARIA31@GMAIL.COM)()(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IN)(0)(RESPONDENT) RAJESH GOGNA (OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER)		
18	CONT.CAS(C)-260/2017 WITH CONT.CAS(C) 413/2017 CONT.CAS(C) 641/2020	JOGINDER KUMAR SHARMA V/s ABHAY SINHA & ANR	DEEPAK KHADARIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		
19	CONT.CAS(C)-413/2017 CM APPL. 20455/2020 CM APPL. 20456/2020 CM APPL. 20457/2020	VIRENDER SINGH & ORS V/s ABHAY SINHA & ANR	DEEPAK KHADARIA, DEEPAK KHADARIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHADARIA(DEEPAKKHANDARIA31@GMAIL.COM)(9811057358)(PETITIONER) DEEPAKKHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(PETITIONER) MR. GOGNA(OFFICE@GOGNA.CO.IN)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		
20	CONT.CAS(C)-641/2020 WITH CONT.CAS(C) 230/2011 CONT.CAS(C) 260/2017 CONT.CAS(C) 413/2017	ALL INDIA CPWD EMPLOYEE UNION V/s SHRI VIVEK BANSAL DEPUTY DIRECTOR GENERAL CPWD	RAJ KUMAR KAPOOR, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJKAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) VINOD GOTHWAL(GOTHWAL.VINOD143@GMAIL.COM)(9899726875)(PETITIONER) SHRI VIVEK BANSAL DEPUTY DIRECTOR GENERAL CPWD(OFFICE@GOGNA.CO.IN)(9911222251)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IR)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		

FOR FINAL HEARING				
21	CONT.CAS(C)-683/2020 CM APPL. 27042/2020 CM APPL. 63285/2024 WITH CONT.CAS(C) 572/2022	MRS. JAMNA DATWANI V/s MR. KISHIN DATWANI	DEEPAK KHOSLA, ANAND DATWANI, SANJAY RATHI, AAYUSHI JAIN, AKANSHA SOLANKI	Listing Remarks: AT 3.30 P.M
		OTHER DETAILS OF ADVOCATES: MRS. JAMNA DATWANI (JAMNAJDATWANI@GMAIL.COM)(9811032404)(RESPONDENT) DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) MR. KISHIN DATWANI(KDATWANI@GMAIL.COM)(19174761006)(PETITIONER) KISHAN DATWANI(KDATWANI@GMAIL.COM)(9174761006)(RESPONDENT) SANJAY RATHI , R K JAIN(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) VIVEK SHARMA(QUANTUMLEGALINDIA@GMAIL.COM)(0)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(PETITIONER) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(PETITIONER)		
22	CONT.CAS(C)-572/2022 CM APPL. 63291/2024 WITH CONT.APP.(C) 683/2020	JAMNA DATWANI V/s JANAK DATWANI	RAJIV KUMAR JAIN, ANAND DATWANI, AAYUSHI JAIN, SANJAY RATHI, AKANSHA SOLANKI, VINIT TREHAN	Listing Remarks: AT 3.30 P.M
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI , R K JAIN(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) JAMNA DATWANI(JAMNAJDATWANI@GMAIL.COM)(0)(RESPONDENT) JANAK DATWANI(JANAKFYEO@YAHOO.COM)(9810315252)(RESPONDENT) SANJAY RATHI (ADVSANJAYRATHI@GMAIL.COM)(9811427893)(PETITIONER) DATWANI JANAK(DATWANIJANAK@GMAIL.COM)(0)(RESPONDENT) JANAKFYEO(JANAKFYEO@YAHOO.COM)(0)(RESPONDENT) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(PETITIONER) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(PETITIONER) VINIT TREHAN(TREHAN.VINIT@GMAIL.COM)(8588074107)(RESPONDENT)		
FOR COMPLIANCE				
23	CONT.CAS(C)-32/2010	KR SHARMA V/s ASHISH CHANDRA VERMA & ANR	MRIDULA RAY BHARDWAJ, N K SINHA	
		OTHER DETAILS OF ADVOCATES:		
24	CONT.CAS(C)-989/2019	SARYANSE KUMAR V/s TARUN KAPOOR	SOMESH CHANDRA JHA	
		OTHER DETAILS OF ADVOCATES: SOMESH CHANDRA JHA(9999374946)(PETITIONER)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-1426/2022 CM APPL. 21316/2023 CM APPL. 65197/2023	JAWAHAR NAGAR G BLOCK WELFARE ASSOCIATION (REGD.) V/s UNION TERRITORY OF DELHI AND ORS	RUCHI GUPTA, NAGENDRA KUMAR SAHOO	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9811371398)(PETITIONER) SHO(SHO-ROOPNAGAR-DL@NIC.IN)()(RESPONDENT) N K SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER) RUCHI GUPTA(RUCHIRBHATIA210@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) N K SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER) RUCHIR GUPTA(RUCHIGUPTA.ADVOCATE@GMAIL.COM)()(RESPONDENT) NAGENDRA KUMAR SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER)		
FOR ADMISSION				
2	CONT.CAS(C)-1009/2024	SMT.SADHNA SHARMA @ SUDHA V/s SMT MADHU SHARMA & ORS.	SANJAY PADAM JAIN	
		OTHER DETAILS OF ADVOCATES:		
3	CM APPL. 8101/2025 In CONT.CAS(C)-1419/2024	PEKHNA SETHI V/s JASKIRAT SINGH SETHI AND ORS	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ, VIDUR MARWAH, ADITI(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) PEKHNA SETHI(PEKHNASETHI@GMAIL.COM)(9667038774)(PETITIONER) JASKIRAT SINGH(JASKIRATSETHI@YAHOO.COM)(9811219999)(RESPONDENT) JASVINDER() (9811411999)(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(0)(RESPONDENT)		
4	CONT.CAS(C)-1632/2024 CM APPL. 60414/2024	DR SHANTI TALWAR V/s SHRI ASHWINI KUMAR & ORS.	ANURAG KUMAR TIWARY, MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: ANURAG TIWARY(ANURAGTIWARY66@GMAIL.COM)(9582424922)(PETITIONER) ANURAG TIWARY(ANURAGTIWARY66@GMAIL.COM)(9582424922)(PETITIONER) SHANTI(DRSHANTI38@GMAIL.COM)(9810075246)(PETITIONER) SHANTI(DRSHANTI38@GMAIL.COM)(9810075246)(PETITIONER) VC(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) VCDDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT)		

		MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) SATINDER()(9013504655)(RESPONDENT) SUBHASHISH PANDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) ASHWAINI(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(RESPONDENT)		
5	CONT.CAS(C)-1656/2024	RAMESH CHAND V/s ASHWANI KUMAR & ANR.	MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
6	CONT.CAS(C)-1670/2024	SEEMA RANI V/s UMESH KUMAR TREHAN	PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) PETUMAL(PETUMALCATERERS@GMAIL.COM)(0)(RESPONDENT)		
7	CONT.CAS(C)-1705/2024	KANTI DEVI V/s SUBHASHISH PANDA	PUSHPA SINGH	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA(DDACHAMBERHC@DDA.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CONT.CAS(C)-33/2022 WITH CONT.CAS(C) 133/2022 CONT.CAS(C) 172/2022	DEEPAK SHEKHAR V/s BVR SUBRAHMANYAM, IAS	KRIPA SHANKAR PRASAD, LAYAK RAM KHATANA	
		OTHER DETAILS OF ADVOCATES: KRIPASHANKAR PRASAD(KRIPA_P_IN@YAHOO.CO.IN)(9213208328)(PETITIONER) CS OFFICE(CSOFFICE@NIC.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) LR KHATANA(LRKHATANA@GMAIL.COM)()(RESPONDENT) LAYAK RAM KHATANA(LRKHATANA@GMAIL.COM)(9811303050)(RESPONDENT)		
9	CONT.CAS(C)-133/2022	ANAND KISHORE V/s BVR SUBRAHMANYAM & ANR.	KRIPA SHANKAR PRASAD, LAYAK RAM KHATANA	
		OTHER DETAILS OF ADVOCATES: KRIPASHANKAR PRASAD(KRIPA_P_IN@YAHOO.CO.IN)(9213208328)(PETITIONER) B V R SUBRAHMANYAM(CSOFFICE@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) S KISHORE(SSOFFICE-DOC@GOV.IN)(23062660)(RESPONDENT) IR KHATANA(IRKHATANA@GMAIL.COM)()(RESPONDENT) LAYAK RAM KHATANA(LRKHATANA@GMAIL.COM)(9811303050)(RESPONDENT)		
10	CONT.CAS(C)-172/2022 CM APPL. 32002/2022	RAJIV RAIZADA V/s SHRI S.KISHORE & ORS.	LUV, LAYAK RAM KHATANA	
		OTHER DETAILS OF ADVOCATES: L.K. SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) DIWAKAR NATH(DIWAKAR.MISRA@NIC.IN)()(RESPONDENT) DIWAKAR NATH MISRA(DIRECTOR@EICINDIA.GOV.IN)()(RESPONDENT) S. KISHORE(SSOFFICE.DOC@GOV.IN)()(RESPONDENT) B.V.R. SUBRAHMANYAM(CSOFFICE@NIC.IN)()(RESPONDENT) L.K. SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) LAYAK RAM KHATANA(LRKHATANA@GMAIL.COM)(9811303050)(RESPONDENT)		
11	CONT.CAS(C)-508/2022 CM APPL. 4220/2023 CM APPL. 6451/2023 CM APPL. 8254/2023 CM APPL. 56877/2023	SHEEBA NARAIN V/s PRIYANK BADOLA	SUMATI SHARMA, SAMDARSHI SANJAY, SAMDARSHI SANJAY, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH SEHRAWAT & ASSOCIATES(ADV.RAJESHSEHRAWAT@GMAIL.COM)(9818008272)(PETITIONER) RAJESH SEHRAWAT(ADV.RAJESHSEHRAWAT@GMAIL.COM)(9818008272)(PETITIONER)		

		PRIYANKA(PRIYANKBADOLA@GMAIL.COM)()(RESPONDENT) PRIYANKA BADOLA(PRIYANKBADOLA@GMAIL.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(PETITIONER) SUMATI(SUMATI_SHARMA_IN@YAHOO.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(PETITIONER) SUMATI (SUMATI_SHARMA_IN@YAHOO.COM)()(PETITIONER) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM')(9811585062)(RESPONDENT) RAJESH SEHRAWAT(ANEGIADV22@GMAIL.COM)(8076435707)(PETITIONER) RAJESH SEHRAWAT(ANEGIADV22@GMAIL.COM)(8076435707)(PETITIONER) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) SAMDARSHI(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) ASHISH(365DAYSASHISH@GMAIL.COM)()(RESPONDENT) ASHISH(365DAYSASHISH@GMAIL.COM)()(RESPONDENT) RAJESH SEHRAWAT(ADV.RAJESHSEHRAWAT@GMAIL.COM)(9818008272)(PETITIONER) SAMDARSHI(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT) GAURAV KUMAR (GHOSEGAURAV23@GMAIL.COM)(9811466102)(RESPONDENT)		
12	CONT.CAS(C)-759/2022	SONIA KUKREJA V/s AMIT KUKREJA	VIPIN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR YADAV (ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) AMIT KUKREJA (AMITKUKREJA05@GMAIL.COM)()(RESPONDENT)		
13	CONT.CAS(C)-789/2022 CM APPL. 8672/2023	KARAN MEHTA V/s NEHA DARBARI MEHTA	SAMARTH SHANDILYA, KARTIKEYA SINGH, RAM AVTAR SHARMA, RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: KARTIKEYA SINGH , SAMARTH SHANDILYA(KARTIKEYA.SINGH91@GMAIL.COM)(9871093932)(PETITIONER) KAND K ASSOCIATES(VKUMAR@KANDKASSOCIATES.IN)()(RESPONDENT) NEHA MEHTA(MEHTANEHA2406@GMAIL.COM)()(RESPONDENT) KARTIKEYA SINGH & SAMARTH SHANDILYA(KARTIKEYA.SINGH91@GMAIL.COM)(9871093932)(PETITIONER) AAKRITI(AAKRITI@ARESLAWOFFICES.COM)()(RESPONDENT) RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(RESPONDENT) RAJPAL SINGH (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER)		
14	CONT.CAS(C)-810/2022	BAL KISHAN (SINCE EXPIRED) THR LRS V/s GOVT. OF NCT THROUGH MRS. NAHARIKA RAI & ORS.	SAIFUL ISLAM, MANIKA TRIPATHY, RIZWAN	
		OTHER DETAILS OF ADVOCATES: SAIFUL ISLAM(SAIF.ISLAM@REDIFFMAIL.COM)(9811114250)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)		
15	CONT.CAS(C)-1075/2022	SUSHIL KUMAR GUPTA V/s SHRI KULDEEP SINGH TEHSILDAR	JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) KAP DEVELOPMENTS (KAPDEVELOPMENTS@GMAIL.COM)()(RESPONDENT)		
16	CONT.CAS(C)-1204/2022	NARESH CHAUHAN V/s GOVERNMENT OF NCT OF DELHI & ORS.	PRASHANT CHAUHAN, JOGINDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: SUNDEEP SEHGAL(INFILEGAL@GMAIL.COM)(9810005572)(PETITIONER) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AUTO(AUTODOCKCARCARE1@GMAIL.COM)()(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(RESPONDENT)		

17	CONT.CAS(C)-1266/2022	MS. SAKSHI MISHRA V/s MS. SHIVANGI KATIYAR & ORS.	RAJEEV RANJAN PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJEEV RANJAN PANDEY & KIRTI YADAV(ADRCARE1@GMAIL.COM)(9871996928)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
18	CONT.CAS(C)-1413/2022	SAPNA GOYAL V/s VIKAS GOYAL	AJAY CHAUDHARY, AJAY CHAUDHARY, LALIT KUMAR SHARMA, SACHIN LUTHRA, BRIJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DR AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) VIKAS GOYAL()(9897339270)(RESPONDENT) AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) LALIT KUMAR SHARMA(LALITSP.2007@GMAIL.COM)(9818482061)(RESPONDENT) SACHIN LUTHRA(LUTHRA.LAWYER@GMAIL.COM)(8285313991)(RESPONDENT) BRIJESH KUMAR(ADVBRIJESHKUMAR02@GMAIL.COM)(9871864925)(RESPONDENT)		
19	CONT.CAS(C)-119/2023	BABU LAL V/s R. K. CHOUDHARY, DEPUTY DIRECTOR, DDA	PRADEEP KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ABHEY PANDEY(PRADIPSATYA@GMAIL.COM)(9958760086)(PETITIONER) PANTAR(PANTARJUN@REDIFFMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
20	CONT.CAS(C)-170/2023 CM APPL. 7224/2023 CM APPL. 51937/2023	VINEET SEHGAL V/s DR SUJOY LAL THOUSEN & ANR.	DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH(SOLICITORSINDIA@YAHOO.COM)(9810903376)(PETITIONER) A K SHARMA(SHQSLC@BSF.NIC.IN)()(RESPONDENT) DR SUJOY LAL THOUSEN(DG@CRPF.GOV.IN)()(RESPONDENT) DEEPAK PRAKASH(ADVDEEPAKPRAKASH@GMAIL.COM)(9990727638)(PETITIONER) EDPDTE(EDPDTE@BSF.NIC.IN)()(RESPONDENT) DG(DG@CRPF.GOV.IN)()(RESPONDENT) SHQSLC(SHQSLC@BSF.NIC.IN)()(RESPONDENT)		
21	CONT.CAS(C)-189/2023	CLARIDGES HOTEL PVT LTD V/s MR. RAJDEEP SHARMA & ANR.	ADITYA MALHOTRA, JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ADITYA MALHOTRA, MANPREET KAUR(ADITYA@MALHOTRAANDMALHOTRA.COM)(9971274278)(PETITIONER) RAJDEEP(INFO@RAJDEEPANDCOMPANY.COM)()(RESPONDENT) JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(RESPONDENT)		
22	CONT.CAS(C)-803/2023	MRS.ANJU BANSAL V/s ARUN KUMAR BANSAL	RITIK SHAH	
		OTHER DETAILS OF ADVOCATES: RITIK SHAH(RITIK.LAWFAC@GMAIL.COM)(8804088748)(PETITIONER) R()(8130585633)(RESPONDENT)		
23	CONT.CAS(C)-804/2023	KONE ELEVATORS INDIA PRIVATE LIMITED V/s ODEON BUILDERS PRIVATE LIMITED THROUGH ITS DIRECTOR MR RAM NIWAS BANSAL & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER (ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) MUKESHGPT(MUKESHGPT@YAHOO.CO.IN)()(RESPONDENT) KARUNESH (KARUNESHTANDON@GMAIL.COM)()(RESPONDENT)		
24	CONT.CAS(C)-857/2023	VIRENDRA KUMAR V/s UNION OF INDIA AND ANR	SAROJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SAROJ KUMAR JHA()(9818701001)(PETITIONER)		

		MANOJ(MANOJ@MONOJADVOCATE.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) ASHOK(WEBMASTER.FCI@GOV.IN)()(RESPONDENT)	
25	CONT.CAS(C)-883/2023 WITH CONT.CAS(C) 887/2023	NAMINATH HOMEOPATHIC MEDICAL COLLEGE HOSPITAL AND RESEARCH CENTRE V/s PROF. DR. A.K.SINGH & ORS.	ANIMESH KUMAR
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT KUMAR APARJITA, AYUSH KUMAR CHARU MODI(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) DHARMENDRA(DHARMENDRA.MGGAU@GMAIL.COM)()(RESPONDENT) MGGA(VC@MGGAUGKP.AC.IN)()(RESPONDENT) RB SINGH(RBSINGH4478@GMAIL.COM)()(RESPONDENT) P SAYUSH(PSAYUSHSR@GMAIL.COM)()(RESPONDENT)	
26	CONT.CAS(C)-887/2023	BAKSON HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL V/s PROF. DR. A.K.SINGH & ORS.	ANIMESH KUMAR
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT KUMAR APARJITA, AYUSH KUMAR CHARU MODI(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) ANIMESH KUMAR , NISHANT KUMAR, APARAJITA(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) P SAYUSH(PSAYUSHSR@GMAIL.COM)()(RESPONDENT) DHARMENDRA(DHARMENDRA.MGGAU@GMAIL.COM)()(RESPONDENT) MGGA(VC@MGGAUGKP.AC.IN)()(RESPONDENT) HIMANSHU(HIMANSHU.MGGAU@GMAIL.COM)()(RESPONDENT) RB SINGH(RBSINGH4478@GMAIL.COM)()(RESPONDENT)	
27	CONT.CAS(C)-1017/2023	PRAHLAD SINGH V/s GOVERNMENT OF NCT OF DELHI AND ANR	YASH KARAN JAIN
		OTHER DETAILS OF ADVOCATES: YASH KARAN JAIN(YASHKARANJAIN@GMAIL.COM)(9953796954)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)	
28	CONT.CAS(C)-1111/2023	MR. RAKESH RAZDAN AND ORS V/s DR. ASHOK KUMAR NAGWAT AND ORS	KUNAL SETH
		OTHER DETAILS OF ADVOCATES: KUNAL SETH(ADVOCATEKUNALSETH@GMAIL.COM)(8800389997)(PETITIONER) DSEU(ADMIN@DSEU@DSEU.AC.IN)()(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT)	
29	CONT.CAS(C)-1133/2023 WITH CONT.CAS(C) 1135/2023 CONT.CAS(C) 1138/2023	S.JASPAL SINGH & ANR. V/s AMARJEET SINGH VEERU & ANR.	RAJAT ANEJA
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT)	
30	CONT.CAS(C)-1135/2023	KAWALJEET SINGH & ANR. V/s DR VINEET KAUR SODHI & ANR.	RAJAT ANEJA
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) ABINASH KUMAR MISHRA (ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT)	
31	CONT.CAS(C)-1138/2023	SATWINDER KAUR & ORS. V/s MANINDER KAUR & ANR.	RAJAT ANEJA
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT)	
32	CONT.CAS(C)-1198/2023	NASIM AHMED SALIM V/s MIS. MALIHA REALTORS PRIVATE LIMITED & ORS.	MD QUAMAR ALI
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN, I M KHAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER)	

		AVOS(AVOSYSSAMI@GMAIL.COM)(9971200189)(RESPONDENT) TARUN RAGHAV(TAJHEIGHTSUPDATESTEAM@GMAIL.COM)(9871280103)(RESPONDENT) MALIHA REALTORS PVT LTD(TAJHEIGHTSUPDATESTEAM@GMAIL.COM)(RESPONDENT) S SINGH(S.SINGH@APEKSHA.CO.IN)(9810888988)(RESPONDENT)	
33	CONT.CAS(C)-1313/2023	SUNNY V/s MS . PRIYA KUMARI	BHARAT
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA & ASSOCIATES(BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) PRIYA KUMARI()(9871795195)(RESPONDENT)	
34	CONT.CAS(C)-1452/2023	BHARTI V/s PRADEEP KUMAR GAUR	MEERA KAURA PATEL
		OTHER DETAILS OF ADVOCATES: MEERA KAUR PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) BHARTI()(7289972210)(PETITIONER) PRADEEP()(9582004166)(RESPONDENT)	
35	CONT.CAS(C)-1690/2023	JASPAL V/s MANOJ CHAUHAN & ORS.	AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES:	
36	CONT.CAS(C)-1702/2023	ONWARD COWORKX PVT LTD V/s VINEET KUMAR & ANR.	DEEPAK VOHRA
		OTHER DETAILS OF ADVOCATES: SIDDHANT JAIN(SID@RICKYCHOPRA.IN)(9650348008)(PETITIONER) ONWARD COWORKX PVT LTD(SUVRATJAIN@ONWARDWORKSPACES.COM)(PETITIONER) VINEET(VINEET.K@ASCENTRIA-SERVICES.COM)(RESPONDENT)	
37	CONT.CAS(C)-1733/2023	HEENA TANGRI V/s AMAN NAGPAL & ORS.	KANHAIYA SINGHAL
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9242474765)(PETITIONER) ANAGPAL(ANAGPAL844788@GMAIL.COM)(8377844788)(RESPONDENT)	
38	CONT.CAS(C)-1739/2023	LAKSHMI CHAND SINGH V/s WASIM AKRAM	SHILPINDER SINGH SOBTI
		OTHER DETAILS OF ADVOCATES:	
39	CONT.CAS(C)-1780/2023 CM APPL. 62205/2023	DEVINDER KUMAR SHERAWAT V/s PRANAV KUMAR SINGH	SATYA RANJAN SWAIN
		OTHER DETAILS OF ADVOCATES: SATYA RANJAN SWAIN(THECHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) DEVINDER KUMAR SHERAWAT(COL.SHERAWAT@GMAIL.COM)(9999283293)(PETITIONER) PRANAV KUMAR SINGH(SINGH.PRANAV445@GMAIL.COM)(9544111118)(RESPONDENT)	
40	CONT.CAS(C)-1782/2023	VARUN PAHWA V/s PRIYA PAHWA	RAYMON SINGH, AYUSH PURI
		OTHER DETAILS OF ADVOCATES: KRED JURE(RAYMON.SINGH@KRED-JURE.IN)(9873839482)(PETITIONER) PRIYA(PRIYA22_BAJAJ@YAHOO.COM)(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)	
41	CONT.CAS(C)-1915/2023	DR. (MRS) PUSHP LATA JAIN V/s RAJINDER SINGH AND ORS.	ANKIT KUMAR, GAURAV ARORA, VIKAS GACHLI
		OTHER DETAILS OF ADVOCATES: ABHAY DIXIT & AKHILESH (9654452476)(PETITIONER) RAJINDER(7011169077)(RESPONDENT) GAURAV	

		ARORA(GAURAVARORALAWYER@GMAIL.COM)(8800272829)(RESPONDENT) VIKAS GACHLI(GACHLIVIKAS@GMAIL.COM)(9540863630)(PETITIONER)	
42	CONT.CAS(C)-40/2024 CM APPL. 1541/2024 WITH CONT.CAS(C) 279/2024	DINESH P RAJBHAR, ADVOCATE, PETITIONER- IN-PERSON V/s SAURABH GARG (IAS), SECRETARY, DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT, GOVERNMENT OF INDIA & ORS.	DINESH PRASAD RAJBHAR, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: DINESH P RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
43	CONT.CAS(C)-279/2024	SRI SALEK CHAND JAIN V/s SAURABH GARG, IAS, SECRETARY, DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT, GOI, NEW DELHI & ORS.	DINESH PRASAD RAJBHAR, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: DINESH RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER) ANIL(SECY-TRIBAL@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SAURABH(SECYWEL@NIC.DOT.IN){}(RESPONDENT) RAJAN(DWBDNC-MSJE@GOV.IN){}(RESPONDENT) S D SHARMA(SHARMA.SD@NIC.IN){}(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
44	CONT.CAS(C)-186/2024	KUSUM SINGH V/s SHRI AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)	
45	CONT.CAS(C)-265/2024	IARC & ANR. V/s AVEENA MILK PRODUCTS & ANR.	PRASOUK JAIN
		OTHER DETAILS OF ADVOCATES: LPJ & PARTNERS LLP(OFFICE@LPJPARTNERS.COM)(9899314700)(PETITIONER) CMD(CMD@AVEENAMILK.COM){}(RESPONDENT)	
46	CONT.CAS(C)-384/2024 CM APPL. 25627/2024 CM APPL. 29459/2024 CM APPL. 33467/2024 CM APPL. 45944/2024 CM APPL. 65753/2024	SAKSHI NAGRATH V/s TARUN ARORA	PRASHANT MENDIRATTA, NIDHI MOHAN PARASHAR
		OTHER DETAILS OF ADVOCATES: PM LAW(PMLAWCHAMBERS@GMAIL.COM){}(PETITIONER) NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) PRASHANT MENDIRATTA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) PRASHANT MENDIRATTA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) TARUN(TARUNARORA@HOTMAIL.CO.UK){}(RESPONDENT) TARUN ARORA (TARUNARORA@HOTMAIL.COM){}(RESPONDENT) NIDHI (NIDHIMOHANPARASHAR@GMAIL.COM){}(RESPONDENT) TARUN(TARUNARORA@HOTMAIL.CO.UK){}(RESPONDENT) NIDHI(NIDHIMOHANPARASHAR@GMAIL.COM){}(RESPONDENT) PRASHANT MENDIRATTA , POONAM MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) TARUN (TARUNARORA@HOTMAIL.COM){}(RESPONDENT) NIDHI(NIDHIMOHANPARASHAR@GMAIL.COM){}(RESPONDENT) NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) PMLAW CHAMBERS(PMLAWCHAMBERS@GMAIL.COM){0}(RESPONDENT)	

47	CONT.CAS(C)-548/2024	JOHNSON CONTROLS-HITACHI AIR CONDITIONING INDIA V/s MS SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED & ORS.	PRAVEEN MAHAJAN, BABIT SINGH JAMWAL	
		OTHER DETAILS OF ADVOCATES: PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(PETITIONER) BABIT(BABIT.JAMWAL@SHAPOORJI.COM)()(RESPONDENT) BABIT SINGH JAMWAL(BABIT.JAMWAL@GMAIL.COM)(9891331142)(RESPONDENT)		
48	CONT.CAS(C)-699/2024	NITIN SHARMA V/s NITIN JAIN	JAI VARDHAN	
		OTHER DETAILS OF ADVOCATES: JAI VARTHAN AND K S REKHI(ADVOCATEJAIIVARDHAN@GMAIL.COM)(9899053543)(PETITIONER) NITIN()(9899235554)(PETITIONER) NITIN JAIN()(7042729406)(RESPONDENT)		
49	CONT.CAS(C)-1094/2024 CM APPL. 40270/2024	SINU GUPTA AND ANR. V/s ICICI BANK AND ANR	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN GAUTAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT) KUNAL(SHARMA.KUNAL@ICICIBANK.COM)()(RESPONDENT)		
50	CONT.CAS(C)-1669/2024 CM APPL. 62350/2024	NITIN ARORA AND ANR V/s UMESH KUMAR TREHAN	PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) PETUMAL(PETUMALCATERERS@GMAIL.COM)()(RESPONDENT)		
51	CONT.CAS(C)-1674/2024	MANJIT KAUR V/s SH HARMEET SINGH KALKA & ORS.	ANKIT SINGH, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) HARMEET SINGH(INFO@DSGMC.IN)()(RESPONDENT) SATVINDER(GHPSHC@GMAIL.COM)()(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
52	CONT.CAS(C)-1719/2024	KARAN BACHHNIYA V/s SONIYA	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARISH KOHLI(LEXNEXUSVKM@GMAIL.COM)(9650795147)(PETITIONER)		
53	CONT.CAS(C)-1725/2024 WITH CONT.CAS(C) 1726/2024	SHAKUNTALA V/s DDA AND ORS	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(LAWYERTELECOM@GMAIL.COM)(9891677555)(PETITIONER) VCDDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT)		
54	CONT.CAS(C)-1726/2024	SHEELA DAHIYA V/s DELHI DEVELOPMENT AUTHORITY AND ORS	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(LAWYERTELECOM@GMAIL.COM)(9891677555)(PETITIONER) SUBHASISH PANDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) CS(CSDELHI@NIC.IN)()(RESPONDENT) SD(SDMALIPUR@GMAIL.COM)(9868704970)(RESPONDENT) DDA(DDACHAMBERHC@DDA.GOV.IN)()(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
55	CONT.CAS(C)-1739/2024	DEEPAK MADAN V/s RADHEY SHYAM & ANR.	ARPIT BHALLA
		OTHER DETAILS OF ADVOCATES: ARPIT BHALLA(ADVOCATEARPITBHALLA@GMAIL.COM)(9990766666)(PETITIONER) NEETU()(9625503345)(RESPONDENT) SHO(SHO.PASCHIMVHR@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)	
56	CONT.CAS(C)-1779/2024	S C WADHWA AND SONS HUF V/s GTL INFRASTRUCTURE LTD. & ORS.	GAURAV ARORA
		OTHER DETAILS OF ADVOCATES: UJJWAL MALHOTRA, GAURAV(GAURAVARORA358@GMAIL.COM)(9560019879)(PETITIONER)	
57	FAO-421/2017 CM APPL. 38862/2017 CM APPL. 51274/2022 CM APPL. 51275/2022 CM APPL. 53335/2022	SONIA MENDIRATTA V/s THE STATE & ORS	GURMEET SINGH, KALPANA, JOGINDER PAL SINGH
		OTHER DETAILS OF ADVOCATES: KALPANA (ADV KALPANA11@GMAIL.COM)(8802713020)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KALPANA (ADV KALPANA11@GMAIL.COM)()(PETITIONER) KALPANA (ADV KALPANA11@GMAIL.COM)(8802713020)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ADV(ADV.JOGINDER@GMAIL.COM)()(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(PETITIONER)	
58	FAO-428/2018	RADHA DEVI & ORS V/s UNION OF INDIA & ANR	S K VASHISTA, GURKIRAT KAUR
		OTHER DETAILS OF ADVOCATES: S K VASHISTA()(9811685334)(PETITIONER)	
59	FAO-461/2018 CM APPL. 40605/2018	SUMANT RAI DEEWAN V/s M/S INDIAN HANDICRAFTS & ORS	VIKAS ARORA, M TABISH ZIA, SHALINI SHARMA
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER) SHALINI SHARMA(SHALINISH204@GMAIL.COM)(9818825567)(PETITIONER)	
60	FAO-25/2020 CM APPL. 1911/2020 WITH FAO 125/2021	DEEPA DEVI & ORS V/s UNION OF INDIA	RAJAN SOOD
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD()(9311903346)(PETITIONER)	
61	FAO-125/2021 CM APPL. 12966/2021	PARVATI & ORS. V/s UNION OF INDIA	RAJAN SOOD & ASHIMA SOOD
		OTHER DETAILS OF ADVOCATES: SOOD & SOOD LAW ASSPCIATES(RAJAN- SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)	
62	FAO-69/2021 CM APPL. 6680/2021	UNITED INDIA INSURANCE COMPANY LTD. V/s SH. DIGAMBAR, & ANR.	RAVI SABHARWAL, RAVI SABHARWAL, SOMNATH PARASHAR, NAVEEN
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER) SATYA PRAKASH PANDEY()(8882206148)(RESPONDENT) DIGAMBER()(7838283582)(RESPONDENT) NAVEEN (ADVOCATENAveen7777@GMAIL.COM)(9711937777)(RESPONDENT)	

63	FAO-205/2021 CM APPL. 28279/2021	MRINAL CHOWDHURY & ORS. V/s STATE & ORS.	ASHISH BHAGAT, ASHISH BHAGAT	
		OTHER DETAILS OF ADVOCATES: R L BHAGAT (RLBAJURIST@GMAIL.COM)(9717861402)(PETITIONER) AS LAW (ASLAWASSOCIATES.AS@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
64	FAO-321/2022 CM APPL. 54399/2022 CM APPL. 54401/2022	THE ORIENTAL INSURANCE CO LTD V/s SH. SUKHVEER SINGH AND ORS	PRADEEP GAUR, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) RK NAIN(RK_NAIN@HOTMAIL.COM)()(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)		
65	FAO-335/2022 CM APPL. 56137/2022	AZAD SINGH KHATRI V/s SUSHMA AGGARWAL & ANR.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANJAY(SANJAY_GUPTA@SNGPARTNERS.IN)()(RESPONDENT) SANJAY SHARMA()(9811035509)(RESPONDENT)		
66	FAO-41/2023 CM APPL. 8470/2023	INDERJEET KAUR V/s SANJAY AGGARWAL & ANR.	GURMEET SINGH NARULA, MOHIT GUPTA, UTKARSH MATHUR	
		OTHER DETAILS OF ADVOCATES: G S NARULA (RK.SHARMA1595@GMAIL.COM)(9811067017)(PETITIONER) MOHIT ADV(MOHITADV@YAHOO.COM)()(RESPONDENT) VSRV CONSULTANTS(VSRVCONSULTANTS.LEGAL@GMAIL.COM)()(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT) UTKARSH MATHUR(UTKARSHMATHUR.LAWYER@GMAIL.COM)(9899858596)(RESPONDENT)		
67	FAO-48/2023 CM APPL. 10236/2023 CM APPL. 37481/2023	BASANTI MAHAR V/s CHANCHAL MAHAR & ORS.	ARABINDA NAYAK	
		OTHER DETAILS OF ADVOCATES: BASANTI()(9868899750)(PETITIONER) ARABINDA NAYAK(ARABINDANAYAKADVOCATE@YAHOO.COM)(8527665316)(PETITIONER) ANJU()(9711410800)(RESPONDENT) CHANCHAL MAHAR()(9311227982)(RESPONDENT) PRADEEP()(7252815903)(RESPONDENT) ARABINDA NAYAK(ARABINDANAYAKADVOCATE@YAHOO.COM)(8527665316)(PETITIONER) CHANCHAL(CHANCHAL.MAHAR@GMAIL.COM)()(RESPONDENT) MANDEEP KUMAR(MANDEEP321@GMAIL.COM)()(RESPONDENT)		
68	FAO-302/2024 CM APPL. 56038/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: M/S PS IT SUPPLIES PVT LTD(PUNEET@PIONEER- ENTERPRISES.COM)(9810048176)(PETITIONER) DMRC(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
69	FAO-303/2024 CM APPL. 56072/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH(AMITABHMARWAH@OUTLOOK.COM)(9911116071)(PETITIONER) PS IT SUPPLIES PVT LTD(PUNEET@PIONEER- ENTERPRISES.COM)(9810048176)(PETITIONER) DELHI METRO RAIL (PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		

70	FAO-304/2024 CM APPL. 56075/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH(AMITABHMARWAH@OUTLOOK.COM)(9911116071)(PETITIONER) PUNEET(PUNEET@PIONEER-ENTERPRISES.COM)(9810048176)(PETITIONER) DMRC(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
71	FAO-305/2024 CM APPL. 56078/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH(AMITABHMARWAH@OUTLOOK.COM)(9911116071)(PETITIONER) PS IT SUPPLIES PVT LTD(PUNEET@PIONEER- ENTERPRISES.COM)(9810048176)(PETITIONER) DMRC(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
FOR DIRECTIONS				
72	CONT.CAS(C)- 1305/2024(Disposed off case)	NATASHA GUJRAL V/s SIDDHARTH GUJRAL	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: SIMRAN KHURANA(KHURANA.SIMRAN0211@GMAIL.COM)(8800573786)(PETITIONER) SIDDHARTH(S.GUJRAL@YAHOO.CO.IN)(9911271415)(RESPONDENT)		
FOR FINAL HEARING				
73	FAO-113/2023	KAVITA & ANR. V/s UNION OF INDIA	SUMIT SINGH, PRADEEP SINGH NEGI, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: SUMIT SINGH , KETAN BHUTANI(SUMITSINGH2505@GMAIL.COM)(9675916495)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRADEEP SINGH NEGI(ADVPRADEEPNEGI@GMAIL.COM)(8882221826)(PETITIONER) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)		
74	FAO-247/2024 CM APPL. 43287/2024 CM APPL. 43288/2024	AMARDEEP KAUR & ANR. V/s HARBHAJAN KAUR SINCE DECEASED	VANDANA SHARMA	
		OTHER DETAILS OF ADVOCATES: VANDANA S BHANDARI(VANDUADV06@REDIFFMAIL.COM)(9811088182)(PETITIONER) VIKAS(VIKASMANCHANDA98@GMAIL.COM)(0)(RESPONDENT) MR SINGH(MRSINGH1346@GMAIL.COM)(0)(RESPONDENT)		
FOR HEARING				
75	FAO-350/2018	M/S PS IT SUPPLIES PVT LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH, MANVEDRA VERMA	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH()(9911116071)(PETITIONER)		
FOR FINAL DISPOSAL				
76	CONT.CAS(C)-1282/2022	HEMANT WALIA V/s HIMANI WALIA	NIMITA KAUL, NIMITA KAUL, ARUN KUMAR SHARMA, GAUTAM KHURANA	
		OTHER DETAILS OF ADVOCATES: ZEBA KHAIR , SHIVAMBIKA SINHA, NIMITA KAUL(ASSOCIATE@LEGESWORLD.COM)(9810602612)(PETITIONER) NIMITA KAUL , ZEBA KHAIR , SHIVAMBIKA SINHA(ASSOCIATE@LEGESWORLD.COM)(9810602612)(PETITIONER) HIMANI WALIA(WALIA_HIMANI@HOTMAIL.COM)()(RESPONDENT) HIMANI WALIA(WALIA_HIMANI@HOTMAIL.COM)()(RESPONDENT) NIMITA KAUL(NIMITA.KAUL@GMAIL.COM)(9873246486)(PETITIONER) ARUN KUMAR SHARMA(ARUNASMA23@GMAIL.COM)(9891685368)(RESPONDENT) GAUTAM KHURANA(OFFICE@INDIALAWOFFICES.COM)(9667395761)(RESPONDENT)		

77	FAO-297/2024	ROHAN LAL & ANR. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD, ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PORCTD(PORCTDLI2022@GMAIL.COM)(0)(RESPONDENT)		
78	W.P.(C)-6252/2022 CM APPL. 18779/2022 CM APPL. 36376/2024	NALWA SONS INVESTMENTS LIMITED & ANR. V/s DELHI DEVELOPMENT AUTHORITY	NAMAN JOSHI	
		OTHER DETAILS OF ADVOCATES: NAMAN JOSHI AND GUNEET SIDHU(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER)		
PART-HEARD MATTERS				
79	W.P.(C)-9877/2024 CM APPL. 40551/2024 CM APPL. 46471/2024	EVAAN HOLDINGS PRIVATE LIMITED V/s RESERVE BANK OF INDIA AND ORS	ANNIRUDH SHARMA, KESHAV SEHGAL, KESHAV SEHGAL, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: ANNIRUDH SHARMA(OFFICE@ASHARMA.IN)(9999080715)(PETITIONER) H S PARIHAR(HAMELPAHAR@REDIFFMAIL.COM)(0)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER) EVAAN HOLDINGS, ANIRUDH SHARMA(ACCOUNTS@EVAANHOLDINGS.COM, OFFICE@ASHARMA.IN)(0)(PETITIONER) EVAAN HOLDINGS, ANIRUDH SHARMA, RAMESH(ACCOUNTS@EVAANHOLDINGS.COM, OFFICE@ASHARMA.IN, RAMESH@LEXORBIS.COM)(0)(RESPONDENT) RAMESH, RAJEEV, MK CHARY(RBABUMR@GMAIL.COM, RAJEEVUBEROI1957@GMAIL.COM, MKCHARY999@GMAIL.COM)(0)(RESPONDENT) SAMBHARIA OM, HARVINDER(SAMBHARIAOM@YAHOO.COM, SINGH.HARVINDER1702@GMAIL.COM)(0)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT) (0)(RESPONDENT)		
80	W.P.(C)-13366/2024 CM APPL. 55828/2024	SAMMAAN CAPITAL LIMITED V/s INDIAN BANK & ORS.	SONDHI NARULA DALAL AND ASSOCIATES, SANTOSH KUMAR ROUT, ANUSH RAAJAN V	
		OTHER DETAILS OF ADVOCATES: SANGEETA SONDHI(INFO@SNDLAWYERS.COM)(1143553451)(PETITIONER) INDIAN BANK, SARA ESTATE PVT. LTD.(SKRLAWFIRMS@GMAIL.COM, COMPLIANCE@AMBIENCEISLAND.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INDIAN BANK(SOUTHEXTENSION@INDIANBANK.CO.IN)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) ANUSH RAAJAN V(OFFICE@ANUSHRAAJAN.COM)(8800247055)(RESPONDENT)		
81	W.P.(C)-13454/2024 CM APPL. 56232/2024	RAJBHUSHAN OMPRAKASH DIXIT V/s PUNJAB NATIONAL BANK THROUGH CHAIRMAN & ORS.	HEMANT SHAH, VYOM RAGHUVANSHI, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH(SHAH.HEMANT.MAIL@GMAIL.COM)(9873966678)(PETITIONER) SKR LAW FIRM, SK ROUT, VARUN(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, ADVARUN36@GMAIL.COM)(0)(RESPONDENT) RAJAT, VINOD GUPTA, OP GAGGAR(RAJAT132NOIDA@YAHOO.CO.IN, VINODGUPTA501@GMAIL.COM, OPGAGGAR@GMAIL.COM)(0)(RESPONDENT) SID VARUA, CP ADU, KAMAL AND CO.(SIDBARUA@GMAIL.COM, CPADU79@GMAIL.COM, KAMALNCO@GMAIL.COM)(0)(RESPONDENT) PRADEEP, SARFARAZ(PRADEEP@RADNPARTNERS.COM, SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) RAJIV, CHANDRA PRAKASH(RAJIV@RPKAPUR.COM, CPADV79@GMAIL.COM)(0)(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN (9650768199)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(PETITIONER)		

END OF THE BOARD MATTERS				
82	FAO-77/2022 CM APPL. 14798/2022	PHOOLI DEVI V/s UNION OF INDIA	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHACHAMBER@GMAIL.COM)(9811185863)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
FOR COMPLIANCE				
83	CONT.CAS(C)-754/2023	RASHTRIYE BHAWAN NIRMAN SANGH THROUGH ITS GENERAL SECRETARY KHALID RAZA KHAN V/s DELHI BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD LABOUR DEPARTMENT THROUGH SECRETARY	VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
84	CONT.CAS(C)-870/2024(Disposed off case)	MANOJ KUMAR V/s SHRI GYANESH BHARTI & ORS.	MOHAR SINGH JADHAV	
		OTHER DETAILS OF ADVOCATES: M S JADHAV(STOICJADHAV@YAHOO.CO.IN)(9213173678)(PETITIONER) NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693022)(RESPONDENT) A ANBARASU(CEDELHI.DJB@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN){}(RESPONDENT) SANGEETA(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) AMAL(AMALSINHA@BSEDELHI.COM)(9891639491)(RESPONDENT)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 65218/2024 CM APPL. 65219/2024 In CM(M)-3545/2024(Disposed off case)	MRS SUSHMA NANDA & ORS. V/s AXIS BANK LIMITED & ORS.	ARJUN SYAL	
		OTHER DETAILS OF ADVOCATES: ARJUN SYAL AND RAGHUVVEER KAPUR (SYALANDCOMPANY@GMAIL.COM)(9899328630)(PETITIONER) ARJUN SYAL AND RACHUVEER KAPUR(SYALANDCOMPANY@GMAIL.COM)(9899328630)(PETITIONER) SUSHMA(LEGAL@NIRVIKARFILMS.COM)(9999491209)(PETITIONER) NIKHIL(NIKHIL@NIRVIKARFILMS.COM)(9811101809)(PETITIONER) ARJUN SYAL AND RAGHVEER(SYALANDCOMPANY@GMAIL.COM)(9899328630)(PETITIONER) NEETI(NEETISIMOE@YAHOO.COM)(0)(RESPONDENT) PREETI(PREETSIMOE@YAHOO.COM)(9870403548)(RESPONDENT) AXIS BANK LTD(CIRCLNODALOFFICER.DELHI2@AXISBANK.COM)(0)(RESPONDENT) PREET(PREETISIMOE@YAHOO.COM)(9870403548)(RESPONDENT) CIRCLNODAL OFFICER(CIRCLNODALOFFICER.DELHI2@AXISBANK.COM)(0)(RESPONDENT) PREET SIMOE(PREETSIMOE@YAHOO.COM)(0)(RESPONDENT) NEETI SIMOE(NEETISIMOE@YAHOO.COM)(0)(RESPONDENT) NEETI(NEETISIMOE@YAHOO.COM)(9870403548)(RESPONDENT) ARJUN SYAL (SYALANDCOMPANY@GMAIL.COM)(9971322560)(PETITIONER) CIRCLNODAL OFFICER(CIRCLNODALOFFICER.DELHI2@AXISBANK.COM)(0)(RESPONDENT) TRINITY LAW (TRINITYLAW10190@GMAIL.COM)(0)(RESPONDENT) PREET SIMOE(PREETSIMOE@YAHOO.COM)(0)(RESPONDENT) HARNEET (HARNEET46@GMAIL.COM)(0)(RESPONDENT) NEETISIMOE(NEETISIMOE@YAHOO.COM)(0)(RESPONDENT) ADITYA SIKKA(ADITYA.SIKKA@TVASHTALAW.COM)(0)(RESPONDENT)		
FOR ADMISSION				
2	CM APPL. 46671/2024 In CM(M)-1721/2023	M/S JAI DURGA INDUSTRIES V/s M/S PHOOL CHAND BHAGAT SINGH	KARAN GUPTA, AMAR NATH SAINI, AMIT KUMAR KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: AMAR NATH SAINI(AMARSAINI97@GMAIL.COM)(9811440079)(PETITIONER) AMIT(ADVAMITKHANDELWAL09@GMAIL.COM)(0)(RESPONDENT) AMAN NATH SAINI(AMARSAINI97@GMAIL.COM)(9811440079)(PETITIONER) AMIT KHANDELWAL(ADVAMITKHANDELWAL09@GMAIL.COM)(0)(RESPONDENT) AMIT KUMAR KHANDELWAL ADVAMITKHANDELWAL09@GMAIL.COM (9711353209)(RESPONDENT)		

3	CM(M)-2370/2024 CM APPL. 22948/2024	SH. JOGINDER SINGH V/s HARMINDER SINGH CHOWDHARY AND ANR	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) CHOWDHARY(CHOWDHARYADVOCATE79@GMAIL.COM){}(RESPONDENT)		
4	CM(M)-2527/2024 CM APPL. 27505/2024	INDERJEET SINGH V/s BASANT LAL GULATI	PRAVEEN SURI, POOJA CHHABRA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73.@GMAIL.COM)(9810928188)(PETITIONER) BASANT LAL GILATI(BASANTLALGMAIL.COM){}(RESPONDENT) POOJA CHHABRA(ADV.POOJACHHABRA@GMAIL.COM)(9999197580)(RESPONDENT)		
5	CM(M)-331/2025 CM APPL. 9654/2025	NAVIN M RAHEJA & ANR. V/s A MALATHI & ORS.	KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
6	CM(M)-1252/2022 CM APPL. 49726/2022	NEELAM ARYA & ANR. V/s ARUN KUMAR SRIVASTAVA & ANR.	MADHUR PRABHAT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: N.S. VASISHT(NSVASISHT117@GMAIL.COM)(9891105323)(PETITIONER) MUKESH(MUKESHKUMARVERMA1971@GMAIL.COM){}(RESPONDENT)		
7	CM(M)-1300/2022 CM APPL. 51033/2022 WITH CM(M) 1301/2022 CM(M) 1302/2022 CM(M) 1303/2022 CM(M) 1305/2022 CM(M) 1306/2022 CM(M) 1308/2022 CM(M) 1309/2022	DEEPAK VIG V/s ASHA RANI	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA (JYOTITANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT RKV(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
8	CM(M)-1301/2022 CM APPL. 51035/2022	DEEPAK VIG V/s ASHA RANI	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
9	CM(M)-1302/2022 CM APPL. 51040/2022	DEEPAK VIG V/s NIKUNJ GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
10	CM(M)-1303/2022 CM APPL. 51045/2022	DEEPAK VIG V/s NIKUNJ GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		

11	CM(M)-1305/2022 CM APPL. 51049/2022	DEEPAK VIG V/s MANISHA GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
12	CM(M)-1306/2022 CM APPL. 51056/2022	DEEPAK VIG V/s LAXMI NARAIN GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA (JYOTI.TANEJA09@GMAIL.COM)()(PETITIONER) ANKIT RKV(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
13	CM(M)-1308/2022 CM APPL. 51064/2022	DEEPAK VIG V/s LAXMI NARAIN GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT RKV(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
14	CM(M)-1309/2022 CM APPL. 51066/2022	DEEPAK VIG V/s MANISHA GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
15	CM(M)-32/2023 CM APPL. 1050/2023	DELHI STATE CIVIL SUPPLY CORPORATION V/s SMT POONAM GUPTA	DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVINDRA KANTH(ADVOCATEKANTH@GMAIL.COM)(9350873569)(PETITIONER) POONAM GUPTA(BKGUPTAADVO@GMAIL.COM)()(RESPONDENT)		
16	CM(M)-110/2023 CM APPL. 3591/2023	SH. RADHEY SHYAM AND ANR V/s SURESH SHARMA	KAMLESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHADV99@GMAIL.COM)(9899545623)(PETITIONER) SURESH SHARMA()(9810904319)(RESPONDENT)		
17	CM(M)-240/2023 CM APPL. 7125/2023	SMT. NITA BHAGAT V/s M/S TARINI HOSPITALITY SERVICES & ANR.	VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: VINEET KUMAR (KUMARVINT.K@GMAIL.COM)(9718784365)(PETITIONER) ABHIMANYU(ABHIMANYU.LEGAL@GMAIL.COM)()(RESPONDENT) R B SINGH(RBSINGH@EIL.CO.IN)()(RESPONDENT)		
18	CM(M)-474/2023 CM APPL. 14188/2023	SH SURENDER KUMAR ARORA V/s M/S DECISIVE EXPORT PVT LTD	PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES: PRAG CHAWLA, JASPREET KAUR(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) VK RATHI(ADV.RATHI.VK@GMAIL.COM)()(RESPONDENT)		

19	CM(M)-959/2023 CM APPL. 30558/2023	AMIT KATYAL V/s HENNA ALAGGH	RADHIKA GUPTA, SAHIL KHAJAN TOKAS	
		OTHER DETAILS OF ADVOCATES: RADHIKA GUPTA(OFFICEFRADHIKAGUPTA@GMAIL.COM)(9958387755)(PETITIONER) RITIKA(RITIKA.JHURANI@SNJANDPARTNERS.COM)()(RESPONDENT) SAHIL KHAJAN TOKAS(SAHILKTOKAS.ADV@GMAIL.COM)(9810980461)(RESPONDENT)		
20	CM(M)-1206/2023	KASTURI RAJAN & ORS. V/s VATSALA VESCIO & ORS.	VIRENDER GOSWAMI	
		OTHER DETAILS OF ADVOCATES: VIRENDER GOSWAMI(VGA@VGALEGAL.COM)(9899697706)(PETITIONER) AQIB BAIG(AQIBBG@GMAIL.COM)()(RESPONDENT) AVNEESH GARG(GARGAVNEESH@GMAIL.COM)()(RESPONDENT) ANCHS LTD(ANCHSLTD21@GMAIL.COM)()(RESPONDENT)		
21	CM(M)-1222/2023 CM APPL. 39054/2023 CM APPL. 46485/2023 WITH CM(M) 3626/2024	COSMOS MERCHANDISE PVT. LTD. AND ANR. V/s PRAMOD VIJAY	ADITYA PRAKASH ARORA, JATIN KAPUR	
		OTHER DETAILS OF ADVOCATES: RITVIK KUMAR(RITVIK.KUMAR@GMAIL.COM)()(PETITIONER) UDIT CHAUHAN, ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9958786148)(PETITIONER) COSMOS MECHANDISE PVT LTD(RAHUL@EKIONLINE.NET)(7003052889)(PETITIONER) PRAMOD(PRAMODEXPORTS37@GMAIL.COM)()(RESPONDENT) ADITYA JADELEX(ADITYA.JADELEX@GMAIL.COM)()(PETITIONER) A & M LEGAL(SHANTANU@ANMLEGAL.IN)(9818616958)(RESPONDENT)		
22	CM(M)-3626/2024 CM APPL. 61046/2024 CM APPL. 69236/2024	PRAMOD VIJAY V/s COSMOS MERCHANDISE PRIVATE LIMITED AND ANR	JATIN KAPUR, ADITYA PRAKASH ARORA	
		OTHER DETAILS OF ADVOCATES: A & M LEGAL(SHANTANU@ANMLEGAL.IN)(9818616958)(PETITIONER) RAHUL(RAHUL@RKIONLINE.NET)()(RESPONDENT) RITVIK(RITVIK.KUMAR@GMAIL.COM)()(RESPONDENT) ADITYA PRAKASH ARORA() (9953744141)(PETITIONER) JATIN KAPUR(JATIN@ANMLEGAL.IN)()(RESPONDENT) ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9953744141)(RESPONDENT)		
23	CM(M)-1287/2023	BHAWNA DWIVEDI V/s S. SANKAR & ANR.	ANCHIT SHARMA, PURNIMA JAIN, MOHIT SHARMA, KARAN VEER TYAGI	
		OTHER DETAILS OF ADVOCATES: ANCHIT SHARMA (ANCHITSHARMA01@GMAIL.COM)(9650208207)(PETITIONER) KARAN TYAGI (KARANTYAGI.LAWYER@GMAIL.COM)()(RESPONDENT) ARVIND GUPTA (ADVOCATEARVINDGUPTA@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PURNIMA JAIN(ADVPURNIMAJAIN@GMAIL.COM)(9873211671)(RESPONDENT) MOHIT SHARMA(MOHIT.SHARMA42@GMAIL.COM)(9711135584)(RESPONDENT) KARAN VEER TYAGI(KARANTYAGI.LAWYER@GMAIL.COM)(9999886360)(PETITIONER)		
24	CM(M)-1440/2023 CM APPL. 45953/2023	JAIDEEP SOLANKI V/s SMT. SUDHA	SUBEY SINGH PANWAR	
		OTHER DETAILS OF ADVOCATES: S S PANWAR & ASSOCIATES(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) ASHISH KHATRI(A.KHATRI1213@YAHOO.COM)()(RESPONDENT) SANJEEV (SANJEEVSHARMA_ADV@YAHOO.COM)(9810215854)(RESPONDENT)		

25	CM(M)-1902/2023	AMARJIT KAUR V/s RAVINDER KUMAR JAIN & ANR.	SATYAM THAREJA, KUNAL AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KUNAL AGGARWAL(OFFICE@KUNAL.ORG.IN)(9999779516)(RESPONDENT)		
26	CM(M)-2335/2024 CM APPL. 21749/2024 CM APPL. 21751/2024	ANAND DIVINE DEVELOPERS PVT. LTD V/s SANJEEV KUMAR SINGH & ANR.	KARANJOT SINGH MAINEE, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: KSM CHAMBERS(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) ANAND DIVINEDEVELOPERS PVT LTD(HARSHA.VATS@ATSGREENS.COM)()(PETITIONER) SANJEEV(DIRECTOR@ARSINFRASTEEL.COM)(9810209509)(RESPONDENT) ARSIN(DIRECTOR@ARSINFRASTEEL.COM)()(RESPONDENT) AMIT KUMAR(AMIT_LAWGRD@YAHOO.COM)(9911239643)(RESPONDENT)		
27	CM(M)-2387/2024 CM APPL. 23373/2024	ABHAY KUMAR V/s PRIYA PRAKASH	HITENDRA NATH RATH, MAHAK RATHEE	
		OTHER DETAILS OF ADVOCATES: ABHAY(ABHAY.NITKKR@GMAIL.COM)(9650997396)(PETITIONER) HITENDRA NATH RATH(OFFICEHITENDRA@GMAIL.COM)(9990118668)(PETITIONER) PRIYA PRAKASH(PRIYA@RBI.ORG.IN)(9708017379)(RESPONDENT) MAHAK RATHEE(RATHEEMAHAK@GMAIL.COM)(7782044252)(RESPONDENT)		
28	CM(M)-2593/2024 CM APPL. 29362/2024	SH JEET RAM @ AJIT SINGH (SINCE DECEASED) THROUGH LRS AND ANR V/s RURAL SOCIAL WELFARE EDUCATIONAL SOCIETY AND ANR	L. B. RAI	
		OTHER DETAILS OF ADVOCATES: RAI & RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) HEMRAJ()(9990179855)(RESPONDENT) RURAL SOCIAL WELFARE()(9990442750)(RESPONDENT)		
29	CM(M)-2620/2024 CM APPL. 30399/2024	ASHOK SAXENA V/s SUNIL KUMAR ROY	RAJIV TAKBI, RASHIKA VED	
		OTHER DETAILS OF ADVOCATES: RAJIV TAKBI & MAMTA(RAJIVTAKBI@GMAIL.COM)(9015949544)(PETITIONER) ASHOK ()(9811566452)(PETITIONER) SUNIL()(9810410419)(RESPONDENT) RASHIKA VED(RASHIKAVED128@GMAIL.COM)(9958871701)(RESPONDENT)		
30	CM(M)-3018/2024 CM APPL. 41703/2024	PARMOD KUMAR JAIN V/s SEEMA GUPTA	ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA(ADVOCATEANKITG@GMAIL.COM)(9717134040)(PETITIONER)		
31	CM(M)-3049/2024 CM APPL. 42755/2024	SANJAY DUTT V/s DHRUV TANWAR	SACHIN BANSAL, PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN BANSAL, ARTI (INSIGHTLEGAL99@GMAIL.COM)(9810186530)(PETITIONER) SANJAY DUTT()(9999023424)(PETITIONER) DHRUV TANWAR(ORAV.UNIFORMS@GMAIL.COM)(9911997665)(RESPONDENT) PANKAJ SHARMA(PK197618@GMAIL.COM)(9811152065)(RESPONDENT)		
32	C.R.P.-190/2024 CM APPL. 36470/2024	SH. PRAKASH SINGH V/s SMT. VINITA	MONIKA SHARMA	
		OTHER DETAILS OF ADVOCATES:		

FOR DIRECTION ON OFFICE NOTE				
33	CM(M)-1646/2023 WITH CM(M) 1835/2023	ARTHUR BOAZ V/s I.S.RAM(SINCE DECEASED)THROUGH HER LEGAL HEIRS	RAJAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAJAN CHAUDHARY & ASSOCIATES(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) I S RAM()(7701903869)(RESPONDENT)		
34	CM(M)-1835/2023	ARTHUR BOAZ V/s I.S. RAM (SINCE DECEASED) THROUGH HER LEGAL HEIRS	RAJAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAJAN CHAUDHARY & ASSOCIATES(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) I S RAM()(7701903869)(RESPONDENT)		
FOR DISPOSAL				
35	CM(M)-39/2022 CM APPL. 2139/2022	UNION OF INDIA V/s MAHINDER SINGH AND OTHERS	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA (SIDDHUPANDA@GMAIL.COM)(9891488088)(PETITIONER) DDA(DDACHAMBERHC@GMAI.COM)(8950510963)(RESPONDENT) RAJESH GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(RESPONDENT)		

COURT NO.10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM cmpooja.dhc@gov.in (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO CLICK HERE TO JOIN VC
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.A(SB)-4/2024 CO.APPL. 630/2024	NARENDRA KUMAR AND COMPANY THROUGH ITS PROPRIETOR MR. NARENDRA KUMAR V/s ELECTRONIC AND COMPUTER(I) LTD. (IN LIQN.) THROUGH OFFICIAL LIQUIDATOR DELHI	ANSHUJ DHINGRA	
		OTHER DETAILS OF ADVOCATES:		
2	CO.PET.-36/1980 CO.APPL. 2156/2013 CO.APPL. 1694/2015 CO.APPL. 866/2016 CO.APPL. 455/2018 CO.APPL. 1093/2018 CO.APPL. 28/2020 CO.APPL. 29/2020 CO.APPL. 30/2020 CO.APPL. 605/2020 CO.APPL. 167/2021 CO.APPL. 635/2021 CO.APPL. 973/2024	RE-M/S ELECTRONIC AND COMPUTERS (I) LTD. V/s	MAYANK KUMAR, HIMANSHU GUPTA, OFFICIAL LIQUIDATOR, DEBENDRA KUMAR SABAT, MAYANK KUMAR, MAREESH PRAVIR SAHAY, RUCHI KHURANA, ARJUN NANDA, ASHISH AGGARWAL, ANSHUJ DHINGRA, DK MALHOTRA, M/S AK SINGH & CO., ANILENDRA PANDEY	
		OTHER DETAILS OF ADVOCATES: DEBENDRA KUMAR SABAT(ADVSABAT@GMAIL.COM)(9871241800)(PETITIONER) MAYANK KUMAR(ADVMAYANKA@GMAIL.COM)(9810391946)(PETITIONER) ANILENDRA PANDEY(ASUREDLEWAFIRM@GMAIL.COM)(9868259532)() MAREESH PRAVIR SAHAY(MAREESH.SAHAY@GMAIL.COM)(9899000923)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
3	CO.PET.-213/2012 OLR 279/2017 CO.APPL. 619/2017 OLR 90/2018 CO.APPL. 746/2020 CO.APPL. 373/2022 CO.APPL. 748/2022 WITH CO.PET. 353/2012	HARMUNY ENTERTAINMENT PVT LTD V/s MAHUAA MEDIA PVT LTD	INDRANIL GHOSH, GAURAV TANWAR, AMAN NANDRAJOG, OFFICIAL LIQUIDATOR, ARJUN NANDA, MANISH KAUSHIK, AALAM BIR SINGH NIJJAR, RANJAY KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: ARJUN NANDA(ARJUNANDA1991@GMAIL.COM)(9811558580)(PETITIONER) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) AALAM BIR SINGH NIJJAR(AALAMNIJJAR@GMAIL.COM)(9958558661)(PETITIONER) RANJAY KUMAR DUBEY(RANJAYDUBEYCLC@GMAIL.COM)(8882166275)(PETITIONER)		
4	CRL.O.(CO.)-3/2018 WITH CO.PET. 213/2012	MAHUAA MEDIA PVT.LTD.(IN PROV.LIQN.) V/s P.K.TIWARI & ANR.	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
5	CO.PET.-204/2013 CO.APPL. 3431/2016 OLR 135/2024 CO.APPL. 107/2025	VINEET MADAN V/s M/S BRAVO GLOBAL LIMITED	SAKET SIKRI, OFFICIAL LIQUIDATOR, AMIT DUBEY, ADITYA RANJAN, MANAN BATRA	
		OTHER DETAILS OF ADVOCATES: AMIT DUBEY(AMITJURIST@GMAIL.COM)(9910162280)(PETITIONER) ADITYA RANJAN(ADITYA.RANJAN5@GMAIL.COM)(9968454126)(PETITIONER)		

		MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT)	
6	CRL.O.(CO.)-16/2016	BRAVO GLOBAL LTD.(IN PROV.LIQN.) V/s ARUN THAMAN & ORS.	OFFICIAL LIQUIDATOR, MANAN BATRA
		OTHER DETAILS OF ADVOCATES: MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT)	
AFTER NOTICE COMPANY MATTERS			
7	CO.APPL. 161/2024 CO.APPL. 421/2024 CO.APPL. 424/2024 CO.APPL. 425/2024 CO.APPL. 426/2024 CO.APPL. 427/2024 CO.APPL. 428/2024 CO.APPL. 429/2024 CO.APPL. 430/2024 In CO.APPL.(M)-1/2023	V.K. SHARMA V/s JVG FINANCE LIMITED (IN LIQUIDATION) & ORS.	DHEERAJ GUPTA, RISHABH JAIN, ANUPAMA GUPTA, RIYA DUTTA
		OTHER DETAILS OF ADVOCATES:	
8	CO.PET.-368/2001 CO.APPL. 108/2025	IN THE MATTER OF M/S WESTON ELECTRONICS LTD. V/s .	RAVI DATA, OFFICIAL LIQUIDATOR, ANOOP BAGAI, INDRANI MUKHERJEE, MR.PC SEN, MR.VK GARG, MS.MANISHA TYAGI, AS CHADHA, MR.NA SABESTIAN, MR.RR RAJ, R.P. AGRAWAL, MANISHA DHIR
		OTHER DETAILS OF ADVOCATES:	
9	CO.PET.-389/2001 CO.APPL. 203/2010 CO.APPL. 204/2010 CO.APPL. 205/2010 CO.APPL. 2051/2011 OLR 65/2017 OLR 285/2019 CO.APPL. 547/2020 CO.APPL. 54/2023 CO.APPL. 82/2023 CO.APPL. 84/2023 OLR 107/2023 CO.APPL. 567/2023 CO.APPL. 842/2023 CO.APPL. 903/2023 CO.APPL. 917/2023 CO.APPL. 952/2023 CO.APPL. 955/2023 CO.APPL. 956/2023 CO.APPL. 990/2023 CO.APPL. 991/2023 CO.APPL. 470/2024 CO.APPL. 519/2024 CO.APPL. 569/2024 CO.APPL. 156/2025	RESERVE BANK OF INDIA V/s CRYSTAL CREDIT CORPN. LTD.	MANISHA, SIDHARTH JOSHI, RAVINDER KUMAR YADAV, SHANTWANU SINGH, AMAN NANDRAJOG, ASHOK KUMAR SINGH, OFFICIAL LIQUIDATOR, ABHISHEK PARUTHI, LOKESH BHARDWAJ, NARESH K DAKSH, NARESH K DAKSH, ASHOK, SANAT KUMAR, AK DASS, SANDEEP SHARMA, SAMEER AGGARWAL, RK SHARMA, AK MISHRA, ANURADHA MUKHERJEE, SK LUTHRA, YK SAXENA, SUBHIKSH VASUDEV, A K MISHRA, PUNEET BAJAJ, VAIBHAV VERMA, AMARENDRA PRATAP YADAV
		OTHER DETAILS OF ADVOCATES: ABHISHEKPARUTHI(PARUTHI.ABHISHEK@GMAIL.COM)(9899429611)(PETITIONER) PUNEET BAJAJ(BAJAJNBAJAJ@GMAIL.COM)(9811700978)(PETITIONER) VAIBHAV VERMA(VAIBHAV.VERMAADVOCATE@GMAIL.COM)(9874965091)(PETITIONER) AMARENDRA PRATAP YADAV(INDOPRATAP@GMAIL.COM)(8800781987)(PETITIONER)	
10	CO.PET.-510/2014 CO.APPL. 398/2023 CO.APPL. 696/2023 CO.APPL. 790/2024 CO.APPL. 1048/2024 CO.APPL. 1049/2024	SH. NARESH JAIN V/s M/S SHAURYA HOUSING LIMITED & ANR.	RAVI DUTT SHARMA, ATUL SHARMA, BRIJESH KUMAR TAMBER, AKSHIT SACHDEVA, AJIT RAJPUT, DILIP KUMAR, MARKANDEY, SABYASACHI MISHRA, PUSHPANDER KUMAR, PALLAVI PARMAR, PARAMVIR SINGH NARANG, MUSTAFA ALAM, SUMITRA KUMARI CHOUDHARY
		OTHER DETAILS OF ADVOCATES: DILIP KUMAR(DILIPKUMARADV20@GMAIL.COM)(9873987294)(RESPONDENT) MARKANDEY (MARKANDEYGUPTA@YAHOO.CO.IN)(9250950582)(RESPONDENT) SABYASACHI MISHRA(SABCOUNCILORS@GMAIL.COM)(9999699147)(PETITIONER) PUSHPANDER KUMAR(CHAUDHARY.PUSHPENDER@GMAIL.COM)(9873111052)(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(RESPONDENT) PARAMVIR SINGH NARANG(LAWANDHUMANRIGHTS@ICLOUD.COM)(9560055879)(PETITIONER) MUSTAFA ALAM(MUSTAFAALAM@MSAJURIECO.COM)(9999481786)(RESPONDENT) SUMITRA KUMARI CHOUDHARY(ADVSUMITRACHOUDHARY@GMAIL.COM)(8800556098)	
11	CO.PET.-842/2015 OLR 112/2024 CO.APPL. 852/2024	WIPRO LIMITED V/s SITRONICS INDIA PVT. LTD.	ANJALI SHARMA, OFFICIAL LIQUIDATOR, RUCHIR BHATIA, MOHD ZEESHAN ANSARI

		OTHER DETAILS OF ADVOCATES: MOHD ZEESHAN ANSARI(ADVOCATE.MZEESHAN@GMAIL.COM)(9971997379)(PETITIONER)	
12	CO.PET.-739/2016 CO.APPL. 3073/2016 CO.APPL. 3074/2016 CO.APPL. 104/2018 CO.APPL. 582/2019	FREEDOM PARK LIFE APARTMENT OWNERS ASSOCIATION V/s BUSINESS PARK MAINTENANCE SERVICES PRIVATE LIMITED	SANDEEP DEVASHISH DAS, MANISH SHARMA
		OTHER DETAILS OF ADVOCATES: MANISH SHARMA(MANISHSHARMAADV72@GMAIL.COM)(9871778879)(PETITIONER) SANDEEP DEVASHISH DAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER)	
13	CO.PET.-829/2016 CO.APPL. 3396/2016 OLR 319/2018 CO.APPL. 1208/2018 CO.APPL. 119/2019 CO.APPL. 120/2019 CO.APPL. 352/2019 CO.APPL. 353/2019 CO.APPL. 512/2019 CO.APPL. 679/2019 CO.APPL. 685/2019 CO.APPL. 810/2019 CO.APPL. 1199/2019 CO.APPL. 621/2020 CO.APPL. 622/2020 CO.APPL. 211/2021 CO.APPL. 212/2021 CO.APPL. 42/2022 CO.APPL. 350/2022 CO.APPL. 440/2022 CO.APPL. 656/2024 CO.APPL. 713/2024 CO.APPL. 714/2024 CO.APPL. 715/2024 CO.APPL. 716/2024 CO.APPL. 717/2024 CO.APPL. 718/2024 CO.APPL. 719/2024 CO.APPL. 720/2024 CO.APPL. 860/2024 CO.APPL. 861/2024 CO.APPL. 862/2024 CO.APPL. 863/2024 CO.APPL. 864/2024 CO.APPL. 865/2024 CO.APPL. 866/2024 CO.APPL. 867/2024 CO.APPL. 869/2024 CO.APPL. 870/2024 CO.APPL. 871/2024 CO.APPL. 1006/2024 CO.APPL. 115/2025 CO.APPL. 116/2025 CO.APPL. 160/2025	APPL INDUSTRIES LTD. V/s LUMAX AUTOMATIVE SYSTEM LTD.	AKASH VAJPAI, AVINASH MOHAPATRA, NIDISH GUPTA, KRISHAN KUMAR, AJAY BAHL, OFFICIAL LIQUIDATOR, MUDIT SHARMA, CHIRAG KHURANA, ANUPAM SRIVASTAVA, RUKMINI MUKHERJEE, HITESH SACHAR, SANTOSH NATH ROY, AMISH TANDON, MANISHA AGRAWAL, SIDDHARTH BATRA, ANUBHA AGRAWAL, RAMNI TANEJA, AKUL MEHANDRU
		OTHER DETAILS OF ADVOCATES: AJAY BAHL(BAHL_AJAY@HOTMAIL.COM)(9811222542)(PETITIONER) MUDIT SHARMA(MSSLAWOFFICE@GMAIL.COM)(9811843910)(PETITIONER) CHIRAG KHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(PETITIONER) RUKMINI MUKHERJEE(RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(PETITIONER) CHIRAG KHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) CHIRAG KHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) SANTOSH NATH ROY(SANTOSHNAHROY@GMAIL.COM)(9868620137)(PETITIONER) MANISHAAGRAWAL(MANISHA.LAW@GMAIL.COM)(9818427971)(PETITIONER) RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(RESPONDENT) ANUBHA AGRAWAL(ANUBHA.ADVOCATE@GMAIL.COM)(9999750725)(RESPONDENT) RAMNI TANEJA(RAMNITANEJA@YAHOO.COM)(9811021886)(PETITIONER) AKUL MEHANDRU(AKUL.MEHANDRU@GMAIL.COM)(9873730409)(PETITIONER)	

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI**CIRCULAR**

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULAR

PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

NOTE

It is notified for information of all concerned that in compliance of the order dated 20.01.2025 passed in Ex.P. 9/2025, Hon'ble the Chief Justice has been pleased to order that the nomenclature of the Enforcement Petition filed in this Court in non-commercial Arbitration Petition u/s 17 or 36 of the Arbitration & Conciliation Act be given as "OMP(ENF)".

COURT NO. 4**HON'BLE MR.JUSTICE NAVIN CHAWLA**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 48930/2024 In TEST.CAS.- 77/2018 (Disposed off case)	SHRI RAKESH KUMAR GHEI & ANR. V/s STATE & ORS.	RENU NARULA, AMIT PAL SINGH, ANUJ KAPOOR	

COURT NO.5
HON'BLE MR. JUSTICE C.HARI SHANKAR

NOTE : Learned Counsel are requested to provide electronic copies of compilations of judgments/written at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	REVIEW PET. 360/2024 In OMP (ENF.) (COMM.)- 9/2021 (Disposed off case)	SAPTRISHI BUILDERS PVT LTD V/s VEG SANCHAR VIHAR CGHS LTD	SHEKHAR NANAVATY, MOHAMMAD USMAN SIDDIQUI	

COURT NO. 41
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE:"SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 1075/2023 In O.M.P.(I) (COMM.)- 280/2019 (Disposed off case)	NEERU JAIN V/s JASMINE BUILDMART PVT. LTD.	MANU NAIR, BINA GUPTA	

COURT NO. 27
HON'BLE MR. JUSTICE JASMEET SINGH

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Meeting No: 916 436 579

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	EX.P.-58/2015 EX.APPL.(OS) 161/2015 EX.APPL.(OS) 763/2015 EX.APPL.(OS) 1186/2015 EX.APPL.(OS) 1187/2015 EX.APPL.(OS) 158/2016 EX.APPL.(OS) 277/2016 EX.APPL.(OS) 286/2016 EX.APPL.(OS) 868/2016 EX.APPL.(OS) 137/2017 EX.APPL.(OS) 1179/2024	VITOL S.A. V/s ASIAN NATURAL RESOURCES (INDIA) LIMITED	SUREKHA RAMAN, AXON PARTNERS, RAJIV KAPUR, SAYAN RAY, VINIT TREHAN, AKHIL SACHAR, SHIVANI LAL, ARVIND KUMAR GUPTA, KARTIKA SHARMA, AKHIL SACHAR	
2	O.M.P.(MISC.)(COMM.)- 606/2024 I.A. 44275/2024	M/S VIVA INFRAVENTURE PVT. LTD. V/s NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	KUMAR DEEPAJ, SAMEER JAIN	

COURT NO. 26

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	REVIEW PET. 104/2024 In CS(OS)- 412/2019	NAVEEN SAINI V/s OM PRAKASH SAINI & ORS.	T C SHARMA, MADAN LAL SHARMA, NISHANT RAJORA, ASHUTOSH KUMAR SINGH, RUBI KUMARI, VIJAY DATT GAHTORI, MUKESH KUMAR SAINI, J.K. JAIN, RUBI KUMARI, JINENDER KUMAR JAIN, PRIYA CHOUBEY	

COURT NO. 25
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 2848/2023 In CS(OS)- 2399/2014	JYOTI DEVI & ORS V/s KAVITA RANI & ORS	J K CHAWLA, VIDIT GUPTA, NISHANT MITTAL, PRANAV PROOTHI, SIDDHARTH MITTAL, VISHESH WADHWA, SANJIV BAHL, VISHESH WADHWA	

COURT NO. 36
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	I.A. 6507/2017 In CS(OS)- 53/2017	PANKAJ OSWAL V/s ARUNA OSWAL & ORS	SONDHI NARULA DALAL, SANJIV KAKRA, AMAN JHA, AVIMUKT DAR, SANJIV KAKRA, BUTUL KHAN, ANOOP GEORGE, J SAGAR, AVIMUKT DAR	AT 4.00 P.M

COURT NO. 32
HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	REVIEW PET. 55/2025 In CS(OS)- 264/2023	SURESH KUMAR & ORS. V/s ASHOK KUMAR AGGARWAL & ORS.	VISHNU SHARMA, YUGANSH MITTAL, VISHNU SHARMA	
2	EX.APPL.(OS) 204/2025 In EX.P.-31/2022	ANIL KUMAR GUPTA V/s AJIT KUMAR	VIVEK AGGARWAL, ANMOL MEHTA, HEMLATA RAWAT, MANOJ KUMAR GAHLAUT, KARAN ARORA, ANMOL MEHTA, MUKUL BHIMANI, HEMLATA RAWAT	
PART-HEARD MATTERS				
3	CS(OS)-163/2022 I.A. 4263/2022 I.A. 4264/2022 I.A. 4265/2022	KAMAL KANT RACHHOYA V/s SMT KAUSHAL RACHHOYA AND ORS	SWASTIK SINGH SOLANKI	
4	CS(OS)-167/2022 I.A. 4370/2022	POONAM BATRA V/s ASHWANI KUMAR SHARMA & ORS.	YOGENDRA PAL SINGH, AYUSH SHRIVASTAVA	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

5	CS(OS)-6/2023 I.A. 38/2023 I.A. 39/2023 I.A. 8743/2023 I.A. 9174/2023	ALKA SINGHAL V/s PRADEEP JAIN & ORS.	SURESH CHAND SINGHAL, VARUN RAJPAL, SHEKHAR NANAVATY, VAIBHAV MEHRA, VISHAL GUPTA	
6	CS(OS)-357/2023 I.A. 10934/2023 I.A. 33313/2024 I.A. 36394/2024 I.A. 40691/2024 I.A. 4042/2025	LEOPARD INFRATECH PRIVATE LIMITED V/s DHL INFRATECH PRIVATE LIMITED AND ANR	VISHVENDRA SINGH, ARPIT SINGH ARORA, VISHVENDRA SINGH	

COURT NO. 8
HON'BLE MR.JUSTICE SACHIN DATTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)-31/2022 CCP(O) 74/2022 EX.APPL.(OS) 3059/2022 EX.APPL.(OS) 3635/2022 EX.APPL.(OS) 3657/2022	TESLA TRANSFORMERS LTD. V/s TECHNOFAB ENGINEERING LTD	KRISHAN KUMAR, DIVYAKANT LAHOTI	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
2	O.M.P. (COMM)- 321/2020	INDIAN FARMERS FERTILISER V/s THE HASSAN DISTRICT COOPERATIVE CENTRAL BANK LTD	SHAILESH, SUDHANSHU PRAKASH, ANJUM JAVED, PRIYA KUMAR	AT 4.00 P.M.
PART-HEARD MATTERS				
3	O.M.P. (COMM)- 542/2024 I.A. 48442/2024 I.A. 540/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S KURUKSHETRA EXPRESSWAY PRIVATE LTD	ASHOK KUMAR NIJHAWAN, AGARWAL LAW ASSOCIATES	

COURT NO. 44
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CC(COMM) 1/2025 CC(COMM) 2/2025 CC(COMM) 3/2025 I.A. 41457/2024 I.A. 41458/2024 I.A. 41459/2024 I.A. 46396/2024 I.A. 46412/2024 I.A. 46413/2024 I.A. 46441/2024 I.A. 46442/2024 I.A. 46443/2024 I.A. 46448/2024 I.A. 46449/2024 I.A. 46450/2024 I.A. 46451/2024	ONKAR INFOTECH PVT. LTD. V/s DELHI INTERNATIONAL AIRPORT LTD. & ORS.	AMITABH CHATURVEDI, AGARWAL LAW ASSOCIATES, KARAN LUTHRA, AMITABH CHATURVEDI, IN COMPLIANCE OF ORDER DT. 18.12.2024	AT 10.00 A.M.

	I.A. 46523/2024 I.A. 46524/2024 I.A. 46525/2024 I.A. 46526/2024 I.A. 46527/2024 I.A. 46528/2024 I.A. 398/2025 In CS(COMM)- 660/2024			
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
2	ARB.P.-1178/2024	M/S SMARTSCHOOL EDUCATION PRIVATE LIMITED V/s M/S BADA BUSINESS PVT. LTD AND ORS	SACHIN DHAMIJA	
3	ARB.P.-2082/2024	ARKA FINCAP LIMITED V/s AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED & ANR.	RAJESH JANGRA	
4	O.M.P. (COMM)- 22/2018	PRASAD YALAMANCHI V/s TECHNOLOGY DEVELOPMENT BOARD & ORS.	RAKESH KUMAR SINGH, ATUL SAHI	
5	O.M.P. (COMM)- 534/2023	HYTRONICS INDIA PVT. LTD. V/s THE GENERAL MANAGER,NORTHERN RAILWAYS & ANR.	RAMESH KUMAR SHARMA	
6	CS(OS)-627/2016 I.A. 2005/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s BSES RAJDHANI POWER LIMITED & OTHERS	J SAGAR, K & T LAW OFFICES, AMIT KAPUR	

7	CS(OS)-677/2017 I.A. 15062/2017 CC 6/2022 I.A. 13/2024	ARUN AGGARWAL V/s MUKESH KUMAR	SULTAN SINGH KHATRI, VIVEK SINGH, VIVEK SINGH, FILED IN COMPLIANCE OF ORDER DT TENTH OF FEBRUARY TWO THOUSAND TWENTY TWO	
8	CS(OS)-44/2024 I.A. 1110/2024	MS KENT RO SYSTEMS LTD V/s THE ADVERTISING STANDARDS COUNCIL OF INDIA THROUGH ITS GENERAL SECRETARY & ORS.	AVNI SINGH, RUCHIRA GUPTA, RUCHIRA GUPTA	
9	CS(OS)-64/2025 I.A. 2496/2025 I.A. 2497/2025 I.A. 4512/2025	GOPAL MUKHERJEE V/s MUNICIPAL CORPORATION OF DELHI AND ANR	AMAN GUPTA	
10	CS(COMM)- 396/2017	M/S MODI STRATFORD ENTERPRISE MANAGEMENT PRIVATE LIMITED V/s BANK OF BARODA & ANOTHER	JOS CHIRAMEL, RAMESH KUMAR, RAJEEV K AGARWAL	
11	CS(COMM)- 397/2017	M/S MODI INNOVATIVE EDUCATION SOCIETY V/s BANK OF BARODA & ANOTHER	RAMESH KUMAR, RAJEEV K AGARWAL	
12	CS(COMM)- 125/2024 I.A. 3132/2024 I.A. 7583/2024 I.A. 8601/2024 I.A. 8602/2024 I.A. 32650/2024	TAKSHAKA INTERIORS PVT .LTD V/s MAN MOHAN SINGH AND ORS	SATYAJIT SARNA, RAHUL KUKREJA, RAJNEESH CHOPRA, ANKUR GUPTA, RAHUL KUKREJA, SATYAJIT SARNA	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

13	TEST.CAS.- 47/2012	HEM LATA V/s STATE & OTHERS	V K SABHARWAL, YOGESH, KAPIL GUPTA, BUTUL KHAN, VINAY KUMAR JAIN	
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COURT NO. 46
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1262/2024 I.A. 3954/2025	SH. RAMESH KUMAR GUPTA V/s SH. JODHA RAM	VED PAL RANA	
2	ARB.P.-1647/2024	HARISH MITTAL V/s M/S GO4GARAGE PVT LTD & ORS.	SUNIL KUMAR	
3	ARB.P.-1760/2024	SUREKA INTERNATIONAL THROUGH ITS PARTNER ASHOK KUMAR SUREKA V/s UNION OF INDIA THROUGH DIRECTOR GENERAL CISF, NEW DELHI & ANR.	AKSHAY AMRITANSHU, BHAGWAT SWARUP MATHUR	

4	ARB.P.-1954/2024	MONEYWISE FINANCIAL SERVICES PVT. LTD V/s SPHAIRA TRANSPORT PVT LTD AND ORS.	NITESH KUMAR, RANJEET KUMAR	
5	ARB.P.-267/2025	CHROMA POWER SYSTEMS I PVT LTD V/s INDRAPRASTHA GAS LIMITED	ANURAG KUMAR TIWARY	
6	O.M.P.(I) (COMM.)- 225/2022 CRL.M.A. 24644/2022	DRIP CAPITAL INC V/s JASLON OVERSEAS	SIDDHANT TRIPATHI, SIDDHANT TRIPATHI	
7	O.M.P.(I) (COMM.)- 340/2024 I.A. 41190/2024	UNITED CONSTRUCTIONS V/s DTE GEN MD ACCOMMODATION PROJECT	M. TARIQUE SIDDIQUI	
8	O.M.P.(MISC.)(COMM.)- 37/2025 I.A. 843/2025	EXCELLING GEO AND ENGINEERING CONSULTANT PVT LTD V/s C S CONSTRUCTION COMPANY PVT LTD & ANR.	RAKESH KUMAR	
9	EX.P.-453/2014 EX.APPL.(OS) 246/2015 EX.APPL.(OS) 374/2015 EX.APPL.(OS) 76/2016 EX.APPL.(OS) 323/2019 EX.APPL.(OS) 207/2020 EX.APPL.(OS) 205/2021 EX.APPL.(OS) 2799/2022 EX.APPL.(OS) 3040/2022	SATISH KUMAR SETH & ANR V/s LATE JOGINDER KUMAR SETH & ORS	BHASKAR KR SHUKLA, BHASKAR KUMAR SHUKLA, PRIYANKA MARWAH, APOORAV KUMAR SHARMA, KARANJAWALA & CO, NISHANT AWANA, SHIV	

	EX.APPL.(OS) 3661/2022 EX.APPL.(OS) 3662/2022 EX.APPL.(OS) 3673/2022 EX.APPL.(OS) 3674/2022 EX.APPL.(OS) 3675/2022 EX.APPL.(OS) 3676/2022 EX.APPL.(OS) 3677/2022 EX.APPL.(OS) 1461/2024		GUPTA, R.S SHARMA, H K MONGA, PRANAY RAJ SINGH, NITIKA BHUTANI, NINAD DOGRA, NISHANT AWANA, NITIKA BHUTANI	
10	EX.P.-89/2024	UTTAM DAVE V/s SHALINI DAVE	NIDHI MOHAN PARASHAR	
11	O.M.P. (COMM)- 566/2016 I.A. 15422/2017 WITH O.M.P. (COMM) 100/2017	ALUPRO BUILDING SYSTEMS PVT. LTD. V/s SHENYANG YUANDA ALMINIUM INDUSTRY ENGINEERING CO. LTD. & ANR.	ARVIND GUPTA & SWATI SINGH, M. J. PAUL, MEHTA AND SINGHVI LAW OFFICES LLP	
12	O.M.P. (COMM)- 100/2017 I.A. 10717/2017	SHENYANG YUANDA ALUMINIUM INDUSTRY ENGINEERING CO LTD & ANR. V/s ALUPRO BUILDING SYSTEMS PVT LTD	MEHTA AND SINGHVI LAW OFFICES LLP, M. J. PAUL, ARVIND GUPTA, ARVIND GUPTA	
13	O.M.P. (COMM)- 114/2017 I.A. 3115/2020 WITH OMP (ENF.) (COMM.) 12/2020	DDA V/s M/S SPORTINA PAYCE INFRASTRUCTURE PVT LTD	SUMIT MISHRA, NIYATI KOHLI, CAUVERI BIRBAL, NITIN MISHRA, AJAY VERMA, KANIKA SINGH	

14	OMP (ENF.) (COMM.)- 12/2020 EX.APPL.(OS) 909/2020	SPORTINA PAYCE INFRASTRUCTURE PVT. LTD. V/s DELHI DEVELOPMENT AUTHORITY	NITIN MISHRA, AGARWAL LAW ASSOCIATES	
15	O.M.P. (COMM)- 150/2020 I.A. 6841/2023 I.A. 3322/2024 I.A. 3541/2024 I.A. 10950/2024 WITH OMP (ENF.) (COMM.) 93/2022	THE CENTRAL AGRICULTURAL UNIVERSITY V/s BHARGAVA & ASSOCIATES PVT LTD	GAUTAM ANAND, ABHIMANYU VERMA, RAHUL SHUKLA, ARVIND KUMAR SHARMA, PV DINESH, RAHUL SHUKLA	
16	OMP (ENF.) (COMM.)- 93/2022 EX.APPL.(OS) 776/2024	BHARGAVA AND ASSOCIATES V/s CENTRAL AGRICULTURAL UNIVERSITY	ARVIND KUMAR SHARMA, RAHUL SHUKLA	
17	O.M.P. (COMM)- 177/2020	UNION OF INDIA V/s M/S FEARLESS SECURITY & ANRS	VIPUL P SANGHI, ABHINAV SHARMA, PRERNA KUMARI	
18	O.M.P. (COMM)- 457/2020 I.A. 7609/2020	TATVADARSHI BANDHU PVT LTD V/s KANWARJEET SINGH SANDHU & ORS.	SHADAN FARASAT, KANIKA SINGH	
19	O.M.P. (COMM)- 512/2020	JAGDISH CHAND GUPTA V/s UNION OF INDIA	ANISH CHAWLA	
20	O.M.P. (COMM)- 233/2021 I.A. 10133/2021 WITH OMP (ENF.) (COMM.) 204/2021 O.M.P. (COMM)- 265/2024	PARSVNATH DEVELOPERS LIMITED V/s DELHI METRO RAIL CORPORATION LTD.	TARUN JOHRI, KNM & PARTNERS, LAW OFFICES	

21	OMP (ENF.) (COMM.)- 204/2021 CCP(O) 75/2022 EX.APPL.(OS) 3653/2022 EX.APPL.(OS) 1924/2024	DMRC. LTD, NEW DELHI V/s M/S PARSVNATH DEVELOPERS LTD	TARUN JOHRI, R V SINHA, KNM & PARTNERS, LAW OFFICES	
22	O.M.P. (COMM)- 280/2021 I.A. 12120/2021	DAHEJ STANDBY JETTY PROJECT UNDERTAKING V/s PETRONET LNG LIMITED	MAHESHWARI DIWAKAR, SUMIT R SHARMA	
23	O.M.P. (COMM)- 123/2022	PRAGATI CONSTRUCTION CONSULTANTS V/s UNION OF INDIA	PANKAJ GUPTA	
24	O.M.P. (COMM)- 372/2022 I.A. 49077/2024	MIRADOR COMMERCIAL PRIVATE LIMITED V/s POWER GRID CORPORATION OF INDIA LIMITED	ABIHA ZAIDI, ANSHU MAHAJAN, ANKIT KOHLI	
25	O.M.P. (COMM)- 15/2024	GLOBE CIVIL PROJECTS PVT. LTD. V/s UNION OF INDIA	RAHUL MALHOTRA	
26	O.M.P. (COMM)- 214/2024 I.A. 10706/2024 WITH OMP (ENF.) (COMM.) 111/2024	INDIAN SUGAR EXIM CORPORATION LIMITED V/s SAKUMA EXPORTS LIMITED	ANUSH RAAJAN V, TEJAS KARIA	
27	OMP (ENF.) (COMM.)- 111/2024	SAKUMA EXPORTS LIMITED V/s INDIAN SUGAR EXIM	ANUSH RAAJAN V	

		CORPORATION LIMITED		
28	O.M.P. (COMM)- 265/2024 I.A. 46085/2024	DELHI METRO RAIL CORPORATION LTD. V/s PARASVNATH DEVELOPERS LTD. & ANR.	MANISH KAUSHIK, TARUN JOHRI, KNM & PARTNERS, LAW OFFICES	
29	O.M.P. (COMM)- 285/2024 I.A. 33338/2024	M/S SAATVIK FOODS & ORS. V/s BIKANERVALA FOODS PVT. LTD.	PRERNA PRIYADARSHINI	
30	O.M.P. (COMM)- 383/2024 I.A. 38695/2024	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS V/s MCL BEL JV	ALOK KUMAR JAIN	
31	O.M.P. (COMM)- 419/2024	M/S SACHI GEOSYNTHETICS PRIVATE LIMITED V/s MS SACHIN INFRA	KAPIL KHER	
32	O.M.P. (COMM)- 421/2024 I.A. 40621/2024 I.A. 40622/2024 WITH OMP (ENF.) (COMM.) 220/2024	M/S SOUL SUNSHINE FOODS LLP V/s BHAI SUNDER DASS SARDAR SINGH P LIMITED & ORS.	NATASHA GARG	
33	OMP (ENF.) (COMM.)- 220/2024 EX.APPL.(OS) 1561/2024 EX.APPL.(OS) 348/2025	M/S BHAI SUNDER DASS SARDAR SINGH (P) LTD. V/s M/S SOUL SUNSHINE FOODS LLP & ORS.	KISHAN RAWAT, NATASHA GARG	

34	O.M.P. (COMM)- 435/2024 I.A. 42140/2024 I.A. 42141/2024	AMAN KUMAR & ANR. V/s BHAI SUNDER DASS SARDAR SINGH P LIMITED & ANR.	NATASHA GARG	
35	O.M.P. (COMM)- 442/2024	PARVEEN NAGPAL V/s RAKESH NAGPAL & ANR.	SARTHAK CHUGH	
36	O.M.P. (COMM)- 444/2024 I.A. 42767/2024 I.A. 42768/2024	PNR SYSTEM PVT LTD V/s DHANI LOANS AND SERVICES LTD	KARANJAWALA & CO	
37	O.M.P. (COMM)-1/2025 I.A. 11/2025 I.A. 12/2025 I.A. 13/2025 I.A. 14/2025	UNION OF INDIA V/s M/S B.M. CONSTRUCTION COMPANY	HIMANSHU UPADHYAYA, OM PRAKASH	
38	O.M.P. (COMM)- 54/2025 I.A. 2722/2025	DBL TULJAPUR AUSA HIGHWAYS LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA PIU- NANDED	J. SAGAR ASSOCIATES	
39	OMP (ENF.) (COMM.)- 59/2019 I.A. 5502/2019 EX.APPL.(OS) 1704/2024	LARSEN & TOUBRO LIMITED V/s NORTH CENTRAL RAILWAY	ACM LEGAL, IN COMPLIANCE OF ORDER DT 19.03.2024	
40	OMP (ENF.) (COMM.)- 78/2019 EX.APPL.(OS) 59/2020 EX.APPL.(OS) 3770/2022 EX.APPL.(OS) 124/2025	CHIRAJ STOCK & SECURITIES PVT. LTD. V/s UNION OF INDIA	UMA PRASUNA BACHU, VIVEKANAND	

41	OMP (ENF.) (COMM.)- 215/2019 EX.APPL.(OS) 2965/2022 EX.APPL.(OS) 3740/2022 EX.APPL.(OS) 3743/2022 EX.APPL.(OS) 3744/2022 EX.APPL.(OS) 1955/2024	M/S GOWRA PETROCHEM PVT. LTD. V/s M/S ALFA CHEM & ORS.	DINESH KUMAR MONGA, LAXMAN, RAJIV DALAL, ABHISHEK SINGH, SUNIL KUMAR OJHA, RAJIV DALAL	
42	OMP (ENF.) (COMM.)- 94/2022 EX.APPL.(OS) 2867/2022 EX.APPL.(OS) 2868/2022 EX.APPL.(OS) 1197/2023	SHIV KUMAR V/s AJAY KUMAR & ORS.	SANJEEV	
43	OMP (ENF.) (COMM.)- 146/2024 EX.APPL.(OS) 1047/2024	HARYANA VIDYUT PRASARAN NIGAM LIMITED V/s INABENSA BHARAT PVT. LTD. & ANR.	APOORVA MAHESHWARI	
44	OMP (ENF.) (COMM.)- 276/2024	DHANI LOANS AND SERVICES LTD. V/s M/S PNR SYSTEM PVT LTD	ANKIT BANATI	

COURT NO. 45
HON'BLE MR. JUSTICE AMIT BANSAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-42/2023	DAICEL CORPORATION V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
2	C.O. (COMM.IPD-TM)-174/2022 WITH C.O. (COMM.IPD-TM) 694/2022	JINDAL INDUSTRIES PVT LTD. M/S YASHOBANTA SHARMA, DELHI ROAD, MODEL TOWN, HISSAR, HARYANA V/s JINDAL COMPOSITE TUBES PVT LTD. PLOT NO. 106, SECTOR-44, INDUSTRIAL AREA, GURGAON, HARYANA	SANJAY AGGARWAL, ROHAN ROHATGI, NIDHI RAMAN, SANJAY AGGARWAL	
3	C.O. (COMM.IPD-TM)-694/2022	M/S JINDAL INDUSTRIES PRIVATE LIMITED V/s ARVIND JINDAL AND ANR	SANJAY AGGARWAL, ROHAN ROHATGI, NIDHI RAMAN, SANJAY AGGARWAL	
4	C.O. (COMM.IPD-TM)-438/2022	ADVANCE MAGAZINE PUBLISHERS INC. V/s PANNA SAREES PVT LTD. & ANR	RAHUL CHAUDHRY, LALL LAHIRI	
5	C.O. (COMM.IPD-TM)-242/2024 I.A. 45344/2024	GTV ASSET MANAGEMENT SPOLKA Z OGRANICZONA ODPOWIEDZIALNOSCIA	SHRAVAN KUMAR BANSAL, URFEE ROOMI	

	I.A. 45345/2024 I.A. 45346/2024	V/s SHILPA NISCHAL GUPTA AND ANR.		
6	CS(COMM)- 1433/2016 I.A. 3701/2019 I.A. 13164/2019 I.A. 13870/2019 I.A. 13871/2019 I.A. 3495/2021	M/S BYRAM HOLDINGS V/s M/S EMINENT ENTERTAINMENT & ORS	SIDDHESH KOTWAL, SIDDHESH SHIRISH KOTWAL, JOSEPH, VIKAS KUMAR, JOSEPH & JOSEPH, MR. SIDDHESH KOTWAL	
7	CS(COMM)- 1560/2016 I.A. 25337/2023	DELTON CABLES LTD V/s DELTON TRADING PVT LTD	VIKAS MALHOTRA, H P SINGH, JIGYASA SHARMA, VARUN NISCHAL, SANJEEV MAHAJAN, ANJU AGRAWAL	
8	CS(COMM)- 567/2019 I.A. 14008/2019 I.A. 14501/2019	COLGATE PALMOLIVE COMPANY & ANR. V/s DABUR INDIA LTD.	MANISH KUMAR MISHRA, ACHUTHAN SREEKUMAR	
9	CS(COMM)- 573/2022	EDUSPARK INTERNATIONAL PRIVATE LIMITED V/s LAXMI PUBLICATIONS PRIVATE LIMITED	PRATEEK MEHTA, BIKASH GHORAI	
10	CS(COMM)- 95/2023 I.A. 3425/2023 I.A. 4341/2025 I.A. 4699/2025	SMITHKLINE BEECHAM LIMITED V/s GSKFINANCIAL.COM &ORS.	MADHURIMA SARANGI, MADHAV KHOSLA, RAMYA AGGARWAL, TEJAS KARIA, NEEL ANJAN MASON, K. G. GOPALAKRISHNAN, VISHAL SHARMA, URFEE ROOMI	
11	CS(COMM)- 186/2023 I.A. 45104/2024	KHADI AND VILLAGE INDUSTRIES COMMISSION,	SANJAY KUMAR, SAJJAN KUMAR SINGH, PRITHVI	

		V/s PRADEEP KUMAR SINGH AND OTHERS	SINGH	
12	CS(COMM)-229/2023 I.A. 3085/2024 I.A. 3114/2024	DONGGUAN HUALI INDUSTRIES CO. LTD. V/s ANAND AGGARWAL AND ORS.	ABHISHEK CHANDRA MISHRA, DHRUV SURANA, YOGESH GOEL, ASHISH CHOUDHURY, YOGESH GOEL, DHRUV SURANA	
13	CS(COMM)-816/2023	WOW MOMO FOODS PRIVATE LIMITED V/s ASHOK KUMAR/JOHN DOE & ORS.	GEETANJALI VISVANATHAN, R MAYA, ANKUR SANGAL	
14	CS(COMM)-863/2023 I.A. 24144/2023 I.A. 8886/2024	ALKEM LABORATORIES LTD V/s MEDOX LIFESCIENCES & ORS.	SAHIL KAKKAR, SAGAR CHANDRA	
15	CS(COMM)-207/2024 I.A. 8250/2024 I.A. 3966/2025 I.A. 4170/2025	ELI LILLY AND COMPANY PRIVATE LIMITED & ANR. & ANR. V/s ESKAYEF PHARMACEUTICALS LIMITED & ORS. & ORS.	KINNORI GHOSH, RIDHIE BAJAJ, NAMAN JOSHI, MANAN MONDAL	
16	CS(COMM)-576/2024 I.A. 33395/2024 I.A. 40871/2024 I.A. 49660/2024	M S K EDUCATIONS PVT LTD V/s DRONA SHIKSHAN SAMITI & ORS.	DHARMENDRA KUMAR YADAV, AARZOO ANEJA	
17	CS(COMM)-695/2024 I.A. 36643/2024	EXXON MOBIL CORPORATION V/s PRIDELUBRICANTS PRIVATE LIMITED & ORS.	NAMAN JOSHI, RAHUL CHAUDHRY	

18	CS(COMM)- 984/2024 I.A. 44322/2024	BENTLEY SYSTEMS INC & ANR. V/s MR THANGAVELU ARIVURAJA & ANR.	RISHUB KAPOOR, VAREESHA IRFAN	
19	CS(COMM)- 1024/2024 I.A. 45279/2024	GTV ASSET MANAGEMENT SPOLKA Z OGRANICZONA ODPOWIEDZIALNOSCIA V/s SHILPA NISCHAL GUPTA AND ORS.	SHRAVAN KUMAR BANSAL, URFEE ROOMI	
20	CS(COMM)- 1044/2024 I.A. 46023/2024	JOCKEY INTERNATIONAL INC. V/s APKSOS.COM & ORS.	NEEL ANJAN MASON, PRAJJWAL KUSHWAHA	
21	CS(COMM)- 1064/2024 I.A. 46762/2024 I.A. 46764/2024	MAMTA GARG & ANR. V/s PRAGYA BANSAL & ORS.	SHRAVAN KUMAR BANSAL, UMESH MISHRA	
22	I.A. 48034/2024 In CS(COMM)- 1114/2024	DABUR INDIA LIMITED V/s EMAMI LIMITED	ROOH-E-HINA DUA, PRABHU TANDON	
23	CS(COMM)- 1128/2024 I.A. 48448/2024	SANOFI & ANR. V/s SUNMETICS HEALTHCARE PVT. LTD & ANR.	RITESH KHATRI, V MOHINI	
24	W.P.(C)-IPD- 41/2024	NEERAJ JAIN V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARK & ANR.	N MAHABIR	

COURT NO. 47

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)- 1767/2006 I.A. 10744/2024	HARI CHAND V/s SH. SATBIR & ORS.	RAJESH DAGAR, JAI PRAKASH, RS MAHLA, R S LATHWAL, VISHAL MAAN, D.K. SHARMA, RAJBIR SINGH	
2	CS(OS)- 2170/2006 I.A. 12980/2006 I.A. 464/2008 I.A. 8273/2008 I.A. 15013/2009 I.A. 34450/2024	KUMARI SEHEJ GUPTA & ANR. V/s SHRI M.L. GUPTA & ORS.	DEEPA GUPTA, ITI SHARMA, MEET MALHOTRA, JAGDEV, ARVIND MISHRA, R.S. SURI, SANJAY AGNIHOTRI, THAKUR SUMIT, VIVEK KISHORE, DESHPANDE & COMPANY, TARA NARULA, SACHIN	

			SAINI, SUNIL KUMAR, RIKKY GUPTA, BHARAT BHUSHAN BHATIA, MR. BHARAT BHUSHAN BHATIA, MR. R.S. SURI, SACHIN SAINI	
3	CS(OS)- 1416/2009 CRL.M.A. 620/2015 I.A. 23829/2023 I.A. 23830/2023 I.A. 24023/2023 WITH CS(OS) 3241/2011	SUBHASHINI MALIK V/s S K GANDHI & ORS.	SHIV KHORANA (CAVEATOR), ANU BAGAI, SAMAR, AADITYA V KUMAR, K.K.MANAN, AKSHAY MAKHIJA, VIPIN TYAGI, JEEVESH NAGRATH, ASTHA JOSHI, JUDY JAMES, SHIKHAR MITTAL, JATIN KAPUR, VIRMANI & VIRMANI, SAMAR BANSAL, GEETA GANDHI, PRASHANT	
4	CS(OS)- 3241/2011 CC 50/2012 I.A. 15225/2014 I.A. 18922/2022 I.A. 3519/2023 I.A. 3520/2023 I.A. 4095/2023 I.A. 5292/2023 I.A. 10412/2023 I.A. 10462/2023 I.A. 11589/2023 I.A. 11590/2023 I.A. 16789/2023 I.A. 16790/2023 I.A. 16805/2023 I.A. 16806/2023 I.A. 17315/2023 WITH CS(OS) 1416/2009	GEETA GANDHI V/s SUBHASHINI MALIK AND ORS	SAMAR BANSAL, AKSHAY MAKHIJA, PRASHANT KATARA, JEEVESH NAGRATH, ASTHA JOSHI, SHOBHAN MAHANTI, SHIKHAR MITTAL, JATIN KAPUR, AADITYA VIJAY KUMAR, VIPIN TYAGI AND SANDEEP DAS, JATIN KAPUR, REENA GUPTA, GEETA GANDHI	

5	CS(OS)- 2572/2013 I.A. 20716/2013 I.A. 5290/2014 WITH CS(OS) 3827/2014	KULWANT SINGH V/s HARVINDER SINGH	NIKHIL MEHRA, RAJEEV KUMAR, INDER BIR SINGH, PREET PAL SINGH, AMIT PUNJ	
6	CS(OS)- 3827/2014 CC 36/2016 I.A. 15422/2019	HARVINDER SINGH V/s KULWANT SINGH	NIKHIL MEHRA, INDER BIR SINGH, RAJEEV KUMAR	
7	CS(OS)- 2610/2013 I.A. 20920/2013 I.A. 24462/2014 I.A. 754/2015 I.A. 755/2015 I.A. 43327/2024 I.A. 43328/2024 I.A. 1348/2025 I.A. 1838/2025	EMBOSS REAL ESTATE PVT LTD V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ARORA ADVOCATES, UCOL, ASHOK KUMAR JAIN, SURESH DUTT DOBHAL, AMIT KHEMKA, NEERAJ, ASHOK	
8	CS(OS)- 2611/2013 I.A. 20922/2013 I.A. 6424/2014 I.A. 19783/2014 I.A. 24481/2014 I.A. 749/2015 I.A. 751/2015 I.A. 43287/2024 I.A. 43288/2024 I.A. 1311/2025 I.A. 1840/2025	DRAK HOMEBUILD PVT LTD V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ARORA ADVOCATES, UCOL, ASHOK KUMAR, SURESH DUTT DOBHAL, AMIT KHEMKA, NEERAJ, SURESH, KRISHAN, ASHOK	
9	CS(OS)- 2612/2013 I.A. 20924/2013 I.A. 5828/2014 I.A. 19784/2014 I.A. 24482/2014 I.A. 43285/2024 I.A. 43286/2024 I.A. 1349/2025 I.A. 1839/2025	DRAK PROBUIDL PVT LTD V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ARORA ADVOCATES, UCOL, ASHOK KUMAR JAIN, SURESH DUTT DOBHAL, AMIT KHEMKA, SHRI KRISHAN, SURESH, ASHOK, NEERAJ	

10	I.A. 6669/2016 I.A. 6670/2016 I.A. 8802/2017 I.A. 8803/2017 In CS(OS)- 292/2014 (Disposed off case)	SUBASH CHANDER MEHTA V/s SAHDEV KUMAR MEHTA & ANR	MANISH KUMAR, KARTIK MITTAL, M AZEEM KHAN, MANISH KUMAR & ASSO	
11	CS(OS)-726/2014 I.A. 5769/2025 I.A. 5770/2025	GYAN PRAKASH GUPTA V/s VIJAY PRAKASH & ORS	RAKESH SRIVASTAVA, JAGMOHAN SINGH, M TARIQUE SIDDIQUI, JAI SAHAI ENDLAW, ARCHANA GUPTA, SHASHANK KHURANA, RAKESH CHANDER AGGARWAL, KAMAL MOHAN GUPTA, DEEPALI GUPTA	
12	CS(OS)-126/2020	HSIL LTD. & ANR. V/s ICICI SECURITIES LTD AND ORS.	RAVEENA RAI, KAPIL WADHWA, MANAV GUPTA	
13	CS(OS)-226/2020 I.A. 7232/2020 I.A. 5628/2024 I.A. 7068/2024 I.A. 2263/2025 I.A. 4881/2025	SURENDRA LAL MAHENDRA V/s LATE SH. B. LAL MAHENDRA THROUGH HIS LEGAL HEIRS & ORS.	SAURABH DEV KARAN SINGH	
14	CS(OS)-243/2021 I.A. 34696/2024 I.A. 35546/2024 I.A. 38990/2024	ANIL JAIN V/s PARITOSH JAIN & ANR.	RAJEEV MISHRA, MANDEEP SINGH VINAIK, RAJEEV MISHRA	
15	CS(OS)-678/2021 I.A. 16517/2021 I.A. 14253/2022 I.A. 867/2023 I.A. 22873/2023	TARUN KUMAR CHAWLA & ORS. V/s PREM KUMAR CHAWLA & ORS.	AMIT SANDUJA, SIDHARTH JOSHI, SIDHARTH JOSHI, AMIT SANDUJA	

16	CS(OS)-135/2024 I.A. 4111/2024 I.A. 4112/2024 I.A. 4113/2024 I.A. 43887/2024 I.A. 43888/2024 I.A. 5340/2025 I.A. 5341/2025	MS. NIRMALA KUMARI V/s SPINE INFRATECH & ORS.	VINEET TAYAL, KAMAKSHI SEHGAL, OM PRAKASH BANSAL, PARANGAT PANDEY, GAURAV CHAUHAN, PIYUSH PATHAK	
17	CS(OS)-167/2024 I.A. 4598/2024 I.A. 10369/2024 I.A. 44030/2024 I.A. 44031/2024	RAJ KUMAR KHURANA AND ORS. V/s INDER JEET ARORA AND ORS.	SHAILEN BHATIA, ALOK DEV, AMIT KUMAR, RAKESH KUMAR GARG, SHAILEN BHATIA, ALOK DEV	
18	CS(OS)-243/2024 I.A. 6659/2024 I.A. 37488/2024 I.A. 43700/2024	SANJAY TYAGI & ANR. V/s SATISH KUMAR TYAGI & ORS.	RAJAT MATHUR, AVINASH KUMAR TYAGI, RAJAT MATHUR	
19	CS(OS)-371/2024 I.A. 10546/2024 I.A. 10548/2024 I.A. 43787/2024	MRS PRATIMA TANDON V/s MR BALBIR S TANDON & ORS.	RAGHAV SHARMA	
20	CS(OS)-547/2024 I.A. 33386/2024 I.A. 33388/2024 I.A. 33389/2024 I.A. 45459/2024	SMT. SANGITA AND OTHER V/s MS. JYOTI @ JYOTIPANWAR AND OTHERS	SHIVEN KHURANA, SANJAY RATHI, MOHIT GUPTA, SANJAY RATHI	
21	CS(OS)-649/2024 I.A. 36792/2024 I.A. 36793/2024	MEERA DHAWAN AND ANR V/s MANDEEP DHAWAN AND ORS	KULDEEP KUMAR GURNANI, SHOBHANA TAKIAR	
22	CS(OS)-915/2024 I.A. 45614/2024 I.A. 45615/2024 I.A. 45616/2024	MEENA UPPAL V/s ANJU SALUJA & ORS.	MANSI BAJAJ, MALLIKA	
23	EX.P.-114/2024	PRAMOD GUPTA V/s CEMENT CORPORATION OF INDIA & ANR.	SUNIL KUMAR	

24	I.A. 3901/2021 I.A. 19213/2022 In TEST.CAS.- 15/2008 (Disposed off case)	SARDAR GURCHARANJIT SINGH & ORS. V/s STATE AND OTHERS	R K DEY, ANANYA MUKHERJEE, DIKSHA RANJAN, AMIT KHEMKA, AJAY KUMAR TANDON, AMIT KHEMKA	
25	TEST.CAS.- 14/2024 I.A. 4003/2024 I.A. 34702/2024	MR. JOGINDER PAL SINGH V/s THE STATE AND ORS	LAKSHAY DHAMIJA, SAKSHAM SAXENA, ZAFAR KHURSHID, LAKSHAY DHAMIJA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

26	CS(OS)- 2208/1995 I.A. 20324/2013	THE HINDUSTAN TIMES LTD. V/s MR. VIPIN MALIK AND ANR.	MAN MOHAN, SEEMA SAPRA, RS SURI, CHANDER SHEKHAR, ROHIT AGGARWAL, ANURADHA BINDRA, SANDEEP MITTAL, RN KARANJAWALA, DHIRENDER NEGI, ANIL SAPRA, GURVINDER SURI, ANJU BHATTACHARYA, ANOOP BAGAI, C M SHROFF, SHROFF AND ASSO., SURI, KARANJAWALA & CO, RN KARANJAWALA	AT 3.30 P.M.
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07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

27	CS(OS)-971/1998 I.A. 16373/2009	VIPIN MALIK V/s THE HINDUSTAN TIMES LIMITED	ANOOP BAGAI, ARFAN BOBDE, R.S.SURI, ARVIND KUMAR, SANDEEP MITTAL, VISHAKHA, C M SHROFF, SURI, KARANJAWALA & CO, MANISH KOHLI, C.M. SHROFF & ASSOCIATES	AT 3.30 P.M.
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O.(COMM.IPD-PAT)-4/2023 I.A. 6721/2023 I.A. 22950/2023 I.A. 23727/2023 WITH CS(COMM) 456/2023	BLICK SYSTEM INDIA PRIVATE LIMITED V/s FRANZ SAFFORD AND OTHERS	SANGRAMSINGH RAJENDRA BHONSLE, UTKARSH JOSHI	
2	CS(COMM)-456/2023 I.A. 12412/2023 I.A. 20475/2023 I.A. 22866/2023 I.A. 23176/2023 I.A. 24284/2023 I.A. 30077/2024	INNOVATION GLASS INDIA PVT LTD AND ANR V/s BLICK SYSTEM INDIA PVT LTD	UTKARSH JOSHI, SANGRAMSINGH RAJENDRA BHONSLE, UTKARSH JOSHI	
3	C.O.(COMM.IPD-PAT)-11/2024 I.A. 45860/2024	PRANJAL BIO PRIVATE LIMITED V/s CONTROLLER GENERAL OF PATENTS DESIGNS AND TRADE MARKS AND ORS & ORS.	VINDHYA S MANI, RAHUL DEV TYAGI	
4	C.O.(COMM.IPD-TM)-398/2022 WITH C.O.(COMM.IPD-TM)	UNILEVER INDUSTRIES PRIVATE LIMITED A COMPANY INCORPORATED	SHOBHIT AGRAWAL, PRITHVI SINGH, W.S. KANE AND CO.	

	410/2022 C.O. (COMM.IPD-TM) 463/2022 C.O. (COMM.IPD-TM) 450/2022	UNDER THE COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE AT UNILEVER HOUSE, B. D. SAWANT MARG, CHAKALA, ANDHERI (WEST), MUMBAI 400099 V/s KWALITY LIMITED, A COMAPNY INCORPORATED UNDER THE COMAPNIES ACT, 1956, HAVINT ITS REGISTEWRED OFFICE AT F-82, SHIVAJI PLACE, RAJOURI GARDEN, NEW DELHI - 110027U		
5	C.O. (COMM.IPD- TM)-410/2022	UNILEVER INDUSTRIES PVT LTD. UNILEVER HOUSE, B. D. SAWANT MARG, CHAKALA, ANDHERI WEST, MUMBAI V/s KWALITY LIMITED, F-82, SHIVAJI PLACE, RAJOURI GARDEN, NEW DELHI	SHOBHIT AGRAWAL, PRITHVI SINGH, W.S. KANE AND COMPANY	
6	C.O. (COMM.IPD- TM)-450/2022	UNILEVER INDUSTRIES PVT LTD & ANR V/s KWALITY LTD & ANR	SHOBHIT AGRAWAL, NAMAN JOSHI, W.S. KANE AND CO.	

7	C.O. (COMM.IPD- TM)-463/2022	UNILEVER INDUSTRIES PRIVATE LIMITED AND ANR V/s KWALITY LIMITED AND ANR	SHOBHIT AGRAWAL, NAMAN JOSHI, W.S KANE AND CO.	
8	C.O. (COMM.IPD- TM)-83/2024 I.A. 32391/2024 WITH CS(COMM) 379/2022 CS(COMM)- 355/2021	RAJ KUMAR JAIN V/s REGISTRAR OF TRADEMARK & ANR.	ASHOK GOEL, ABHINAY SHARMA	
9	CRL.M.A. 36319/2024 In CS(COMM)- 379/2022 (Disposed off case)	PRAVESH NARULA TRADING AS M/S. CAPITAL ENTERPRISES V/s RAJ KUMAR JAIN TRADING AS M/S. BHOLARAM PURANMALL AND ANR.	ABHINAY SHARMA, RECVD. FROM THE COURT OF SH SANJEEV KUMAR AGGARWAL DISTT.JUDGE, COMM COURT- 01, TIS HAZARI FILED IN COMPLIANCE OF COURT ORDER DT.7/4/22 IN CS COMM-355/21, ABHINAY SHARMA	
10	CS(COMM)- 715/2017 I.A. 12183/2017 I.A. 2282/2018 I.A. 10869/2021 I.A. 5418/2022	WYNN RESORTS HOLDINGS, LLC & ANR V/s SUNIL KUMAR MIGLANI & ORS	MANISH VASHISHT, ANAND AND ANAND, VIBHAV MITHAL, VIBHAV MITHAL	
11	CS(COMM)- 146/2021 I.A. 4555/2021 I.A. 9687/2021 I.A. 6721/2022 I.A. 20431/2022 I.A. 7119/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s ROOPIKA RASTOGI AND ANR.	PRITHVI SINGH, RITESH KUMAR CHOWDHARY, PRITIKA KOHLI, PRITIKA KOHLI	

12	CS(COMM)- 185/2021 I.A. 5678/2021 I.A. 6733/2021 I.A. 22216/2023	MEDIA INTERNATIONAL V/s CATRACK ENTERTAINMENT PVT. LTD & ORS.	AMITA GUPTA, SWAYAMISIDHA PATNAIK, RAJIV KUMAR CHOUDHRY	
13	CS(COMM)- 281/2021 I.A. 7377/2021	TTK PRESTIGE LIMITED V/s BAGHLA SANITARYWARE PRIVATE LIMITED & ORS.	EKLAVYA BAHL, MAMTA RANI, MAMTA RANI	
14	CS(COMM)- 355/2021 CRL.M.A. 23928/2024 I.A. 35652/2024	R.K JAIN V/s PRAVESH NARULA	ASHOK GOEL, ABHINAY SHARMA, ASHOK GOEL	
15	CS(COMM)- 93/2022 I.A. 2234/2022	ANIL KUMAR SOLE PROPRIETOR OF M/S ANIL KUMAR RAMESH KUMAR V/s JYOTI SALES HOUSE & ANR.	SHAILEN BHATIA	
16	CS(COMM)- 49/2023 I.A. 1674/2023 I.A. 11245/2024	BENTLEY SYSTEMS INC & ANR. V/s OILTECH ENGINEERING INDIA PRIVATE LIMITED & ANR.	K ANANDHA RAJA, APOORV BANSAL, VAREESHA IRFAN	
17	CS(COMM)- 283/2023 CRL.M.A. 20590/2023 I.A. 8396/2024	SUN PHARMA LABORATORIES LTD V/s FINECURE PHARMACEUTICALS LTD & ORS.	BINDRA RANA, SACHIN GUPTA, BINDRA RANA	

18	CS(COMM)- 813/2023 I.A. 22369/2023 I.A. 25794/2023	PHONOGRAPHIC PERFORMANCE LIMITED V/s STR8UP HOSPITALITY PRIVATE LIMITED & ORS.	SHIVA SANTANAM SWAMINADHAN, ANKUR SANGAL	
19	CS(COMM)- 129/2024 I.A. 3278/2024 I.A. 44712/2024	TATA SONS PRIVATE LIMITED & ANR. V/s MALLA RAJIV	ROHIL BANSAL, ACHUTHAN SREEKUMAR	
20	CS(COMM)- 408/2024 I.A. 32997/2024 I.A. 32998/2024 I.A. 32999/2024 I.A. 33001/2024 I.A. 33002/2024 I.A. 40466/2024	FMC CORPORATION AND ORS. V/s NATCO PHARMA LIMITED	GEORGE VITHAYATHIL, CS/3/2024 TRANSFERRED FROM SH. ANSHU SHUKLA, ADJ VIDE ORDER DT.9/04/2024 OF SUPREME COURT, SANJAY KUMAR AND ARPITA SAWHNEY, SANJAY KUMAR AND ARPITA SAWHNEY, IN COMPLIANCE OF ORDER DT. 07.082024, SANJAY KUMAR AND ARPITA SAWHNEY	
21	CS(COMM)- 409/2024 I.A. 32991/2024 I.A. 32992/2024 I.A. 32993/2024 I.A. 32995/2024 I.A. 32996/2024 I.A. 40467/2024	FMC CORPORATION AND ORS. V/s NATCO PHARMA LIMITED	GEORGE VITHAYATHIL, RECORD NO.CS/2/2024 TRANSFERRED FROM ADDITIONAL DISTRICT AND SESSIONS JUDGE CHANDIGARH BY ORDER OF HONBLE SUPREME COURT OF INDIA, SANJAY KUMAR AND ARPITA SAWHNEY, FILED IN COMPLIANCE OF ORDER DT TWENTH OF MAY TWO THOUSAND AND TWENTY FOUR, SANJAY KUMAR AND ARPITA SAWHNEY, IN COMPLIANCE OF ORDER DT. 07.082024	

22	CS(COMM)- 410/2024 I.A. 32988/2024 I.A. 32989/2024 I.A. 32990/2024 I.A. 40730/2024 I.A. 40731/2024 I.A. 40732/2024 I.A. 40734/2024 I.A. 40778/2024 I.A. 42341/2024	FMC COPORATION AND ORS. V/s NATCO PHATMA LIMITED	GEORGE VITHAYATHIL, CS/11/2023 TRANSFERRRED FROM SH. ANSHU SHUKLA, ADJ CHANDIGARH/UIDNO.HR0080 VIDE ORDER DT.9/04/2024 OF SUPREMECOURT TRANSFER PETITION(CIVIL)504/2022, FILED IN COMPLIANCE OF ORDER DT TWENTY MAY TWO THOUSAND AND TWENTY FOUR, IN COMPLIANCE OF ORDER DT. 07.08.2024, GEORGE VITHAYATHIL	
23	CS(COMM)- 937/2024 I.A. 43185/2024	ZEE ENTERTAINMENT ENTERPRISES LIMITED V/s BOLLYZONE.TV & ORS.	NEEL ANJAN MASON, GEETANJALI VISVANATHAN, RISHABH JAIN, ANGAD SINGH MAKKAR	
24	CS(COMM)- 941/2024 I.A. 43240/2024	TECHNO SPORTSWEAR P LTD V/s LAXMI PAT BENGANI	SACHIN GUPTA	
25	CS(COMM)- 957/2024 I.A. 43427/2024 I.A. 43428/2024	GS1 INDIA V/s KOMAL AND ASSOCIATES & ANR.	ADITYA GUPTA	

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SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1855/2024 I.A. 46013/2024	ANITA CHANDRA PRAKASH PATHAK V/s UNION OF INDIA AND ORS	PAWAN PRAKASH PATHAK	
2	ARB.P.-31/2025	ANIL RANA V/s INDUS TOWER LIMITED	MANUJ AGGARWAL	
3	EX.P.-79/2024	SUDHIR JAIN V/s SARLA MITTAL & ANR.	ASHIM SHRIDHAR, ARCHANA LAKHOTIA	
4	EX.P.-80/2024	SUDHIR JAIN V/s R P MITTAL	ASHIM SHRIDHAR, ARCHANA LAKHOTIA	
5	TEST.CAS.- 14/2022 I.A. 33512/2024	NAVEEN BHUTANI V/s THE STATE & ORS.	ARVIND KUMAR GUPTA, MANJIT SINGH CHAUHAN, I.S BAKSHI	
6	CS(COMM)- 741/2024 I.A. 37949/2024 I.A. 37950/2024 I.A. 37951/2024 I.A. 37952/2024	NALINI GUPTA V/s DEUTSCHE BANK AG & ORS.	NEERAJ KUMAR JHA	
7	CS(OS)-327/2018	DIVYA MISHRA V/s ASHOK TIWARI & ORS	SINDHU SINHA, ASHISH KUMAR SINGH, JAI SAHAI ENDLAW	

8	CS(OS)-425/2022 I.A. 13623/2022 I.A. 19186/2023 I.A. 19187/2023	YOGESH JINDAL V/s S.S. AGENCIES & ORS.	KARTAVYA BATRA, SHRADDHA BHARGAVA, UJJWAL JHA	
9	CS(OS)-590/2022 I.A. 15487/2022 I.A. 17598/2022 I.A. 17599/2022 CRL.M.A. 21971/2022 I.A. 7581/2023 I.A. 21328/2023 I.A. 25328/2023 I.A. 4505/2024	MANEESHA TYAGI & ANR. V/s BAJAJ BUILDERS AND PROMOTERS & ORS.	ADITYA PUSHKAL KHANNA, VINAY KUMAR, RAJESH KUMAR MALHOTRA, MANISH MOHAN, RATNESH BANSAL, PARAMJEET SINGH	
10	CS(OS)-717/2022 I.A. 19113/2022	SMT. KRISHNA V/s SH. RAJAN KAUSHIK & ORS.	ROOPA RAM JANGU, GOUTHAM SHIVSHANKAR, NAZIA PARVEEN	
11	CS(OS)-39/2023 I.A. 1171/2023 CRL.M.A. 5636/2023 I.A. 9385/2023 I.A. 24834/2023 I.A. 1564/2025	KULDEEP SUGANDH V/s AJIT & ORS.	MOHIT JOLLY, BHARAT ARORA, SAURABH SINGH AHLUWALIA, ANIL KUMAR THAKUR, ABHAY KUMAR, AYUSH PURI, NISHANT DATTA, MOHIT JOLLY, BHARAT ARORA	
12	CS(OS)-494/2023 I.A. 15564/2023 I.A. 5379/2024 I.A. 29997/2024 I.A. 31558/2024 I.A. 32916/2024 I.A. 34874/2024 I.A. 37936/2024 I.A. 40397/2024 I.A. 40932/2024 I.A. 41341/2024 I.A. 47999/2024	DEEPAK MUKHI V/s KAMAL MUKHI & ANR.	KARANJAWALA & CO, SUBHRO PROKAS MUKHERJEE, HEMANT PHALPHER, KAMAL MUKHI	
13	CS(OS)-787/2023 I.A. 23645/2023 I.A. 23647/2023	MS. MANDEEP KAUR V/s MS. ANANDJIT KAUR & ORS.	SAURABH CHAUHAN	

14	CS(OS)-803/2023 I.A. 24169/2023	DINESH KUMAR VERMA V/s PUSHPA VERMA AND ORS	HARJEET NARANG, YASHASWI SK CHOCKSEY	
15	CS(OS)-367/2024 I.A. 10489/2024 I.A. 10491/2024 I.A. 29987/2024 I.A. 43473/2024 I.A. 48753/2024 I.A. 48760/2024 I.A. 2921/2025 I.A. 2922/2025	LAKSHMINARAYANAN BHUVANESWARI SHAARAN V/s VAIBHAV VATS SHUKLA	RISHABH KAPUR, GAURAV SETHI	
16	CS(OS)-912/2024 I.A. 45586/2024 I.A. 48274/2024 I.A. 48275/2024	NARENDER KUMAR ARORA V/s VIJAY KUMAR ARORA & ORS.	ARUN KUMAR BATTA	
17	OMP (ENF.) (COMM.)- 211/2023 EX.APPL.(OS) 129/2024 EX.APPL.(OS) 1120/2024 EX.APPL.(OS) 1121/2024 EX.APPL.(OS) 1122/2024 EX.APPL.(OS) 1123/2024	RAJASTHAN STATE ROAD DEVELOPMENT AND CONSTRUCTION CORPORATION LTD. V/s M/S B.S.M. CONTRACTORS PVT LTD THROUGH ITS DIRECTOR- RUPENDER SINGH MAAN & ANR.	ASEEM ATWAL, RAJEEV SHARMA, ASEEM ATWAL, KARTAVYA BATRA	

18	OMP (ENF.) (COMM.)- 212/2023 EX.APPL.(OS) 130/2024 EX.APPL.(OS) 1124/2024 EX.APPL.(OS) 1125/2024 EX.APPL.(OS) 1126/2024 EX.APPL.(OS) 1127/2024	RAJASTHAN STATE ROAD DEVELOPMENT AND CONSTRUCTION CORPORATION LTD V/s M/S B.S.M. CONTRACTORS PVT LTD THROUGH ITS DIRECTORS- RUPENDER SINGH MAAN & ANR.	ASEEM ATWAL, RAJEEV SHARMA, ASEEM ATWAL, KARTAVYA BATRA	
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07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

**COURT NO. 121, FIRST FLOOR BLOCK(A)
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)-67/2022(Disposed off case)	M/S ASHOK KUMAR V/s UNION OF INDIA	SYED WASIF HAIDER	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
2	CS(OS)-166/2024(Disposed off case)	DHRUVA GOEL V/s M/S CHETANYA BUILDCON PVT LTD & ORS.	PIYUSH SANGHI, CHANDRACHUR BHATTACHARYYA, MD ALI	AT 11:30 A.M.

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-65/2024 I.A. 1745/2024 I.A. 11016/2024 I.A. 37075/2024 I.A. 46153/2024 I.A. 47971/2024 I.A. 3074/2025 I.A. 3075/2025	JASBIR SINGH PARMAR V/s JITENDER PARMAR & ORS.	SHANTANU BHARDWAJ, ALOK TIWARI, NEEL KUMAR, SHANTANU BHARDWAJ, ALOK TIWARI, VIJAY KUMAR	
2	CS(COMM)-284/2024 I.A. 7586/2024 I.A. 7587/2024 I.A. 46782/2024	AJAY BINDAL V/s AXIS BANK LTD & ORS.	NAMIT SURI, AMAN GUPTA, DIVYANSH CHAUDHARY, KRITIKA BHARDWAJ, SIDHANT GARG	
3	CS(OS)- 34/1977(Disposed off case) I.A. 487/2019 I.A. 860/2019 I.A. 15583/2019 I.A. 19994/2022	DEWAN IZZAT RAI NANDA THRU LR'S V/s DEWAN IQBAL NATH THRU LR'S AND ORS.	MS VOHRA, RUCHI SINDHWANI, DEFDT IN PERSON, BN NAYAR ANJANA BALI, B R PANDA, SANJEEV PURI, P VASUDEVA MALVIKA KR., S ROY SUDHA SRIVASTAVA, P.N.BHAN, J.N.AGARWAL, DIVJEET SINGH VOHRA, T.D.YADAV,	

			SANDEEP AGGARWAL, PRABHAT RANJAN, VIKAS ARORA, SHO HIT CHAUDHRY, ANUPAM RAINA, MANU K GIRI, JIGYASA SHARMA, SEERAT DEEP SINGH, G. M. KAWOOSA, YUGANSH MITTAL, ASHUTOSH KUMAR, PRANAV JAIN, MIKHIL VIJ, DEBASISH MOITRA, RAJIV SHARMA, SHALINI SHARMA, ARVIND KUMAR GUPTA, RISHABH GUPTA, RITESH KHATRI, DEBANSH MOITRA	
4	CS(OS)-507/2023 I.A. 15986/2023 I.A. 15987/2023	M/S RADIANCE FINCAP PVT. LTD. V/s GOVT. OF NCT OF DELHI & ORS.	PANKAJ VIVEK	
5	CS(OS)-632/2023 I.A. 19982/2023 I.A. 36257/2024 I.A. 36330/2024	DEEPAK ARORA & ANR. V/s MAHESH CHANDER ARORA & ORS.	PANKAJ VIVEK	
6	O.M.P. (E) (COMM.)- 31/2024	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED V/s M/S GLOBUS ECOTRONICS PVT. LTD.	SHASHANK DEO SUDHI	

7	TEST.CAS.-87/2023 I.A. 22972/2023 I.A. 22973/2023 I.A. 22974/2023 I.A. 22975/2023	HIMESH JAIN V/s NIPUN JAIN & ORS.	SHAAD ANWAR	
ADMISSION DENIAL				
8	CS(COMM)-461/2023 I.A. 23609/2023	M/S EQUISOL CORPORATION V/s M/S VIDYA INFRABUILT PVT LTD	RAKESH KUMAR OJHA, KARUNESH TANDON	
9	CS(OS)-782/2023 I.A. 2852/2025	RATTAN SINGH V/s KARAN SINGH AND ORS	IN COMPLIANCE OF ORDER DT. 11.10.2023 PASSED IN TR.P.(C) 40/2023 THE SUIT CS DJ NO. 619403/2016 IS RECD FROM ADJ-2 (CENT DISTT) (HAVING CS DJ NO. 19403/2016) THC TO DHC, REGISTERED, PURUSHOTTAM KUMAR	
10	CS(OS)-861/2023 I.A. 25890/2023 I.A. 25894/2023 I.A. 32024/2024	ADITI GABA V/s ASHU JAIN & ORS.	YASHWANT THAKUR, PRADEEP SINGH RANA, VAGISHA KOCHAR	
11	CS(OS)-40/2024 I.A. 1036/2024	SONIA V/s SMT. DAYA KAUR & ORS.	MD ALI, PRADEEP SINGH RANA	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 3095/2025 In CS(OS)-385/2016	SH. VINEET GUPTA V/s M/S INDIAN BIODIESAL LIMITED & ORS	KAPUR & CO., SIDDHARTH KHATTAR, LALIT KUMAR, NAVEEN KUMAR CHAUDHARY, BHANU SANORIYA, FAISAL ZAFAR, H S GAUTAM & NEHA SINGH, FAISAL ZAFAR, HARI SHANKER GAUTAM	
2	CS(OS)- 419/2016(Disposed off case)	SH RAKESH SACHDEVA V/s SH SURENDER SACHDEVA & ORS	AJAY FATYAL, AYUSH PURI, AJAY KUMAR AGARWAL, RAKESH PATIYAL	

3	CS(OS)-526/2016	M/S JAYPREET KAUR SAWHNEY AND CO & ORS V/s MR PADAM CHAND AGARWAL & ORS	ARUN AGGARWAL, SHARDUL AMARCHAND MANGALDAS, MOHIT CHAUDHARY	
4	CS(OS)-109/2020 I.A. 3364/2020 I.A. 3365/2020 I.A. 8765/2023 I.A. 8766/2023	AJAY KISHORE SHARMA V/s VIJAY KISHORE SHARMA & ORS.	SONIA A. MENON, TANU SINGHAL	
5	CS(OS)-179/2024 I.A. 4868/2024 I.A. 49413/2024 I.A. 4477/2025 I.A. 4718/2025	SEEMA VERMA V/s SATVINDER SINGH CHAWLA	MOHIT DEWAN, JASPREET SINGH RAI, MOHIT DEWAN	
6	I.A. 1316/2025 In CS(OS)-738/2024	MS. KAMAKHSHI NARAYAN V/s M/S IG BUILDERS AND PROMOTERS PVT. LTD.	JITENDER KUMAR SHARMA, SARTHAK BHARDWAJ	
7	CS(OS)-883/2024 I.A. 44404/2024	SH. KAWAL BHOLLA V/s SMT. SHAKUNTALA BHOLLA & ORS.	RAJESH KUMAR SINGH	
8	I.A. 1495/2025 In O.M.P. (COMM)- 122/2020	SH. SUBHASH CHANDER & ORS. V/s SH. KRISHAN KUMAR KALRA (HUF)	PRERNA CHOPRA, VIREN KAPUR, RAJIV BAHL, KAJAL CHANDRA	
9	EX.APPL.(OS) 151/2025 In OMP (ENF.) (COMM.)-82/2024	COVESTRO INDIA PRIVATE LTD V/s SRIKRISHNA POLYMER INDSUTRIES PVT LTD	RAHUL CHAUHAN, LALIT GUPTA, SHAMIK SHIRISHBHA SANJANWALA, LALIT GUPTA	

ADMISSION DENIAL				
10	CS(OS)-616/2024 I.A. 35398/2024 I.A. 3510/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ORS.	HARSHIT AGARWAL, ANURAG PARASHAR, ANUJ ARORA, MAYANK PACHAURI, HARSHIT AGARWAL, ANURAG PARASHAR	
11	CS(OS)-637/2024 I.A. 36286/2024 I.A. 3500/2025 I.A. 3501/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ORS.	ANURAG PARASHAR, ANUJ ARORA, MAYANK PACHAURI, HARSHIT AGARWAL, ANURAG PARASHAR	
12	CS(OS)-638/2024 I.A. 36290/2024 I.A. 3502/2025 I.A. 3503/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ANR.	ANURAG PARASHAR, ANUJ ARORA, HARSHIT AGARWAL, ANURAG PARASHAR	
13	CS(OS)-639/2024 I.A. 36299/2024 I.A. 3420/2025 I.A. 3421/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ORS.	ANURAG PARASHAR, ANUJ ARORA, MAYANK PACHAURI, HARSHIT AGARWAL, ANURAG PARASHAR	
14	CS(OS)-661/2024 I.A. 37020/2024 I.A. 3419/2025 I.A. 3508/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN	ANURAG PARASHAR, HARSHIT AGARWAL, ANURAG PARASHAR	

15	CS(OS)-878/2024 I.A. 44127/2024 I.A. 49926/2024 CC 4/2025	RAJESH GUPTA & ORS. V/s SANCHIT JAIN & ORS.	NEERAJ GUPTA, NIDHI GUPTA, SARAVJIT SINGH OBEROI, ROHIT GANDHI, NEERAJ GUPTA, IN COMPLIANCE OF ORDER DT. 29.01.2025	
16	CS(OS)-934/2024 I.A. 46325/2024 I.A. 3357/2025 I.A. 3505/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN AND ANR	ANURAG PARASHAR, HARSHIT AGARWAL, ANURAG PARASHAR	
FOR EVIDENCE				
17	CS(COMM)-1255/2016	MBC GLOBAL ADVISORY SERVICES INDIA PVT LTD V/s PROACTIVE UNIVERSAL TRADING PVT LTD & ANR	ABHIMANYU SHARMA, KANISHK AHUJA, AASHISH ANAND BERNARD	
18	CS(COMM)-1600/2016	SBI FACTORS AND COMMERCIAL SERVICES (P) LTD. V/s BHAKRA INDUSTRIES AND ORS.	PUNEET BHATNAGAR, MUKESH JHA, K.K. JHA, GAUTAM GODARA, MS.UPASANA NATH, RIJUL TANEJA, IRFAN AHMED, SANJIV KAKRA	
19	CS(OS)-7/2016	DINESH BHUTANI V/s OM PRAKASH BHUTANI	JASPREET SINGH, MANJIT SINGH CHAUHAN	
20	CS(OS)-584/2016	RISHI PAL YADAV V/s AMIT KUMAR	TARUN SINGLA KC JOSHI, TARUN SINGLA, G S CHAUHAN	DELETED

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

21	CS(OS)-217/2020 I.A. 2645/2021	PAWAN GUPTA V/s AKSHAYSACHDEV & ORS.	SARVENDRA MANI TRIPATHI, ROHIT GUPTA, RAJIV KUMAR GHAWANA, PRERNA MEHTA, PRERNA MEHTA	AT 2:00 P.M.
22	CS(OS)-117/2024 I.A. 3414/2024 I.A. 49231/2024 I.A. 4490/2025 I.A. 4717/2025	SEEMA VERMA V/s SATVINDER SINGH CHAWLA	MOHIT DEWAN, JASPREET SINGH RAI, MOHIT DEWAN	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-757/2017	SUN PHARMA LABORATORIES LIMITED V/s BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD. & ANR	INTTL ADVOCARE	
2	CS(COMM)-77/2022 I.A. 35269/2024	MAYANK AGGARWAL & ORS. V/s SANJAY BANSAL & ORS.	AREEB AHMAD, ABHINAV BHATIA, SUDEEP CHATTERJEE, NAWAZ SHERIF	
3	CS(COMM)-393/2022 CRL.M.A. 12694/2022 I.A. 615/2023 I.A. 669/2023 I.A. 5119/2023 CRL.M.A. 6793/2023 I.A. 24455/2023 I.A. 48113/2024	METIS LEARNING SOLUTIONS PRIVATE LIMITED V/s FLIPKART INDIA PRIVATE LIMITED & ORS.	ZEHRA KHAN, TARUN SHARMA, SACHIN, NAMAN TANDON, J. SAGAR ASSOCIATES, ZEHRA KHAN, SAUBHAGYA CHAURIHA, TARUN SHARMA	
4	CS(COMM)-747/2023 I.A. 20699/2023 I.A. 3503/2024 I.A. 29529/2024 I.A. 39180/2024	M/S SHREE VALLABH METALS V/s M/S CELLO PLASTIC INDUSTRIAL WORKS & ORS.	SHAILEN BHATIA, RAHUL VIDHANI, SHAILEN BHATIA, RAHUL VIDHANI	

	I.A. 39182/2024 I.A. 39183/2024 I.A. 48642/2024 I.A. 49056/2024 I.A. 49073/2024			
5	CS(COMM)- 521/2024 I.A. 31661/2024 I.A. 45683/2024	BABAJI UDYOG V/s LALIT KUMAR	ABHINAV BHATIA, TEJVEER BHATIA, ABHINAV BHATIA	
6	I.A. 2987/2025 In CS(COMM)- 99/2025	INCYTE HOLDINGS CORPORATION & ORS. V/s CDYMAX (INDIA) PHARMA PRIVATE LIMITED	SWAPNIL GAUR, MAMTA RANI, SWAPNIL GAUR	
ADMISSION DENIAL				
7	CS(COMM)- 550/2022 I.A. 12642/2022	KRBL LIMITED V/s VIKRAM ROLLER FLOUR MILLS LIMITED	MANISH SINGHAL, S K BANSAL	
8	CS(COMM)- 174/2024 I.A. 4594/2024 I.A. 4595/2024 I.A. 4597/2024	CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED V/s BAJAJ ELECTRICALS LIMITED	NANCY ROY, HEMANT DASWANI	
FOR EVIDENCE				
9	C.O.(COMM.IPD- CR)-734/2022 WITH CS(COMM) 1035/2016	M/S K.W ENTERPRISES V/s M/S KARAM INDUSTRIAL WORKS	SHAILE BHATIA	
10	CS(COMM)- 1035/2016 I.A. 39413/2024	M/S K.W. ENTERPRISES V/s M/S KARAM INDUSTRIAL WORKS	EKTA NAYAR SAINI, SUBHASH C. JINDAL, SUBHASH, AMIT JAIN, SHAILEN BHATIA	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

11	CS(COMM)- 211/2017	M/S AMBIENCE PVT LTD V/s M/S ARIHANT BUILDCON PVT LTD & ORS	RISHABH TOMAR, FIDELEGAL	
12	CS(COMM)- 191/2022	JA ENTERTAINMENT PVT LTD V/s MS SITHARA ENTERTAINMENT & ORS.	ROHAN THAWANI, SANAMPREET SINGH, DHARUV ANAND	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-2074/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s MADHVAN IMPEX AND ORS	RANJEET KUMAR	
2	ARB.P.-2076/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s YOGESHWARI TRADERS THROUGH ITS PROPRIETOR SMT VERSA VYAS AND ANR	MEHVISH KHAN	
3	CS(OS)-788/2009(Disposed off case)	SUBHASH CHANDRA AGARWAL & ORS. V/s SATISH KUMAR GARG & ORS.	RAKESH MAHAJAN, PREETI SHARMA, S.K.SINGAL, GAURAV KEJRIWAL, RICHA MAKEN, PRAMOD TYAGI, PRAMOD KUMAR TYAGI, VIVEK SOOD, A	

			K VASHISHTHA, A K VASHISTA, GAUTAM PANJWANI, GAUTAM, AMITA SINGH, P C SHARMA, AMITA SINGH KALKAL, PC. SHARMA	
4	CS(OS)-69/2022 I.A. 2058/2022 I.A. 15118/2023	RANJEET SINGH THIND & ANR. V/s SUKHWINDER KAUR & ORS.	NISCHAY CHAUDHARY, MAN MOHAN SHARMA, SHRIKANT SAMANTARA, VAISHNAVI ARORA	
5	CS(OS)-296/2022	TAHIRA THAPAR V/s EMMA MARIA KOTHARI	IVAN, AVIMUKT DAR, AVIMUKT DAR	
6	CS(OS)-775/2022 I.A. 20949/2022	SUMIT CHHABRA V/s SMT PREETI CHHABRA & ORS.	MANU NAYAR, RAJNEESH SOOD, VISHAL SONI, AAYUSH DAWAR, VANSHI PRUTHI	
7	EX.P.-29/2022	SANDEEP GUPTA V/s ME N MOMS PRIVATE LIMITED	SANJEEV MAHAJAN	
8	OMP (ENF.) (COMM.)-45/2022 EX.APPL.(OS) 223/2022	IFCI FACTORS LTD V/s SURESH KUMAR MADHUSOODHANAN KAMALA & ANR.	RISHAB RAJ JAIN, ANUPAM SRIVASTAVA	

ADMISSION DENIAL				
9	CS(COMM)- 195/2022 I.A. 4918/2022 I.A. 40592/2024	M/S. SHELTERA CONSTRUCTION THROUGH ITS PROPRIETOR SH. HARISH KUMAR V/s U.P. STATE BRIDGE CORPORATION LTD. THROUGH ITS DIRECTOR	CHINMAYA KUMAR BHATT, DIVYANSHU SAHAY	
10	CS(COMM)- 609/2022 I.A. 14243/2022 I.A. 20646/2022 I.A. 271/2023 I.A. 423/2025 I.A. 424/2025 I.A. 431/2025	WIZTOWN PLANNERS PRIVATE LIMITED & ORS. V/s VISTRA ITCL INDIA LIMITED & ORS.	R. SUDHINDER, RISHIKA JAIN, MANISHA SURI, SINHASHREY NIKHILESH, ARUSH KHANNA	
11	CS(OS)-22/2022	ADEPT DEVELOPERS PVT. LTD. V/s DIPAK BHATTACHARYA	RAJESH KUMAR, RITESH KUMAR CHOWDHARY	
12	CS(OS)-473/2022 I.A. 9184/2023	INDU RAVASH V/s MS SARLA RAWAT & ORS.	ABHISHEK SINGH, GORANG GUPTA, RAKESH SINHA, ABHISHEK SINGH	
13	CS(OS)-540/2022 I.A. 18574/2023 I.A. 18575/2023 I.A. 20962/2023	SMT MAHIMA TALAWR V/s SH PARVEEN BAJAJ	SAMAR BANSAL, VINAYAK MEHROTRA, CHETANYA PURI, SAMAR BANSAL	

14	CS(OS)-803/2022 I.A. 21481/2022	LOKESH GAUR AND ORS. V/s SHIV HARI GAUR AND ORS.	SUNIL CHAUHAN, ROOPANSH PUROHIT, RAJENDRA KUMAR SHUKLA, VISHAL MAAN	
15	TEST.CAS.-87/2022 I.A. 19323/2022 WITH CS(OS) 575/2017	VINAY DAYAL V/s THE STATE (NCT OF DELHI) & ORS.	ARUN KUMAR SHARMA, ASHISH VERMA	
FOR EVIDENCE				
16	CS(OS)-575/2017 WITH TEST.CAS. 87/2022	MR. VINOD K DAYAL & ANR V/s MR. VINAY DAYAL	K DATTA, AMIET ANDLAY	
17	CS(OS)-1441/2008 I.A. 47030/2024	RISHI PAL SINGH V/s HARINDER PAL SINGH & ORS	ANSHU MAHAJAN, LALIT GUPTA, J.M. KALIA	
18	CS(OS)-3676/2014 I.A. 23906/2014 I.A. 18225/2023	MASTER RACHIT @ CHINU V/s SATYENDER DABAS & ORS	AJIT DAYAL, Y.R SHARMA, MUKUL SHARMA	
19	CS(OS)-26/2022	ETHIOPIAN AIRLINES V/s DELHI INTERNATIONAL AIRPORT LIMITED GMR GROUP & ANR.	PRITHA SRIKUMAR, KAPIL KHER	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	O.M.P. (COMM)- 245/2024 I.A. 30562/2024 I.A. 42213/2024	RAGHUVINDRA SINGH YADAV V/s SANDEEP GOYAL & ANR.	RAJPAL SINGH, DILIP KUMAR NIRANJAN, SUYASH KUMAR SINHA	
2	OMP (ENF.) (COMM.)-236/2022 EX.APPL.(OS) 1045/2024 EX.APPL.(OS) 49/2025	GLOBAL TRADERS THROUGH ITS PROPRIETOR V/s MAHANAGAR TELEPHONE NIGAM LTD	MD QUAMAR ALI, JAVED AHMAD, PRASHANT SHARMA	
3	TEST.CAS.- 68/2017(Disposed off case)	DR. DHARAM CHAUDHURY V/s THE STATE & ORS	BRIJESH SHARMA, VINOD KUMAR	
FOR DIRECTION				
4	OMP (ENF.) (COMM.)-183/2018	PATEL GAMMON JOINT VENTURE V/s SJVN LIMITED	DASHMEET SINGH CHADHA, SONAKSHI SINGH	THROUGH OFFICE NOTING

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 44788/2024 In C.O. (COMM.IPD-TM)-168/2021	SHIV BALAK EARLIER (PROP) V/s PANKAJ PURI AND ANR.	NUPUR SINHA, RAKESH TIWARI, NUPUR SINHA, RAKESH TIWARI	
2	CS(COMM)-180/2018(Disposed off case)	HIND CHEMICALS LTD. V/s MR. RAJESH CHAWLA & ORS.	A.K. GOEL, KUMAR DUSHYANT, M.F. HUMAYUNISA, DASWANI, SIDDHARTH DUTTA, ANAND & ANAND	
3	CS(COMM)-1075/2018 I.A. 10890/2018 I.A. 15200/2018 I.A. 11751/2022 I.A. 188/2025	MERCK SHARP & DOHME CORP. & ANR. V/s RANVIR KUMAR BINDESHWARI SINGH & ORS.	R K P & ASSO., ANAND AND ANAND, RKP & ASSOCIATES, YAMINI JASWAL, SUGANDHA YADAV	

4	CS(COMM)- 1302/2018 I.A. 17610/2018 I.A. 3223/2019 I.A. 14365/2019 I.A. 11441/2022 I.A. 11442/2022	TOMMY HILFIGER EUROPE B.V. V/s PARTHA CHATTERJEE	DHRUV ANAND, NISHCHAY MALL	
5	CS(COMM)-85/2019 I.A. 2309/2019 I.A. 460/2022 I.A. 3369/2022 WITH CS(COMM) 95/2019	KISHAN CHAND GUPTA TRADING AS O.K. MASALA COMPANY V/s KAMLESH TEA ESTATE PVT. LTD.	S.S. DAHIYA, JATIN SAPRA, DAHIYA SUKHBIR SINGH, SANJEEV SINGH	
6	CS(COMM)-95/2019 I.A. 2645/2019 I.A. 237/2023	M/S KAMLESH TEA ESTATE PVT. LTD. V/s KISHAN CHAND GUPTA AND ANR.	DAHIYA SUKHBIR SINGH, JATIN SAPRA, K.G. BANSAL, S K BANSAL	
7	CS(COMM)- 686/2022 I.A. 16215/2022	LG CORP & ORS. V/s MS S I TRADING CO & ORS.	PRAMOD KUMAR DUBEY, ANURADHA MISHRA, MAMTA RANI	
8	CS(COMM)- 777/2024 I.A. 38966/2024	SPORTA TECHNOLOGIES PVT. LTD., AND ANR. V/s ANKIT CHAUDHARY ALIAS ANKIT SHEORAN AND ORS	R MAYA, KHAITAN & CO., PRITHVI SINGH	
9	CS(COMM)- 942/2024 I.A. 43243/2024	MS NECTAR LIFESCIENCES LIMITED V/s VISHAD KUMAR TRADING AS MS NECTAR HERBS AND DRUGS	NISHANT MAHTTA	

ADMISSION DENIAL				
10	CS(COMM)- 253/2019 I.A. 7077/2019	BENNETT, COLEMAN & COMPANY LIMITED V/s E! ENTERTAINMENT TELEVISION LLC	MAMTA RANI JHA, KARAN KAMRA, HIMANSHU DEORA, KUNAL TANDON	
11	CS(COMM)- 613/2024 I.A. 34464/2024 I.A. 39328/2024 I.A. 44556/2024 I.A. 48001/2024 I.A. 48002/2024 I.A. 442/2025	HAVELLS INDIA LTD & ANR. V/s ASHOK KUMAR JOHN DOE & ORS.	PARSHANT ARORA, DEEPAK GOGIA, ADITYA GUPTA, VARUN PATHAK, SWATI AGARWAL, KHAITAN & CO., SUDEEP CHATTERJEE, ADITYA GUPTA, SWATI AGARWAL	
FOR EVIDENCE				
12	C.O. (COMM.IPD- TM)-376/2021 WITH CS(COMM) 307/2018	HIMALAYAN HELI SERVICES PRIVATE LIMITED V/s HIMACHAL HELICOPTER SKIING PTY LTD, AND ANR.	VIVEK MALIK	
13	CS(COMM)- 307/2018	HIMACHAL HELICOPTER SKIING PTY LTD V/s HIMALAYAN HELI SERVICES PRIVATE LIMITED & ORS.	SULTAN SINGH, ATIAH SINGH, APOORVA GURUPRASAD, ARUN KATHPALIA, VIRENDER THAKUR, VIVEK MALIK (CAVEATOR), KIRIT S. JAVALI	
14	CS(COMM)- 128/2019 I.A. 7150/2024	PARIJAT INDUSTRIES (INDIA) PVT. LTD. V/s MR. RAKSHIT SEGHAL & ORS.	NIKHIL JOSHI, VIREN BANSAL, DEV ROBINSON, NIKHIL JOSHI	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

15	CS(COMM)- 234/2022	MACLEODS PHARMACEUTICALS LIMITED V/s AAREEN HEALTHCARE PRIVATE LIMITED & ORS.	UMESH MISHRA, PRANAV SAPRA, ARCHANA SAHADEVA	
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**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-534/2019 I.A. 13311/2019 I.A. 13312/2019 I.A. 13313/2019 I.A. 13100/2021 I.A. 15067/2021 I.A. 3661/2022 I.A. 6412/2022 I.A. 16503/2023	YKK INDIA PRIVATE LIMITED V/s NOBURO MATSUMOTO & ANR.	ANSHU SINGH, VIKAS MAHAJAN, NITIN WADHWA, AMITEJ KUMAR NAGAR, NITIN WADHWA, AAKASH VARMA, AAKASH VARMA, GAGAN KUMAR	
2	I.A. 1835/2025 In CS(COMM)-617/2019	ALWAYS DRY (INDIA) PVT. LTD. V/s ALWAYS DRY, LLC	VIPIN GOGIA, S.P. AGGARWAL, SHASHI KAUSHIK	
3	I.A. 45802/2024 In CS(COMM)-711/2019	SMT. MANJU GAIND V/s M/S SWASTIKA TRADERS & ORS.	RAJESH BHARDWAJ, AJAY TEJPAL, SAMEER VASHISHT, PAWAN KUMAR RAWAL, SUSHANTA KUMAR NANDA, AJAY GAIND, AJAY GAIND, ABHAY GAIND	

4	CS(COMM)-274/2024 I.A. 7426/2024 I.A. 744/2025 I.A. 797/2025 I.A. 1042/2025 I.A. 1043/2025	SANCHI CEREALS PVT.LTD V/s KHAS FOOD PVT.LTD	NAUSHAD AHMAD KHAN, RAJAT MANGLA, PREETPAL KAUR BENIPAL	
5	CS(OS)-195/2019 I.A. 12917/2022 I.A. 17385/2023 I.A. 33127/2024	MOHAN LAL KAUL V/s M/S AVJ DEVELOPERS PVT. LTD. & ORS.	PRADEEP TEOTIA, BASHISHTHA KUMAR PANDEY, SUMIT JAIN, KRISHNA DATTA MULTANI, AMBUJ TIWARI, SONALI DHIR, SUMIT JAIN, AADHAR NAUTIYAL	
6	CS(OS)-214/2019 I.A. 5563/2019	DHARAMVEER & ORS. V/s SH. VINOD KUMAR AGGARWAL & ORS.	SUSHANT DAHIYA, RAVINDER NARWAL	
7	CS(OS)-315/2019 I.A. 10195/2019 I.A. 16943/2019	SMT. BHAWANA AGGARWAL V/s SHRI SUMIT AGGARWAL & ORS.	AMIT GUPTA, IMRAN KHAN, SHIV CHARAN GARG	
8	CS(OS)- 394/2019(Disposed off case)	BALWINDER KAUR & ORS. V/s BHUPINDER SINGH & ORS.	MANJIT SINGH AHLUWALIA, BILIS, AKHIL PAL CHHABRA, MUKESH SHARMA	
9	CS(OS)-642/2024 I.A. 36491/2024 I.A. 36492/2024	MUKESH JINDAL V/s ANIL JINDAL & ORS.	VISHAL MAAN, CHET PARKASH	
10	CS(OS)-722/2024 I.A. 38820/2024 I.A. 2258/2025	SH. RAKESH MATHUR V/s SH. ASHWANI KUMAR AND ORS	CHET PARKASH, VIKESH RATHI, CHET PARKASH	

11	I.A. 4326/2025 In O.M.P.(I) (COMM.)- 229/2019 (Disposed off case)	THREE C INFRA PRIVATE LIMITED V/s PARSVNATH RAIL LAND PROJECT LIMITED	SANJOY GHOSE, KNM & PARTNERS, LAW OFFICES, AJAY TEJPAL, SUMAN KUKRETY, RISHI KAPOOR, ARUSH KHANNA, SUMAN KUKRETY, DEEPTI AGGARWAL, SARWAR RAZA	
ADMISSION DENIAL				
12	CS(OS)-2126/2013 I.A. 17644/2013 I.A. 25231/2015 I.A. 4330/2019	CHARANJEET KAUR KHURANA V/s S MANMOHAN SINGH OBEROI AND OTHERS	S S LINGWAL, MANSIMRAN SINGH, MANPREET KAUR, TANMAYA MEHTA, SANJEEV BHANDARI, ANIRBAN BHATTACHARYA, HARSHAD V HAMEED, KARAN GAUR, R.S CHAUHAN, DINESH GARG & RACHNA AGRAWAL	
13	CS(OS)-384/2019 I.A. 16490/2023 I.A. 17903/2023 CC 3/2024 I.A. 30736/2024 I.A. 39987/2024 I.A. 40416/2024	INDIAN NATIONAL TRADE UNION CONGRESS V/s G. SANJEEVA REDDY & ORS.	MAYURI RAGHUVANSHI, SARANSH KUMAR, VYOM RAGHUVANSHI, S. B TRIPATHI, NEERAJ SHEKHAR, S. B TRIPATHI, IN COMPLIANCE OF ORDER DT 18.01.2024, VYOM RAGHUVANSHI	
14	CS(OS)-72/2024 I.A. 2208/2024 I.A. 2210/2024	NARESH VERMA V/s SHRI MANOJ KUMAR JAIN & ORS.	SUMIT R SHARMA, GAGAN NARANG, MADAN LAL SHARMA	

FOR EVIDENCE

15	CS(OS)-105/2011	KULJIT KAUR & ANR V/s AMARJIT SINGH	R K SACHDEVA, SHADAB KHAN, GARIMA PRASHAD	AT 12:30 P.M.
16	CS(OS)-548/2011 CCP(O) 26/2017	BRAHAM PRAKASH NAGAR & ANR V/s MUNICIPAL CORPORATION OF DELHI	DEEPAK KR, ANKIT JAIN, SARVESH RAI, NAUSHAD AHMED KHAN, AVINASH LAKHANPAL, MINI PUSHKARNA	
17	CS(OS)-1664/2011 I.A. 10801/2011	M/S VICTOR FOODS INDIA PVT LTD V/s HONEST GENERAL TRADING CO WLL & ORS	KULJEET RAWAL, KEWAL SINGH, SHANKH SENGUPTA, A K MEHTA, AISHWARYA MOHAPATRA, ANIL KR MISHRA	
18	CS(OS)-2136/2011	PUSHPLATA SHARMA V/s SANTOSH SHARMA & ORS	SMRITI RAZDAN	AT 2:00 P.M.
19	CS(OS)-70/2019 I.A. 32100/2024	VIJAY KHOSLA V/s GULSHAN RAI & ORS.	PUSHPA GUPTA, BASHRAT AHMED SHAH, K K MALHOTRA, SURESH CHANDRA SHARMA	
20	CS(OS)-476/2019 I.A. 12027/2019	SMT. POOJA MEHROTRA & ANR. V/s SH. DHARAM PAL SINGH RATHORE	VINEET MEHTA	
21	CS(OS)-659/2019 I.A. 11124/2020 CRL.M.A. 3846/2021 I.A. 9394/2023 I.A. 9395/2023 I.A. 21237/2023 I.A. 21238/2023 I.A. 21549/2023	DR. ANUPAM NIDHI & ANR. V/s SH. YOGESH DEEP & ANR.	GAGAN CHAWLA, PAYAL BAHL, DEEPAK MEHRA, SHELLEN KUMAR BAJAJ, GAGAN CHAWLA, BHUVNESHWAR TYAGI, TRIPURARI	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

	I.A. 7178/2024		JHA, ISHA TYAGI, DEVENDER KUMAR DHIRYAN, DEEPAK MEHRA, BHUVNESHWAR TYAGI, GAURAV SINGH	
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**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)- 559/2024 I.A. 32821/2024 I.A. 32822/2024 I.A. 45219/2024 I.A. 45220/2024 I.A. 47519/2024 I.A. 48277/2024	AJAY BINDAL V/s RADHIKA IRON FOUNDRY COMPANY PVT LTD & ORS.	AMAN GUPTA, DIVYANSH CHAUDHARY, AAYUSH AGARWALA, AMAN GUPTA, SIDHANT GARG	
2	CS(OS)- 2418/2015 I.A. 6043/2016 I.A. 12851/2016	SARWAN KHANDELWAL & ORS V/s GOVIND PRASAD KHANDELWAL & ORS	AERON ASSOCIATES, AUREUS LAW PARTNERS, RAJIV BAJAJ, AUREUS LAW PARTNER	
3	CS(OS)- 3440/2015 I.A. 42793/2024 I.A. 49921/2024 I.A. 49961/2024	SH SHIV RAJ SINGH V/s SH RAM NIWAS AND ORS	SURBHI KOHLI, RAJIV KUMAR GHAWANA, MANISH BANSAL, SACHIN MISHRA, MANISH BANSAL	
ADMISSION DENIAL				
4	CS(COMM)- 1201/2018 I.A. 4780/2019 I.A. 2940/2024	MITTAL EDUCATION SOCIETY V/s INDIAN OVERSEAS BANK LTD. & ANR.	KARAN KHANNA, KRISHAN KUMAR, RANDHIR KUMAR, CHANDRA PRAKASH, NISHANT DATTA, VARUN AGARWAL	

5	CS(OS)-543/2012 I.A. 11297/2012 I.A. 9133/2013 I.A. 4460/2017 I.A. 7934/2017 I.A. 7935/2017 I.A. 16641/2018 I.A. 6403/2019 I.A. 6404/2019 I.A. 6405/2019 I.A. 15044/2019 I.A. 1181/2022 I.A. 11321/2022	AMARJEET SINGH GUJRAL V/s JUNG BAHADUR SINGH GUJRAL & ORS	Y.RAJAGOPALAL RAO, AJAY KUMAR TANDON, AJAY KR, MANJIT SINGH, RAHUL KAPOOR, AJAY BAHL, PRADEEP KUMAR MISHRA, KANCHAN KAUR DHODI, MRS. KANCHAN KAUR DHODI, MR. AJAY BAHL, HIMANSHU DUBEY, PURNIMA SINGH, AJAY KUMAR	
6	CS(OS)-23/2018 CC 11/2018 I.A. 960/2018 I.A. 47015/2024	SMT. SUKHMINDER MANDER V/s COL. BRINDER SINGH SINGHOTA & ORS	ALY MIRZA, SHARAT KAPOOR, SUMIT CHANDER, AKHIL SACHAR, IN COMPLIANCE OF ORDER DT. 04.05.2018, SUMIT CHANDER	
7	CS(OS)-285/2024 I.A. 7960/2024	HARSH REKHA JAIN V/s SHRI NEERAJ JAIN	ABHISHEK SINGH	
8	CS(OS)-421/2024 I.A. 29803/2024 I.A. 5192/2025 I.A. 5193/2025 I.A. 5194/2025	SONU KASANA V/s ARUN SHARMA & ORS.	ARPIT RAWAT, ANKIT TANDAN, ARPIT RAWAT	
9	CS(OS)-689/2024 I.A. 37652/2024 I.A. 37653/2024 I.A. 37654/2024	SH ASHOK KUMAR OBEROI V/s STATE OF PUNJAB AND OTHERS	PUJA BHUSARI SONI	
10	CS(OS)-782/2024 I.A. 40630/2024	BIMLA V/s BALBIR AND ORS	RAHUL SHARMA, AMIT SAXENA, JOGENDER KUMAR, BANWARI LAL	

11	CS(OS)-794/2024 I.A. 41174/2024 I.A. 41175/2024 I.A. 155/2025 I.A. 156/2025	NITIN SAXENA V/s AMIT SAXENA	NITIN WADHWA, VIKHYAT OBEROI, NITIN WADHWA	
12	I.P.A.-9/2024 I.A. 41998/2024 I.A. 42000/2024 I.A. 3375/2025 I.A. 5828/2025	SMT. AANCHAL AGGARWAL AND ANR V/s SMT. PRABHA AGGARWAL AND ORS.	SHAHBAZ AHMAD NAIK, SHAANTANU DEVANSH	
FOR EVIDENCE				
13	CS(OS)- 1395/2012 I.A. 4268/2025 WITH TEST.CAS. 62/2019	TEJ PAL SINGH PADAM V/s TEJENDER SINGH PADAM AND OTHERS	M P CHAUDHARY, PUSHKAR SOOD, PARMOD K SHARMA, BHUVNESHWAR TYAGI, INDERJEET K SIDHU, V.K. MISHRA	
14	TEST.CAS.- 62/2019	JASBIR SINGH PADAM V/s STATE OF NCT OF DELHI & ORS.	V K MISHRA, BHUVNESHWAR TYAGI, INDERJEET K SIDHU, ANUJ HANDA	
15	CS(OS)- 1502/2012 CC 11/2017	NARAIN BHUTANI V/s RANDHIR SINGH & OTHERS	SAURABH AGGARWAL, VIKAS NAGWAN, BHAWANI SHANKER, MADAN LAL, BHAWANI SHANKER SHARMA, AADITYA SHARMA, AMIT GUPTA, S.N GUPTA & CO, BHAWANI SHANKAR SHARMA	
16	CS(OS)- 3489/2012	PRADEEP ROY V/s MASS N VOID DESIGN CONSULTANT & ANR	TARKESHWAR NATH	

17	CS(OS)-449/2015 CCP(O) 80/2019 I.A. 17743/2019	KESHAV YADAV & ORS V/s KISHAN GOPAL YADAV & ORS	A K GUPTA, RANDHIR KUMAR, RAHUL SHUKLA, ISHA GARG, YUDHISHTER SHARMA, ANUKUL RAJ, RAJESHWER KUMAR GUPTA, RAJESH YADAV, L.D ADLAKHA	
18	CS(OS)- 3094/2015	SALMAN KHURSHID V/s DELHI PUBLIC SCHOOL SOCIETY	PUNEET MITTAL, AMIT SINGH CHAUHAN, ZAFAR KHURSHID, RUPENDRA PRATAP SINGH, IMTIAZ AHMED	AT 12:30 P.M.
19	TEST.CAS.- 105/2015 WITH TEST.CAS. 38/2018	VINOD MEHTA AND ANOTHER V/s STATE AND OTHERS	VIKAS SOOD, KARANJAWALA, NIKHIL MEHTA, AKHIL SACHAR	
20	TEST.CAS.- 38/2018 WITH TEST.CAS. 105/2015	SANJAY KHANNA V/s STATE AND OTHERS	KARANJAWALA, JATIN KUMAR	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-715/2021 CC(COMM) 4/2023 I.A. 38267/2024 I.A. 41941/2024 O.A. 25/2025	MS NATIONAL ENTERPRISES V/s EICHER MOTORS LTD	RAJESH RANJAN, SARIKA SINGH, IN COMPLIANCE OF ORDER DT. 18.01.2023	
2	CS(OS)-60/2017 I.A. 1869/2017 I.A. 14357/2017 I.A. 12104/2020 I.A. 3421/2022 I.A. 3422/2022 I.A. 24736/2023 I.A. 29516/2024 I.A. 29517/2024	NAGENDRA SINGH V/s SANTOSH THAKUR & ANR	DHRUV SHARMA, RAKESH VATSA, SHEEPALI PATIAL, NADEEM KHAN, GAURAV CHAUDHRY, PRADEEP KUMAR ARYA, ASHWYN KALRA, SHEEPALI PATIAL, GAURAV CHAUDHRY, JITENDER KUMAR	
3	CS(OS)-259/2017 I.A. 6716/2017 I.A. 6717/2017 I.A. 6718/2017 O.A. 47/2023 I.A. 8350/2023 I.A. 8351/2023 I.A. 8352/2023 I.A. 9906/2023 I.A. 13456/2023	MASTER BHAVYA VASHISHT & ANR V/s ANIL VASHISTH & ORS	MAMTA SARNA, VIVEK SHEEL, PIYUSH SHARMA, RAHUL ROHATGI, MAMTA SARNA	

4	CS(OS)-163/2021 I.A. 3948/2021	SH. KARAMBIR & ANR. V/s SMT. RAM CHANDERI & ORS.	VINIT KUMAR, SHRIYA CHANDA, SYED HASAN ISFAHANI, RICHA SINGH	
5	CS(OS)-307/2021 I.A. 8162/2021 I.A. 14262/2021 I.A. 16788/2021 CRL.M.A. 6313/2022 WITH CS(OS) 173/2023	SH. SHISHUPAL CHAUHAN & ANR. V/s SH. RAM KUMAR TYAGI & ORS.	PRADEEP SINGH RANA, SHIV CHARAN GARG	
6	CS(OS)-173/2023	SH. ARVIND TYAGI V/s SH. RAM KUMAR TYAGI AND ORS	RAJENDRA KUMAR TIWARI, IN COMPLIANCE OF TR.P.(C) 3/2022 ORDER DT. 13.02.2023, THE CIVIL SUIT OF TIS HAZARI COURTS CASE NO. CSDJ 619/2021 TRANSFERED AND TO BE LISTED ALONGIWITH CS(OS) 307/2021	
7	CS(OS)-402/2021 I.A. 19317/2022	MRS SAKSHI BANGA V/s MR SHIVANG KATHPALIA & ANR.	UDAIBIR SINGH KOCHAR, NATWAR RAI	
8	CS(OS)-505/2021 I.A. 13657/2021 I.A. 7064/2024	ANANDMAL SETHIA V/s ARJUN SINGH & ANR.	NITESH KUMAR, BHARAT BHUSHAN GUPTA, AWADHESH KR. JHA	
9	CS(OS)-564/2021	VINOD KUMAR SARDA & ANR. V/s ANIL KUMAR BHAKKAR & ORS.	SAHIL SHARMA, SUPRIYA JUNEJA	

10	CS(OS)-636/2021 I.A. 15772/2021 I.A. 15773/2021 I.A. 47079/2024	RAMESH & ANR. V/s SH. NARESH & ORS.	SANJAY MANN, ADAMAYA PAL SINGH, JYOTI NAMBIAR, ALOK DEV	
11	EX.P.-68/2017	MMTC LIMITED V/s M/S KASHISH ASSOCIATES	ANSHUMAN SINHA, PRAVEEN CHAUHAN, ALOK PRAKASH, M/S K.J. JOHN & CO.	
12	O.M.P. (COMM)- 20/2021	MS. R.K. ASSOCIATES V/s MR. SANJEEV KUMAR MALHOTRA	NAVEEN KUMAR CHAUDHARY, HEMANT MALHOTRA, RIDHIMA MALHOTRA, HEMANT MALHOTRA	
13	TEST.CAS.- 25/2017(Disposed off case)	SH. BIKRAMJIT AHLUWALIA & OTHERS V/s STATE & OTHERS	THE LAW OFFICE OF R. KUMAR	

ADMISSION DENIAL

14	CS(COMM)-109/2021 CC(COMM) 19/2021 I.A. 3530/2021 I.A. 3531/2021	HP INDIA SALES PRIVATE LTD V/s CREATIVE SYNDICATE CORPORATION & ORS.	ASHISH KUMAR GUPTA, ARJUN HARKAULI, ARJUN HARKAULI, ASHISH GUPTA TO BE NUMBERED VIDE ORDER DATED TWENTY NINE SEPTEMBER TWENTY ONE	
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FOR EVIDENCE

15	CS(OS)-318/2017 I.A. 7824/2017 CC 1/2018 I.A. 6347/2019	CHITRA SINGH V/s KARTAR SINGH	TISHMPATI SEN, SUKHNEET KAUR DHIR, SANJAY KUMAR VISEN, BALJIT S. DHIR, RIDDHI SANCHETI	
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07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

16	CS(OS)-422/2017 I.A. 10238/2017	SHRI GURMEET SINGH V/s TEJPAL SINGH	PARAMJEET SINGH, ABHIJEET BHAGAT	
17	TEST.CAS.-50/2010 I.A. 16881/2010	S DARSHAN SINGH V/s STATE & ORS	ASHOK KUMAR POPLI, PRAG CHAWLA, B L CHAWLA, AMARJIT SINGH GAMBHIR, RAJESH ARORA	

Concluded
BY ORDER
REGISTRAR ORIGINAL

**ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	RFA-99/2022(Disposed off case)	MS AMAN HOSPITALITY PVT LTD V/s MS SMR STEELS PVT LTD	RISHABH TOMAR, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: P K AGRAWAL (OFFICE@PKAGRAWALADVOCTE.COM)(8285230770)(PETITIONER) M/S AMAN HOSPITALITY PVT LTD(GURMEETSACHDEVA1955@GMAIL.COM)(9811172048)(PETITIONER) M/S SMR STEELS PVT LTD(SMR.STEELS@YAHOO.CO.IN)()(RESPONDENT) ANIL SHARMA(ADV.ANILSHARMA07@GMAIL.COM)(9811532455)(RESPONDENT)		

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	W.P.(C)-2207/2008 CM APPL. 65446/2023	SURAJ MAL V/s UOI & ORS.	PRIYA PURI, PRIYA MEHRA PURI	
		OTHER DETAILS OF ADVOCATES: PRIYA PURI(HKPURIANDCO@GMAIL.COM)(9810365571)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) BHAGWAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)()(RESPONDENT)		
2	W.P.(C)-6339/2015 WITH W.P.(C) 6356/2015 W.P.(C) 6357/2015 W.P.(C) 6363/2015 W.P.(C) 6378/2015	USHA DEVI & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, SANJEEV SABHARWAL, SIDDHARTH BATRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER)		
3	W.P.(C)-6356/2015	M/S BAHRI PROPERTIES PVT. LTD. V/s UNION OF INDIA & ORS	S.S. KHATRI, ARJUN PANT, JYOTI TYAGI, SIDDHARTH BATRA, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
4	W.P.(C)-6357/2015	VIRENDER LAL BAHRI & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, SIDDHARTH BATRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER)		

5	W.P.(C)-6363/2015	VINOD KHANNA & ORS V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, MANIKA TRIPATHY, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
6	W.P.(C)-6378/2015	KANTA BAHRI & ORS V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, SIDDHARTH BATRA, MANIKA TRIPATHY, ZEHRAN KHAN	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) ZEHRAN KHAN(KHANZEHRAN@GMAIL.COM)(9958114482)(PETITIONER)		
7	W.P.(C)-3229/2018 CM APPL. 12763/2018 CM APPL. 12764/2018 CM APPL. 29299/2018 CM APPL. 40105/2018 CM APPL. 43110/2019 CM APPL. 43894/2019 CM APPL. 49729/2019 CM APPL. 36083/2022 CM APPL. 36084/2022	SHRI AMAR SINGH & ANR. V/s SHRI BHIM SINGH AND ORS.	MADAN LAL SHARMA, VARUN NISCHAL, KAMLESH JHA, SRIBALLABH SHARAN, SAMEER SRIVASTAVA, YASHPAL	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA()(9810693008)(PETITIONER) VARUN NISCHAL()(9811499378)(PETITIONER) KAMLESH JHA()(9999332085)(PETITIONER) KAMLESH JHA()(9999932205)(PETITIONER) KAMLESH JHA()(9999320396)(PETITIONER) MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)()(PETITIONER) MADAN LAL SHARMA()(9810693008)(PETITIONER) YOGESH UJAIN(YOGESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SRIBALLABH SHARAN(SRIBALLABH@GMAIL.COM)(9650300173)(PETITIONER) MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) SAMEER SRIVASTAVA(SAMEERSRIVASTAVA661@GMAIL.COM)(9999730492)(PETITIONER) YASHPAL (YASHPAL40.YS@GMAIL.COM)(9899545294)(RESPONDENT) YASHPAL (YASHPAL40.YS@GMAIL.COM)(9899545294)(RESPONDENT)		
8	W.P.(C)-11657/2018	SH. ROBINSON NAMBIAR V/s M/S VINAR POLYMERS P. LTD.	AYYUB AHMAD	
		OTHER DETAILS OF ADVOCATES: AYYUB AHMAD()(9811661342)(PETITIONER)		
9	W.P.(C)-1420/2019 CM APPL. 37432/2021 CM APPL. 21689/2024	MS. RUCHI BHATIA AND ORS. V/s N. K. BAGRODIA PUBLIC SCHOOL AND ANR	ASHOK AGARWAL, KUMAR UTKARSH, ANANT KUMAR VATSYA, KAMAL GUPTA, RAVI BASSI, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL()(9811101923)(PETITIONER) ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) N.K. BAGRODIA PUBLIC SCHOOL(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988095)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		<p>SUBRAHMANYAM BKV(CONSULTBKV@GMAIL.COM)(9711858019)(RESPONDENT) DEVENDER SINGH(VATSYAANANT@GMAIL.COM)(9810141145)(PETITIONER) DEVENDRA SINGH(VATSYAANANT@GMAIL.COM)(9810141145)(PETITIONER) KAMAL GUPTA, SANTOSH KUMAR TRIPATHI(KAMALGUPTAANDCOMPANY@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, KAMAL GUPTA(STANDINGCOUNSELGNCTD@GMAIL.COM, KAMALGUPTAANDCOMPANY@GMAIL.COM)(9868250806)(RESPONDENT) RAVI BASSI(ADVOCATERAVIBASSI@GMAIL.COM)(9810021293)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(PETITIONER)</p>		
10	CM APPL. 61260/2024 In W.P.(C)-12383/2019	HARISH BHUTANI AND ANR. V/s GOVT. OF NCT DELHI AND ANR.	M A KHAN, SANJAY KUMAR PATHAK, SHASHANK VERMA	
		<p>OTHER DETAILS OF ADVOCATES: M A KHAN(9958823908)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(PETITIONER) LEGAL REMEDIES(LEGALREMEDIES2K@GMAIL.COM)()(RESPONDENT) MD ZAID(ZAIDJAID0@GMAIL.COM)()(RESPONDENT) M A KHAN(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RES PONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPOND ENT)</p>		
11	W.P.(C)-12646/2022 CM APPL. 38370/2022 CM APPL. 3955/2023	ANJALI VAID AND ORS V/s ADARSH WORLD SCHOOL AND ORS	NIKHILESH KUMAR, SAMDARSHI SANJAY, SAMDARSHI SANJAY	
		<p>OTHER DETAILS OF ADVOCATES: NIKHILESH KUMAR(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) ADARSH PUBLIC SCHOOL(ADARSHWORLDSCHOOL@GMAIL.COM)(45017923)(RESPOND ENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDEN T) SAMIDARSHI SANJAU(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(PETITIONER) NIKHILESH(NIKHILESH@LAWIN.IN)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDEN T)</p>		
12	CM APPL. 68917/2024 In W.P.(C)-16944/2022	SWARAN MAKKAR V/s DELHI DEVELOPMENT AUTHORITY AND ORS	SAURABH TRIVEDI, SIDDHARTH ARORA, SIDDHARTH ARORA	
		<p>OTHER DETAILS OF ADVOCATES: SAURABH TRIVEDI(AORTRIVEDI@GMAIL.COM)(9871679666)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)</p>		

		KRITKA GUPTA(KRITKA0504@GMAIL.COM)(O)(RESPONDENT) SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER)	
13	W.P.(C)-17337/2022	TEJINDER KAUR V/s SCHOOL MANAGEMENT OF GURU HARKISHAN PUBLIC SCHOOL THROUGH PRINCIPAL AND MANAGER HEMKUNT COLONY DELHI AND ORS	VIRENDRA KUMAR, ABINASH KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: PUSHPENDER YADAV (YPUSHPINDER1988@GMAIL.COM)(9999698292)(PETITIONER) GHPS(GHPSTG@GMAIL.COM)()(RESPONDENT) AVINASH AHLAWAT(AVINASHAHLAWAT@YAHOO.COM)()(RESPONDENT) SAHAY (SAHAYK@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)	
14	W.P.(C)-1606/2023 CM APPL. 6101/2023	AKC RETAILERS PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR.	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RES PONDENT)	
15	W.P.(C)-2201/2023	AMAN VACHHER V/s THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 49(1), DELHI & ORS.	VISHAL KALRA
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA AND S S TOMAR(SAUMYENDRA.TOMAR@GMAIL.COM, VKALRA@VKLEGAL.IN)(9999303447)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBTD@NIC.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RES PONDENT)	
16	W.P.(C)-2594/2023	RISHIKESH BARTER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KUSHANK SINDHU
		OTHER DETAILS OF ADVOCATES: KUSHANK(KUSHANK.S@SIGMACHAMBERS.IN)(9640160714)(PETITION ER) DELHI DCIT JUDICIAL(DELHI.DCIT.JIDICIAL.HC@INCOMETAX.GOV.IN)()(RESPOND ENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
17	W.P.(C)-3993/2023 CM APPL. 15532/2023	RAMPHAL GULIA V/s STATE BANK OF INDIA, THROUGH ITS MD, CMD, CEO, DIRECTOR, AUTHORISED SIGNATORY, OR THROUGH PROPER CHANNEL & ORS.	GANESH CHAND SHARMA, GAURAV SHARMA
		OTHER DETAILS OF ADVOCATES: GANESH CHAND SHARMA(LEGALSAHAAYTA@GMAIL.COM)(8960896896)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	

		SBI(AGMPPG.LHODEL@SBI.CO.IN, MD.SBIFOUNDATION@SBI.CO.IN)() (RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM)() (RESPONDENT) GAURAV SHARMA(GSHARMA.OFFICE@GMAIL.COM)(9990116727)(RESPONDENT)		
18	W.P.(C)-4719/2023 CM APPL. 18218/2023	GURVINDER KAUR BENIWAL V/s DEPARTMENT OF EDUCATION & ORS.	PARMINDER SINGH GOINDI, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PARMINDER SINGH GOINDI(PSGOINDI@GMAIL.COM)(9811210962)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)() (RESPONDENT) GURU HARIKRISHAN PUBLIC SCHOOL(GHPSTILAKNAGAR@YAHOO.IN, INFO@DSGMC.IN, GHSSOCIETY@YAHOO.COM)() (RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
19	W.P.(C)-6608/2023 CM APPL. 25945/2023 CM APPL. 32135/2023 CM APPL. 44984/2023 CM APPL. 44994/2023 CM APPL. 45000/2023	DR. RAVINDRA SINGH KUSHWAH V/s UNIVERSITY OF DELHI & ORS.	SNIGDHA SINGH, NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) ANKUR RAI(ADVANKURKUMAR88@GMAIL.COM)() (PETITIONER) ANKUR RAI() (9582433616)(RESPONDENT) RUPA(RUPAMOHINDER@GMAIL.COM)() (RESPONDENT) SECY(SECY.UGC@NIC.IN)() (RESPONDENT) SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) CVS(CVS_1972@YAHOO.COM)() (RESPONDENT) VC DU(VC@DU.AC.IN)() (RESPONDENT) UGC(SECY.UGC@NIC.IN)() (RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) ANKUR(ADVANKURR88@GMAIL.COM)() (RESPONDENT) AKURP(OFFICE@AKURUP.COM)() (RESPONDENT) INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)() (RESPONDENT) SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) DR INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)() (RESPONDENT) AKURP(OFFICE@AKURUP.COM)() (RESPONDENT) ANKUR(ADVANKURR88@GMAIL.COM)() (RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) CVS(CVS_1972@YAHOO.COM)() (RESPONDENT) VC DU(VC@DU.AC.IN)() (RESPONDENT) UGC(SECY.UGC@NIC.IN)() (RESPONDENT) SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)() (RESPONDENT) UGC(SECY.UGC@NIC.IN)() (RESPONDENT) VC DU(VC@DU.AC.IN)() (RESPONDENT) CVS(CVS_1972@YAHOO.COM)() (RESPONDENT) ANKUR(ADVANKURR88@GMAIL.COM)() (RESPONDENT) AKURP(OFFICE@AKURUP.COM)() (RESPONDENT)		

20	W.P.(C)-8626/2023 CM APPL. 32739/2023	HIMANSHU KUMAR & ORS. V/s THE UNION PUBLIC SERVICE COMMISSION & ANR.	RAJEEV KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR (DRAJEEVA@GMAIL.COM)(9818269612)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
21	W.P.(C)-10891/2023 CM APPL. 42153/2023	RAVINA BANSAL V/s ASSESSMENT UNIT- NATIONAL FACELESS ASSESSMNET CENTRE, DELHI NATIONAL E-ASSESSMNET, NEW DELHI -EARLIER KNOWN AS NATIONAL E-ASSESSMNET CENTRE-, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RES PONDENT)		
22	W.P.(C)-16120/2023 CM APPL. 64805/2023	HARNAM SINGH & ANR. V/s GOVERNMENT OF NCT OF DELHI . THROUGH SECRETARY & ORS.	SHIVANGINI GUPTA	
		OTHER DETAILS OF ADVOCATES: ARUN WIGHMAL(WIGHMALANDCOMPANY@GMAIL.COM)(9870321548)(PETIT IONER) SENV(SENV@NIC.IN)()(RESPONDENT) DHC PROSECUTION, DDA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD, MEHRA YLI SDM, ADPRO(GNCTD.SCLA.SKP@GMAIL.COM, MEHRAYLISDM@NIC.IN, ADPRO.TPT@DELHI.GOV.IN)()(RESPONDENT) PANKAJ, SANTOSH KUMAR(PHOTOSTATPANKAJ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
23	W.P.(C)-276/2024 CM APPL. 1229/2024	SUKHVINDER SINGH RATHEE SECURITY AGENCY REGD V/s GOVERNMENT OFNCT OF DELHI AND ORS	MEGHA AGARWAL	
		OTHER DETAILS OF ADVOCATES: MUKUL DEV (INFO@DMJURISCONSULTANTS.COM, MEGHA.AGARWALAW@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RES PONDENT)		
24	W.P.(C)-679/2024	SUNIL KUMAR RUHELA V/s THE INDIAN INSTITUTE OF TECHNOLOGY DELHI & ORS.	YOGESH KUMAR	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(9873937567)(PETITIO NER) ARJUN MITRA(AJMITRA@GMAIL.COM)()(RESPONDENT)		

25	W.P.(C)-1431/2024	KUNWAR VIJAY PRATAP SINGH V/s FIREBALL SECURITY AND CONSULTANTS PVT LTD	ANKIT DWIVEDI, HARSHIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MAILTO QUERY(MAILTOQUERY@FIREBALLINDIA.COM)()(RESPONDENT) SACHIN DHAMIJA(SACHINDHAMIJA2010@GMAIL.COM)()(RESPONDENT) HARSHIT AGARWAL(AGARWALCLC@GMAIL.COM)(9811026362)(RESPONDENT)		
26	W.P.(C)-2443/2024 CM APPL. 10018/2024	SHRI HILAL AHMED V/s UNION OF INDIA & ORS.	SANCHITA AIN	
		OTHER DETAILS OF ADVOCATES: SANCHITA AIN(ANI.SANCHITA@GMAIL.COM)(7428556824)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(SECRETARYADA-MSJE@NIC.IN, SECY_MOP@NIC.IN, PRINCIPAL@DSC.DU.AC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-3544/2024	MOHIT GUPTA V/s ENERGY EFFICIENCY SERVICES LIMITED	JATIN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: JATIN BHARDWAJ(JATIN.BHARDWAJ1234@GMAIL.COM)(9013314333)(PETITIONER) CEO EESL (CEO@EESL.CO.IN, SAM DARSHI.SANJAY@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-4649/2024 CM APPL. 19044/2024	RISHIKESH MEENA V/s UNION OF INDIA AND ORS	SAUMYA SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNWAR SINGH BHANDARI(KSBHANDARI1961@GMAIL.COM)(9953003830)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-4706/2024	EX CT GD JAGANNATH BADIGER V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(AJITKAKKAR@GMAIL.COM)(9958006409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-7833/2024	M/S ORIENTAL (BUILDMAT) EXPORT PVT. LTD. V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-10621/2024 CM APPL. 43656/2024	AROH FOUNDATION V/s ADDITIONAL COMMISSIONER, ADJUDICATION DIRECTORATE GENERAL OF GST INTELLIGENCE, DGGSTI & ORS.	KAMAL SAWHNEY	

		OTHER DETAILS OF ADVOCATES: KAMAL SWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)	
32	W.P.(C)-15254/2024	SANJAY KUMAR V/s TATA MOTORS LTD & ANR.	VIBHOR VERDHAN
		OTHER DETAILS OF ADVOCATES: VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER)	
33	W.P.(C)-15733/2024	KAPIL AND ORS V/s UNION OF INDIA AND ANR	RAJ BAHADUR SINGH
		OTHER DETAILS OF ADVOCATES: R.B. SINGH & ASSOCIATES(RBSINGHANDASSOCIATES1@GMAIL.COM)(9899736510)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)	
34	W.P.(C)-17469/2024	DEVANSH WIRE AND CABLES PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II / AVATO & ORS.	ANTIK MAJUMDER
		OTHER DETAILS OF ADVOCATES: ANKIT MAJUMDER(ADVANKITMAJUMDER@GMAIL.COM)(9910223883)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)	
35	W.P.(C)-930/2025 CM APPL. 4553/2025	J.P.SINGH, ADVOCATE V/s THE GOVT OF NCT OF DELHI AND ORS	JAGAT SINGH
		OTHER DETAILS OF ADVOCATES: JAGAT SINGH(JAG_AT@REDIFFMAIL.COM)(9810370843)(PETITIONER) JAGAT SINGH(JAG_AT@REDIFFMAIL.COM)(9810370843)(PETITIONER) SR6 (SR6B-DELHI@GOV.IN)(0)(RESPONDENT) AKHIL BHARTIYA PRAJAPATI()(9969640819)(RESPONDENT) R.B.K. PRAJAPATI()(9930477730)(RESPONDENT) MANOJ PRAJAPATI()(9977207777)(RESPONDENT) MAHENDRA KUMAR()(9214952286)(RESPONDENT) BHANWAR LAL POTTER()(9414195359)(RESPONDENT) BHERULAL PRAJAPATI()(9892545805)(RESPONDENT) BHAWAR LAL POTTER()(9414195359)(RESPONDENT) AKHIL BHARTIYA PRAJAPATI()(9969640819)(RESPONDENT) R.B.K. PRAJAPATI()(9930477730)(RESPONDENT) MANOJ PRAJAPATI()(9977207777)(RESPONDENT) AKHIL BHARTIYA PRAJAPATI()(9784477900)(RESPONDENT) MAHENDRA KUMAR()(9214952286)(RESPONDENT) BHANWAR LAL POTTER()(9414195359)(RESPONDENT) BHERULAL PRAJAPATI()(9892545805)(RESPONDENT) SUB DIVISIONAL MAGISTRATE, SANTOSH KUMAR TRIPATHI, AK BK MAHASANGH(SR6D-DELHI@GOV.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, AKBKMAHASANGH.2009@GMAIL.COM)(1125950400)(RESPONDENT) SANTOSH KUMAR TRIPATHI, AK BK MAHASANGH(STANDINGCOUNSELGNCTD@GMAIL.COM, AKBKMAHASANGH.2009@GMAIL.COM)(9868250806)(RESPONDENT)	

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CMI-1/2023 CM APPL. 913/2023 CM APPL. 914/2023	RAVINDER PAL SINGH V/s SANJAY MONGIA & ORS.	ISHAN SANGHI	
		OTHER DETAILS OF ADVOCATES: SANGHI() (9999712309)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)() (PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
2	CM APPL. 37755/2018 CM APPL. 28909/2024 In LA.APP.-196/2016	BUDH RAM @ BUDH SINGH (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, PAWAN KUMAR YADAV, RAVI DUTT SHARMA, KARAN JAIN	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA, RAJESH GUPTA() (9810360789)(PETITIONER) BHAGWAT PERSHAD GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)() (RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) RAVI DUTT SHARMA(RDSHARMAADVOCATE@GMAIL.COM)(9810310710)(PETITIONER) KARAN JAIN(KARAN.JAIN212000@GMAIL.COM)(9711159696)(PETITIONER)		
3	CM APPL. 11993/2019 In LA.APP.-38/2019	UNION OF INDIA V/s RAM KUMAR (DECEASED) THR LRS & ANR .	YEESHU JAIN, JAGDEEP KR SHARMA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417)(PETITIONER)		
4	LA.APP.-125/2021 CM APPL. 46793/2021 CM APPL. 46794/2021 WITH LA.APP. 127/2021 LA.APP. 129/2021 LA.APP. 131/2021 LA.APP. 135/2021 LA.APP. 138/2021	UNION OF INDIA V/s SAJJAN SINGH @ SAJJAN SINGH MANN	YEESHU JAIN, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) RK DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		

5	LA.APP.-127/2021 CM APPL. 46799/2021 CM APPL. 46800/2021	UNION OF INDIA V/s RAN SINGH (DECEASED) THROUGH LEGAL HEIRS AND ORS	YEESHU JAIN, MEGHNA SANKHLA	
	OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)			
6	LA.APP.-131/2021 CM APPL. 46902/2021 CM APPL. 46903/2021	UNION OF INDIA V/s BHAI RAM (DECEASED) THROUGH LRS AND ORS	YEESHU JAIN, SIDDHARTH PANDA	
	OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) RK DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTH PANDA ASSO@GMAIL.COM)(9891488088)(PETITIONER)			
7	LA.APP.-135/2021 CM APPL. 46953/2021 CM APPL. 46954/2021	UNION OF INDIA V/s SHIV SHANKAR AND ORS	YEESHU JAIN	
	OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)			
8	CM APPL. 21051/2022 In LA.APP.-90/2022	SH. KHAZAN SINGH (NOW DECEASED) THROUGH HIS LEGAL HEIRS & ORS. V/s UNION OF INDIA & ANR.	BANWARI LAL	
	OTHER DETAILS OF ADVOCATES: RAGHUVINDER GODARA(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)			
9	LA.APP.-54/2024	DELHI JAL BOARD V/s UNION OF INDIA AND ORS	KUNAL ANAND	
	OTHER DETAILS OF ADVOCATES: RICHKA KAPOOR(OFFICE@MARKLEGAL.COM)(8447226339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)			
10	LA.APP.-291/2024 CM APPL. 50025/2024	UNION OF INDIA V/s MASTER PARDEEP THROUGH GUARDIAN AND MOTHER SMT BALKESH & ORS.	SANJAY KUMAR PATHAK	
	OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(9811455586)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)			
11	CM APPL. 40929/2023 CM APPL. 40930/2023 In RFA-1037/2017	RAVINANDAN GOEL V/s RAMINDER KUMAR GOEL DECEASED THROUGH LRS & ORS	DEEPAK KHOSLA, ANUROOP P.S, MOHIT GUPTA	
	OTHER DETAILS OF ADVOCATES: ANUROOP P S , VIKAS DUDEJA (ANILCO040@GMAIL.COM)(9582818838)(PETITIONER) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT)			

12	CM APPL. 40209/2023 In RFA-206/2019	RAJIV KAPUR V/s CHARANJIT KAPUR & ORS	SHOHIT CHAUDHARY, GUNJAN BANSAL, SAKET SIKRI, SHOHIT CHAUDHRY, SHOHIT CHAUDHRY, MANPREET KAUR, KAPUR AND COMPANY, PURNIMA MAHESHWARI, ANGAD MEHTA, RAJIV DEWAN, VIPIN BHARDWAJ, AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: SHOHIT CHAUDHARY, GUNJAN BANSAL() (9999091964) (PETITIONER) SAKET SIKRI() (9311331807) (RESPONDENT) TEACHERRIMA (TEACHERRIMA@GMAIL.COM) () (RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM) () (RESPONDENT) DHIRAJ SACHDEVA (SACHDEVA.DHIRAJ@GMAIL.COM) () (RESPONDENT) PURNIMA (ADVPURNIMA111@GMAIL.COM) () (RESPONDENT) SANJIV KAPUR (KAPURSANJIV59@HOTMAIL.COM) () (RESPONDENT) RITU CHODHA (RITU.CHODHA@YAHOO.COM) () (RESPONDENT) PARMAR MALIKA (MALLIKA.PARMAR@YAHOO.COM) () (RESPONDENT) RAJIV DEWAN (RAJIVDEWAN123@YAHOO.COM) () (RESPONDENT) SHOHIT CHAUDHARY (SHOHIT@SHOHIT.COM) (9999091964) (PETITIONER) SHOHIT CHAUDHRY (SHOHITC@GMAIL.COM) (9999091964) (PETITIONER) RIMA RIAT SHARMA (TEACHERRIMA@GMAIL.COM) () (RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM) () (RESPONDENT) INDRANI RANI KAPUR (KAPURSANJIV59@HOTMAIL.COM) () (RESPONDENT) SANJIV KAPUR (KAPURSANJIV59@HOTMAIL.COM) () (RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM) (9560956484) (RESPONDENT) RAJIV DEWAN (RAJIVDEWAN123@YAHOO.COM) (9811673338) (PETITIONER) VIPIN BHARDWAJ (BHARDWAJ.VIPIN95@GMAIL.COM) (9650922747) (RESPONDENT) AAYUSH AGARWALA (AAYUSH@PBA.NET.IN) (9999105064) (RESPONDENT)		
13	CM APPL. 69515/2024 In RFA-306/2021	SH. DEVENDER KUMAR & ORS. V/s SMT. KRISHNA DEVI & ORS.	SANDEEP SHARMA, SANDEEP SHARMA, MUGHEES AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: M.A. KHAN (LEGALREMEDIES2K@GMAIL.COM) (9312610477) (PETITIONER) SANDEEPSHARMA (SANDEEPSHARMA21@GMAIL.COM) (9811022432) (PETITIONER)) MADAN VACHER (MADAN.VACHER123@GMAIL.COM) () (RESPONDENT)		
14	RFA-181/2023 CM APPL. 10945/2023 CM APPL. 10946/2023 WITH RFA 413/2023	SHRI RAMESH CHANDER GOEL (DECEASED) THROUGH LRS V/s SH. RADHA RAMAN GOEL (DECEASED) THROUGH LRS & ORS.	AMIT KUMAR, SAPNA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: YASHVIR SETHI, MANISHA A NARAIN (KGA.ADVOCATES@GMAIL.COM) (9582883432) (PETITIONER) DHRUV (DHRUVSHUKLA.LEGAL@GMAIL.COM) () (RESPONDENT) MANDEEP (MANDEEP321@GMAIL.COM) () (RESPONDENT) DDA (DDACHAMBERHC@YAHOO.COM) () (RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM) (9811264265) (RESPONDENT)		
15	RFA-413/2023 CM APPL. 27543/2023	SMT. SHYAMA GOEL V/s SHRI RADHA RAMAN GOEL AND ORS.	SYED TAMJEED AHMAD	
		OTHER DETAILS OF ADVOCATES: SYED TAMJEED AHMED (ADVAITGH@GMAIL.COM) (8810472098) (PETITIONER) AMIN (AMINFAIS@GMAIL.COM) () (RESPONDENT) MRINAL CHAUDHARY (MRINALCHAUDHRY@OUTLOOK.COM) () (RESPONDENT)		

16	CM APPL. 3272/2025 In RFA-615/2023	SANJAY GARG & ANR. V/s MISHRI GARG & ORS.	TANU SINGHAL, AMARENDRA KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: DE INTEGRO LAW FIRM(DINTEGROLAWFIRM@GMAIL.COM)(9999739937)(PETITIONER) ROHINIGAURAV@GMAIL.COM,GARGVIJAY31@GMAIL.COM(ROHINIGAURAV@GM AIL.COM,GARGVIJAY31@GMAIL.COM)()(RESPONDENT) TANU SINGHAL(ADVOCATEANUSINGHAL@GMAIL.COM)(9999739937)(PETITIONER) GARGVIJAY(GARGVIJAY31@GMAIL.COM)()(RESPONDENT) DJAY(GARG_DJAY2003@YAHOO.CO.IN)()(RESPONDENT) SARITADJAY(SARITADJAY1978@REDIFFMAIL.COM)()(RESPONDENT) ROHINI GAURAV(ROHINIGAURAV@GMAIL.COM)()(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT)		
17	RFA-813/2023 CM APPL. 51166/2023 CM APPL. 15173/2024	GURMEET SINGH & ORS. V/s NARENDER SINGH & ORS.	ESHA VERMA, AVINASH KUMAR LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: ALLIED LAW PARTNERS(ALLIEDLAWPARTNERS@GMAIL.COM)(9891230430)(PETITIONER) ALLIED LAW PARTNERS(ALLIEDLAWPARTNERS@GMAIL.COM)(9891230430)(PETITIONER) NARENDER SINGH AND ORS.(AVINASHLAKHANPAL@GMAIL.COM)()(RESPONDENT) AVINASH (AVINASHLAKHANPAL@GMAIL.COM)()(RESPONDENT) AVINASH KR LAKHANPAL(AVINASHLAKHANPAL@GMAIL.COM)(9811038369)(PETITIONER) ALLIEDLAW PARTNERS(ALLIEDLAWPARTNERS@GMAIL.COM)()(RESPONDENT)		
18	RFA-99/2024	SH. SURENDER KUMAR V/s SMT.RAJ RANI BANSAL & ORS.	ANIL DAGAR, ANIL DAGAR, KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER) KUMAR UTKARSH(KUMARUTKARSHJI@GMAIL.COM)(9662778086)(RESPONDENT)		
19	RFA-462/2024 CM APPL. 43057/2024 CM APPL. 43058/2024	RAM BABU VERMA V/s SUNITA SONI & ORS.	PARUL GOEL, SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(PETITIONER)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM(M)-1384/2018 CM APPL. 5492/2020	VIMLESH V/s JAGDISH KAUR & ORS	PUNEET GOEL, Q H KHAN, NARENDRA SINGH, TEJPARTAP SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET GOEL()(9810759570)(PETITIONER) Q H KHAN()(9891901644)(PETITIONER) TEJPARTAP SINGH(TEJPRATAP11.SINGH@GMAIL.COM)(8512899044)(PETITIONER)		
2	CONT.CAS(C)-1237/2023 CM APPL. 44834/2023	DR. RAVINDRA SINGH KUSHWAH V/s UNIVERSITY OF DELHI & ANR.	SNIGDHA SINGH	
		OTHER DETAILS OF ADVOCATES: KUMAR SHASHWAT & SNIGHDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETITIONER) INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		
3	CRL.M.A. 32540/2024 In CRL.A.-262/2019	NARESH KUMAR SHIV V/s MADHUR MALHOTRA & ANR	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR()(8861599370)(PETITIONER) PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(9555229076)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR- 207/2009) CRL.M.C. 141/2010 FILED BY NARESH KUMAR SHIV (DISPOSED ON : 2010-07-07) P.S.-FIR NO. :(KIRTI NAGAR- 207/2009)
4	CRL.A.-904/2024	INDER SINGH V/s THE STATE (NCT OF DELHI) & ORS.	AVTAR SINGH BHAMLOT, VINEET KAUSHIK	
		OTHER DETAILS OF ADVOCATES: GURBAKSH SINGH (AVTARSINGH78@YAHOO.COM)(9810910333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINEET KAUSHIK(VINEET1743@GMAIL.COM)(8588957065)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI- 1453/2016)

5	CRL.L.P.-204/2017	AJAB SINGH V/s NEERAJ KUMAR PANDEY	ADITYA CHOUDHARY, PRADEP KUMAR	
		OTHER DETAILS OF ADVOCATES:		
6	CRL.L.P.-694/2017	R S RANA V/s RAM RATTAN SHARMA	RUCHIR BISARIA	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.L.P.-77/2020	INTEC CAPITAL LTD. V/s MOHANRAJ RIKHABDAS SAND	VIKRAM PANWAR, RIDDHI B VADGAMA	
		OTHER DETAILS OF ADVOCATES: VIKRAM PANWAR()(9725846160)(PETITIONER) RIDDHI B VADGAMA(41RIDDHIVADGAMA@GMAIL.COM)(8153837939)(RESPONDENT) RIDDHI B VADGAMA(41RIDDHIVADGAMA@GMAIL.COM)(8153837939)(RESPONDENT)		
8	CRL.M.A. 2289/2025 In CRL.L.P.-426/2022	VIJAY KUMAR BANSAL V/s MR. NITESH UPNEJA @ NITESH UPVEJA	DHEERAJ JAGWANI, AASTHA KHANNA, AMAN SHUKLA	
		OTHER DETAILS OF ADVOCATES: DHEERAJ JAGWANI(DHEERAJ.JAGWANI@GMAIL.COM)(9811053508)(PETITIONER) SAJIN=V KUMAR(SANJIVKUMARADVOCATE@HOTMAIL.COM)(7827292957)(PETITIONER) AMAN SHUKLA(AMANSHUKLA.ADV@OUTLOOK.COM)(9454500077)(RESPONDENT)		
9	CRL.M.A. 6891/2024 In CRL.M.C.- 924/2022(Disposed off case)	NIKHIL KUMAR & ORS. V/s VIVEK KUMAR TRIPATHI	ASHESH LAL, MANJUL MAYANK SHUKLA	
		OTHER DETAILS OF ADVOCATES: ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) VIVEK KUMAR(VIVEKKUMARTRIPATHICL@GMAIL.COM)()(RESPONDENT) ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) VIVEK(VIVEKTRIPATHICL@GMAIL.COM)()(RESPONDENT) MANJUL MAYANK SHUKLA(ADV.SHUKLAMM@GMAIL.COM)(9899974162)(RESPONDENT)		
10	CRL.M.A. 7143/2023 CRL.M.A. 19973/2023 In CRL.REV.P.-844/2015	PARVEEN BHUTANI V/s USHA SETHI & ANR	JAYA GOYAL, SYED MOHD SHOEB, MANPREET KAUR, HARI SHANKER	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH()(9634104136)(PETITIONER) MANPREET KAUR (MANPREETKAURMARWA@GMAIL.COM)(9873288908)(PETITIONER) USHA (SVKZEROX@GMAIL.COM)()(RESPONDENT) HARI SHANKER (HARISHANKER.ADV@GMAIL.COM)(9811562356)(PETITIONER)		
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN -343/1995) CRL.REV.P. 317/2014 FILED BY PRAVEEN BHUTANI (DISPOSED ON : 2014-12-16) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN -343/1995)		

11	C.R.P.-135/2022 CM APPL. 38588/2022	HEMLATA & ORS. V/s SHYNNI V & ORS.	DALIP SINGH, BABAN KUMAR SHARMA, BIJU P RAMAN, YOGAMAYA M G	
		OTHER DETAILS OF ADVOCATES: TARA CHAND YOGI(TCYOGI@REDIFFMAIL.COM)(9212127060)(PETITIONER) HEMLATA()(9311858558)(PETITIONER) ADITYA()(9311858558)(RESPONDENT) SHYANNI V (NACHIKETAVAJPAYEE10@GMAIL.COM)(9319402694)(RESPONDENT) YOGI(TCYOGI@REDIFFMAIL.COM)()(RESPONDENT) SAROJ(SANJEEV9657@GMAIL.COM)(9211107838)(RESPONDENT) DALIP(DALIPSINGH.ADVOCATE@GMAIL.COM)()(RESPONDENT) AVNINASH CHAUDHARY()(9319402694)(RESPONDENT) BABAN KUMAR SHARMA(BKS- ADVDELHI@YAHOO.COM)(9810395833)(RESPONDENT) BIJU P RAMAN(ADVBIJURAMAN@GMAIL.COM)(9910527653)(PETITIONER) YOGAMAYA M G(YMAYA23@GMAIL.COM)(8505956123)(RESPONDENT)		
12	C.R.P.-215/2023 CM APPL. 41044/2023 CM APPL. 11594/2024	SAWAN KIRPAL RUHANI MISSION V/s SUDHIR KUMAR SEHGAL & ANR.	RAJIV TYAGI, S S AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: RAJIV TYAGI(RAJIVTYAGIANDASSOCIATES@GMAIL.COM)(9810293300)(PETITIONER) RAJIV TYAGI (RAJIVTYAGIANDASSOCIATES@GMAIL.COM)(9810293300)(PETITIONER) R(CHAMBER495@GMAIL.COM)()(RESPONDENT) S S AHLUWALIA(SUKHAMWALIA@GMAIL.COM)(9650160444)(RESPONDENT)		
13	CM APPL. 34576/2019 CM APPL. 24961/2021 CM APPL. 6553/2022 CM APPL. 6554/2022 CM APPL. 47016/2023 CM APPL. 47017/2023 In EX.F.A.-32/2019	EDWARD KEVENTER (SUCCESSORS) PVT LTD V/s ASHOKA BUILDERS & PROMOTERS & ORS	KARANJAWAL & CO, ABHIMANYU GARG, AKSHAY SRIVASTAVA, AKSHAY SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KARANJAWAL & CO()(9717196388)(PETITIONER) AKSHAY SRIVASTAVA(AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9717495721)(PETITIONER) MEGHANA(MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT) CHEST LAW(CHESTLAW@CHESTLAW.COM)()(RESPONDENT) PSP LEGAL (AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9811506867)(PETITIONER) CORPORATE AFFAIRS(CORPORATEAFFAIRS@DLF.IN)()(RESPONDENT) PREETY MAKKAR , ABHIMANYU GARG(ABHIMANYU.LEGAL@GMAIL.COM)(9354940943)(PETITIONER) MEGHNA MISHRA (MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT)		
14	FAO-307/2023 CM APPL. 61332/2023 CM APPL. 31444/2024	S. HARJEET SINGH & ORS. V/s SHRI SARAVJIT SINGH & ORS.	RANJIT SINGH CHOWDHARY, TARA CHAND	
		OTHER DETAILS OF ADVOCATES: RANJIT SINGH(RANJITSINGHCHOWDHARY@GMAIL.COM)(9810222625)(PETITIONER) RAJAT TANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(RESPONDENT) VIRENDRA SINGH(ADVIRENDRASINGH83@GMAIL.COM)(9810036059)(RESPONDENT) RANJIT(RANJITSINGHCHOWDHARY@GMAIL.COM)(9810222625)(PETITIONER) TARA CHAND(TCYOGI@REDIFFMAIL.COM)(9212127060)(RESPONDENT)		

15	CM APPL. 57534/2024 CM APPL. 57535/2024 In LPA-221/2023	MANOJ YADAV V/s LAND AND BUILDING DEPARTMENT	SUSHIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAM KUMAR , SUSHIL KUMAR ()(9711376612)(PETITIONER) RAM KUMAR , SUSHIL KUMAR ()(9711376112)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)() (RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)() (RESPONDENT)		
16	MAC.APP.-461/2011 CM APPL. 11659/2023	NATIONAL INSURANCE CO LTD V/s SEWTI DEVI & ORS	PANKAJ SETH, PAWAN KUMAR SHARMA, YUGAL KISHOR PRASAD, ASHU BHATIA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)() (PETITIONER) PAWAN SHARMA(30.PRAVEENSINGH@GMAIL.COM)(9818156973)(RESPONDENT)		
17	MAC.APP.- 106/2013(Disposed off case)	UNITED INDIA INSURANCE CO. LTD. V/s BHARAT SHAH & ORS.	SUMAN BAGGA & ASSOCIATES, VIJAY KUMAR GOYAL, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER)		
18	MAC.APP.-932/2016 CM APPL. 25380/2024 CM APPL. 25381/2024 CM APPL. 25382/2024	MULAYAM SINGH V/s BHUPAL SINGH & ORS (RELIANCE GENERAL INSURANCE COMPANY)	R S ROY, PRASHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: R S ROY(RSADVOCATE42@GMAIL.COM)(9871815662)(PETITIONER) RAJIEV(RAJEEVMROY@GMAIL.COM)() (RESPONDENT)		
19	CM APPL. 37632/2024 In MAC.APP.- 385/2017(Disposed off case) WITH MAC.APP. 850/2017	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION V/s GEETA & ORS	GARIMA PRASHAD, SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL, RAHUL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) GEETA AND ORS(SHADABKHANK5@GMAIL.COM)() (RESPONDENT)		
20	MAC.APP.-619/2019 CM APPL. 26859/2019	REGIONAL MANAGER, NATIONAL INSURANCE CO LTD V/s RAM SARAN & ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR() (9810081811)(PETITIONER)		
21	MAC.APP.-900/2019 CM APPL. 50813/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s MAHESH KUMAR & ORS	BRIJESH BAGGA & ASSOCIATES, BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: BRIJESH BAGGA & ASSOCIATES() (9810278229)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER)		
22	MAC.APP.-200/2022 CM APPL. 31218/2022	THE ORIENTAL INSURANCE CO.LTD V/s DHARAMDAS RAINKWAR	P.K. SETH, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		

23	MAC.APP.-108/2024 CM APPL. 9835/2024 CM APPL. 352/2025	SUNIL CHAUHAN & ANR. V/s NEW INDIA ASSURANCE COMPANY LIMITED AND ORS.	ANSHUMAN BAL, PRATEEK MISHRA, ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL20000@GMAIL.COM)(9810955203)(PETITIONER) BAJAJ ALLIANZ(ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT) NEW INDIA ASSURANCE CO LTD(ADVJPNASHAHI@GMAIL.COM)()(RESPONDENT) ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) PRATEEK MISHRA(PRATEEK.MISHRA@LIVE.COM)(7838046337)(RESPONDENT) ASHISH CHAUHAN (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(9999468603)(RESPONDENT)		
24	MAC.APP.-340/2024 CM APPL. 39003/2024	PAWAN KUMAR MANDAL (DECEASED) THROUGH HIS LEGAL HEIRS V/s H AND ORS.	MANEESH KUMAR, RAJESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANEESH KUMAR & ASSOCIATES(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) MURUGRAPPA(CUSTOMERCARE@CHOLAMS.MURUGAPPA.COM)(0)(RESPONDENT) MURUGAPPA(GRO@CHOLSMS.MURUGAPPA.COM)(0)(RESPONDENT) RAJESH KUMAR SINGH(RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER)		
25	MAT.APP.(F.C.)- 351/2023 CM APPL. 62002/2023	MEENU RANA V/s SH SAURAV PAL	SACHIN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VIRESHWAR TYAGI, SACHIN AGGARWAL() (9599249972)(PETITIONER) SASCHIN(ADVSACHIN.2705@GMAIL.COM)(9599249972)(PETITIONER) ASHOK SONI(AKSLAWYER.AS@GMAIL.COM)()(RESPONDENT)		
26	MISC. APPEAL(PMLA)- 16/2024 CM APPL. 50660/2024 WITH MISC. APPEAL(PMLA) 17/2024	BHAWNA WADHWA V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT DELHI	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA AND VANSHITA (ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DEPUTY DIRECTOR (DDHYZO2-ED@GOV.IN)()(RESPONDENT)		
27	MISC. APPEAL(PMLA)- 17/2024 CM APPL. 51686/2024	PARVESH KUMAR GUJRAL V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DDHYZO2- ED@GOV.IN)()(RESPONDENT)		
28	MISC. APPEAL(PMLA)- 18/2024 CM APPL. 51692/2024	PARVESH KUMAR GUJRAL AND SONS V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DDHYZO2- ED@GOV.IN)()(RESPONDENT)		

29	MISC. APPEAL(PMLA)- 22/2024 CM APPL. 54171/2024 WITH MISC. APPEAL(PMLA) 23/2024 MISC. APPEAL(PMLA) 24/2024 MISC. APPEAL(PMLA) 26/2024	RAJEEV WADHWA V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DD(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
30	MISC. APPEAL(PMLA)- 23/2024 CM APPL. 54180/2024	M/S P.R. FOREX PVT. LTD. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DD(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
31	MISC. APPEAL(PMLA)- 24/2024 CM APPL. 54192/2024	GURDEEP KUMAR GUJJRAL AND SONS V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DDHY(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
32	MISC. APPEAL(PMLA)- 26/2024 CM APPL. 54298/2024	SUBHASH ARORA V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DEPUTY DIRECTOR(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
33	RC.REV.-49/2018 CM APPL. 53929/2023 CM APPL. 53930/2023	H S BANKA V/s MOHAN LAL	DINESH KUMAR, AJEYA BHARADWAJ, AJEYA BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR()(9871649107)(PETITIONER) BHARDWAJ & ASSO(HARSHITBHARDWAJ959@GMAIL.COM)(9599438202)(PETITIONER) R()(9717226848)(RESPONDENT) AJEYA BHARADWAJ(AJEYAADV@GMAIL.COM)(9599438202)(PETITIONER)		

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CRL.M.C.-1614/2025 CRL.M.A. 7301/2025 CRL.M.A. 7302/2025	ROHIT MIGLANI & ORS. V/s STATE OF NCT OF DELHI & ORS.	SACHIN MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUJ SHARMA(ANUJS960@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-727/2018) CRL.M.C. 1554/2025 FILED BY GAUTAM ANAND & ANR. (D. OF HEARING : 2025-04-02) P.S.-FIR NO. :(RAJOURI GARDEN-727/2018)
CASES LISTED BEFORE REGISTRARS				
2	CRL.M.C.-70/2025 CRL.M.A. 399/2025 CRL.M.A. 5231/2025	HANS KUMAR JAIN AND ANR V/s STATE (NCT OF DELHI) AND ANR	MURARI TIWARI, SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI & ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-47/2019) W.P.(CRL) 264/2025 FILED BY ANKUR JAIN & ORS. (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(JYOTI NAGAR-47/2019)

3	CRL.M.C.-98/2025 CRL.M.A. 532/2025	NARESH KUMAR AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MANISH	
		OTHER DETAILS OF ADVOCATES: S.S. ASSOCIATES(MANISHADVOCATE800064@GAIL.COM)(9899995501)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANISH (MANISHADVOCATE800064@GMAIL.COM)(9560602012)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR- 352/2024)
4	CRL.M.C.-196/2025 CRL.M.A. 1019/2025	MS RENU & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RAVI BHATTI(RPSBHATTI37@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
5	CRL.M.C.-264/2025 CRL.M.A. 1355/2025	SH. VIJAY @ VIJAY KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAVI JOSHI	
		OTHER DETAILS OF ADVOCATES: S.C JOSHI (S.C.JOSHI743@GMAIL.COM)(9810654743)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR- 308/2024)
6	CRL.M.C.-363/2025 CRL.M.A. 1785/2025	ASHISH MITTAL & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAKESH KUMAR DUDEJA	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR DUDEJA(DUDEJAADV@YAHOO.CO.IN)(9810147798)(PETITIONER)		P.S.-FIR NO. :(SARAI ROHILLA- 21/2020)
7	CRL.M.C.-365/2025 CRL.M.A. 1787/2025	TARUN GARG AND ORS V/s STATE AND ANR	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: HENA LAMBA(ADV.HENASHARMA@GMAIL.COM)(9818489802)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR- 828/2021)
8	CRL.M.C.-403/2025 CRL.M.A. 7091/2025	DR SUMAN KRISHNA SRIVASTAVA V/s STATE OF NCT OF DELHI & ANR.	PANKAJ KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: DHEERAJ KUMAR (ADV.PANKAJPANDEY2018@GMAIL.COM)(7033907036)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) P.K. PANDEY(ADV.PANKAJPANDEY2018@GMAIL.COM)(7033907036)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH- 68/2017)

9	CRL.M.C.-444/2025 CRL.M.A. 2131/2025	RAJAT PILLAI & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	ABHISHEK KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KAUSHIK(AKROY.LAWYER@GMAIL.COM)(987316599)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH- 152/2020)
10	CRL.M.C.-627/2025 CRL.M.A. 2995/2025	ADIT RUSTAGI & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SATYAM THAREJA, ASUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@TNCLAW.IN)(9711097015)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH- 92/2021)
11	CRL.M.C.-774/2025 CRL.M.A. 3625/2025	UMESH KUMAR AND ORS V/s STATE NCT OF DELHI AND ANR	ABHAY KUMAR, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR- 715/2017)
12	CRL.M.C.-805/2025 CRL.M.A. 3749/2025	NIKHIL TANWAR & ORS. V/s STATE OF NCT & ANR.	MANOJ KUMAR YADAV, NARESH KUMAR VASHISHT	
		OTHER DETAILS OF ADVOCATES: BHUSHAN (ARNESHYADAV52@GMAIL.COM)(9306185801)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARESH KUMAR VASHISHT(NARESHADVO@GMAIL.COM)(9873731018)(RESPONDENT)		P.S.-FIR NO. :(DABRI- 433/2023)
13	CRL.M.C.-808/2025 CRL.M.A. 3751/2025	JATIN KUMAR AND ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	MANISH SHERSIA	
		OTHER DETAILS OF ADVOCATES: MANISH SHERSIA(MANISHSHERSIA@GMAIL.COM)(9811833233)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH- 350/2022)
14	CRL.M.C.-1061/2025 CRL.M.A. 4839/2025	KAPIL WADHWA V/s STATE GOVT. OF NCT OF DELHI & ANR.	SACHIN VATS, SHEFALI SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN VATS(SACHINADVOCATEVATS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHEFALI SHARMA(SHEFALILEGALSOLUTION@GMAIL.COM)(9711113385)(RESPONDENT)		P.S.-FIR NO. :(MAURYA ENCLAVE- 24/2022)

15	CRL.M.C.-1069/2025 CRL.M.A. 4850/2025	MOHIT GIRDHAR & ORS. V/s STATE NCT OF DELHI & ANR.	RAJ KUMAR, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUAMRJI.1966@GMAIL.COM)(9810107699)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)) RAJ KUMAR(RAJKUMARJI.1966@GMAIL.COM)(9810176994)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR- 1463/2015)
16	CRL.M.C.-1171/2025 CRL.M.A. 5216/2025	VIPIN KUMAR AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KARUNA NIDHI, JAI SUBHASH THAKUR	
		OTHER DETAILS OF ADVOCATES: AS A(KKDHC314@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JAI SUBHASH THAKUR(JAISUBHASHTHAKUR@GMAIL.COM)(9311008301)(PETITIONER)		P.S.-FIR NO. :(BUDH VIHAR- 219/2020)
17	CRL.M.C.-1210/2025 CRL.M.A. 5422/2025	MOHIT DHUPAR @ MOHIT DHUPER & ORS. V/s THE STATE (GOVT. OF NCT) OF DELHI & ANR.	DEEPAK PARASHAR	
		OTHER DETAILS OF ADVOCATES: AJAY TYAGI (DEEPAK@DEEPAKPARASHAR.COM)(9999222728)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHDARA- 90/2023)
18	CRL.M.C.-1459/2025 CRL.M.A. 6549/2025	ACHINTA KUMAR DAS V/s THE STATE NCT OF DELHI AND ANR.	CHETAN SWRUP	
		OTHER DETAILS OF ADVOCATES: SUNIL KESHARI(KESHARISUNIL2008@GMAIL.COM)(9891143556)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUBZI MANDI- 90/2014)
19	W.P.(CRL)-113/2025	TARA CHAND LAMBA AND ANR V/s STATE NCT OF DELHI AND ANR	SHANKER CHHABRA	
		OTHER DETAILS OF ADVOCATES: SHANKER CHHABRA(ADVSHANU4U@GMAIL.COM)(9868155555)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASAD NAGAR- 328/2020) W.P.(CRL) 148/2025 FILED BY AJAY KUMAR VERMA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(PRASAD NAGAR- 328/2020)

20	W.P.(CRL)-148/2025	AJAY KUMAR VERMA V/s STATE THROUGH NCT OF DELHI	ANUBHAV GUPTA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV GUPTA(ADVANUBHAV94@GMAIL.COM)(9910623535)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR- 328/2020) W.P.(CRL) 113/2025 FILED BY TARA CHAND LAMBA AND ANR (D. OF HEARING : 2025-03-07) P.S.-FIR NO. : (PRASAD NAGAR- 328/2020)
21	W.P.(CRL)-264/2025 CRL.M.A. 2303/2025	ANKUR JAIN & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SUDHIR NAAGAR, MURARI TIWARI	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR (SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MURARI TIWARI(MURARITIWARI.ADV@GMAIL.COM)(9811125857)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JYOTI NAGAR- 47/2019) CRL.M.C. 70/2025 FILED BY HANS KUMAR JAIN AND ANR (D. OF HEARING : 2025-03-07) P.S.-FIR NO. : (JYOTI NAGAR- 47/2019)
22	W.P.(CRL)-428/2025 CRL.M.A. 3905/2025	DHARMENDER SINGH V/s THE STATE OF NCT OF DELHI & ANR.	NITISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NITISH KUMAR (ADVNKRSINGH@GMAIL.COM)(9718435661)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITISH KUMAR SINGH(ADVNKRSINGH@GMAIL.COM)(9718435661)(RESPONDENT)		P.S.-FIR NO. : (SEEMA PURI- 93/2019)

COURT NO. 01
HON'BLE THE CHIEF JUSTICE
HON'BLE MS.JUSTICE REKHA PALLI

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-2899/2025 CM APPL. 13794/2025 CM APPL. 13795/2025	SHRI DEVENDER MEHTA V/s ASSESSMENT UNIT, INCOMETAX DEPARTMENT AND ORS.	AKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: AKHIL GUPTA(ADVGUPTAAKHIL@GMAIL.COM)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO-43.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
2	W.P.(C)-2930/2025 CM APPL. 13894/2025 CM APPL. 13895/2025	SUBHASH INFRAENGINEERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SHIVAM YADAV, TARUN KAPOOR(ANANYA@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

COURT NO. 01
 DIVISION BENCH- I
 HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
7	W.P.(C)-2743/2025 CM APPL. 13120/2025 CM APPL. 13121/2025	SAVE INDIA FOUNDATION V/s CHAIRMAN RAILWAY BOARD & ORS.	UMESH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA & MUNISH KUMAR(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) RAILNET, CBI, CVC, UNION OF INDIA(CRB@RB.RAILNET.GOV.IN, ICCHQDELHI@CBI.GOV.IN, SECY.CVC@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) DLACBIDHC, RAVINDER AGARWAL(DLACBIDHC@GMAIL.COM, RAVINDERAGAR@GMAIL.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
8	ITA-56/2025 CM APPL. 13766/2025 CM APPL. 13767/2025 CM APPL. 13768/2025	PERNOD RICARD INDIA PRIVATE LIMITED V/s PRINCIPAL COMMISSIONER OFINCOME TAX	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA (GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

9	ITA-57/2025 CM APPL. 13793/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s UMW SHER (L) LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) VED JAIN(JAINVED@GMAIL.COM)(0)(RESPONDENT) PURAN SINGH(PURAN.SINGH@VEDJAINASSOCIATES.COM)(0)(RESPONDENT)		
10	ITA-58/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s UMW SHER (L) LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) VED JAIN(JAINVED@GMAIL.COM)(0)(RESPONDENT) PURAN SINGH(PURAN.SINGH@VEDJAINASSOCIATES.COM)(0)(RESPONDENT)		
11	ITA-59/2025 CM APPL. 13959/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s ANCHOR MARINE TECH SERVICES LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) ANCHORMARINE SERVICES(INFO@ANCHORMARINESERVICES.CO)(0)(RESPONDENT)		
12	CM APPL. 13947/2025 CM APPL. 13948/2025 CM APPL. 13949/2025 In W.P.(C)-2036/2025	SWAMI CONTRACTORS PVT. LTD. V/s AAI (AIRPORT AUTHORITY OF INDIA)	RAVI SWAMI	
		OTHER DETAILS OF ADVOCATES: URBAN RIGHTS LAW GROUP, RAVI SWAMI & PARAS GAUR ADV(RAVISWAMI191@YAHOO.COM)(9999666665)(PETITIONER) DIGVIJAY RAI, AAI(DIGVIJAYRAI@REDIFFMAIL.COM, APDLKO@AAI.AERO)(0)(RESPONDENT) RAVI SWAMI(RAVISWAMI191@YAHOO.COM)(9999666665)(PETITIONER) URBAN RIGHTS LAW GROUP(RAVISWAMI191@YAHOO.COM)(9999666665)(PETITIONER) SINGH FURNCRRAFT(SINGHFURNCRRAFT@YAHOO.COM, DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) SINGH FURNCRRAFT(SINGHFURNCRRAFT@YAHOO.COM, DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT)		
13	W.P.(C)-2937/2025 CM APPL. 13952/2025 CM APPL. 13953/2025	EMAAR INDIA LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2 & ANR.	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
14	W.P.(C)-2938/2025 CM APPL. 13955/2025 CM APPL. 13956/2025	RAJESH GUPTA & ORS. V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 15 & ORS.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
15	W.P.(C)-2939/2025 CM APPL. 13957/2025 CM APPL. 13958/2025	SAMARJIT SINGH MALIK V/s DEPUTY DIRECTOR INCOME TAX, INVESTIGATION FAIU-3(1)	ANANYA KAPOOR	Subject To Office Objection
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, ANIL CHACHRA, ANANYA, SUMIT(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
 HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
10	CM APPL. 13839/2025 (CM For Restoration) In CONT.CAS(C)-122/2025 (Disposed off case)	RAJENDER V/s SHRI ASHWANI KUMAR, COMMISSIONER MCD AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) BEENASHAW(BEENASHAW.LAWOFFICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
11	W.P.(C)-2959/2025 CM APPL. 14014/2025 CM APPL. 14015/2025	SUMAN SRIVASTAVA V/s UNION BANK OF INDIA & ORS.	MANISH KUMAR SRIVASTAVA	Subject To Office Objection
		OTHER DETAILS OF ADVOCATES: MANISH SRIVASTAVA(MANISH@KDATTA.IN, MOKSH@KDATTA.IN)(9811046711)(PETITIONER) UNION OF INDIA, OP GAGGAR, CASKG(UBIN0906069@UNIONBANKOFINDIA.BANK, OPGAGGAR@GMAIL.COM, CASKG82@GMAIL.COM)(0)(RESPONDENT) NILAM, UJWALM VAIBHAV(NILAM.CHOURSIIYA@CFMARC.IN, UJWAL.RCBM@GMAIL.COM, VAIBHAV.GWI@GMAIL.COM)(0)(RESPONDENT) ANURAG, P.K. KASHYAP(GENAVANURAG@GMAIL.COM, PRAVINKASHYAP75@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 38
 HON'BLE MR.JUSTICE YASHWANT VARMA
 HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
101	CM APPL. 13954/2025 In W.P.(C)-6728/2024 WITH W.P.(C) 1503/2021	JASMOHAN SINGH V/s DY DIRECTOR OF INCOME TAX INVESTIGATION UNIT 4 4 NEW DELHI	MAYANK NAGI, DEBESH PANDA	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI, TARUN SINGH(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) DIRECTOR OF INCOME TAX INVESTIGATION UNIT 4 4 NEW DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(RESPONDENT) MAYAN NAGI(MAYANKNAGI@GMAIL.COM)(0)(RESPONDENT) MAYYANK NAGI(MAYANKNAGI@GMAIL.COM)(0)(PETITIONER) DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(RESPONDENT)		

COURT NO. 38
 DIVISION BENCH-III
 HON'BLE MR.JUSTICE YASHWANT VARMA
 HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
45	CONT.CAS(C)-351/2025 CM APPL. 13775/2025 CM APPL. 13776/2025	ANTONY ROAD TRANSPORT SOLUTIONS PVT LTD V/s SHAUKAT ALI NURVI	ADITYA GARG	
		OTHER DETAILS OF ADVOCATES:		
46	CONT.CAS(C)-352/2025 CM APPL. 13777/2025 CM APPL. 13778/2025	METRO TRANSIT PVT LTD V/s SHAUKAT ALI NURVI	ADITYA GARG	
		OTHER DETAILS OF ADVOCATES:		
47	CM APPL. 13891/2025 In W.P.(C)-17255/2024	M/S A.S. BUILDERS V/s UNION OF INDIA & ANR.	PRANAY JAIN, ASHISH GOYAL	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ASHISH GOYAL(CANDILDLAWCO@GMAIL.COM)(9811029221)(RESPONDENT)		
48	W.P.(C)-2909/2025 CM APPL. 13824/2025 CM APPL. 13825/2025	AVA RESOURCES PVT LTD V/s ADDITIONAL COMMISSIONER CGST DELHI WEST COMMISSIONERATE & ORS.	ABHISHEK GARG	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SHASHANK SHARMA, CGST WEST ADJUCIATION(SHASHANK_SHARMA1@OUTLOOK.COM, CGSTWESTADJUDICATION.ADC@GMAIL.COM)(0)(RESPONDENT) CGST DELHI WEST, CHAMBERS OF MB(CGSTDELHIWESTLEGAL@GMAIL.COM, CHAMBERSOFMB@GMAIL.COM)(0)(RESPONDENT) DGGI GZU(DGGI.GZU@GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-2916/2025 CM APPL. 13841/2025	AMIT KUMAR V/s COMMISSIONER DEPARTMENT OF TRADE AND TAXES GOVT OF NCT OF DELHI	BHWESH BHOLA	
		OTHER DETAILS OF ADVOCATES: BHWESH BHOLA & UDIT BAKSHI(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
50	W.P.(C)-2920/2025 CM APPL. 13853/2025	M/S RG STEEL INDUSTRY V/s PRINCIPAL COMMISSIONER OF DEPARTMENT OF TRADE AND TAXES, GNCTD,	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
51	W.P.(C)-2931/2025 CM APPL. 13898/2025 CM APPL. 13899/2025	SHRI ADINATH ENTERPRISES V/s JOINT COMMISSIONER, CENTRAL TAX, GST DELHI EAST AND ORS.	AKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: AKHIL GUPTA(ADVGUPTAAKHIL@GMAIL.COM)(0)(PETITIONER) GST EAST DELHI(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
52	W.P.(C)-2944/2025 CM APPL. 13983/2025 CM APPL. 13984/2025	M/S EXOTIC PACKAGING AND MARKETING PRIVATE LIMITED V/s JOINT COMMISSIONER CGST FARIDABAD AND ORS.	VIBHOOTI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VIBHOOTI MALHOTRA(OFFICE@RKSLAW.IN)(1141607299)(PETITIONER) ADJUDICATION GST FBD, GST DELHI EAST, GST(ADJUDICATIONGSTFBD@GOV.IN,		

		GSTDELHIEAST.LEGAL@GMAIL.COM, GSTI.MEZU@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
53	W.P.(C)-2946/2025 CM APPL. 13987/2025 CM APPL. 13988/2025 CM APPL. 13989/2025	PARAG GARG AND ORS V/s THE SENIOR INTELLIGENCE OFFICER AND ANR.	CHINMAYA SETH
		OTHER DETAILS OF ADVOCATES: A.K. SETH AND CHINMAYA SETH(CONFLUENCELELGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) HARPREET SINGH, DZURE(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, SIO.DZUREPORTING1@GOV.IN)(0)(RESPONDENT)	
54	W.P.(C)-2958/2025 CM APPL. 14012/2025	SMITA JINDAL V/s COMMISSIONER OF CENTAL GOODS AND SERVICE TAX (CGST), DELHI WEST	BHWESH BHOLA
		OTHER DETAILS OF ADVOCATES: BHWESH BHOLA & UDIT BAKSHI(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER) CGST DELHI WEST, LEGALST 3(CGSTDELHIWESTLEGAL@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
55	VAT APPEAL-41/2023 CM APPL. 55513/2023 WITH VAT APPEAL 42/2023	DISH TV INDIA LIMITED THROUGH ITS AUTHORIZED PRESENTATIVE V/s COMMISSIONER OF TRADE AND TAXES, DELHI	VIVEK SARIN
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN & AKASH GUPTA(KAUSHIK.SATISH707@GMAIL.COM)(9013407227)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)	
56	VAT APPEAL-42/2023 CM APPL. 55516/2023	DISH TV INDIA LIMITED THROUGH ITS AUTHORIZED PRESENTATIVE V/s COMMISSIONER OF TRADE AND TAXES, DELHI	VIVEK SARIN
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN, DIBYA PRASHANT SINGH(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)	

COURT NO. 42
 DIVISION BENCH-IV
 HON'BLE MS.JUSTICE REKHA PALLI
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: " MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER, WILL BE TAKEN UP AT 03:30 P.M. EXCEPT FRIDAY."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
9	CM APPL. 13836/2025 In EFA(OS)-19/2024(Disposed off case)	JAHNAVI DUGAL V/s PARESH DANDONA	SUNIL BAINSLA, AZHAR ALAM	
		OTHER DETAILS OF ADVOCATES: LEX STABILIS(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PARESH DANDONA(SANKALPVGOSWAMI@GMAIL.COM)(0)(RESPONDENT) AZHAR ALAM(AZHARALAM2009@GMAIL.COM)(0)(PETITIONER) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(0)(RESPONDENT)		
10	CM APPL. 14013/2025 In FAO(OS)-126/2022(Disposed off case)	SHIV KUMAR JATIA & ANR. V/s SATYAM KANOI & ORS.	MANYAA CHANDOK, VINAYAK MEHROTRA, SHREYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: MANYAA CHANDOK, SHIVANKAR RAO, JOGINDER SINGH(MANYAA@SIDHANTKUMAR.NET)(9899675905)(PETITIONER) SHIV KUMAR JATIA(SHIV.JATIA@AHLNORTH.COM)()(PETITIONER) VIDHI JATIA(VIDHI.JATIA@GMAIL.COM)()(PETITIONER) SHIV KUMAR JATIA(SHIV.JATIA@AHLNORTH.COM)()(PETITIONER) VIDHI JATIA(VIDHI.JATIA@GMAIL.COM)()(PETITIONER) MANYA CHANDOK, SHIVANKAR RAO, JOGINDER SINGH(MANYAA@SIDHANTKUMAR.NET)(9899675905)(PETITIONER) SANDEEP MUKHERJEE(SUNDEEPMUKHERJEE@HOTMAIL.COM)()(RESPONDENT) CHANDAN DATTA CHAUDHARY(CDCHAUDHURI@GMAIL.COM)()(RESPONDENT) RAM PYARI DEVI CHARITABLE TRUST(SHIV.JATIA@AHLNORTH.COM)()(RESPONDENT) SATYAM KANOI(SATYAMKANOI@GMAIL.COM, KANOI@KANOIGROUP.IN)()(RESPONDENT) CHANDAN DATTA CHAUDHARY(CDCHAUDHURI@GMAIL.COM)()(RESPONDENT) SATYAM KANOI(SATYAMKANOI@GMAIL.COM, KANOI@KANOIGROUP.IN)()(RESPONDENT) VINAYAK MEHROTRA(VINAYAK@VMCHAMBERS.IN)(9999093362)(PETITIONER) VINAYAK MEHROTRA(VINAYAK@VMCHAMBERS.IN)(9999093362)(PETITIONER) MANYAA(MANYAA@SIDHANTKUMAR.NET, SECRETARY@KNLEGAL.IN, SHIV.JATIA@GMAIL.COM)()(RESPONDENT) MANYAA(MANYAA@SIDHANTKUMAR.NET, AVDHESHNCUINDIA@GMAIL.COM)(0)(RESPONDENT) SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER)		
11	CM APPL. 13914/2025 In FAO(OS)-83/2023 WITH FAO(OS) 84/2023 FAO(OS) 88/2023	VIPIN KUMAR MANAKTALA, V/s SHRI VINOD KUMAR DEAD THROUGH LR SHRI KARUN MANAKTALA & ORS.	RITESH KUMAR CHOWDHARY, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RITESH KUMAR CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) ASHOK CHHABRA(ASHOKCHHABRA4@GMAIL.COM)()(RESPONDENT) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) RAJENDER ANOOP(RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) RITESH KUMAR CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) RAJENDER (RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) PMANAKTALA(PMANAKTALA@COSMIQUE.CO.IN)()(RESPONDENT)		

		ASHOK(ASHOKCHHABRA4@GMAIL.COM){}(RESPONDENT) RITESH KUAMR CHOWDHARY(RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) B K SOOD(BKSOOD53@HOTMAIL.COM){0}(RESPONDENT) RITESH KUMAR CHOWDHARY(){9910394267}(PETITIONER) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT)		
12	FAO(OS)-32/2025 CM APPL. 13808/2025 CM APPL. 13809/2025	MANMOHAN SINGH AHUJA V/s MAHINDER SINGH AHUJA	RAJEEV KUMAR DEORA	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR DEORA (SDSHARMA.ADVOCATE@GMAIL.COM)(8010509595)(PETITIONER) SHASHI(ADVOCATESHASHI@YMAIL.COM){0}(RESPONDENT)		
13	FAO(OS)-33/2025 CM APPL. 13960/2025 CM APPL. 13961/2025	RAKESH KUMAR MITTAL V/s MAJ GENERAL JN GOEL	UMESH KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES: U K SINGHAL(LEGAL@SIGMALEGAL.IN)(9599043048)(PETITIONER) C SINGH(C.SINGH.SEERAT@GMAIL.COM){0}(RESPONDENT) CHAAVI (CHAAVIARORA2296@GMAIL.COM){0}(RESPONDENT) MS LAW CHAMBERS(CHIRAG.MADAN@MSLAWCHAMBERS.COM){0}(RESPONDENT)		
14	CM APPL. 13917/2025 In RFA(COMM)-326/2024	MANISH AGGARWAL V/s KAMAL KUMAR	DEEPAK SINGH, KUNWER PAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK SINGH THAKUR & ASSOCIATES(ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(9654290606)(PETITIONER) DEEPAK SINGH THAKUR(ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(9654290606)(PETITIONER) KUNWER PAL SINGH(KPSINGH754@GMAIL.COM){0}(RESPONDENT) KUNWER PAL(KPSINGH7754@GMAIL.COM)(9811276140)(RESPONDENT)		

COURT NO. 33
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
 HON'BLE MR.JUSTICE AMIT SHARMA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

-
1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CRL.M.(BAIL) 517/2025 In CRL.A.-260/2023	ABID V/s STATE (NCT OF DELHI)	AMIT GUPTA (DHCLSC), AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR (AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHAMBERS 21(SCCHAMBER21@GMAIL.COM)(8826234806)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANSAROVER PARK-101/2013) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 2014-01-28) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 2014-05-26) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2015-07-16) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 2015-12-14) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 2017-08-18) CRL.M.C. 2477/2018 FILED BY YOGENDER

			<p>KASANA (DISPOSED ON : 2018-11-20) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 2021-11-24) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 2020-05-20) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 2021-01-21) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 2019-11-06) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 2020-08-24) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2022-01-13) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 2022-09-27) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 2025-03-25) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 2025-03-25) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 2025-03-25) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 2025-03-25)</p> <p>P.S.-FIR NO. :(MANSAROVER PARK-101/2013)</p>
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COURT NO. 33
 DIVISION BENCH- V
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025,
 THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

 3. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST
 OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE
 LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.

4. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST
 OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE
 LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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 link/form. This form shall be available during Court hearing days
 from 09:00 A.M - 04:30 P.M..

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
10	CRL.A.-281/2025 CRL.M.(BAIL) 513/2025 CRL.M.(BAIL) 514/2025 CRL.M.(BAIL) 515/2025 CRL.M.A. 7334/2025	TILAK SINGH & ORS. V/s THE STATE GOVT OF NCT OF DELHI	GAURAV VASHISHTH	
		OTHER DETAILS OF ADVOCATES: GURAV VASHISHTH(GAURAVVASHISHTH1519@GMAIL.COM)(9868265757)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-362/2010) BAIL APPLN. 1105/2011 FILED BY TILAK SINGH (DISPOSED ON : 2013-05-27) BAIL APPLN. 1782/2011 FILED BY BHANWAR SINGH (DISPOSED ON : 2013-05-27) W.P.(CRL) 14/2013 FILED BY PRATAP SINGH (DISPOSED ON : 2013-01-04) BAIL APPLN. 1963/2014 FILED BY TILAK SINGH

				(DISPOSED ON : 2014-09-19) BAIL APPLN. 268/2017 FILED BY SANJAY (DISPOSED ON : 2017-11-15) P.S.-FIR NO. :(USMANPUR-362/2010)
11	CM APPL. 13974/2025 In W.P.(C)-2526/2019 WITH W.P.(C) 5006/2023 W.P.(C) 8730/2018	BIRD AUTOMOTIVE PRIVATE LIMITED V/s ADJUDICATING AUTHORITY, ADDITIONAL DIRECTOR GENERAL (ADJUDICATION), NEW DELHI & ANR.	MAYANK NAGI, SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) SATISH AGGARWALA()(9899816666)(PETITIONER) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(0)(RESPONDENT)		
12	CM APPL. 13975/2025 In W.P.(C)-10482/2024(Disposed off case)	ANJALI PANDEY V/s UNION OF INDIA AND ORS	PRABJYOTI KAUR CHADHA	
		OTHER DETAILS OF ADVOCATES: D S CHADHA(PELICANC@YAHOO.IN)(9958148182)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA (UIDHC@GMAIL.COM)(0)(RESPONDENT) D S CHADHHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT)		
13	W.P.(C)-2903/2025	MS NOSHEEN JAHAN V/s THE COMMISSIONER OF CUSTOMS & ORS.	S VIJAY KANTH	
		OTHER DETAILS OF ADVOCATES: MOHAMMED ATHER ANSARI & S VIJAY KANT(MOHAMMEDATHERANSARI@GMAIL.COM)(7011359907)(PETITIONER) CCGEN(CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
14	W.P.(C)-2910/2025 CM APPL. 13826/2025	MOHD SAJID V/s COMMISSIONER OF CUSTOMS NEW DELHI	PRABJYOTI KAUR CHADHA	
		OTHER DETAILS OF ADVOCATES: D S CHADHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) PANKAJ, IGI LEGAL DELHI(PANKAJ.JUNGPURA@GMAIL.COM, IGILEGALDELHI@GMAIL.COM)(0)(RESPONDENT)		
15	W.P.(C)-2926/2025 CM APPL. 13885/2025 CM APPL. 13886/2025	SONU MONU TELECOM PVT. LTD. THROUGH ITS DIRECTOR JITENDER GARG & ANR. V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE, & ANR.	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) DELHI NORTH LEGAL, UNION OF INDIA(DELHINORTH-LEGAL@GOV.IN, UIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
16	W.P.(C)-2949/2025 CM APPL. 13993/2025 CM APPL. 13994/2025	MOHAMMED AFROZ MEMON V/s UNION OF INDIA & ORS.	AKHIL KRISHAN MAGGU	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU, VIKAS SAREEN, AYUSH MITTAL & MANINDER KAUR(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPREET SINGH , ICCTKD EXPORT(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, LEGALBRANCHICDTKDEXPORT@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT)		
17	W.P.(C)-2957/2025 CM APPL. 14010/2025 CM APPL. 14011/2025	AMAL KRISHNA V/s UNION OF INDIA & ORS.	KAVITHA K.T	
		OTHER DETAILS OF ADVOCATES: KAVITHA K.T & ALABHYA DHAMIJA(SCKLAWASSOCIATES@GMAIL.COM)(9350584012)(PETITIONER) IGI LEGAL, UNION OF INDIA(IGILEGALDELHI@GMAIL.COM, UIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 04
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE NAVIN CHAWLA
 HON'BLE MS.JUSTICE SHALINDER KAUR

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rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

All counsels are requested to send their appearance through this form.

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This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
25	CM APPL. 13831/2025 In RFA(COMM)-4/2023	SANJEEV HANDA V/s M/S GILL SANDHU HARYANA TRANSPORT & ORS.	GAURAV SONI, ARUSH BHANDARI, ARUSH BHANDARI	
		OTHER DETAILS OF ADVOCATES: K.K. MALVIYA(KKM1962@GMAIL.COM)(977309006)(PETITIONER) ARUSH BHANDARI(ARUSHBHANDARI@BMLEGAL.CO.IN)(9871696970)(PETITIONER) KKM (KKM1962@GMAIL.COM, GNAGGARWAL.CO@GMAIL.COM)(0)(RESPONDENT) ARUSH BHANDARI(ARUSHB@GMAIL.COM)(9871696970)(RESPONDENT) ARUSH BHANDARI(ARUSHB@GMAIL.COM)(9871696970)(RESPONDENT)		
26	CM APPL. 13835/2025 In RFA(COMM)-159/2024(Disposed off case)	NILESH GIRKAR V/s ZEE ENTERTAINMENT ENTERPRISES LIMITED & ORS.	SWATI MEHTA, MAYANK SHARMA, PRABHU TANDON	
		OTHER DETAILS OF ADVOCATES: NILESH(AGYAAT@GMAIL.COM)()(PETITIONER) ZEAL ATTORNEYS(SWATI@ZEALATTORNEYS.COM)(9811419747)(PETITIONER) TUTRI(RICLU@YAHOO.COM)()(RESPONDENT) SWATHY SATYAM(RJCLU@YAHOO.COM)()(RESPONDENT) ZEE ENTERTAINMENT(SUPPORT.IN@ZEE5.COM)()(RESPONDENT) SWATI CHANANA(SWATI@ZEALATTORNEYS.COM)(9811419747)(PETITIONER) MAYANK SHARMA(ADV.MAYANKSHARMA@YAHOO.COM)(9599812071)(RESPONDENT) PRABHU TANDON(PRABHU@ASHWATHHLEGAL.COM)(9818499323)(RESPONDENT)		
27	CM APPL. 13893/2025(CM For Restoration) In W.P.(C)-9619/2018(Disposed off case)	EX-CADET AJAY SONI V/s UNION OF INDIA AND ORS.	MOHAN KUMAR, NEETU SINGH, SAROJ BIDAWAT	
		OTHER DETAILS OF ADVOCATES: MOHAN KUMAR()(9899110120)(PETITIONER) MOHAN KUMAR AND ASSOCIATES(MOHAN.ADVOCATE@GMAIL.COM)(9899110120)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
28	CM APPL. 13897/2025 In W.P.(C)-10633/2024	DR ANIRUDDHA NARAYAN MALPANI V/s THE UNION OF INDIA & ANR.	MOHINI PRIYA	
		OTHER DETAILS OF ADVOCATES: MOHINI PRIYA(PRIYA.MOHINI@GMAIL.COM)(9818155965)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM, NITIZMURDIA@INDIRAIVF.COM)(0)(RESPONDENT) MOHINI PRIYA(PRIYA.MOHINI@GMAIL.COM)(9818155965)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
29	CM APPL. 13896/2025 In W.P.(C)-15736/2024	KULDEEP KUMAR V/s UNION OF INDIA & ORS.	TRILOKI NATH TRIPATHI, VIKRANT NILESH GOYAL, ARJUN KUMAR DE	
		OTHER DETAILS OF ADVOCATES:		

		T.N. TRIPATHI(TNTRIPATHI1965@GMAIL.COM)(9810764890)(PETITIONER) UNION OF INDIA,PAI HELPDESK(UOIDHC@GMAIL.COM, PAIHELPDESK@RATHI.COM)(1123384193)(RESPONDENT) VIKRANT NILESH GOYAL()(9953228888)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(PETITIONER) VIKRANT NILESH GOYAL()(9953228888)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TRILOKI NATH TRIPATHI(TNTRIPATHI1965@GMAIL.COM)(0)(RESPONDENT) ARJUN KUMAR DE(AKDESC@GMAIL.COM)(9811718302)(PETITIONER)		
30	W.P.(C)-2919/2025	SACHIN KUMAR GUPTA V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
31	W.P.(C)-2927/2025 CM APPL. 13888/2025	RAJENDRA PRASAD VERMA V/s UNION OF INDIA AND ORS	A.K. MISHRA	
		OTHER DETAILS OF ADVOCATES: A.K. MISHRA & ASSOCIATES(ADVOCATE_AKMISHRA@YAHOO.COM)(9650732474)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-2942/2025 CM APPL. 13980/2025 CM APPL. 13981/2025	UNION OF INDIA & ORS. V/s SGT SURENDRA PAL (RETD)	SATYA RANJAN SWAIN	
		OTHER DETAILS OF ADVOCATES: SATYA RANJAN SWAIN(SATYARANJANKLS@GMAIL.COM)(8860189238)(PETITIONER) UDHAV SHANKER MAURYA(USMAURYA1967@GMAIL.COM)(9968545925)(RESPONDENT)		
33	W.P.(C)-2956/2025	RAJU SHARMA V/s UNION OF INDIA AND ORS	A.K. MISHRA	
		OTHER DETAILS OF ADVOCATES: A.K.MISHRA & ASSOCIATES(ADVOCATE_AKMISHRA@YAHOO.COM)(9650732474)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-VII
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
10	CM APPL. 13834/2025 In LPA-554/2024	HAMDARD PUBLIC SCHOOL THR ITS PRINCIPAL V/s AUGUSTINE MJ & ORS.	ARAV KAPOOR, KAMLESH KUMAR MISHRA, SAMAR INAM KHAN	
		OTHER DETAILS OF ADVOCATES: RAHUL GUPTA & ASSOCIATES(RAHULGADV@YAHOO.COM)(0)(PETITIONER) JAVED KHAN(JAVEDAHMADADV@GMAIL.COM)(0)(RESPONDENT) RAHUL (RAHULGADV@YAHOO.COM)(0)(PETITIONER) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) RAHUL (RAHULGADV@YAHOO.COM, JAVEDAHMADADV@GMAIL.COM)(0)(RESPONDENT) SAMAR INAM KHAN(ILEGALEXPERS@GMAIL.COM)(9811693124)(PETITIONER) SAMAR INAM KHAN(ILEGALEXPERS@GMAIL.COM)(9811693124)(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(RESPONDENT)		
11	LPA-178/2025	VIJAY VERMA V/s THE MANAGER BANK OF BARODA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
12	LPA-179/2025 CM APPL. 13769/2025 CM APPL. 13770/2025 CM APPL. 13771/2025 CM APPL. 13772/2025	BALVANTRAY MEHTA VIDYA BHAWAN ANGURI DEVI SHERSINGH MEMORIAL ACADEMY, MORNING SHIFT, V/s UNDEDA NICKAT & ORS.	MEENAKSHI KALRA	
		OTHER DETAILS OF ADVOCATES: DR MEENAKSHI KALRA (SNK5LEGIS@GMAIL.COM)(9873448030)(PETITIONER) LAWJVPV(LAWJVPV@GMAIL.COM)(0)(RESPONDENT) LAW JPV(LAWJVPV@GMAIL.COM)(0)(RESPONDENT) DIREDU (DIREDU@NIC.IN)(0)(RESPONDENT)		
13	CM APPL. 13900/2025 In W.P.(C)-8863/2018	SURESH YADAV V/s G.N.C.T OF DELHI & ANR	AMAN MUDGAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AMAN MUDGAL(8826069787)(PETITIONER) AMAN MUDGAL(8826069787)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
14	CM APPL. 13962/2025 In W.P.(C)-6628/2021	NATIONAL PROJECT CONSTRCTION CORPORATION LIMITED (NPCC) V/s SHRI RAMAN PRAKASH GUPTA	NARESH KAUSHIK, NARESH KAUSHIK, MANOJ JOSHI, MANOJ JOSHI	
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(23723551)(PETITIONER) NARESHKAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9212116248)(PETITIONER) NAILANSH(NILANSH.GAUR@GMAIL.COM)(0)(RESPONDENT)		

		MANOJ JOSHI(JOSHI4MANOJ@GMAIL.COM)(9871471788)(PETITIONER) PARANGAT JANUS LAW(PARANGAT.JANUSLAW@GMAIL.COM)(0)(RESPONDENT) MANOJ JOSHI(JOSHI4MANOJ@GMAIL.COM)(9871471788)(PETITIONER)	
15	CM APPL. 13918/2025 In W.P.(C)-5451/2024	NBCC (I) LTD V/s TRILOK CHAND & ORS.	GUDIPATI GAYATRI KASHYAP
		OTHER DETAILS OF ADVOCATES: GUDIPATI G. KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)(9958832068)(PETITIONER) ALPHA ALEX ALEX(ALPHA ALEX.ALEX@GMAIL.COM, UOIHDC@GMAIL.COM){}(RESPONDENT) GUDIPATI G. KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)(9958832068)(PETITIONER)	
16	W.P.(C)-2914/2025 CM APPL. 13837/2025 CM APPL. 13838/2025	GARIMA RAJPOOT V/s DELHI SUBORDINATE SERVICES SELECTION BOARD & ORS.	ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT,GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN, DIREDU@HUB.NIC.IN)(0)(RESPONDENT)	
17	W.P.(C)-2915/2025 CM APPL. 13840/2025	S.I. DATA RAM V/s COMMISSIONER OF POLICE	AMAN MUDGAL
		OTHER DETAILS OF ADVOCATES: S.N. SHARMA & AMAN MUDGAL(AMANMLEGAL@GMAIL.COM)(8826069787)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT)	
18	W.P.(C)-2933/2025 CM APPL. 13903/2025	DALJIT SINGH V/s UNION OF INDIA & ORS.	H P CHAKRAVORTI
		OTHER DETAILS OF ADVOCATES: H.P. CHAKRAVORTI(ADVOCATEHPC@GMAIL.COM)(9891070823)(PETITIONER) PANKAJ, UNION OF INDIA(PHOTOSTATPANKAJ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
19	W.P.(C)-915/2025 CM APPL. 4528/2025	SSC AND ANR. V/s GARIMA	RUKHMINE BOBDE, ESHA MAZUMDAR
		OTHER DETAILS OF ADVOCATES: RUKHMINE S. BOBDE(ADMIN@RSBOBDE.COM)(9810794060)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT) ESHA MAZUMDAR(MAIL@CURARELEGAL.COM)(9873968037)(RESPONDENT)	
20	W.P.(C)-934/2025 CM APPL. 4557/2025	STAFF SELECTION COMMISSION THROUGH ITS CHAIRMAN & ANR. V/s YOGITA PAL	RUKHMINE BOBDE
		OTHER DETAILS OF ADVOCATES: RUKHMINE S. BOBDE(ADMIN@RSBOBDE.COM, BOBDE.RUKHMINE@GMAIL.COM)(9810794060)(PETITIONER) YOGITA PAL()(9627270117)(RESPONDENT) YOGITA PAL()(6396683500)(RESPONDENT)	
FOR DISPOSAL			
21	LPA-13/2021 CM APPL. 790/2021 CM APPL. 66267/2023	DELHI TRANSPORT CORPORATION (DTC) THROUGH ITS CHAIRMAN V/s MANOHAR LAI (DRIVER) BATCH NO. 26775 TOKEN NO. 68780	SARFARAZ KHAN, SARFARAZ KHAN, MANISHA TYAGI, SONU KUMAR, MUSKAAN CHAWLA
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER) SARFARAZ (SARFARAZADV@YAHOO.CO.IN){}(PETITIONER) TARANG(GUPTARANG@GMAIL.COM)(9650180179)(RESPONDENT) MANISHA TYAGI(MANISHATYAGI_LAW@YAHOO.CO.IN)(9811007270)(PETITIONER) KAADAMBARI(KAADAMBARI@UCOLINDIA.COM){}(RESPONDENT) SONU KUMAR(SONUKUMAR58@REDIFFMAIL.COM)(9871147124)(PETITIONER) MUSKAAN CHAWLA(MUSKAANCHAWLA17@GMAIL.COM)(8376009595)(RESPONDENT)	
22	W.P.(C)-936/2025 CM APPL. 4560/2025	STAFF SELECTION COMMISSION & ANR. V/s SUMIT TALYAN	RUKHMINE BOBDE
		OTHER DETAILS OF ADVOCATES: RUKHMINE S. BOBDE(ADMIN@RSBOBDE.COM, BOBDE.RUKHMINE@GMAIL.COM)(9810794060)(PETITIONER) SUMIT TALYAN()(6396683500)(RESPONDENT)	
PART-HEARD MATTERS			
23	W.P.(C)-2623/2014 CM APPL. 5436/2014 WITH W.P.(C) 331/2016	UNION OF INDIA & ORS. V/s SATYVIR SINGH & ORS.	R.V. SINHA, NIDHI RAMAN
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)	
24	W.P.(C)-331/2016 WITH W.P.(C) 2623/2014	MANOJ KUMAR SINGH & ORS V/s UNION OF INDIA & ORS	M.K. BHARDWAJ, KIRTIMAN SINGH, NIDHI RAMAN
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)	

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HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

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sumanchawala575@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
77	CRL.M.A. 7399/2025(CM For Restoration) In CRL.M.C.-8440/2024(Disposed off case)	HARPREET SINGH GANDHARI AND ANR. V/s STATE (NCT OF DELHI) AND ANR	AKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: Z.A SIDDIQUI (ZISHANALAMSIDDIQUI@GMAIL.COM)(9205496159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKASH SINGH(AKASH.AYAN03@GMAIL.COM)(9944640753)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-506/2016) CRL.M.C. 2689/2018 FILED BY HARPREET SINGH GANDHARI & ANR (DISPOSED ON : 2018-07-26) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-506/2016)
78	CRL.M.C.-1622/2025 CRL.M.A. 7337/2025 CRL.M.A. 7338/2025	BHARAT KALRA V/s STATE G.N.C.T OF DELHI & ANR.	JAYVEER SINGH	
		OTHER DETAILS OF ADVOCATES: PRADEEP TEOTIA & ASSOCIATES(PTSASSOCIATES98@GMAIL.COM)(9891262268)(PETITIONER) PRADEEP TEOTIA(PTSASSOCIATES98@GMAIL.COM)(9891262268)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
79	CRL.REV.P.-93/2025 CRL.M.A. 7378/2025 CRL.M.A. 7379/2025	POONAM TANWAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	B. KARUNAKARAN	
		OTHER DETAILS OF ADVOCATES: B. KARUNAKARAN (KARUNA80ADVC@GMAIL.COM)(9711125460)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-775/2005) BAIL APPLN. 2673/2005 FILED BY ADESH TANWAR & ORS. (DISPOSED ON : 2005-10-04) CRL.REV.P. 450/2010 FILED BY ADESH TANWAR & ORS (DISPOSED ON : 2010-08-27) CRL.M.C. 2222/2012 FILED BY POONAM TANWAR (D. OF HEARING : 2025-03-18) P.S.-FIR NO. :(MALVIYA NAGAR-775/2005)
80	CRL.REV.P.(MAT.)-108/2025 CRL.M.A. 7381/2025 CRL.M.A. 7382/2025 CRL.M.A. 7383/2025	ASHU AND ANR V/s RANJEET	JUHI ARORA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA (ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER)		
81	CRL.M.A. 7392/2025(CM For Restoration) CRL.M.A. 7393/2025 In W.P.(CRL)-568/2022(Disposed off case)	AJAY KUMAR V/s UNION OF INDIA & ORS.	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR(SAJAYKUMARAPR19@GMAIL.COM)(844756068)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(PETITIONER) AJAY KUMAR(SAJAYKUMARAPR19@GMAIL.COM)()(PETITIONER) AJAY KUMAR(SAJAYKUMARAPR19@GMAIL.COM)(8447560568)(PETITIONER) RAMURAM MEENA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNNI LAL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIV DAYAL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMULYA PATNAIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

		<p>THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) THE THE THAN ACP MUNDKA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE THE THAN SHO MUNDKA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) THE SECRETARY MINISTRY OF HOME AFFAIRS(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) THE SECRETARY MINISTRY OF HOME AFFAIRS(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) AMULYA PATNAIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE THE THAN ACP MUNDKA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUNNI LAL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIV DAYAL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M N TIWARI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAR SINGH(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAMURAM MEENA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M N TIWARI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE THE THAN SHO MUNDKA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARF SINGH(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY KUMAR(SAJAYKUMARAPR19@GMAIL.COM)(8447560568)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)</p>	
82	W.P.(CRL)-792/2025 CRL.M.A. 7352/2025	JANAK RAJ DHAMI V/s THE JOINT COMMISSIONER OF POLICE	PRAMOD KUMAR
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR (PRAMODKJUSTICE@GMAIL.COM)(8368794090)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	

COURT NO. 41
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	CM APPL. 13887/2025 REVIEW PET. 148/2025 In W.P.(C)-4121/2016(Disposed off case)	BSES RAJDHANI POWER LIMITED V/s SUNIL KUMAR KOHLI	K DATTA AND ASSO, RADHIKA KHUSHALDAS	
		OTHER DETAILS OF ADVOCATES: A. MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(RESPONDENT) K DATTA(MAIL@KDATTAIN)(0)(RESPONDENT)		
54	CM APPL. 13945/2025 In W.P.(C)-8842/2019 WITH W.P.(C) 10343/2019 W.P.(C) 8846/2019 W.P.(C) 8850/2019 W.P.(C) 9438/2019	ANTONY ROAD TRANSPORT SOLUTIONS PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	ADITYA GARG, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: ADITYA GARG()(9810246585)(PETITIONER) ADITYA GARG()(9810246585)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
55	CM APPL. 13935/2025 In W.P.(C)-8850/2019	GOVERDHAN TRANSPORT CO. PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	ADITYA GARG, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: ADITYA GARG()(9810246585)(PETITIONER) ADITYA GARG()(9810246585)(PETITIONER) ADITYA GARG(ADV_GARG@YAHOO.COM)(9810246585)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
56	CM APPL. 13921/2025 In W.P.(C)-10026/2019	BABITA PAL V/s SOUTH DELHI MUNICIPAL CORPORATION AND ANR.	ANKIT JAIN, MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: ANKIT JAIN()(9810737362)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MIR AKHTAR HUSSAIN(MIRAKHTARADVOCATE@GMAIL.COM)(9818080066)(RESPONDENT) JAIN AND ASSOCIATES(JAINANDASSOCIATES390@GMAIL.COM)(0)(RESPONDENT)		
57	CM APPL. 13924/2025 In W.P.(C)-11600/2024	OP SURI MEMORIAL EDUCATIONAL SOCIETY V/s MUNICIPAL CORPORATION OF DELHI AND ANR	ANJANA GOSAIN, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN , NIPPUN SHARMA(ANJANAGOSAINCHAMBERS@GMAIL.COM)(8929510483)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		

58	W.P.(C)-2904/2025	DHARAMBIR SINGH V/s MUNICIPAL CORPORATION DEPARTMENT, DELHI & ORS.	NISHANT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NISHANT KAUSHIK(DKAUSHIKADVOCACY@GMAIL.COM)(0)(PETITIONER) NISHANT KAUSHIK & FARID ABBAS(DKAUSHIKADVOCACY@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DC NORTH, UNION OF INDIA(DCNORTH@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA, DCNORTH(UOIDHC@GMAIL.COM, DCNORTH@NIC.IN)(1123384193)(RESPONDENT)		
59	W.P.(C)-2905/2025 CM APPL. 13810/2025	DEEPAK ARORA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	AMIT NAHATA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: AMIT NAHATA(ADVAMITNAHATA@GMAIL.COM)(9212545664)(PETITIONER) DDA, MCD, TUSHAR SANNU(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)(0)(RESPONDENT)		
60	W.P.(C)-2907/2025 CM APPL. 13820/2025 CM APPL. 13821/2025	VIKAS BHUSHAN GUPTA V/s GOVT OF NCT OF DELHI & ORS.	SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SOHIL SHARMA(CHAMBERSOF SOHILSHARMA@GMAIL.COM)(7060079384)(PETITIONER) SANTOSH KUMAR TRIPATHI, RUPESH(STANDINGCOUNSELGNCTD@GMAIL.COM, RUPESH.SHARMA@RELIANCEADA.COM)(9868250806)(RESPONDENT) CUSTOMER CARE(BRPL.CUSTOMERCARE@RELIANCEADA.COM, BRPLHEAD.CUSTOMERCARE@RELIANCEADA.COM)(0)(RESPONDENT) RISHAB(RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT)		
61	W.P.(C)-2912/2025 CM APPL. 13830/2025	REGENT MALL ASSOCIATION V/s MUNICIPAL CORPORATION OF DELHI (THROUGH ITS COMMISSIONER) & ORS.	PRITHVI RAJA SAHIB	
		OTHER DETAILS OF ADVOCATES: PRITHVI RAJA SAHIB(PRITHVIRAJASAHIB@GMAIL.COM)(8882333454)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTIONED(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-2922/2025 CM APPL. 13873/2025 CM APPL. 13874/2025 CM APPL. 13875/2025	KRISHNA CATERS V/s UNION OF INDIA & ORS.	AKSHAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: AKSHAT BAJPAI(ADVOCATEAKSHATBAJPAI@GMAIL.COM)(7985177435)(PETITIONER) RAILNET(CRB@RB.RAILNET.GOV.IN, SRDCM@SBC.RAILNET.GOV.IN, DRM@LJN.RAILNET.GOV.IN)(0)(RESPONDENT) JAGJIT SINGH, UNION OF INDIA, RAILNET(JAGJITSINGHADVOCATE@YAHOO.CO.IN, UOIDHC@GMAIL.COM, DRM@JHS.RAILNET.GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-2941/2025 CM APPL. 13979/2025	M/S THE EMBASSY RESTAURANT V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	ILESH SHUKLA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: ILESH SHUKLA(ILESH.SHUKLA@CRLEGAL.IN)(8449447109)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
64	W.P.(C)-2951/2025 CM APPL. 13996/2025 CM APPL. 13997/2025	HARSH JAIN V/s MUNICIPAL CORPORATION OF DELHI & ANR.	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SOMANI / AAYUSHMAN BHATT(FILING.CJLLP@GMAIL.COM)(8368202116)(PETITIONER) MGM GROUP LTD., MCD(INFO@MGMGROUPLTD.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
65	W.P.(C)-2952/2025 CM APPL. 14000/2025 CM APPL. 14001/2025	DAVINDER PAL SINGH V/s DELHI JAL BOARD & ORS.	RAGHAV NARAYAN	
		OTHER DETAILS OF ADVOCATES: RAGHAV NARAYAN AND PALLAVI DUBEY(PROFIXLEGAL@GMAIL.COM,		

		RAGHAVNARAYAN1993@GMAIL.COM)(8860662882)(PETITIONER) DHC PROSECUTIONED, SANGEETA BHARTI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) NAMITA ROY(NAMITARROY11@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-2953/2025 CM APPL. 14002/2025 CM APPL. 14003/2025	SADEEK ALI V/s UNION OF INDIA & ORS.	TAMIM QADRI	
		OTHER DETAILS OF ADVOCATES: TAMIM QADRI(TAMIMQ_3@YAHOO.CO.IN)(9899959499)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
67	W.P.(C)-2954/2025 CM APPL. 14004/2025 CM APPL. 14005/2025 CM APPL. 14006/2025	M/S ARYAN CATERING SERVICES V/s UNION OF INDIA & ORS.	AKSHAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: AKSHAT BAJPAI(ADVOCATEAKSHATBAJPAI@GMAIL.COM)(7985177435)(PETITIONER) JAGJIT SINGH, UNION OF INDIA(JAGJITSINGHADVOCATE@YAHOO.CO.IN, UOIDHC@GMAIL.COM, DRM@JHS.RAILNET.GOV.IN)(0)(RESPONDENT) RAILNET, UNION OF INDIA, RAILNET(CRB@RB.RAILNET.GOV.IN, UOIDHC@GMAIL.COM, GM@CR.RAILNET.GOV.IN)(0)(RESPONDENT)		
68	W.P.(C)-2955/2025 CM APPL. 14008/2025 CM APPL. 14009/2025	M/S SANJEEV KUMAR KUSHWAHA V/s UNION OF INDIA & ORS.	TAMIM QADRI	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: TAMIM QADRI(TAMIMQ_3@YAHOO.CO.IN)(9899959499)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
36	CM APPL. 13968/2025 In W.P.(C)-17273/2006 WITH W.P.(C) 5661/2005	KAILASH KUMAR KAPUR V/s STATE BANK OF PATIALA & ANR	ATUL KUMAR, SUNIL BAINSLA, RAJIV B SAMAIYAR, SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: LEX STABILIS()(9899750209)(PETITIONER) RAJIV SAMAIYAR(RBSAMAIYAR.ADV@GMAIL.COM)()(RESPONDENT)		
37	CM APPL. 13889/2025(CM For Restoration) CM APPL. 13890/2025 In W.P.(C)-12323/2018(Disposed off case)	SH. SANJAY V/s THE REGISTRAR, HON'BLE DELHI HIGH COURT AND ORS.	SACHIN CHAUHAN, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN()(9810618584)(PETITIONER) RAJIV AGARWAL()(9811142757)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
38	CM APPL. 13925/2025 In W.P.(C)-14428/2022	CHARU LATA MATTA V/s APEEJAY SCHOOL & ANR.	ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: ARUN KHATRI(ARUNKHATRI@KRLEGAL.IN)(9811821180)(PETITIONER) S KOOL(SKOOL.PP.DEL@APJ.EDU)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ARUN KHATRI(ARUNKHATRILAWYER@GMAIL.COM)(9811821180)(PETITIONER) SUMIT THAKUR(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT)		

39	CM APPL. 13944/2025 In W.P.(C)-3523/2023 WITH W.P.(C) 5348/2023	SUKHARANJAN MISTRY V/s LD PRINCIPAL DISTRICT AND SESSIONS JUDGE (HQ) AND ORS	RISHABH MISTRY, RISHABH MISTRY	
		OTHER DETAILS OF ADVOCATES: SUKHARANJAN MISTRY(SUKHARANJANMISTRY@GMAIL.COM)(9773877422)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) ROHIT KALIYAR()(9896615866)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) RISHABH MISTRY(RISHABHMISTRY1997@GMAIL.COM)(9773877433)(PETITIONER)		
40	CM APPL. 13255/2025 In W.P.(C)-7910/2023	QAMRUDDIN V/s HAMDARD EDUCATION SOCIETY & ORS.	ASTHA DEEP, ARAV KAPOOR, ARAV KAPOOR, SUJEET RANJAN	
		OTHER DETAILS OF ADVOCATES: ASTHA DEEP(ASTHA.CNLU@GMAIL.COM)(9971018497)(PETITIONER) SECRETARY(SECRETARY@HAMDARDEDUCATIONSOCIETY.ORG.IN, HPSDELHI@REDIFFMAIL.COM, DIREDU@NIC.IN)()(RESPONDENT) RAHUL GUPTA AND ASSOCIATES(RAHULGADV@YAHOO.COM\\)(9910627489)(PETITIONER) ARAV KAPOOR(ARAVKAPOOR@OUTLOOK.COM)(9899426326)(RESPONDENT) SUJEET RANJAN(SUJEETRANJANADVOCATE@GMAIL.COM)(9971695298)(PETITIONER)		
41	CM APPL. 13932/2025 In W.P.(C)-12238/2023 WITH W.P.(C) 12249/2023	MEWA DEVI AND OTHERS V/s GOVERNMENT OF NCT OF DELHI AND OTHERS	ANUROOP P.S, PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: S S RANA(ADVSSR007@GMAIL.COM)(9212234976)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) IS DAHIYA ATTORNEY(ISDHAIYA.ATTORNEY@GMAIL.COM)()(RESPONDENT) N S DALAL()(9811069602)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
42	CM APPL. 13923/2025 In W.P.(C)-13654/2023	HINDUSTAN PETROLEUM CORPORATION LIMITED & ORS. V/s MR SIDDHARTHA MUKHERJEE	SANJAY KAPUR, SIDDHARTHA MUKHERJEE, SURINDER KUMAR VIRDI	
		OTHER DETAILS OF ADVOCATES: RPK LAW(OFFICE@RPKLAW.COM)()(PETITIONER) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) RPK LAW(OFFICE@RPKLAW.COM)(0)(RESPONDENT) PRIYANKA(PRIYANKA19INDIA@GMAIL.COM)(0)(PETITIONER) SIDDHARTHA MUKHERJEE (SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) RPKLAW(OFFICE@RPKLAW.COM)(0)(RESPONDENT) SURINDER(SKVIRDI71@GMAIL.COM)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(PETITIONER) R P K LAW(OFFICE@RPKLAW.COM)(0)(RESPONDENT) SURINDER KUMAR(SKVIRDI71@GMAIL.COM)(9815291861)(PETITIONER) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE92@GMAIL.COM)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) R P LAW(OFFICE@PRKLAW.CO)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(PETITIONER) GARGAM(GARGAM@HPCL.IN, RJLADE@HPCL.IN)(0)(RESPONDENT)		
43	CM APPL. 13967/2025 In W.P.(C)-377/2024	DR. RUPAMANJARI GHOSH V/s JAWAHAR LAL NEHRU UNIVERSITY	SAHARSH SAXENA, MAAROOF	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(CHAMBEROFABHIKCHIMNI@GMAIL.COM)()(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT) SAHRASH SAXENA(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(9554061598)(PETITIONER) MONIKA ARORA, JNU(OFFICEADVMONIKA@GMAIL.COM, VC@MAIL.JNU.AC.IN, REGISTRAR@MAIL.JNU.AC.IN)()(RESPONDENT) PRANJAL ABROL(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(9645330954)(PETITIONER) VASANTH RAJASEKARAN(VASANTH@TRINITYCHAMBERS.IN)(0)(RESPONDENT) PRANJAL ABROL(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(9645330954)(PETITIONER) VC MAIL(VC@MAIL.JNU.AC.IN, REGISTRAR@MAIL.JNU.AC.IN, AAJJNUL1@GMAIL.COM,)(0)(RESPONDENT)		

44	CM APPL. 13973/2025 In W.P.(C)-1852/2024(Disposed off case)	RITU SINGHAL V/s LIONS PUBLIC SCHOOL AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KUMAR AND ROHIT ARORA(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ATTORNEYS AT LAW()(9891655677)(PETITIONER)		
45	CM APPL. 13946/2025 In W.P.(C)-4348/2024	SH. NARAIN SINGH DAGAR & ANR. V/s GOVT. OF NCT OF DELHI & ORS.	VED PAL RANA, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SVA LAW ASSOCIATES LLP()(9810213040)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
46	CM APPL. 13965/2025 In W.P.(C)-7033/2024	RUKMINI DEVI PUBLIC SCHOOL EMPLOYEES WELFARE ASSOCIATION (REGD) AND ORS V/s RUKMINI DEVI PUBLIC SCHOOL AND ANR	MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, CONTACT@RDPSCHOOL.EDU.IN)()(RESPONDENT) M A NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)		
47	CM APPL. 13934/2025 In W.P.(C)-11819/2024	TARUN & ORS. V/s UNION OF INDIA & ORS.	SHRIKANT PRASAD, PREMTOSH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA, TUSHAR SINGH(UOIDHC@GMAIL.COM, TUSHARSINGH145@GMAIL.COM)(0)(RESPONDENT) SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PREMTOSH K. MISHRA(PREMTOSH@PREMTOSH.COM)(9818727744)(RESPONDENT) SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
48	CM APPL. 13966/2025 In W.P.(C)-11866/2024	HARINDER & ANR. V/s UNION OF INDIA AND ORS	YASHPAL, SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: YASHPAL SEHRAWAT(YASHPAL40.YS@GMAIL.COM)(9899545294)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD, DDA(CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) YASH PAL(YASHPAL40.YS@GMAIL.COM)(0)(RESPONDENT)		
49	W.P.(C)-2575/2025 CM APPL. 12270/2025 CM APPL. 12271/2025	NAVEEN KUMAR RAO & ORS. V/s DFLHI STATE LEGAL SERVICES AUTHORITY & ANR.	ADITYA SHARMA	
		OTHER DETAILS OF ADVOCATES: ALKA DWIVEDI(ALKAADWIVEDII@GMAIL.COM)(0)(PETITIONER) AVNISH AHLAWAT, GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) DLSA(LITIGATIONWING-DLSA@DELHI.GOV.IN)(0)(RESPONDENT)		
50	W.P.(C)-2898/2025	HARCHARAN SINGH VIRDI AND ORS V/s UNION OF INDIA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 29
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
42	BAIL APPLN.-990/2024	SHABIR V/s THE STATE OF DELHI	HARSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PARAMJEET & ASSOCIATES(RCBAC434@GMAIL.COM)(9540944244)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-1044/2022) BAIL APPLN. 1301/2023 FILED BY ZAKIR HUSSAIN (DISPOSED ON : 2023-10-03) BAIL APPLN. 539/2024 FILED BY SHEHZAD (DISPOSED ON : 2024-08-12) BAIL APPLN. 918/2025 FILED BY SAIF (D. OF HEARING : 2025-03-10) P.S.-FIR NO. :(MANGOLPURI-1044/2022)
43	BAIL APPLN.-3013/2024	HONEY TYAGI @ NISHANT BHARDWAJ V/s THE STATE (NCT OF DELHI)	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-359/2022) BAIL APPLN. 3410/2022 FILED BY ANKIT TYAGI (DISPOSED ON : 2023-03-13) BAIL APPLN. 2959/2023 FILED BY PARVESH MANN (DISPOSED ON : 2023-10-17) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-359/2022)
44	BAIL APPLN.-314/2025	DEVRAJ (S/O) NARESH KUMAR (IN JC/ THROUGH HIS PAIROKAR) V/s STATE (GOVT. OF NCT OF DELHI)	PRERAK KHURANA	
		OTHER DETAILS OF ADVOCATES: PRERAK KHURANA(PRERAK.KHURANA@GMAIL.COM)(9811513798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-40/2025)
FRESH MATTERS & APPLICATIONS				
45	CRL.M.(BAIL) 519/2025 In BAIL APPLN.-715/2025(Disposed off case)	NARENDER V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-639/2024)
46	BAIL APPLN.-978/2025 CRL.M.A. 7372/2025	IMRAN KHAN V/s THE STATE GOVT. OF NCT OF DELHI	JATIN	
		OTHER DETAILS OF ADVOCATES: BABU LAL(B192883@GMAIL.COM)(8826732210)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-123/2023) BAIL APPLN. 2474/2023 FILED BY MEHBOOB KHAN (DISPOSED ON : 2024-02-09) BAIL APPLN. 180/2024 FILED BY ANWAR (DISPOSED ON : 2024-03-28) BAIL APPLN. 3044/2024 FILED BY IMRAN KHAN (DISPOSED ON : 2025-01-08)

				P.S.-FIR NO. :(CRIME AND RAILWAY-123/2023)
47	CRL.M.A. 7390/2025 In CRL.M.C.-733/2025	DEVENDRA SINGH & ANR. V/s IFCI FACTORS LIMITED	AAGAM JAIN	
		OTHER DETAILS OF ADVOCATES: SRISAPLUS(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) SMITKUMAR(SMITKUMAR@IFCIFACTORRS.COM)(0)(RESPONDENT) AAGAM JIAN(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) AAGAM JAIN(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) AAGAMJAIN (AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) SMIT KUMAR(SMITKUMAR@IFCIFACTORS.COM)(0)(RESPONDENT) SMIT KUMAR(SMITKUMAR@IFCIFACTORS.COM)(0)(RESPONDENT) SIMIT KUMAR (SIMITKUMAR@IFCIFACTORS.COM)(0)(RESPONDENT)		
48	CRL.M.C.-1624/2025 CRL.M.A. 7342/2025 CRL.M.A. 7343/2025 CRL.M.A. 7344/2025	ASHOK KUMAR & ORS. V/s POOJA RANI	DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: NEERAJ(ADVNEERAJSINGHMAR@GMAIL.COM)(9729752255)(PETITIONER) NEERAJ(ADV.NEERAJSINGHMAR@GMAIL.COM)(9729752255)(PETITIONER) POOJA RANI(94GHLWT@GMAIL.COM)(0)(RESPONDENT) POONAM RANI(94GHLWT@GMAIL.COM)(0)(RESPONDENT)		
49	CRL.M.C.-1629/2025 CRL.M.A. 7356/2025 CRL.M.A. 7357/2025	RENU ANAND V/s INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD. IREDA	RAVI SEHGAL	WITH CRL.M.C.-78/2025
		OTHER DETAILS OF ADVOCATES: RAVI SEGHAL(RAVISEGHAL@MSN.COM)(9810443652)(PETITIONER) IREDA(CMD@IREDA.IN)(0)(RESPONDENT)		
50	CRL.REV.P.-94/2025 CRL.M.A. 7412/2025 CRL.M.A. 7413/2025	AVADH RAJ SINGH V/s STATE OF NCT DELHI AND ANR	MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-263/2023) BAIL APPLN. 91/2024 FILED BY AVADH RAJ SINGH @ SATYAM (DISPOSED ON : 2024-08-13) CRL.REV.P. 1191/2024 FILED BY AVADH RAJ SINGH @ SATYAM (DISPOSED ON : 2025-02-12) P.S.-FIR NO. :(PUL PRAHLADPUR-263/2023)
51	W.P.(CRL)-796/2025 CRL.M.A. 7370/2025 CRL.M.A. 7371/2025	DILIP V/s THE STATE NCT OF DELHI & ORS.	SAKSHI ARORA	
		OTHER DETAILS OF ADVOCATES: SAKSHI ARORA ()(7530950090)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-805/2024) BAIL APPLN. 4693/2024 FILED BY RAMAN BHATIA (D. OF HEARING : 2025-03-17) BAIL APPLN. 80/2025 FILED BY SH. AWANISH KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(S.B.DAIRY-805/2024)
AFTER NOTICE MISC. MATTERS				
52	CRL.L.P.-590/2024 CRL.M.A. 36507/2024 CRL.M.A. 36508/2024	CBI V/s RAJ SAROGI & ORS.	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA(MAILS@ATULGULARIA.COM)(9899183282)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2000-A-0043) CRL.M.C. 4663/2016 FILED BY YOGENDRA PAL SINGH (DISPOSED ON : 2018-07-06) CRL.M.C. 215/2017 FILED BY JUGAL KISHORE MALHAN (DISPOSED ON : 2018-07-06) CRL.M.C. 4574/2016 FILED BY A K GANJOO (DISPOSED ON : 2018-07-06) CRL.REV.P. 625/2018 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-DAI-2000-A-0043)

53	CRL.REV.P.-625/2018 CRL.M.A. 28598/2018 CRL.M.A. 28599/2018 WITH CRL.L.P. 590/2024	CENTRAL BUREAU OF INVESTIGATION V/s SH. D.K. GUPTA & ORS.	ANUPAM S SHARMA, DEVESH MAURYA	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA(9829292345)(PETITIONER) DEVESH MAURYA(MAURYA.DEVESH19@GMAIL.COM)(9807679324)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2000-A-0043) CRL.M.C. 4663/2016 FILED BY YOGENDRA PAL SINGH (DISPOSED ON : 2018-07-06) CRL.M.C. 215/2017 FILED BY JUGAL KISHORE MALHAN (DISPOSED ON : 2018-07-06) CRL.M.C. 4574/2016 FILED BY A K GANJOO (DISPOSED ON : 2018-07-06) CRL.L.P. 590/2024 FILED BY CBI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-DAI-2000-A-0043)

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
51	CRL.M.C.-9470/2023	PANKAJ KUMAR (THROUGH SPA ASHISH JAISWAL) & ORS. V/s STATE (GOVT OF NCT OF DELHI & ANR.	AJAI KUMAR, AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAI KUMAR(ADVOAJAI85@GMAIL.COM)(9871899579)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJIT KUMAR(NAVASSOCIATES@YAHOO.COM)(9899361664)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-2/2020) W.P.(CRL) 1870/2021 FILED BY PRABHA SHANKAR SINGH (DISPOSED ON : 2021-09-28) W.P.(CRL) 1912/2021 FILED BY ASHOK ATRI (DISPOSED ON : 2022-09-06) CRL.M.C. 5072/2022 FILED BY ASHOK ATRI (DISPOSED ON : 2023-11-30) W.P.(CRL) 3432/2023 FILED BY DELHI INFRA TECH LTD (DISPOSED ON : 2024-08-29) W.P.(CRL) 3433/2023 FILED BY DELHI INFRA TECH LTD (DISPOSED ON : 2024-08-29) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-2/2020)
FRESH MATTERS & APPLICATIONS				
52	BAIL APPLN.-981/2025 CRL.M.A. 7400/2025 CRL.M.A. 7401/2025	AMAN V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-922/2022) BAIL APPLN. 4078/2023 FILED BY RAJKUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 752/2024 FILED BY DEEPAK @ BHOLA (DISPOSED ON : 2024-03-18)

				BAIL APPLN. 3726/2024 FILED BY RAJKUMAR @ NANHA (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(S.B.DAIRY-922/2022)
53	CRL.M.A. 7411/2025 In CRL.A.-193/2022	SARABJEET SINGH ALIAS LUCKY ALIAS AVNEET SINGH V/s THE STATE	BHAVNEET SINGH, TANYA AGARWAL, BHAVNEET SINGH, VEER VIKRANT SINGH	
		OTHER DETAILS OF ADVOCATES: BHAVNEET SINGH(ADVBHAVNEET@GMAIL.COM)(9810072011)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANYA AGARWAL (TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANYA AGARWAL (TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANYA AGARWAL(TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BHAVNEET SINGH (ADVBHAVNEET@GMAIL.COM)(9810072011)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VEER VIKRANT SINGH(VEERVIKRANTSNGH@GMAIL.COM)(8819818999)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURIS NAGAR-117/2018) BAIL APPLN. 2898/2019 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2019-11-26) BAIL APPLN. 2786/2019 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2019-11-07) BAIL APPLN. 3120/2019 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2019-12-18) BAIL APPLN. 2673/2019 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2019-10-31) CRL.M.C. 6429/2019 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2020-10-20) BAIL APPLN. 326/2020 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2020-02-07) BAIL APPLN. 117/2020 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2020-01-17) BAIL APPLN. 695/2020 FILED BY SARABJEET @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2020-06-19) BAIL APPLN. 1832/2020 FILED BY SARABJEET SINGH@LUCKY@AVNEET (DISPOSED ON : 2020-07-22) BAIL APPLN. 2086/2020 FILED BY SARABJEET SINGH @ LUCKY @ AVNEET SINGH (DISPOSED ON : 2020-08-07) P.S.-FIR NO. :(MAURIS NAGAR-117/2018)
54	CRL.A.-282/2025 CRL.M.(BAIL) 516/2025 CRL.M.A. 7368/2025	JAFAR ALI V/s STATE OF DELHI	ANIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. ANIL KUMAR GUPTA(11FOFINDIA@GMAIL.COM)(9811449124)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BURARI-325/2012)
55	CRL.M.C.-1631/2025 CRL.M.A. 7366/2025	M/S KRISHNA CLOTHING COMPANY V/s STATE GOVT NCT OF DELHI	ANIL KUMAR DHUPAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR DHUPAR(ADVOCATE.DHUPAR@GMAIL.COM)(9810263766)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
56	CRL.REV.P.(MAT.)-107/2025 CRL.M.A. 7369/2025	VIKRAM LAL V/s POOJA	ARSH BHALLA	
		OTHER DETAILS OF ADVOCATES: SAMRATH ASSOCIATES(LEGALBHALLA@GMAIL.COM)(9711575152)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	CRL.M.A. 7408/2025 In CRL.REV.P.(NI)-43/2025	SANJEEV KUMAR JAIN V/s AMIT MALIK & ANR.	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN (PRVNRAINKEE7@GMAIL.COM)(9899750209)(PETITIONER) CHANDAN GUPTA(CHANDANGUPTA71@GMAIL.COM)(0)(RESPONDENT) PRAVEEN(PRVNRAINKEE7@GMAIL.COM)(9899750209)(PETITIONER) CHANDAN GUPTA(CHANDANGUPTA71@GMAIL.COM)(0)(RESPONDENT)		
58	TR.P.(CRL.)-23/2025 CRL.M.A. 7346/2025 CRL.M.A. 7347/2025 CRL.M.A. 7348/2025	ANKUR RAJPUT AND ORS V/s STATE NCT OF DELHI AND ANR	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA (AMITSHARMA1488@YAHOO.COM)(9868306805)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-298/2018) W.P.(CRL) 3596/2023 FILED BY ABHILASHA

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	CHAUHAN (DISPOSED ON : 2024-02-16) CRL.M.C. 184/2025 FILED BY SMT. KALPANA RAJPUT & ORS. (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(PALAM VILLAGE-298/2018)
59	CRL.M.A. 7409/2025 CRL.M.A. 7410/2025 In W.P.(CRL)-722/2023(Disposed off case) WITH W.P.(CRL) 3568/2023 CONT.CAS(C) 1948/2023	RAMESH CHANDER V/s STATE OF NCT OF DELHI THROUGH DEPUTY COMMISSIONER OF POLICE NORTH WEST	ROHIT SHUKLA, NEHA YADAV
		OTHER DETAILS OF ADVOCATES: ROHIT SHUKLA (LEGALITE2020@GMAIL.COM)(9899957346)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NEHA YADAV(ADVNEHA9219@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
60	W.P.(CRL)-793/2025 CRL.M.A. 7358/2025	SONU SONKAR V/s THE STATE GOVT. OF N.C.T. OF DELHI AND ANR	KAUSHAL KUMAR
		OTHER DETAILS OF ADVOCATES: RAHUL THAKUR ()(9716727289)(PETITIONER)	
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-484/2003) BAIL APPLN. 1552/2006 FILED BY SONU (DISPOSED ON : 2007-10-29) BAIL APPLN. 1368/2010 FILED BY SONU (DISPOSED ON : 2011-03-22) BAIL APPLN. 161/2010 FILED BY SONU (DISPOSED ON : 2010-02-04) BAIL APPLN. 1012/2010 FILED BY SANJAY SONKAR (DISPOSED ON : 2011-01-17) BAIL APPLN. 568/2010 FILED BY SONU SANKAR (DISPOSED ON : 2010-06-03) CRL.A. 1590/2011 FILED BY SANJAY SONKAR & ANR (DISPOSED ON : 2012-03-21) W.P.(CRL) 1275/2012 FILED BY SONU SONKAR (DISPOSED ON : 2012-10-11) W.P.(CRL) 1638/2012 FILED BY SONU SONKAR (DISPOSED ON : 2012-11-23) W.P.(CRL) 798/2013 FILED BY SANJAY SONKAR (DISPOSED ON : 2013-08-01) W.P.(CRL) 2115/2013 FILED BY SONU SOMKAR (DISPOSED ON : 2014-01-17) W.P.(CRL) 1597/2014 FILED BY SANJAY SONKAR (DISPOSED ON : 2014-08-27) W.P.(CRL) 1618/2014 FILED BY SONU SOMKAR (DISPOSED ON : 2014-11-18) W.P.(CRL) 1634/2015 FILED BY SANJAY SONKAR (DISPOSED ON : 2015-08-14) W.P.(CRL) 589/2015 FILED BY SANJAY SONKAR (DISPOSED ON : 2015-04-29) W.P.(CRL) 2841/2015 FILED BY SONU SONAKAR (DISPOSED ON : 2016-02-18) W.P.(CRL) 2283/2015 FILED BY SONU SONKAR (DISPOSED ON : 2016-02-18) W.P.(CRL) 1333/2016 FILED BY SANJAY SONKAR (DISPOSED ON : 2016-05-10) W.P.(CRL) 1498/2016 FILED BY SONU SONKAR (DISPOSED ON : 2016-07-27) W.P.(CRL) 522/2016 FILED BY SANJAY SONKAR (DISPOSED ON : 2016-02-18) W.P.(CRL) 3209/2016 FILED BY SONU SONKAR (DISPOSED ON : 2016-11-11) W.P.(CRL) 2380/2017 FILED BY SONU SONKAR (DISPOSED ON : 2017-08-29) W.P.(CRL) 1648/2017 FILED BY SONU SONKAR (DISPOSED ON : 2017-05-26) W.P.(CRL) 2007/2017 FILED BY SONU SONKAR (DISPOSED ON : 2017-07-28) W.P.(CRL) 855/2018 FILED BY SANJAY SONKAR (DISPOSED ON : 2018-05-15) W.P.(CRL) 1948/2018 FILED BY SONU SONKAR (DISPOSED ON : 2018-08-07) W.P.(CRL) 2831/2018 FILED BY SANJAY SONKAR (DISPOSED ON : 2018-09-19) W.P.(CRL) 3321/2018 FILED BY SONU SONKAR (DISPOSED ON : 2018-10-30) W.P.(CRL) 2733/2018 FILED BY SONU SONKAR (DISPOSED ON : 2018-09-17) W.P.(CRL) 1572/2018 FILED BY SONU SONKAR (DISPOSED ON : 2018-05-22)	

				<p>W.P.(CRL) 720/2019 FILED BY SONU SONKAR (DISPOSED ON : 2019-03-18) W.P.(CRL) 1530/2019 FILED BY SONU SONKAR (DISPOSED ON : 2019-05-24) W.P.(CRL) 1879/2023 FILED BY SONU SONKAR (DISPOSED ON : 2023-07-20) W.P.(CRL) 2307/2023 FILED BY SONU SONKAR (DISPOSED ON : 2023-09-14) W.P.(CRL) 2931/2023 FILED BY SONU SONKAR (DISPOSED ON : 2025-01-28) W.P.(CRL) 889/2024 FILED BY SONU SONKAR (DISPOSED ON : 2024-05-08) W.P.(CRL) 691/2024 FILED BY SONU SONKAR (DISPOSED ON : 2024-03-06) W.P.(CRL) 2246/2024 FILED BY SONU SONKAR (DISPOSED ON : 2024-07-29) W.P.(CRL) 3159/2024 FILED BY SONU SONKAR (DISPOSED ON : 2024-10-09) W.P.(CRL) 3458/2024 FILED BY SONU SONKAR (DISPOSED ON : 2024-12-18)</p> <p>P.S.-FIR NO. :(ADARSH NAGAR-484/2003)</p>
61	W.P.(CRL)-798/2025 CRL.M.A. 7374/2025 CRL.M.A. 7375/2025	PREM KUMAR CHHABRA & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	HITENDER KAPUR	WITH W.P.(CRL)-769/2025
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR (KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
62	CRL.M.C.-3662/2018 CRL.M.A. 28491/2018	SATEESH JAIN V/s UCO BANK	CHANDRA SHEKHAR	WITH CRL.L.P 462/2016
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR()(9810333257)(PETITIONER)		
63	CRL.REV.P.-1075/2018 CRL.M.A. 48763/2018	JAGNOOR ANEJA & ORS. V/s STATE	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR()(9871941162)(PETITIONER)		
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-154/2018) CRL.M.C. 4883/2018 FILED BY JAGNOOR ANEJA & ANR. (DISPOSED ON : 2018-09-24) BAIL APPLN. 2227/2018 FILED BY JAGNOOR ANEJA (DISPOSED ON : 2018-11-13) BAIL APPLN. 1617/2018 FILED BY PRABHJOT ANEJA (DISPOSED ON : 2018-11-13) BAIL APPLN. 181/2019 FILED BY PAWAN KUMAR (DISPOSED ON : 2019-02-18) BAIL APPLN. 2335/2018 FILED BY MINTOO ANEJA (DISPOSED ON : 2018-11-13) CRL.REV.P. 499/2019 FILED BY VICKY (DISPOSED ON : 2022-11-03) BAIL APPLN. 1188/2019 FILED BY VICKY (DISPOSED ON : 2020-02-27) CRL.REV.P. 256/2019 FILED BY PAWAN KUMAR (DISPOSED ON : 2022-11-03)		
		P.S.-FIR NO. :(MODEL TOWN-154/2018)		

COURT NO. 27

HON'BLE MR.JUSTICE JASMEET SINGH

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARITIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 1 P.M. OF THEIR PRESENCE. ONLY THE MAIN PETITIONER & COMPLAINANT NEED TO BE PRESENT IN COURT OR THROUGH VIRTUAL MODE, AS PER THEIR CONVENIENCE. ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 02:15 P.M.)."

NOTE: MATTERS PERTAINING TO CANCELLATION OF BAIL WILL BE TAKEN UP AFTER LUNCH (IMMEDIATELY AFTER THE QUASHING OF FIR MATTERS ARE OVER).

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
54	BAIL APPLN.-949/2025	DHARMENDER KUMAR V/s STATE OF NCT OF DELHI & ANR.	GAURAV PURI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NEW ASHOK NAGAR-790/2024)
55	BAIL APPLN.-973/2025 CRL.M.A. 7327/2025	MOHD JAMALUDDIN@ JAMAL V/s STATE OF NCT OF DELHI	ALOK BHACHAWAT	
		OTHER DETAILS OF ADVOCATES: ALOK BHACHAWAT (CONTACT@BHACHAWAT.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-270/2021) BAIL APPLN. 698/2024 FILED BY TRIZA @ MENU (DISPOSED ON : 2025-01-29) BAIL APPLN. 676/2024 FILED BY MUSKAN (DISPOSED ON : 2025-01-29) P.S.-FIR NO. :(NEW FRIENDS COLONY-270/2021)
56	CRL.M.A. 7389/2025 In CRL.A.-55/2023	ASHOK KUMAR@AK V/s STATE	DOLLY SHARMA, CHETAN BHARDWAJ, CHETAN BHARDWAJ, AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-273/2017) BAIL APPLN. 1514/2018 FILED BY ASHOK KUMAR (DISPOSED ON : 2018-09-12) BAIL APPLN. 3561/2021 FILED BY ASHOK KUMAR (DISPOSED ON : 2021-12-16) P.S.-FIR NO. :(ADARSH NAGAR-273/2017)
57	CRL.L.P.-169/2025 CRL.M.A. 7324/2025 CRL.M.A. 7325/2025	KANTA ARORA V/s JOGINDER LAL ARORA	LAXMI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: LALIT CHAUHAN (MP@LEGAFIN.IN)(0)(PETITIONER)		
58	CRL.M.C.-1627/2025 CRL.M.A. 7353/2025 CRL.M.A. 7354/2025	VENKATAVARADAN RAJARAM V/s ACL MOBILE LIMITED	PRABHAT SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRABHAT SINGH (PSRANA1997@GMAIL.COM)(9899038690)(PETITIONER) PRABHAT SINGH (PSRANA1997@GMAIL.COM)(9899038690)(PETITIONER) INDIALEGAL(INDIALEGAL@SINCH.COM)(0)(RESPONDENT) INDIALEGAL(INDIALEGAL@SINCH.COM)(0)(RESPONDENT)		

59	W.P.(CRL)-795/2025 CRL.M.A. 7364/2025 CRL.M.A. 7365/2025	VARUN GARG & ANR. V/s STATE OF NCT OF DELHI & ANR.	PREET SINGH OBEROI	
		OTHER DETAILS OF ADVOCATES: PREET SINGH (OFFICE@CLPSOLAW.COM)(9999987440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-247/2024)
AFTER NOTICE MISC. MATTERS				
60	CRL.M.C.-495/2025	YATEDER PAL V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	MD NAUSHAD ALAM	
		OTHER DETAILS OF ADVOCATES: KM REENA(REENACHAUDHARYADV97@GMAIL.COM)(9650158417)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-193/2024)

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
33	BAIL APPLN.-976/2025 CRL.M.A. 7341/2025	SHRI VIVEK V/s THE STATE GOVT. OF NCT OF DELHI	LAKHAN SINGH	
		OTHER DETAILS OF ADVOCATES: RAM LAKHAN(RAMLAKHAN9933@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-546/2023) BAIL APPLN. 3856/2023 FILED BY VIVEK (DISPOSED ON : 2023-12-20) BAIL APPLN. 3779/2023 FILED BY SONU (DISPOSED ON : 2023-12-20) BAIL APPLN. 1585/2024 FILED BY VIVEK (DISPOSED ON : 2024-08-13) BAIL APPLN. 444/2025 FILED BY SH SONU (DISPOSED ON : 2025-02-19) P.S.-FIR NO. :(MODEL TOWN-546/2023)
34	CRL.M.C.-1620/2025 CRL.M.A. 7329/2025	ZEESHAN AHMED AND ORS V/s STATE (NCT OF DELHI) AND ANR	BILAL ANWAR KHAN	
		OTHER DETAILS OF ADVOCATES: BILAL A KHAN(ANSHU.KAPOOR097@GMAIL.COM)(9319577203)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-61/2025)

35	CM APPL. 13882/2025 CM APPL. 13883/2025 CM APPL. 13884/2025 REVIEW PET. 147/2025 In C.R.P.-383/2024(Disposed off case)	SHASHI SHARMA V/s ATUL SHARMA & ORS.	ABDUL VAHID, AJATSHATRU SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEESH GARG , JUGAL BAGGA(ABDUL.VAHID704@GMAIL.COM)(9990460460)(PETITIONER) ARU(ARU@ASSOCIATESANDSOLICITORS.COM)(0)(RESPONDENT) MAYANK(CONTACT@ADVOCATEMAYANK.IN)(0)(RESPONDENT) BHARAT CHUGH(CONTACT@ADVOCATEMAYANK.IN)(9971220936)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
36	CRL.M.A. 1344/2023 CRL.M.A. 1345/2023 CRL.M.A. 1346/2023 CRL.M.A. 1395/2023 In W.P.(CRL)-1606/2021(Disposed off case) WITH W.P.(CRL) 157/2023	GOVINDER SINGH V/s UNION OF INDIA AND ORS & ORS.	GAURAV GUPTA, SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) MANOJ KUMAR(MANOJ.DEFCOLOFFICE@GMAIL.COM)()(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT) SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DL.HC.ED(DL.HC_ED@GOV.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	W.P.(CRL)-157/2023 CRL.M.A. 1464/2023	MADAN LAL THAKUR V/s UNION OF INDIA MINISTRY OF HOME AFFIARS THROUGH ITS STADING COUNSEL UNION OF INDIA & ORS.	SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG@GMAIL.COM)(9899436986)(PETITIONER) THE DIRECTOR(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) GOVINDER SINGH(GAURAV@GUPTAGUPTA.NCT.IN)()(RESPONDENT) THE DIRECTOR(DL.HC-ED@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

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ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
28	CM APPL. 12516/2025 In W.P.(C)-2042/2025	BHAWESH KUMAR CHOUDHARY V/s UNIVERSITY OF DELHI AND OTHERS	MITHILESH KUMAR JAISWAL	
		OTHER DETAILS OF ADVOCATES: SANKATMOCHAN LEGAL SOLUTION LLP(ADVMITHILESHJAISWAL.CLC@GMAIL.COM)(9891157466)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
29	CM APPL. 13869/2025 In RFA-291/2014 WITH RFA 292/2014	SHRI MAHENDER SINGH AND ORS V/s SHRI AMIT KUMAR & ANR	B.K.SOOD, B K SOOD, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(PETITIONER)		
30	CM APPL. 13425/2025 In RFA-292/2014	SHRI MAHENDER SINGH & ORS V/s AMIT KUMAR & ANR	B.K.SOOD, B K SOOD, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: B K SOOD AND ASSOCIATES(BKSOOD53@GMAIL.COM)(9810550624)(PETITIONER) WILDIIFE AND NATURE (SHAANRAWAT28@GMAIL.COM)(0)(RESPONDENT) VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(PETITIONER)		
31	TR.P.(C.)-42/2025 CM APPL. 13804/2025 CM APPL. 13805/2025	BHOOMI SHARMA V/s GAURAV SHARMA	MEENA CHAUDHARY SHARMA	
		OTHER DETAILS OF ADVOCATES: MEENA CHAUDHARY SHARMA (MCSADVOCATE@GMAIL.COM)(9811047445)(PETITIONER) AMITE GAURAV(AMITESGAURAV@GMAIL.COM)(0)(RESPONDENT)		
32	CM APPL. 13942/2025 In W.P.(C)-13395/2024	ANAM HABIB & ORS. V/s UNIVERSITY OF DELHI & ORS.	ANKUR, LOKESH CHOPRA, LOKESH CHOPRA	
		OTHER DETAILS OF ADVOCATES: SALAM & CO.(OFFICESALAM123@GMAIL.COM)(9810429488)(PETITIONER) DELHI UNIVERSITY(REGISTRAR@DU.AC.IN, AR@FMSC.DU.AC.IN, DEAN_MEDICAL@DU.AC.IN)(0)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) LOKESH CHOPRA(LOKESH_CHOPRA19@YAHOO.COM)(9958806667)(PETITIONER)		

33	CM APPL. 12996/2025 In W.P.(C)-16176/2024	BIBEKANAND RANA & ORS. V/s NATIONAL TESTING AGENCY & ORS.	AKASH YADAV, RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: ABHAS ABHISHEK & GAUTAM SINGH(GAUTAMSINGH1947@GMAIL.COM)(9873092253)(PETITIONER) SANJAY KHANNA, ADGMC, IDHC, DLACBIDHC(ADVKHANNA2002@GMAIL.COM, ADGMC@NIC.IN, 40IDHC@GMAIL.COM, DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAUTAM SINGH(ADVGAUTAMSINGH1950@GMAIL.COM)(9717967417)(PETITIONER)		
34	W.P.(C)-2917/2025 CM APPL. 13845/2025 CM APPL. 13846/2025	SHASHANK YADAV V/s GNCT OF NCT OF DELHI & ORS.	VIKAS MALIK	
		OTHER DETAILS OF ADVOCATES: VIKAS MALIK & ASSOCIATES(LAWYERVIKASMALIK@GMAIL.COM)(9868821512)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
35	W.P.(C)-2925/2025	GYANODAYA COLLEGE OF EDUCATION & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMITEH(AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NCTE(NCTEINDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 25
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	BAIL APPLN.-936/2025	ROHIT SHARMA V/s THE STATE NCT OF DELHI	SUSHMA SHARMA	
		OTHER DETAILS OF ADVOCATES: SUSHMA SHARMA(SUSHMAGIRISH@HOTMAIL.COM)(9999102808)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VASANT VIHAR-189/2024)
65	BAIL APPLN.-975/2025 CRL.M.A. 7340/2025	MOHD AFROZ V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006382)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-140/2023) BAIL APPLN. 3838/2023 FILED BY MD AFROZ (DISPOSED ON : 2024-02-01) P.S.-FIR NO. :(MOTI NAGAR-140/2023)

66	BAIL APPLN.-977/2025 CRL.M.A. 7367/2025	SAFIK ALI LAYAK @SAFIK AL SANFUI @BABU HAKLA V/s THE STATE (NCT OF DELHI) & ANR.	MOHD KAMRAN	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR (AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) ABDUL SATTAR (AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-923/2023) BAIL APPLN. 1364/2024 FILED BY MOHD. HAFIZ (DISPOSED ON : 2024-04-23) BAIL APPLN. 1835/2024 FILED BY MAUN KHAN (DISPOSED ON : 2024-10-09) BAIL APPLN. 2523/2024 FILED BY ANOWER ALI (DISPOSED ON : 2024-10-09) BAIL APPLN. 3994/2024 FILED BY MOHD RAFIQ (DISPOSED ON : 2024-11-26) BAIL APPLN. 4024/2024 FILED BY MOHD QUTUB (DISPOSED ON : 2024-11-26) BAIL APPLN. 4217/2024 FILED BY MOHD HAFIZ (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA- 923/2023)
67	CRL.M.A. 7398/2025(CM For Restoration) In CRL.M.C.-842/2022(Disposed off case)	MR. SANJAY KHAN & ORS. V/s STATE GOVT. OF NCT OF DELHI & ANR.	SAMAKSH SHARMA, DINESH KUMAR CHAWLA	
		OTHER DETAILS OF ADVOCATES: JATIN KUMAR(LAWROUTE@GMAIL.COM)(9818454343)(PETITIONER) SUNIL SHARMA(SUNILSHARMA201920@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PUNEET KUMAR(PUNEETKUMAR436@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-264/2013)
68	CRL.M.A. 7391/2025 In CRL.M.C.-1284/2025	ANKUR RAJPUT V/s ABHILASHA CHAUHAN & ANR.	AMIT SHARMA, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA(AMITSHARMA1488@YAHOO.COM)(9868306805)(PETITIONER) ASHU CHAUHAN(ASHUCHAUHAN1189@GMAIL.COM)(0)(RESPONDENT) AMIT SHARMA(AMITSHARMA1488@YAHOO.COM)(9868306805)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
69	CRL.M.C.-1621/2025 CRL.M.A. 7331/2025 CRL.M.A. 7332/2025 CRL.M.A. 7333/2025	JITENDRA B SALECHA V/s STATE OF NCT OF DELHI & ANR. & ORS.	DEEPAK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: BHUSHAN MAHENDRA OZA(CHAMBERSOFBHUSHANOZA@GMAIL.COM)(7838139431)(PETITIONER) BHUSHAN M. OZA (ADVDEEPAKSINGH@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
70	CRL.M.C.-1626/2025 CRL.M.A. 7349/2025 CRL.M.A. 7350/2025 CRL.M.A. 7351/2025	JITENDRA B SALECHA V/s STATE OF NCT OF DELHI & ANR.	DEEPAK KUMAR SINGH	
	WITH CRL.M.C.-1621/2025	OTHER DETAILS OF ADVOCATES: BHUSHAN M. OZA(CHAMBERSOFBUSHANOZA@GMAIL.COM)(7838139431)(PETITIONER) BHUSHAN M. OZA(CHAMBERSOFBHUSHANOZA@GMAIL.COM)(7838139431)(PETITIONER) BHUSHAN (CHAMBERSOFBUSHANOZA@GMAIL.COM)(7838139431)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
71	CRL.REV.P.(MAT.)-109/2025 CRL.M.A. 7384/2025 CRL.M.A. 7385/2025	MANPREET SINGH V/s HARLEEN KAUR & ANR.	ANIL KUMAR PRUTHI	
		OTHER DETAILS OF ADVOCATES: ANIL KR. PRUTHI (9891176191)(PETITIONER)		

72	W.P.(CRL)-790/2025 CRL.M.A. 7330/2025	VIRENDER KUMAR @ MINTU V/s STATE OF NCT OF DELHI	TANYA AGARWAL(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-119/2004) CRL.REV.P. 162/2012 FILED BY SURENDER @ KALWA (DISPOSED ON : 2012-05-23) BAIL APPLN. 599/2012 FILED BY SURENDER (DISPOSED ON : 2013-01-30) CRL.A. 1269/2013 FILED BY VIRENDER @ MINTU (DISPOSED ON : 2014-07-23) DEATH SENTENCE REF. 4/2013 FILED BY STATE (DISPOSED ON : 2014-07-23) CRL.A. 1445/2013 FILED BY SURENDER @ KALWA & ANR. (DISPOSED ON : 2014-07-23) W.P.(CRL) 2569/2014 FILED BY SURENDER @ KALWA (DISPOSED ON : 2014-12-23) W.P.(CRL) 2488/2014 FILED BY VIRENDER KUMAR @ MINTU (DISPOSED ON : 2015-02-23) W.P.(CRL) 2616/2015 FILED BY VIJAY PAL (DISPOSED ON : 2016-01-18) W.P.(CRL) 2570/2015 FILED BY SURENDER @ KALWA (DISPOSED ON : 2015-11-05) W.P.(CRL) 2685/2015 FILED BY SURENDER @ KALWA (DISPOSED ON : 2015-11-26) W.P.(CRL) 1488/2016 FILED BY VIRENDER KUMAR @ MINTU (DISPOSED ON : 2016-05-11) W.P.(CRL) 1018/2016 FILED BY SURENDER @ KALWA (DISPOSED ON : 2016-04-25) W.P.(CRL) 1516/2016 FILED BY SURENDER @ KALWA (DISPOSED ON : 2016-05-31) W.P.(CRL) 2813/2016 FILED BY VIRENDER KUMAR @ MINTU (DISPOSED ON : 2016-09-26) W.P.(CRL) 1921/2017 FILED BY VIRENDER KUMAR @ MINTU (DISPOSED ON : 2017-10-24) W.P.(CRL) 1016/2017 FILED BY SURENDER @ KALWA (DISPOSED ON : 2017-10-24) W.P.(CRL) 22/2018 FILED BY SURENDER @ KALWA (DISPOSED ON : 2018-02-02) W.P.(CRL) 3399/2017 FILED BY VIJAYPAL (DISPOSED ON : 2018-01-08) W.P.(CRL) 3382/2018 FILED BY SURENDER @ KALWA (DISPOSED ON : 2019-04-02) W.P.(CRL) 3341/2019 FILED BY VIRENDER @ MINTOO (DISPOSED ON : 2019-11-29) W.P.(CRL) 2496/2023 FILED BY VIJAY PAL (DISPOSED ON : 2023-09-01) W.P.(CRL) 218/2024 FILED BY VIRENDER KUMAR@ MINTU (DISPOSED ON : 2024-01-24) W.P.(CRL) 3679/2024 FILED BY VIRENDER @ MINTU (DISPOSED ON : 2024-11-29) W.P.(CRL) 3729/2024 FILED BY SURENDER @ KALWA (DISPOSED ON : 2024-11-29) W.P.(CRL) 3875/2024 FILED BY VIJAYPAL (DISPOSED ON : 2025-01-29) P.S.-FIR NO. :(ROHINI SOUTH-119/2004)
73	W.P.(CRL)-797/2025 CRL.M.A. 7373/2025	BABITA V/s STATE GOVT. OF NCT OF DELHI AND ORS.	LOKESH BAIMAD	
		OTHER DETAILS OF ADVOCATES: KARAN KUMAR (RIGHTANDREMEDY@GMAIL.COM)(8368889156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
74	CRL.A.-855/2023	MANOJ AJAY V/s STATE OF NCT OF DELHI THROUGH CHIEF SECRETARY	VRINDA BHANDARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DEFENCE COLONY-56/2009) CRL.M.C. 4485/2013 FILED BY MANJIT SINGH (DISPOSED ON : 2014-09-10) P.S.-FIR NO. :(DEFENCE COLONY-56/2009)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	CM APPL. 13910/2025 In RC.REV.-21/2016	MOHD ZAKIR & ORS V/s CHANDU LAL	MANU NAYAR & CO, MANU NAYAR, RAJESH KUMAR, DHRUV CHAWLA	
		OTHER DETAILS OF ADVOCATES: KUMAR NITIN(KUMARNITIN10075@GMAIL.COM)(0)(PETITIONER) RAJESH KUMAR(KUMARRAJESHADV@YAHOO.COM)(0)(RESPONDENT) DHRUV CHAWLA(DHRUVCHHAWLA1@GMAIL.COM)(9971897143)(PETITIONER) RAJESH KUMAR(KUMARRAJESHADV@YAHOO.COM)(0)(RESPONDENT)		
52	CM APPL. 13972/2025 In W.P.(C)-9014/2017(Disposed off case)	DR. POORNIMA ADVANI & ANR V/s GOVT. OF NCT OF DELHI & ANR	ABHISHEK PURI / V. SIDDHARTH, ABHISHEK PURI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
53	CM APPL. 13876/2025 In RC.REV.-86/2024	DR MIRZA NAJAMUDDIN BEG V/s MR JYOTI DUGGAL	HINA SHAHEEN, S. N. CHOUDHRI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: HINA SAHEEN(LAWYERHINA@GMAIL.COM)(9958386338)(PETITIONER) S. N. CHOUDHRI(SNCHOUDHRI@YAHOO.CO.IN)(9811174566)(RESPONDENT)		
54	RC.REV.-83/2025 CM APPL. 13998/2025 CM APPL. 13999/2025	MASIHI SAHITYA SANSTHA V/s ABSTERGE REAL ESTATE PVT. LTD.	M QAYAM-UD-DIN	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
55	W.P.(C)-6496/2018 CM APPL. 24892/2018	MESCO AEROSPACE LIMITED V/s UNION OF INDIA AND ORS.	UDITA SINGH, DIVYAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: UDITA SINGH()(9871452750)(PETITIONER)		

		DIVYAM AGARWAL(DIVYAM.AGARWAL@ALCLEGAL.IN)(8595047596)(PETITIONER)	
56	W.P.(C)-13668/2018 CM APPL. 53245/2018 CM APPL. 50149/2019	DINESH SHARMA AND ORS. V/s UNION OF INDIA AND ORS.	O P AGARWAL, ANUJ AGGARWAL, VISHAL DABAS
		OTHER DETAILS OF ADVOCATES: O P AGARWAL()(9810563917)(PETITIONER) O P AGARWAL()(9810563917)(PETITIONER) VISHAL DABAS(ADVOCATEVISHALDABAS@GMAIL.COM)(9873976214)(PETITIONER)	
57	RC.REV.-21/2024 CM APPL. 3472/2024 CM APPL. 58112/2024 CM APPL. 58147/2024 CM APPL. 61884/2024	SH KRISHAN KUMAR V/s DR MAYANK AHOJA	V. K. MALIK, RAMESH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: V K MALIK , RAHUL MALIK(MRCLEGAL65@GMAIL.COM)(9810705405)(PETITIONER) RK SHARMA(RKSHARMAASSOCIATES@GMAIL.COM)()(RESPONDENT) V K MALIK (MRCLEGAL65@GMAIL.COM)(981005405)(PETITIONER) RK SHARMA (RKSHARMAASSOCIATES@GMAIL.COM)(0)(RESPONDENT) V K MALIK (MRCLEGAL65@GMAIL.COM)(9810705405)(PETITIONER) R K SHARMA (RKSHARMAASSOCIATES@GMAIL.COM)(0)(RESPONDENT) V K MALIK AND RAHUL(MRCLEGAL65@GMAIL.COM)(9810705405)(PETITIONER) RK SHARMA(RKSHARMAASSOCIATES@GMAIL.COM)(0)(RESPONDENT) RAMESH KUMAR SHARMA(RKSHARMAASSOCIATES@GMAIL.COM)(9810558320)(RESPONDENT)	
58	W.P.(C)-3179/2024 CM APPL. 13105/2024	VIJENDER SINGH V/s UNION OF INDIA & ORS.	SUJEET KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: S K MISHRA LAGAL ASSOCIATES LLP(SKMISHRAANDASSOCIATE@GMAIL.COM)(8851945467)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
59	RC.REV.-49/2025	ASHOK KUMAR V/s HARISH KUMAR	AMIT GUPTA
		OTHER DETAILS OF ADVOCATES: M S SISODIA(MSSISODIA332@GMAIL.COM)(9810825922)(PETITIONER) YOGINDERSHARMA(YOGINDERSHARMA777@GMAIL.COM)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
60	RC.REV.-58/2025 CM APPL. 10377/2025	NARENDER KUMAR V/s SMT. SAROJ GARG	PAWAN KUMAR RAWAL
		OTHER DETAILS OF ADVOCATES: P K RAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER)	

COURT NO. 36
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	CRL.M.A. 7388/2025 In BAIL APPLN.- 1063/2024(Disposed off case)	SAMEER MAHANDRU V/s DIRECTORATE OF ENFORCEMENT	DHRUV GUPTA	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DHURV (OFFICE.DHRUVGUPTA@GMAIL.COM)(0)(PETITIONER) DHRUV (OFFICE.DHRUVGUPTA@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022) BAIL APPLN. 443/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-03-06) W.P.(CRL) 666/2023 FILED BY P SARATH CHANDRA REDDY (DISPOSED ON : 2023-07-05) BAIL APPLN. 906/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) W.P.(CRL) 705/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) BAIL APPLN. 1177/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-04-12) BAIL APPLN. 1178/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2023-07-03) BAIL APPLN. 1266/2023 FILED BY P. SARATH CHANDRA REDDY (DISPOSED ON : 2023-05-08) CRL.M.C. 1070/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-07-31) BAIL APPLN. 1343/2023 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2023-10-19) BAIL APPLN. 562/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-07-03) CRL.M.C. 1419/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-04) BAIL APPLN. 1478/2023 FILED BY MANISH SISODIA (DISPOSED ON : 2023-07-03) BAIL APPLN. 2093/2023 FILED BY MR. AMANDEEP SINGH DHALL (DISPOSED ON : 2024-04-08) BAIL APPLN. 2600/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2024-10-03) BAIL APPLN. 3029/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-09-06) BAIL APPLN. 2727/2023 FILED BY AMIT ARORA (DISPOSED ON : 2024-09-17) BAIL APPLN. 1569/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-05-29)

				<p>CRL.M.C. 3343/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18)</p> <p>CRL.M.C. 3342/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18)</p> <p>BAIL APPLN. 2005/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-08-10)</p> <p>BAIL APPLN. 3322/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2024-09-11)</p> <p>W.P.(CRL) 3134/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2025-01-08)</p> <p>W.P.(CRL) 3035/2023 FILED BY SANJAY SINGH (DISPOSED ON : 2023-10-20)</p> <p>BAIL APPLN. 621/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-03-07)</p> <p>BAIL APPLN. 76/2024 FILED BY SANJAY SINGH (DISPOSED ON : 2024-02-07)</p> <p>W.P.(CRL) 985/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-04-09)</p> <p>BAIL APPLN. 1675/2024 FILED BY SMT. KALVAKUNTLA KAVITHA (DISPOSED ON : 2024-07-01)</p> <p>BAIL APPLN. 2095/2024 FILED BY CHANPREET SINGH RAYAT (DISPOSED ON : 2024-09-09)</p> <p>BAIL APPLN. 1233/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-05-20)</p> <p>CRL.M.C. 4858/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-03-17)</p> <p>BAIL APPLN. 1557/2024 FILED BY MANISH SISODIA (DISPOSED ON : 2024-05-21)</p> <p>CRL.M.C. 5116/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-07-18)</p> <p>BAIL APPLN. 2761/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-09-17)</p> <p>CRL.M.C. 7057/2024 FILED BY BENOY BABU (D. OF HEARING : 2025-03-17)</p> <p>CRL.M.C. 7828/2024 FILED BY PERNOD RICARD INDIA PVT. LTD. (D. OF HEARING : 2025-03-17)</p> <p>CRL.M.C. 9105/2024 FILED BY ARVIND KEJRIWAL (D. OF HEARING : 2025-03-27)</p> <p>CRL.M.C. 9420/2024 FILED BY MANISH SISODIA (D. OF HEARING : 2025-03-27)</p> <p>CRL.M.C. 9490/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05)</p> <p>W.P.(CRL) 496/2025 FILED BY BRINDCO SALES PRIVATE LIMITED (DISPOSED ON : 2025-02-20)</p> <p>P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022)</p>
65	CRL.M.(BAIL) 518/2025 In BAIL APPLN.-4637/2024	YAMEEN SAIFI V/s STATE NCT OF DELHI	ABHIMANYU TEWARI	
		OTHER DETAILS OF ADVOCATES: SIDDHANT SAROHA (SAROHALAWOFFICE@GMAIL.COM)(7838827261)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHANT SAROHA(SAROHALAWOFFICE@GMAIL.COM)(7838827261)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-276/2024) W.P.(CRL) 2082/2024 FILED BY MR. IMAMUDDIN ALI (DISPOSED ON : 2024-07-12) P.S.-FIR NO. :(DAYAL PUR-276/2024)
66	BAIL APPLN.-972/2025 CRL.M.A. 7326/2025	ABHISHEK ANIL V/s NARCOTICS CONTROL BUREAU	LEWISH EDWARD	
		OTHER DETAILS OF ADVOCATES: ESWARDS AND ESWARDS LAW CHAMBERS(EDWARDSANDDWARDSLAWCHAMBERS@GMAIL.COM)(9686805809)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/16/DZU/2023) BAIL APPLN. 1665/2023 FILED BY ARNAV DHANKAR (DISPOSED ON : 2023-05-18) CRL.M.C. 8974/2023 FILED BY VAIBHAV YADAV (DISPOSED ON : 2023-12-08) BAIL APPLN. 375/2024 FILED BY JYOTIKA SINGH (D. OF HEARING : 2025-04-02) BAIL APPLN. 386/2024 FILED BY P VIJAI PRANAV (D. OF HEARING : 2025-04-02) BAIL APPLN. 372/2024 FILED BY JOY MITRA (D. OF HEARING : 2025-04-02) BAIL APPLN. 1362/2024 FILED BY VAIBHAV

				YADAV (D. OF HEARING : 2025-02-28) BAIL APPLN. 2409/2024 FILED BY ARNAV DHANKAR (D. OF HEARING : 2025-01-27) BAIL APPLN. 3353/2024 FILED BY NISHANT RAWAT (D. OF HEARING : 2025-02-03) CRL.M.C. 8758/2024 FILED BY ARNAV DHANKAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 4498/2024 FILED BY JITHIN CHERIAN (D. OF HEARING : 2025-02-03) BAIL APPLN. 4831/2024 FILED BY AVTAR SINGH (D. OF HEARING : 2025-02-03) BAIL APPLN. 64/2025 FILED BY YASH GUPTA THROUGH PAIROKAR (D. OF HEARING : 2025-02-11) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/16/DZU/2023)
67	BAIL APPLN.-979/2025 CRL.M.A. 7376/2025 CRL.M.A. 7414/2025	RAMSHANKAR SINGH V/s CENTRAL GOODS AND SERVICE TAX THROUGH ITS COMMISSIONER	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE- FILE NO. GEXCOM/AE/INY./GST/8)
68	CRL.M.A. 7407/2025 In CRL.M.C.-3219/2024	DR PRANJAL KULSHRESHTHA V/s DR PAYAL GARG	MANISH PRATAP SINGH, SHREY SHARAWAT, NITISH OJHA, SHREY SHARAWAT	
		OTHER DETAILS OF ADVOCATES: ABHIBHASHAK(LEXLIBERTIES@GMAIL.COM)(9871524404)(PETITIONER) ARVIND SHARAWAT(SHARAWAT@GMAIL.COM)(0)(RESPONDENT) SHREY SHARAWAT LAW OFFICES()(8375039186)(PETITIONER) LEXLIBERTIES(LEXIBERTIES@GMAIL.COM)(0)(RESPONDENT) NITISH OJHA(NITISHOJHA90@GMAIL.COM)(9811440254)(PETITIONER) PRANJAL(PRANJAL7088@GMAIL.COM)(0)(RESPONDENT) NITISH OJHA(NITISHOJHA90@GMAIL.COM)(9811440254)(PETITIONER) BERTIES(LEXLIBERTIES@GMAIL.COM)(0)(RESPONDENT) SHREY SHARAWAT(SHREY.SHARAWAT@GMAIL.COM)(8375039186)(PETITIONER)		
69	CRL.M.A. 7406/2025 In CRL.M.C.-9688/2024	BINDESH SHAH V/s M/S IFCI FACTORS PVT LTD & ANR.	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: DHANANJAI JAIN (PROJUIRS@REDIFFMAIL.COM)(0)(PETITIONER) PRAFULLASHARMA(PRAFULLASHARMA@IFCIFACTORS.COM)(0)(RESPONDENT) DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
70	CRL.M.C.-1623/2025 CRL.M.A. 7339/2025	VIKRAM HARYANI V/s THE STATE GOVT OF NCT OF DELHI	RAJESH MANCHANDA	
		OTHER DETAILS OF ADVOCATES: MANCHANDA (INFO@MANCHNADACO.COM)(9811010461)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-462/2018)
71	CRL.M.C.-1630/2025 CRL.M.A. 7359/2025 CRL.M.A. 7360/2025 CRL.M.A. 7361/2025	VISHAL CHANDRA GUPTA V/s REGISTRAR OF COMPANIES	SHRUTANJAYA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PRAVAH LAW OFFICE(OFFICE@PRAVESH.LAW.IN)(0)(PETITIONER) MCA (ROC.DELHI@MCA.GOV.IN)(0)(RESPONDENT)		
72	CRL.M.C.-1633/2025 CRL.M.A. 7403/2025 CRL.M.A. 7404/2025 CRL.M.A. 7405/2025	SUDHIR BHARGAVA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	NIKHIL PILLAI	
		OTHER DETAILS OF ADVOCATES: NIKHIL PILLAI(N@NIKHILPILLAI.COM)(9811744746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-386/2022)
73	CRL.M.A. 7429/2025 In W.P.(CRL)-3514/2023 WITH W.P.(CRL) 3530/2023 CRL.M.C. 10000/2024	SHASHI BALA V/s STATE NCT OF DELHI & ANR.	ABIHA ZAIDI, JITESH VIKRAM SRIVASTAVA, TRISHA MITTAL	
		OTHER DETAILS OF ADVOCATES: ABIHA ZAIDI (ABIHA@SAAZPARTNERS.COM)(9599337516)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAAZ PARTNERS OFFICE(OFFICE@SAAZPARTNERS.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JITESH VIKRAM SRIVASTAVA(JITESH.LAWYER@GMAIL.COM)(9910879375)(RESPONDENT) TRISHA MITTAL(TRISHA91@GMAIL.COM)(9871109553)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-349/2023) W.P.(CRL) 3530/2023 FILED BY KARAMJIT GARG (D. OF HEARING : 2025-04-17) CRL.M.C. 3096/2024 FILED BY RUSHAL GARG (DISPOSED ON : 2024-04-24) CRL.M.C. 10000/2024 FILED BY MOHITA

				SHARMA (DISPOSED ON : 2025-03-05) CRL.M.C. 1306/2025 FILED BY RUSHAL GARG (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-349/2023)
74	CRL.M.A. 7427/2025 In W.P.(CRL)-3530/2023	KARAMJIT GARG V/s STATE NCT OF DELHI & ANR.	ABIHA ZAIDI, JITESH VIKRAM SRIVASTAVA, TRISHA MITTAL	
		OTHER DETAILS OF ADVOCATES: ABIHA ZAIDI (ABIHA@SAAZPARTNERS.COM)(9599337516)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAAZ PARTNERS OFFICE(OFFICE@SAAZPARTNERS.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JITESH VIKRAM SRIVASTAVA(JITESHLAWYER@GMAIL.COM)(9910879375)(RESPONDENT) TRISHA MITTAL(TRISHA91@GMAIL.COM)(9871109553)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 349/2023) W.P.(CRL) 3514/2023 FILED BY SHASHI BALA (D. OF HEARING : 2025-04-17) CRL.M.C. 3096/2024 FILED BY RUSHAL GARG (DISPOSED ON : 2024-04-24) CRL.M.C. 10000/2024 FILED BY MOHITA SHARMA (DISPOSED ON : 2025-03-05) CRL.M.C. 1306/2025 FILED BY RUSHAL GARG (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-349/2023)
75	W.P.(CRL)-791/2025	SH. SANCHIT ALAGH V/s UNION OF INDIA & ORS.	GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: GAGANMEET SINGH (SACHDEVAANDSACHDEVA@GMAIL.COM)(9582055425)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
76	CRL.M.C.-4848/2024(Disposed off case) CRL.M.A. 30013/2024	NEERAJ AGARWAL V/s STATE (NCT OF DELHI) & ANR.	PRATEEK BHALLA	
		OTHER DETAILS OF ADVOCATES: PRATEEK BHALLA(MALLIKA.CHADHA0411@GMAIL.COM)(9958477909)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) MALLIKA CHADHA(MALLIKA.CHADHA0411@GMAIL.COM)(9999313638)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-210/2022) BAIL APPLN. 1111/2024 FILED BY POOJA AGARWAL (DISPOSED ON : 2024-08-28) W.P.(CRL) 1118/2024 FILED BY DINESH CHANDRA AGARWAL (DISPOSED ON : 2024- 05-01) CRL.M.C. 4847/2024 FILED BY POOJA AGARWAL (DISPOSED ON : 2024-08-28) P.S.-FIR NO. :(GREATER KAILASH-210/2022)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
77	CRL.M.C.-1107/2025 CRL.M.A. 5048/2025 CRL.M.A. 5049/2025	RAHAT ALI & ORS. V/s THE STATE NCT OF DELHI & ANR.	ABDUL SATTAR, MOHAMMAD MUSTAFA	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR ({})(9818084363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAMMAD MUSTAFA(MUSTAFA8ADV@GMAIL.COM)(9958572082)(RESPONDENT)		P.S.-FIR NO. :(KALINDI KUNJ-145/2021)

COURT NO. 32
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

3.NOTE: THE CASES PERTAINS TO QUASHING OF FIR ON JOINT REQUEST, OF ADVANCE LIST, WILL BE TAKEN AT 02:30 P.M.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
43	CRL.M.A. 7394/2025 In BAIL APPLN.-140/2025	SIFARISH KHAN V/s THE STATE (GOVT OF NCT	HISHAM ESLAM, BIBEK TRIPATHI, BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: HISHAM ESLAM (HISHAMESLAM0440@GMAIL.COM)(8791650724)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BIBEK TRIPATHI(SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BIBEK TRIPATHI(SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-346/2024) BAIL APPLN. 210/2025 FILED BY AKHILESHWAR KUMAR @ANAND KUMAR (DISPOSED ON : 2025-01-20) BAIL APPLN. 291/2025 FILED BY AKHILESHWAR KUMAR (DISPOSED ON : 2025-02-04) P.S.-FIR NO. :(KOTLA MUBARAKPUR-346/2024)
44	CRL.M.C.-1625/2025 CRL.M.A. 7345/2025	AKHILESH KUMAR V/s HDFC BANK LIMITED	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI (RSRAMANR@YAHOO.COM)(9868101409)(PETITIONER) GRIEVANCE (GRIEVANCE.REDRESSAL@GMAIL.COM)(0)(RESPONDENT)		
45	CRL.REV.P.-87/2025 CRL.M.(BAIL) 445/2025 CRL.M.A. 6404/2025	VIKAS BHATNAGAR V/s THE STATE GOVT OF NCT OF DELHI & ANR.	DEVA NAND	
		OTHER DETAILS OF ADVOCATES: DANISH KHAN(DAN2JAN1@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
46	CRL.REV.P.(MAT.)-82/2025	VINEET SHARMA V/s SONIA SHARMA	MANISH SINDWANI	
		OTHER DETAILS OF ADVOCATES: BABBAN BHAI (ADV.BABBAN88@GMAIL.COM)(9540301550)(PETITIONER) BABBAN BHAI(ADSV.BABBAN55@GMAIL.COM)(9540501550)(PETITIONER)		
47	CRL.REV.P.(MAT.)-106/2025 CRL.M.A. 7335/2025 CRL.M.A. 7336/2025	MOHD. SAALIM QURESHI V/s MS. NAGHMA	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: TUSHAR ROHMETRA & ASSOCIATES(ADV.TUSHARROHMETRA@GMAIL.COM)(0)(PETITIONER) AABID UJAIR(ADVT.AABIDUJAIR@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(CRL)-794/2025 CRL.M.A. 7362/2025 CRL.M.A. 7363/2025	SMFG INDIA HOME FINANCE COMPANY LTD V/s STATE OF NCT OF DELHI & ANR.	VIMAL KHURANA	
		OTHER DETAILS OF ADVOCATES: SOURABH(SOURABH@FIRSTASSOCIATES.IN)(9990241436)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-63/2025)

AFTER NOTICE MISC. MATTERS			
49	W.P.(CRL)-2063/2024	SUNITA & ANR. V/s THE STATE NCT OF DELHI AND ORS	BHARAT, MANOJ KUMAR LOHAT, DIVYA SWAMY
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA & ASSOCIATES(BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) MANOJ KUMAR LOHAT(LAWYER_09@YAHOO.CO.IN)(9213630390)(PETITIONER) DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER)	
50	W.P.(CRL)-159/2025 CRL.M.A. 1280/2025	RAMANJEET SINGH V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-24/2012) CRL.A. 612/2016 FILED BY RAMAN JEET SINGH @ RUMMY (DISPOSED ON : 2019-04-26) CRL.A. 613/2016 FILED BY MAN PREET (DISPOSED ON : 2019-04-26) CRL.A. 536/2016 FILED BY KAMALJEET SINGH (DISPOSED ON : 2019-04-26) W.P.(CRL) 2289/2019 FILED BY KAMALJEET SINGH (DISPOSED ON : 2019-11-04) W.P.(CRL) 254/2020 FILED BY RAMANJEET SINGH @ RUMMY (DISPOSED ON : 2020-01-28) W.P.(CRL) 1001/2020 FILED BY RAMANJEET SINGH @ RUMMY (DISPOSED ON : 2020-08-10) W.P.(CRL) 354/2021 FILED BY KAMALJEET SINGH (DISPOSED ON : 2021-02-18) W.P.(CRL) 761/2021 FILED BY RAMANJEET SINGH (DISPOSED ON : 2021-05-21) W.P.(CRL) 2698/2023 FILED BY RAMANJEET SINGH @ RUMMY (DISPOSED ON : 2024-09-11) W.P.(CRL) 2277/2024 FILED BY KAMALJEET SINGH (DISPOSED ON : 2024-07-30) W.P.(CRL) 3509/2024 FILED BY RAMANJEET SINGH (D. OF HEARING : 2025-03-26) W.P.(CRL) 3512/2024 FILED BY KAMALJEET SINGH (D. OF HEARING : 2025-03-26) W.P.(CRL) 3547/2024 FILED BY KAMALJEET SINGH (DISPOSED ON : 2024-11-13) W.P.(CRL) 658/2025 FILED BY KAMALJIT (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(SWAROOP NAGAR-24/2012)	
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)			
51	CRL.M.C.-1097/2025	WAJID KHAN & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VIKRANT BALLAV SHARAN
		OTHER DETAILS OF ADVOCATES: AKSHITA SHARMA(ADVOCATE.AKSHITASHARMA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
		P.S.-FIR NO. :(JAGAT PURI-698/2022)	

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
28	CM APPL. 13964/2025 In W.P.(C)-13719/2021	M/S OPG SECURITIES PVT LTD AND ORS V/s UNION OF INDIA AND ORS	HARSHIT SETHI	
		OTHER DETAILS OF ADVOCATES: HARSHIT SETHI ANF RAHIL MAHAJAN(HARSHITSETHICHAMBERS@GMAIL.COM)(9915000087)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
29	CM APPL. 13971/2025 In W.P.(C)-12255/2022	ANUJ GARG V/s UNION OF INDIA & ORS.	MANOHAR MALIK, MANOHAR MALIK	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK(MANO HAR.MALIK@GMAIL.COM)(9711288528)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) VISTA LAW PARTNERS(VISTALAWPARTNERS@GMAIL.COM)(9711288528)(PETITIONER) YOGESHWAR.DIGIPAULASSOCIATES(YOGESHWAR.DIGIPAULASSOCIATES@GMAIL.COM)()(RESPONDENT) UOI (UOIDHC@GMAIL.COM)()(RESPONDENT) KAKRA ASSOCIATES(KAKRA.ASSOCIATES@GMAIL.COM)()(RESPONDENT) MANHOAR MALIK(MANO HAR.MALIK@GMAIL.COM)(9711288528)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MANOHAR MALIK(MANO HAR.MALIK@GMAIL.COM)(9711288528)(PETITIONER)		
30	CM APPL. 13933/2025 In W.P.(C)-4608/2024	HIMANI WALIA V/s THE GOVERNMENT OF NCT OF DELHI & ANR.	PIYUSH KAUSHIK	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIKL(PIYUSHKAUSHIK84@YAHOO.IN)(9910263212)(PETITIONER) DEPARTMENT OF EXCISE(DCEXCISE@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PIYUSH KAUSHIK(PIYUSHKAUSHIK84@YAHOO.IN)(9711010239)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
31	CM APPL. 13858/2025 CM APPL. 13859/2025 In W.P.(C)-10056/2024	NAAGAR INFRASTRUCTURE PVT. LTD. THROUGH ITS DIRECTOR AND AUTHORISED SIGNATORY MR. PARKASH NAAGAR V/s DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION THROUGH ITS MANAGING DIRECTOR AND CEO,	AALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH(ASINGH.LEGAL@GMAIL.COM)(9953495600)(PETITIONER) TOURISM DELHI(TOURISM@DELHITOURISM.GOV.IN)(0)(RESPONDENT) ABHISHEK SINGH(ASINGH.LEGAL@GMAIL.COM)(9953495600)(PETITIONER)		
32	CM APPL. 13951/2025 In W.P.(C)-13910/2024	NALANDA ENGICON PRIVATE LIMITED & ORS. V/s NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND ANR	MUKESH KUMAR, BIKASH MOHANTY	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) UNION OF INDIA, NHU DCL, RUCHIRA(UOIDHC@GMAIL.COM, LEGAL1@NHIDCL.COM, RUCHIRA@CHAMBERSOFRG.COM)(1123384193)(RESPONDENT) MUKESH(ADVOCATEMUKESH03@GMAIL.COM)(0)(PETITIONER) BIKAS MOHANTHY(BIKASMOHANTHY@LISPARTNER@GMAIL.COM)(9811290254)(RESPONDENT)		
33	CM APPL. 13922/2025 In W.P.(C)-1377/2025	MONARCH SURVEYORS AND ENGINEERING CONSULTANTS LTD V/s THE NATIONAL HIGHWAYS AUTHORITY OF INDIA & ORS.	KRISHAN KUMAR, SINGHANIA & PARTNERS LLP	
		OTHER DETAILS OF ADVOCATES: SAMIR MALIK/ SHAHAN ULLA/ LAKSHAY MEHTA(SHAHAN.ULLA@DSKLEGAL.COM)(9871452750)(PETITIONER) SK OFFICE, UNION OF INDIA(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHAHAN ULLA(SHAHAN.ULLA@DSKLEGAL.COM)(0)(PETITIONER) MADHU SWETA(MADHHU@SINGHANIA.IN)(9871650888)(RESPONDENT) ()()(PETITIONER)		

34	W.P.(C)-2900/2025	GYAN CHAND BAGHEL V/s GNCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	NISHANT RAJORA	
		OTHER DETAILS OF ADVOCATES: K.L. RAJORA & NISHANT RAJORA(ADV.RAJORA123@GMAIL.COM)(8595453305)(PETITIONER) SANTOSH KUMAR TRIPATHI, BAR COUNCIL OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, BARCOUNCILOFDELHI@REDIFFMAIL.COM)(9868250806)(RESPONDENT) NEETU SINGH()(9953703076)(RESPONDENT)		
35	W.P.(C)-2901/2025 CM APPL. 13806/2025 CM APPL. 13807/2025	SANJAY GARG V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ANR.	SRIKANT MISRA	
		OTHER DETAILS OF ADVOCATES: SRIKANT MISHRA(SRIKANTMISHRA03@GMAIL.COM)(9899625603)(PETITIONER) IBBI, UNION OF INDIA(LEGAL.PROCEEDING@IBBI.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-2902/2025	SATYA PRAKASH RAVIDAS V/s SDM HQ REGISTRAR OF SOCIETIES & ANR.	SATYAPRAKASH RAVIDAS	
		OTHER DETAILS OF ADVOCATES: SATYA PRAKASH RAVIDAS(SATYALOKSECURELIFE@GMAIL.COM)(9121871580)(PETITIONER) SANTOSH KUMAR TRIPATHI, RV KENDER(STANDINGCOUNSELGNCTD@GMAIL.COM, RVKENDER@VSNL.NET)(9868250806)(RESPONDENT)		
37	W.P.(C)-2906/2025 CM APPL. 13816/2025 CM APPL. 13817/2025 CM APPL. 13818/2025 CM APPL. 13819/2025	AKASH SINGHAL V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	SWAPNIL GUPTA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: CAPITAL LAW CHAMBERS(CONTACT@CAPITALLAW.IN)(9871988051)(PETITIONER) IBBI(RA.IRP@IBBI.GOV.IN, LEGAL.PROCEEDING@IBBI.GOV.IN)(0)(RESPONDENT)		
38	W.P.(C)-2918/2025	VERA UWEDENOMEN OAMEN & ORS. V/s UNION OF INDIA MINISTRY OF HOME AFFAIR & ANR.	LALIT SINGH	
		OTHER DETAILS OF ADVOCATES: RAJEEV LOCHAN/ LALIT SINGH(ADVOCATERAJEEVLOCHAN@GMAIL.COM, ADVOCATELALITSINGH05@GMAIL.COM)(9811486711)(PETITIONER) UNION OF INDIA, FRRODLI(UOIDHC@GMAIL.COM, FRRODLI@NIC.IN)(0)(RESPONDENT)		
39	W.P.(C)-2923/2025 CM APPL. 13877/2025 CM APPL. 13878/2025	SMRITI BHATIA V/s RADHA BHATIA & ORS.	NISTHA GUPTA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: NISTHA GUPTA & GAYATRI DAHIYA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) NISTHA GUPTA & GAYATRI DAHIYA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) SANTOSH KUMAR TRIPATHI, DCND, DIVCOM, BIRD(STANDINGCOUNSELGNCTD@GMAIL.COM, DCND@NIC.IN, DIVCOM@NIC.IN, RB@BIRD.IN)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DCND, DIVCOM, BIRD(STANDINGCOUNSELGNCTD@GMAIL.COM, DCND@NIC.IN, DIVCOM@NIC.IN, RB@BIRD.IN)(9868250806)(RESPONDENT) ASEEM CHATURVEDI(ASEEM.CHATURVEDI@KHAITANCO.COM)(0)(RESPONDENT)		
40	W.P.(C)-2928/2025	VIRENDER KUMAR GOYAL V/s NCT OF DELHI & ORS.	ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: O P FAIZI & CO.(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-2936/2025 CM APPL. 13950/2025	POONAM SHARMA AND ORS V/s M/S A 1SECURITY SERVICE AND ORS	BIRENDER SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: BIRENDER SANGWAN, AYUSHI JAIN(BIRENDER.SANGWAN@GMAIL.COM)(0)(PETITIONER) BIRENDER SANGWAN, AYUSHI JAIN(BIRENDER.SANGWAN@GMAIL.COM)(9811132018)(PETITIONER) A-1 SECURITY SERVICE()(7092288866)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RESPONDENT()(7092288866)(RESPONDENT)		
42	W.P.(C)-2943/2025 CM APPL. 13982/2025	SHRI SWAMINARAYAN DWISHATABDI MEDICAL AND CHARITABLE TRUST V/s UNION OF INDIA & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) INCOME TAX, UNION OF INDIA, DIRFCA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, DIRFCA-MHA@GOV.IN)(0)(RESPONDENT)		

43	W.P.(C)-2945/2025 CM APPL. 13985/2025 CM APPL. 13986/2025	ANDREW TYLER HANNIGAN & ANR. V/s UNION OF INDIA & ORS.	A REYNA SHRUTI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ABHISHEK JEBARAJ(ABISHEK@ISAACANDJACOB.COM)(1140234906)(PETITIONER) UNION OF INDIA, BOIHQ, JSCPG, PSFS(UOIDHC@GMAIL.COM, BOIHQ@NIC.IN, JSCPG-MHA@NIC.IN, PSFS@MEA.GOV.IN)(0)(RESPONDENT)		
44	W.P.(C)-2947/2025 CM APPL. 13990/2025 CM APPL. 13991/2025 CM APPL. 13992/2025	THE COMMISSIONER OF DELHI POLICE V/s NATIONAL HUMAN RIGHTS COMMISSION, THROUGH REGISTRAR LAW & ORS.	ASHISH DIXIT	
		OTHER DETAILS OF ADVOCATES: ASHISH K DIXIT(ASHISHCGSC@GMAIL.COM)(9999900412)(PETITIONER) NHRC(REGISTRAR-NHRC@NIC.IN)(0)(RESPONDENT)		
45	W.P.(C)-2948/2025	MD ZAMEER V/s ARCHEOLOGICAL SURVEY OF INDIA AND ORS	SHUBHAM AGARWAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: J.C. MAHINDRA & ASSOCIATES(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) SANTOSH KUMAR TRIPATHI, DHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT) MCD, DG ASI(CLOMCDHQ@GMAIL.COM, DG.ASI@GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-2950/2025 CM APPL. 13995/2025	SHREE SWAMINARAYAN MANDIR V/s UNION OF INDIA & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) INCOME TAX, UNION OF INDIA, DIRFCA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, DIRFCA-MHA@GOV.IN)(0)(RESPONDENT)		

COURT NO. 10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
34	CRL.M.A. 4251/2025 In CRL.M.C.-5019/2024(Disposed off case)	SACHIN KUMAR DAKSH V/s MAMTA GOLA & ANR.	SACHIN KUMAR DAKSH	
		OTHER DETAILS OF ADVOCATES: SACHIN KUMAR (SACHINBDKSH@GMAIL.COM)(9978874710)(PETITIONER) MAMTA GOLA (MAMTAGOLA27@GMAIL.COM)(0)(RESPONDENT) SACHIN KUMAR (SACHINBDKSH@GMAIL.COM)(9978874710)(PETITIONER) MAMTA GOLA (MAMTAGOLA27@GMAIL.COM)(0)(RESPONDENT)		

35	CM APPL. 13861/2025 CM APPL. 13862/2025 In C.R.P.-58/2023	NEELAM CHANDRA V/s NEETA BAHL & ORS.	VIKRAM HEGDE, NEETA BAHL	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE(VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(9810031680)(RESPONDENT) NEETA BAHL(BAHL_NEETA@REDIFFMAIL.COM)(9811029887)(RESPONDENT) M P SINHA(SINHAANDSINHALAWOFFICES@GMAIL.COM)()(RESPONDENT) JAGRIT(JAGRIT@VHHLAWCHAMBERS.IN)(0)(RESPONDENT)		
36	C.R.P.-71/2025 CM APPL. 13779/2025 CM APPL. 13780/2025	RANBIR SARAN DAS V/s SANDEEP KUMAR & ANR.	UJJWAL JHA	sub to office objection
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) ABDULLAH TANVEER(ADVABDULLAHTANVEER@GMAIL.COM)(0)(RESPONDENT) MANJU(MANJU@FAIRWOODGROUP.COM)(0)(RESPONDENT)		
37	C.R.P.-72/2025 CM APPL. 13781/2025	RAJESH SHARMA V/s AKHIL SHARMA & ORS.	SANJIV SHARMA	sub to office objection
		OTHER DETAILS OF ADVOCATES: SANJIV SHARMA (ADVOCATESANJIVSHARMA@GMAIL.COM)(9871323957)(PETITIONER) SANJIV SHARMA (ADVOCATESANJIVSHARMA@GMAIL.COM)(9871323957)(PETITIONER) ABHISHEK SETHI(ABHISHEKSETHIADVOCATE@GMAIL.COM)(0)(RESPONDENT) NIKHIL (PARASHAMIKHIL71@GMAIL.COM)(0)(RESPONDENT) SACHIN VERMA (SACHINVERMA5858@GMAIL.COM)(0)(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(0)(RESPONDENT) SHIVVEMA (SHIVVERMA.LEGAL@GMAIL.COM)(0)(RESPONDENT) PIYUSH (ADV.PIYUSHBHARDWAJ@GMAIL.COM)(0)(RESPONDENT) YOGMAYAMANDIR SOCIETY(YOGMAYAMANDIRSOCIETY@GMAIL.COM)(0)(RESPONDENT) VISHAL SHARMA (LAWOFFICES.VISHALSHARMA@GMAIL.COM)(0)(RESPONDENT) NIKHIL SHARMA (NIKHILSHARMA2010@HOTMAIL.COM)(0)(RESPONDENT) THEURANUS(THEURANUS@GMAIL.COM)(0)(RESPONDENT)		
38	CM APPL. 13911/2025 In MAC.APP.-955/2018	NEELAM GUPTA & ORS V/s THE ORIENTAL INSURANCE CO LTD & ORS	ARUNA MEHTA	
		OTHER DETAILS OF ADVOCATES: ARUNA MEHTA(ASSOCIATESMEHTA5@GMAIL.COM)(0)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		
39	MAC.APP.-164/2025 CM APPL. 13786/2025 CM APPL. 13787/2025	POOJA V/s ICICI LOMBARD GENERAL INSURANCE COMPANY LTD & ORS	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBES@GMAIL.COM)(9810522996)(PETITIONER)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	CONT.CAS(C)-354/2025	PROMIL KAPUR V/s SHELLY KAPUR	SUMIT NAGPAL	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
24	W.P.(C)-3256/2012 CM APPL. 6940/2012	SANT RAM AND ORS V/s M/S LUTHRA INDUSTRIES		
		OTHER DETAILS OF ADVOCATES:		
FOR DIRECTIONS				
25	W.P.(C)-5691/2024 CM APPL. 49252/2024 CM APPL. 49608/2024 CM APPL. 56257/2024 CM APPL. 59791/2024 CM APPL. 68944/2024	M/S PP JEWELLERS PVT. LTD. & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	MIMANSA LAW OFFICES, MUSKAN PURI, RIYA PAL	
		OTHER DETAILS OF ADVOCATES: KRISHNAMOHAN K MENON(MAIL@MIMANSALAW.IN, CHAITANYA@MIMANSALAW.IN)(8130109973)(PETITIONER) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) LR BUILDERS PVT LTD(LRBUILDERSHO@GMAIL.COM)()(RESPONDENT) PRIYADARSHI CHAITANYSHIL(CHAAITANYA@MIMANSALAW.IN)(8377950090)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(0)(RESPONDENT) MIMANSA LAW OFFICES(MAIL@MIMANSALAW.IN, CHAITANYA@MIMANSALAW.IN)(9871060130)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(0)(RESPONDENT) RIYA PAL(RIYAPAL55@GMAIL.COM)(8178308262)(PETITIONER)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
28	CRL.M.A. 7395/2025 CRL.M.A. 7396/2025 In BAIL APPLN.-2518/2024	MOHIT V/s STATE GOVT NCT OF DELHI	SUJIT KUMAR, ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH(ADVROHITSINGHRAJAWAT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHIT (ADV.MOHIT104@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-385/2021) BAIL APPLN. 3922/2021 FILED BY MOHIT (DISPOSED ON : 2021-10-29) BAIL APPLN. 170/2022 FILED BY MOHIT (DISPOSED ON : 2022-10-07) P.S.-FIR NO. :(ANAND PARBAT-385/2021)
29	BAIL APPLN.-980/2025 CRL.M.A. 7377/2025	VISHAL SINGH @ ADITYA V/s STATE (NCT OF DELHI)	AVICHAL MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV KUMAR (ADVANUBHAVKUMAR@GMAIL.COM)(7060826307)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-485/2023)
30	CRL.M.C.-1628/2025 CRL.M.A. 7355/2025	GEETA DEVI MOTHER OF THE DECEASED V/s STATE OF NCT OF DELHI AND ANR.	JAI BHAGWAN	
		OTHER DETAILS OF ADVOCATES: AMARYADAVABY(AMARYADAVABY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI SOUTH-13/2025)
31	CRL.M.C.-1632/2025 CRL.M.A. 7380/2025	BHARAT SAI MAMIDIBATHULA V/s STATE OF NCT OF DELHI	AAMIR CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AAMIR ()(9650537236)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-929/2024)
32	CRL.REV.P.(MAT.)-105/2025 CRL.M.A. 7321/2025 CRL.M.A. 7322/2025 CRL.M.A. 7323/2025	ARUN DHIRYAN V/s SARITA AND OTHERS	ASHOK KUMAR DHIRYAN	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR (ASHOK111182@GMAIL.COM)(9871773326)(PETITIONER)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
33	CRL.M.C.-798/2025 CRL.M.A. 3739/2025	SUNIL KUMAR KADIAN V/s STATE (GOVT OF NCT OF DELHI) & ANR.	SANJEET PALIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEET PALIWAL(SANJEETCS89@GMAIL.COM)(7011748170)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-199/2024)

COURT NO. 21
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
33	CM APPL. 13940/2025 CM APPL. 13941/2025 In W.P.(C)-5814/2018(Disposed off case)	ALANKIT ASSIGNMENTS LIMITED V/s DY. LABOUR COMMISSIONER AND ANR.	ANKUR GARG, PUNEET ASTHANA, SWETANK SHANTANU, RAMA SHANKAR & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ANKUR GARG()(9971420555)(PETITIONER) PUNEET (ADV PUNEETASTHANA@GMAIL.COM)(9873020775)(PETITIONER) DY LABOR COMMISSIONER (LABDLCC-DELHI@DELHI.GOV.IN)(0)(RESPONDENT)		
34	CM APPL. 13929/2025(CM For Restoration) CM APPL. 13930/2025 In W.P.(C)-13585/2019(Disposed off case)	DHAN SINGH BISHT V/s M/S FEDERAL MOGUL GOETZE (INDIA) LTD. AND ANR.	SUNIL KUMAR SINGH, GANESH CHAND SHARMA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR SINGH()(9910117390)(PETITIONER) SUNIL KUMAR SINGH(SKSINGH116@GMAIL.COM)(9910117390)(PETITIONER) GANESH CHAND SHARMA(LEGALSAHAAYTA@GMAIL.COM)(8960896896)(PETITIONER)		
35	CM APPL. 13879/2025 In RFA-352/2023	VIJAY SHARMA V/s VENUS BAGHLA	BHAVTOSH SHARMA, LAKSHAY SHARMA, LAKSHAY SHARMA	
		OTHER DETAILS OF ADVOCATES: MEERA(MEERASAWHNEY6@HOTMAIL.COM)(9783142515)(PETITIONER) GARGI(GARGI@GUPTASCO.COM)()(PETITIONER) BRAJESH KR SRIVASTAV(PRAKASH.SHARMA@GMAIL.COM)(9811195482)(PETITIONER) PRANUT SHARMA & DHEERAJ JAIN(DHJAIN79@GMAIL.COM)(9654437865)(PETITIONER) VENUS BAGHLA(ADV.JAIN17@YAHOO.COM)(9810792864)(RESPONDENT) LAKSHAY SHARMA(LAKSHAY.SHARMA679@GMAIL.COM)(8875004616)(RESPONDENT) LAKSHAY SHARMA(LAKSHAY.SHARMA679@GMAIL.COM)(8750046162)(PETITIONER)		
36	CM APPL. 13936/2025 In W.P.(C)-533/2023	SIR GANGA RAM HOSPITAL EMPLOYEES UNION V/s DELHI ADVISORY CONTRACT LABOUR BOARD AND ANR	RAJIV AGARWAL, JAGDISH CHANDRA, GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		RAJIV AGARWAL & MEGHNA DE & L GANGMEI & N BHUSHAN(RAJIVAGGL@YAHOO.COM)(0)(PETITIONER) BAJAJ(MANU.BAJAJ@SURICO.IN)(0)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(0)(PETITIONER) JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(0)(RESPONDENT) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT)		
37	CM APPL. 13976/2025 CM APPL. 13977/2025 In W.P.(C)-6942/2023	INTELLIGENT COMMUNICATION SYSTEMS INDIA LIMITED V/s BHAGAT SINGH & ANR.	SHIIVNATH KUMAR, SHIIVNATH KUMAR	
		OTHER DETAILS OF ADVOCATES: SASA LAW FIRMS(ADV.SHIVNATH@GMAIL.COM, SANDEEPATHEGREAT@GMAIL.COM)(9873198385)(PETITIONER) ANU SALWAN(ANUSALWAN@GMAIL.COM, ADVSANTOSH.SINGH.S@GMAIL.COM)(0)(RESPONDENT) SASA LAW FIRM(ADVSHIVNATH@GMAIL.COM)(0)(PETITIONER) DSIIDC(DSIIDC@NBA.VSNL.NET.IN)(0)(RESPONDENT)		
38	CM APPL. 13870/2025 CM APPL. 13871/2025 CM APPL. 13872/2025 In RFA-361/2024	SANDEEP GOEL V/s ZAVENIR DEVELOPERS PVT LTD	HIMANSHU KAUSHIK, AVINASH SHARMA, GAURAV SAHRAWAT, GAURAV SAHRAWAT	
		OTHER DETAILS OF ADVOCATES: KAUSHIK ASSOCIATES(BKSHARMACS@GMAIL.COM)(9654128147)(PETITIONER) AVINASH LAW(AVINASH.LAW@GMAIL.COM)(0)(RESPONDENT) AKANKSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM)(0)(RESPONDENT) P BHATIA (PBHARTIA18@GMAIL.COM)(0)(PETITIONER) AVINASH SHARMA (AVINASH.LAW@GMAIL.COM)(9811351780)(RESPONDENT) PB BHARTIA(PBHARTIA18@GMAIL.COM)(0)(RESPONDENT) SANDEEP GOEL(SANDEEIPGOEL@YAHOO.COM)(0)(RESPONDENT) B K SHARMA (BKSHARMACS@GMAIL.COM)(0)(RESPONDENT) HIMANSHU(KAUSHIKH1993@GMAIL.COM)(0)(RESPONDENT) AVINASH (AVINASH.LAW@GMAIL.COM)(0)(RESPONDENT) AKANKSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM)(0)(RESPONDENT) SANDEEP (SANDEEIPGOEL@YAHOO.COM)(0)(RESPONDENT) B K SHARMA (BKSHARMACS@GMAIL.COM)(0)(RESPONDENT) KAUSHIKH(KAUSHIKH1993@GMAIL.COM)(0)(RESPONDENT) AVINASH(AVINASH.LAW@GMAIL.COM)(0)(RESPONDENT) AVINASH SHARMA (AVINASH.LAW@GMAIL.COM)(9811351780)(RESPONDENT) AKANKSHA KAPOOR(AKANKSHAKAPOOR1691@GMAIL.COM)(0)(RESPONDENT) GAURAV SHARWAT LAW ASSOCIATES(ADVGAURAV.SAHRAWAT@GMAIL.COM)(8800488688)(PETITIONER) GAURAV SAHRAWAT(ADVGAURAV.SAHRAWAT@GMAIL.COM)(8800488688)(PETITIONER)		
39	CM APPL. 13912/2025 CM APPL. 13913/2025 In RFA-510/2024	PREM KUMAR V/s SANJIT MANDAL	DIGVIJAY AZAD	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY(DIGVIJAYBHARDWAJ45@GMAIL.COM)(9312313716)(PETITIONER) R SHARMA(RSHARMA17575@GMAIL.COM)(0)(RESPONDENT) DIGVIJAY AND ASHISH BHARDWAJ(DIGVIJAYBHARDWAJ45@GMAIL.COM)(0)(RESPONDENT)		
40	CM APPL. 13868/2025 In RFA-934/2024	RAJ KAPOOR V/s M/S KANSHI NATH RAM NATH DHARMARTH TRUST	VINAY KANT SINGH, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: ABHINAV TYAGI(AMARYADAVBY@GMAIL.COM)(0)(PETITIONER) PHOENIX FIRM(PHOENIXLAFIRM@GMAIL.COM)(0)(RESPONDENT) ABHINAV TYAGI(LEGALABHINAV@GMAIL.COM)(9711996530)(PETITIONER) (0)(RESPONDENT)		
41	RFA-229/2025 CM APPL. 13782/2025 CM APPL. 13783/2025 CM APPL. 13784/2025 CM APPL. 13785/2025	RAJESH KUMAR SINGH V/s VIPIN PANWAR & ORS.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: ANISH SHRESTHA (ANISHSHRESTHA@REDIFFMAIL.COM)(9891876595)(PETITIONER) VIPIN(VIPINPANWAR493@GMAIL.COM)(0)(RESPONDENT)		
42	RFA-230/2025 CM APPL. 13788/2025 CM APPL. 13789/2025 CM APPL. 13790/2025 CM APPL. 13791/2025 CM APPL. 13792/2025	KULPREET SINGH OBEROI V/s VIKRAM SOLANKI	FURKAN AHMED	sub to office objection
		OTHER DETAILS OF ADVOCATES: FURKAN AHMED(FURKAN9891@GMAIL.COM)(9891980803)(PETITIONER) KAJLARAJESH(KAJLARAJESH@YAHOO.CO.IN)(0)(RESPONDENT)		

43	RFA-231/2025 CM APPL. 13799/2025 CM APPL. 13800/2025 CM APPL. 13801/2025	HOUSTON TECHNOLOGIES LTD. V/s SH. DHANANJAY SHARMA & ORS.	MEGHA SAXENA	
		OTHER DETAILS OF ADVOCATES: SHEIKH IMRAN ALAM(SAXSONSLAWCO@GMAIL.COM)(9654777505)(PETITIONER) DHANANJAY.SHARMA(DHANANJAY.SHARMA@HOTMAIL.COM)(0)(RESPONDENT) SKALHAN(SKALHAN@HOUSTONTECHNOLOGIES.COM)(0)(RESPONDENT)		
44	W.P.(C)-2921/2025 CM APPL. 13865/2025 CM APPL. 13866/2025 CM APPL. 13867/2025	RAJBIR V/s MUNICIPAL CORPORATION OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
45	W.P.(C)-2924/2025 CM APPL. 13881/2025	SMT.MEENA V/s M/S.BABA SAHAB AMBEDKAR HOSPITAL	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@HOTMAIL.COM)(9312288513)(PETITIONER) SHAAN RAWAT, BABA SAHAB AMEDKAR HOSPITAL ROHINI, DAYA RAM SEHGAL(SHAANRAWAT28@GMAIL.COM, DR.BSAMCROHINI@DELHI.GOV.IN, DRAMSEHGAL1@GMAIL.COM)(0)(RESPONDENT) DAYA RAM SEHGAL(DRAMSEHGAL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
46	W.P.(C)-2929/2025 CM APPL. 13892/2025	SH PUSH P RAJ V/s M/S. GANPATI TRAVELS TROUGH ITS PROP. VINOD KUMAR PRASAD	ASHOK KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR JHA(SHRIASHOKJHA@GMAIL.COM)(9810552867)(PETITIONER) VINOD(VINODVINOD68866@GMAIL.COM)(0)(RESPONDENT)		
47	W.P.(C)-2935/2025 CM APPL. 13915/2025 CM APPL. 13916/2025	ROHTASH KUMAR V/s MUNICIPAL CORPORATION OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-2960/2025 CM APPL. 14017/2025	SMT.GUDDI V/s M/S.BABA SAHAB AMBEDKAR HOSPITAL	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@HOTMAIL.COM)(8588901609)(PETITIONER) SHAAN RAWAT, BABA SAHAB AMEDKAR HOSPITAL ROHINI, DAYA RAM SEHGAL(SHAANRAWAT28@GMAIL.COM, DR.BSAMCROHINI@DELHI.GOV.IN, DRAMSEHGAL1@GMAIL.COM)(0)(RESPONDENT) DAYA RAM SEHGAL, SANTOSH KUMAR TRIPATHI(DRAMSEHGAL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
49	W.P.(C)-2961/2025 CM APPL. 14018/2025	SMT.VIMLA V/s M/S.BABA SAHAB AMBEDKAR HOSPITAL	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@HOTMAIL.COM)(9312288513)(PETITIONER) SHAAN RAWAT, BABA SAHAB AMEDKAR HOSPITAL ROHINI, DAYA RAM SEHGAL(SHAANRAWAT28@GMAIL.COM, DR.BSAMCROHINI@DELHI.GOV.IN, DRAMSEHGAL1@GMAIL.COM)(0)(RESPONDENT) DAYA RAM, SANTOSH KUMAR TRIPATHI(DRAMSEHGAL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
50	W.P.(C)-2962/2025 CM APPL. 14019/2025	SMT.AFROJ BEGUM V/s M/S.BABA SAHAB AMBEDKAR HOSPITAL	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@HOTMAIL.COM)(9312288513)(PETITIONER) SHAAN RAWAT, BABA SAHAB AMEDKAR HOSPITAL ROHINI, DAYA RAM SEHGAL(SHAANRAWAT28@GMAIL.COM, DR.BSAMCROHINI@DELHI.GOV.IN, DRAMSEHGAL1@GMAIL.COM)(0)(RESPONDENT) DAYA RAM, SANTOSH KUMAR TRIPATHI(DRAMSEHGAL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
25	RC.REV.-22/2022 CM APPL. 75543/2024 CM APPL. 75544/2024	RADHA KRISHNA BHANDAR V/s MUKTA NANDA	ASHOK KUMAR SINGH, YASH SHARMA, POOJA MEHRA SAIGAL, PARVEEN BHATI	
		OTHER DETAILS OF ADVOCATES: ASHOK K SINGH , ANKITA BALUNI(INFO@AEGISLEGALLP.COM)(9810515155)(PETITIONER) MUKTA NANDA()(9971229628)(RESPONDENT) JAGDEV(JAGDEVBASOYA@GMAIL.COM)(0)(PETITIONER) SHUNYA LAW(SHUNYALAW@GMAIL.COM)(8826711014)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT) PARVEEN BHATI(PARVEENBHATIADV@GMAIL.COM)(9811140658)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
26	CM APPL. 13927/2025 CM APPL. 13928/2025 In CONT.CAS(C)-973/2018 WITH CONT.CAS(C) 5/2019 CONT.CAS(C) 671/2018 CONT.CAS(C) 684/2018	JOGINDER G V/s S K VERMA	VIKRAM HEGDE, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE()(9599927812)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT)		
27	CM APPL. 13849/2025 CM APPL. 13850/2025 In CONT.CAS(C)-71/2020	VIRENDRA KUMAR YADAV V/s S.K VERMA	VIKRAM HEGDE, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE()(9599927812)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT)		
28	CM APPL. 13919/2025 In W.P.(C)-168/2024	SMT. SUSHMA TYAGI V/s M/S HDFC ERGO GENERAL INSURANCE COMPANY LIMITED, THROUGH ITS DIRECTOR & ORS.	SHANTNU AGGARWAL, ABHISHEK NANDA, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: NARESH GUPTA(NGEQUITY@GMAIL.COM)(9999347367)(PETITIONER) THE INSURANCE OMBUDSMAN(BIMALOKPAL.DELHI@CIOINS.CO.IN)()(RESPONDENT) HDFC ERGO GENERAL(APEXLAW@HOTMAIL.COM, COMPLAINTS@IRDAI.GOV.IN)()(RESPONDENT) NARESH GUPTA(NGEQUITY01@GMAIL.COM)(9999347367)(PETITIONER) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER)		
29	CM APPL. 13920/2025 In W.P.(C)-5625/2024	ABHISHEK MUDGAL V/s UNITED INDIA INSURANCE COMPANY & ANR.	RADHIKA KHUSHALDAS, SAYMA FERAZ	
		OTHER DETAILS OF ADVOCATES: A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) UNITED INDIA INSURANCE COMPANY LTD(CUSTOMERCARE@UIIC.CO.IN, CUSTOMERSERVICE@HITPA.CO.IN)()(RESPONDENT) A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) RAVI, HITPA(BAKSHIRAVI24@GMAIL.COM, CUSTOMERSERVICE@HITPA.CO.IN)()(RESPONDENT) A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER)		

		RAVI BAKSHI(BAKSHIRAVI24@GMAIL.COM)(0)(RESPONDENT) SAYMA FERAZ (ADVSAYMAFERAZ@GMAIL.COM)(7048920258)(PETITIONER) SAYMA FERAZ (ADVSAYMAFERAZ@GMAIL.COM)(7048920258)(RESPONDENT)	
30	W.P.(C)-2908/2025 CM APPL. 13822/2025 CM APPL. 13823/2025	BALLARPUR INTERNATIONAL HOLDINGS B.V. V/s RESERVE BANK OF INDIA & ORS.	KAUSTUBH PRAKASH
		OTHER DETAILS OF ADVOCATES: KAUSTUBH PRAKASH / HITA SHARMA(KAUSTUBH@VAISHLAW.COM)(8347032344)(PETITIONER) HAMEL PARIHAR, SIDBARUA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, SIDBARUA@GMAIL.COM)(0)(RESPONDENT)	
31	W.P.(C)-2913/2025 CM APPL. 13832/2025 CM APPL. 13833/2025	ANJU AGARWAL V/s DELHI DEVELOPMENT AUTHORITY AND ANR	SIDDHARTH MITTAL
		OTHER DETAILS OF ADVOCATES: SIDDHARTH MITTAL & SUMIT KUMAR SHARMA(SIDDHARTH.MITTAL11@GMAIL.COM)(9717230563)(PETITIONER) SIDDHARTH MITTAL & SUMIT KUMAR SHARMA(SIDDHARTH.MITTAL11@GMAIL.COM)(9717230563)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
32	W.P.(C)-2932/2025 CM APPL. 13901/2025 CM APPL. 13902/2025	DEEPAK GUPTA V/s DELHI DEVELOPMENT AUTHORITY	SHASHI BALA
		OTHER DETAILS OF ADVOCATES: SHASHI BALA(STEADFASTEJ@GMAIL.COM)(9971155677)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
33	W.P.(C)-2934/2025 CM APPL. 13908/2025 CM APPL. 13909/2025	SMT SARASWATI DEVI V/s STATE BANK OF INDIA & ORS.	MANOJ KUMAR GAHLAUT
		OTHER DETAILS OF ADVOCATES: M.K.GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9211324585)(PETITIONER) SAGAR AND SAGAR(SAGARANDSAGAR@LIVE.COM)(0)(RESPONDENT)	
34	W.P.(C)-2940/2025 CM APPL. 13978/2025	SAPNA RAJPUT V/s DELHI DEVELOPMENT AUTHORITY	PRASHANT SINGH
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA , SUMIT PARGAL, PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
35	CONT.CAS(C)-850/2009 CM APPL. 17306/2023	WEAKEKR SECTION WELFARE REHABILITATION SOCIETY V/s A.K.NIGAM, THE VICE CHAIMAN & ORS.	MR. ANIL KUMAR THAKUR, PRASHANT SINGH, NEHA MITTAL, PRATITI RUNGTA, MK BHARDWAJ
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA, SUMIT PARGAL, PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) PRATITI RUNGTA , SUMIT PARGAL(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)	
FOR COMPLIANCE			
36	W.P.(C)-13748/2018 WITH W.P.(C) 13749/2018 W.P.(C) 13751/2018 W.P.(C) 13781/2018 W.P.(C) 3237/2016 W.P.(C) 13172/2019 W.P.(C) 13186/2019 W.P.(C) 3259/2019 W.P.(C) 13054/2019	SMT. PARVEEN RANI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI, SHAHANA FARAH
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI(9818166560)(PETITIONER)	

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
85	CM APPL. 13847/2025 In CONT.CAS(C)-1398/2023	PREMIUM MOULDING PRESSING PVT LTD V/s STANDARD CHARTERED BANK & ANR.	EKLAVYA BAHL	
		OTHER DETAILS OF ADVOCATES: EKLAVYA BAHL(OFFICE@BAHLANDASSOCIATES.COM)(9891122330)(PETITIONER) SAGAR AND SAGAR(SAGARANDSAGAR@LIVE.COM){}(RESPONDENT) EKLAVYA BAHL(EKLAVYA@BNALAW.IN)(9891122330)(PETITIONER)		
86	CM APPL. 13854/2025 CM APPL. 13855/2025 In CONT.CAS(C)-274/2024	SH NEERAJ JAIN & ORS. V/s THE REGISTRAR OF COOPERATIVE SOCIETIES & ORS.	MANOJ SHARMA, NEHA KAPOOR, NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: NEERAJ(ELEC_TRADERS@YAHOO.COM)(9830163955)(PETITIONER) NARAYAN PRASAD(MANTRIPDM@GMAIL.COM)(9830021736)(PETITIONER) MEHAR{}(9810838996)(PETITIONER) SANJIV JAIN(SANJIVJAINDELHI@HOTMAIL.COM)(8105000762)(PETITIONER) SHANTA AJMERA(BASANT_AJMERA@YAHOO.CO.IN)(9830021736)(PETITIONER) RD(NGAOFFICE@GMAIL.COM)(9354887606)(PETITIONER) RAM PRAKASH{}(8100301266)(PETITIONER) MANOJ SHARMA & ASSOCIATES(MANOJSHARMA_ADVOCATE@YAHOO.COM)(9810071241)(PETITIONER) R COOP(RCOOP@NIC.IN){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ANAND(ANANDJAINS@YAHOO.COM)(9311411166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANMOHAN{}(9811149688)(RESPONDENT) MANOJ SHARMA(MANOJSHARMA_ADVOCATE@YAHOO.COM){}(PETITIONER) NEHA KAPOOR{}(9958804676)(RESPONDENT) NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM)(9958804676)(RESPONDENT)		
87	CM APPL. 13860/2025 In CONT.CAS(C)-877/2024	RICHA CHANDIWALA V/s JEEVAN MAHADIC	GAURAV KAKAR	
		OTHER DETAILS OF ADVOCATES: GAURAV KAKAR & LAKSHAY (GAURAVKAKAR@AOL.IN)(9718668998)(PETITIONER) JEEVAN(JEEVANMAHADLC@GMAIL.COM){}(RESPONDENT) GAURAV KAKAR AND LAKSHAY RAHEJA(GAURAVKAKAR@AOL.IN)(9718668998)(PETITIONER)		
88	CONT.CAS(C)-12/2025	JAGANNATH NAIK V/s SUNIL JOON IG CRPF	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN(AORSURESHANSUPREMECOURT@GMAIL.COM)(9818083219)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)		
89	CONT.CAS(C)-81/2025	SEEMA MEHTA V/s GNCTD OF DELHI AND ORS	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (SUNIL.LAWYER@GMAIL.COM)(9811092792)(PETITIONER)		
90	CONT.CAS(C)-349/2025 CM APPL. 13773/2025 CM APPL. 13774/2025	VAISO JAIN ALIAS BAISHNO JAIN V/s KESHAV CHANDDRA AND ORS	NAGENDRA KUMAR SAHOO	
		OTHER DETAILS OF ADVOCATES:		
91	CONT.CAS(C)-350/2025	UNIVERSAL HUMAN RIGHT OFUNDATION V/s GOVT OF NCT OF DELHI & ORS.	SHRAWAN KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES:		

92	CONT.CAS(C)-353/2025 CM APPL. 13802/2025 CM APPL. 13803/2025	AMIT AGGARWAL V/s RASHMI AGGARWAL	VARUN SHARMA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: VARUN SHARMA (VS@LEXPRIME.CO.IN)(9650668623)(PETITIONER)		
93	CM APPL. 13905/2025 In FAO-34/2025	VIJAY SHARMA V/s VINOD SHARMA & ORS.	RAHUL BAKSHI	
		OTHER DETAILS OF ADVOCATES: RAHUL BAKSHI(ADVOCATERAHULBAKSHI@GMAIL.COM)(9899805559)(PETITIONER) VIOND HOLYMARKINDIA(VINOD.HOLYMARKINDIA@GMAIL.COM)(0)(RESPONDENT) DHIRENDRA PRATAP(DHIRENDRAPRATAP100@YAHOO.CO.IN)(0)(RESPONDENT) NITESH HNLU(NITESH.HNLU@GMAIL.COM)(0)(RESPONDENT) GARIMA(GARIMA79@YAHOO.COM)(0)(RESPONDENT) MEHRAULI(SHO.MEHRAULI@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) VIKRANT (VIKRANTPRATAP94@GMAIL.COM)(0)(RESPONDENT) RAHUL BAKSHI(ADVOCATERAHULBAKSHI@GMAIL.COM)(9899805559)(PETITIONER) JAIDEEP MALIK(JAIDEEPMALIKADV@GMAIL.COM, VINOD.HOLYMARINDIA@GMAIL.COM, GARIMA79@YAHOO.COM)(0)(RESPONDENT)		
FOR ADMISSION				
94	CONT.CAS(C)-1996/2024	SMV INTERNATIONAL INC V/s DIRECTOR GENERAL OF FOREIGN TRADE & ANR.	CHIRAG ANEJA	
		OTHER DETAILS OF ADVOCATES: A & A LAW PROFESSIONALS(CHIRAGANEJA22@GMAIL.COM)(9711000108)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHUBHRA(SHUBHRA.AG@NIC.IN)(0)(RESPONDENT) DGFT(DGFT@NIC.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ADMISSION)				
95	CONT.CAS(C)-1809/2024 CM APPL. 66847/2024	M/S BANSAL CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
96	CONT.CAS(C)-1810/2024 CM APPL. 66850/2024	M/S KRISHNA BUILDERS V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
97	CONT.CAS(C)-1811/2024 CM APPL. 66855/2024	K.K. ENTERPRISES V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
98	CONT.CAS(C)-1812/2024 CM APPL. 66856/2024	M/S SHIVANSH CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
99	CONT.CAS(C)-1813/2024 CM APPL. 66860/2024	M/S SRK CONSTRUCTION COMPANY V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		

100	CONT.CAS(C)-1814/2024 CM APPL. 66861/2024	M/S MUDIT CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
101	CONT.CAS(C)-1815/2024 CM APPL. 66864/2024	M/S ANKUR GUPTA V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
102	CONT.CAS(C)-1816/2024 CM APPL. 66865/2024	M/S M.K. TRADERS V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MKG(MKG.TRADERS12@GMAIL.COM)(0)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
103	CONT.CAS(C)-1817/2024 CM APPL. 66866/2024	M/S GUPTA RADHEY SHAYAM V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
104	CONT.CAS(C)-1820/2024 CM APPL. 66867/2024	M/S DEVANSH CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
105	CONT.CAS(C)-1821/2024 CM APPL. 66936/2024	M/S NEERAJ GUPTA V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) K P SINGH(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
106	CONT.CAS(C)-1829/2024 CM APPL. 67336/2024	M.S. BUILDERS V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
107	CONT.CAS(C)-1831/2024 CM APPL. 67384/2024	M/S NARENDER SINGH DHANKAR THROUGH ITS PROP. NARENDER SINGH DHANKAR V/s ASHWANI KUMAR	ROBIN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: R & V LAW(ROBINBHARDWAJ529@GMAIL.COM)(9560905884)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
108	CONT.CAS(C)-1834/2024 CM APPL. 67432/2024	M/S PREM MEHTA V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		

109	CONT.CAS(C)-1835/2024 CM APPL. 67433/2024	M/S G.R. CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
110	CONT.CAS(C)-1837/2024 CM APPL. 67436/2024	M/S KALRA CONSTRUCTION COMPANY V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
111	CONT.CAS(C)-1853/2024 CM APPL. 68332/2024	GAURAV MEHTA V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
112	CONT.CAS(C)-1854/2024 CM APPL. 68344/2024	GARG CONSTRUCTION COMPANY V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
113	CONT.CAS(C)-1855/2024 CM APPL. 68347/2024	BARAHI CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
114	CONT.CAS(C)-1856/2024 CM APPL. 68348/2024	M/S JATIN CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
115	CONT.CAS(C)-1857/2024 CM APPL. 68353/2024	A.A CONSTRUCTION V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
116	CONT.CAS(C)-1860/2024 CM APPL. 68358/2024	M/S RAKESH BANSAL V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA (SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
117	CONT.CAS(C)-1861/2024 CM APPL. 68359/2024	M/S RK TUSHIR CONSTRUCTION COMPANY V/s MR. ASHWINI KUMAR THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SONAM@SSRALEGAL.IN)(9811046711)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

		EATOENCNDMC(EATOENCNDMC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
118	CONT.CAS(C)-1765/2024	COURT ON ITS OWN MOTION V/s PATIL PRANJAL LEHENSINGH, IAS, ADDL. DIRECTOR (EDUCATION)	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 24
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
36	CM APPL. 13851/2025 In CM(M)-1066/2019	NEELAM DUBEY K V/s RANI PANDEY	A K MISHRA & ASSOCIATES, A.K. MISHRA, ANIL K GUJRAL & VIKRAM GUJRAL	
		OTHER DETAILS OF ADVOCATES: A K MISHRA & ASSOCIATES()(9650732474)(PETITIONER) A K MISHRA AND ASSOCIATES(ADVOCATE_AKMISHRA@GMAIL.COM)(9650732474)(PETITIONER) NEELAM DUBEY()(9818854284)(RESPONDENT)		
37	CM APPL. 13852/2025 In CM(M)-906/2023	DR. SUBHASH VIJAYRAN V/s DR. SREENIVAS MADIREDDY & ANR.	SUBHASH VIJAYRAN, HARSIMRAN SINGH DUGGAL	
		OTHER DETAILS OF ADVOCATES: DR SUBHASH VIJAYRAN (DRSUBHASHVIJAYRAN@GMAIL.COM)(8920086150)(PETITIONER) DRSREENIVAS(DRSREENVIAS.MAMC@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DEANMAMC(DEANMAMC.2012@GMAIL.COM)()(RESPONDENT) HARSIMRAN SINGH DUGGAL(HARSIMRANDUGGAL21@GMAIL.COM)(9711290620)(PETITIONER)		
38	CM APPL. 13842/2025 In CM(M)-3061/2024	KRITI SRIVASTWA V/s ALOK SRIVASTWA	PRATYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH SHARMA(PRATYUSH.SHRM@GMAIL.COM)(9711744465)(PETITIONER) ALOK(ALOK.SRIVASTAVA@MICROMAXINFO.COM)(9810130432)(RESPONDENT) PRATYUSH SHARMA(PRATYUSH.SHRM@GMAIL.COM)(9711744465)(PETITIONER)		
39	CM(M)-135/2025 CM APPL. 4100/2025 WITH CM(M) 136/2025	CANARA BANK V/s SURESH JAIN AND ANR.	SHIVANI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
40	CM(M)-136/2025 CM APPL. 4102/2025	CANARA BANK V/s PREETI BHARDWAJ AND ANR.	SHIVANI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
41	CM APPL. 13906/2025 In CM(M)-347/2025	M/S. LODHA AND CO LLP V/s ALL INDIA SWETAMBER STHANAKWASI JAIN CONFERENCE	VARUN JAIN	
		OTHER DETAILS OF ADVOCATES: VARUN JAIN(CONTACT@SCALEGAL.CO.IN)(9971540730)(PETITIONER) AISSJC(AISSJC1906@GMAIL.COM)()(RESPONDENT) SUNIL MALHOTRA (SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)()(RESPONDENT) VARUN JAIN(CONTACT@SCALEGAL.CO.IN)(9971540730)(PETITIONER) AISSJC(AISSJC1906@GMAIL.COM, SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)()(RESPONDENT)		
42	CM APPL. 13907/2025 In CM(M)-355/2025	M/S. LODHA AND CO LLP V/s ALL INDIA SWETAMBER STHANAKWASI JAIN CONFERENCE	VARUN JAIN	
		OTHER DETAILS OF ADVOCATES: VARUN JAIN(CONTACT@SCALEGAL.CO.IN)(9971540730)(PETITIONER) SCALEGAL(CONTACT@SCALEGAL.CO.IN)()(RESPONDENT) VARUN JAIN(CONTACT@SCALEGAL.CO.IN)(9971540730)(PETITIONER)		

43	CM APPL. 13856/2025 In CM(M)-414/2025	SUNMEET SINGH V/s DIVYANK BOSE & ORS.	ROHAN NAGPAL	
		OTHER DETAILS OF ADVOCATES: RAKESH PATIYAL(RAKESHPATIYAL1975@GMAIL.COM)(9811539888)(PETITIONER) PRATYAKASH RAJ(ADVOCATEPRATYAKSHRAJ@GMAIL.COM)(0)(RESPONDENT) RAKESH PATIYAL (RAKESHPATIYAL1975@GMAIL.COM)(9811539888)(PETITIONER) SUMIT (SUMITKASANA.ADV@GMAIL.COM, DSCAS@GMAIL.COM, GAGAN7575@GMAIL.COM)(0)(RESPONDENT)		
44	CM(M)-458/2025 CM APPL. 13796/2025	MAHAVEERA TRADING COMPANY V/s RADIANT CASTINGS PRIVATE LIMITED	MANEESH KUMAR	subject to office objection
		OTHER DETAILS OF ADVOCATES: MANEESH KUMAR(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) MANEESH KUMAR(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) R()(9990878732)(RESPONDENT) R()(9990878732)(RESPONDENT)		
45	CM(M)-459/2025 CM APPL. 13797/2025 CM APPL. 13798/2025	ANKIT RATHI V/s THE EXECUTIVE ENGINEER & ORS.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SATENDER(ADVSATENDER@GMAIL.COM)(0)(RESPONDENT) AMIT KUMAR(AMIT211014@GMAIL.COM)(0)(RESPONDENT)		
46	CM(M)-460/2025 CM APPL. 13811/2025 CM APPL. 13812/2025 CM APPL. 13813/2025	RAM PRINT SOLUTION AND ORS V/s THE LENS AND GRAPHICS DELHI	MANEESH KUMAR	subject to office objection
		OTHER DETAILS OF ADVOCATES: MANEESH KUMAR()(9599022542)(PETITIONER) R()(9873549477)(RESPONDENT)		
47	CM(M)-461/2025 CM APPL. 13814/2025 CM APPL. 13815/2025	BLUE LEAF CORPORATE SOLUTIONS PVT LTD V/s RAJ KUMAR KAKKAR	MOHIT SIWACH	
		OTHER DETAILS OF ADVOCATES: RK KAKKAR(110RKAKKAR@GMAIL.COM)(0)(RESPONDENT) LEX ALLIANCE(LEXALLIANCEIRA@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
48	CM(M)-211/2025 CM APPL. 6513/2025 CM APPL. 6514/2025	NAYATI MEDICAL PRIVATE LIMITED V/s A.S PHARMA PVT. LTD.	JOY BANERJEE	
		OTHER DETAILS OF ADVOCATES:		
49	CM(M)-330/2025 CM APPL. 9642/2025 CM APPL. 9643/2025	NISHA PANT V/s DIVISIONAL COMMISSIONER AND ORS & ORS.	AASHISH KUMAR, SOMNATH GUPTA	
		OTHER DETAILS OF ADVOCATES: SOMNATH GUPTA(SN.GUPTA@REDIFFMAIL.COM)(9810077343)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
50	CM(M)-1556/2023 CM APPL. 47826/2023	CENTRAL GOVT. SERVICES CO-OP. LAND AND GROUP HOUSING SOCIETY LTD. V/s DEVENDER NATH SHARMA	MAHESH KUMAR BHARDWAJ, PRASHANT DIWAN	
		OTHER DETAILS OF ADVOCATES: PRASHANT DIWAN(ADVDIWANPRASHANT@GMAIL.COM)(9811937371)(PETITIONER)		
51	CM(M)-294/2025 CM APPL. 8627/2025 CM APPL. 8628/2025	NARENDER KUMAR & ANR. V/s SURESH KUMAR & ANR.	TARUN AGARWAL	
		OTHER DETAILS OF ADVOCATES: P K RAWAL (PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER) MESANJAY KUMAR(MESANJAYKUMAR777@GMAIL.COM)(0)(RESPONDENT)		
52	CM(M)-296/2025 CM APPL. 8638/2025	SHRI NARENDER KUMAR & ANR. V/s SHRI SURESH KUMAR & ANR.	TARUN AGARWAL	
		OTHER DETAILS OF ADVOCATES: P K RAWAL(PAWNRAWAL_ADVCOATE@YAHOO.CO.IN)(9810008623)(PETITIONER) MESANJAY KUMAR(MESANJAYKUMAR777@GMAIL.COM)(0)(RESPONDENT)		

07.03.2025

SUPPLEMENTARY CAUSE LIST

53	CM(M)-428/2025	SHIVANI KAPOOR AND ANR V/s SONU BAKSHI AND ANR	VISHAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: ASTHA GUPTA (CLO@CHOPRALAWOFFICES.COM)(8826074954)(PETITIONER) R()(9990099689)(RESPONDENT)		

HIGH COURT OF DELHI
06.03.2025

REGISTRAR (LISTING)

COURT NO.10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE: ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM cmpooja.dhc@gov.in (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO CLICK HERE TO JOIN VC <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE COMPANY MATTERS				
14	CO.APPL. 1635/2011 CO.APPL. 1707/2011 CO.APPL. 1726/2011 CO.APPL. 1811/2011 CO.APPL. 1813/2011 CO.APPL. 2277/2011 CO.APPL. 2295/2011 CO.APPL. 2298/2011 CO.APPL. 2310/2011 CO.APPL. 446/2012 CO.APPL. 448/2012 CO.APPL. 450/2012 CO.APPL. 466/2012 CO.APPL. 474/2012 CO.APPL. 478/2012 CO.APPL. 2091/2014 CO.APPL. 2771/2015 CO.APPL. 2773/2015 CO.APPL. 744/2018 CO.APPL. 747/2018 CO.APPL. 1196/2018 CO.APPL. 1198/2018 CO.APPL. 1200/2018 CO.APPL. 1233/2018 CO.APPL. 1235/2018 CO.APPL. 803/2021 CO.APPL. 47/2022 In CO.PET.-265/1998	RE-M/S JVG FINANCE LTD. V/s	HS PARIHAR, PAWAN KUMAR, AMAN VACHHER, AMAN VACHHER, DHEERAJ GUPTA, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAILENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, VIJAY KASANA, AMIT PRAKASH SHAHI, ATRYEE GAUTAM, ANAND MOHAN MISHRA, AJIT RAJPUT, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, SRINIVAS R RAO MAMIDANNA, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, BHAGABATI PRASAD PADHY, JRLISTING LISTING, MONIKA ARORA, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, PRATEEK DHANDA, RAKESH KUMAR, RISHABH JAIN, MANOJ CHANDRA MISHRA, AMAN NANDRAJOG, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, BHIM SINGH NAGAR, B YESHWANTH RAJ, DHEERAJ MANCHANDA, KARAN KAPOOR, BHASKAR VALI, DEEPAK KHOSLA, GOPAL JHA, RAISUDDIN, BHABNA DAS, KUNAL TYAGI, A.K. MISHRA, RUCHI KHURANA, MOHIT MITTAL, BHAVYA SETHI, SONAM SHARMA, TANMAY YADAV, SUNIL KUMAR SHARMA, P NAGESH, PRAVEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI, VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL, SANJEEV, AK THAKUR, MR.MAYUR R.SHAH, MR.PURNIMA SETHI, HARISH CHAND SHARMA, RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY, U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI, PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR, VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP, SHAILENDRA, SHAILENDRA SINGH & CO, LAV KUMAR AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI, CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN, RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR, SEEMA KASHYAP, AMIT ANAND TIWARI, A K SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN GUPTA, SHAILENDRA SINGH, GOEL & ASSO, SHIVALOK YASHOVARDHAN, RAJ KUMAR SHERAWAT, PAWANJIT SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL, SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S., GIRRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH KUMAR JAGIA, PANKAJ KUMAR, SAURABH KALIA, LAVINA AHUJA, ASHIM SHRIDHAR, VISHALAKSHI SINGH, GIRIRAJ SUBRAMANIAM, PRASHANT KUMAR TYAGI, DALIP MEHRA, ABHEY KUMAR GUPTA, ANIL KUMAR KARNWAL, GURNOOR KAUR BAJAJ,	

SUMIT NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH,
GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL
SHUKLA, TARUN KUMAR, NEERAJ SHEKHAR

OTHER DETAILS OF ADVOCATES:

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NEERAJ SHEKHAR(SHEKHARLAWOFFICE@REDIFFMAIL.COM)(9312210391)(RESPONDENT)

NOTE: CO.APPL.No.173/2025 MAY BE LISTED ALONGWITH CO.PET.368/2001 ALREADY LISTED AT ITEM No.08.

NOTE: CO.APPL.No.174/2025 MAY BE LISTED ALONGWITH CO.PET.510/2014 ALREADY LISTED AT ITEM No.10.

COURT NO.5
HON'BLE MR. JUSTICE C.HARI SHANKAR

NOTE : Learned Counsel are requested to provide electronic copies of compilations of judgments/written at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
2	I.A. 4964/2025 In O.M.P.(MISC.)(COMM.)- 673/2024 (Disposed off case)	DIMECO FORMERLY KNOWN AS DIMECO ALIPRESSE THROUGH INDIAN AGENT KRITI INTER TRADE V/s CENTRAL ORGANISATION FOR MODERNIZATION OF WORKSHOPS THROUGH CONTROLLER OF STORES & ANR.	NL GANAPATHI	

COURT NO.33**HON'BLE MS. JUSTICE PRATHIBA M.SINGH**

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m898e4e47f9ee45fcda137096127d28a0>

Meeting No. 184 197 2543

PASSWORD 1234

NOTE: ALL THE COUNSELS/LITIGANTS APPEARING VIRTUALLY ARE REQUESTED TO DISPLAY THEIR ITEM NOS. ALONGWITH THEIR NAMES.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form.

This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M.

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	I.A. 6194/2025 In CS(OS)- 56/2022	SHIV NARAIN SHARMA AND ANR. V/s KIRPA RAM AND ORS.	SATYAM THAREJA, NEERAJ KUMAR, KAMAL MEHTA, LCR-S-1882/20 RECEIVED FROM THE COURT OF SH.NEHA GARG, CIVIL JUDGE 01, CENTRAL THC COURTS DELHI FILED IN COMPLIANCE OF ORDER DT.14/01/22 IN FAO-36/21, SATYAM THAREJA, HARSH VARDHAN SHARMA	
2	I.A. 6193/2025 In CS(OS)- 446/2024	NAVEEN KUMAR & ORS. V/s HARSAROOP SHARMA & ORS.	KUSH BHARDWAJ, MAYANK YADAV, NISHA DHAKA	

07.03.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 27
HON'BLE MR. JUSTICE JASMEET SINGH

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<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

NOTE : E.A.416/2025(SUB.TO OFF.OBJ.) SHALL BE TAKEN UP ALONGWITH
EX.P.58/2015 SHOWN AT ITEM NO.1 IN THE ADVANCE CAUSE LIST.

COURT NO. 32
HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

NOTE : E.A.375/2025 SHALL BE TAKEN UP ALONGWITH EX.P.31/2022
SHOWN AT ITEM NO.2 IN THE ADVANCE CAUSE LIST.

COURT NO. 44
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
14	ARB.P.-435/2025 I.A. 6146/2025 I.A. 6147/2025	M/S NEELKANTHAM SYSTEMS PRIVATE LIMITED V/s M/S NTPC LIMITED & ORS.	JYOTI CHATURVEDI	
15	ARB.P.-436/2025 I.A. 6151/2025	VADS CONSULTING PRIVATE LIMITED V/s SHALU SHARMA	NAVIN KUMAR	
16	ARB.P.-440/2025 I.A. 6161/2025	NEO STRUCTO CONSTRUCTION PVT LTD V/s DOOSAN POWER SYSTEMS INDIA PVT LTD	MEENAL GARG	

17	ARB.P.-441/2025 I.A. 6214/2025	ERA INFRA ENGINEERING LIMITED V/s DEHRADUN HIGHWAY PROJECT LIMITED & ANR.	GURKARAN SINGH	
18	ARB. A. (COMM.)- 17/2025 I.A. 6222/2025 I.A. 6223/2025	CREATIVELAND ADVERTISING PRIVATE LIMITED V/s WINZO GAMES PRIVATE LIMITED	NIRUPAM LODHA	
19	O.M.P.(MISC.)(COMM.)- 211/2025	SIDDHAST INTELLECTUAL PROPERTY INNOVATIONS PVT LTD V/s CONTROLLER GENERAL OF PATENTS DESIGNS AND TRADEMARK (CGPDTM) AND ANR	ABHISHEK CHANDRA MISHRA	
20	O.M.P.(MISC.)(COMM.)- 212/2025 I.A. 6148/2025	METRO TRANSIT PVT. LTD V/s GOVERNMENT OF NCT OF DELHI	ADITYA GARG	
21	O.M.P. (COMM)- 115/2025 I.A. 6220/2025 I.A. 6221/2025	BHARAT HEAVY ELECTRICALS LTD V/s M/S ENKEBEE INFRA TECH INDIA PVT LTD	VYOM RAGHUVANSHI	
22	I.A. 6179/2025 In O.M.P. (COMM)- 492/2019	M/S SPML INFRA LIMITED V/s NTPC LIMITED	ANIKET JAIN, SAMRAT SENGUPTA	
23	EX.APPL.(OS) 415/2025 In OMP (ENF.) (COMM.)-58/2018	ATLANTA INFRA ASSETS LTD. V/s NATIONAL	PRABHAT JEEVAN, TANU PRIYA GUPTA,	

		HIGHWAYS AUTHORITY OF INDIA	CHIRAG M SHROFF	
24	I.A. 6238/2025 In CS(OS)-493/2024	RUCHIR MODI V/s BINA MODI & ORS.	KATRAGADDA AMITA CHOUDARY, AGARWAL LAW ASSOCIATES, PREETIKA DWIVEDI, SUMAN YADAV, ANGAD VARMA, SIMRAN LAKHWINDER SINGH, VIKAS MEHTA, ANURADHA DUTT	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
25	ARB. A. (COMM.)- 15/2025 I.A. 6010/2025	WINZO GAMES PRIVATE LIMITED V/s CREATIVELAND ADVERTISING PRIVATE LIMITED	VINOD MALHOTRA	
26	O.M.P. (COMM)- 263/2018 I.A. 3084/2023 WITH OMP (ENF.) (COMM.) 110/2018	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s GMR HIGHWAYS LTD	KUNAL ANAND, NIVEDITA NAIR, SANDESH KUMAR	
27	OMP (ENF.) (COMM.)- 110/2018	GMR HIGHWAYS LIMITED. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	NIVEDITA NAIR, KUNAL ANAND, AGARWAL LAW ASSOCIATES	

28	OMP (CONT.)-1/2025 I.A. 4906/2025	VIPIN TRADING COMPANY V/s DHARAMRAJ CONTRACTS (I) PVT. LTD. AND ORS.	LALIT KUMAR	
29	CS(OS)-5/2012 I.A. 10222/2017 I.A. 5686/2018 I.A. 12531/2018 I.A. 12532/2018 I.A. 379/2019 I.A. 11902/2019 I.A. 11903/2019 I.A. 11904/2019 I.A. 11907/2019 I.A. 12059/2019 I.A. 5819/2020 I.A. 1082/2021 I.A. 467/2022 I.A. 6164/2022 I.A. 6165/2022 I.A. 7332/2023 I.A. 25370/2023 WITH CS(OS) 508/2012	YASHWANT SINGH V/s ASHUTOSH VERMA	YASHWANT SINGH (CAVEATOR), RAHUL SHARMA, R C PATHAK, UDYAN SRIVASTAVA, MURARI KUMAR, ARUN K SRIVASTAV, ANUSH RAAJAN V, MOHIT CHAUDHARY & A.DAS, MOHIT CHAUDHARY, ARUN K SRIVASTAVA, ANUP MISHRA, MOHIT CHAUDHARY	
30	CS(OS)-508/2012 I.A. 3903/2012 I.A. 921/2013 I.A. 922/2013 I.A. 12060/2019 I.A. 1437/2020 I.A. 1489/2020 I.A. 16166/2022 I.A. 2384/2023 I.A. 2386/2023	ASHUTOSH VERMA V/s YASHWANT SINGH AND OTHERS	R C PATHAK, UDYAN SRIVASTAVA, ARUN K SRIVASTAVA, JAYASHREE SHUKLA DASGUPTA, ANUSH RAAJAN V, VINEET SINHA, ARUN K SRIVASTVA, ARUN KUMAR SRIVASTVA, RAHUL KUMAR, MOHIT CHAUDHARY	

07.03.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

31	EL.PET.-4/2020	RAMESH KUMAR KHATRI V/s VIJENDER KUMAR	DIKSHIT, RAMESH KUMAR KHATRI	
FOR DIRECTION				
32	EX.P.-51/2019	SWARN KAUR V/s POONAM ARORA & ORS.	MANAV KUMAR, RAMESH KUMAR, JOGINDER SUKHIJA	THROUGH OFFICE NOTING

COURT NO. 46
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

CLICK TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
45	ARB.P.-433/2025 I.A. 6144/2025	AXIS FINANCE LIMITED V/s MEDICHARLA SIVA TATA RAO NAIDU & ANR.	SHIKHAR GUPTA	
46	ARB.P.-434/2025 I.A. 6145/2025	VEENA RANI V/s NARESH KUMAR HARJAI	RAJESH RAI	
47	ARB.P.-437/2025 I.A. 6155/2025	MR KABEER PROPRIETOR OF THE GLOBAL ZONE HR SERVICES V/s M/S KEHEMS TECHNOLOGIES PVT LTD	ASHWANI KUMAR OJHA	
48	O.M.P.(I) (COMM.)-79/2025 I.A. 6150/2025	P SIVA PRASAD V/s INDIAN RAILWAY CATERING AND	HIMANSHU PATHAK	

		TOURISM CORPORATION LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR & ANR.		
49	O.M.P.(MISC.)(COMM.)-213/2025 I.A. 6149/2025	ANTONY ROAD TRANSPORT SOLUTIONS PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI	ADITYA GARG	
50	O.M.P. (COMM)-114/2025 I.A. 6152/2025 I.A. 6153/2025 I.A. 6154/2025	TANTIA CONSTRUCTIONS LIMITED V/s SAIL IISCO STEEL PLANT	PRIYATA CHAKRABORTY	
51	O.M.P. (COMM)-116/2025 I.A. 6232/2025 I.A. 6233/2025	INLAND WATERWAYS AUTHORITY OF INDIA V/s REACH DREDGING BARAK SPV PRIVATE LTD	NEETICA SHARMA	SUB. TO OFF. OBJ.
52	OMP (ENF.) (COMM.)-59/2025 EX.APPL.(OS) 414/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M S JAS TOLL ROAD COMPANY LTD	ABHEY KUMAR GUPTA	
53	I.A. 6181/2025 In O.M.P.(I) (COMM.)-242/2024 (Disposed off case)	M/S DOONS CATERERS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION & ORS.	HEMLATA RAWAT	

07.03.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

54	CCP(O) 23/2025 EX.APPL.(OS) 413/2025 In OMP (ENF.) (COMM.)-255/2024	M/S HCL INFOSYSTEMS LTD. V/s GOVT. OF NCT OF DELHI	ACM LEGAL	
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NOTE : I.A.6183/2025 SHALL BE TAKEN UP ALONGWITH OMP(COMM)444/2024
SHOWN AT ITEM NO.36 IN THE ADVANCE CAUSE LIST.

COURT NO. 45
HON'BLE MR. JUSTICE AMIT BANSAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
25	C.A.(COMM.IPD-PAT)-7/2025 I.A. 6231/2025	FRESENIUS KABI IPSUM SRL V/s THE ASST CONTROLLER OF PATENT AND DESIGNS & ANR.	VISHAL SUDAN	
26	C.O. (COMM.IPD-TM)-77/2025 I.A. 6168/2025 I.A. 6169/2025 I.A. 6170/2025 I.A. 6171/2025	IRISH DISTILLERS INTERNATIONAL LIMITED V/s STARDFORD SPIRITS PVT LTD & ANR.	MAMTA RANI	SUB. TO OFF. OBJ.
27	W.P.(C)-IPD-15/2025 CM 49/2025 CM 50/2025 CM 51/2025	CIENA CORPORATION V/s UNION OF INDIA & ORS.	RIGVED PRASAD K	SUB. TO OFF. OBJ.
28	I.A. 6240/2025 In CS(COMM)-423/2016 (Disposed off case)	KONINKLIJKE PHILIPS ELECTRONICS N.V V/s MAJ(RETD) SUKESH BEHL & ANR	ANAND AND ANAND, ANAND & ANAND, SIDDHANT CHAMOLA	
29	CCP(O) 22/2025 I.A. 6180/2025 In CS(COMM)-332/2024	GSP CROP SCIENCE PVT. LTD. V/s PARIJAT INDUSTRIES (INDIA) PVT. LTD.	NATARAJ GURUSWAMY, IN COMPLIANCE OF ORDER DT. 19.11.2024, ACHUTHAN SREEKUMAR	

NOTE : CS(COMM)816/2023 SHOWN AT ITEM NO.13 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
28	ARB.P.-438/2025 I.A. 6156/2025 I.A. 6157/2025	RAHUL JAIN V/s FIITJEE LTD. & ANR.	KUMAR PRASHANT	
29	ARB.P.-439/2025 I.A. 6158/2025 I.A. 6159/2025 I.A. 6160/2025	VIKRAM SINGH V/s FIITJEE LTD AND ANR	KUMAR PRASHANT	
30	O.M.P. (COMM)- 117/2025 I.A. 6234/2025	INDSAO CONSTRUCTION PRIVATE LIMITED V/s M D PEYJAL NIGAM & ORS.	RISHAB TYAGI	SUB. TO OFF. OBJ.
31	I.A. 6242/2025 In CS(COMM)- 300/2018	M/S HARI DASHAN SEVASHRAM PVT. LTD. V/s M/S PAUL SALES PVT. LTD.	SUNIL K MITTAL, KARAN KUMAR, SANJEEV MAHAJAN	

32	I.A. 6184/2025 In CS(OS)- 2211/2006	CAPITAL LAND BUILDERS PVT. LTD V/s MR. AJAY CHAUDHARY & OTHERS	ASHISH WAD, ANURADHA CHAUDHARY, SANJAY KALRA, NITIN SONI, G. TRIPATHI, D.K. RUSTAGI, SARFARAZ AHMED, SAYED AQUIB ALI, RITIKA JAHANJI, MANISH, SHIVAM TYAGI	
33	I.A. 6244/2025 In CS(OS)- 836/2007	SH. RAJENDRA DORIAN PUNJ V/s M/S PUNJ SONS PVT. LTD & ORS.	JITENDER PAL SENGH, SURAJ PRAKASH, B BANERJEE, NARESH THANAI, TARUN BANGA, S.C.PANT, N.S.ARORA, ANUPAM SHARMA, RAMAN GANDHI, ANUPAM SHARMA, RAMAN GANDHI, NARESH K THANAI	
34	I.A. 6243/2025 In CS(OS)- 414/2021	SUMATI ANAND V/s SARIKA ANAND & ORS.	SHRIKANT SAMANTARA, ANKIT GUPTA, RAJAT ANEJA, KARAN BABUTA, KARAN BABUTA, SHRIKANT SAMANTARA, VAISHNAVI ARORA, ANKIT GUPTA, RAJAT ANEJA	
35	I.A. 6142/2025 In O.M.P. (COMM)-38/2025	UNION OF INDIA V/s M/S GR-GAWA R(J.V.)	B RAMASAMY	
36	I.A. 6186/2025 In TEST.CAS.- 5/2021	MRS. PATRICIA ANSARI @ JAMILA PATRICIA ANSARI & ANR. V/s STATE OF NCT OF DELHI	ABHISHEK KAUSHIK, RAKESH KUMAR SINGH, CHARU SANGWAN	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

37	CS(OS)- 1113/2007 CRL.M.A. 17400/2010 I.A. 16309/2011 I.A. 472/2020 I.A. 473/2020 I.A. 5057/2020 I.A. 26213/2023 I.A. 33518/2024 I.A. 42046/2024 I.A. 47939/2024 I.A. 49692/2024 O.A. 23/2025	JANAK DATWANI V/s C.N.A. EXPORTS PVT. LTD. AND ORS.	NEERAJ, MALHOTRA, ABHINAV VASHIST, SURESH SINGH, ANSHU MAHAJAN, L.P. SINHA, JEEVESH NAGRATH, SANJEEV PURI, TARA GANJU, SANJAY GUPTA, C.M.SHROFF, FERIDA SATARAWALA, QUANTUM LEGAL, DIYA KAPUR, SUDHIR K MAKKAR, MANISH KR, NAYAR AGRAWAL, DIYA KAPOOR, ASHISH RANA, GURMEHAR SINGH SISTANI, DEEPAK KHOSLA, RISHI KUMAR SINGH GAUTAM, AAYUSHI JAIN, DHRUV GUPTA, VISHVENDRA SINGH, BHUMI AGARWAL, ABHINAV SHARMA, GAGANDEEP KAUR, ANAND DATWANI, VINIT TREHAN, DEEPAK KHOSLA, S.N GUPTA & CO, ABHINAV SHARMA	
38	TEST.CAS.- 57/2022 I.A. 8996/2022 I.A. 16546/2022 CCP(O) 17/2025	VIKRAM SINGH YADAV & ANR. V/s STATE & ORS.	DEEPAK BASHTA, RISHABH WADHWA, MANDEEP SINGH VINAIK	

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
26	CS(COMM)- 209/2025 I.A. 6162/2025 I.A. 6163/2025 I.A. 6164/2025 I.A. 6165/2025 I.A. 6166/2025 I.A. 6167/2025	THE FOUNDRY VISIONMONGERS LIMITED V/s MR SIDDHARTHA JAYAKAR & ORS.	DINESH JOTWANI	
27	CS(COMM)- 211/2025 I.A. 6215/2025 I.A. 6216/2025 I.A. 6217/2025 I.A. 6218/2025 I.A. 6219/2025	TIRTH AGRO TECHNOLOGY PRIVATE LIMITED V/s RAHUL MAHENDRABHAI KARELIYA SOLE PROPREITOR OF VISHWAKARMA ENGINEERING WORKS	JURISPERITUS LEX LLP	
28	CS(COMM)- 212/2025 I.A. 6226/2025 I.A. 6227/2025 I.A. 6228/2025 I.A. 6229/2025 I.A. 6230/2025 I.A. 6236/2025 I.A. 6237/2025	X V/s Y	KUNAL KHANNA	
29	I.A. 6224/2025 In CS(COMM)- 499/2018 (Disposed off case)	KONINKLIJKE PHILIPS ELECTRONICS N.V V/s G.S KOHLI & ORS	N K BHARDWAJ, ANAND & ANAND, SIDDHANT CHAMOLA	

30	I.A. 6225/2025 In CS(COMM)- 519/2018 (Disposed off case)	KONINKLIJKE PHILIPS ELECTRONICS N.V V/s SURINDER WADHWA & ORS	N.K.BHARDWAJ, ANAND & ANAND, SIDDHANT CHAMOLA	
31	I.A. 6245/2025 In CS(COMM)- 567/2021	NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT LTD V/s V-GUARD INDUSTRIES LTD	SACHIN GUPTA, ANGAD SINGH MAKKAR, MAMTA RANI, FILED IN COMPLIANCE OF ORDER DATED SEVENTEENTH DECEMBER TWO THOUSAND TWENTY ONE, SACHIN GUPTA, ABHAY AREN	

NOTE : I.A.6187-88/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM)379/2022 SHOWN AT ITEM NO.9 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.6246/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM)283/2023 SHOWN AT ITEM NO.17 IN THE ADVANCE CAUSE LIST.

COURT NO. 50
HON'BLE MR. JUSTICE ANISH DAYAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
19	EX.APPL.(OS) 408/2025 EX.APPL.(OS) 409/2025 In EX.P.-22/2022	EMPIRE JEWELLERY LLC V/s ASHOK KUMAR & ANR.	MURARI TIWARI, SAURABH KUMAR, MURARI TIWARI	
20	EX.APPL.(OS) 410/2025 In EX.P.-32/2022	ASHA CHAWLA V/s AMRAPALI AADYA TRADING INVESTMENTS PVT. LTD AND ANR	MUKESHWAR NATH DUBEY	
21	I.A. 6190/2025 I.A. 6191/2025 In TEST.CAS.- 72/2023	VINITA SETHI V/s STATE OF NCT DELHI AND ANR.	MANSI SOOD, AKASH YADAV, KSHITIJ MAHESHWARI, ABHISHEK MISHRA, AJATSHATRU SINGH RAWAT, AKASH YADAV, YESHI WANGMO RINCHHEN, ABHISHEK MISHRA	
22	CS(COMM)- 203/2025 I.A. 6049/2025 I.A. 6050/2025 I.A. 6051/2025	M/S RAPID CONSTRUCTIONS V/s SOUTH DELHI MUNICIPAL CORPORATION	PRITY SHARMA	SUB. TO OFF. OBJ.

23	CS(OS)-147/2025 I.A. 5869/2025 I.A. 5870/2025 I.A. 5871/2025	MRS JASPINDER KAUR ARORA V/s S S CON BUILD PRIVATE LIMITED & ORS.	ANAND MISHRA	
24	I.A. 6189/2025 In CS(COMM)- 69/2023	M/S AJUNI ENTERPRISES PVT. LTD. THROUGH ITS DIRECTOR SH. KULJEET SINGH V/s MR. ARSH MOHAMMAD & ORS.	ABHISHEK GUPTA, D.K. RUSTAGI	
25	I.A. 6248/2025 In CS(OS)- 426/2023	SMT. SHWEETA KAUR V/s SMT. SUDESH & ORS.	VIVEK GAUR, GAURAV BISHNOI, RAJEEV CHAUHAN, ANKUR CHAWLA, VIVEK GAUR, RAJEEV CHAUHAN	
26	I.A. 6192/2025 In CS(OS)- 431/2023	RAMESH CHAND VERMA AND ORS V/s ASHISH KUMAR VERMA & ORS.	ANJU LAL, SHEKHAR NANAVATY	
27	I.A. 6247/2025 In CS(OS)- 650/2023	PRAVEEN GARG & ORS. V/s VARUN GARG	SONAM ANAND	
28	I.A. 6249/2025 In CS(OS)- 695/2023 (Disposed off case)	RAJNI JAIN & ORS. V/s MR. ANURODH JAIN	MAYANK BHARGAVA, BHISHAMPAL SINGH CHAUHAN, MAYANK BHARGAVA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

29	CS(OS)-672/2024 I.A. 37212/2024 I.A. 40025/2024	SATYAJIT DEY V/s ATMA DAYAL	JITENDER KUMAR SHARMA	
30	EL.PET.-5/2020	RAMESH KUMAR KHATRI V/s ARVIND KEJRIWAL	DIKSHIT, RISHIKESH KUMAR, RAMESH KUMAR KHATRI	

R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)

BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
12	I.A. 6210/2025 In CS(COMM)- 164/2023	YAJUR COMMODITIES LTD. V/s SURESH ASRANI	RITESH KUMAR CHOWDHARY, KAMAL MEHTA	
13	I.A. 6213/2025 In O.M.P. (COMM)- 151/2023	GOOD MARKETING AND SALES PVT LTD V/s BEETEL TELETECH LIMITED	MRITYUNJAY KUMAR, KUSHANK GARG, MRITYUNJAY KUMAR	
14	EX.APPL.(OS) 412/2025 In OMP (ENF.) (COMM.)-34/2023	VINAY KUMAR TANEJA V/s SATISH KUMAR CHOJAR & ORS.	RAJINDER MATHUR, DEVINDER SINGH, RAJINDER MATHUR	

NOTE: I.A. 6211-12/2025 SHALL BE TAKEN UP ALONGWITH OMP(E)(COMM) 31/2024.

NOTE: I.A. 6252-53/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM) 65/2024.

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	I.A. 6205/2025 In CS(OS)- 929/2024	MEGHA JAIN V/s VIJAY KUMAR GUPTA & ORS.	DURGESH KUMAR SHARMA, RISHAV AMBASTHA, ARUN KUMAR SHUKLA	

NOTE: CS(OS) 217/2020 MAY BE TREATED AS DELETED.

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
13	I.A. 6208/2025 In CS(COMM)- 931/2023	MOMENTIVE PERFORMANCE MATERIALS INC. V/s BALAJI BIO CORP CHEMICALS,	PALLAV GUPTA, SHOBHIT AGRAWAL, PALLAV GUPTA	
14	I.A. 6251/2025 In CS(COMM)- 688/2024	ASTRAZENECA AB & ANR. V/s EVEREST PHARMACEUTICALS LIMITED & ORS.	SANUJ DAS, RISHUB KAPOOR, SAURAV BHASIN, ROHAN ROHATGI, CHANCHAL SHARMA, VAISHALI MITTAL, SAURAV BHASIN, ROHAN ROHATGI, NAMAN JOSHI, CHANCHAL SHARMA	
15	I.A. 6209/2025 In CS(COMM)- 691/2024	ASTRAZENECA AB & ANR. V/s BEACON PHARMACEUTICALS PLC & ORS.	ROHAN ROHATGI, CHANCHAL SHARMA, SOURAV ROY, VAISHALI MITTAL, ROHAN ROHATGI, NAMAN JOSHI, CHANCHAL SHARMA	
16	I.A. 6207/2025 In CS(COMM)- 875/2024	POCKET FM PRIVATE LIMITED V/s MEBIGO LABS PRIVATE LIMITED & ORS.	ANGAD SINGH MAKKAR, IMON ROY	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
20	I.A. 6204/2025 In CS(OS)-205/2022	MRS SHARDA JAIN V/s M/S CLARK CONSTRUCTIONS PVT. LTD	HARKIRAT SINGH, RIKKY GUPTA, KESHAV SEHGAL, JITENDER SINGH, RIKKY GUPTA, IN COMPLIANCE OF ORDER DT. 03.12.2024, KESHAV SEHGAL	
FOR DIRECTION				
21	CS(OS)- 243/2022(Disposed off case)	AMARENDRA DHARI SINGH V/s ADITI SHIVINDER SINGH	ADITYA DEWAN, AZMAT HAYAT AMANULLAH, ANUBHA GOEL	THROUGH OFFICE NOTING
FOR EVIDENCE				
22	CS(OS)-37/2022 I.A. 34064/2024 I.A. 34065/2024 I.A. 48821/2024 I.A. 6133/2025	DR. AVINASH KUMAR V/s PRAVEEN BANSAL	RAJAT JOSEPH, PAYAL BAHL	

NOTE: E.A. 411/2025 SHALL BE TAKEN UP ALONGWITH OMP(ENF)(COMM) 45/2022.

NOTE: I.A. 6201-03/2025 SHALL BE TAKEN UP ALONGWITH CS(OS) 69/2022.

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
16	I.A. 6196/2025 In CS(COMM)- 421/2019	JUGGERNAUT BOOKS PVT. LTD. V/s INKMANGO INC. AND ORS.	PRAG MOHNTY, SONAL ANAND, PRITHVI SINGH, ABHISHEK KUMAR SINGH, SATYAJIT SARNA, MAANAV KUMAR, RAHUL KUKREJA	
17	I.A. 6197/2025 In CS(COMM)- 675/2024	HIMALAYA GLOBAL HOLDINGS LTD & ANR. V/s MS AB ALLCARE HERBAL & ORS.	PRANNOY DEY, RISHUB KAPOOR, SUHRITA MAJUMDAR, SUHRITA MAJUMDAR, PRANNOY DEY, SHARAD BESOYA, RISHUB KAPOOR	

07.03.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

18	I.A. 6250/2025 In CS(COMM)- 801/2024	STEER ENGINEERING PRIVATE LIMITED V/s RKP DRIVES INDIA PRIVATE LIMITED & ORS.	PRASHANT CHAUHAN, OBHAN & ASSOCIATES	
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**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
22	I.A. 6198/2025 In CS(COMM)- 574/2024	M/S. QUALITY INDUSTRIES THROUGH ITS PARTNER PIYUSH JAIN V/s SHENZHEN CHK CO. LTD. & ANR.	RAHUL SHUKLA, RAHAT AFRIDI, ROHIT JAIN, RAHUL SHUKLA, RAHAT AFRIDI	
23	I.A. 6200/2025 In CS(COMM)- 575/2024	VARDHMAN APPLIANCES LIMITED V/s SHENZHEN CHK CO. LTD. & ANR.	RAHUL SHUKLA, RAHAT AFRIDI, ROHIT JAIN, RAHUL SHUKLA, RAHAT AFRIDI	
24	I.A. 6199/2025 In O.M.P.(I) (COMM.)- 435/2024	RAMESH LAKHULAL CHAURASIA & ANR. V/s VINOD KUMAR GOSWAMI & ORS.	NIPUN KATYAL, KAMAL KANT TRIPATHI, VISHWENDRA VERMA, GURKAMAL HORA ARORA, SANJAY MANI TRIPATHI	

NOTE: CS(OS) 105/2011 MAY BE TREATED AS DELETED.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR,
READER TO LD. PRESIDING OFFICER(9911776651)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
21	CS(OS)-151/2025 I.A. 6235/2025	RAMESH BHAMBRI V/s SH. RAKESH KUMAR	DHIRAJ SACHDEVA	

NOTE: I.A. 6195/2025 SHALL BE TAKEN UP ALONGWITH CS(OS) 782/2024.

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
18	I.A. 6185/2025 I.A. 6206/2025 In CS(OS)- 211/2024	MATA JI COMMERCIAL LLP & ANR. V/s ARBINDO GROVER & ANR.	SHALABH GUPTA, VIVEK AGGARWAL, LEENA TUTEJA	
FOR DIRECTION				
19	CS(COMM)- 151/2017 I.A. 10220/2017 I.A. 6051/2023	ELECON ENGINEERINGH COMPANY LIMITED V/s ENERGO ENGINEERING PROJECTS LIMITED	PRATYUSH PARIMAL, KARANJAWALA AND CO., KAMAL MEHTA, SANJEEV KUMAR SHARMA, DUBEY & PARTNERS	THROUGH OFFICE NOTING

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

07.03.2025

SUPPLEMENTARY LIST

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
36	CM APPL. 13926/2025 In W.P.(C)-9349/2023	HEMLATA SHARMA V/s LD. PRINCIPAL DISTRICT AND SESSION JUDGE HQS	RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJEEV SHARMA(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) DJHQ(DJHQ-DHC@DELHI.GOV.IN)() (RESPONDENT) RAJEEV SHARMA(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)() (RESPONDENT)		

**CM APPL. 13938/2025 & 13939/2025 SHALL BE TAKEN UP WITH W.P.(C) 276/2024
ALREADY LISTED AT ITEM NO.23**

07.03.2025

SUPPLEMENTARY LIST

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
20	CM APPL. 13880/2025 In RFA-10/2016	BHIM SINGH V/s KHEEMA (DECEASED) THR LRS & ORS	DEEPENDER HOODA, NITIN KHANNA, MEGHA SAXENA, JAGDISH SINGH RAJPUT, BRIJESH KUMAR, RAJESH YADAV & RUCHIRA V ARORA, DHAMIJA & ASSOCIATES, OM PRAKASH, RAJEEV SAXENA, MEGHA SAXENA	
		OTHER DETAILS OF ADVOCATES: NITIN KHANNA()(7838580654)(PETITIONER) NITIN KHANNA()(7838580654)(PETITIONER) RAJEEV SAXENA(SAXSONSLAWCO@GMAIL.COM)(9810811180)(PETITIONER) MEGHA SAXENA(MEGHASAXENA.MS2010@GMAIL.COM)(9654777505)(PETITIONER)		
21	CM APPL. 13863/2025 CM APPL. 13864/2025 In RFA(COMM)-102/2024	M/S LAKASHIKA COUTURE PVT. LTD & ANR. V/s SHRI KESRI CHAND JAIN & ANR.	RUCHIRA VASISHT ARORA, RAJESH SHARMA, RAJESH SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJESH SHARMA()(9211326600)(RESPONDENT) RAJESH SHARMA(RSADV769@GMAIL.COM)(9211326600)(RESPONDENT)		

07.03.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
34	CRL.M.C.-1643/2025 CRL.M.A. 7432/2025	VISHAL VASHISHT ALIAS VISHAL SHARMA & ORS. V/s STATE N C T OF DELHI AND ANR.	SUSHEEL KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: NIKUN KUMAR (ADVOCATENIKUNJYADAV@GMAIL.COM)(9716400378)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
35	CRL.M.C.-1644/2025 CRL.M.A. 7433/2025	RINKU KUMARI @ PRIYA KUMARI & ANR. V/s STATE (NCT) OF DELHI & ANR.	JOGINDER TULI	
		OTHER DETAILS OF ADVOCATES: JOGINDER TULI(TULIJOGINDER@GMAIL.COM)(9811180788)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
36	CRL.M.C.-1645/2025 CRL.M.A. 7434/2025	SINTU SHARMA V/s THE STATE (NCT OF DELHI AND ANR)	MUKESH MISHRA	
		OTHER DETAILS OF ADVOCATES: MUKESH MISHRA (MUKESHD1299@YAHOO.IN)(8287733844)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.M.C.-1646/2025 CRL.M.A. 7435/2025 CRL.M.A. 7436/2025	SH. AJEET KUMAR & ORS. V/s STATE OF NCT OF DELHI & ORS.	RAHUL MAURYA	
		OTHER DETAILS OF ADVOCATES: RAHUL MAURYA(ADVMKRRAHUL@GMAIL.COM)(9971607485)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
38	CRL.M.C.-1647/2025 CRL.M.A. 7437/2025 CRL.M.A. 7438/2025	PARDEEP@VIKAS@BIKKU & ORS. V/s STATE OF NCT OF DELHI & ORS.	RAHUL MAURYA	
		OTHER DETAILS OF ADVOCATES: GARIMA (GARIMA040810@GMAIL.COM)(7210067910)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.M.C.-1648/2025 CRL.M.A. 7439/2025	SH VIPIN KUMAR TAYAGI & ORS. V/s THE STATE NCT OF DELHI. & ANR.	RAJIV RANJAN MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJIV MISHRA (OFFICE.RAJIVMISHRA@GMAIL.COM)(9971149344)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

07.03.2025

SUPPLEMENTARY LIST

40	CRL.M.C.-1649/2025 CRL.M.A. 7440/2025 CRL.M.A. 7441/2025	PAVEN CHANDEL V/s STATE OF NCT OF DELHI & ORS.	MADHUR MITTAL	
		OTHER DETAILS OF ADVOCATES: I. ZISHAAN LAW OFFICES(I.ZISHAAN.LAWOFFICES@GMAIL.COM)(9910557128)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
41	CRL.M.C.-1650/2025 CRL.M.A. 7442/2025	ASHISH AMBAWATTA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIDHI VIGYA LAW OFFICES(VISHIVIGYA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
42	CRL.M.C.-1651/2025 CRL.M.A. 7443/2025	AKBAR V/s GOVT. OF NCT OF DELHI AND ANR.	AKSHIT GADHOK	
		OTHER DETAILS OF ADVOCATES: ASGHARKHAN (ASGHARKHANASSOCIATES@GMAIL.COM)(9811045583)(PETITIONER) ASGHAR KHAN (ASGHARKHANASSOCIATES@GMAIL.COM)(9811045583)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
43	CRL.M.C.-1652/2025 CRL.M.A. 7445/2025	BHARAT SINGH TAKULI V/s STATE OF NCT OF DELHI & ANR.	MONIKA VERMA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH ()(8797130013)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
44	W.P.(CRL)-803/2025 CRL.M.A. 7444/2025	RAVI JADWANI @ RAVI SINDHI & ANR. V/s STATE NCT OF DELHI & ANR.	SHWETA	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR (ADVSANTOSHKUMAR878@GMAIL.COM)(7080344631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

CM APPL. 14016/2025 SHALL BE TAKEN UP WITH C.R.P. 215/2023 ALREADY LISTED AT ITEM NO.12

07.03.2025

SUPPLEMENTARY LIST

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	CRL.M.C.-1634/2025 CRL.M.A. 7415/2025 CRL.M.A. 7416/2025	PRABHAT WALIA V/s STATE (NCT OF DELHI) & ANR.	NISHANT GUPTA	
		OTHER DETAILS OF ADVOCATES: NISHANT GUPTA(NISHANTGUPTA.ADV@GMAIL.COM)(9999966244)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
24	CRL.M.C.-1635/2025 CRL.M.A. 7417/2025	OM PARKASH ALIAS PARMOD V/s STATE GOVT OF NCT OF DELHI & ANR.	ANUJ YADAV	
		OTHER DETAILS OF ADVOCATES: ANUJ RAO (ADV.ANUJRAO@GMAIL.COM)(9953691308)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	CRL.M.C.-1636/2025 CRL.M.A. 7418/2025	ARJUN SAHA & ORS. V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR (ADVLALITKUMAR5700@GMAIL.COM)(9540009991)(PETITIONER) LALIT KUMAR (ADVLALITKUMAR5700@GMAIL.COM)(9540009991)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.M.C.-1637/2025 CRL.M.A. 7419/2025	UMESH KUAMR & ANR. V/s THE GOVT OF NCT OF DELHI & ANR.	RAKESH KUMAR BURMAN	
		OTHER DETAILS OF ADVOCATES: CHANDER SHEKHAR (ADVSHEKHAR5@GMAIL.COM)(9711718979)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
27	CRL.M.C.-1638/2025 CRL.M.A. 7420/2025	NARESH ALIAS NARESH BASOYA & ANR. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: GAJRAJ SINGH (SAKSHISACHDEVA125957@GMAIL.COM)(7838286149)(PETITIONER)		

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SUPPLEMENTARY LIST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
28	CRL.M.C.-1639/2025 CRL.M.A. 7421/2025	HARPREET SINGH & ORS. V/s STATE OF NCT OF DELHI & ANR.	SANJAY AGNIHOTRI
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
29	CRL.M.C.-1640/2025 CRL.M.A. 7422/2025 CRL.M.A. 7423/2025	VIVEK NARAYAN V/s STATE OF GOVT OF NCT OF DELHI & ANR.	SANJAY ABBOT
		OTHER DETAILS OF ADVOCATES: SANJAY ABBOT(ABBOTSANJAY@GMAIL.COM)(9810259420)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
30	CRL.M.C.-1641/2025 CRL.M.A. 7424/2025 CRL.M.A. 7425/2025	SAGAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MAYANK PACHAURI
		OTHER DETAILS OF ADVOCATES: DEEPANSHU CHOITHANI (ADV.CHAOITHANI@GMAIL.COM)(7767924448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
31	CRL.M.C.-1642/2025 CRL.M.A. 7430/2025 CRL.M.A. 7431/2025	MS MEERA DEVI & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	RAVI PARTAP SINGH BHATTI
		OTHER DETAILS OF ADVOCATES:	
32	W.P.(CRL)-800/2025	MOHD MOBIN & ORS. V/s STATE (NCT OF DELHI) & ANR.	MALLIKA CHADHA
		OTHER DETAILS OF ADVOCATES: PRATEEK BHALLA (MALLIKA.CHADHA0411@GMAIL.COM)(9958477909)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
33	W.P.(CRL)-801/2025 CRL.M.A. 7426/2025	ADIT ARORA & ANR. V/s STATE GOVT. OF DELHI & ANR.	EKTA GAMBHIR
		OTHER DETAILS OF ADVOCATES: EKTA GAMBHIR(EKTAGAMBHIR28@GMAIL.COM)(9953707486)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
34	W.P.(CRL)-802/2025 CRL.M.A. 7428/2025	MOHAMMAD SOHEL V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	



DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE
DELHI HIGH COURT
NEW DELHI
Cause List 07.03.2025

S. No.	M&C File No.	Case Name	Parties	Mediator	Time	Mode
Extension Block Ground Floor						
1	163/25	CS(OS) 102/2024	Kaldeep Singh Brar Vs K S Gahunia Alias Rolly Singh & anr	Mr. B L Wali, Adv	10.00am	Through VC
2	38/25	Mediation Petition 38/2025	Harpreet Kaur Vs. Manjot Vir Singh Nayyar	Ms. Prerna Kohli, Adv	12.00pm	Through VC
3	2985/24	CS (COMM) 927/2023	Incyte Holdings Corporation & Ors VS BDR Pharmaceuticals Internationals Pvt Ltd	Mr. Rakesh Sachdeva, Adv	2.00 pm	Through VC
4	382/25	CS(OS) 73/2025	Rashmi Gautam Rai & Anr. Vs Manoj Kumar Gautam & Ors	Ms. Sushma Tyagi, Adv	2.00 pm	Through VC
5	51/24	RFA 762/2005	Madan Lal Mehra Vs Rajyashree Bhartia & ors	Mr. Raj Malhotra, Adv	3.00pm	Through VC
6	81/25	TEST CASE 96/2024	Purnima Uppal Vs State Of NCT Of Delhi & Ors	Mr. Pradeep Dewan, Sr. Adv	3.00pm	Through VC
7	198/25	ARB.P. 1765/2024	M/S Pouring Pounds India Private Limited Vs M/s Maiden Marketing India Private Limited	Mr. Arvind Sharma, Adv	3.00pm	Through VC
8	370/24	Mediation Petition 370/2024	AMS Healthcare Vs M/s Health Care at Home	Ms. Rupali Kapoor, Adv	3.00pm	Through VC
9	2336/24	CS(OS) 668/2019	Amita Pal Kaur Vs Jasbir Kaur & ors	Mr. Sharat Kapoor, Adv	4.00pm	Through VC
10	2375/24	CS (OS) 326/2024	Mrs. Kiran Dewan Vs Sh Gaurav Makhija & Anr	Ms. Indrani Ghosh, Adv	4.00pm	Through VC
11	2880/24	CS(OS) 446/2009	Raj Lata Srivastava Vs Naresh Kumar & ors	Ms. Sangeeta Bharti, Adv	4.00pm	Through VC
12	3332/24	CS (OS) 361/2023	Shri Prakash Shukla & Anr Vs M/s Chetanya Buildcon Pvt Ltd & Ors	Mr. Maneesh Goyal, Adv	4.00pm	Through VC
13	3544/24	CS (COMM) 850/2024	Mr. Gaurav Singhal Vs Mr. Chakshu Mehta	Mr. Rajat Manchanda, Adv	4.00pm	Through VC
14	2088/23	CS (OS) 1902/2010	Ajit Burman Vs Pratap Burman And Ors.	Mr. A P S Ahluwalia, Sr. Adv	4.00 pm	Through VC
15	529/25	ARB.P 1420/2024	M/S Counter Measures Technologies (P) Ltd. Vs. National Security Guard & Anr.	Mr. Sukhamrinder Singh Ahluwalia, Adv	4.00pm	Through VC
16	486/24	Mediation Petition 486/2024	Bentley Systems Vs LEA Associates and Ors	Ms. Mercy Hussain, Adv	4.00pm	Through VC
17	520/24	Mediation Petition 520/2024	Karan Singh Khanuja Vs Niyagra Hora	Mr. Sunil Mittal, Sr. Adv	4.00pm	Through VC
18	46/25	Mediation Petition 46/2025	Vipul Sharma Vs Sunita Sharma	Ms. Meenakshi Sood, Adv	4.00pm	Through VC
19	451/23	CO (Comm IPD-TM) 473/2022	Bosch Ltd Vs Micolube India Ltdq	Mr. Abhimanyu Chopra, Adv	5.00 pm	Through VC
20	1150/24	CS(Comm) 300/2024	Jaypee Brothers Medical Publishers P Ltd Vs Prepladder Private Limited & anr	Mr. Sunil Mittal, Sr. Adv	5.00pm	Through VC
21	1985/24	OMP (I) (Comm) 125/2024	M/s Smas Auto Leasing India Pvt Ltd Vs M/s NTC Supply Chain Solutions Pvt Ltd	Mr. Varun Nischal, Adv	5.00pm	Through VC
22	26/25	Bail Appln 1260/2024	Sumit Kr. Gupta Vs State	Mr. Vikas Pahwa, Sr. Adv	5.00pm	Through VC
23	514/25	CS(Comm) 139/2025	Astral Ltd Vs MS Pal Enterprise	Ms. Manisha Agrawal, Adv	5.00pm	Through VC
24	293/24	Mediation Petition 293/2024	Shibu Thomas Vs Air India Ltd & Anr	Dr. Hemant Gupta, Adv	5.00pm	Through VC
25	31/25	Mediation Petition 31/2025	Vaibhav Sarda Vs Shruti Rathi	Ms. Asha Takkar Sharma, Adv	5.00pm	Through VC
26	2418/24	CS (OS) 386/2024	Mr. Rajinder Singh Mangat Vs M/S	Ms. Neelam Rathore,	6.00pm	Through VC



DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE
DELHI HIGH COURT
NEW DELHI
Cause List 07.03.2025

			Bindal Developers Pvt Ltd & Anr.	Adv		
27	481/24	CS (COMM) 135/2024	Mr Aspan Loveji Cooper & Anr Vs IIFL Finance Ltd & Ors	Ms. Beenashaw N Soni, Adv	6.00pm	Through VC
28	3525/24	CS(COMM) 452/2021	Stanley Black And Decker, INC Vs. Stanley Switchgear Products	Dr. Abhimanyu Chopra, Adv	7.00 pm	Through VC
29	26/25	PIM 26/2025	M/s Genesis Dream Merchants Pvt. LTd Vs Vikram Vishwanath	Mr. Amit Saxena, Adv		Extn. Block
30	3186/24	CS (OS) 375/2017	Arvind Kaur Bedi Vs Paramjit Singh Bedi & Ors	Ms. Kusum Dhalla, Adv	12.00 pm	Extn. Block
31	39/25	Mediation Petition 39/2025	Nitesh Chauhan Vs Manvi Mittal	Ms. Prema Priyadarshini, Adv	12.30pm	Extn. Block
32	121/24	Mediation Petition 121/2024	Rattanpreet Kaur Vs Amanpreet Singh	Mr. Sharat Kapoor, Adv	2.00 pm	Extn. Block
33	589/24	Mediation Petition 589/2024	Ecolife Green One Monility Pvt. Ltd. Vs. Delhi Transpport Corporation	Mr. Rishi Manchanda, Adv	2.00 pm	Extn. Block
34	374/24	CS(OS) 1070/2012	Vinod Kumar Sood Vs. Bipin Gujral & Ors.	Mr. Arvind Sharma, Adv	2.00pm	Extn. Block
35	2821/24	EX. P. 74/2024	Late Sh Mahesh Chand Sharma Through LRS & Ors Vs Late Sh Ramesh Chand Sharma and Ors	Ms. Shobhana Takiar, Adv	2.00pm	Extn. Block
36	199/25	EX.P 84/2022	Sh. Amit Miglani Vs Mr. Dinesh Chaudhary	Mr. Rakesh Sachdeva, Adv	2.00pm	Extn. Block
37	315/25	HMA 121/24	Reva Gautam @ Kiku Lal Vs Aman Gautam @ Keshav Gautam	Ms. Vandana Bhatia, Adv	2.00pm	Extn. Block
38	576/25	GP13/23 & HMA 961/22	Kartik Jethani Vs. Esha Sinha Choudhury	Ms. Rakhi Ray, Adv	2.00pm	Extn. Block
39	659/24	Mediation Petition 659/2024	Shruti Malik Vs Akash Grover	Ms. Geeta Sharma, Adv	2.00pm	Extn. Block
40	511/25	HMA 2747/23	Gaurvi Rai Vs Daaman Rai	Ms. Sangeeta Chandra, Adv	2.00pm	Extn. Block
41	82/25	Mediation Petition 82/2025	Aarushi verma Vs. Jaspal Rana	Mr. Pradeep Dewan, Sr. Adv	2.00pm	Extn. Block
42	2863/24	CrI. M C 6415/2024	Harcharan Singh Ranauta and Ors VS Bharti P Patel and Anr	Mr. Hirein Sharma, Adv	2.30pm	Extn. Block
43	418/25	CS(OS) 480/2023	Smt. Bimla Devi Vs. Smt Sarvan Devi & Ors	Mr. Raj Malhotra, Adv	2.30pm	Extn. Block
44	564/25	OMP(I) (Comm) 49/2025	Safia Moin & Ors Vs. Prateek Luthra & Ors	Mr. Sudhanshu Batra, Sr. Adv	2.30pm	Extn. Block
45	565/25	CS (OS) No. 862/2003	Lajwanti Khurana and Ors Vs Hansraj Miglani and Ors	Mr. A P S Ahluwalia, Sr. Adv	2.30pm	Extn. Block
46	3270/24	Arb P 1665/2024	Raman Vij Vs Vineet Sharma	Mr. Harshit Jain, Adv	3.00 pm	Extn. Block
47	3379/24	Arb. P. 1326/2024	Cars 24 Financial Services P Ltd Vs Manish Proprietor of A.H. Motors and Anr	Mr. Bipul Kumar, Adv	3.00 pm	Extn. Block
48	78/25	Arb P 844/2024	Steel Solution Vs YFC Projects P Ltd	Mr. Harshit Jain, Adv	3.00 pm	Extn. Block
49	90/25	Mat App (FC) 79/2019	Deepti Goyal Vs Rahul Goyal	Ms. Rakhi Ray, Adv	3.00 pm	Extn. Block
50	95/25	OMP (COMM) 118/2020	Ram Saran Das (Since Deceased) Thr LRS & Anr. Vs M/S Sri Venkatesh Builders & Ors	Mr. A P S Ahluwalia, Sr. Adv	3.00 pm	Extn. Block
51	396/25	ARB.P. 1597/2024	Cars 24 Financial Services P Ltd Vs Rajendra Kumar & Anr.	Mr. Bipul Kumar, Adv	3.00 pm	Extn. Block
52	397/25	ARB.P. 1650/2024	Cars 24 Financial Services P Ltd Vs Mohd Haseed Proprietor Of SM Auto Sales& Anr.	Mr. Bipul Kumar, Adv	3.00 pm	Extn. Block
53	398/25	ARB.P. 1640/2024	Cars 24 Financial Services P Ltd Vs Tarun Sethi Proprietor Of M/S Sethi Cars & Anr.	Mr. Bipul Kumar, Adv	3.00 pm	Extn. Block



SAMADHAN

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54	11/25	PIM 11/2025	Jag Dhabika Builders LLP Vs. Sh. Umesh Kumar Aggarwal & Ors.	Mr. D S Mehandru, Adv	3.00 pm	Extn. Block
55	2855/23	CS(COMM) 152/2019	Central Park Estates P Ltd & Ors Vs Godrej Skyline Developers P Ltd & Anr	Mr. Ankur Goel, Adv	3.00pm	Extn. Block
56	445/24	CS (COMM) 889/2023	Medmountain Pharma LLP Vs Saurabh Buildcon Pvt LTd	Mr. Hirein Sharma, Adv	3.00pm	Extn. Block
57	2267/24	CO (COMM.IPD-TM) 323/2023	Phoola Rani Vs Anita Kharbanda & Anr	Mr. Rishi Manchanda, Adv	3.00pm	Extn. Block
58	2545/24	CS (COMM) 948/2023	Glaxosmithkline Biologicals SA Vs Human Biolife India PVt Ltd and Ors	Ms. Girija Krishan Varma, Adv	3.00pm	Extn. Block
59	407/25	CS(COMM) 68/2023	Women Economic Forum And anr Vs. Marriott Hotels India Pvt. Ltd. And Ors.	Mr. Rakesh Munjal, Sr. Adv	3.00pm	Extn. Block
60	480/25	CRL.MC 9102/2023	Joginder Singh Bhati Vs. State And Anothers	Mr. Brijesh Bagga, Adv	3.00pm	Extn. Block
61	508/25	CrI M C 8090/2023	Rishi Gupta Vs State & anr	Mr. Abhilash Mathur, Adv	3.00pm	Extn. Block
62	509/25	CrI M C 969/2025	Vanita Bathla Vs Shashi Bajaj	Mr. Amit Saxena, Adv	3.00pm	Extn. Block
63	533/25	ARB.P 2057/2024	Aakash Educational Services Ltd Vs Mohit Soni	Mr. Jeetender Gupta, Adv	3.00pm	Extn. Block
64	580/25	CS(COMM) 520/2024	Tirth Agro Technology Private Limited	Mr. Jagdeep Singh Lamba, Adv	3.00pm	Extn. Block
65	40/25	Mediation Petition 40/2025	Yogender Bainsla Vs Manju Bainsla	Ms. Sushma Tyagi, Adv	3.00pm	Extn. Block
66	42/25	Mediation Petition 42/2025	Navneet Kaur Neol Vs Sukhwinder Singh Hanspal	Ms. Vandana Bhatia, Adv	3.00pm	Extn. Block
67	1681/24	CS (COMM) 224/2024	Bombay Dyeing And Manufacturing Company Ltd VS Rajesh Gandhi Trading As m/s Branded Stockloters	Mr. Raj Malhotra, Adv	3.30 pm	Extn. Block
68	3163/24	CS (OS) 381/2024	Surender Kumar Aggarwal, Through SPA Holder VS Bobby Aggarwal & Ors	Mr. Sunil Mittal, Sr. Adv./ Mr. S. K Bhaduri, Adv (Co)	3.30pm	Extn. Block
69	231/24	CS (COMM) 566/2023	Eureka Forbes Ltd Vs (Formerly Forbes Enviro Solutions Ltd) Vs Nandan Sales and ors	Ms. Girija Krishan Varma, Adv	4.00 pm	Extn. Block
70	216/25	W P (C) 7212/2024	Subramanian Vaidyanathan Vs Director of Education GNCTD & ors	Mr. Manoj Ranjan Sinha, Adv	4.00 pm	Extn. Block
71	3188/24	CS (OS) 910/2024	Deep Sharma & Ors VS Vikram Haryani & Ors	Mr. Mohit Gupta, Adv	4.00pm	Extn. Block
72	10/25	RSA 146/2023	Smt. Mamta Gupta Vs Shri Lekhrum Since Deceased Thr LRS & Ors.	Ms. Shobhana Takiar, Adv	4.00pm	Extn. Block
73	86/25	Bail Appln 133/2025	M Vignesh Vs State of NCT of Delhi & anr	Mr. Naveen Chaudhary, Adv	4.00pm	Extn. Block
74	108/25	WP (C) 8159/2024	M/S New Modern Ways Vs Raju	Mr. Manoj Ranjan Sinha, Adv	4.00pm	Extn. Block
75	607/25	CRL. REV. P. (MAT) 30/2024	Brij Mohan Vs. State NCT Of Delhi And Anr.	Mr. Abhilash Mathur, Adv	4.00pm	Extn. Block
76	633/24	Mediation Petition 633/2024	SAM Buildcon LLP Through Mr. Ankur Arora Vs MR. Ajiv Gupta & Anr	Mr. Vikas Sharma, Adv	4.00pm	Extn. Block
77	213/25	CS(COMM) 327/2020	Machinenfabrik Rieter AG & Anr.Vs Tex Tech Industries (India) Private Limited & Anr.	Mr. Kishore M Gajaria, Adv	4.30 pm	Extn. Block
78	1717/24	CS(OS) 2430/2014	G M Singh Vs. Dr Trilochan Singh	Mr. Mohit Gupta, Adv	4.30pm	Extn. Block



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79	208/24	Mediation Petition 208/2024	Nishank Nagpal Vs Amita Tandan Nagpal	Mr. Sunil Mittal, Sr. Adv	4.30pm	Extn. Block
80	3365/24	Test Cas 63/2013	Dr. Trilochan Singh Vs. State	Mr. Mohit Gupta, Adv	4.30pm	Extn. Block
81	639/25	ARB.P. 2063/2024	M/S Clix Capital Services Pvt. Ltd Vs. Soni Mathew & Anr.	Mr. Dushyant Yadav, Adv	4.30pm	Extn. Block
Admin. Block 4th Floor						
82	65/25	Mediation Petition 65/2025	Dassault Systemes Vs. Arak Tech India Private limited	Mr. Rishi Lakhanpal, Adv	1.00pm	Through VC
83	363/25	CS(Comm) 150/2024	Dassault Systemes Solidworks Corporation & anr Vs Alsorg Interiors India Private Limited & ors	Mr. Ravinder Singh, Adv	3.00pm	Through VC
84	579/25	CS(COMM)590/2024	Abbott Products Operations AG & Anr Vs Lincoln Pharmaceuticals Limited & Anr.	Mr. Pranav Rishi, Adv	3.00pm	Through VC
85	546/24	Mediation Petition 546/2024	Bentley Systems Vs Samsung Heavy Industries India PVt LTd & Ors	Mr. Rishi Lakhanpal, Adv	3.00pm	Through VC
86	1712/24	CS(Comm) 423/2024	Tanvi Fitness Private Limited VS. M/s R M Foods & Ors	Ms. Nisha Bhambhani, Adv	3.30pm	Through VC
87	1340/24	Arb. P. 629/2024	Heromoto Corp. Vs M/s Radhey Auto Agengies & Anr	Mr. Naushad Ahmed Khan, adv	4.00pm	Through VC
88	2652/24	CS (COMM) 290/2020	Soiete Des Produits Nestle SA & Anr Vs MDG Store & Anr	Mr. Ravinder Singh, Adv	4.00pm	Through VC
89	3398/24	CS(OS) 595/2019	Jindial Stainless (Hisar) Ltd. Vs. Mukesh Dalmia	Mr. Naushad Ahmed Khan, adv	4.00pm	Through VC
90	3517/24	CrI Rev P 547/2024	Vikas Rawat Vs Mamta Rawat	Mr. Vinod Kumar, Adv	4.00pm	Through VC
91	131/25	CS(COMM) 360/2023	Mr. Yusuffali Musaliam Veettil Abdul Kader Vs. Mr. Shajan Skariah & Ors	Mr. Tarique Siddiqui, Adv	4.00pm	Through VC
92	526/25	CS(COMM) 1121/2024	Capital Foods Private Limited Vs. Sanjeev Prem Keswani & Ors.	Mr. Mritunjay Kumar Singh, Adv	4.00pm	Through VC
93	194/24	Mediation Petition 194/2024	Bentley Systems Vs Multi Project Consulting Engineers & Ors	Mr. Atul Bhuchar, Adv	4.00pm	Through VC
94	3205/24	CS(Comm) 760/2024	Bentley Systems Inc & anr Vs Aarvee Associates Architeests Engineers & Consultants P Ltd & anr	Mr. Atul Bhuchar, Adv	5.00pm	Through VC
95	102/25	TEST CAS. 53/2019	Vikram Kapoor Vs NCT Of Delhi & Ors	Mr. Tarique Siddiqui, Adv	5.00pm	Through VC
96	652/24	Mediation Petition 652/2024	K2 Power Renewal Pvt Ltd and Anr Vs Ankur Scientific Energy Technologies PVt LTd and Ors	Ms. Puja Anand, Adv	6.00pm	Through VC
97	3084/24	CO (Comm.IPD-TM) 187/2022	Mrs. Shanti Devi VS M/s Kahan Chand Partap Singh and Ors	Mr. Arjun Pant, Adv/ Mr. Pankaj Seth, Co	2.00pm	Admin Block 4 th Floor
98	209/25	CS(OS) 101/2021	Rukman Seth & Ors.Vs Alconic International & Ors.	Ms. Manika Vohra Aggarwal, Adv	2.00pm	Admin Block 4 th Floor
99	308/25	Arb P 1061/2024	Sarvesh Security Services Pvt Ltd Vs Bharat Sanchar Nigam Ltd (BSNL)	Ms. Mitali Gupta, Adv	2.00pm	Admin Block 4 th Floor
100	336/23	Mediation Petition 336/2023	Sumita Roy Vs. Subroto Roy	Ms. Neha Jain, Adv	2.00pm	Admin Block 4 th Floor
101	400/24	Mediation Petition 400/2024	Mr Praleen Chopra Vs Mr Har Prasad Gupta	Mr. Rishi Lakhanpal, Adv	2.00pm	Admin Block 4 th Floor
102	493/24	Mediation Petition 493/2024	Harsheen Kaur Vs Rachit Singh	Ms. Anjali Vohra, Adv	2.00pm	Admin Block 4 th Floor
103	3153/24	CM (M) 3781/2024	Urvashi Yadav Vs Siddharth Kumar	Ms. Vandana Khurana, Adv	2.30pm	Admin Block 4 th Floor



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104	207/25	Bail Appln 2591/2024	Vipin Suneja Vs State NCT of Delhi & Anr	Ms. Isha Khanna, Adv/ Ms. Anita Sharoha, Adv(CO)	2.30pm	Admin Block 4 th Floor
105	230/25	CS(OS) 210/2022	Bhawana Sareen Vs Ms. Alka Sareen & Ors.	Mr. Ravi Dutt Sharma, adv	2.30pm	Admin Block 4 th Floor
106	437/25	ARB.P. 71/2025	M/S Sandhu Motor Finance Pvt. Ltd. Vs. Mukesh Kumar Singh	Mr. Parveen Dahiya, Adv	2.30pm	Admin Block 4 th Floor
107	1493/22	OMP 31/2016	Vinay K Aggarwal Vs Rakesh Kumar & anr	Mr. Manu Nayar, Adv	3.00pm	Admin Block 4 th Floor
108	1373/24	RFA 280/2024	Lata alias Hemlata & anr Vs Jhamman Lal	Mr. Ravi Dutt Sharma, adv	3.00pm	Admin Block 4 th Floor
109	1631/24	CS (OS)1316/2014	Ramji vs Anosh KKA & Anr	Mr. Arun Kumar Satija Adv	3.00pm	Admin Block 4 th Floor
110	2581/24	Arb. P. 1145/2024	DR MN Educational and Research Trust Vs Innovative Financial Advisors Pvt Ltd	Mr. Jaideep Malik, Adv	3.00pm	Admin Block 4 th Floor
111	3009/24	WP (C) 7336/2014	Managing Committee Naval Public School Vs Neera Chopra & Anr	Mr. D R Nigam, Adv./ Mr. Hanu Bhaskar, Adv (Co)	3.00pm	Admin Block 4 th Floor
112	3469/24	CS (OS) 140/2020	M/s K S Developers LLP Vs M/s Bennett Coleman & Co Ltd	Mr. Yudhishter Sharma, Adv	3.00pm	Admin Block 4 th Floor
113	3504/24	Crl Rev P 507/2022	Kanwaljeet Kaur Vs Hemant Sharma	Mr. Indu shekhar, Adv	3.00pm	Admin Block 4 th Floor
114	3579/24	CS(OS) 62/2020	Shri Gaurav Gupta & ors. Vs. Shri Sri Ram Gupta & ors.	Mr. Arun Kumar Satija, Adv	3.00pm	Admin Block 4 th Floor
115	111/25	CS(COMM) 769/2024	Louis Vuitton Malletier Vs Raghav Gupta & Ors.	Mr. Rajesh Arya, Adv	3.00pm	Admin Block 4 th Floor
116	172/25	W.P.(CRL) 126/2025	Deepa Vs State Through SHO PS Dr Ambedkar Nagar Delhi & Ors.	Ms. Shalini Shishodia, Adv/ Ms. Archana Gaur, Co	3.00pm	Admin Block 4 th Floor
117	224/25	CS(OS) 949/2024	Nanak Ram Jaisinghani Vs Vinod Gogia	Mr. Paramjit Singh Lamba, Adv	3.00pm	Admin Block 4 th Floor
118	643/25	CRL.MC. 6650/2024	Vinod Kumar Gupta & Ors Vs. State NCT Of Delhi And Ors	Mr. Balvinder singh Bagga, Adv	3.00pm	Admin Block 4 th Floor
119	68/25	Mediation Petition 68/2025	Amit Arora Vs Zina Arora	Ms. Anjali Vohra, Adv	3.00pm	Admin Block 4 th Floor
120	79/25	Mediation Petition 79/2025	Khyati Pandey Vs Mohit Shekhar	Ms. Manika Vohra Aggarwal, Adv	3.00pm	Admin Block 4 th Floor
121	102/24	PIM 102/2024	Haldiram Snacks Pvt Ltd Vs Marico Limited	Ms. Mitali Gupta, Adv	3.00pm	Admin Block 4 th Floor
122	2537/24	CS (OS) 57/2017	M/S JMD Ltd Vs M/s Samrathal Promoters & Developers Pvt LTd & Ors	Mr. Preetjit Singh Rajpal, Adv	3.30pm	Admin Block 4 th Floor
123	42/25	CS (OS) 853/2023	Manoj Bajaj & Anr Vs Harish Bajaj & Ors	Mr. Saiyed Uruj Abbas, Adv	3.30pm	Admin Block 4 th Floor
124	234/25	W.P. (CRL.) 298/2025	Mrs. Chetna Batra And Anr Vs. The State NCT Of Delhi And Ors.	Mr. Indu shekhar, Adv	3.30pm	Admin Block 4 th Floor
125	305/25	CS(OS) 698/2024	Prateek Khandelwal vs Nishant Khandelwal & ors	Mr. Arun Kumar Satija, Adv	3.45pm	Admin Block 4 th Floor
126	1779/23	Test. Cas. 16/2017	Anita Malhotra Vs The State (NCT of Delhi) & Ors.	Mr. Vishwa Bhushan Arya, Adv	4.00pm	Admin Block 4 th Floor
127	1290/24	W P (C) 9088/2020	Sourov Bose Vs South Delhi Municipal Corporation & ors	Mr. H K Chaturvedi, Adv	4.00pm	Admin Block 4 th Floor
128	1315/24	Fao (OS) 7/2023	Nitish Srivastava Vs Ajay Srivastava & Ors	Mr. Tarique Siddiqui, Adv	4.00pm	Admin Block 4 th Floor
129	2888/24	W P(C) 8490/2015	Central Bank of India Vs Pritpal Kaur & Ors.	Mr. Tarique Siddiqui, Adv	4.00pm	Admin Block 4 th Floor



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130	174/25	HMA 250/19	Sundeep Bhandari Vs Madhu Bhandari	Ms. Anjali Vohra, Adv/Ms. Rekha Aggarwal, Adv (Co)	4.00pm	Admin Block 4 th Floor
131	485/25	ARB.P. 1854/2024	Hindustan Construction Company Ltd Vs. Indian Strategic Petroleum Reserves Ltd.	Mr. D R Nigam, Adv/ Ms. Shubhangi Tuli, (Adv) Co	4.00pm	Admin Block 4 th Floor
132	01/25	PIM 01/2025	Lalit Gupta Vs. Shri Narain Gupta & Anr.	Mr. Arun Aggarwal, Adv	4.00pm	Admin Block 4 th Floor
133	3046/24	Arb. P. 1148/2024	Karan Singh Vs M/s BPTP Ltd	Mr. Tarique Siddiqui, Adv/ Ms. Arati Mahajan, Co	4.30pm	Admin Block 4 th Floor
134	3191/24	Arb P 1448/2024	Dr N P Singh (HUF) Vs Business Park Maintenance Services P Ltd	Mr. Praveen Khattar, Adv	4.30pm	Admin Block 4 th Floor
135	3465/24	CrI. M. C. 3873/2017	Rizwana Khan Vs. Mohd. Abbas & Anr.	Mr. Saiyed Uruj Abbas, Adv	4.30pm	Admin Block 4 th Floor
136	255/25	W.P.(C) 2108/2024	Mr. Ashok Bhalla Vs. DAV Public School & Ors.	MR. Sharanjit Singh Wadhwa, Adv/ Mr. L K Giri, Adv (Co)	4.30pm	Admin Block 4 th Floor
137	339/25	LPA 826/2023	Savita kalra and Ors. Vs DAV Public School & Ors.	MR. Sharanjit Singh Wadhwa, Adv/ Mr. L K Giri, Adv (Co)	4.30pm	Admin Block 4 th Floor
138	591/25	CRL REV. P. 687/2016	M/S Senior Builders Ltd & Anr. Vs. M/S Anant Raj Industries Ltd.	Mr. Arun Aggarwal, Adv	4.30pm	Admin Block 4 th Floor
139	330/24	Mediation Petition 330/2024	Pooja Yadava Vs Shailender Khanna	Ms. Veena Ralli, Adv/Ms. Rashmi Sachdeva, Adv	6.00pm	Admin Block 4 th Floor